BEFORE THE NATIONAL GREEN TRIBUNAL

EASTERN ZONAL BENCH, KOLKATA, WEST BENGAL

FINANCE CENTRE, 3rd FLOOR, NEW TOWN

MEMORANDUM OF APPLICATION

[Under Section 18(1) read with Sections 14, 15 and 17 of the National Green Tribunal Act, 2010]

Original Application No. of 2025



Biplab Kumar Chowdhury

... Applicant

-Versus-

State of West Bengal & Ors.

...Respondents

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NOTARY GOVT. OF INDIA S. Chakraborty Barrackpur Court Regd. No.-0594 Exp. D.-21.06.2026

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BEFORE THE NATIONAL GREEN TRIBUNAL

EASTERN ZONAL BENCH, KOLKATA, WEST BENGAL

FINANCE CENTRE, 3rd FLOOR, NEW TOWN

[Under Section 18(1) read with Sections 14, 15 and 17 of the National Green Tribunal Act, 2010]

Original Application No. of 2025/EZ

Between

Biplab Kumar Chowdhury

....Applicant

-versus-

The State of West Bengal & Others

.....Respondents

SYNOPSIS

On 20-12-2024 the Managing Director, West Bengal Mineral Development & Trading Corporation Limited floated tender in respect of 151 sand blocks of different districts of the State of West Bengal. Upon careful perusal of the geo coordinates of the list of sand mining blocks mentioned in the tender document floated by West Bengal Mineral Development & Trading Corporation Limited it is clear that the said sand mining blocks are situated side by side in particular districts over particular river. If such large number of sand mining blocks situated side by side to one another are allowed to operate together in particular districts over particular river then huge quantities of sand will be extracted thereby causing a serious threat to the natural course of flow

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of the said rivers. On 3-7-2025 the applicant herein made a representation before the respondent authorities thereby requesting the respondent authorities to take immediate and appropriate steps to immediately suspend, recall and/or stop the auction process in respect of 151 sand blocks of different districts of the State of West Bengal floated by Managing Director, West Bengal Mineral Development & Trading Corporation Limited on 20-12-2024 as the same will severely affect the environment and the common people of the concerned locality.



LIST OF DATES

20-12-2024 : The Managing Director, West Bengal Mineral Development & Trading Corporation Limited floated tender in respect of 151 sand blocks of different districts of the State of West Bengal.

3-7-2025 : The applicant herein made a representation before the respondent authorities thereby requesting the respondent authorities to take immediate and appropriate steps to immediately suspend, recall and/or stop the auction process in respect of 151 sand blocks of different districts of the State of West Bengal floated by Managing Director, West Bengal Mineral Development & Trading Corporation Limited on 20-12-2024 as the same will severely affect the environment and the common people of the concerned locality.

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BEFORE THE NATIONAL GREEN TRIBUNAL

EASTERN ZONAL BENCH, KOLKATA, WEST BENGAL

FINANCE CENTRE, 3rd FLOOR, NEW TOWN

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BEFORE THE NOTARY PUBLIC
AT BIDHANNAGAR
DIST.-NORTH 24 PARGANAS

MEMORANDUM OF APPLICATION

[Under Section 18(1) read with Sections 14, 15 and 17 of the National Green Tribunal Act, 2010]

NOTARY S. Chaudhuri Bidhannagar Court Kolkata Regd. No.-6584 Exp. 01-01-2026 GOVT. OF INDIA

Original Application No. of 2025/EZ

Between

Biplab Kumar Chowdhury, son of Late Birendranath Chowdhury, residing at 108, M.B. Road, Purbita, Sukanta Sarani, Police Station – Airport, Birati, Kolkata- 700051.

... Applicant

And

1) The State of West Bengal, service through the Additional Chief Secretary, Environmental Department, Government of West Bengal, having its office at 5th Floor, Prani Sampad Bhawan, LB-2, Sector-III, Salt Lake, Kolkata-700098. Email – psecy.env-wb@gov.in

2) West Bengal Pollution Control Board, Environmental Department, Government of West Bengal, represented by its Member Secretary, having office at PARIVESH Bhawan 10A, Block-LA, Sector-III, Bidhannagar, Kolkata-700106. Email – ms@wbpcb.gov.in

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3) The Chief Secretary, Government of West Bengal, Nabanna, 13th Floor, 325, Sarat Chatterjee Road, Mandirtala, Shibpur, Howrah – 711102. Email – cs-westbengal@nic.in

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4) The Principal Secretary, Department of Industry, Commerce and Enterprises (ICE), Government of West Bengal, Shilpa Sadan, 6th Floor, 4 Abanindranath Tagore Sarani (Camac Street), Kolkata – 700016. Email – secci@wb.gov.in

5) The Deputy Secretary (Mines Branch), Department of Industry, Commerce and Enterprises (ICE), Government of West Bengal, Shilpa Sadan, 6th Floor, 4 Abanindranath Tagore Sarani (Camac Street), Kolkata – 700016. Email – srlo.ice-wb@bangla.gov.in

NOTARY S. Chaudhuri Bidhannagar Court Kolkata Regd. No. 5584 Exp. 01-08-2026 GOVT. OF INDIA

6) The Chairman and Managing Director, West Bengal Mineral Development & Trading Corporation Limited, having its office at 3rd Floor, DJ – 10 (WBIIDC Building), DJ Block, Sector – II, Salt Lake City, Kolkata – 700091. Email – mdwbmdtcl@gmail.com

7) The State Level Environment Impact Assessment Authority, Department of Environment, service through Chairman, Government of West Bengal, Pranisampad Bhawan, Block – LB-II, Salt Lake, Sector-III, Bidhannagar, Calcutta – 700106, email-environmentwb@gmail.com, Mobile – 033-23350238.

...Respondents

MOST RESPECTFULLY SHEWETH:

1) The applicant is a law abiding citizen of having his place of residence at the address mentioned hereinabove. The applicant has been highlighting various social issues from time to time and for which many government bodies do not like the activities of the

16 JUL 2025

applicant since it hampers the illegal and unlawful actions of the said authorities. The application is also engaged in the field of social reforms and the applicant has also raising issues of environment protection for a considerate period of time which includes illegal sand mining and granting of illegal sand mining lease.



2) The address of the Respondents is stated above for the purposes of service of notice pertaining to the instant application. The Applicant submits that the actions of the Respondent authorities are amenable to the jurisdiction of this Hon'ble Tribunal.

3) The applicant states that the present Memorandum of Application is against the inaction of the Respondent authorities in not taking immediate and appropriate steps to immediately suspend, recall and/or stop the auction process in respect of 151 sand blocks of different districts of the State of West Bengal floated by Managing Director, West Bengal Mineral Development & Trading Corporation Limited on 20-12-2024 as the same will severely affect the environment and the common people of the concerned locality.

FACTS OF THE CASE:

4) The applicant states that on 20-12-2024 the Managing Director, West Bengal Mineral Development & Trading Corporation Limited

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floated tender in respect of 151 sand blocks of different districts of the State of West Bengal.

Photostat copies of the all the tender documents are collectively annexed and marked as Annexure 'A'.

5) The applicant states that the list of sand mining blocks mentioned in the tender document floated by West Bengal Mineral Development & Trading Corporation Limited contains two categories of sand mining blocks. The ones which are measuring less than 20 Hectors have been classified as Category A and the ones which are measuring more than 20 Hectors have been classified as Category B.

NOTARY S. Chaudhuri Behrampur Court Kolkata Regd. No.-6584 Exp. 01-08-2026 GOVT. OF INDIA

Table showing the sand mining blocks put on the abovementioned auction in the Birbhum district is annexed and marked as Annexure 'B'

Table showing the sand mining blocks put on the abovementioned auction in the Bankura district is annexed and marked as Annexure 'C'

Table showing the sand mining blocks put on the abovementioned auction in the Coochbehar district is annexed and marked as Annexure 'D'

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Table showing the sand mining blocks put on the abovementioned auction in the Dakshin Dinajpur district is annexed and marked as Annexure 'E'

Table showing the sand mining blocks put on the abovementioned auction in the Jhargramdistrict is annexed and marked as Annexure 'F'

Table showing the sand mining blocks put on the abovementioned auction in the Jalpaiguri district is annexed and marked as Annexure 'G'

NOTARY
S. Chaudhuri
Barrackpore Court
Kolkata
Regd. No. 8584
Exp. 01-12-2028
GOVT. OF INDIA

Table showing the sand mining blocks put on the abovementioned auction in the Murshidabad district is annexed and marked as Annexure 'H'

Table showing the sand mining blocks put on the abovementioned auction in the Paschim Bardhamandistrict is annexed and marked as Annexure 'I'

Table showing the sand mining blocks put on the abovementioned auction in the PurbaBardhamandistrict is annexed and marked as Annexure 'J'

Table showing the sand mining blocks put on the abovementioned auction in the Uttar Dinajpur district is annexed and marked as Annexure 'K'

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Table showing the sand mining blocks put on the abovementioned auction in the Paschim Medinipur district is annexed and marked as Annexure 'L'

6) The applicant states that the list of sand mining blocks mentioned in the tender document floated by West Bengal Mineral Development & Trading Corporation Limited mentions the geo coordinates of such sand mining blocks.

NOTARY
S. Chaudhuri
Bidhannagar Court
Kolkata
Regd. No. -6584
Exp. Dt.-21-08-2026
GOVT. OF INDIA

7) The applicant states that it is clear from the list of sand mining blocks mentioned in the tender document floated by West Bengal Mineral Development & Trading Corporation Limited that large number of sand mining blocks have been floated for auction in particular districts over particular rives which consists of both Category A & B sand mining blocks.

8) The applicant states that upon careful perusal of the geo coordinates of the list of sand mining blocks mentioned in the tender document floated by West Bengal Mineral Development & Trading Corporation Limited it is clear that the said sand mining blocks are situated side by side in particular districts over particular river.

9) The applicant states that if such large number of sand mining blocks situated side by side to one another are allowed to operate together in particular districts over particular river then huge

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quantities of sand will be extracted thereby causing a serious threat to the natural course of flow of the said rivers.

10) The applicant states that if such huge quantity of sand excavation from such sand mining blocks situated side by side to one another are allowed to operate together in particular districts over particular river will affect the course of flow of the river for which will cause various environmental hazards.

NOTARY S. Chaudhuri Alipore Court Kolkata Regd. No.-6564 Exp. Dt.-21-08-2026 GOVT. OF INDIA

11) The applicant states that if such huge quantity of sand excavation from such sand mining blocks situated side by side to one another are allowed to operate together in particular districts over particular river willcause Riverbed Degradation as huge quantity ofSand extraction lowers the riverbed, leading to channel incision, bank erosion, and increased vulnerability to flooding.

12) The applicant states that if such huge quantity of sand excavation from such sand mining blocks situated side by side to one another are allowed to operate together in particular districts over particular river willcause Habitat Destruction which will cause change in riverbed topography and water flow disrupt aquatic ecosystems, impacting fish spawning grounds and reducing biodiversity.

13) The applicant states that if such huge quantity of sand excavation from such sand mining blocks situated side by side to one another

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are allowed to operate together in particular districts over particular river will cause Groundwater Depletion leading to lowering riverbeds which will reduce groundwater recharge, impacting water availability for both human consumption and agriculture.

14) The applicant states that if such huge quantity of sand excavation from such sand mining blocks situated side by side to one another are allowed to operate together in particular districts over particular river will cause Water Quality Issues thereby increase turbidity (cloudiness) from sediment disturbance can harm aquatic life and make water unsuitable for certain uses.

NOTARY S. Chaudhuri Sheriff Court Kolkata Regd. No. 6564 GOVT. OF INDIA

15) The applicant states that if such huge quantity of sand excavation from such sand mining blocks situated side by side to one another are allowed to operate together in particular districts over particular river will cause Coastal Erosion in coastal areas and can exacerbate erosion and threaten coastal habitats and infrastructure.

16) The applicant states that if such huge quantity of sand excavation from such sand mining blocks situated side by side to one another are allowed to operate together in particular districts over particular river willcause changes in River Morphology which can

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alter river flow patterns, leading to channel widening, braiding, and changes in sediment transport.

17) The applicant states that if such huge quantity of sand excavation from such sand mining blocks situated side by side to one another are allowed to operate together in particular districts over particular river will cause Loss of Biodiversity and the removal of sand and gravel can directly impact the habitats of various riverine species, leading to a decline in biodiversity.

NOTARY S. Chaudhuri Bidhannagar Court Kolkata Regd. No. 6584 Exp. 01-08-2026 GOVT. OF INDIA

18) The applicant states that if such huge quantity of sand excavation from such sand mining blocks situated side by side to one another are allowed to operate together in particular districts over particular river will cause Damage to Infrastructure as Riverbed degradation can undermine bridges, roads, and other infrastructure.

19) The applicant states that if such huge quantity of sand excavation from such sand mining blocks situated side by side to one another are allowed to operate together in particular districts over particular river will cause Disrupted Water Supply which can cause changes in river flow and groundwater levels can affect water availability for communities and agriculture.

20) The applicant states that if such huge quantity of sand excavation from such sand mining blocks situated side by side to one another

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are allowed to operate together in particular districts over particular river will cause Loss of Livelihoods as Reduced fish populations and agricultural productivity can impact the livelihoods of people who depend on the river for their sustenance.

21) The applicant states that if such huge quantity of sand excavation from such sand mining blocks situated side by side to one another are allowed to operate together in particular districts over particular riverthe same will Increase Flood Risk and alter river morphology and reduced floodplains can increase the risk of flooding in downstream areas.

NOTARY S. Chaudhuri Bidhannagar Court Kolkata Regd. No.-6584 Exp. Dt.-21-06-2026 GOVT. OF INDIA

22) The applicant states that if such huge quantity of sand excavation from such sand mining blocks situated side by side to one another are allowed to operate together in particular districts over particular river will cause Flooding and Displacement for which Rivers can abandon their established channels and create new ones, leading to widespread flooding in areas that were previously safe. This can displace large populations, as seen with the Kosi River in 2008, where a shift of 75 miles caused catastrophic flooding in Nepal and Bihar, displacing millions.

23) The applicant states that if such huge quantity of sand excavation from such sand mining blocks situated side by side to one another are allowed to operate together in particular districts over

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particular river will cause Agricultural Impacts because if the course of a particular river changes the same can lead to loss of fertile land, impacting agricultural productivity and livelihoods.

24) The applicant states that if such huge quantity of sand excavation from such sand mining blocks situated side by side to one another are allowed to operate together in particular districts over particular river will cause Habitat Destruction as because River course changes can alter aquatic and terrestrial habitats, affecting biodiversity and ecological balance.

NOTARY S. Chaudhuri Bidhannagar Court Kolkata Regd. No.-6584 Exp. Dt.-21-08-2025 GOVT. OF INDIA

25) The applicant states that if such huge quantity of sand excavation from such sand mining blocks situated side by side to one another are allowed to operate together in particular districts over particular river will cause Water Shortages as because in some cases, shifting river courses can lead to water shortages in areas that previously relied on the river for water supply.

26) The applicant states that if such huge quantity of sand excavation from such sand mining blocks situated side by side to one another are allowed to operate together in particular districts over particular river will cause Sediment Deposition and Erosion which may cause to increased erosion in some areas and deposition in others, affecting land use and stability.

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27) The applicant states that if such huge quantity of sand excavation from such sand mining blocks situated side by side to one another are allowed to operate together in particular districts over particular river will cause Economic Disruptions because Shifting rivers can disrupt transportation routes, impact tourism, and affect various industries that rely on the river.

28) The applicant states that due to the reasons as mentioned herein above if the West Bengal Mineral Development & Trading Corporation Limited is allowed to proceed with the tender floated by it and auctions the 151 sand mining block and such huge amount of sand is started to be extracted the same will be a threat to the common people of the districts concerned.

NOTARY
S. Chaudhuri
Kolkata

29) The applicant states that due to the reasons as aforesaid the applicant herein made a representation dated 3-7-2025 before the respondent authorities thereby requesting the respondent authorities totake immediate and appropriate steps to immediately suspend, recall and/or stop the auction process in respect of 151 sand blocks of different districts of the State of West Bengal floated by Managing Director, West Bengal Mineral Development & Trading Corporation Limited on 20-12-2024 as the same will severely affect the environment and the common people of the concerned locality.

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Photostat copy of the representation dated 3-7-2025 of the applicant is annexed and marked as Annexure 'M'.

30) The respondent authorities even after receiving the letter dated 3-7-2025 has not taken any steps as per the request made in the said letter thereby sitting tight over the matter. The respondent authorities after receiving the letter dated 3-7-2025 of the applicant has not replied to the same and as such the applicant is absolutely in dark about the fate of such complaint.

NOTARY S. Chaudhuri Behrampur Court Kolkata Regd. No.-6584 Exp. DL-21-08-2026 GOVT. OF INDIA

31) The Respondent authorities who were entrusted with the duty to protect the environment have failed to act in terms of the strict directions passed by the Hon'ble Tribunal. The deplorable conduct of the Respondent authorities only indicatescollusion and connivance with the private parties who are taken participating in the auction process.

32) It should be mentioned here that the applicant has filed a public interest litigation before the Hon'ble High Court at Calcutta WPA(P) 197 of 2025 challenging the tender floated by the Managing Director, West Bengal Mineral Development & Trading Corporation Limited on 20-12-2024in respect of 151 sand blocks of different districts of the State of West Bengal on a separate ground that the tender has been limited to a certain group of people already selected by the West Bengal Mineral Development & Trading

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Corporation Limited. The cause of action of the present application is completely different from the proceeding filed before the Hon'ble High Court at Calcutta.

33) **GROUNDS**

I. FOR THAT the list of sand mining blocks mentioned in the tender document floated by West Bengal Mineral Development & Trading Corporation Limited mentions the geo coordinates of such sand mining blocks.

NOTARY S. Chaudhuri Bidhannagar Court Kolkata Regd. No.-6584 Exp. Dt.-21-08-2026 GOVT. OF INDIA

II. FOR THAT it is clear from the list of sand mining blocks mentioned in the tender document floated by West Bengal Mineral Development & Trading Corporation Limited that large number of sand mining blocks have been floated for auction in particular districts over particular rives which consists of both Category A & B sand mining blocks.

III. FOR THAT upon careful perusal of the geo coordinates of the list of sand mining blocks mentioned in the tender document floated by West Bengal Mineral Development & Trading Corporation Limited it is clear that the said sand mining blocks are situated side by side in particular districts over particular river.

IV. FOR THAT if such large number of sand mining blocks situated side by side to one another are allowed to operate together in particular districts over particular river then huge quantities of

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sand will be extracted thereby causing a serious threat to the natural course of flow of the said rivers.

V. FOR THAT if such huge quantity of sand excavation from such sand mining blocks situated side by side to one another are allowed to operate together in particular districts over particular river will affect the course of flow of the river for which will cause various environmental hazards.

VI. FOR THAT if such huge quantity of sand excavation from such sand mining blocks situated side by side to one another are allowed to operate together in particular districts over particular river will cause Riverbed Degradation as huge quantity of Sand extraction lowers the riverbed, leading to channel incision, bank erosion, and increased vulnerability to flooding.

NOTARY S. Chaudhuri Behalanagar Court Kolkata Regd. No.-8584 Exp. Dt.-21-08-2026 GOVT. OF INDIA

VII. FOR THAT if such huge quantity of sand excavation from such sand mining blocks situated side by side to one another are allowed to operate together in particular districts over particular river will cause Habitat Destruction which will cause change in riverbed topography and water flow disrupt aquatic ecosystems, impacting fish spawning grounds and reducing biodiversity.

VIII. FOR THAT if such huge quantity of sand excavation from such sand mining blocks situated side by side to one another are allowed to operate together in particular districts over particular river will cause Groundwater Depletion leading to lowering

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riverbeds which will reduce groundwater recharge, impacting water availability for both human consumption and agriculture.

IX. FOR THAT if such huge quantity of sand excavation from such sand mining blocks situated side by side to one another are allowed to operate together in particular districts over particular river will cause Water Quality Issues thereby increase turbidity (cloudiness) from sediment disturbance can harm aquatic life and make water unsuitable for certain uses.

X. FOR THAT if such huge quantity of sand excavation from such sand mining blocks situated side by side to one another are allowed to operate together in particular districts over particular river will cause Coastal Erosion in coastal areas and can exacerbate erosion and threaten coastal habitats and infrastructure.

NOTARY S. Chaudhuri Bidhannagar Court Kolkata Regd. No.-6584 Exp. Dt.-21-08-2026 GOVT. OF INDIA

XI. FOR THAT if such huge quantity of sand excavation from such sand mining blocks situated side by side to one another are allowed to operate together in particular districts over particular river will cause changes in River Morphology which can alter river flow patterns, leading to channel widening, braiding, and changes in sediment transport.

XII. FOR THAT if such huge quantity of sand excavation from such sand mining blocks situated side by side to one another are allowed to operate together in particular districts over particular

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river will cause Loss of Biodiversity and the removal of sand and gravel can directly impact the habitats of various riverine species, leading to a decline in biodiversity.

XIII. FOR THAT if such huge quantity of sand excavation from such sand mining blocks situated side by side to one another are allowed to operate together in particular districts over particular river will cause Damage to Infrastructure as Riverbed degradation can undermine bridges, roads, and other infrastructure.

XIV. FOR THAT if such huge quantity of sand excavation from such sand mining blocks situated side by side to one another are allowed to operate together in particular districts over particular river will cause Disrupted Water Supply which can cause changes in river flow and groundwater levels can affect water availability for communities and agriculture.

NOTARY S. Chaudhuri Sealdah Court Kolkata Regd. No. 6584 Exp. 01-21-08-2026 GOVT. OF INDIA

XV. FOR THAT if such huge quantity of sand excavation from such sand mining blocks situated side by side to one another are allowed to operate together in particular districts over particular river will cause Loss of Livelihoods as Reduced fish populations and agricultural productivity can impact the livelihoods of people who depend on the river for their sustenance.

XVI. FOR THAT if such huge quantity of sand excavation from such sand mining blocks situated side by side to one another are allowed to operate together in particular districts over particular

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river the same will Increase Flood Risk and alter river morphology and reduced floodplains can increase the risk of flooding in downstream areas.

XVII. FOR THAT if such huge quantity of sand excavation from such sand mining blocks situated side by side to one another are allowed to operate together in particular districts over particular river will cause Flooding and Displacement for which Rivers can abandon their established channels and create new ones, leading to widespread flooding in areas that were previously safe. This can displace large populations, as seen with the Kosi River in 2008, where a shift of 75 miles caused catastrophic flooding in Nepal and Bihar, displacing millions.

XVIII. FOR THAT if such huge quantity of sand excavation from such sand mining blocks situated side by side to one another are allowed to operate together in particular districts over particular river will cause Agricultural Impacts because if the course of a particular river changes the same can lead to loss of fertile land, impacting agricultural productivity and livelihoods.

XIX. FOR THAT if such huge quantity of sand excavation from such sand mining blocks situated side by side to one another are allowed to operate together in particular districts over particular river will cause Habitat Destruction as because River course

16 JUL 2025

changes can alter aquatic and terrestrial habitats, affecting biodiversity and ecological balance.

XX. FOR THAT if such huge quantity of sand excavation from such sand mining blocks situated side by side to one another are allowed to operate together in particular districts over particular river will cause Water Shortages as because in some cases, shifting river courses can lead to water shortages in areas that previously relied on the river for water supply.

NOTARY S. Chaudhuri Alipore Court Kolkata Regd. No.-8584 Exp. Dt.-21-08-2026 GOVT. OF INDIA

XXI. FOR THAT if such huge quantity of sand excavation from such sand mining blocks situated side by side to one another are allowed to operate together in particular districts over particular river will cause Sediment Deposition and Erosion which may cause to increased erosion in some areas and deposition in others, affecting land use and stability.

XXII. FOR THAT if such huge quantity of sand excavation from such sand mining blocks situated side by side to one another are allowed to operate together in particular districts over particular river will cause Economic Disruptions because Shifting rivers can disrupt transportation routes, impact tourism, and affect various industries that rely on the river.

XXIII. FOR THAT due to the reasons as mentioned herein above if the West Bengal Mineral Development & Trading Corporation Limited is allowed to proceed with the tender floated by it and auctions

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the 151 sand mining block and such huge amount of sand is started to be extracted the same will be a threat to the common people of the districts concerned.

XXIV. FOR THAT due to the reasons as aforesaid the applicant herein made a representation dated 3-7-2025 before the respondent authorities thereby requesting the respondent authorities to take immediate and appropriate steps to immediately suspend, recall and/or stop the auction process in respect of 151 sand blocks of different districts of the State of West Bengal floated by Managing Director, West Bengal Mineral Development & Trading Corporation Limited on 20-12-2024 as the same will severely affect the environment and the common people of the concerned locality.

NOTARY S. Chaudhuri Calcutta Court Kolkata Regn. No. 6596 Exp. Dt. 21-10-2025 GOVT. OF INDIA

XXV. FOR THATthe respondent authorities even after receiving the letter dated 3-7-2025 has not taken any steps as per the request made in the said letter thereby sitting tight over the matter. The respondent authorities after receiving the letter dated 3-7-2025 of the applicant has not replied to the same and as such the applicant is absolutely in dark about the fate of such complaint.

34) **LIMITATION**

The Applicant states that the cause of action in the instant case arose on 3-7-2025 when the Applicant made a detailed

16 JUL 2025

representation thereby requesting the respondent authorities to take immediate and appropriate steps to immediately suspend, recall and/or stop the auction process in respect of 151 sand blocks of different districts of the State of West Bengal floated by Managing Director, West Bengal Mineral Development & Trading Corporation Limited on 20-12-2024 as the same will severely affect the environment and the common people of the concerned locality. The cause of actions squarely falls within the time line prescribed under Section 14(3) of the National Green Tribunal Act.

NOTARY S. Chaudhuri Sheriff's Court Kolkata Regd. No. 8594 Exp. 31-7-2026 GOVT. OF INDIA

35) **INTERIM PRAYER**

Pending disposal of this application, the Applicant seeks issuance of the following interim orders:

a) An order may be passed thereby restraining the respondent authorities more particularly the respondent Nos. 1, 6 hereinnot to grant any mining lease in favour of any bidder any in respect of the sand mines mentioned in the tender floated by Managing Director, West Bengal Mineral Development & Trading Corporation Limited on 20-12-2024 till disposal of the instant application;

b) An order may be passed thereby restraining the respondent authorities more particularly the respondent Nos. 8, 9 & 10 herein not to issue carrying orders in respect of the sand

16 JUL 2025

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mines mentioned in the tender floated by Managing Director, West Bengal Mineral Development & Trading Corporation Limited on 20-12-2024 till disposal of the instant application;

c) Ad-interim order may be passed in terms of prayer (a) and (b) during the pendency of the present application.

36) **PRAYER**

In view of the facts and circumstances stated hereinabove, the following orders may be passed:



a) An order thereby restraining the respondent authorities concerned more particularly the respondent Nos. , & herein not to grant any mining lease in favour of any bidder any in respect of the sand mines mentioned in the tender floated by Managing Director, West Bengal Mineral Development & Trading Corporation Limited on 20-12-2024;

b) An order thereby restraining the respondent authorities concerned more particularly the respondent Nos. , 6 herein not to allow any bidder to excavate sand from the mines mentioned in the tender floated by Managing Director, West Bengal Mineral Development & Trading Corporation Limited on 20-12-2024;

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c) Any further such order and/or orders as may be passed which this Hon'ble Tribunal may deem fit and proper.

Costs.

And for this act of kindness, your petitioner as in duty bound shall ever pray.

Bikash Kumar Chatterjee

Place: Kolkata

Applicant

Date: 16/7/2025

Through

16 JUL 2025

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VERIFICATION

I, Biplab Kumar Chowdhury son of Late Birendra Chowdhury, aged about 66 years, by faith – Hindu, residing at 108, M.B Road, Suknata Sarani, Police Station – Airport, Birati, Kolkata – 700051 the applicant herein do herebydeclare that the statements contained in paragraph No. 1 to32are true to my knowledge and information and rest are my humble submissions before this Hon'ble Tribunal. I have not suppressed any facts.

Biplab Kumar Chowdhury

Signature of applicant

Prepared in my office and

Signed in my presence

S. CHAUDHURI
★ NOTARY ★
GOVT. OF INDIA
Regd. No.-6584/08
Bidhannagar Court
Dist.-North 24 Pgs.

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Sl. NO. 414 /2025

BEFORE THE NOTARY PUBLIC
AT BIDHANNAGAR
DIST.-NORTH 24 PARGANAS

AFFIDAVIT

NOTARY S. Chaudhuri Bidhannagar Court Kolkata Regd. No.-6584 Exp. On 21.05.2028 GOVT. OF INDIA

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I, Biplab Kumar Chowdhury son of Late Birendra Chowdhury, aged about 66 years, by faith – Hindu, residing at 108, M.B Road, Suknata Sarani, Police Station – Airport, Birati, Kolkata – 700051, do hereby solemnly affirm and states as follows:

1. That I am the applicant herein and am well conversant with all the facts and circumstances of the present case and competent to affirm the present affidavit.

2. That the statements made in the paragraph nos. 1 to32 of the foregoing plaint are true to my knowledge and belief and the rest thereof are my humble submission before this Hon'ble Tribunal.

Biplab Kumar Chowdhury

Prepared in my Office

Applicant

Advocate Dipanker Thakur

S. CHAUDHURI
★ NOTARY ★
GOVT. OF INDIA
Regd. No.-6584/06
Bidhannagar Court
Dist.-North 24 Pgs

Identified by me

Dipanker Thakur

Advocate

Annexure – 'A' 30

West Bengal Mineral Development and Trading CorporationLimited (WBMDTCL)

(A Government of West Bengal Undertaking)

Request for Proposal (RFP) from Empaneled MDOs

For

Selection of Mine Developer and Operator (MDO) of Sand Blocks in West Bengal

Nodal Officer:
Managing Director, WBMDTCL
3rd Floor, DJ - 10 (WBIIDC Building)DJ Block, Sector II, Salt Lake City Kolkata 700 091
Contact: 033-23590073
Email id: tenderwbmdtcl@gmail.com

Basic RFP Document
Dated:20.12.2024

RFP No: It will be issued in separate sheet

(Basic RFP Document-35 pages uploaded in the WBMDTCL website (https://mdtcl.wb.gov.in/) + Individual RFP Document-4 pages, Total 39 Pages)

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1. Abbreviations

Abbreviations	Full forms
CFT.	Cubic Feet
CTE	Consent to Establish
CTO	Consent to Operate
EIA	Environment Impact Assessment
EMD	Earnest Money Deposit
EMP	Environment Management Plan
FY	Financial Year
GOI	Government of India
GOWB	Government of West Bengal
HEMM	Heavy Earth Moving Machinery
IBM	Indian Bureau of Mines
INR	Indian National Rupees/Legal tender currency of India
LOI	Letter of Intent
MoEF & CC	Ministry of Environment, Forest and Climate Change
MDO	Mine Developer and Operator
PS	Performance Security
RFP	Request for Proposal
SMA	Sand Mining Agreement
TIA	Tender Inviting Authority
TOR	Terms of Reference
WBMDTCL	West Bengal Mineral Development and Trading Corporation Limited
WBSMP	West Bengal Sand Mining Policy

2. Bid Data Sheet & Bid Schedule

It will be issued in separate sheet

3. Disclaimer

3.1 This Tender is issued by West Bengal Mineral Development & Trading Corporation Limited (WBMDTCL). Whilst the information in this Tender has been prepared in good faith, it is not and does not purport to be comprehensive or to have been independently verified. Neither WBMDTCL nor any of its officers or employees, nor any of their advisors accept any liability or responsibility for the accuracy, reasonableness or completeness of, or for any errors, omissions or misstatements, negligent or otherwise, relating to the proposed Project, or makes any representation or warranty, express or implied, with respect to the information contained in this Tender or on which this Tender is based or with respect to any written or oralinformation made or to be made available to any of the recipients or their professional advisers and, so far as permitted by law and except in the case of fraudulent misrepresentation by the party concerned, and liability therefore is hereby expressly disclaimed.

3.2 The information contained in this Tender is selective and is subject to updating, expansion, revision and amendment at the sole discretion of WBMDTCL. It does not, and does not purport to, contain all the information that a recipient may require for the purposes for making a decision for participation in this process. Neither WBMDTCL nor any of its officers, employees nor any of its advisors nor consultants undertakes to provide any Party with access to any additional information or to update the information in this Tender or to correct any inaccuracies therein which may become apparent.

3.3 This Tender includes certain statements, projections, targets and forecasts with respect to theProject. Such statements, projections, targets and forecasts reflect various assumptions made by the management, officers and employees of WBMDTCL, which (the assumptions and the base Information on which they are made) may or may not prove to be correct. No representation or Warranty is given as to the reasonableness of forecasts or the assumptions on which they may be based and nothing in this Tender is, or should be relied on as, a promise, representation or warranty.

3.4 WBMDTCL shall be the sole and final authority with respect to selecting a Bidder through this Tender. The decision of WBMDTCL in qualifying a respondent shall be final and WBMDTCL reserves the right to reject any or all the bids without assigning any reason. WBMDTCL further reserves the right to negotiate with the qualifying agencies to enhance the value through this project and to create a more amicable environment for the smooth execution of the project.

4. Definitions

"Additional Performance Security" means the Bank Guarantee to be submitted by Successful Bidder in accordance with RFP Document

"Advance Premium Amount" means the amount to be submitted by Successful Bidder in accordance with RFP Document

"Applicable Laws" shall mean all applicable statutes, laws, by-laws, rules, regulations, orders, ordinances, protocols, codes, guidelines, policies, notices, directions, judgments, decrees or other requirements or official directive of any Governmental authority or court or other law, rule or regulation approval from the relevant Governmental authority, Government resolution, directive, or other Government restriction or any similar form of decision of, or determination by, or any interpretation or adjudication having the force of law in India.

"Approvals" mean Mine Plan Approval, Environment Clearance, Forest Clearance (if needed), Consent to Establish (CTE) Consent to Operate (CTO), and all other licenses, permits, consents and permissions necessary under Applicable Law in respect of the scope of work under this RFP for mining, transportation, stocking and loading of sand and sale including performance of anyobligation or exercise of any right by a Party herein.

"Authority" shall mean any Government or Governmental, semi-Governmental, administrative, fiscal or judicial body, department, commission, authority, tribunal, agency or entity having jurisdiction over the subject matter(s) in question.

"Bid" shall mean the Bid submitted by Bidder to WBMDTCL in response to this RFP and subsequent correspondence between Bidder and WBMDTCL in this regard, accepted by WBMDTCL in relation to the matters set out in this Tender.

"Bid Due Date" means the date on which the Bid is required to be submitted in accordance with Data Sheet and Bid Schedule.

"Bidder" means any entity which has been Empaneled by WBMDTCL and not been terminated/delisted since then for participation in this RFP. Bids of the Bidders not empaneled with WBMDTCL or terminated/delisted by WBMDTCL shall be rejected. The list of the empaneled bidders is uploaded inthe WBMDTCL website (https://mdtcl.wb.gov.in/) vide Memo Nos: MDTC/Sand/002/1027 dated 30.12.2021 and MDTC/SAND/004/Part-2/2853 dated 11.12.2023.

"Cft." means cubic foot of material as defined by Legal Metrology Rules

"Claim" means any claim, notice, demand, debt, account, action, expense, cost, lien, liability, proceeding, litigation (including reasonable legal costs), investigation or judgment of any nature whatsoever, any losses, damages, charges, interest, assessments, penalties and settlements, including those arising out of or in relation to any claim, suit, arbitration, proceedings and all sums paid in relation to any compromise or settlement of any such claim, suit, arbitration or proceedings.

"Commencement Date of Work" shall be the date on which MDO is allowed to start the Mining Operation by WBMDTCL after obtaining requisite clearances.

"Financial Year" means the period of 12 months commencing from April 01 of each year to the March 31 of the following year.

"Floor Price" means the minimum Sand Premium as prescribed under this RFP Document

"Mine Developer and Operator" or **"MDO"** shall mean the Successful Bidder who has been duly appointed by WBMDTCL for obtaining statutory clearances, excavation & transportation of sand from sand blocks to stockyards if required, setting up and maintenance of stockyards, loading sand on the vehicle and sale of sand to end-consumer and includes their employees, agents, consultants or sub-contractors.

"Minerals" means mineral or minerals as defined in The Mines Act 1952.

"Mining Operation" means any operations undertaken for the purpose of winning any mineral as defined in section 3 (d) of Mines and Minerals (Development and Regulation) Act, 1957.

"Performance Security" means the Bank Guarantee to be submitted by Successful Bidder in accordance with RFP Document

"Preferred Bidder" shall be the Highest Bidder who submits 50% of the Advance Premium Amount of the 1st year Annual Sand Premium.

"Contract value" for sand block means the product of the Sand Premium per CFT quoted by the Successful Bidder and total estimated sand quantity for five years. Annual Contract Value shall be calculated by dividing the Contract Value by 5.

"Sand Mining" means excavation of sand from the specified sand block by deploying required resources such as manpower and machinery in line with the Sand Mining Agreement and approved sand mining plan, environmental clearance, CTO, CTE and all other applicable guidelines, clearances and permissions for the said purpose.

"Sand Mining Agreement" or "Agreement" shall mean Sand Mining Agreement along with all Schedules and Annexure. The agreement will be signed pursuant to the submission of the Performance Security, Additional Performance Security, if applicable and Advance Premium Amount.

"Sand" means and includes ordinary sand, other than sand used for prescribed purposes, along with the stones, boulders, pebbles and gravels accumulated in the riverbed by natural phenomenon. Sand shall be referred to as one of the minor minerals specified at serial no. XXVII in the Gazette of India dated 10th February 2015.

"Sand Mining Rule" shall mean the West Bengal Sand (Mining, Transportation, Storage andSale) Rules, 2021, as per The West Bengal Gazette Notification No.: 48-ICE/O/MIN/GEN-MIS/17/2021 dated 25.01.2022

"Stockyard" shall mean the area if required, identified by MDO and further demarcated for stocking the sand excavated by the MDO, and from where sale of sand to the prospective buyers shall be done.

"Successful Bidder" shall be the Preferred Bidder, who has submitted the advance premium amount of the first year and accepted the LOI

"Tender" or **"RFP Document"** means this RFP Document together with the Bid Data Sheet, Bid Schedule, Forms and Geo-references referred herein, including anyaddendum (s) /corrigendum(s) / amendment(s) to this RFP Document.

"WBMDTCL" means West Bengal Mineral Development & Trading Corporation Ltd., a fully owned undertaking of the Government of West Bengal ("GoWB") incorporated as a company under the Companies Act, 1956 on 23 February, 1973 under the direct administrative control of Department of Industry, Commerce & Enterprises.

"Work" or **"Scope of Work"** means all the work required to undertaken by the MDO in accordance with this RFP Document.

5. Introduction & Background

5.1. About WBMDTC Limited

West Bengal Mineral Development and Trading Corporation Limited (WBMDTCL) is the state mining corporation of the Government of West Bengal and is under the administrative control of the Department of Industry, Commerce & Enterprises, Government of West Bengal. WBMDTCL is a profit-making organization, and its scope of mining activities has grown rapidly in the recent few years, and the operations of WBMDTCL span across coal mining, stone quarries, quartz, feldspar, granite, apatite, China clay, fire clay etc.

As per the West Bengal Sand Mining Policy – 2021 and West Bengal Sand (Mining, Transportation, Storage and Sale) Rules, 2021, WBMDTCL is interested in selection of a suitable MDO for obtaining clearances,if required, Mining, Transportation, Stocking, Loading and Sale of sand to buyers. The list of the empaneled bidders is uploaded vide Memo Nos: MDTC/Sand/002/1027 dated 30.12.2021 and MDTC/SAND/004/Part-2/2853 dated 11.12.2023 in the WBMDTCL website https://mdtcl.wb.gov.in/

5.2. About Sand Blocks

The geo-reference co-ordinate of the sand blocks and approximate quantity is provided in a separate sheet.

The Estimated First Year Mineable Reserve (Cr. Cft.) mentioned in the Bid Data Sheet and Bid Schedule of the RFP Document is subject to grant of Environmental Clearance from SEIAA / MOEF & CC as the case may be. The Annual sand Quantity from subsequent years may vary depending upon the Replenishment Study to be carried out by the Govt. of West Bengal. MDO has to furnish an Annual Extraction Plan every year for the next twelve months based on the declared Replenishment Rate for that particular year.

5.3. Contract Period

5.3.1 The tenure of the Agreement ("Contract Period") shall be of 5 years from the date of Commencement of Work.

5.3.2 In case, the date of execution of Sand Mining Agreement, does not occur within stipulated time as mentioned by WBMDTCL from date of issuance of LOI or obtaining the Environmental Clearance (EC), the reasoned decision would be taken by WBMDTCL including cancellation of LOI, EMD and forfeiting one year advance premium amount paid.

5.3.3 During the period between the date of acceptance of LOI and date of expiry/termination of Sand Mining Agreement, all the terms and conditions of the RFP, subsequent corrigendum thereto, letter of award & Agreement will be applicable.

5.4 Validity of Proposal

5.4.1 The Proposals submitted by bidders shall remain valid for a period of 180 (one hundred and eighty) days from the Bid Submission Date. Any Bid with a shorter validity period shall be rejected by WBMDTCL.

5.4.2 Under exceptional circumstances, WBMDTCL may in writing, request the Bidders to extend the Bid validity period of their Bids. A Bidder may refuse the request to extend the bid validity without any adverse impact or damages/ penalty and such Bids will not be evaluated further.

6. Instruction to Bidders

6.1. General

The Bidders are advised to read the instruction, evaluation norms and other terms and conditions described in these documents under different Clauses carefully before submitting their offer. Bidder requiring any clarification regarding RFP may send their pre- bid queries through email at tenderwbmdtcl@gmail.com within the time period mentioned in the bid schedule.

6.2. Site Visit

Bidders are advised to visit the sand block sites to study the actual working conditions, before submitting their bids. The information/ details given in the RFP Document are only to describe magnitude of work and are for mere guidance to the Bidders. Bidders shall submit a site visit certificate with declaration as per the **FORM-A: Format for Site Visit Certificate and Declaration** physically by superscribing RFP no., Name of the Bidder and Bidder Id in order to qualify for the next round of auction process.

Any negligence or failure on the part of the Bidder in obtaining necessary and reliable information upon the foregoing or any other matters affecting the contract shall not relieve him from any risks or liabilities or the entire responsibility from completion of the works at the scheduled rates and time in strict accordance with the Agreement. The cost and arrangements incurred by Bidders for site visit shall be borne by the Bidder only.

6.3. Pre-Bid Conference

A pre-bid meeting would be held as per the schedule given in the Bid Data Sheet and Bid Schedule to clarify and discuss issues with respect to the Bidding Process and the Bidding Documents. Pre-bid meeting attendance is not compulsory.

6.4. Issuance of Clarifications, Corrigendum and Amendment

6.4.1 The last date for receipt of pre bid queries by WBMDTCL is indicated in the Bid Data Sheet and Bid Schedule.

6.4.2 At any time prior to the Bid Submission Date, WBMDTCL may at its own discretion, amend the provisions of this RFP Documents/ Amendment(s) to the Tender.

6.4.3 WBMDTCL may in its sole discretion respond to such suggestions submitted by any bidder or amend the RFP as required but is under no obligation to do so.

6.4.4 Any Clarification (s)/ Corrigendum (s) / Amendment(s) issued by WBMDTCL subsequent to the date of issuance of the RFP Document will also be considered an integral partof the RFP Document.

6.4.5 Any Clarification (s)/ Corrigendum (s) / Amendment(s) issued hereunder shall be posted in the website of E-auction portal and WBMDTCL. No newspaper advertisement shall be issued in this regard.

6.4.6 WBMDTCL may, at its discretion, extend the Bid Submission Date.

6.5 Clarifications sought by WBMDTCL on Bids submitted by the Bidders

During Bid evaluation, WBMDTCL may, at its discretion, ask the Bidder for a clarification on any information provided in the Bid. The request for clarification and the response shall be in writing, to be communicated either through e-mail or through a paper-based communication, and no change in the price or substance of the Bid shall be sought, offered or permitted.

7. Scope of Work

7.1. MDO by itself or through some other party, shall assist WBMDTCL to prepare required documents, Mine Plan and obtain Mine Plan approval, prepare EIA/EMP as required and obtain environment clearance including organizing public hearing (if applicable), prepare required documents & procure CTO, CTE and any other statutory approval from respective Authority for the Sand Blocks and the Stockyard, if applicable on behalf and in the name of WBMDTCL.

7.2. MDO shall make all the statutory payments for obtaining statutory approvals. If any such statutory payments made by WBMDTCL shall be reimbursed by MDO at actual prior to the date of signing of Sand Mining Agreement.

7.3. MDO by itself or through some other party, shall prepare any required regulatory documents including half-yearly air-water monitoring report etc., throughout the Contract Period for compliance with the requirements of EC and CTO/CTE or any other statutory clearances, if applicable on behalf and in the name of WBMDTCL. The payment of such reports shall be borne by MDO.

7.4. MDO shall assist WBMDTCL to procure CTE and CTO for a period of 5 years in the name of WBMDTCL for operating the sand block and sand stockyard if applicable.

7.5. MDO shall deploy manpower and equipment to excavate sand in accordance with the approved Mine Plan and conditions of Environmental Clearance and CTO/CTE.

7.6. MDO shall ensure that the excavation of sand from the sand block, and transportation of sandfrom sand block to stockyards/buyers is done only during such hours of the day as specified by approved Mine Plan and conditions of Environmental Clearance and CTO/CTE.

7.7. MDO shall develop and maintain the road from sand block to stockyards, stockyard to the main connecting road and sand block to the main connecting road as applicable and take all necessary steps in accordance with the approved Mine Plan and conditions of Environmental Clearance and CTO/CTE

7.8. MDO shall secure perimeter of the dedicated sand bearing area to restrict illegal mining and shall be held responsible in case any illegal sand mining takes place at the designated sand block. The MDO shall make necessary investments and expenses to mitigate allenvironmental risks.

7.9. MDO shall maintain digital registers of daily excavation, transportation, stocking of sand at the sand block and at the stockyards as may be applicable and sale to the buyers.

7.10. MDO shall set up a display board at prominent place in the sand block, clearly mentioning the basic details of the Sand Block.

7.11. MDO shall strictly adhere to the instructions given by WBMDTCL, with the approval of GoWB from time to time including for information technology related works and interventions.

7.12. MDO shall comply with all orders and judgments of judicial authorities including Hon'ble National Green Tribunals, Hon'ble High Court at Calcutta, and Hon'ble Supreme Court of India, and applicable laws, rules, regulations, notifications, Government orders, policies, etc.

7.13. MDO shall make all arrangements for ensuring safety standards and prevention of occupational health hazards as required by orders and judgments of judicial authoritiesincluding Hon'ble National Green Tribunals, Hon'ble High Court at Kolkata, and Hon'ble Supreme Court of India; applicable laws, rules, regulations, notifications, Government orders, policies, etc.; and best industry practices and standards.

7.14. In case MDO decides to develop and maintain stockyard, MDO shall, in its sole discretion, arrange all statutory permission in this regard. MDO shall arrange and facilitate for identification of land/area for stockyard within 3 km from the sand block, bear the cost of the rent with inclusive of taxes. However, if suitable area is not available within the 3 Km from the sand block, MDO seek permission with WBMDTCL along with supporting rationale. WBMDTCL may in its sole discretion to allow MDO for selection of area beyond 3 Km from the sand block.

7.15. MDO shall undertake activities including maintenance of approach road from stockyard to nearest access road with proper lighting arrangement in stockyard, public address system, proper management, and security of sand stockyard. MDO shall install CCTV cameras and always keep it operational at the sand mining site/stockyards as per requirements and instructions fromWBMDTCL.

7.16. All the aforesaid works shall be carried out by the MDO at his own costs. For the entire project WBMDTCL shall not incur any expenditure.

7.17. In addition to the Sand Premium, MDO shall deposit all statutory levies and taxes such as Royalty, DMF, Cess, all taxes, duties, and GST applicable

7.18. The MDO shall carry out all the responsibilities as stated in RFP diligently

8. E-Auction Process

8.1. Cost of RFP Document Fee

8.1.1 The RFP Documents shall be downloaded from e-auction portal as mentioned in Bid Data Sheet and Bid Schedule. The bidder shall submit a non-refundable RFP Document Fee by selecting this particular RFP No.: as given in data sheet through "Empaneled MDO Login" in the portal: https://mdtcl.wb.gov.in under E-SERVICES. The bidder shall upload a self-certified scanned copy of the RFP Document Fee Payment in the NIC e-Auction portal online and a physical copy of the same has to be submitted in a sealed envelope within timeline mentioned in Data Sheet and Schedule sheet by superscribing RFP no., Name of the Bidder and Bidder Id.

(Note: Payment via online NEFT / Internet Banking / Credit Card / Debit Card is credited to WBMDTCL bank account in 24 hrs. and the payment receipt is generated instantly. The bidders are encouraged to use any one of the direct online Payment options for better and instant payment.
But the payment via Offline Bank Payment through online generated challans is credited to WBMDTCL bank account in 4 – 7 working days.
Hence, the bidders who are planning to pay through this method are requested to pay the amount at least 7 days before the last date of submission of documents. This will give sufficient time to the banks to process the request, credit the amount to WBMDTCL bank account and generate payment certificate. Unless the amount is credited to WBMDTCL account, the transaction cannot be said to be completed (even though the applicant account may have been debited). WBMDTCL is in no way responsible for any delay in this process.

8.1.2 On successful submission of non-refundable RFP Document Fee amount, the bidder shall continue the further process in the e-auction portal.

8.2 Earnest Money Deposit (EMD)

8.2.1 A non-interest-bearing Earnest Money Deposit (EMD) shall be submitted per Block for which the bidder is bidding.

8.2.2 The bidder shall pay EMD amount as mentioned in Bid Data Sheet and Bid Schedule. The bidder shall submit the amount of EMD by selecting this particular RFP No.: as given in data sheet through "Empaneled MDO Login" in the portal: https://mdtcl.wb.gov.in under E-SERVICES. The bidder shall upload a self-certified scanned copy of the EMD Payment Receipt in the NIC e-Auction portal online and a physical copy of the same has to be submitted in a sealed envelope within timeline mentioned in Data Sheet and Schedule sheet by superscribing RFP no., Name of the Bidder and Bidder Id.

(Note: Payment via online NEFT / Internet Banking / Credit Card / Debit Card is credited to WBMDTCL bank account in 24 hrs. and the payment receipt is generated instantly. The bidders are encouraged to use any one of the direct online Payment options for better and instant payment.
But the payment via Offline Bank Payment through online generated challans is credited to WBMDTCL bank account in 4 – 7 working days.

Hence, the bidders who are planning to pay through this method are requested to pay the amount at least 7 days before the last date of submission of documents. This will give sufficient time to the banks to process the request, credit the amount to WBMDTCL bank account and generate payment certificate. Unless the amount is credited to WBMDTCL account, the transaction cannot be said to be completed (even though the applicant account may have been debited). WBMDTCL is in no way responsible for any delay in this process.)

8.2.3 On successful submission of non-interest-bearing EMD amount, the bidder shall continue the further process in the e-auction portal.

8.2.4 EMD amount deposited by the successful bidder shall be adjusted with 1st Installment of Annual Sand Premium for the 1st year before issuance of LOI.

8.3 Demo Copy of the Direct Online Payment Receipt:

PAYMENT RECEIPT

Tender Id	: TEN/CATA/01
Payment Amount	: 300.00(Three Hundred)
Payment Date	: 17/09/2022 10:48 AM
Bank Reference No	: 654321

TENDER DETAILS

Category	: Category - A
e-Auction Date	: 30/09/2022
District	: PASCHIM BARDHAMAN
Block	: SALANPUR
River	: Barakar
Mouza Name	: abcd
RFP Document Fee	: 100.00
Earnest Money Deposit	: 200.00

MDO DETAILS

Name of MDO	: MDO 2
Mobile No	: 1333333333
GST No	: 17AABCU9603R1ZO
PAN No	: XXXXX4444X
Address	: Test

Note :
1) You are requested to submit/upload this certificate in the designated website as per terms of the tender.

8.4 EMD shall be returned as per below:

The EMD of the unsuccessful bidders will be returned within 30 (Thirty) days upon finalization of the Tender in the bank details provided by the bidders in **FORM-A: Format for Site Visit Certificate and Declaration.**

8.5 Forfeiture of EMD

The EMD shall be liable for forfeiture by WBMDTCL as a genuine pre-estimated compensation and damages payable to WBMDTCL for, inter alia, the time, cost, and effort of WBMDTCL without prejudice, in case:

8.5.1 The Bidder withdraws its Bid before completion of the Bidding Process during the Bid Validity Period.

8.5.2 The Bidder is otherwise in breach of the terms of this document.

8.5.3 The preferred bidder does not pay the First installment of Annual Sand Premium for the first year before issuance of the LOI.

8.5.4 The preferred bidder does not accept the LOI.

8.5.5 The Successful Bidder does not comply with the requirements of the Bid w.r.t submission of Performance Security, Additional Performance Security (if applicable) and singing of Sand Mining Agreement.

8.5.6 The Bidder submits a conditional Bid.

8.5.7 The bidder is not empaneled with WBMDTCL as MDO for this work for the particular Category.

8.6 Net Worth

The bidder should have average net worth of last 03 Financial years (2021-22, 2022-23 & 2023-24) at least equivalent to EMD amount, which is mentioned in the Bid data sheet and Schedule sheet. The Form-E format for net worth certificate of bidder must be signed by Chartered Accountant with Official seal and UDIN number and shall be submitted physically in a sealed envelope superscribing the RFP No., Bidder name & Bidder ID.

8.7 Performance Security

The successful Bidder shall submit an irrevocable and unconditional guarantee from a Scheduled Commercial Bank, for the performance of its obligations within such time as per **FORM-B: Format of Performance Security**. The Performance Security shall be calculated as 3% of total work value (as per % stated by Finance Department from time to time). Total work value shall be calculated as (annual excavation as per Environment Clearance (in Cft.)*quoted rate per Cft. (in Rs.) * 5 years). The Performance Security shall be submitted as mentioned in bid data sheet and bid schedule for the period of the contract and additional 6 months from the last day of contract.

8.8 Advance Premium Amount

8.8.1 The H1 Bidder shall submit 50% of the Advance Premium Amount of 1st year as 1st installment within the stipulated time mentioned by WBMDTCL before issuance of LOI and the rest 50% shall be paid before signing of the agreement. The Advance Premium Amount shall be estimated by multiplying the highest sand premium rate (in Rs.) quoted by the bidder with the total estimated annual sand quantity (in Cft.) mentioned in EC. Any excess or shortfall amount needs to be paid/adjusted while payment of second installment of first year Annual Sand Premium as the case maybe.

8.8.2 If the H1 Bidder fails to pay the 2nd installment of the Advance Premium Amount prior to the execution of Final Agreement within the stipulated time as mentioned by WBMDTCL, the EMD amount and 50% of the Advance Premium Amount (1st installment) shall be liable to be revoked by WBMDTCL as a genuine pre-estimated compensation and damages payable to WBMDTCL for inter alia the time, cost, and effort of WBMDTCL without prejudice.

8.8.3 The successful bidder shall submit a Premium Fee Guarantee in the form of Bank Guarantee as per Format D (at the time of execution of agreement), equal to 25% of the amount obtained by multiplying the highest sand premium rate (in Rs.) quoted by the bidder with the total actual annual sand quantity (in Cft.) as per the Environment Clearance valid for a period of 5 years

8.8.4 Thereafter Advance Premium Amount shall be paid online annually from the 2nd year onwards at the beginning of the 2nd year/3rd year/4th year/5th year of operation as the case maybe. Excavation permit from second year onwards shall only be generated after payment of the advance premium amount.

8.8.5 Non-compliance of submission of 1st installment & 2nd installment for 1st year and Advance Annual Sand Premium for all subsequent years within the stipulated time line, WBMDTCL may terminate and delist the bidder from the list of empaneled operators for excavation and transportation of sand mines to stock-yards / depots, setting up and maintenance of stock-yards/ depot, loading sand on the vehicle and sale of sand to end-consumer in the State of West Bengal for 5 (five) years.

8.9 ***Bid Extensions***

Any bid extension timeline shall be duly communicated by WBMDTCL if required.

8.10 ***Conduct of electronic auction***

The Bidders shall be required to submit the bid online in e-auction portal as mentioned in the bid data sheet and bid schedule using valid Digital Signature Certificate (DSC) as per the timeline mentioned in the Bid Data Sheet and Bid Schedule.

Bidder shall be required to upload self-certified scanned copies of the following:

Payment Receipt towards the non-refundable RFP Document Fee and non-interest-bearing EMD.

Upon successfully submission of the payment/document on the e-auction portal, WBMDTCL shall check the credentials submitted in the portal and approve the list of bidders eligible participate in forward e-auction process. It is clarified that the approved bidders are only eligible to participate in the forward e-auction.

This is for clarification to all the empaneled MDOs for Category A and Category B Sand Blocks that Non submission of Site visit certificate as per the FORM-A: Format for Site Visit Certificate and Declaration physically and uploading of Payment Receipt towards the non-refundable RFP Document Fee and non-interest-bearing EMD in online mode will lead to rejection of bid and the participation in the e-Auction shall deemed to be disqualified.

The Floor Price over which the bidders are required to quote the Sand Premium is INR 1.00 per Cft.

The Bidder shall be permitted to place the Offer on the electronic auction platform, which is higher than the Floor Price as Sand Premium that MDO will be willing to pay to the Government along with executing complete scope of work viz. obtaining statutory clearances, mining, transportation, stocking, sand loading, development of stockyard, if applicable and sale etc.

The incremental value of INR 0.05 (five paisa) is the minimum amount to be added to the last bid for submitting the next new bid.

Due to certain technical restrictions in the e-Auction portal, decimal points cannot be entered in the box for placement of the bids. To resolve the restrictions, Re. 1.00 will be denoted as 100 paisa and the bids have to be placed by the bidder in the same unit i.e., in Paisa. Hence Rs. 0.05 or 5 Paisa can be placed as "5" in the bidding box during auction.
The minimum incremental value is Rs. 0.05 or 5 Paise, which will be denoted by "5" units in the box. During e-auction, if any bidder puts a value of 105 units it will mean a bid of 1.05 (One Rupee Five Paisa).

Illustration/ Example purposes only: Entry of the bids during e-Auction process

In the E-auction portal the base price of sand per Cft. is Rs. 1 per Cft, now in e auction portal base value is entered as 100, thus for purposes of e-auction rupees is to be read as paise. The incremental value of bids is set as 5 paise per Cft. Now during e auction, if any one puts a value of 5 it will mean an increase of bid from last quoted bid by 5 paise and thus, the new rate quoted of sand is 105 paise.

Base Price (paise per Cft.)	Incremental Bid (paise per Cft.)	New Price (paise per Cft.)
100	5	105
105	5	110
110	5	115
115	5	120
120	5	125
125	5	130
130	5	135
135	5	140
140	5	145
145	5	150
150	5	155
155	5	160
160	5	165
165	5	170
170	5	175
175	5	180
180	5	185
185	5	190
190	5	195
195	5	200
200	No new bids received	H1 bidder

The following table denotes the different values that can be entered by the bidders during e-auction in the box and its actual value in Rupees

Quoted Price in each box by the Bidders	Actual Price (Rs.) denoted by the quoted price
105	1.05
110	1.10
115	1.15
120	1.20
125	1.25
130	1.30
135	1.35
140	1.40
145	1.45
150	1.50
155	1.55
160	1.60
165	1.65
170	1.70
175	1.75
180	1.80
185	1.85
190	1.90
195	1.95
200	2.00

Thus, H1 bid is 200 i.e., 200 paise = Rs.2 per Cft. of sand

The e-auction will be closed as mentioned in this bid document. However, if there is any bid within elapse time of ten minutes of closing time, the bid shall automatically be extended by the system by another ten minutes and continued to be extended in the same manner by another ten minutes until there is no bid within the last ten minutes.

It shall be the responsibility of the bidders to inspect and satisfy themselves about theparameters of the block mentioned in the bid document placed in the e-auction process.

The Bidder that submits the highest Sand Premium (H1) during the electronic auction process shall be declared as the **"H1 Bidder".**

The bid once submitted cannot be cancelled /withdrawn and the preferred bidder shall be bound to pay the final bid amount.

The highest Sand Premium submit by the bidder shall remain valid for 180 days from the Bid Due Date.

8.11 Issuance of LOI and submission of Performance Security, Additional Performance Security, if applicable and Advance Premium Amount

8.11.1 The H1 bidder shall submit the 1st installment of the Advance Premium Amount for the first year as per the RFP prior to issuance of LOI by WBMDTCL. After successful submission of 1st installment of Advance Premium Amount, LOI shall be issued to the preferred bidder.

8.11.2 The Preferred Bidder shall be issued a letter of intent (LOI) by WBMDTCL. The Preferred Bidder shall revert within the stipulated time as mentioned by WBMDTCL with acceptance of the LOI.

8.11.3 On receipt of LOI acceptance, the Preferred Bidder shall be declared as **Successful Bidder.**

8.11.4 The Additional Performance Security may be decided by WBMDTCL on case-to-case basis. The Additional Performance Security shall be submitted in the form of Bank Guarantee as per Form C from a *Scheduled CommercialBank in India payable at Kolkata, West Bengal* and shall not bear any interest whatsoever.

8.11.5 Successful Bidder shall enter into the Sand Mining Agreement with the WBMDTCL on appropriate Stamp Paper (to be provided by the Bidder) as per the RFP, by payment of 2nd Installment of Advance premium amount, Performance Security, Additional Performance Security (if applicable). During this period the Successful Bidder shall arrange all the statutory approval such as Mining Plan / Obtaining the environment clearance etc., to commence the production of sand in collaboration with WBMDTCL. Sand Mining Agreement shall be signed only after submission of 2nd Installment of Advance Premium Amount, acceptance of LOI, Performance Security, Premium Fee Guarantee Additional Performance Security, if applicable, and obtaining of requisite statutory approvals.

8.11.6 After approval of the Mining Plan/ Obtaining the environment clearance, the amount of Performance Security, Additional Performance Security, if applicable, and installment of Advance Premium Amount, Premium Fee Guarantee shall be revised, if required, as per the quantity mentioned in Environmental Clearance of respective Sand Mining Blocks.

8.11.7 Performance Security, Premium Fee Guarantee and Additional Performance Security, if applicable shall remain in full force and effect during the period of contract for satisfactory performance and fulfilment in all respect of the Agreement and the Scope of Work. The Performance Security shall also remain valid till six (6) months after the completion of Contract Period as per the Agreement.

8.11.8 In case whole or part of Performance Security, Premium Fee Guarantee, Additional Performance Security, if applicable, is forfeited by WBMDTCL on account of any reason, MDO shall replenish it without any failure within fifteen (15) days of such encashment.

8.11.9 Notwithstanding any dispute or difference between MDO and WBMDTCL pending before any court, tribunal, or any other Authority, WBMDTCL shall have right to invoke the Performance Security and Additional Performance Security, if applicable, and Premium Fee Guarantee as per the terms and conditions of the Sand Mining Agreement.

8.12 Agreement and Commencement of Work

8.12.1 Execution of the Agreement shall be subject, inter alia, to the following conditions having been fulfilled by the Successful Bidder:

8.12.1.1 Payment of 2nd Installment Annual Sand Premium of 1st year and submission of Performance Security, Premium Guarantee Fee and Additional Performance Security if applicable, by the Successful Bidder

8.12.1.2 Obtaining of requisite statutory approvals to commence the production of sand

8.12.1.3 In case the H1 Bidder is consortium of 2 entities a Special Purpose Vehicle (SPV) has to be formed and registered with appropriate authority and relevant documents need to be submitted before execution of Sand Mining Agreement.

8.12.2 Agreement shall be signed and executed between WBMDTCL and MDO within the stipulated time mentioned by WBMDTCL from the issuance of LOI, or obtaining the Environmental Clearance (EC) of the sand block, in failure of which WBMDTCL may at its discretion forfeit the EMD, and Advance Premium Amount and /or cancel the LOI.

8.12.3 During the period stated above, MDO shall start the work of procuring statutory clearances from the date of acceptance of LOI and shall in a position to commence the production of sand only after taking all the requisite statutory clearances and permissionsfor sand mining on the name of WBMDTCL.

8.12.4 Commencement Date of Work shall be the date on which MDO is allowed to start the Mining Operation by WBMDTCL after obtaining requisite clearances.

8.12.5 In case of any necessity, arising after executing the Agreement and during the execution of the work, which requires alteration/modifications in the Agreement, then it can be madeafter mutual understanding and consent of both the parties.

Illustration/ Example purposes only: Entry of the bids during e-Auction process

In the E-auction portal the base price of sand per Cft. is Rs. 1 per Cft, now in e auction portal base value is entered as 100, thus for purposes of e-auction rupees is to be read as paise. The incremental value of bids is set as 5 paise per Cft. Now during e auction, if any one puts a value of 5 it will mean an increase of bid from last quoted bid by 5 paise and thus, the new rate quoted of sand is 105 paise.

1. Name of sand blocks: XYZ _ CAT_
2. Area of sand block: 10 Hectares
3. EMD Amount- 10 Lakh
4. Total production capacity in 5 years: 5 Crore Cft. (estimated)
5. Annual production capacity in 1 year: 1 Crore Cft. (estimated)
6. Floor rate per Cft. for auction: Rs 1 per Cft.
7. Rate quoted per Cft. by H1 bidder: 3 Rs per Cft. (assume)

In this case:

Sl No.	Payment Details	Form of payment	Amount of Payment	Timeline of Payment
1.	Advance Premium Amount for 1st year (Rate quoted by H1 bidder * 1 year production capacity estimated)	1st Instalment (50%) Online payment	Rs.3 X 0.50 X 1 Crore Cft. = Rs 1.5 Crore Less: EMD Amount Rs.0.10 Cr	Within the stipulated time mentioned by WBMDTCL
		2nd Instalment (50%) Online payment	Rs.3 X 0.50 X 1 Crore Cft. = Rs 1.5 Crore Any Excess/Shortfall amount shall have to be paid/ adjusted	Before the execution of agreement
After obtaining LOI, the MDO shall assist WBMDTCL to obtain EC, CTO/CTE and other statutory clearances. Assume that in EC annual production of sand is stated as 0.8 Crore Cft. per year				
2.	Performance Security (3% of total work value as per FD norms)	Bank Guarantee valid for entire contract period + 6 months	3% x (Rs. 3 per Cft. x 0.8 crores Cft. per year x 5 years) = Rs. 0.36 crore	Before the execution of agreement
3.	Premium Fee Guarantee (equal to one year premium amount) X 25%	Bank Guarantee valid for 5 years	Rs. 3 per Cft. x 0.8 crore Cft. X 0.25 = Rs 0.6 crores	Before the execution of agreement
4.	Additional Performance Security (if applicable) shall be 10% of work value	Bank Guarantee valid for entire contract period + 6 months (if applicable)	10% x (Rs. 3 per Cft. x 0.8 crores Cft. per year x 5 years) = Rs. 1.2 crore	Before the execution of agreement (if applicable)
5.	Advance Premium Amount for 2nd /3rd/4th/5th year of operation	Online payment	Rs. 3 crore x 0.8crore Cft. = Rs 2.4 crore Cft.	Before the beginning of second/third/fourth/fifth year of operations

The terms of forfeiture of Performance Security, Premium Fee Guarantee, Additional Performance Security shall be as per the terms and conditions stated in the RFP.

8.13 Maximum Area of holding :

The bidder shall not hold more than 250 Ha of Sand Blocks either as a Lease Holder or MDO in the State of West Bengal, either at present or in the future.

9. Terms & Conditions of Reference

9.1. Sand Premium

9.1.1 Sand Premium is the premium amount per CFT. that MDO will be willing to pay to the Government along with executing complete scope of work viz. obtaining statutory clearances, mining, transportation, stocking, sand loading, development of stockyard, if applicable, sale etc.

9.1.2 Sand Premium is exclusive of Royalty, DMF, Cess, all taxes, duties, and GST applicable which shall be deposited by the MDO in addition to the sand premium quoted.

9.2 Selling of sand

9.2.1 MDO shall sell the sand from the mining area and/or stockyards as applicable, as the procedure laid down in West Bengal Sand (Mining, Transportation, Storage and Sale) Rules, 2021. MDO shall register itself for sale of for each block on the centralized portal

9.2.2 MDO shall transport the sand by generating e-challan through the centralized online portal only. Dedicated training for all H1 bidders shall be conducted regarding operations on the centralized online portal in due course.

9.2.3 At any point of time, WBMDTCL has right to be the first buyer and the price would be the average selling price of sand by MDO in the last 1 (one) month. This is subject to a maximum of 20% of annual production capacity (As per Environmental Clearance for the Year).

9.2.4 In order to ensure sale of sand over the contract period, the MDO may enter into a regular supply agreement with any buyer / client as per their own arrangement.

9.3 Payment terms

9.3.1 MDO shall deposit the amount of sand premium through the centralized online portal as specified in the RFP.

9.3.2 In addition to the Sand Premium, MDO shall deposit all statutory levies and taxes such as Royalty, DMF, Cess, all taxes, duties, and GST applicable

9.4 Escalation/ de-escalation of Sand Purchase Price:

The premium quoted by the bidder shall remain fixed for the entire Contract Period.

9.5 Events of Default

An Events of Default is said to have occurred under the following conditions:

9.5.1 Delay in production of Sand by more than 1 (one) month from the date of Commencement of Work due to fault of the MDO.

9.5.2 Shortfall in Annual Sand production by MDO from the target Annual sand quantity mentioned in Sand Mining Agreement.

9.5.3 The MDO has materially defaulted and failed to comply with the terms and conditions set in the RFP Document and the Agreement.

9.5.4 MDO is found to be involved in any type of illegal mining/ illegal transportation/illegal sale/illegal storage of sand.

9.5.5 MDO fails to provide sand as per this RFP upon request by WBMDTCL at the set terms and conditions

9.6 Liquidated Damages

In case the MDO is found in violation of any terms of the Agreement, WBMDTCL at its sole discretion after providing a reasonable opportunity of hearing may appropriate a portion of the Performance Security subject to maximum 25% of the total amount for such violation on case-to-case basis.

9.7 Termination of Agreement

Termination by WBMDTCL

9.7.1. Termination for Default

In case of the repeated occurrence of Events of Default as per this RFP due to the fault of MDO, shortfall in production by more than 50% in Two (02) Annual Mining cycle period and failure of payment of the Advance Premium amount, WBMDTCL may terminate the Agreement by issuing written notice and after giving the MDO an opportunity of being heard. The entity shall be debarred or delisted from the List of Empaneled bidders for 5(five) years. In such cases WBMDTCL shall invoke the Performance Security and Additional Performance Security as applicable and full Advance Premium Amount provided by the MDO.

9.7.2. WBMDTCL may terminate the Agreement by written notice to the MDO if:

9.7.2.1 Any Approval (including mining plan, environment clearance, CTO, CTE, or any other license, permit, consent or permission required for the operation of the sand block) is cancelled, suspended or revoked due to fault of the MDO. WBMDTCL shall invoke the Performance Security, Additional Performance Security as applicable and Advance Premium Amount provided by the MDO in case of such a termination.

9.7.2.2 The MDO is declared insolvent or goes into liquidation or receivership or if any act is done or events occurs which has a similar effect to any of the foregoing acts or events.

9.7.2.3 The MDO is in serious breach of the agreement or any Applicable Law or regulation affecting the Work.

9.7.2.4 The MDO assigns any part of the scope of work/ role/ responsibility of MDO under the Sand Mining Agreement without prior written consent of WBMDTCL.

9.7.2.5 The MDO assigns complete scope of work/ role/ responsibility of MDO under the Sand Mining Agreement to any other organization.

9.7.2.6 Any other reason or causes which may be detrimental to the interests of WBMDTCL.

9.7.3 All obligations hereunder incurred prior to and which by their nature would continue beyond the cancellation, termination, or expiration of the Agreement shall survive such termination.

9.7.4 In the event of the expiration or termination of the Agreement mentioned in this RFP, the MDO shall remove all the MDO's Employees, sub- contractors, all its Equipment and its goods and materials from the Sand Block within the stipulated time mentioned by WBMDTCL

9.7.5 Upon receipt of the termination notice, MDO shall not sell the sand from the block and stockyard as applicable. However, if sand is available in stockyard and MDO wants to sale the same in the open market, MDO has to take prior written permission from WBMDTCL.

Termination due to Force Majeure

9.7.6 If a delay or failure by a Party to perform its obligations due to Force Majeureevent as per the RFP, exceeds 6 (six) continuous months, the other Party may terminate this Agreement by giving a notice in writing to the Affected Party. In case of termination of Agreement due to Force Majeure, the Performance Security, Premium Fee Guarantee and Additional Performance Security (if applicable) shall be returned to the MDO.

Restoration of contract without Termination

9.7.7 Nevertheless, where WBMDTCL reserves the right to terminate this Agreement, the Managing Director, WBMDTCL at its sole discretion can decide not to terminatethe Agreement.

9.7.8 In such case, when WBMDTCL decides not to terminate the Agreement, for reasons agreed in writing, the MDO shall have to clear all its dues payable to WBMDTCL before restoration of Agreement.

9.7.9 Notwithstanding anything stated in this RFP, WBMDTCL may decide to insert or waive off any suitable terms and condition for restoration of Agreement which shall be binding on MDO.

Termination by Convenience

During the period of contract. WBMDTCL at any point of time reserves the right to terminate the contract in public interest.

9.8 Responsibility of MDO

9.8.1 The MDO shall ensure that the documents required for Mine Plan, Environment Clearance, CTE, CTO, any other approval shall be prepared by the people / organization having required qualification, certification & accreditation, as laid down in the relevant rules/ guidelines.

9.8.2 MDO shall provide a copy of appropriate certificates of the appointed party and MDO's agreement with the appointed party for the work mentioned in this RFP.

9.8.3 The MDO shall ensure that all the deployed machinery comply with the guideline of MOEF&CC, NGT, Motor Vehicle Act or any other circular, regulation, guideline or direction of State or Central Government.

9.8.4 The MDO shall ensure compliance of MOEF&CC, NGT and Order/Judgment of honorable court, Acts, Regulations or any regulatory or statutory requirements applicable to sand mining, transportation, stocking and loading activity.

9.8.5 The MDO shall be required to abide by all Applicable Laws including West Bengal Minor Mineral Rule 2004 and its amendments, West Bengal Sand Mining Policy 2021, the Mines Act 1952, the Metalliferous Mines Regulations, 1961, the Mines and Mineral (Development and Regulation) Act, 1957, West Bengal Mineral (prevention of illegal mining, transportation and storage) Rules, 2017 and any other Applicable Law, Rules and Regulations and amended or promulgated from time to time.

9.8.6 The MDO shall make all arrangements for ensuring safety standards as required by the Applicable Law and the best industry practices. MDO shall make all arrangements for prevention of occupational disease and creation of good work environment. In case of any breach of Applicable Law by the MDO and hence, penal sanctions on WBMDTCL, the same shall be recovered from MDO. MDO shall indemnify WBMDTCL in such occurrences.

9.8.7 The MDO shall employ, skilled manpower on the project andshall pay wages not less than the minimum wages as per minimum Wages Act, Child Labor (Prohibition & Regulation) Act, 1986, Contract Labour (Regulation and Abolition) Act, Employees Compensation ACT or such other legislations or award of the minimum wage fixed by Govt. of West Bengal orUnion Govt. of India as may be applicable. Payment of provident fund for the workmen employed by him for the work as per the laws prevailing under provision of EPF and allied scheme valid from time to time shall be the responsibility of MDO. MDO shall alsosubmit copy of statutory returns to WBMDTCL, and in case of default, WBMDTCL may force compliance of aforesaid laws through coercive measures which may includesuitable monetary deductions. The MDO shall be required to comply with Labor license rules of the competent Authority as applicable for the specific Mining site.

9.8.8 The MDO is exclusively responsible for the completion and supervision of the entire Scope of Work, either personally or through its qualified supervisory agents or staff acceptable to WBMDTCL. WBMDTCL can insist on employing more supervisory staff, if required, for efficient execution of the Work. The MDO hereby agrees to abide by the decision of WBMDTCL in this regard.

9.8.9 All the personnel engaged by the MDO in connection with the performance of the Work shall be the employees of the MDO and no claim shall lie against WBMDTCL in respectof non-payment of wages or remuneration of any description due by the MDO to his / their employees or for any failure on the part of the MDO in the discharge of his /their obligations to his / their employee.

9.8.10 In the event of WBMDTCL becoming liable for any claims by any person or persons asa result of applications of the provision of the said Acts and the Rules and Regulations and orders there under, WBMDTCL has the right to pass on the said amount to MDO for reimbursement or deduct the said amount from money already deposited by MDO with WBMDTCL.

9.8.11 The MDO shall be responsible for protecting the property from any loss or damage from whatever causes at its own expense, during the entire Agreement. Any damage, if occurs, the MDO shall repair the same at its own expense to the satisfaction of WBMDTCL. The MDO shall be responsible on its own for monitoring of its material, storage areas, store house, equipment yard etc., as may be required. WBMDTCL shall not accept any responsibility for protection of the MDO's equipment, tools and materials.

9.8.12 The MDO intends to keep stockyard, MDO shall, in its sole discretion, arrange all statutory permission in this regard and shall arrange and facilitate for identification of suitable land/area for stockyard nearest to the sand block, bear the cost of the rent with inclusive of taxes. MDO shall undertake activities including maintenance of approach road from stockyard to nearest access road with proper lighting arrangement in stockyard, public address system, proper management, and security of sand stockyard. MDO shall install CCTV cameras and always keep it operational at the stockyards as per requirements and instructions from WBMDTCL.

9.8.13 The MDO shall ensure that the activities in the sand mine shall not have adverse impact on livelihood, public health or any other social issues on any of the habitants or dwellers in the neighborhood of the sand mine.

9.9 Right over Sand Block

9.9.1 Neither MDO nor any other person claiming through or under MDO shall have or at any time claim to have any property, right, title or interest in the Sand Block or lease. However, title to all MDO's Equipment and other movable assets belonging to MDO at the Mine for the performance of Works shall remain the property of MDO.

9.9.2 Except for the duties and obligations mentioned in the Tender, no interest in the sand block is being transferred to the MDO. It is clarified that the possession or control of the Mine shall remain with WBMDTCL.

9.10 Legal Jurisdiction

Matter relating to any dispute or difference arising out of this tender and subsequent contract awarded based on this tender shall be subject to the jurisdiction of Kolkata Court only.

9.11 Indemnification

The Contractor will indemnify, defend and hold WBMDTCL harmless against any and all proceedings, actions and, third party claims for loss, damage and expense of whatever kind and nature arising out of the construction, operation, safety, environment, maintenance and closure of the Mine. or arising out of a breach or negligence by MDO and/or its officers, servants, agents, subsidiaries, and other related parties of any of its obligations under this Agreement.

9.12 *Force Majeure*

9.12.1 Force Majeure means an act, event or causes which is beyond the reasonable control of WBMDTCL or MDO, and not involving WBMDTCL or MDO's fault or negligence, including but not limited to:

9.12.1.1 Acts of God, lightning strikes, earthquake, cyclones, floods, storms, and any natural disaster.

9.12.1.2 Acts of war, acts of public animosity, terrorism or civil commotion.

9.12.1.3 Takeover of Quarry by the Government and/ or any agency designated by Government resulting in complete loss of production.

9.12.1.4 Regulatory changes in the mining laws prohibiting raising; and

9.12.1.5 Any prohibitory/restrictive order passed by a Court or by any Government Authority.

9.12.2 For avoidance of any doubt, it is clarified that any delay or non-performance by MDO on any account shall not be considered as Force Majeure.

9.12.3 If a Party (the "Affected Party") becomes unable to carry out its obligations under this Agreement due to Force Majeure:

9.12.4 the Affected Party must give to the other Party prompt written notice within 10 days ofits occurrence and reasonable particulars of the Force Majeure and so far, as is known, the probable extent to which the Affected Party shall be able to perform or be delayed in performing its obligation;

9.12.5 the other Party may give notice to the Affected Party of the extent to which the other Party's ability to comply with its obligations shall be affected by the Affected Party's inability to comply with its obligations.

9.12.6 the relevant obligations of the Affected Party and the other Party, so far as they are affected by the Force Majeure, shall be suspended during, but no longer than, the continuance of the Force Majeure; and

9.12.7 the Affected Party must use all possible diligence to overcome or remove the Force Majeure as quickly as possible.

9.12.8 Force Majeure does not include breakdown of machinery or Equipment and other disruptions which are caused by negligence or otherwise on the part of MDO and/ or WBMDTCL.

9.12.9 The burden of proof to qualify some event as Force Majeure falls on the Affected Party and the Affected Party should provide sufficient documents to substantiate its claim. The Decision of Managing Director, WBMDTCL shall be final and binding in this regard.

9.12.10 In the event of either Party giving a Force Majeure notice, the Parties must meet promptly, or each should use reasonable endeavors to reach a mutually acceptable solution to alleviate any hardship or unfairness caused by either Party as a result of the circumstances constituting the Force Majeure.

9.12.11 In the event of Force Majeure, the rights and privileges under this Agreements remains suspended.

9.12.12 Nothing in this Clause 9.12 "Force Majeure" prevents WBMDTCL, during the continuation of any Force Majeure claimed by MDO, from taking any reasonable measure, including engaging third parties to perform the obligations of the MDO, for the purpose of mitigating any loss that it may incur as a result of any such Force Majeure.

10 Other terms and conditions

10.1 Acceptance of General Terms and Conditions

The Bidder should unconditionally accept all the terms and conditions of the contract. Conditional Bids shall be rejected summarily.

10.2 Authorized Signatory

The authorized signatory of the bidder will be considered an individual as a director/ principal officer/ partner/ designated partner, uploads any application for and on behalf of the applicant, and submitted power of attorney and authorization letter during the empanelment of MDO.

10.3 Black-Listing of the Bidder

The Bidder or its directors should not have been blacklisted by any Govt. organization, nor there should be any order/declaration of insolvency, or judgement/order of punishment or sentence by any court of law or any judicial/quasi-judicial proceeding in force at the time of submission of bid. If at any time such declaration is found false, the bid will be rejected or if the contract work is already awarded, it will be terminated forthwith without payment of any compensation and the EMD/Performance Security/Additional Performance Security if applicable/Advance Premium Amount/Premium Fee Guarantee will be forfeited

10.4 Conflict of Interest

A bidder or any member of the bidding group shall not have a conflict of interest (the "Conflict of Interest") that affects the Bidding process. A bidder(s) found to have a Conflict of Interest shall be disqualified and EMD, performance security, advance premium amount, Premium Fee Guarantee, additional performance security if applicable are liable to be forfeited without payment of any compensation.

A bidder shall be deemed to have a Conflict of Interest affecting the Bidding Process, if:
(a) the bidder, its Subsidiary/ Subsidiaries and any other bidder or its Subsidiary/ Subsidiaries have common controlling shareholders or other ownership interest;
or (b) such bidder, or any Subsidiary/ Subsidiaries has participated as a consultant to WBMDTCL in the preparation of any documents, design or technical specifications of this RFP or (c) a bidder shall be liable for disqualification if any legal, financial or technical adviser of WBMDTCL holds the post of Director in the Bidding entity.

10.5 To Avoid Fraud, Coercive and Undesirable practices

Bidders and their respective officers, employees, agents and advisers shall observe the highest standard of ethics during the Bidding Process. Notwithstanding anything to the contrary contained herein, WBMDTCL may reject a Bid without being liable in any manner whatsoever to the bidder if it determines that the bidder has, directly or indirectly or through an agent, engaged in corrupt practice, fraudulent practice, coercive practice, undesirable practice, restrictive practice, collusive bidding or bid rigging in the Bidding Process.

Without prejudice to the rights of WBMDTCL under Clause hereinabove, if a bidder is found by WBMDTCL to have directly or indirectly or through an agent, engaged or indulged in any corrupt practice, fraudulent practice, coercive practice, undesirable practice, restrictive practice or collusive bidding or bid rigging during the Bidding Process, such a bidder shall not be eligible to participate in any tender or RFP issued by WBMDTCL during a period of 2 (two) years from the date.

For the purposes of this Clause the following terms shall have the meaning hereinafter respectively assigned to the

"corrupt practice" means (i) the offering, giving, receiving, or soliciting, directly or indirectly, of anything of value to influence the actions of any person connected with the Bidding Process (for avoidance of doubt, offering of employment to, or employing, or engaging in any manner whatsoever, directly or indirectly, any official of WBMDTCL who is or has been associated in any manner, directly or indirectly, with the Bidding Process shall be deemed to constitute influencing the actions of a person connected with the Bidding Process);

"Fraudulent practice" means a misrepresentation or omission of facts or suppression of facts or disclosure of incomplete facts, in order to influence the Bidding Process;

"Coercive practice" means impairing or harming or threatening to impair or harm, directly or indirectly, any person or property to influence any person's participation or action in the Bidding Process;

"Undesirable practice" means (i) establishing contact with any person connected with or employed or engaged by WBMDTCL with the objective of canvassing, lobbying or in any manner influencing or attempting to influence the Bidding Process; or (ii) having a Conflict of Interest;

"Restrictive practice" means forming a cartel or arriving at any understanding or arrangement among bidders with the objective of restricting or manipulating a full and fair competition in the Bidding Process; and

"Collusive bidding" or "bid rigging" means any agreement, between enterprises or persons engaged in identical or similar production or trading of goods or provision of services, which has the effect of eliminating or reducing competition for bids or adversely affecting or manipulating the process for bidding

11 Formats

FORM-A: Format for Site Visit Certificate and Declaration

Site Visit Certificate and Declaration

(On the letter head of the Bidder)

(To be Submitted Physically in a sealed envelope superscribing the RFP No., Bidder name & Bidder ID)

[Date]

To

Managing Director

West Bengal State Mineral Development and Trading Corporation Limited

3rd Floor, DJ - 10 (WBIIDC Building)

DJ Block, Sector II, Salt Lake City

Kolkata 700 091

Sub: Site visit certificate and declaration for Selection of Mine Developer and Operator (MDO) against RFP NO: Date: & Sand Block ID:

Dear Sir

With reference to your RFP Document above, I, having examined the Site both the sand block and stockyard area, if applicable and understood their contents, hereby submit my Bid with followings:

1. I/We have carefully inspected the site and its surroundings and understand the technical and commercial aspects of site. I/We have made myself/ourselves familiar with the road access to the sand block and stockyard (if applicable) from the main connecting road, examined and confirmed the geo co-ordinates of the site and satisfied with area and mineral reserve mentioned in RFP. We would not request for any change of site in the future for any reason whatsoever.

2. I/We have made myself/ ourselves familiar with all the local conditions and I/We have considered all other matters, conditions, probable contingencies, delays hindrances and interferences and generally all maters incidental thereto and ancillary thereof, affecting the execution and completion of the work.

3. I/ We declare that after understanding all the integrities of the site both the sand block and stockyard area (if applicable), I/We are participating in this auction

4. I/We have understood that I/We shall have to submit the hard Copy of the FORM-A: Format for Site Visit Certificate and Declaration physically at the time of submission of bid within the timeline mentioned in Bid Data Sheet and Bid Schedule.

5. I/We having Empaneled Bidder ID do hereby declared that as on the RFP publication date I/We have not been Blacklisted by any Government/PSU/ Statutory Bodies during last 5 (Five) years.

6. I/ We declare that after acceptance of LOI, shall arrange all the statutory approval such as Mining Plan/ Obtaining the environment clearance, CTO/CTE etc., to commence the production of sand and enter into the Sand Mining Agreement by submitting Performance Security, Additional Performance Security, if applicable and premium fee guarantee as per time period mentioned by WBMDTCL.

7. I/ We declare that after singing the Sand Mining Agreement shall commence the sand mining production as per the stipulated time period mentioned by WBMDTCL.

8. I/We declare that Advance Premium Amount shall be paid by me as per the conditions mentioned in the RFP

9. I/We have understood the payment terms and declare that I/We shall deposit all statutory levies and taxes such as royalty, Cess, DMF and including tax, GST as applicable to the Government in addition to the Sand Premium.

10. I/ We declare that I/we will be the sole responsible for any delay in completion of the work in scheduled time due to the site related issues.

11. I/We further certify that I/We am/are satisfied with the road conditions/ linked establishments with the Sand block and stockyard (if applicable).

12. I/ We declare that I/we will not be involved in any type of illegal mining/ illegal transportation/illegal sale /illegal storage of sand.

13. I/We declare that I/We have been empaneled as MDO under WBMDTCL under the respective category of sand block for which this application is being made and have not been terminated by WBMDTCL from the Empaneled list.

14. I/We declare that we shall abide by all terms and conditions mentioned in this RFP.

15. In case I/We become unsuccessful bidder; I/We authorize WBMDTCL to refund the EMD amount in the following Bank Account.
    Bank Account No:
    Name of Account Holder:
    Name of the Bank & Branch:
    IFSC Code:

16. I / we declared that I /we shall not hold more than 250 Ha of Sand Blocks either as Lease Holder or MDO in the State of West Bengal either at present or in future.

(Signature, Name and Designation of Authorised Signatory)

Name and seal of Bidder

Address of the Bidder

Empaneled Bidder ID:

Empaneled Bidder Sl. No.:

Category of Empanelment (A/B):

Registered Mobile Number:

Registered E-mail ID:

Note: The Interested Bidders are required to Fill-up the above format. The e-mail and mobile number may be used for further communication/registration on WBMDTCL centralized portal.

Date:
Place:

FORM-B: Format of Performance Security (to be submitted at the time of execution of Sand Mining Agreement)

The Managing Director

The West Bengal Mineral Development and Trading Corporation Limited
WBIIDC Building, 3rd Floor, DJ-10, DJ Block, Sector-II
Bidhannagar, Kolkata-700091

WHEREAS:

1. ..... (the "MDO") and [name of the company] represented by *** and having its principal offices at ***** () have entered into an Acceptance of LOI/ agreement dated ..... (the "Agreement") with WBMDTCL, whereby ..... has agreed to work as Mine Developer and Operator (MDO) of__Sand Blocks of WBMDTCL as per the terms and condition of the RFP.

2. The Agreement requires the MDO to furnish a Performance Security to WBMDTCL of a sum of Rs._____/- (Rupees_____Only) (the "Guarantee Amount") as securityfor due and faithful performance of its obligations, under and in accordance with the Acceptance of LOI/Agreement, during the Contract Period and up to 6 months after the Contract Period (the "Guarantee Period")

3. We, ... through our branch at..... (the "Bank") have agreed to furnish this bank guarantee ("Guarantee") by way of Performance Security.

NOW, THEREFORE, the Bank hereby, unconditionally, and irrevocably, guarantees and affirms as follows:

I. The Bank hereby, unconditionally and irrevocably, guarantees and undertakes to pay to WBMDTCL upon occurrence of any failure or default in due and faithful performance of allor any of MDO's obligations, under and in accordance with the provisions of the Acceptanceof LOI/Agreement, on its mere first written demand, and without any demur, reservation, recourse, contest or protest, and without any reference to the MDO, such sum or sums upto an aggregate sum of the Guarantee Amount as WBMDTCL shall claim, without WBMDTCL being required to prove or to show grounds or reasons for its demand and/ or for the sum specified therein.

II. A letter from WBMDTCL, under the hand of an officer not below the rank of a General Manager or equivalent, that the MDO has committed default in the due and faithful performance of all or any of its obligations under and in accordance with the Acceptance of LOI/Agreement shall be conclusive, final and binding on the Bank. The Bank further agrees that WBMDTCL shall be the sole judge as to whether the MDO is in default in due and faithful performance of its obligations under the Agreement and its decision that the MDO is in default shall be final, and binding on the Bank, notwithstanding any difference between WBMDTCL and the MDO, or any dispute between them pending before any court, tribunal, arbitrators or any other authority or body, or by the discharge of the MDO for any reason whatsoever.

III. To give effect to this Guarantee, WBMDTCL shall be entitled to act as if the Bank were the principal debtor and any change in the constitution of the MDO and/or the Bank, whether bytheir absorption with any other body or corporation or otherwise, shall not in any way or manner affect the liability or obligation of the Bank under this Guarantee.

IV. It shall not be necessary, and the Bank hereby waives any necessity, for WBMDTCL to proceed against the MDO before presenting to the Bank its demand under this Guarantee.

V. WBMDTCL shall have the liberty, without affecting in any manner the liability of the Bank under this Guarantee, to vary at any time, the terms and conditions of the Agreement or to extend the time or period for the compliance with, fulfilment and/or performance of all or any

of the obligations of the MDO contained in the Acceptance of LOI/Agreement or to postponefor any time, and from time to time, any of the rights and powers exercisable by WBMDTCL against the MDO, and either to enforce or forbear from enforcing any of the terms and conditions contained in the Acceptance of LOI/Agreement and/ or the securities available toWBMDTCL, and the Bank shall not be released from its liability and obligation under this Guarantee by any exercise by WBMDTCL of the liberty with reference to the matters aforesaid or by reason of time being given to the MDO or any other forbearance, indulgence, act or omission on the part of WBMDTCL or of any other matter or thing whatsoever which under any law relating to sureties and guarantors would, but for this provision, have the effect of releasing the Bank from its liability and obligation under this Guarantee and the Bank hereby waives all of its rights under any such law.

VI. This Guarantee is in addition to, and not in substitution of, any other guarantee or security now or which may hereafter be held by WBMDTCL in respect of, or relating to, theAgreement or for the fulfilment, compliance and/ or performance of all or any of theobligations of the MDO under the Acceptance of LOI/Agreement.

VII. Notwithstanding anything contained hereinbefore, the liability of the Bank under this Guarantee is restricted to the Guarantee Amount and this Guarantee will remain in force until the expiry of the Guarantee Period, and unless a demand or claim in writing is made byWBMDTCL on the Bank under this Guarantee no later than six months from the date of expiry of the Guarantee Period, all rights of WBMDTCL under this Guarantee shall be forfeited and the Bank shall be relieved from its liabilities hereunder.

VIII. The Bank undertakes not to revoke this Guarantee during its currency, except with the previous express consent of WBMDTCL in writing and declares and warrants that it has the power to issue this Guarantee and the undersigned has full powers to do so on behalf of theBank.

IX. Any notice by way of request, demand or otherwise hereunder may be sent by post/email addressed to the Bank at its above referred branch, which shall be deemed to have been duly authorised to receive such notice and to effect payment thereof forthwith, and if sent bypost it shall be deemed to have been given at the time when it ought to have been deliveredin due course of post and in proving such notice, when given by post, it shall be sufficient toprove that the envelope containing the notice was posted and a certificate signed by an officer of WBMDTCL that the envelope was so posted shall be conclusive.

X. This Guarantee shall come into force with immediate effect and shall remain in force and effect until the expiry of the Guarantee Period or until it is released earlier by WBMDTCL pursuant to the provisions of the Agreement.

XI. Capitalized terms used herein, unless defined herein, shall have the meaning assigned to them in the Agreement

Signed and sealed this ..... day of ..... 20 ..... at .....

SIGNED, SEALED AND DELIVERED
For and on behalf of
the BANK by:

NOTES:

• *The bank guarantee should contain the name, designation and code number of the officer(s)signing the guarantee.*

• *The address, telephone number and other details of the head office of the Bank as well as ofissuing branch should be mentioned on the covering letter of issuing Branch.*

FORM-C: Format of Additional Performance Security (to be submitted at the time of execution of Sand Mining Agreement if applicable)

The Managing Director

The West Bengal Mineral Development and Trading Corporation Limited
WBIIDC Building, 3rd Floor, DJ-10, DJ Block, Sector-II
Bidhannagar, Kolkata-700091

WHEREAS:

..... (the "MDO") and [name of the company] represented by *** and having its principal offices at ***** () have entered into an acceptance of LOI/agreement dated..... (the "Agreement") with WBMDTCL, whereby ..... has agreed to work as Mine Developer and Operator (MDO) of__Sand Blocks of WBMDTCL as per the terms and condition of the RFP.

1. The Agreement requires the MDO to furnish Additional Performance Security to WBMDTCL of a sum of Rs. __/- (Rupees_____Only) (the "Guarantee Amount") assecurity for due and faithful performance of its obligations, under and in accordance with the Acceptance of LOI/Agreement, during the Contract Period and up to 180 (one hundred and eighty) days after the Contract Period (the "Guarantee Period")

2. We, ... through our branch at..... (the "Bank") have agreed to furnish this bank guarantee ("Guarantee") by way of Additional Performance Security.

NOW, THEREFORE, the Bank hereby, unconditionally and irrevocably, guarantees and affirms as follows:

I. The Bank hereby, unconditionally and irrevocably, guarantees and undertakes to pay to WBMDTCL upon occurrence of any failure or default in due and faithful performance of allor any of MDO's obligations, under and in accordance with the provisions of the Acceptanceof LOI/Agreement, on its mere first written demand, and without any demur, reservation, recourse, contest or protest, and without any reference to the MDO, such sum or sums up to an aggregate sum of the Guarantee Amount as WBMDTCL shall claim, without WBMDTCL being required to prove or to show grounds or reasons for its demand and/ orfor the sum specified therein.

II. A letter from WBMDTCL, under the hand of an officer not below the rank of a General Manager or equivalent, that the MDO has committed default in the due and faithful performance of all or any of its obligations under and in accordance with the Acceptance of LOI/Agreement shall be conclusive, final and binding on the Bank. The Bank further agrees that WBMDTCL shall be the sole judge as to whether the MDO is in default in due and faithful performance of its obligations under the Agreement and its decision that the MDO is in default shall be final, and binding on the Bank, notwithstanding any difference between WBMDTCL and the MDO, or any dispute between them pending before any court, tribunal, arbitrators or any other authority or body, or by the discharge of the MDO for any reason whatsoever.

III. In order to give effect to this Guarantee, WBMDTCL shall be entitled to act as if the Bank were the principal debtor and any change in the constitution of the MDO and/or the Bank, whether by their absorption with any other body or corporation or otherwise, shall not in anyway or manner affect the liability or obligation of the Bank under this Guarantee.

IV. It shall not be necessary, and the Bank hereby waives any necessity, for WBMDTCL to proceed against the MDO before presenting to the Bank its demand under this Guarantee.
WBMDTCL shall have the liberty, without affecting in any manner the liability of the Bank under this Guarantee, to vary at any time, the terms and conditions of the Acceptance of LOI/Agreement

or to extend the time or period for the compliance with, fulfilment and/or performance of all or any of the obligations of the MDO contained in the Acceptance of LOI/Agreement or to postpone for any time, and from time to time, any of the rights and powers exercisable by WBMDTCL against the MDO, and either to enforce or forbear from enforcing any of the terms and conditions contained in the Agreement and/ or the securities available to WBMDTCL, and the Bank shall not be released from its liability and obligation under this Guarantee by any exercise by WBMDTCL of the liberty with reference to the matters aforesaid or by reason of time being given to the MDO or any other forbearance, indulgence, act or omission on the part of WBMDTCL or of any other matter or thing whatsoever which under any law relating to sureties and guarantors would, but for this provision, have the effect of releasing the Bank from its liability and obligation under this Guarantee and the Bank hereby waives all of its rights under any such law.

V. This Guarantee is in addition to, and not in substitution of, any other guarantee or security now or which may hereafter be held by WBMDTCL in respect of, or relating to, theAgreement or for the fulfilment, compliance and/ or performance of all or any of theobligations of the MDO under the Acceptance of LOI/Agreement.

VI. Notwithstanding anything contained hereinbefore, the liability of the Bank under this Guarantee is restricted to the Guarantee Amount and this Guarantee will remain in force until the expiry of the Guarantee Period, and unless a demand or claim in writing is made byWBMDTCL on the Bank under this Guarantee no later than six months from the date of expiry of the Guarantee Period, all rights of WBMDTCL under this Guarantee shall be forfeited and the Bank shall be relieved from its liabilities hereunder.

VII. The Bank undertakes not to revoke this Guarantee during its currency, except with the previous express consent of WBMDTCL in writing and declares and warrants that it has the power to issue this Guarantee and the undersigned has full powers to do so on behalf of theBank.

VIII. Any notice by way of request, demand or otherwise hereunder may be sent by post/email addressed to the Bank at its above referred branch, which shall be deemed to have been duly authorised to receive such notice and to effect payment thereof forthwith, and if sent bypost it shall be deemed to have been given at the time when it ought to have been deliveredin due course of post and in proving such notice, when given by post, it shall be sufficient toprove that the envelope containing the notice was posted and a certificate signed by an officer of WBMDTCL that the envelope was so posted shall be conclusive.

IX. This Guarantee shall come into force with immediate effect and shall remain in force and effect until the expiry of the Guarantee Period or until it is released earlier by WBMDTCL pursuant to the provisions of the Agreement.

X. Capitalised terms used herein, unless defined herein, shall have the meaning assigned to them in the Agreement

Signed and sealed this ..... day of ..... 20 ..... at .....

SIGNED, SEALED AND DELIVERED
For and on behalf of
the BANK by:

NOTES:

- *The bank guarantee should contain the name, designation and code number of the officer(s)signing the guarantee.*
- *The address, telephone number and other details of the head office of the Bank as well as ofissuing branch should be mentioned on the covering letter of issuing Branch.*

FORM-D: Format of Premium Fee Guarantee (to be submitted at the time of execution of Sand Mining Agreement)

The Managing Director

The West Bengal Mineral Development and Trading Corporation Limited
WBIIDC Building, 3rd Floor, DJ-10, DJ Block, Sector-II
Bidhannagar, Kolkata-700091

WHEREAS:

4. ..... (the "MDO") and [name of the company] represented by *** and having its principal offices at ***** () have entered into an LOI/agreement dated ..... (the "Agreement") with WBMDTCL, whereby ..... has agreed to work as Mine Developer and Operator (MDO) of__Sand Blocks of WBMDTCL as per the terms and condition of the RFP.

5. The Agreement requires the MDO to furnish a Premium Fee Guarantee to WBMDTCL of a sum of Rs.___/- (Rupees_____Only) (the "Guarantee Amount") as securityfor due and faithful performance of its obligations, under and in accordance with the Acceptance of LOI/Agreement, during the Contract Period and up to 6 months after the Contract Period (the "Guarantee Period")

6. We, ... through our branch at..... (the "Bank") have agreed to furnish this bank guarantee ("Guarantee") by way of Premium Fee Guarantee.

NOW, THEREFORE, the Bank hereby, unconditionally, and irrevocably, guarantees and affirms as follows:

I. The Bank hereby, unconditionally and irrevocably, guarantees and undertakes to pay to WBMDTCL upon occurrence of any failure or default in due and faithful performance of allor any of MDO's obligations, under and in accordance with the provisions of the Acceptanceof LOI/Agreement, on its mere first written demand, and without any demur, reservation, recourse, contest or protest, and without any reference to the MDO, such sum or sums upto an aggregate sum of the Guarantee Amount as WBMDTCL shall claim, without WBMDTCL being required to prove or to show grounds or reasons for its demand and/ or for the sum specified therein.

II. A letter from WBMDTCL, under the hand of an officer not below the rank of a General Manager or equivalent, that the MDO has committed default in the due and faithful performance of all or any of its obligations under and in accordance with the Acceptance of LOI/Agreement shall be conclusive, final and binding on the Bank. The Bank further agrees that WBMDTCL shall be the sole judge as to whether the MDO is in default in due and faithful performance of its obligations under the Agreement and its decision that the MDO is in default shall be final, and binding on the Bank, notwithstanding any difference between WBMDTCL and the MDO, or any dispute between them pending before any court, tribunal, arbitrators or any other authority or body, or by the discharge of the MDO for any reason whatsoever.

III. To give effect to this Guarantee, WBMDTCL shall be entitled to act as if the Bank were the principal debtor and any change in the constitution of the MDO and/or the Bank, whether bytheir absorption with any other body or corporation or otherwise, shall not in any way or manner affect the liability or obligation of the Bank under this Guarantee.

IV. It shall not be necessary, and the Bank hereby waives any necessity, for WBMDTCL to proceed against the MDO before presenting to the Bank its demand under this Guarantee.

V. WBMDTCL shall have the liberty, without affecting in any manner the liability of the Bank under this Guarantee, to vary at any time, the terms and conditions of the Agreement or to extend the time or period for the compliance with, fulfilment and/or performance of all or any of the obligations of the MDO contained in the Acceptance of LOI/Agreement or to postponefor any time, and from time to

time, any of the rights and powers exercisable by WBMDTCL against the MDO, and either to enforce or forbear from enforcing any of the terms and conditions contained in the Acceptance of LOI/Agreement and/ or the securities available toWBMDTCL, and the Bank shall not be released from its liability and obligation under this Guarantee by any exercise by WBMDTCL of the liberty with reference to the matters aforesaid or by reason of time being given to the MDO or any other forbearance, indulgence, act or omission on the part of WBMDTCL or of any other matter or thing whatsoever which under any law relating to sureties and guarantors would, but for this provision, have the effect of releasing the Bank from its liability and obligation under this Guarantee and the Bank hereby waives all of its rights under any such law.

VI. This Guarantee is in addition to, and not in substitution of, any other guarantee or security now or which may hereafter be held by WBMDTCL in respect of, or relating to, theAgreement or for the fulfilment, compliance and/ or performance of all or any of theobligations of the MDO under the Acceptance of LOI/Agreement.

VII. Notwithstanding anything contained hereinbefore, the liability of the Bank under this Guarantee is restricted to the Guarantee Amount and this Guarantee will remain in force until the expiry of the Guarantee Period, and unless a demand or claim in writing is made byWBMDTCL on the Bank under this Guarantee no later than six months from the date of expiry of the Guarantee Period, all rights of WBMDTCL under this Guarantee shall be forfeited and the Bank shall be relieved from its liabilities hereunder.

VIII. The Bank undertakes not to revoke this Guarantee during its currency, except with the previous express consent of WBMDTCL in writing and declares and warrants that it has the power to issue this Guarantee and the undersigned has full powers to do so on behalf of theBank.

IX. Any notice by way of request, demand or otherwise hereunder may be sent by post/addressed to the Bank at its above referred branch, which shall be deemed to have been duly authorised to receive such notice and to effect payment thereof forthwith, and if sent bypost it shall be deemed to have been given at the time when it ought to have been deliveredin due course of post and in proving such notice, when given by post, it shall be sufficient toprove that the envelope containing the notice was posted and a certificate signed by an officer of WBMDTCL that the envelope was so posted shall be conclusive.

X. This Guarantee shall come into force with immediate effect and shall remain in force and effect until the expiry of the Guarantee Period or until it is released earlier by WBMDTCL pursuant to the provisions of the Agreement.

XI. Capitalized terms used herein, unless defined herein, shall have the meaning assigned to them in the Agreement

Signed and sealed this ..... day of ..... 20 ..... at .....

SIGNED, SEALED AND DELIVERED
For and on behalf of
the BANK by:

NOTES:

• *The bank guarantee should contain the name, designation and code number of the officer(s)signing the guarantee.*

• *The address, telephone number and other details of the head office of the Bank as well as ofissuing branch should be mentioned on the covering letter of issuing Branch.*

FORM-E Format for Net worth certificate of bidder

[To be submitted physically in a sealed envelope superscribing the RFP No., Bidder Name and Bidder ID]

(Note: This document has to be submitted by the Bidder on the letter head of the Chartered Accountant with UDIN)

Date:

To
Managing Director
West Bengal State Mineral Development and Trading Corporation Limited
3rd Floor, DJ - 10 (WBIIDC Building)
DJ Block, Sector II, Salt Lake City
Kolkata 700 091

I hereby certify the following information in respect of the Bidder

Sl No.	Financial Year	2021-22	2022-23	2023-24	Total	Average of 3 years
1	Capital					
2	Reserve & Surplus					
3	Liability					
4	Net worth (1+2-3)					

Above statements are true to best of my knowledge.

Signature & Name of the Chartered Accountant with Official Seal and UDIN No.

Accepted:

(Signature, Name and Designation of Authorised Signatory)

Name and seal of Bidder

Address of the Bidder

Empaneled Bidder ID:

Empaneled Bidder Sl. No.:

Category of Empanelment (A/B):

Registered Mobile Number:

Registered E-mail ID:

STATEMENT OF 9th PHASE e-AUCTION OF SAND BLOCKS IN WEST BENGAL

Sl	RFP No.	Category	e-Auction Portal ID	Sand Block ID	District	Block	River	Area(Ha)	Annual Estimated Sand Reserve (Cr. Cft.)
1	BIR_11_20122024_A01	A	2024_WB_4123	MIN_BIR_25	BIRBHUM	KHOYRASOL	AJOY	3.080	0.166
2	BIR_13_20122024_A02	A	2024_WB_4125	MIN_BIR_27	BIRBHUM	KHOYRASOL	AJOY	5.490	0.296
3	BIR_14_20122024_A03	A	2024_WB_4127	MIN_BIR_28	BIRBHUM	KHOYRASOL	AJOY	2.640	0.142
4	BIR_15_20122024_A04	A	2024_WB_4130	MIN_BIR_29	BIRBHUM	KHOYRASOL	AJOY	8.200	0.440
5	BIR_16_20122024_A05	A	2024_WB_4132	MIN_BIR_30	BIRBHUM	ILAMBAZAR	AJOY	12.900	0.694
6	BIR_17_20122024_A06	A	2024_WB_4135	MIN_BIR_31	BIRBHUM	ILAMBAZAR	AJOY	1.370	0.074
7	BIR_18_20122024_A07	A	2024_WB_4141	MIN_BIR_32	BIRBHUM	ILAMBAZAR	AJOY	12.780	0.688
8	BIR_19_20122024_A08	A	2024_WB_4143	MIN_BIR_35	BIRBHUM	BOLPUR SRINIKETAN	AJOY	16.100	0.866
9	BNK_36_20122024_A01	A	2024_WB_4163	MIN_BNK_86A	BANKURA	SONAMUKHI	DAMODAR	9.960	0.670
10	BNK_40_20122024_A02	A	2024_WB_4164	MIN_BNK_98	BANKURA	BARJORA	DAMODAR	12.310	0.662
11	BNK_41_20122024_A03	A	2024_WB_4167	MIN_BNK_99	BANKURA	SALTORA	DAMODAR	3.960	0.662
12	BNK_42_20122024_A04	A	2024_WB_4169	MIN_BNK_103	BANKURA	BARJORA	DAMODAR	16.110	0.866
13	BNK_43_20122024_A05	A	2024_WB_4174	MIN_BNK_104	BANKURA	BARJORA	DAMODAR	7.490	0.402
14	BNK_44_20122024_A06	A	2024_WB_4176	MIN_BNK_105	BANKURA	SALTORA	DAMODAR	5.890	0.316
15	BNK_45_20122024_A07	A	2024_WB_4177	MIN_BNK_106	BANKURA	SALTORA	DAMODAR	5.720	0.308
16	BNK_49_20122024_A08	A	2024_WB_4179	MIN_BNK_109A	BANKURA	PATRASAYER	DAMODAR	9.020	0.606
17	CBR_15_20122024_A01	A	2024_WB_4166	MIN_CB_20A	COOCH BEHAR	COOCH BEHAR	TORSA	6.150	0.446
18	CBR_16_20122024_A02	A	2024_WB_4182	MIN_CB_20B	COOCH BEHAR	COOCH BEHAR	TORSA	5.460	0.396
19	CBR_17_20122024_A03	A	2024_WB_4185	MIN_CB_21	COOCH BEHAR	TUFANGANJ -1	TORSA	3.510	0.238
20	CBR_18_20122024_A04	A	2024_WB_4187	MIN_CB_22	COOCH BEHAR	MATHABHANGA	JALDHAKA	2.770	0.190
21	CBR_19_20122024_A05	A	2024_WB_4191	MIN_CB_23	COOCH BEHAR	TUFANGANJ -2	RAIDHAK 2	4.840	0.332
22	DDN_10_20122024_A01	A	2024_WB_4151	MIN_DD_3	DAKSHIN DINAJPUR	KUMARGANJ	ATREYEE	4.860	0.258
23	DDN_11_20122024_A02	A	2024_WB_4153	MIN_DD_6	DAKSHIN DINAJPUR	KUMARGANJ	ATREYEE	5.260	0.280
24	DDN_12_20122024_A03	A	2024_WB_4155	MIN_DD_32	DAKSHIN DINAJPUR	KUMARGANJ	ATREYEE	1.980	0.106
25	DDN_13_20122024_A04	A	2024_WB_4157	MIN_DD_33	DAKSHIN DINAJPUR	KUMARGANJ	ATREYEE	0.610	0.034
26	DDN_14_20122024_A05	A	2024_WB_4159	MIN_DD_36	DAKSHIN DINAJPUR	KUMARGANJ	ATREYEE	3.160	0.168
27	DDN_15_20122024_A06	A	2024_WB_4160	MIN_DD_40	DAKSHIN DINAJPUR	KUMARGANJ	ATREYEE	4.380	0.232

28	DDN_16_20122024_A07	A	2024_WB_4161	MIN_DD_43	DAKSHIN DINAJPUR	KUMARGANJ	ATREYEE	0.830	0.044
29	DDN_17_20122024_A08	A	2024_WB_4162	MIN_DD_44	DAKSHIN DINAJPUR	KUMARGANJ	ATREYEE	1.920	0.102
30	DDN_18_20122024_A09	A	2024_WB_4165	MIN_DD_45	DAKSHIN DINAJPUR	KUMARGANJ	ATREYEE	6.380	0.338
31	DDN_19_20122024_A10	A	2024_WB_4168	MIN_DD_46	DAKSHIN DINAJPUR	KUMARGANJ	ATREYEE	1.690	0.090
32	DDN_20_20122024_A11	A	2024_WB_4171	MIN_DD_47	DAKSHIN DINAJPUR	KUMARGANJ	ATREYEE	4.200	0.226
33	JHG_19_20122024_A01	A	2024_WB_4183	MIN_JH_16	JHARGRAM	BINPUR 1	KANSABATI	2.760	0.134
34	JHG_24_20122024_A02	A	2024_WB_4186	MIN_JH_23B	JHARGRAM	GOPIBALLAVPUR I	SUBARNAREKHA	16.560	0.936
35	JHG_25_20122024_A03	A	2024_WB_4188	MIN_JH_24A	JHARGRAM	GOPIBALLAVPUR II	SUBARNAREKHA	18.560	1.048
36	JHG_26_20122024_A04	A	2024_WB_4190	MIN_JH_24B	JHARGRAM	GOPIBALLAVPUR II	SUBARNAREKHA	16.280	0.912
37	JHG_31_20122024_A05	A	2024_WB_4193	MIN_JH_33A	JHARGRAM	NAYAGRAM	SUBARNAREKHA	15.190	0.858
38	JHG_32_20122024_A06	A	2024_WB_4194	MIN_JH_33B	JHARGRAM	NAYAGRAM	SUBARNAREKHA	15.650	0.876
39	JHG_35_20122024_A07	A	2024_WB_4195	MIN_JH_35B_I	JHARGRAM	BINPUR-I	KANSABATI	10.000	0.664
40	JHG_36_20122024_A08	A	2024_WB_4196	MIN_JH_35B_II	JHARGRAM	BINPUR-I	KANSABATI	7.920	0.526
41	JHG_41_20122024_A09	A	2024_WB_4197	MIN_JH_29A	JHARGRAM	SANKRAIL	SUBARNAREKHA	13.010	0.864
42	JHG_43_20122024_A10	A	2024_WB_4198	MIN_JH_31A	JHARGRAM	SANKRAIL	SUBARNAREKHA	10.980	0.724
43	JHG_49_20122024_A11	A	2024_WB_4199	MIN_JH_32A_I	JHARGRAM	SANKRAIL	SUBARNAREKHA	6.060	0.402
44	JHG_50_20122024_A12	A	2024_WB_4202	MIN_JH_32A_II	JHARGRAM	SANKRAIL	SUBARNAREKHA	5.000	0.332
45	JHG_55_20122024_A13	A	2024_WB_4204	MIN_JH_19&20	JHARGRAM	GOPIBALLAVPUR 1	SUBARNAREKHA	8.500	0.620
46	JLP_24_20122024_A01	A	2024_WB_4201	MIN_JPG_21	JALPAIGURI	MATIALI	NEORA	4.500	0.084
47	JLP_25_20122024_A02	A	2024_WB_4206	MIN_JPG_22	JALPAIGURI	MAL	TEESTA	3.710	0.168
48	JLP_26_20122024_A03	A	2024_WB_4208	MIN_JPG_26	JALPAIGURI	MAL, MAYNAGURI	TEESTA	10.040	0.454
49	JLP_28_20122024_A05	A	2024_WB_4211	MIN_JPG_28	JALPAIGURI	JALPAIGURI	TEESTA	10.570	0.478
50	JLP_29_20122024_A06	A	2024_WB_4212	MIN_JPG_29	JALPAIGURI	JALPAIGURI	TEESTA	18.410	0.832
51	JLP_30_20122024_A07	A	2024_WB_4214	MIN_JPG_45	JALPAIGURI	MAL	CHEL	3.580	0.254
52	JLP_31_20122024_A08	A	2024_WB_4217	MIN_JPG_38	JALPAIGURI	MAL	CHEL	4.710	0.336
53	JLP_32_20122024_A09	A	2024_WB_4219	MIN_JPG_41	JALPAIGURI	MAL	CHEL	1.550	0.110
54	JLP_33_20122024_A10	A	2024_WB_4221	MIN_JPG_42	JALPAIGURI	MAL	CHEL	4.040	0.288
55	JLP_34_20122024_A11	A	2024_WB_4200	MIN_JPG_44	JALPAIGURI	MAL	GHEESH	4.420	0.314
56	JLP_35_20122024_A12	A	2024_WB_4203	MIN_JPG_36	JALPAIGURI	MAL	CHEL	0.770	0.054
57	JLP_36_20122024_A13	A	2024_WB_4205	MIN_JPG_33	JALPAIGURI	MAL	CHEL	2.870	0.204
58	JLP_37_20122024_A14	A	2024_WB_4207	MIN_JPG_34	JALPAIGURI	MAL	CHEL	3.570	0.254
59	JLP_38_20122024_A15	A	2024_WB_4209	MIN_JPG_40	JALPAIGURI	MAL	CHEL	3.650	0.260

60	JLP_39_20122024_A16	A	2024_WB_4210	MIN_JPG_37	JALPAIGURI	MAL	CHEL	2.980	0.232
61	JLP_40_20122024_A17	A	2024_WB_4213	MIN_JPG_43	JALPAIGURI	MAL	CHEL	1.000	0.072
62	JLP_41_20122024_A18	A	2024_WB_4215	MIN_JPG_32	JALPAIGURI	MAL	CHEL	3.330	0.238
63	JLP_42_20122024_A19	A	2024_WB_4216	MIN_JPG_39	JALPAIGURI	MAL	CHEL	1.850	0.132
64	JLP_43_20122024_A20	A	2024_WB_4218	MIN_JPG_35	JALPAIGURI	MAL	CHEL	0.840	0.006
65	JLP_44_20122024_A21	A	2024_WB_4220	MIN_JPG_46	JALPAIGURI	MAL	GHEESH	3.290	0.234
66	MSD_01_20122024_A01	A	2024_WB_4148	MIN_MUR_38A	MURSHIDABAD	FARAKKA	GANGA	5.000	0.350
67	PSHBN_07_20122024_A01	A	2024_WB_4140	MIN_WBUR_12	PASCHIM BARDHAMAN	BARABANI	AJOY	3.990	0.176
68	PSHBN_08_20122024_A02	A	2024_WB_4144	MIN_WBUR_13	PASCHIM BARDHAMAN	BARABANI	AJOY	4.100	0.184
69	PSHBN_09_20122024_A03	A	2024_WB_4145	MIN_WBUR_14	PASCHIM BARDHAMAN	PANDABESWAR	AJOY	12.280	0.620
70	PSHBN_10_20122024_A04	A	2024_WB_4147	MIN_WBUR_17A_I	PASCHIM BARDHAMAN	JAMURIA	AJOY	10.000	0.560
71	PSHBN_11_20122024_A05	A	2024_WB_4149	MIN_WBUR_17A_I	PASCHIM BARDHAMAN	JAMURIA	AJOY	6.560	0.366
72	PSHBN_12_20122024_A06	A	2024_WB_4150	MIN_WBUR_18	PASCHIM BARDHAMAN	JAMURIA	AJOY	6.460	0.286
73	PSHBN_13_20122024_A07	A	2024_WB_4152	MIN_WBUR_20	PASCHIM BARDHAMAN	PANDABESWAR	AJOY	9.400	0.420
74	PSHBN_14_20122024_A08	A	2024_WB_4154	MIN_WBUR_21	PASCHIM BARDHAMAN	KANKSA	AJOY	6.810	0.304
75	PSHBN_15_20122024_A09	A	2024_WB_4156	MIN_WBUR_4	PASCHIM BARDHAMAN	BARABANI	AJOY	3.070	0.138
76	PSHBN_16_20122024_A10	A	2024_WB_4158	MIN_WBUR_5	PASCHIM BARDHAMAN	BARABANI	AJOY	2.520	0.112
77	PSHMD_14_20122024_A01	A	2024_WB_4173	MIN_WMED_30	PASCHIM MEDINIPUR	GARBETA-2	SILABATI	1.160	0.050
78	PSHMD_15_20122024_A02	A	2024_WB_4175	MIN_WMED_31	PASCHIM MEDINIPUR	GARBETA-2	SILABATI	2.200	0.096
79	PSHMD_16_20122024_A03	A	2024_WB_4178	MIN_WMED_36	PASCHIM MEDINIPUR	GARBETA-2	SILABATI	1.300	0.064
80	PSHMD_17_20122024_A04	A	2024_WB_4180	MIN_WMED_37	PASCHIM MEDINIPUR	GARBETA-1	SILABATI	1.200	0.060
81	PSHMD_18_20122024_A05	A	2024_WB_4181	MIN_WMED_38	PASCHIM MEDINIPUR	GARBETA-1	SILABATI	1.020	0.044
82	PSHMD_19_20122024_A06	A	2024_WB_4184	MIN_WMED_39	PASCHIM MEDINIPUR	GARBETA-1	SILABATI	1.300	0.056
83	PSHMD_20_20122024_A07	A	2024_WB_4189	MIN_WMED_40	PASCHIM MEDINIPUR	GARBETA-1	SILABATI	1.710	0.074
84	PSHMD_21_20122024_A08	A	2024_WB_4192	MIN_WMED_41	PASCHIM MEDINIPUR	GARBETA-1	SILABATI	1.210	0.054
85	PURBN_17_20122024_A01	A	2024_WB_4224	MIN_EBUR_19	PURBA BARDHAMAN	KETUGRAM-2	AJOY	2.280	0.138
86	PURBN_18_20122024_A02	A	2024_WB_4228	MIN_EBUR_21	PURBA BARDHAMAN	KHANDAGHOSH	DARAKESHWAR	9.120	0.550
87	PURBN_22_20122024_A03	A	2024_WB_4232	MIN_EBUR_49	PURBA BARDHAMAN	GALSI 2	DAMODAR	6.320	0.384
88	PURBN_23_20122024_A04	A	2024_WB_4235	MIN_EBUR_50	PURBA BARDHAMAN	GALSI 2	DAMODAR	9.180	0.552
89	PURBN_24_20122024_A05	A	2024_WB_4237	MIN_EBUR_52	PURBA BARDHAMAN	GALSI 2	DAMODAR	12.390	0.752
90	PURBN_25_20122024_A06	A	2024_WB_4239	MIN_EBUR_53	PURBA BARDHAMAN	BARDHAMAN 1	DAMODAR	8.590	0.520
91	PURBN_26_20122024_A07	A	2024_WB_4223	MIN_EBUR_54	PURBA BARDHAMAN	GALSI 2	DAMODAR	2.490	0.150

92	PURBN_27_20122024_A08	A	2024_WB_4225	MIN_EBUR_55	PURBA BARDHAMAN	AUSGRAM 2	AJAY	7.970	0.484
93	PURBN_28_20122024_A09	A	2024_WB_4227	MIN_EBUR_57	PURBA BARDHAMAN	AUSGRAM 2	AJAY	5.160	0.340
94	PURBN_29_20122024_A10	A	2024_WB_4230	MIN_EBUR_59	PURBA BARDHAMAN	MANGOLKOTE	AJAY	3.290	0.200
95	PURBN_30_20122024_A11	A	2024_WB_4231	MIN_EBUR_61	PURBA BARDHAMAN	KETUGRAM 1	AJAY	5.780	0.350
96	PURBN_31_20122024_A12	A	2024_WB_4234	MIN_EBUR_62	PURBA BARDHAMAN	KETUGRAM 2	AJAY	1.400	0.084
97	PURBN_32_20122024_A13	A	2024_WB_4222	MIN_EBUR_63	PURBA BARDHAMAN	MANGOLKOTE	AJAY	1.260	0.076
98	PURBN_33_20122024_A14	A	2024_WB_4226	MIN_EBUR_64	PURBA BARDHAMAN	MANGOLKOTE	AJAY	11.269	0.682
99	PURBN_34_20122024_A15	A	2024_WB_4229	MIN_EBUR_65	PURBA BARDHAMAN	MANGOLKOTE	AJAY	2.270	0.138
100	PURBN_35_20122024_A16	A	2024_WB_4233	MIN_EBUR_66	PURBA BARDHAMAN	KETUGRAAM 1 AND MANGOLKOTE	AJAY	3.850	0.234
101	PURBN_36_20122024_A17	A	2024_WB_4236	MIN_EBUR_67	PURBA BARDHAMAN	KHANDAGHOSH & BARDHAMAN1	AJAY	7.560	0.458
102	PURBN_37_20122024_A18	A	2024_WB_4238	MIN_EBUR_68	PURBA BARDHAMAN	MEMARI 1	DAMODAR	9.400	0.570
103	UDN_11_20122024_A01	A	2024_WB_4146	MIN_UD_12	UTTAR DINAJPUR	CHOPRA	MAHANANDA	2.510	0.124
104	BIR_12_20122024_B01	B	2024_WB_4268	MIN_BIR_26	BIRBHUM	KHOYRASOL	AJOY	20.010	1.344
105	BIR_20_20122024_B02	B	2024_WB_4269	MIN_BIR_37	BIRBHUM	ILAMBAZAR	AJOY	20.020	1.344
106	BNK_28_20122024_B01	B	2024_WB_4241	MIN_BNK_83	BANKURA	SONAMUKHI	DAMODAR	26.430	1.776
107	BNK_29_20122024_B02	B	2024_WB_4243	MIN_BNK_84A	BANKURA	PATRASAYER	DAMODAR	26.600	1.788
108	BNK_30_20122024_B03	B	2024_WB_4248	MIN_BNK_84B	BANKURA	PATRASAYER	DAMODAR	22.000	1.478
109	BNK_31_20122024_B04	B	2024_WB_4251	MIN_BNK_84C	BANKURA	PATRASAYER	DAMODAR	22.000	1.478
110	BNK_32_20122024_B05	B	2024_WB_4255	MIN_BNK_84D	BANKURA	PATRASAYER	DAMODAR	22.000	1.478
111	BNK_33_20122024_B06	B	2024_WB_4259	MIN_BNK_84E	BANKURA	PATRASAYER	DAMODAR	22.000	1.478
112	BNK_34_20122024_B07	B	2024_WB_4262	MIN_BNK_85A	BANKURA	SONAMUKHI	DAMODAR	21.130	1.420
113	BNK_35_20122024_B08	B	2024_WB_4242	MIN_BNK_85B	BANKURA	SONAMUKHI	DAMODAR	21.000	1.412
114	BNK_37_20122024_B09	B	2024_WB_4245	MIN_BNK_86B	BANKURA	SONAMUKHI	DAMODAR	25.000	1.680
115	BNK_38_20122024_B10	B	2024_WB_4247	MIN_BNK_87	BANKURA	SONAMUKHI	DAMODAR	31.830	1.712
116	BNK_39_20122024_B11	B	2024_WB_4250	MIN_BNK_92	BANKURA	INDUS	DAMODAR	30.330	1.630
117	BNK_46_20122024_B12	B	2024_WB_4253	MIN_BNK_108A	BANKURA	PATRASAYER	DAMODAR	22.160	1.490
118	BNK_47_20122024_B13	B	2024_WB_4256	MIN_BNK_108B	BANKURA	PATRASAYER	DAMODAR	21.000	1.412
119	BNK_48_20122024_B14	B	2024_WB_4258	MIN_BNK_108C	BANKURA	PATRASAYER	DAMODAR	21.000	1.412
120	BNK_50_20122024_B15	B	2024_WB_4261	MIN_BNK_109B	BANKURA	PATRASAYER	DAMODAR	24.000	1.612
121	JHG_20_20122024_B01	B	2024_WB_4240	MIN_JH_21A	JHARGRAM	GOPIBALLAVPUR I	SUBARNAREKHA	27.570	1.544
122	JHG_21_20122024_B02	B	2024_WB_4244	MIN_JH_21B	JHARGRAM	GOPIBALLAVPUR I	SUBARNAREKHA	25.570	1.432
123	JHG_22_20122024_B03	B	2024_WB_4246	MIN_JH_22	JHARGRAM	GOPIBALLAVPUR I	SUBARNAREKHA	28.140	1.590

124	JHG_23_20122024_B04	B	2024_WB_4249	MIN_JH_23A	JHARGRAM	GOPIBALLAVPUR I	SUBARNAREKHA	22.040	1.244
125	JHG_27_20122024_B05	B	2024_WB_4252	MIN_JH_25	JHARGRAM	GOPIBALLAVPUR II	SUBARNAREKHA	29.510	1.666
126	JHG_28_20122024_B06	B	2024_WB_4254	MIN_JH_26A	JHARGRAM	GOPIBALLAVPUR II	SUBARNAREKHA	29.240	1.652
127	JHG_29_20122024_B07	B	2024_WB_4257	MIN_JH_26B	JHARGRAM	GOPIBALLAVPUR II	SUBARNAREKHA	22.740	1.284
128	JHG_30_20122024_B08	B	2024_WB_4260	MIN_JH_27	JHARGRAM	GOPIBALLAVPUR II	SUBARNAREKHA	25.180	1.422
129	JHG_33_20122024_B09	B	2024_WB_4263	MIN_JH_33C	JHARGRAM	NAYAGRAM	SUBARNAREKHA	22.410	1.266
130	JHG_34_20122024_B10	B	2024_WB_4264	MIN_JH_33D	JHARGRAM	NAYAGRAM	SUBARNAREKHA	25.520	1.424
131	JHG_37_20122024_B11	B	2024_WB_4265	MIN_JH_38A	JHARGRAM	GOPIBALLAVPUR II	SUBARNAREKHA	30.570	1.725
132	JHG_38_20122024_B12	B	2024_WB_4277	MIN_JH_38B	JHARGRAM	GOPIBALLAVPUR II	SUBARNAREKHA	30.990	1.750
133	JHG_39_20122024_B13	B	2024_WB_4280	MIN_JH_34A	JHARGRAM	NAYAGRAM	SUBARNAREKHA	28.880	1.630
134	JHG_40_20122024_B14	B	2024_WB_4283	MIN_JH_34B	JHARGRAM	NAYAGRAM	SUBARNAREKHA	28.370	1.602
135	JHG_42_20122024_B15	B	2024_WB_4285	MIN_JH_29B	JHARGRAM	SANKRAIL	SUBARNAREKHA	20.540	1.354
136	JHG_44_20122024_B16	B	2024_WB_4279	MIN_JH_31B	JHARGRAM	SANKRAIL	SUBARNAREKHA	21.000	1.396
137	JHG_45_20122024_B17	B	2024_WB_4281	MIN_JH_31C	JHARGRAM	SANKRAIL	SUBARNAREKHA	21.000	1.396
138	JHG_46_20122024_B18	B	2024_WB_4284	MIN_JH_31D	JHARGRAM	SANKRAIL	SUBARNAREKHA	21.000	1.396
139	JHG_47_20122024_B19	B	2024_WB_4287	MIN_JH_31E	JHARGRAM	SANKRAIL	SUBARNAREKHA	21.000	1.396
140	JHG_48_20122024_B20	B	2024_WB_4272	MIN_JH_31F	JHARGRAM	SANKRAIL	SUBARNAREKHA	21.000	1.396
141	JHG_51_20122024_B21	B	2024_WB_4266	MIN_JH_32C	JHARGRAM	SANKRAIL	SUBARNAREKHA	21.000	1.396
142	JHG_52_20122024_B22	B	2024_WB_4274	MIN_JH_32D	JHARGRAM	SANKRAIL	SUBARNAREKHA	21.000	1.396
143	JHG_53_20122024_B23	B	2024_WB_4278	MIN_JH_32E	JHARGRAM	SANKRAIL	SUBARNAREKHA	21.000	1.396
144	JHG_54_20122024_B24	B	2024_WB_4282	MIN_JH_32B	JHARGRAM	SANKRAIL	SUBARNAREKHA	21.000	1.396
145	JHG_56_20122024_B25	B	2024_WB_4286	MIN_JH_35A	JHARGRAM	BINPUR 1	KANSABATI	25.420	1.436
146	MSD_02_20122024_B01	B	2024_WB_4267	MIN_MUR_38B	MURSHIDABAD	FARAKKA	GANGA	24.300	1.706
147	PSHBN_06_20122024_B01	B	2024_WB_4270	MIN_WBUR_17B	PASCHIM BARDHAMAN	JAMURIA	AJOY	22.000	1.554
148	PURBN_19_20122024_B01	B	2024_WB_4271	MIN_EBUR_23	PURBA BARDHAMAN	BARDHAMAN 1	DAMODAR	22.910	1.394
149	PURBN_20_20122024_B02	B	2024_WB_4273	MIN_EBUR_51A	PURBA BARDHAMAN	GALSI 2	DAMODAR	24.860	1.506
150	PURBN_21_20122024_B03	B	2024_WB_4275	MIN_EBUR_56	PURBA BARDHAMAN	AUSGRAM 2	AJAY	20.610	1.250
151	PURBN_38_20122024_B04	B	2024_WB_4276	MIN_EBUR_51B	PURBA BARDHAMAN	GALSI 2	DAMODAR	26.580	1.598

West Bengal Mineral Development and Trading CorporationLimited (WBMDTCL)

(A Government of West Bengal Undertaking)

Request for Proposal (RFP) from Empaneled MDOs

For

Selection of Mine Developer and Operator (MDO) of Sand Blocks in West Bengal

Nodal Officer:
Managing Director, WBMDTCL
3rd Floor, DJ - 10 (WBIIDC Building)DJ Block, Sector II, Salt Lake City Kolkata 700 091
Contact: 033-23590073
Email id: tenderwbmdtcl@gmail.com

Individual RFP Document

RFP No: BIR_11_20122024_A01 Dated. 20.12.2024

(Basic RFP Document-35 pages uploaded in the WBMDTCL website (https://mdtcl.wb.gov.in/) + Individual RFP Document-4 pages, Total 39 Pages)

Bid Data Sheet & Bid Schedule

Name of the Work	Selection of Mine Developer and Operator (MDO) of Sand Blocks in West Bengal
RFP Number and Date	RFP No.: **BIR_11_20122024_A01 Dated. 20.12.2024**
Non-Refundable RFP Document Fee	**17,700 /-** (Base Price- Rs 15,000/- + 18% GST)
Details of the Sand Block	***Block ID:*** MIN_BIR_25 ***Category:*** A ***District:*** BIRBHUM ***River:*** *AJOY* *Sand block area 3.08* Ha ***Estimated Annual Mineable Reserves (Cr. Cft.): 0.166 Cr. Cft.***
Mode of submission of Bid	Online
e-auction portal of Govt. of WestBengal	http://www.eauction.gov.in
Earnest Money Deposit	INR **13,61,000/-** (INR **Thirteen Lakh Sixty One** Thousand only)
Performance Security	To be paid by successful bidder in the form of a Bank Guarantee from a ***Scheduled Commercial Bank in India payable at Kolkata, West Bengal***
Date of publication of Tender on website	**20.12.2024 at 10:00 Hrs.**
Last date of submission of online pre-bid queries	**26.12.2024 till 17.00 Hrs.**
Online Pre-Bid conference	**30.12.2024 at 14.00 Hrs.**
Link for the Online Pre-Bid conference	Link: Join Zoom Meeting https://us06web.zoom.us/j/81762080843?pwd=sL5DlHmzc5sqpebtZMc7wlXv4CPbuq.1 Meeting ID: 817 6208 0843 Passcode: 972341
Last Date/Time for submission of documents through Online Mode	**13.01.2025 up to 16:00 Hrs.**
Last Date/Time for submission of documents through Offline Mode	**13.01.2025 up to 17:00 Hrs.**
Conduct of electronic auction	**20.01.2025 at 10:00 Hrs.**
End of electronic auction	**20.01.2025 at 17:00 Hrs**
Intimation to the Preferred Bidder	To be intimated later
Contact Details	Contact: 033-23590073 Email id: tenderwbmdtcl@gmail.com

Note: Above schedule may be changed by WBMDTCL at any time at its own discretion. Please check the website: https://mdtcl.wb.gov.in/ and online NIC auction portal from time to time for furtherupdates.

Sd/-

Managing Director

West Bengal Mineral Development & Trading Corporation Limited.

Documents required to be submitted to participate in e-auction

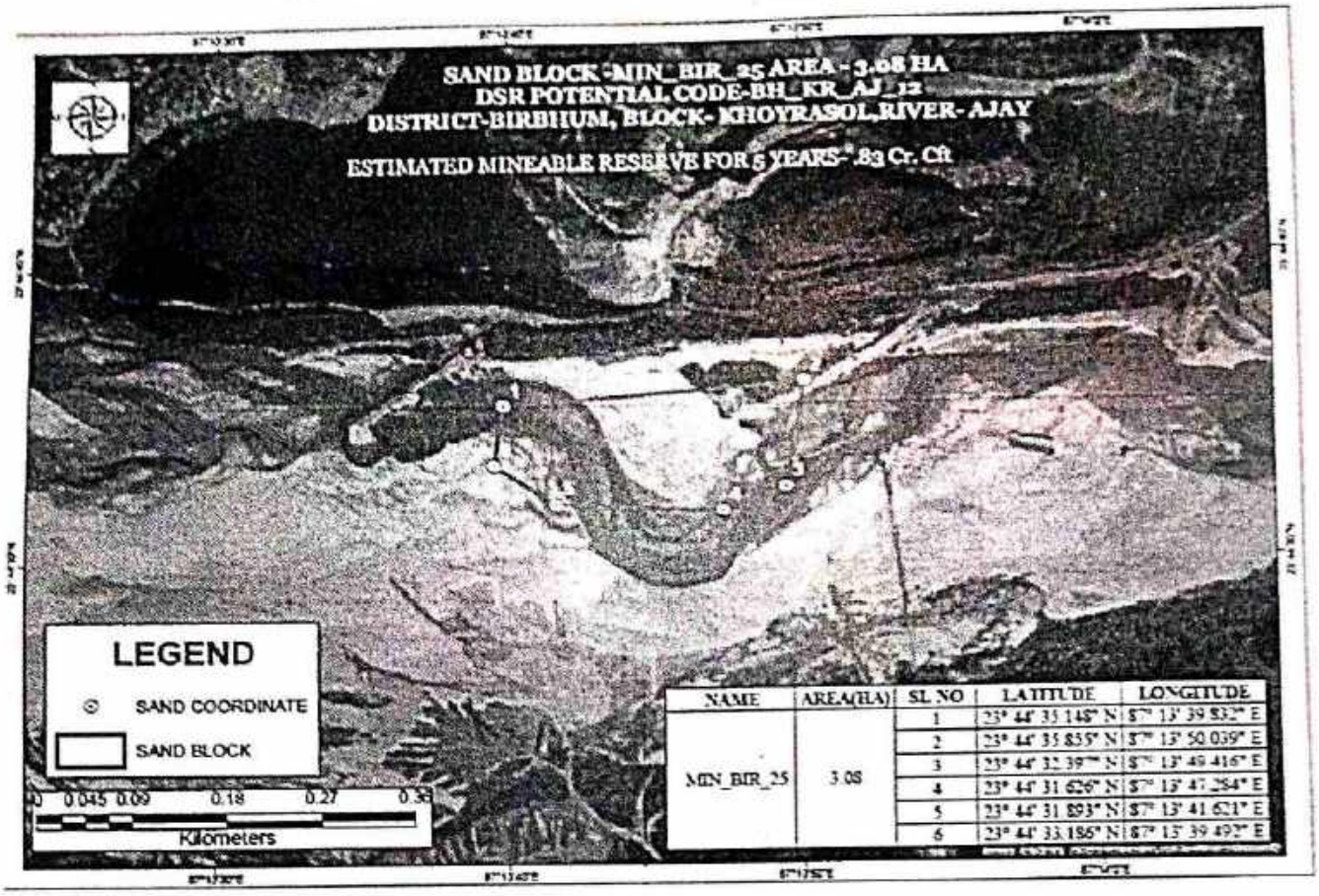
Documents to be submitted online

1. Application Fee (to be submitted by the bidder in "Empaneled MDO Login" of WBMDTCL website **https://mdtcl.wb.gov.in/**)
2. Earnest Money Deposit (EMD) (to be submitted by the bidder in "Empaneled MDO Login" of WBMDTCL website **https://mdtcl.wb.gov.in/**)
3. Payment Receipt copy of the Application Fee and EMD (to be uploaded in e-auction portal **http://www.eauction.gov.in** at the time of submission of Bid)

Documents to be submitted offline

1. FORM-A: Format for Site Visit Certificate and Declaration (to be submitted physically in sealed envelope superscribing the RFP No, Bidder Name and Bidder ID, as per the timeline given in the Bid Data Sheet & Bid Schedule).
2. FORM-E Format for Net worth certificate of bidder (to be submitted physically in sealed envelope superscribing the RFP No, Bidder Name and Bidder ID, as per the timeline given in the Bid Data Sheet & Bid Schedule).
3. Self-certified scanned copy of the receipt of RFP Document Fee & EMD has to be submitted in a sealed envelope by superscribing RFP no., Name of the Bidder and Bidder Id, as per the timeline given in the Bid Data Sheet & Bid Schedule.

Geo-reference co-ordinate of the sand block



NAME	AREA(HA)	SL NO	LATITUDE	LONGITUDE
MIN_BIR_25	3.08	1	23° 44' 35.148" N	87° 13' 39.532" E
		2	23° 44' 35.835" N	87° 13' 50.039" E
		3	23° 44' 32.397" N	87° 13' 49.416" E
		4	23° 44' 31.626" N	87° 13' 47.284" E
		5	23° 44' 31.893" N	87° 13' 41.621" E
		6	23° 44' 33.186" N	87° 13' 39.493" E

West Bengal Mineral Development and Trading CorporationLimited (WBMDTCL)

(A Government of West Bengal Undertaking)

Request for Proposal (RFP) from Empaneled MDOs

For

Selection of Mine Developer and Operator (MDO) of Sand Blocks in West Bengal

Nodal Officer:
Managing Director, WBMDTCL
3rd Floor, DJ - 10 (WBIIDC Building)DJ Block, Sector II, Salt Lake City Kolkata 700 091
Contact: 033-23590073
Email id: tenderwbmdtcl@gmail.com

Individual RFP Document

RFP No: BIR_13_20122024_A02 Dated. 20.12.2024

(Basic RFP Document-35 pages uploaded in the WBMDTCL website (https://mdtcl.wb.gov.in/) + Individual RFP Document-4 pages, Total 39 Pages)

Bid Data Sheet & Bid Schedule

Name of the Work	Selection of Mine Developer and Operator (MDO) of Sand Blocks in West Bengal
RFP Number and Date	RFP No.: **BIR_13_20122024_A02 Dated. 20.12.2024**
Non-Refundable RFP Document Fee	17,700 /- (Base Price- Rs 15,000/- + 18% GST)
Details of the Sand Block	***Block ID:*** MIN_BIR_27 ***Category:*** A ***District:*** BIRBHUM ***River:*** *AJOY* ***Sand block area*** *5.49* Ha ***Estimated Annual Mineable Reserves (Cr. Cft.): 0.296 Cr. Cft.***
Mode of submission of Bid	Online
e-auction portal of Govt. of WestBengal	http://www.eauction.gov.in
Earnest Money Deposit	INR **24,26,000/-** (INR **Twenty Four Lakh Twenty Six Thousand only**)
Performance Security	To be paid by successful bidder in the form of a Bank Guarantee from a ***Scheduled Commercial Bank in India payable at Kolkata, West Bengal***
Date of publication of Tender on website	**20.12.2024 at 10:00 Hrs.**
Last date of submission of online pre-bid queries	**26.12.2024 till 17.00 Hrs.**
Online Pre-Bid conference	**30.12.2024 at 14.00 Hrs.**
Link for the Online Pre-Bid conference	Link: Join Zoom Meeting https://us06web.zoom.us/j/81762080843?pwd=sL5DIHmzc5sqpebtZMc7wlXv4CPbuq.1 Meeting ID: 817 6208 0843 Passcode: 972341
Last Date/Time for submission of documents through Online Mode	**13.01.2025 up to 16:00 Hrs.**
Last Date/Time for submission of documents through Offline Mode	**13.01.2025 up to 17:00 Hrs.**
Conduct of electronic auction	**20.01.2025 at 10:00 Hrs.**
End of electronic auction	**20.01.2025 at 17:00 Hrs**
Intimation to the Preferred Bidder	To be intimated later
Contact Details	Contact: 033-23590073 Email id: tenderwbmdtcl@gmail.com

Note: Above schedule may be changed by WBMDTCL at any time at its own discretion. Please check the website: https://mdtcl.wb.gov.in/ and online NIC auction portal from time to time for furtherupdates.

Sd/-

Managing Director

West Bengal Mineral Development & Trading Corporation Limited.

Documents required to be submitted to participate in e-auction

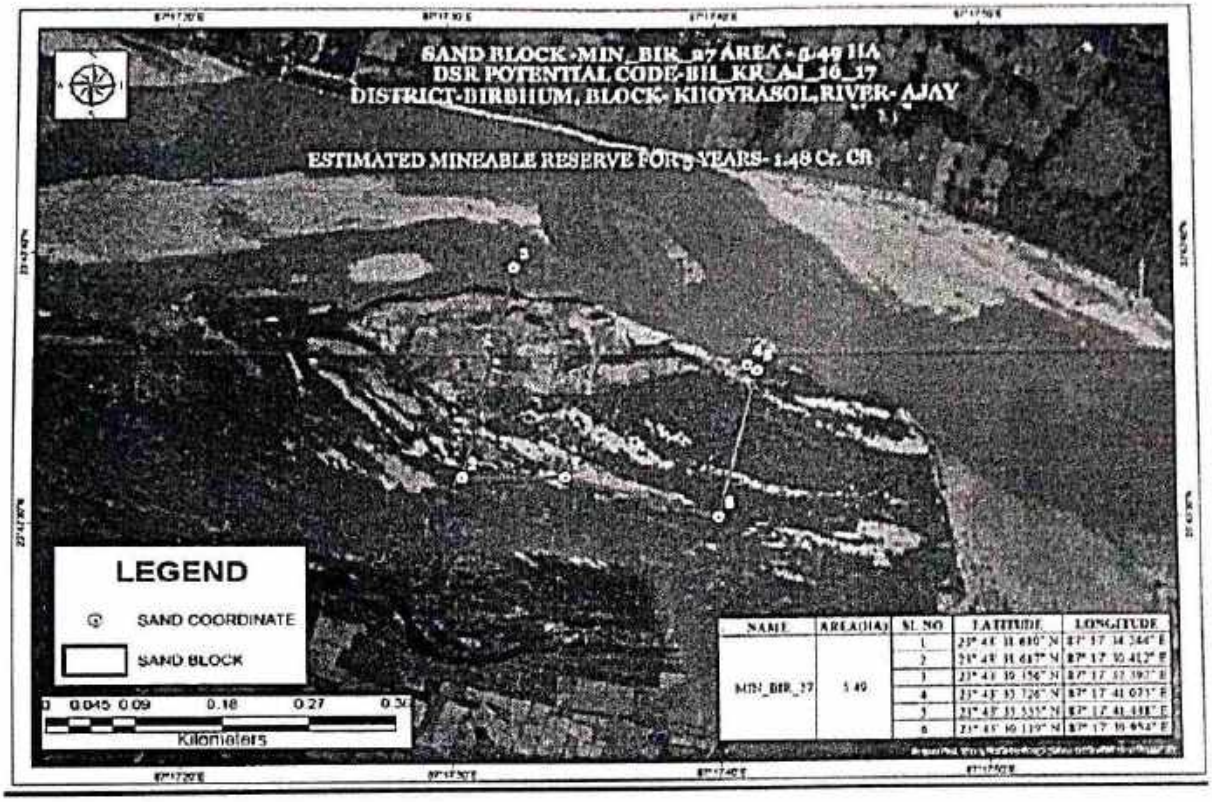
Documents to be submitted online

1. Application Fee (to be submitted by the bidder in "Empaneled MDO Login" of WBMDTCL website https://mdtcl.wb.gov.in/)
2. Earnest Money Deposit (EMD) (to be submitted by the bidder in "Empaneled MDO Login" of WBMDTCL website https://mdtcl.wb.gov.in/)
3. Payment Receipt copy of the Application Fee and EMD (to be uploaded in e-auction portal http://www.eauction.gov.in at the time of submission of Bid)

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1. FORM-A: Format for Site Visit Certificate and Declaration (to be submitted physically in sealed envelope superscribing the RFP No, Bidder Name and Bidder ID, as per the timeline given in the Bid Data Sheet & Bid Schedule).
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Geo-reference co-ordinate of the sand block



NAME	AREA(HA)	SL NO	LATITUDE	LONGITUDE
MIN_BIR_27	1.49	1	23° 45' 31.810" N	87° 17' 34.244" E
		2	23° 45' 31.617" N	87° 17' 35.412" E
		3	23° 45' 39.156" N	87° 17' 37.397" E
		4	23° 45' 35.726" N	87° 17' 41.071" E
		5	23° 45' 33.535" N	87° 17' 41.338" E
		6	23° 45' 30.119" N	87° 17' 39.952" E

West Bengal Mineral Development and Trading CorporationLimited (WBMDTCL)

(A Government of West Bengal Undertaking)

Request for Proposal (RFP) from Empaneled MDOs

For

Selection of Mine Developer and Operator (MDO) of Sand Blocks in West Bengal

Nodal Officer:
Managing Director, WBMDTCL
3rd Floor, DJ - 10 (WBIIDC Building)DJ Block, Sector II, Salt Lake City Kolkata 700 091
Contact: 033-23590073
Email id: tenderwbmdtcl@gmail.com

Individual RFP Document

RFP No: BIR_14_20122024_A03 Dated. 20.12.2024

(Basic RFP Document-35 pages uploaded in the WBMDTCL website (https://mdtcl.wb.gov.in/) + Individual RFP Document-4 pages, Total 39 Pages)

Bid Data Sheet & Bid Schedule

Name of the Work	Selection of Mine Developer and Operator (MDO) of Sand Blocks in West Bengal
RFP Number and Date	RFP No.: BIR_14_20122024_A03 Dated. 20.12.2024
Non-Refundable RFP Document Fee	17,700 /- (Base Price- Rs 15,000/- + 18% GST)
Details of the Sand Block	***Block ID:*** MIN_BIR_28 ***Category:*** A ***District:*** BIRBHUM ***River:*** *AJOY* ***Sand block area*** 2.64 Ha ***Estimated Annual Mineable Reserves (Cr. Cft.): 0.142 Cr. Cft.***
Mode of submission of Bid	Online
e-auction portal of Govt. of WestBengal	http://www.eauction.gov.in
Earnest Money Deposit	INR **11,64,000/-** (INR **Eleven Lakh Sixty Four Thousand** only)
Performance Security	To be paid by successful bidder in the form of a Bank Guarantee from a ***Scheduled Commercial Bank in India payable at Kolkata, West Bengal***
Date of publication of Tender on website	**20.12.2024 at 10:00 Hrs.**
Last date of submission of online pre-bid queries	**26.12.2024 till 17.00 Hrs.**
Online Pre-Bid conference	**30.12.2024 at 14.00 Hrs.**
Link for the Online Pre-Bid conference	Link: Join Zoom Meeting https://us06web.zoom.us/j/81762080843?pwd=sL5DIHmzc5sqpebtZMc7wlXv4CPbuq.1 Meeting ID: 817 6208 0843 Passcode: 972341
Last Date/Time for submission of documents through Online Mode	**13.01.2025 up to 16:00 Hrs.**
Last Date/Time for submission of documents through Offline Mode	**13.01.2025 up to 17:00 Hrs.**
Conduct of electronic auction	**20.01.2025 at 10;00 Hrs.**
End of electronic auction	**20.01.2025 at 17:00 Hrs**
Intimation to the Preferred Bidder	To be intimated later
Contact Details	Contact: 033-23590073 Email id: tenderwbmdtcl@gmail.com

Note: Above schedule may be changed by WBMDTCL at any time at its own discretion. Please check the website: https://mdtcl.wb.gov.in/ and online NIC auction portal from time to time for furtherupdates.

Sd/-
Managing Director
West Bengal Mineral Development & Trading Corporation Limited.

Documents required to be submitted to participate in e-auction

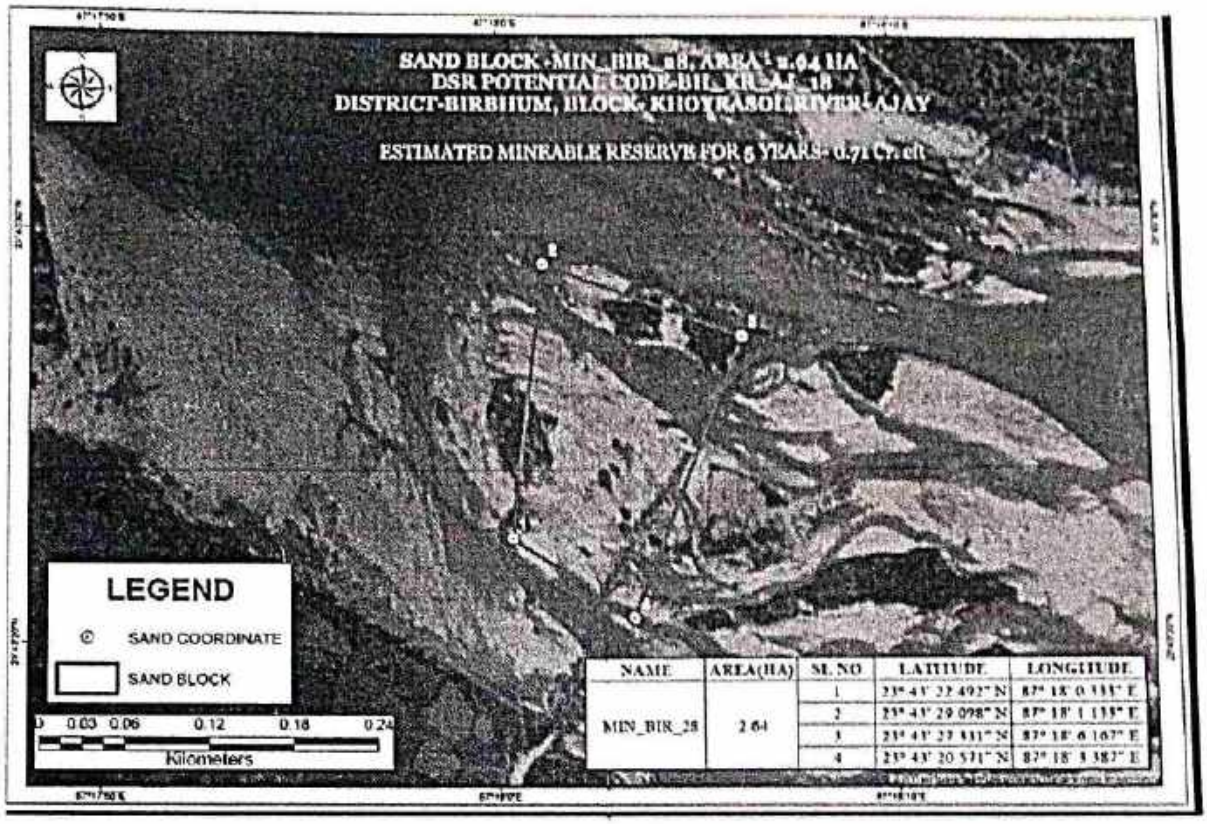
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Geo-reference co-ordinate of the sand block



NAME	AREA(HA)	SL NO	LATITUDE	LONGITUDE
MIN_BIR_28	2.64	1	23° 43' 22.492" N	87° 18' 0.335" E
		2	23° 43' 29.098" N	87° 18' 1.135" E
		3	23° 43' 23.831" N	87° 18' 6.167" E
		4	23° 43' 20.571" N	87° 18' 5.387" E

West Bengal Mineral Development and Trading CorporationLimited (WBMDTCL)

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For

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Nodal Officer:
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3rd Floor, DJ - 10 (WBIIDC Building)DJ Block, Sector II, Salt Lake City Kolkata 700 091
Contact: 033-23590073
Email id: tenderwbmdtcl@gmail.com

Individual RFP Document

RFP No: BIR_15_20122024_A04 Dated. 20.12.2024

(Basic RFP Document-35 pages uploaded in the WBMDTCL website (https://mdtcl.wb.gov.in/) + Individual RFP Document-4 pages, Total 39 Pages)

Bid Data Sheet & Bid Schedule

Name of the Work	Selection of Mine Developer and Operator (MDO) of Sand Blocks in West Bengal
RFP Number and Date	RFP No.: **BIR_15_20122024_A04 Dated. 20.12.2024**
Non-Refundable RFP Document Fee	**17,700 /-** (Base Price- Rs 15,000/- + 18% GST)
Details of the Sand Block	***Block ID:*** MIN_BIR_29 ***Category:*** A ***District:*** BIRBHUM ***River:*** AJOY ***Sand block area*** 8.20 Ha ***Estimated Annual Mineable Reserves (Cr. Cft.): 0.440 Cr. Cft.***
Mode of submission of Bid	Online
e-auction portal of Govt. of WestBengal	http://www.eauction.gov.in
Earnest Money Deposit	INR **36,07,000/-** (INR **Thirty Six Lakh Seven Thousand** only)
Performance Security	To be paid by successful bidder in the form of a Bank Guarantee from a ***Scheduled Commercial Bank in India payable at Kolkata, West Bengal***
Date of publication of Tender on website	**20.12.2024 at 10:00 Hrs.**
Last date of submission of online pre-bid queries	**26.12.2024 till 17.00 Hrs.**
Online Pre-Bid conference	**30.12.2024 at 14.00 Hrs.**
Link for the Online Pre-Bid conference	Link: Join Zoom Meeting https://us06web.zoom.us/j/81762080843?pwd=sL5DIHmzc5sqpebtZMc7wIXv4CPbug.1 Meeting ID: 817 6208 0843 Passcode: 972341
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Conduct of electronic auction	**20.01.2025 at 10:00 Hrs.**
End of electronic auction	**20.01.2025 at 17:00 Hrs**
Intimation to the Preferred Bidder	To be intimated later
Contact Details	Contact: 033-23590073 Email id: tenderwbmdtcl@gmail.com

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Sd/-

Managing Director

West Bengal Mineral Development & Trading Corporation Limited.

Documents required to be submitted to participate in e-auction

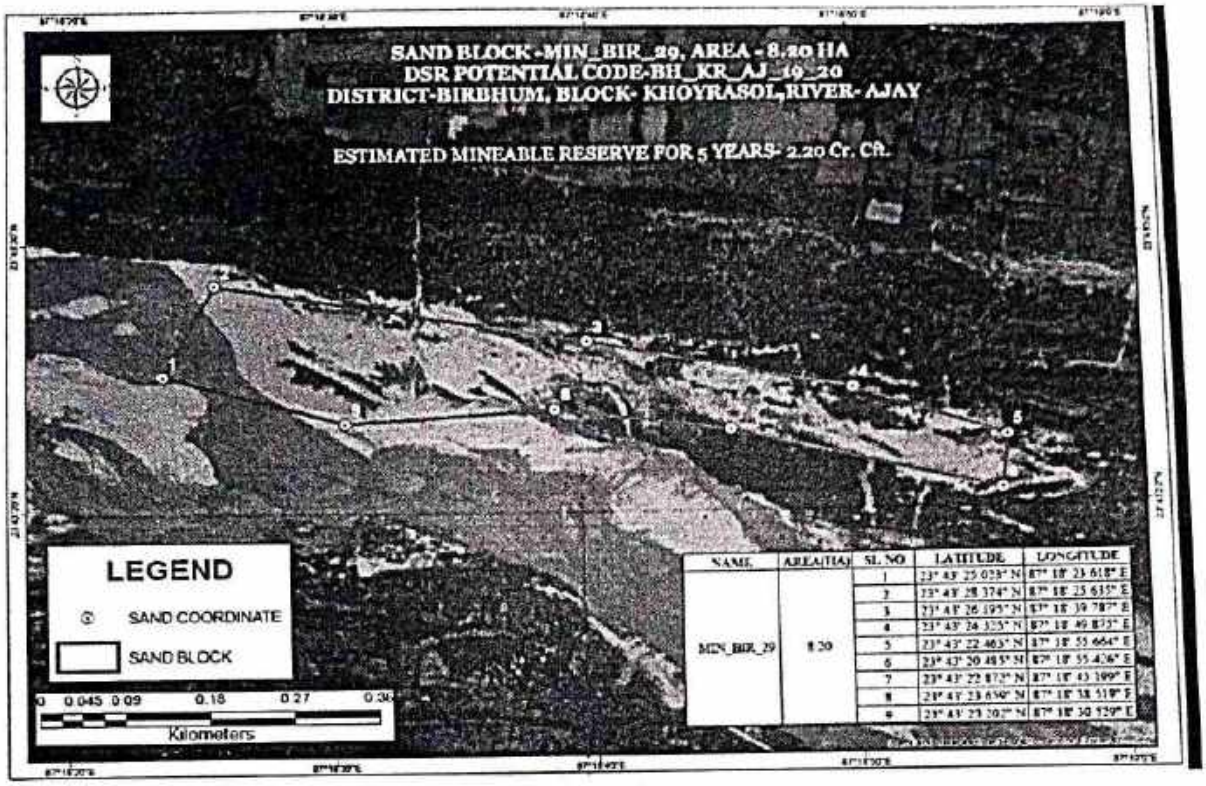
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Geo-reference co-ordinate of the sand block



NAME	AREA(HA)	SL NO	LATITUDE	LONGITUDE
MIN_BIR_29	8.20	1	23° 43' 25.023" N	87° 18' 23.618" E
		2	23° 43' 28.374" N	87° 18' 25.615" E
		3	23° 43' 26.195" N	87° 18' 39.787" E
		4	23° 43' 24.325" N	87° 18' 49.875" E
		5	23° 43' 22.463" N	87° 18' 55.664" E
		6	23° 43' 20.485" N	87° 18' 55.436" E
		7	23° 43' 22.872" N	87° 18' 43.199" E
		8	23° 43' 23.636" N	87° 18' 38.519" E
		9	23° 43' 25.202" N	87° 18' 30.529" E

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(A Government of West Bengal Undertaking)

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For

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Nodal Officer:
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3rd Floor, DJ - 10 (WBIIDC Building)DJ Block, Sector II, Salt Lake City Kolkata 700 091
Contact: 033-23590073
Email id: tenderwbmdtcl@gmail.com

Individual RFP Document

RFP No: BIR_16_20122024_A05 Dated. 20.12.2024

(Basic RFP Document-35 pages uploaded in the WBMDTCL website (https://mdtcl.wb.gov.in/) + Individual RFP Document-4 pages, Total 39 Pages)

Bid Data Sheet & Bid Schedule

Name of the Work	Selection of Mine Developer and Operator (MDO) of Sand Blocks in West Bengal
RFP Number and Date	RFP No.: **BIR_16_20122024_A05 Dated. 20.12.2024**
Non-Refundable RFP Document Fee	**17,700 /-** (Base Price- Rs 15,000/- + 18% GST)
Details of the Sand Block	***Block ID:*** MIN_BIR_30 ***Category:*** A ***District:*** BIRBHUM ***River: AJOY*** ***Sand block area*** 12.90 Ha ***Estimated Annual Mineable Reserves (Cr. Cft.): 0.694 Cr. Cft.***
Mode of submission of Bid	Online
e-auction portal of Govt. of WestBengal	http://www.eauction.gov.in
Earnest Money Deposit	INR **56,89,000/-** (INR **Fifty Six Lakh Eighty Nine Thousand** only)
Performance Security	To be paid by successful bidder in the form of a Bank Guarantee from a ***Scheduled Commercial Bank in India payable at Kolkata, West Bengal***
Date of publication of Tender on website	**20.12.2024 at 10:00 Hrs.**
Last date of submission of online pre-bid queries	**26.12.2024 till 17.00 Hrs.**
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Link for the Online Pre-Bid conference	Link: Join Zoom Meeting https://us06web.zoom.us/j/81762080843?pwd=sL5DIHmzc5sqpebtZMc7wlXv4CPbuq.1 Meeting ID: 817 6208 0843 Passcode: 972341
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End of electronic auction	**20.01.2025 at 17:00 Hrs**
Intimation to the Preferred Bidder	To be intimated later
Contact Details	Contact: 033-23590073 Email Id: tenderwbmdtcl@gmail.com

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Sd/-

Managing Director

West Bengal Mineral Development & Trading Corporation Limited.

Documents required to be submitted to participate in e-auction

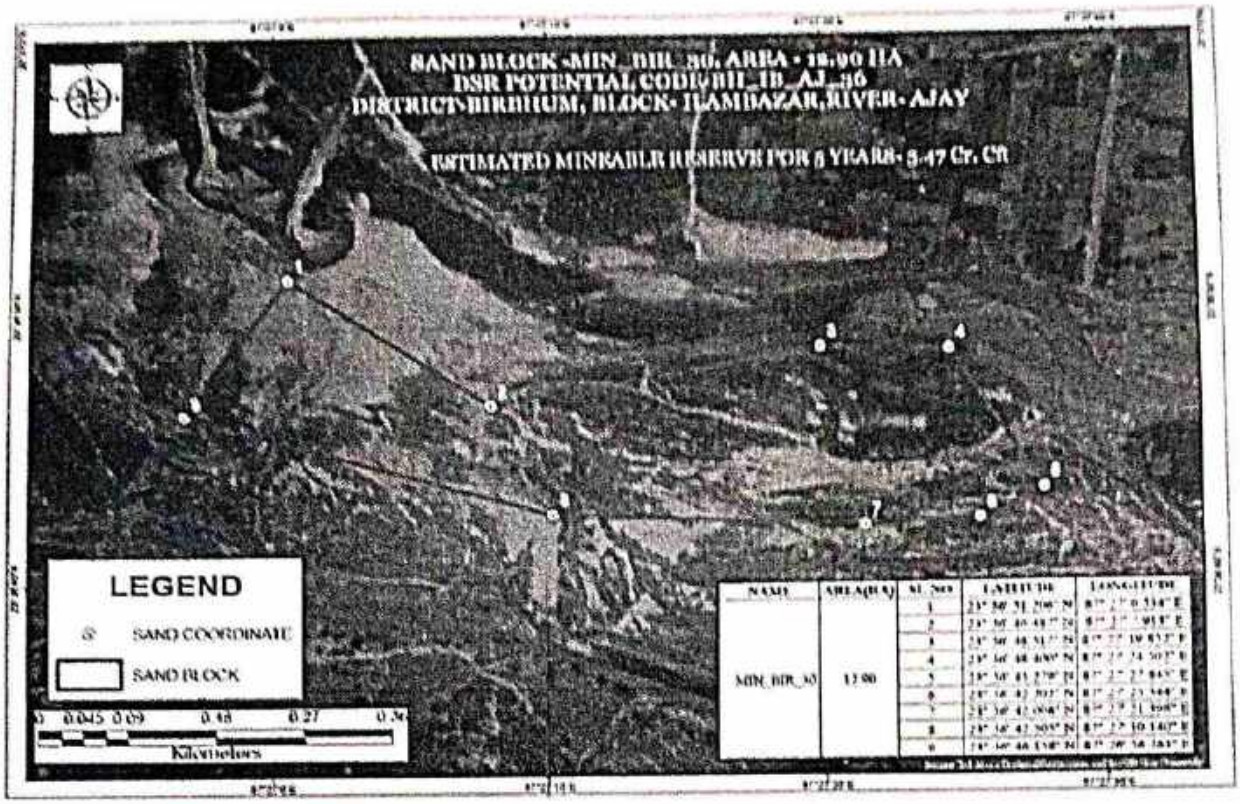
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Geo-reference co-ordinate of the sand block



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3rd Floor, DJ - 10 (WBIIDC Building)DJ Block, Sector II, Salt Lake City Kolkata 700 091
Contact: 033-23590073
Email id: tenderwbmdtcl@gmail.com

Individual RFP Document

RFP No: BIR_17_20122024_A06 Dated. 20.12.2024

(Basic RFP Document-35 pages uploaded in the WBMDTCL website (https://mdtcl.wb.gov.in/) + Individual RFP Document-4 pages, Total 39 Pages)

Bid Data Sheet & Bid Schedule

Name of the Work	Selection of Mine Developer and Operator (MDO) of Sand Blocks in West Bengal
RFP Number and Date	RFP No.: **BIR_17_20122024_A06 Dated. 20.12.2024**
Non-Refundable RFP Document Fee	**17,700 /-** (Base Price- Rs 15,000/- + 18% GST)
Details of the Sand Block	***Block ID:*** MIN_BIR_31 ***Category:*** A ***District:*** BIRBHUM ***River:*** *AJOY* ***Sand block area*** 1.37 Ha ***Estimated Annual Mineable Reserves (Cr. Cft.): 0.074 Cr. Cft.***
Mode of submission of Bid	Online
e-auction portal of Govt. of WestBengal	http://www.eauction.gov.in
Earnest Money Deposit	**INR 6,07,000/-** (INR Six Lakh Seven Thousand only)
Performance Security	To be paid by successful bidder in the form of a Bank Guarantee from a ***Scheduled Commercial Bank in India payable at Kolkata, West Bengal***
Date of publication of Tender on website	**20.12.2024 at 10:00 Hrs.**
Last date of submission of online pre-bid queries	**26.12.2024 till 17.00 Hrs.**
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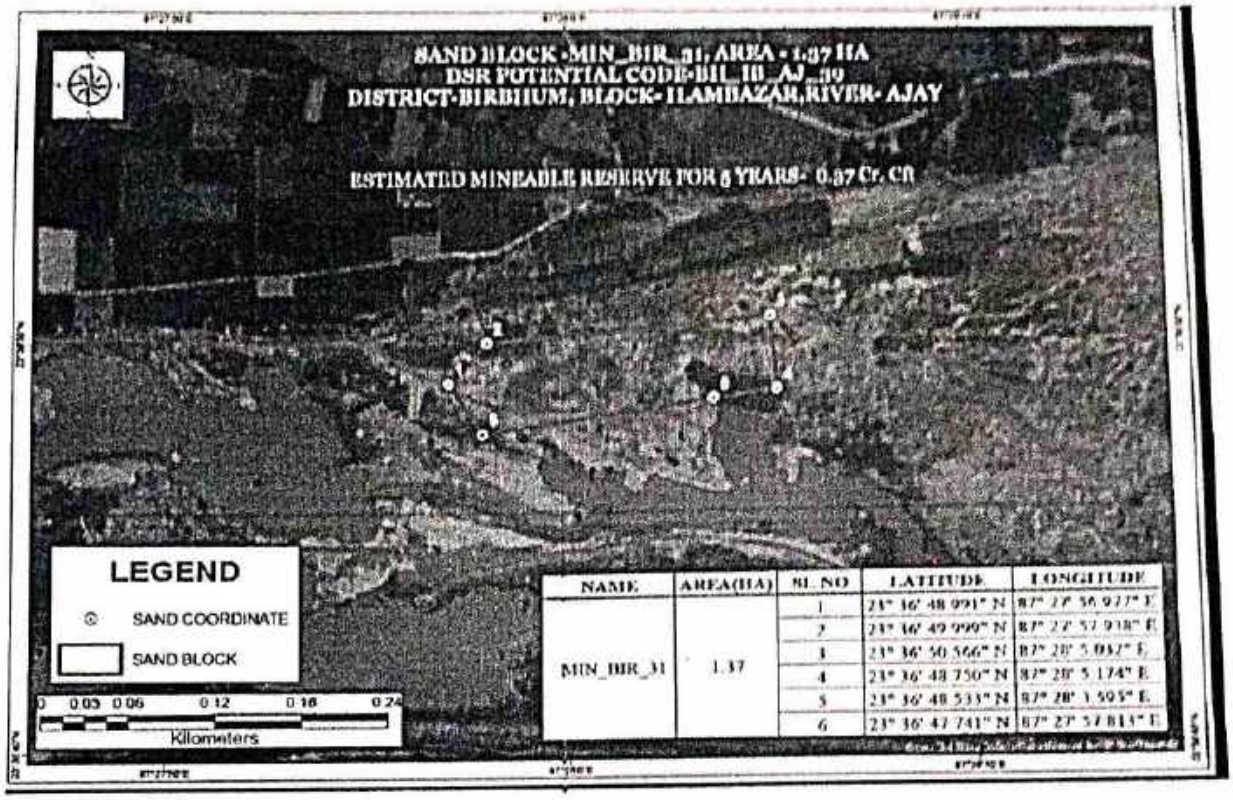
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Geo-reference co-ordinate of the sand block



NAME	AREA(HA)	SL. NO	LATITUDE	LONGITUDE
MIN_BIR_31	1.37	1	23° 36' 48.991" N	87° 27' 56.927" E
		2	23° 36' 49.999" N	87° 27' 57.938" E
		3	23° 36' 50.566" N	87° 28' 5.032" E
		4	23° 36' 48.750" N	87° 28' 5.174" E
		5	23° 36' 48.533" N	87° 28' 3.595" E
		6	23° 36' 47.741" N	87° 27' 57.815" E

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Email id: tenderwbmdtcl@gmail.com

Individual RFP Document

RFP No: BIR_18_20122024_A07 Dated. 20.12.2024

(Basic RFP Document-35 pages uploaded in the WBMDTCL website (https://mdtcl.wb.gov.in/) + Individual RFP Document-4 pages, Total 39 Pages)

Bid Data Sheet & Bid Schedule

Name of the Work	Selection of Mine Developer and Operator (MDO) of Sand Blocks in West Bengal
RFP Number and Date	RFP No.: BIR_18_20122024_A07 Dated. 20.12.2024
Non-Refundable RFP Document Fee	17,700 /- (Base Price- Rs 15,000/- + 18% GST)
Details of the Sand Block	***Block ID:*** MIN_BIR_32 ***Category:*** A ***District:*** BIRBHUM ***River:*** AJOY ***Sand block area*** 12.78 Ha ***Estimated Annual Mineable Reserves (Cr. Cft.): 0.688 Cr. Cft.***
Mode of submission of Bid	Online
e-auction portal of Govt. of WestBengal	http://www.eauction.gov.in
Earnest Money Deposit	INR 56,40,000/- (INR Fifty Six Lakh Forty Thousand only)
Performance Security	To be paid by successful bidder in the form of a Bank Guarantee from a ***Scheduled Commercial Bank in India payable at Kolkata, West Bengal***
Date of publication of Tender on website	**20.12.2024 at 10:00 Hrs.**
Last date of submission of online pre-bid queries	**26.12.2024 till 17.00 Hrs.**
Online Pre-Bid conference	**30.12.2024 at 14.00 Hrs.**
Link for the Online Pre-Bid conference	Link: Join Zoom Meeting https://us06web.zoom.us/j/81762080843?pwd=sL5DlHmzc5sqpebtZMc7wlXv4CPbuq.1 Meeting ID: 817 6208 0843 Passcode: 972341
Last Date/Time for submission of documents through Online Mode	**13.01.2025 up to 16:00 Hrs.**
Last Date/Time for submission of documents through Offline Mode	**13.01.2025 up to 17:00 Hrs.**
Conduct of electronic auction	**20.01.2025 at 10:00 Hrs.**
End of electronic auction	**20.01.2025 at 17;00 Hrs**
Intimation to the Preferred Bidder	To be intimated later
Contact Details	Contact: 033-23590073 Email id: tenderwbmdtcl@gmail.com

Note: Above schedule may be changed by WBMDTCL at any time at its own discretion. Please check the website: https://mdtcl.wb.gov.in/ and online NIC auction portal from time to time for furtherupdates.

Sd/-

Managing Director

West Bengal Mineral Development & Trading Corporation Limited.

Documents required to be submitted to participate in e-auction

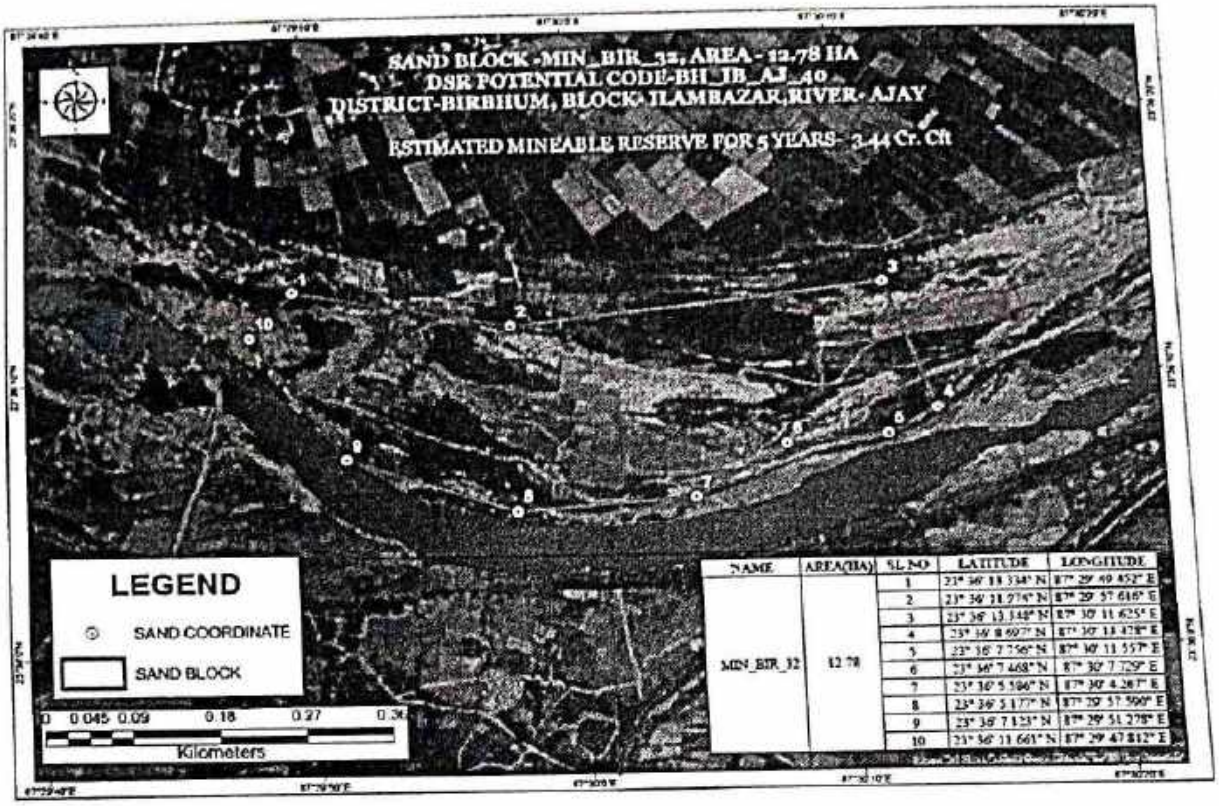
Documents to be submitted online

1. Application Fee (to be submitted by the bidder in "Empaneled MDO Login" of WBMDTCL website https://mdtcl.wb.gov.in/)
2. Earnest Money Deposit (EMD) (to be submitted by the bidder in "Empaneled MDO Login" of WBMDTCL website https://mdtcl.wb.gov.in/)
3. Payment Receipt copy of the Application Fee and EMD (to be uploaded in e-auction portal http://www.eauction.gov.in at the time of submission of Bid)

Documents to be submitted offline

1. FORM-A: Format for Site Visit Certificate and Declaration (to be submitted physically in sealed envelope superscribing the RFP No, Bidder Name and Bidder ID, as per the timeline given in the Bid Data Sheet & Bid Schedule).
2. FORM-E Format for Net worth certificate of bidder (to be submitted physically in sealed envelope superscribing the RFP No, Bidder Name and Bidder ID, as per the timeline given in the Bid Data Sheet & Bid Schedule).
3. Self-certified scanned copy of the receipt of RFP Document Fee & EMD has to be submitted in a sealed envelope by superscribing RFP no., Name of the Bidder and Bidder Id, as per the timeline given in the Bid Data Sheet & Bid Schedule.

Geo-reference co-ordinate of the sand block



NAME	AREA(HA)	SL NO	LATITUDE	LONGITUDE
MIN_BIR_32	12.78	1	23° 36' 18.334" N	87° 29' 49.452" E
		2	23° 36' 18.274" N	87° 29' 57.646" E
		3	23° 36' 13.348" N	87° 30' 11.625" E
		4	23° 36' 8.697" N	87° 30' 13.478" E
		5	23° 36' 7.756" N	87° 30' 11.557" E
		6	23° 36' 7.468" N	87° 30' 7.729" E
		7	23° 36' 5.586" N	87° 30' 4.287" E
		8	23° 36' 5.177" N	87° 29' 57.590" E
		9	23° 36' 7.123" N	87° 29' 51.278" E
		10	23° 36' 13.661" N	87° 29' 47.812" E

West Bengal Mineral Development and Trading CorporationLimited (WBMDTCL)

(A Government of West Bengal Undertaking)

Request for Proposal (RFP) from Empaneled MDOs

For

Selection of Mine Developer and Operator (MDO) of Sand Blocks in West Bengal

Nodal Officer:
Managing Director, WBMDTCL
3rd Floor, DJ - 10 (WBIIDC Building)DJ Block, Sector II, Salt Lake City Kolkata 700 091
Contact: 033-23590073
Email id: tenderwbmdtcl@gmail.com

Individual RFP Document

RFP No: BIR_19_20122024_A08 Dated. 20.12.2024

(Basic RFP Document-35 pages uploaded in the WBMDTCL website (https://mdtcl.wb.gov.in/) + Individual RFP Document-4 pages, Total 39 Pages)

Bid Data Sheet & Bid Schedule

Name of the Work	Selection of Mine Developer and Operator (MDO) of Sand Blocks in West Bengal
RFP Number and Date	RFP No.: **BIR_19_20122024_A08 Dated. 20.12.2024**
Non-Refundable RFP Document Fee	**17,700 /- (Base Price- Rs 15,000/- + 18% GST)**
Details of the Sand Block	***Block ID:*** MIN_BIR_35 ***Category:*** A ***District:*** BIRBHUM ***River:*** AJOY ***Sand block area*** 16.10 Ha ***Estimated Annual Mineable Reserves (Cr. Cft.): 0.866 Cr. Cft.***
Mode of submission of Bid	Online
e-auction portal of Govt. of WestBengal	http://www.eauction.gov.in
Earnest Money Deposit	INR **70,99,000/- (INR Seventy Lakh Ninety Nine Thousand only)**
Performance Security	To be paid by successful bidder in the form of a Bank Guarantee from a ***Scheduled Commercial Bank In India payable at Kolkata, West Bengal***
Date of publication of Tender on website	**20.12.2024 at 10:00 Hrs.**
Last date of submission of online pre-bid queries	**26.12.2024 till 17.00 Hrs.**
Online Pre-Bid conference	**30.12.2024 at 14.00 Hrs.**
Link for the Online Pre-Bid conference	Link: Join Zoom Meeting https://us06web.zoom.us/j/81762080843?pwd=sL5DIHmzc5sqpebtZMc7wlXv4CPbuq.1 Meeting ID: 817 6208 0843 Passcode: 972341
Last Date/Time for submission of documents through Online Mode	**13.01.2025 up to 16:00 Hrs.**
Last Date/Time for submission of documents through Offline Mode	**13.01.2025 up to 17:00 Hrs.**
Conduct of electronic auction	**20.01.2025 at 10:00 Hrs.**
End of electronic auction	**20.01.2025 at 17:00 Hrs**
Intimation to the Preferred Bidder	To be intimated later
Contact Details	Contact: 033-23590073 Email id: tenderwbmdtcl@gmail.com

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Sd/-

Managing Director

West Bengal Mineral Development & Trading Corporation Limited.

Documents required to be submitted to participate in e-auction

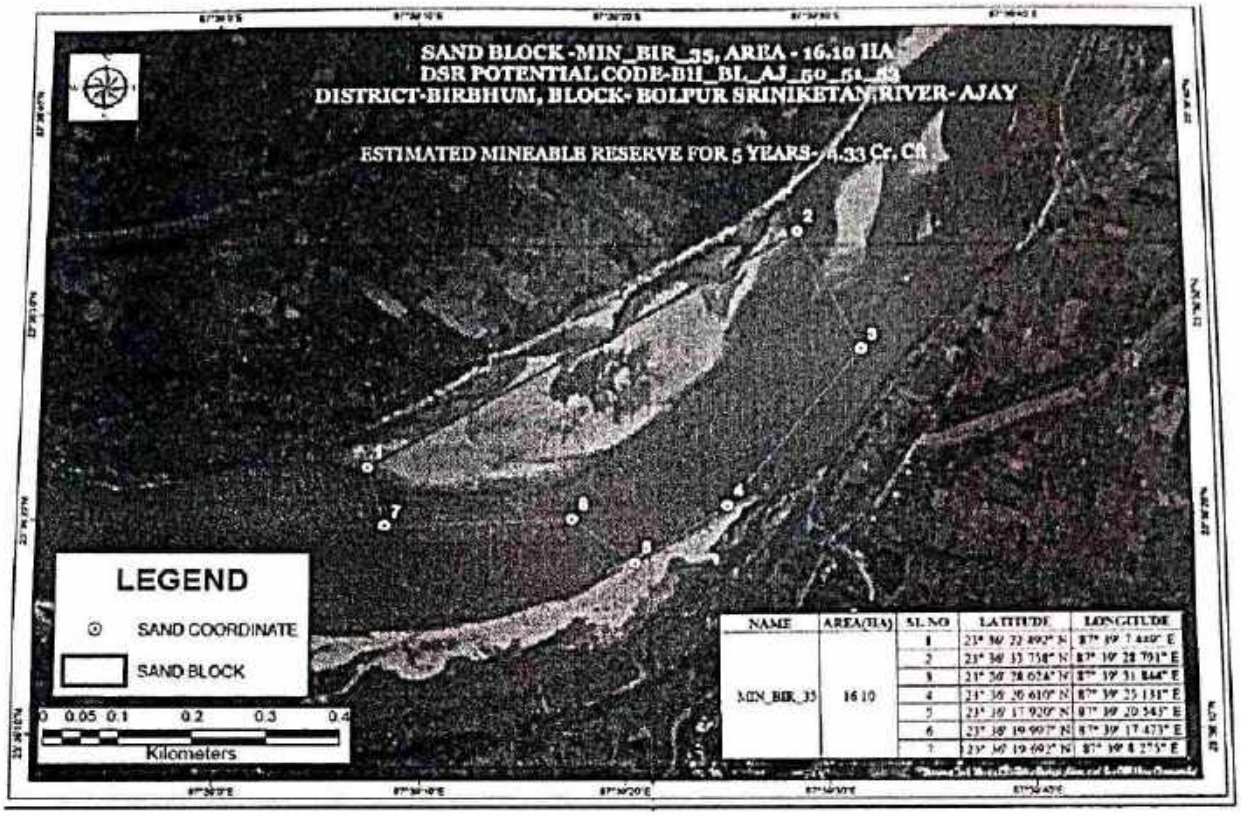
Documents to be submitted online

1. Application Fee (to be submitted by the bidder in "Empaneled MDO Login" of WBMDTCL website https://mdtcl.wb.gov.in/)
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Geo-reference co-ordinate of the sand block



NAME	AREA(HA)	SL NO	LATITUDE	LONGITUDE
MIN_BIR_35	16.10	1	23° 36' 22.892" N	87° 39' 7.449" E
		2	23° 36' 33.758" N	87° 39' 28.791" E
		3	23° 36' 28.624" N	87° 39' 31.844" E
		4	23° 36' 20.610" N	87° 39' 25.181" E
		5	23° 36' 17.920" N	87° 39' 20.543" E
		6	23° 36' 19.990" N	87° 39' 17.473" E
		7	23° 36' 19.692" N	87° 39' 8.275" E

West Bengal Mineral Development and Trading CorporationLimited (WBMDTCL)

(A Government of West Bengal Undertaking)

Request for Proposal (RFP) from Empaneled MDOs

For

Selection of Mine Developer and Operator (MDO) of Sand Blocks in West Bengal

3rd Floor, DJ - 10 (WBIIDC Building)DJ Block, Sector II, Salt Lake City Kolkata 700 091

Nodal Officer:
Managing Director, WBMDTC
Contact: 033-23590073
Email id: tenderwbmdtcl@gmail.com

Individual RFP Document

RFP No: BIR_12_20122024_B01 Dated. 20.12.2024

(Basic RFP Document-35 pages uploaded in the WBMDTCL website (https://mdtcl.wb.gov.in/) + Individual RFP Document-4 pages, Total 39 Pages)

Bid Data Sheet & Bid Schedule

Name of the Work	Selection of Mine Developer and Operator (MDO) of Sand Blocks in West Bengal
RFP Number and Date	RFP No.: **BIR_12_20122024_B01 Dated. 20.12.2024**
Non-Refundable RFP Document Fee	59,000 /- (Base Price- Rs 50,000/- + 18% GST)
Details of the Sand Block	***Block ID:*** MIN_BIR_26 ***Category:*** B ***District:*** BIRBHUM ***River:*** AJOY ***Sand block area*** 20.01 Ha ***Estimated Annual Mineable Reserves (Cr. Cft.): 1.344 Cr. Cft.***
Mode of submission of Bid	Online
e-auction portal of Govt. of WestBengal	http://www.eauction.gov.in
Earnest Money Deposit	INR **1,10,17,000** /- (INR **One Crore Ten Lakh Seventeen Thousand only**)
Performance Security	To be paid by successful bidder in the form of a Bank Guarantee from a ***Scheduled Commercial Bank in India payable at Kolkata, West Bengal***
Date of publication of Tender on website	**20.12.2024 at 10:00 Hrs.**
Last date of submission of online pre-bid queries	**27.12.2024 till 17.00 Hrs.**
Online Pre-Bid conference	**31.12.2024 at 14.00 Hrs.**
Link for the Online Pre-Bid conference	Link: Join Zoom Meeting https://us06web.zoom.us/j/87529475594?pwd=PDqHhhJ1VYQW4n0jxcer4w0wXhNGbI.1 Meeting ID: 875 2947 5594 Passcode: 742050
Last Date/Time for submission of documents through Online Mode	**16.01.2025 up to 16:00 Hrs.**
Last Date/Time for submission of documents through Offline Mode	**16.01.2025 up to 17:00 Hrs.**
Conduct of electronic auction	**24.01.2025 at 10:00 Hrs.**
End of electronic auction	**24.01.2025 at 17:00 Hrs**
Intimation to the Preferred Bidder	To be intimated later
Contact Details	Contact: 033-23590073 Email id: tenderwbmdtcl@gmail.com

Note: Above schedule may be changed by WBMDTCL at any time at its own discretion. Please check the website: https://mdtcl.wb.gov.in/ and online NIC auction portal from time to time for furtherupdates.

Sd/-

Managing Director

West Bengal Mineral Development & Trading Corporation Limited.

Documents required to be submitted for participating in e-auction

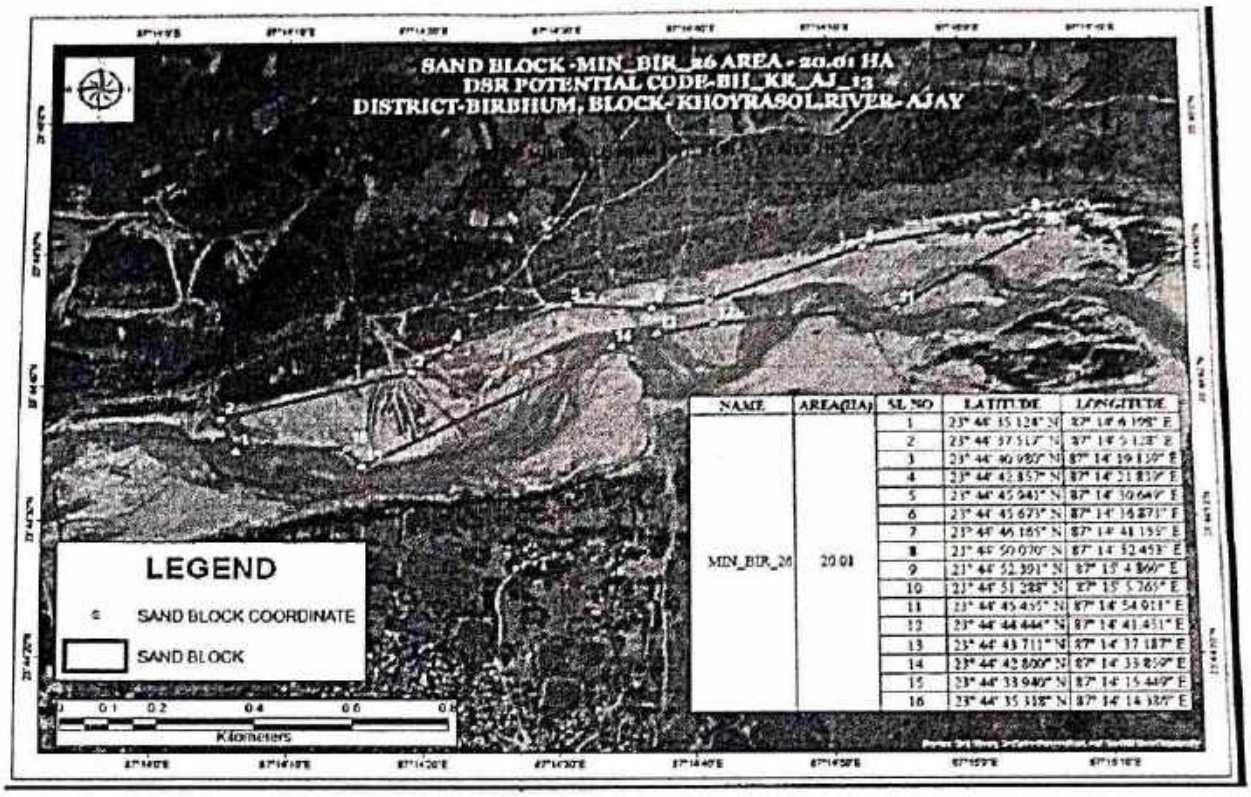
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2. Earnest Money Deposit (EMD) (to be submitted by the bidder in "Empaneled MDO Login" of WBMDTCL website **https://mdtcl.wb.gov.in/**)
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Document to be submitted offline

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3. Self-certified scanned copy of the receipt of RFP Document Fee & EMD has to be submitted in a sealed envelope by superscribing RFP no., Name of the Bidder and Bidder Id, as per the timeline given in the Bid Data Sheet & Bid Schedule.

Geo-reference co-ordinate of the sand block



NAME	AREA(HA)	SL NO	LATITUDE	LONGITUDE
MIN_BIR_26	20.01	1	23° 44' 35.124" N	87° 14' 6.198" E
		2	23° 44' 37.513" N	87° 14' 5.128" E
		3	23° 44' 40.980" N	87° 14' 39.830" E
		4	23° 44' 42.857" N	87° 14' 21.853" E
		5	23° 44' 45.941" N	87° 14' 30.664" E
		6	23° 44' 45.673" N	87° 14' 34.871" E
		7	23° 44' 46.165" N	87° 14' 48.159" E
		8	23° 44' 50.070" N	87° 14' 52.453" E
		9	23° 44' 52.391" N	87° 15' 4.866" E
		10	23° 44' 51.288" N	87° 15' 5.765" E
		11	23° 44' 45.455" N	87° 14' 54.911" E
		12	23° 44' 44.444" N	87° 14' 41.451" E
		13	23° 44' 43.711" N	87° 14' 37.187" E
		14	23° 44' 42.800" N	87° 14' 33.859" E
		15	23° 44' 38.940" N	87° 14' 15.449" E
		16	23° 44' 35.338" N	87° 14' 14.380" E

West Bengal Mineral Development and Trading CorporationLimited (WBMDTCL)

(A Government of West Bengal Undertaking)

Request for Proposal (RFP) from Empaneled MDOs

For

Selection of Mine Developer and Operator (MDO) of Sand Blocks in West Bengal

3rd Floor, DJ - 10 (WBIIDC Building)DJ
Block, Sector II, Salt Lake City Kolkata
700 091

Nodal Officer:
Managing Director, WBMDTC
Contact: 033-23590073
Email id: tenderwbmdtcl@gmail.com

Individual RFP Document

RFP No: BIR_20_20122024_B02 Dated. 20.12.2024

(Basic RFP Document-35 pages uploaded in the WBMDTCL website (https://mdtcl.wb.gov.in/) + Individual RFP Document-4 pages, Total 39 Pages)

Bid Data Sheet & Bid Schedule

Name of the Work	Selection of Mine Developer and Operator (MDO) of Sand Blocks in West Bengal
RFP Number and Date	RFP No.: BIR_20_20122024_B02 Dated. 20.12.2024
Non-Refundable RFP Document Fee	59,000 /- (Base Price- Rs 50,000/- + 18% GST)
Details of the Sand Block	***Block ID:*** MIN_BIR_37 ***Category:*** B ***District:*** BIRBHUM ***River:*** AJOY ***Sand block area*** 20.02 Ha ***Estimated Annual Mineable Reserves (Cr. Cft.): 1.344 Cr. Cft.***
Mode of submission of Bid	Online
e-auction portal of Govt. of WestBengal	http://www.eauction.gov.in
Earnest Money Deposit	INR 1,10,17,000 /- (INR One Crore Ten Lakh Seventeen Thousand only)
Performance Security	To be paid by successful bidder in the form of a Bank Guarantee from a ***Scheduled Commercial Bank in India payable at Kolkata, West Bengal***
Date of publication of Tender on website	20.12.2024 at 10:00 Hrs.
Last date of submission of online pre-bid queries	27.12.2024 till 17.00 Hrs.
Online Pre-Bid conference	31.12.2024 at 14.00 Hrs.
Link for the Online Pre-Bid conference	Link: Join Zoom Meeting https://us06web.zoom.us/j/87529475594?pwd=PDqHhhJ1VYQW4n0jxcer4w0wXhNGbl.1 Meeting ID: 875 2947 5594 Passcode: 742050
Last Date/Time for submission of documents through Online Mode	16.01.2025 up to 16:00 Hrs.
Last Date/Time for submission of documents through Offline Mode	16.01.2025 up to 17:00 Hrs.
Conduct of electronic auction	24.01.2025 at 10:00 Hrs.
End of electronic auction	24.01.2025 at 17:00 Hrs
Intimation to the Preferred Bidder	To be intimated later
Contact Details	Contact: 033-23590073 Email id: tenderwbmdtcl@gmail.com

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Sd/-

Managing Director

West Bengal Mineral Development & Trading Corporation Limited.

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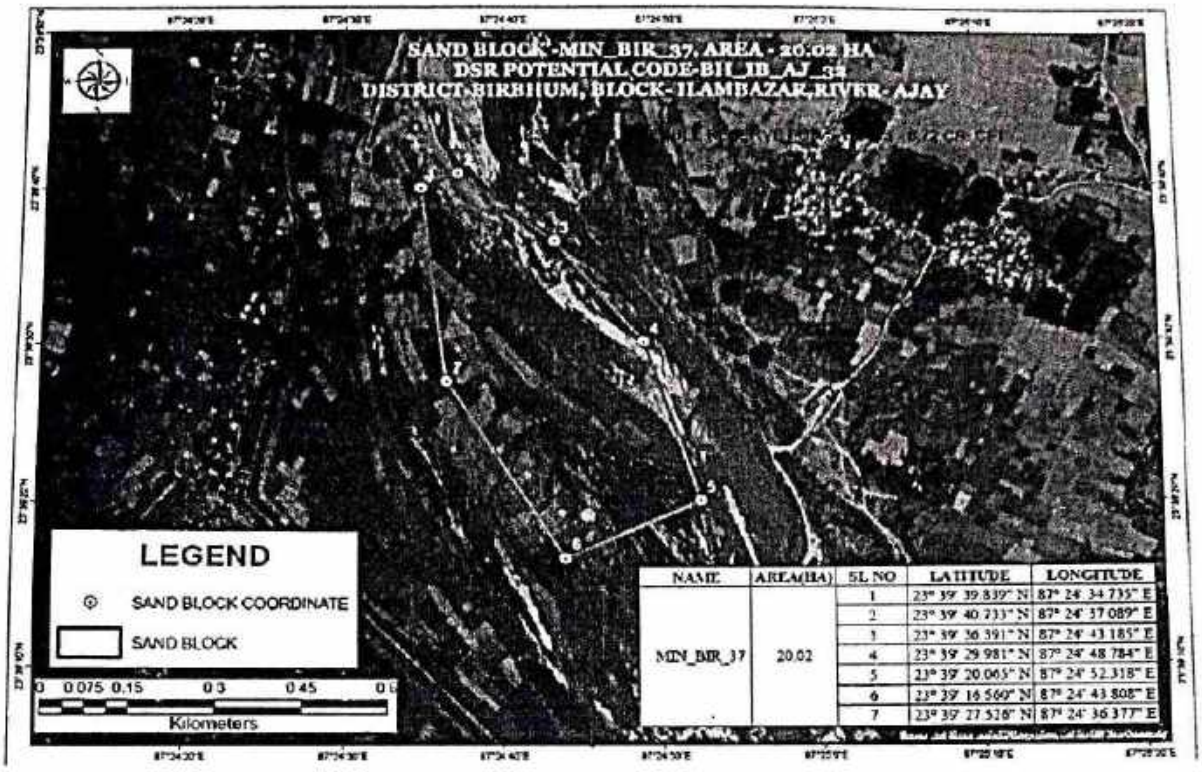
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Document to be submitted offline

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3. Self-certified scanned copy of the receipt of RFP Document Fee & EMD has to be submitted in a sealed envelope by superscribing RFP no., Name of the Bidder and Bidder Id, as per the timeline given in the Bid Data Sheet & Bid Schedule.

Geo-reference co-ordinate of the sand block



NAME	AREA(HA)	SL NO	LATITUDE	LONGITUDE
MIN_BIR_37	20.02	1	23° 39' 39.839" N	87° 24' 34.735" E
		2	23° 39' 40.733" N	87° 24' 37.089" E
		3	23° 39' 36.391" N	87° 24' 43.185" E
		4	23° 39' 29.981" N	87° 24' 48.784" E
		5	23° 39' 20.065" N	87° 24' 52.318" E
		6	23° 39' 16.560" N	87° 24' 43.808" E
		7	23° 39' 27.526" N	87° 24' 36.377" E

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Nodal Officer:
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3rd Floor, DJ - 10 (WBIIDC Building)DJ Block, Sector II, Salt Lake City Kolkata 700 091
Contact: 033-23590073
Email id: tenderwbmdtcl@gmail.com

Individual RFP Document

RFP No: BNK_36_20122024_A01 Dated. 20.12.2024

(Basic RFP Document-35 pages uploaded in the WBMDTCL website (https://mdtcl.wb.gov.in/) + Individual RFP Document-4 pages, Total 39 Pages)

Bid Data Sheet & Bid Schedule

Name of the Work	Selection of Mine Developer and Operator (MDO) of Sand Blocks in West Bengal
RFP Number and Date	RFP No.: BNK_36_20122024_A01 Dated. 20.12.2024
Non-Refundable RFP Document Fee	17,700 /- (Base Price- Rs 15,000/- + 18% GST)
Details of the Sand Block	*Block ID:* MIN_BNK_86A *Category:* A *District:* Bankura *River: Damodar* *Sand block area* 9.960 Ha *Estimated Annual Mineable Reserves (Cr. Cft.): 0.670 Cr. Cft.*
Mode of submission of Bid	Online
e-auction portal of Govt. of WestBengal	http://www.eauction.gov.in
Earnest Money Deposit	INR 54,92,000 /- (INR Fifty four lakh ninety two thousand only)
Performance Security	To be paid by successful bidder in the form of a Bank Guarantee from a *Scheduled Commercial Bank in India payable at Kolkata, West Bengal*
Date of publication of Tender on website	20.12.2024 at 10:00 Hrs.
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Link for the Online Pre-Bid conference	Link: Join Zoom Meeting https://us06web.zoom.us/j/81762080843?pwd=sL5DIHmzc5sqpebtZMc7wlXv4CPbuq.1 Meeting ID: 817 6208 0843 Passcode: 972341
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Conduct of electronic auction	20.01.2025 at 10:00 Hrs.
End of electronic auction	20.01.2025 at 17:00 Hrs.
Intimation to the Preferred Bidder	To be intimated later
Contact Details	Contact: 033-23590073 Email id: tenderwbmdtcl@gmail.com

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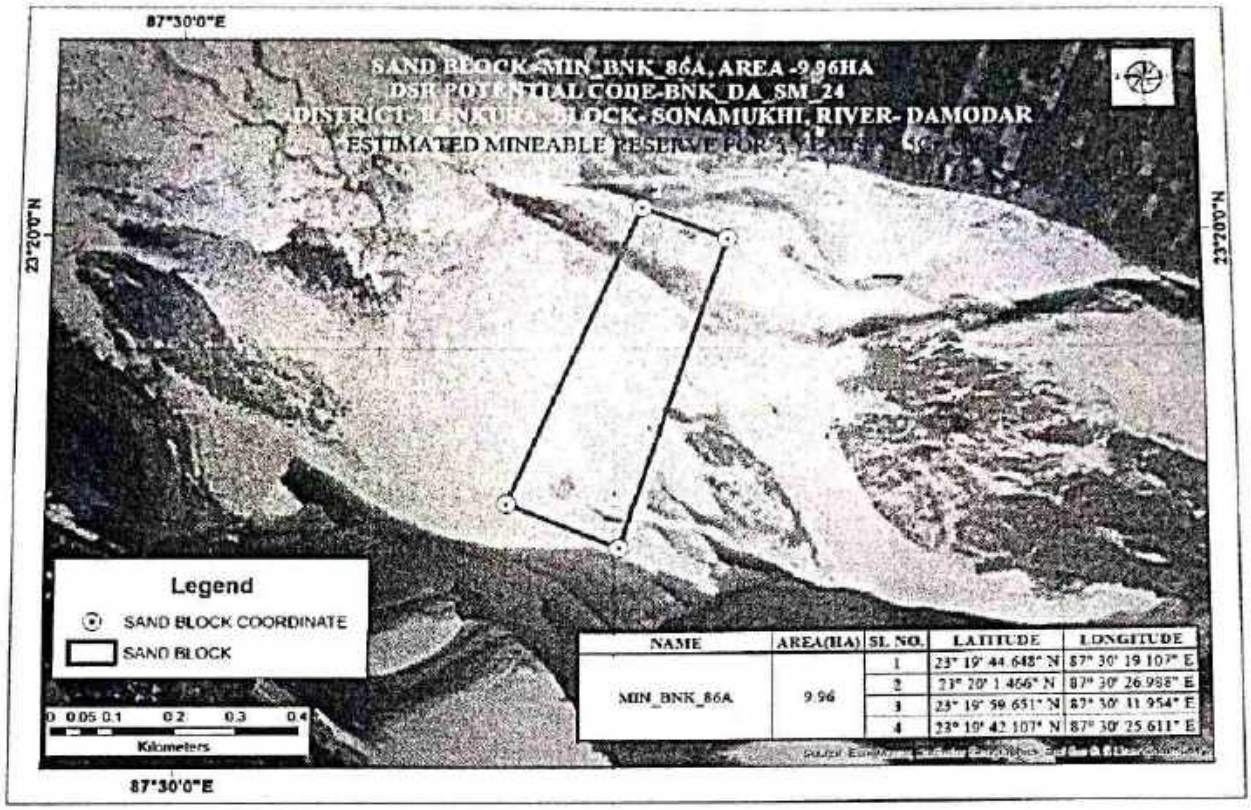
Documents to be submitted online

1. Application Fee (to be submitted by the bidder in "Empaneled MDO Login" of WBMDTCL website https://mdtcl.wb.gov.in/)
2. Earnest Money Deposit (EMD) (to be submitted by the bidder in MDO module of WBMDTCL website https://mdtcl.wb.gov.in/)
3. Payment Receipt copy of the Application Fee and EMD (to be uploaded in e-auction portal http://www.eauction.gov.in at the time of submission of Bid)

Documents to be submitted offline

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3. Self-certified scanned copy of the receipt of RFP Document Fee & EMD has to be submitted in a sealed envelope by superscribing RFP no., Name of the Bidder and Bidder Id, as per the timeline given in the Bid Data Sheet & Bid Schedule.

Geo-reference co-ordinate of the sand block



NAME	AREA(HA)	SL NO.	LATITUDE	LONGITUDE
MIN_BNK_86A	9.96	1	23° 19' 44.648" N	87° 30' 19.107" E
		2	23° 20' 1.466" N	87° 30' 26.988" E
		3	23° 19' 59.651" N	87° 30' 11.954" E
		4	23° 19' 42.107" N	87° 30' 25.611" E

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(A Government of West Bengal Undertaking)

Request for Proposal (RFP) from Empaneled MDOs

For

Selection of Mine Developer and Operator (MDO) of Sand Blocks in West Bengal

Nodal Officer:
Managing Director, WBMDTCL
3rd Floor, DJ - 10 (WBIIDC Building)DJ Block, Sector II, Salt Lake City Kolkata 700 091
Contact: 033-23590073
Email id: tenderwbmdtcl@gmail.com

Individual RFP Document

RFP No: BNK_40_20122024_A02 Dated. 20.12.2024

(Basic RFP Document-35 pages uploaded in the WBMDTCL website (https://mdtcl.wb.gov.in/) + Individual RFP Document-4 pages, Total 39 Pages)

Bid Data Sheet & Bid Schedule

Name of the Work	Selection of Mine Developer and Operator (MDO) of Sand Blocks in West Bengal
RFP Number and Date	RFP No. BNK_40_20122024_A02 Dated. 20.12.2024
Non-Refundable RFP Document Fee	17,700 /- (Base Price- Rs 15,000/- + 18% GST)
Details of the Sand Block	*Block ID: MIN_BNK_08* *Category: A* *District: Bankura* *River: Damodar* *Sand block area 12.310 Ha* *Estimated Annual Mineable Reserves (Cr. Cft.): 0.662 Cr. Cft.*
Mode of submission of Bid	Online
e-auction portal of Govt. of WestBengal	http://www.eauction.gov.in
Earnest Money Deposit	INR 54,27,000 /- (INR Fifty four lakh twenty seven thousand only)
Performance Security	To be paid by successful bidder in the form of a Bank Guarantee from a *Scheduled Commercial Bank in India payable at Kolkata, West Bengal*
Date of publication of Tender on website	**20.12.2024 at 10:00 Hrs.**
Last date of submission of online pre-bid queries	**26.12.2024 till 17.00 Hrs.**
Online Pre-Bid conference	**30.12.2024 at 14.00 Hrs.**
Link for the Online Pre-Bid conference	Link: Join Zoom Meeting https://us06web.zoom.us/j/81762080843?pwd=sL5DIHmzc5sqpebtZMc7wlXv4CPbug.1 Meeting ID: 817 6208 0843 Passcode: 972341
Last Date/Time for submission of documents through Online Mode	**13.01.2025 up to 16:00 Hrs.**
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Conduct of electronic auction	**20.01.2025 at 10:00 Hrs.**
End of electronic auction	**20.01.2025 at 17:00 Hrs**
Intimation to the Preferred Bidder	To be intimated later
Contact Details	Contact: 033-23590073 Email id: tenderwbmdtcl@gmail.com

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Sd/-

Managing Director

West Bengal Mineral Development & Trading Corporation Limited.

Documents required to be submitted to participate in e-auction

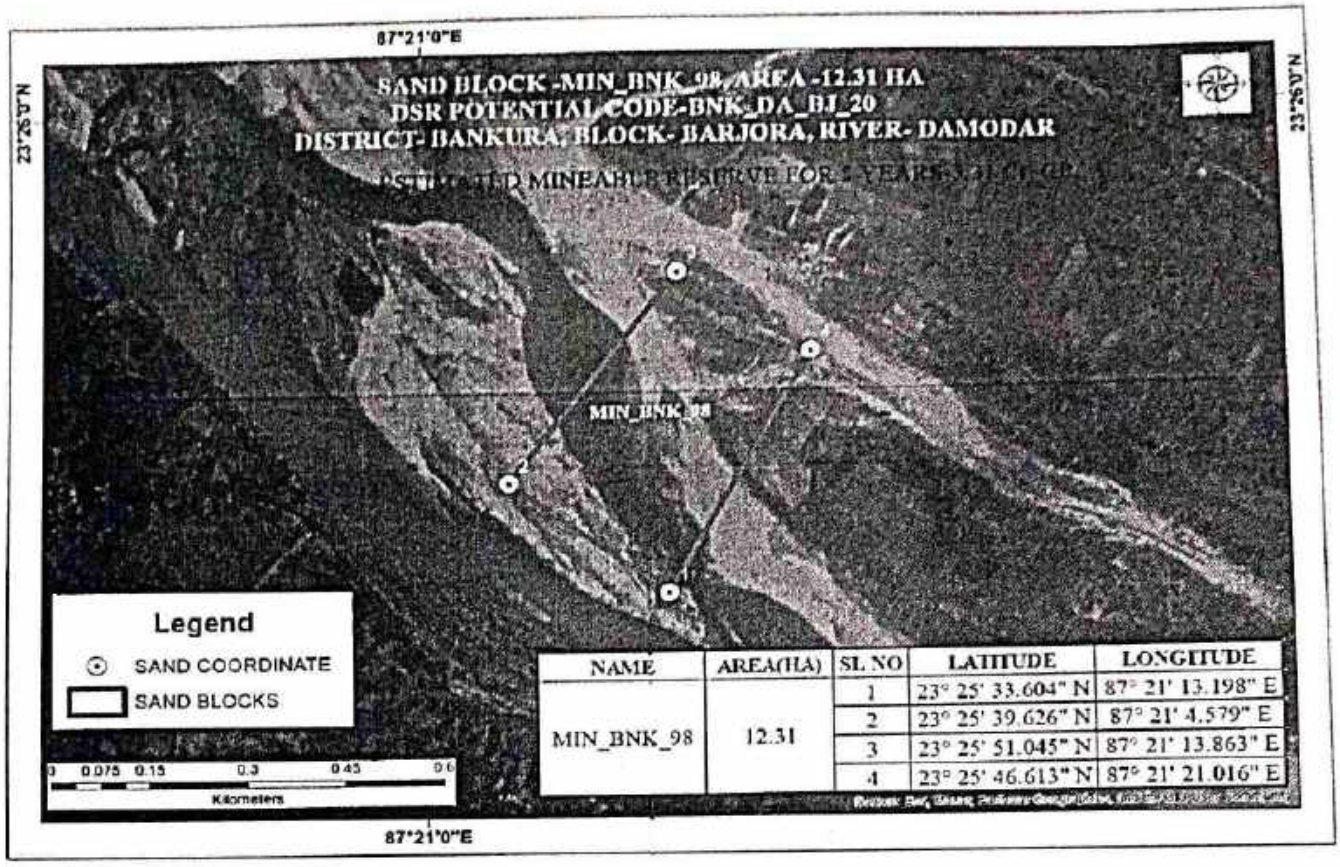
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Geo-reference co-ordinate of the sand block



NAME	AREA(HA)	SL NO	LATITUDE	LONGITUDE
MIN_BNK_98	12.31	1	23° 25' 33.604" N	87° 21' 13.198" E
		2	23° 25' 39.626" N	87° 21' 4.579" E
		3	23° 25' 51.045" N	87° 21' 13.863" E
		4	23° 25' 46.613" N	87° 21' 21.016" E

West Bengal Mineral Development and Trading CorporationLimited (WBMDTCL)

(A Government of West Bengal Undertaking)

Request for Proposal (RFP) from Empaneled MDOs

For

Selection of Mine Developer and Operator (MDO) of Sand Blocks in West Bengal

Nodal Officer:
Managing Director, WBMDTCL
3rd Floor, DJ - 10 (WBIIDC Building)DJ Block, Sector II, Salt Lake City Kolkata 700 091
Contact: 033-23590073
Email id: tenderwbmdtcl@gmail.com

Individual RFP Document

RFP No: BNK_41_20122024_A03 Dated. 20.12.2024

(Basic RFP Document-35 pages uploaded in the WBMDTCL website (https://mdtcl.wb.gov.in/) + Individual RFP Document-4 pages, Total 39 Pages)

Bid Data Sheet & Bid Schedule

Name of the Work	Selection of Mine Developer and Operator (MDO) of Sand Blocks in West Bengal
RFP Number and Date	RFP No: **BNK_41_20122024_A03 Dated. 20.12.2024**
Non-Refundable RFP Document Fee	17,700 /- (Base Price- Rs 15,000/- + 18% GST)
Details of the Sand Block	***Block ID:*** MIN_BNK_99 ***Category:*** A ***District:*** Bankura ***River: Damodar*** ***Sand block area*** *3.960* Ha ***Estimated Annual Mineable Reserves (Cr. Cft.): 0.662 Cr. Cft.***
Mode of submission of Bid	Online
e-auction portal of Govt. of WestBengal	http://www.eauction.gov.in
Earnest Money Deposit	INR **54,27,000 /-** (INR **Fifty four lakh twenty seven thousand** only)
Performance Security	To be paid by successful bidder in the form of a Bank Guarantee from a ***Scheduled Commercial Bank in India payable at Kolkata, West Bengal***
Date of publication of Tender on website	**20.12.2024 at 10:00 Hrs.**
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Contact Details	Contact: 033-23590073 Email id: tenderwbmdtcl@gmail.com

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Sd/-

Managing Director

West Bengal Mineral Development & Trading Corporation Limited.

Documents required to be submitted to participate in e-auction

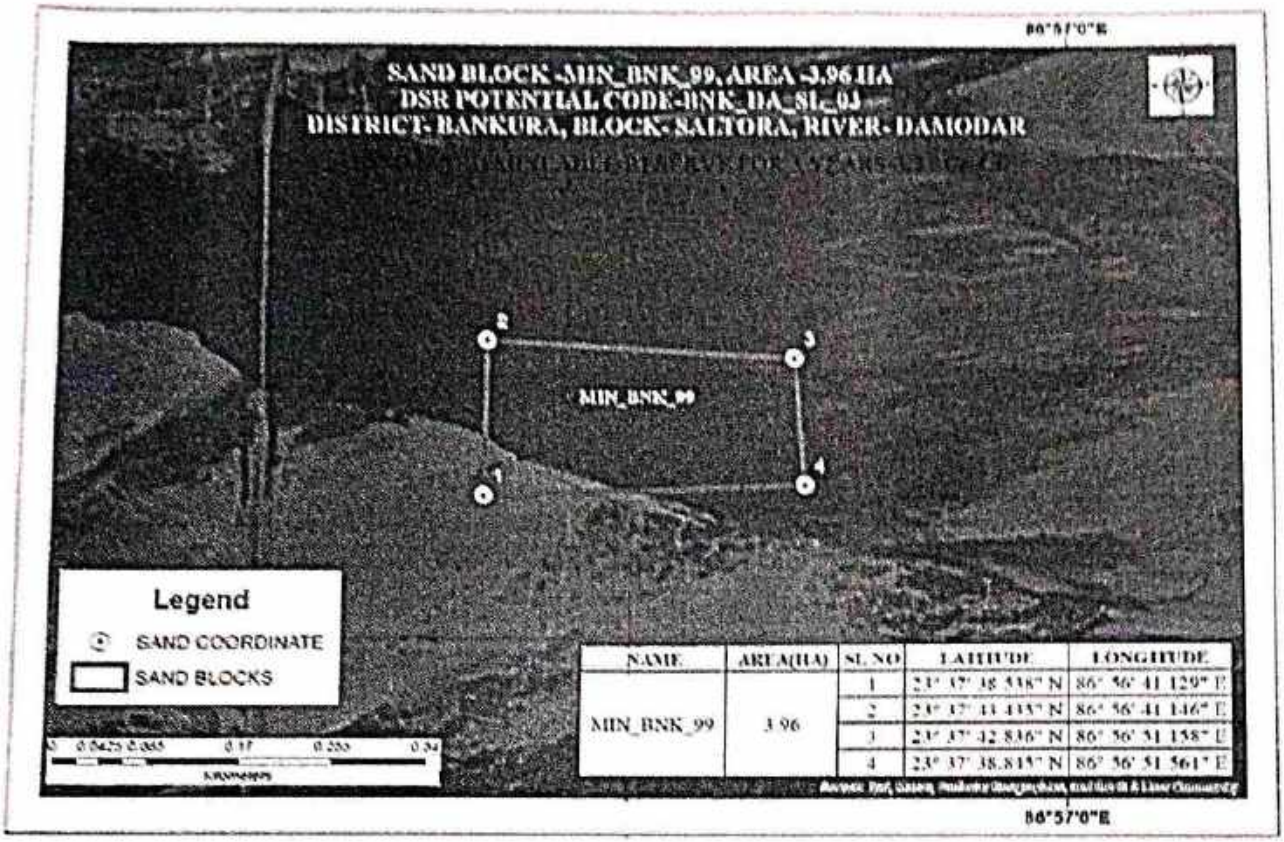
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Geo-reference co-ordinate of the sand block



NAME	AREA(HA)	SL NO	LATITUDE	LONGITUDE
MIN_BNK_99	3.96	1	23° 37' 38.538" N	86° 56' 41.129" E
		2	23° 37' 41.433" N	86° 56' 41.146" E
		3	23° 37' 42.836" N	86° 56' 51.158" E
		4	23° 37' 38.815" N	86° 56' 51.561" E

West Bengal Mineral Development and Trading CorporationLimited (WBMDTCL)

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For

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Nodal Officer:
Managing Director, WBMDTCL
3rd Floor, DJ - 10 (WBIIDC Building)DJ Block, Sector II, Salt Lake City Kolkata 700 091
Contact: 033-23590073
Email Id: tenderwbmdtcl@gmail.com

Individual RFP Document

RFP No: BNK_42_20122024_A04 Dated. 20.12.2024

(Basic RFP Document-35 pages uploaded in the WBMDTCL website (https://mdtcl.wb.gov.in/) + Individual RFP Document-4 pages, Total 39 Pages)

Bid Data Sheet & Bid Schedule

Name of the Work	Selection of Mine Developer and Operator (MDO) of Sand Blocks in West Bengal
RFP Number and Date	RFP No: **BNK_42_20122024_A04Dated. 20.12.2024**
Non-Refundable RFP Document Fee	**17,700 /-** (Base Price- Rs 15,000/- + 18% GST)
Details of the Sand Block	***Block ID:*** MIN_BNK_103 ***Category:*** A ***District:*** Bankura ***River:*** *Damodar* ***Sand block area*** *16.110* Ha ***Estimated Annual Mineable Reserves (Cr. Cft.): 0.866 Cr. Cft.***
Mode of submission of Bid	Online
e-auction portal of Govt. of WestBengal	http://www.eauction.gov.in
Earnest Money Deposit	INR **70,99,000 /-** (INR **Seventy lakh ninety nine thousand** only)
Performance Security	To be paid by successful bidder in the form of a Bank Guarantee from a ***Scheduled Commercial Bank in India payable at Kolkata, West Bengal***
Date of publication of Tender on website	**20.12.2024 at 10:00 Hrs.**
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Intimation to the Preferred Bidder	To be intimated later
Contact Details	Contact: 033-23590073 Email id: tenderwbmdtcl@gmail.com

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Sd/-

Managing Director

West Bengal Mineral Development & Trading Corporation Limited.

Documents required to be submitted to participate in e-auction

Documents to be submitted online

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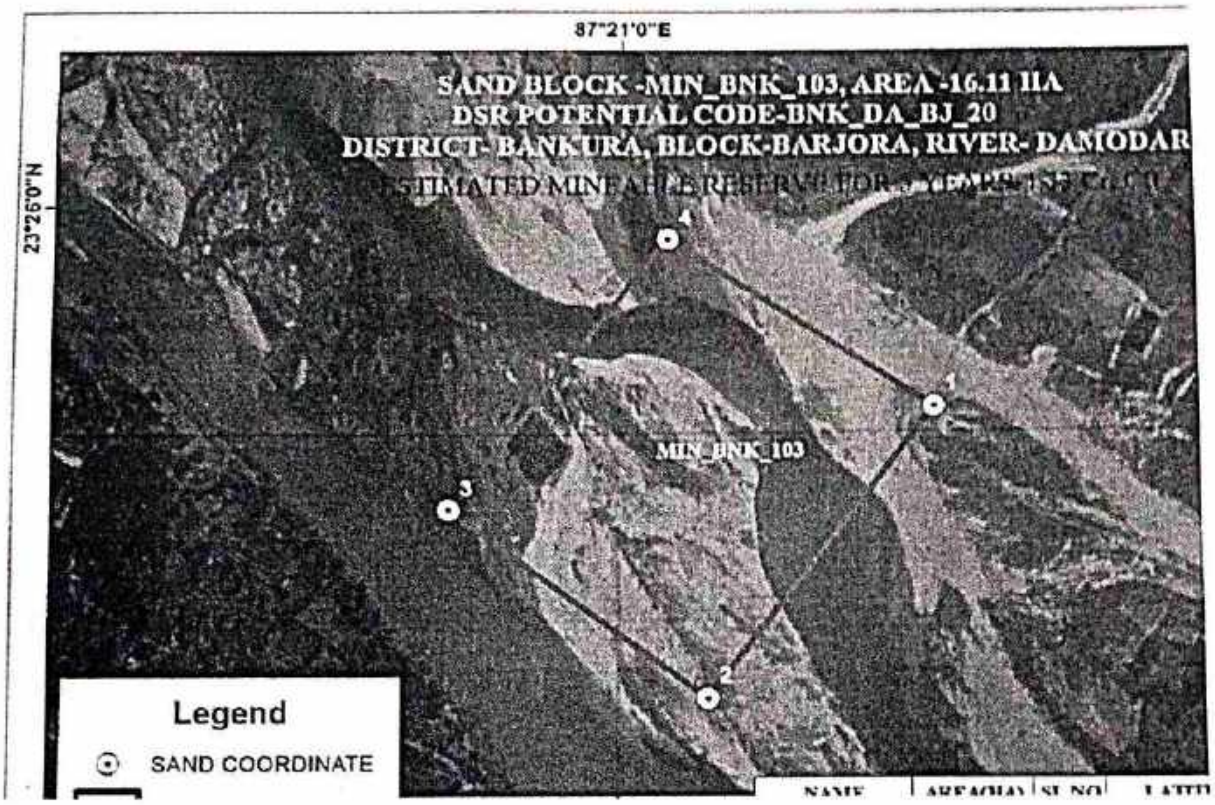
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Geo-reference co-ordinate of the sand block



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3rd Floor, DJ - 10 (WBIIDC Building)DJ Block, Sector II, Salt Lake City Kolkata 700 091
Contact: 033-23590073
Email id: tenderwbmdtcl@gmail.com

Individual RFP Document

RFP No: BNK_43_20122024_A05 Dated. 20.12.2024

(Basic RFP Document-35 pages uploaded in the WBMDTCL website (https://mdtcl.wb.gov.in/) + Individual RFP Document-4 pages, Total 39 Pages)

Bid Data Sheet & Bid Schedule

Name of the Work	Selection of Mine Developer and Operator (MDO) of Sand Blocks in West Bengal
RFP Number and Date	RFP No: **BNK_43_20122024_A05 Dated. 20.12.2024**
Non-Refundable RFP Document Fee	**17,700 /-** (Base Price- Rs 15,000/- + 18% GST)
Details of the Sand Block	***Block ID:*** MIN_BNK_104 ***Category:*** A ***District:*** Bankura ***River:*** *Damodar* ***Sand block area*** *7.490* Ha ***Estimated Annual Mineable Reserves (Cr. Cft.): 0.402 Cr. Cft.***
Mode of submission of Bid	Online
e-auction portal of Govt. of WestBengal	http://www.eauction.gov.in
Earnest Money Deposit	INR **32,95,000 /-** (INR **Thirty two lakh ninety thousand** only)
Performance Security	To be paid by successful bidder in the form of a Bank Guarantee from a ***Scheduled Commercial Bank in India payable at Kolkata, West Bengal***
Date of publication of Tender on website	**20.12.2024 at 10:00 Hrs.**
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Contact Details	Contact: 033-23590073 Email id: tenderwbmdtcl@gmail.com

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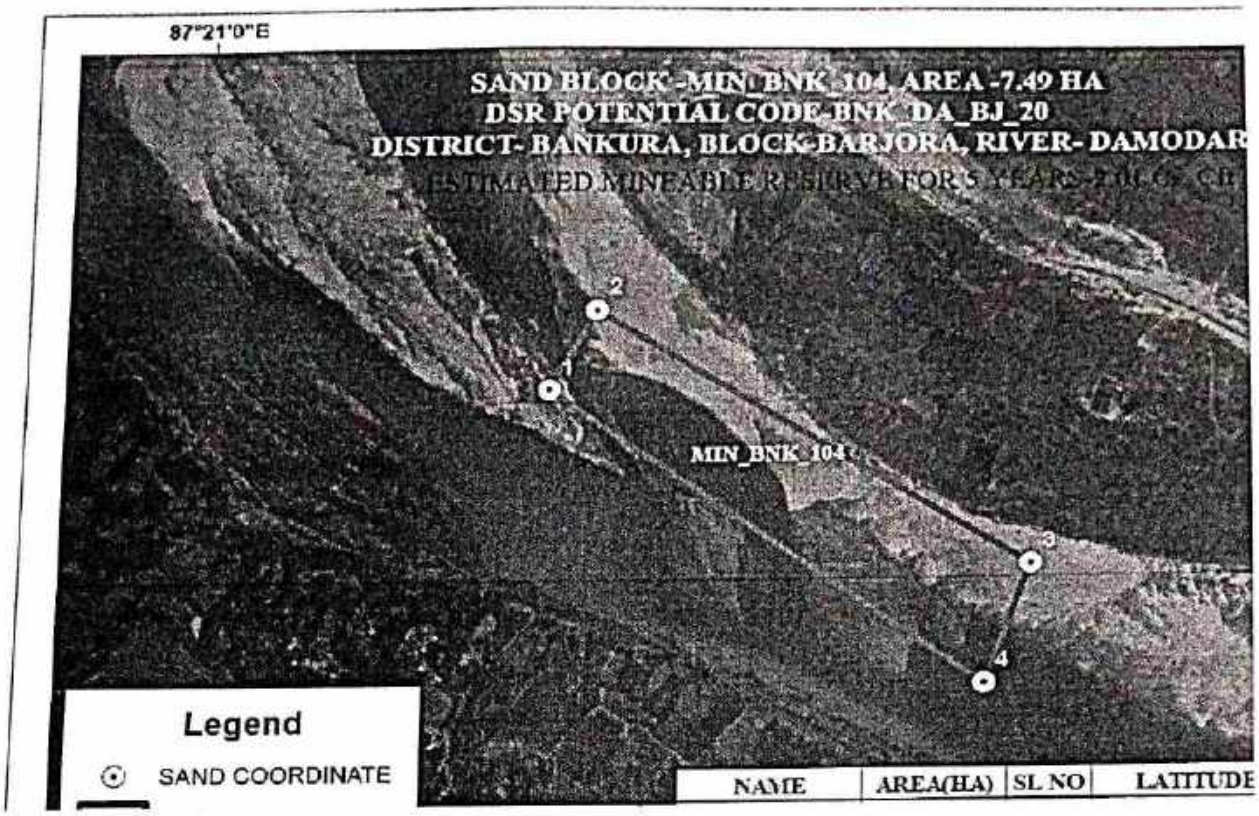
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Geo-reference co-ordinate of the sand block



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3rd Floor, DJ - 10 (WBIIDC Building)DJ Block, Sector II, Salt Lake City Kolkata 700 091
Contact: 033-23590073
Email Id: tenderwbmdtcl@gmail.com

Individual RFP Document

RFP No: BNK_44_20122024_A06 Dated. 20.12.2024

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Bid Data Sheet & Bid Schedule

Name of the Work	Selection of Mine Developer and Operator (MDO) of Sand Blocks in West Bengal
RFP Number and Date	RFP No: **BNK_44_20122024_A06 Dated. 20.12.2024**
Non-Refundable RFP Document Fee	**17,700 /-** (Base Price- Rs 15,000/- + 18% GST)
Details of the Sand Block	***Block ID:*** MIN_BNK_105 ***Category:*** A ***District:*** Bankura ***River: Damodar*** ***Sand block area*** *5.890* Ha ***Estimated Annual Mineable Reserves (Cr. Cft.): 0.316 Cr. Cft.***
Mode of submission of Bid	Online
e-auction portal of Govt. of WestBengal	http://www.eauction.gov.in
Earnest Money Deposit	INR **25,90,000 /- (INR Twenty five lakh ninety thousand only)**
Performance Security	To be paid by successful bidder in the form of a Bank Guarantee from a ***Scheduled Commercial Bank in India payable at Kolkata, West Bengal***
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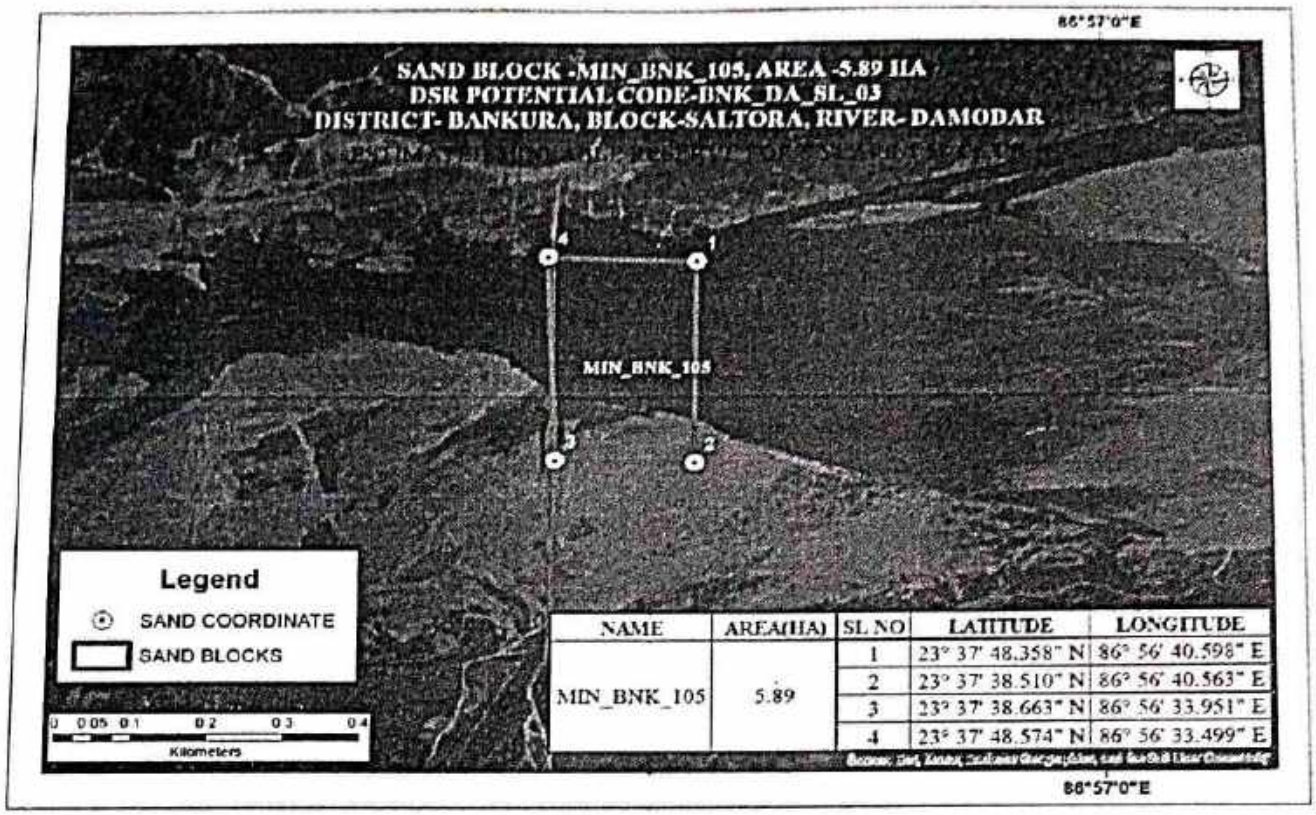
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Geo-reference co-ordinate of the sand block



NAME	AREA(HA)	SL NO	LATITUDE	LONGITUDE
MIN_BNK_105	5.89	1	23° 37' 48.358" N	86° 56' 40.598" E
		2	23° 37' 38.510" N	86° 56' 40.563" E
		3	23° 37' 38.663" N	86° 56' 33.951" E
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Contact: 033-23590073
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Individual RFP Document

RFP No: BNK_45_20122024_A07 Dated. 20.12.2024

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Bid Data Sheet & Bid Schedule

Name of the Work	Selection of Mine Developer and Operator (MDO) of Sand Blocks in West Bengal
RFP Number and Date	**RFP No: BNK_45_20122024_A07 Dated. 20.12.2024**
Non-Refundable RFP Document Fee	**17,700 /-** (Base Price- Rs 15,000/- + 18% GST)
Details of the Sand Block	***Block ID:*** MIN_BNK_106 ***Category:*** A ***District:*** Bankura ***River:*** *Damodar* ***Sand block area*** *5.720* Ha ***Estimated Annual Mineable Reserves (Cr. Cft.): 0.308 Cr. Cft.***
Mode of submission of Bid	Online
e-auction portal of Govt. of WestBengal	http://www.eauction.gov.in
Earnest Money Deposit	**INR 25,25,000 /-** (INR **Twenty five lakh twenty five thousand only**)
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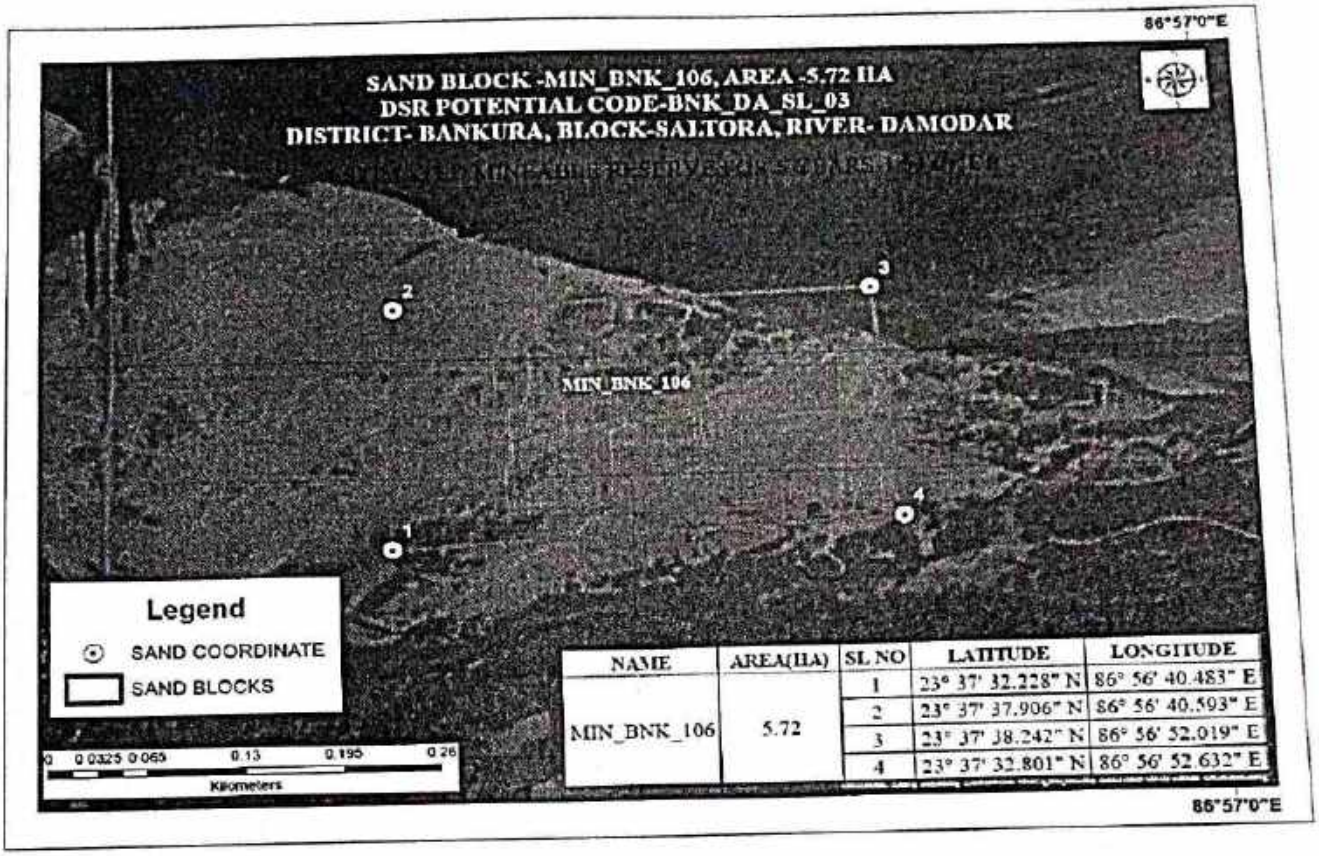
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3. Payment Receipt copy of the Application Fee and EMD (to be uploaded in e-auction portal http://www.eauction.gov.in at the time of submission of Bid)

Documents to be submitted offline

1. FORM-A: Format for Site Visit Certificate and Declaration (to be submitted physically in sealed envelope superscribing the RFP No, Bidder Name and Bidder ID, as per the timeline given in the Bid Data Sheet & Bid Schedule).
2. FORM-E Format for Net worth certificate of bidder (to be submitted physically in sealed envelope superscribing the RFP No, Bidder Name and Bidder ID, as per the timeline given in the Bid Data Sheet & Bid Schedule).
3. Self-certified scanned copy of the receipt of RFP Document Fee & EMD has to be submitted in a sealed envelope by superscribing RFP no., Name of the Bidder and Bidder Id, as per the timeline given in the Bid Data Sheet & Bid Schedule.

Geo-reference co-ordinate of the sand block



NAME	AREA(HA)	SL NO	LATITUDE	LONGITUDE
MIN_BNK_106	5.72	1	23° 37' 32.228" N	86° 56' 40.483" E
		2	23° 37' 37.906" N	86° 56' 40.503" E
		3	23° 37' 38.242" N	86° 56' 52.019" E
		4	23° 37' 32.801" N	86° 56' 52.632" E

West Bengal Mineral Development and Trading CorporationLimited (WBMDTCL)

(A Government of West Bengal Undertaking)

Request for Proposal (RFP) from Empaneled MDOs

For

Selection of Mine Developer and Operator (MDO) of Sand Blocks in West Bengal

Nodal Officer:
Managing Director, WBMDTCL
3rd Floor, DJ - 10 (WBIIDC Building)DJ Block, Sector II, Salt Lake City Kolkata 700 091
Contact: 033-23590073
Email id: tenderwbmdtcl@gmail.com

Individual RFP Document

RFP No: BNK_49_20122024_A08 Dated. 20.12.2024

(Basic RFP Document-35 pages uploaded in the WBMDTCL website (https://mdtcl.wb.gov.in/) + Individual RFP Document-4 pages, Total 39 Pages)

Bid Data Sheet & Bid Schedule

Name of the Work	Selection of Mine Developer and Operator (MDO) of Sand Blocks in West Bengal
RFP Number and Date	RFP No: **BNK_49_20122024_A08 Dated. 20.12.2024**
Non-Refundable RFP Document Fee	17,700 /- (Base Price- Rs 15,000/- + 18% GST)
Details of the Sand Block	***Block ID:*** MIN_BNK_109A ***Category:*** A ***District:*** Bankura ***River: Damodar*** ***Sand block area*** *9.020* Ha ***Estimated Annual Mineable Reserves (Cr. Cft.): 0.606 Cr. Cft.***
Mode of submission of Bid	Online
e-auction portal of Govt. of WestBengal	http://www.eauction.gov.in
Earnest Money Deposit	INR 49,68,000 /- (INR **Forty nine lakh sixty eight thousand only**)
Performance Security	To be paid by successful bidder in the form of a Bank Guarantee from a ***Scheduled Commercial Bank in India payable at Kolkata, West Bengal***
Date of publication of Tender on website	**20.12.2024 at 10:00 Hrs.**
Last date of submission of online pre-bid queries	**26.12.2024 till 17.00 Hrs.**
Online Pre-Bid conference	**30.12.2024 at 14.00 Hrs.**
Link for the Online Pre-Bid conference	Link: Join Zoom Meeting https://us06web.zoom.us/j/81762080843?pwd=sL5DlHmzc5sqpebtZMc7wlXv4CPbuq.1 Meeting ID: 817 6208 0843 Passcode: 972341
Last Date/Time for submission of documents through Online Mode	**13.01.2025 up to 16:00 Hrs.**
Last Date/Time for submission of documents through Offline Mode	**13.01.2025 up to 17:00 Hrs.**
Conduct of electronic auction	**20.01.2025 at 10:00 Hrs.**
End of electronic auction	**20.01.2025 at 17:00 Hrs.**
Intimation to the Preferred Bidder	To be intimated later
Contact Details	Contact: 033-23590073 Email id: tenderwbmdtcl@gmail.com

Note: Above schedule may be changed by WBMDTCL at any time at its own discretion. Please check the website: https://mdtcl.wb.gov.in/ and online NIC auction portal from time to time for furtherupdates.

Sd/-

Managing Director

West Bengal Mineral Development & Trading Corporation Limited.

Documents required to be submitted to participate in e-auction

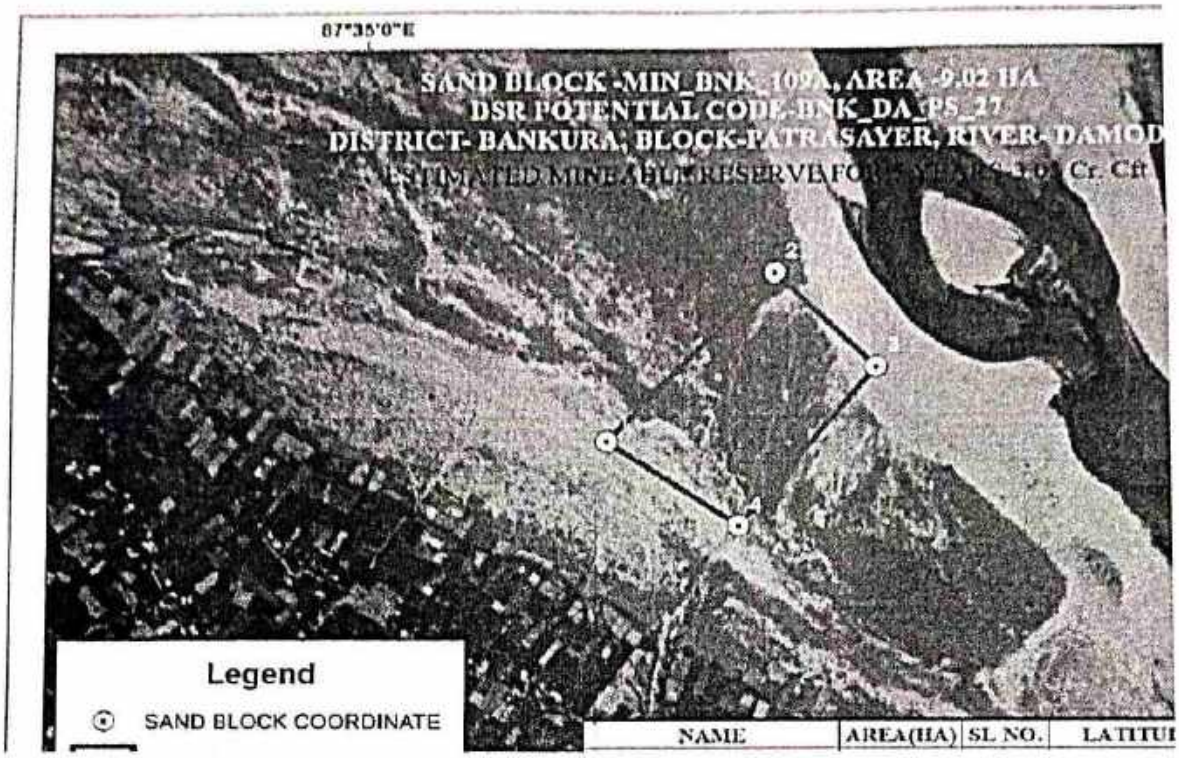
Documents to be submitted online

1. Application Fee (to be submitted by the bidder in "Empaneled MDO Login "module of WBMDTCL website https://mdtcl.wb.gov.in/)
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3. Payment Receipt copy of the Application Fee and EMD (to be uploaded in e-auction portal http://www.eauction.gov.in at the time of submission of Bid)

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1. FORM-A: Format for Site Visit Certificate and Declaration (to be submitted physically in sealed envelope superscribing the RFP No, Bidder Name and Bidder ID, as per the timeline given in the Bid Data Sheet & Bid Schedule).
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Geo-reference co-ordinate of the sand block



West Bengal Mineral Development and Trading CorporationLimited (WBMDTCL)

(A Government of West Bengal Undertaking)

Request for Proposal (RFP) from Empaneled MDOs

For

Selection of Mine Developer and Operator (MDO) of Sand Blocks in West Bengal

3rd Floor, DJ - 10 (WBIIDC Building)DJ
Block, Sector II, Salt Lake City Kolkata
700 091

Nodal Officer:
Managing Director, WBMDTC
Contact: 033-23590073
Email id: tenderwbmdtcl@gmail.com

Individual RFP Document

RFP No: BNK_28_20122024_B01 Dated. 20.12.2024

(Basic RFP Document-35 pages uploaded in the WBMDTCL website (https://mdtcl.wb.gov.in/) + Individual RFP Document-4 pages, Total 39 Pages)

Bid Data Sheet & Bid Schedule

Name of the Work	Selection of Mine Developer and Operator (MDO) of Sand Blocks in West Bengal
RFP Number and Date	RFP No.: **BNK_28_20122024_B01 Dated. 20.12.2024**
Non-Refundable RFP Document Fee	59,000 /- (Base Price- Rs 50,000/- + 18% GST)
Details of the Sand Block	***Block ID:*** MIN_BNK_83 ***Category:*** B ***District:*** Bankura ***River:*** Damodar ***Sand block area*** 26.430 Ha ***Estimated Annual Mineable Reserves (Cr. Cft.): 1.776 Cr. Cft.***
Mode of submission of Bid	Online
e-auction portal of Govt. of WestBengal	http://www.eauction.gov.in
Earnest Money Deposit	INR **1,45,59,000 /- (INR One Crore forty five lakh fifty nine thousand only)**
Performance Security	To be paid by successful bidder in the form of a Bank Guarantee from a ***Scheduled Commercial Bank in India payable at Kolkata, West Bengal***
Date of publication of Tender on website	**20.12.2024 at 10:00 Hrs.**
Last date of submission of online pre-bid queries	**27.12.2024 till 17.00 Hrs.**
Online Pre-Bid conference	**31.12.2024 at 14.00 Hrs.**
Link for the Online Pre-Bid conference	Link: Join Zoom Meeting https://us06web.zoom.us/j/87529475594?pwd=PDqHhhJ1VYQW4n0jxcer4w0wXhNGbl.1 Meeting ID: 875 2947 5594 Passcode: 742050
Last Date/Time for submission of documents through Online Mode	**16.01.2025 up to 16:00 Hrs.**
Last Date/Time for submission of documents through Offline Mode	**16.01.2025 up to 17:00 Hrs.**
Conduct of electronic auction	**24.01.2025 at 10:00 Hrs.**
End of electronic auction	**24.01.2025 at 17:00 Hrs.**
Intimation to the Preferred Bidder	To be intimated later
Contact Details	Contact: 033-23590073 Email id: tenderwbmdtcl@gmail.com

Note: Above schedule may be changed by WBMDTCL at any time at its own discretion. Please check the website: https://mdtcl.wb.gov.in/ and online NIC auction portal from time to time for furtherupdates.

Sd/-
Managing Director
West Bengal Mineral Development & Trading Corporation Limited.

Documents required to be submitted for participating in e-auction

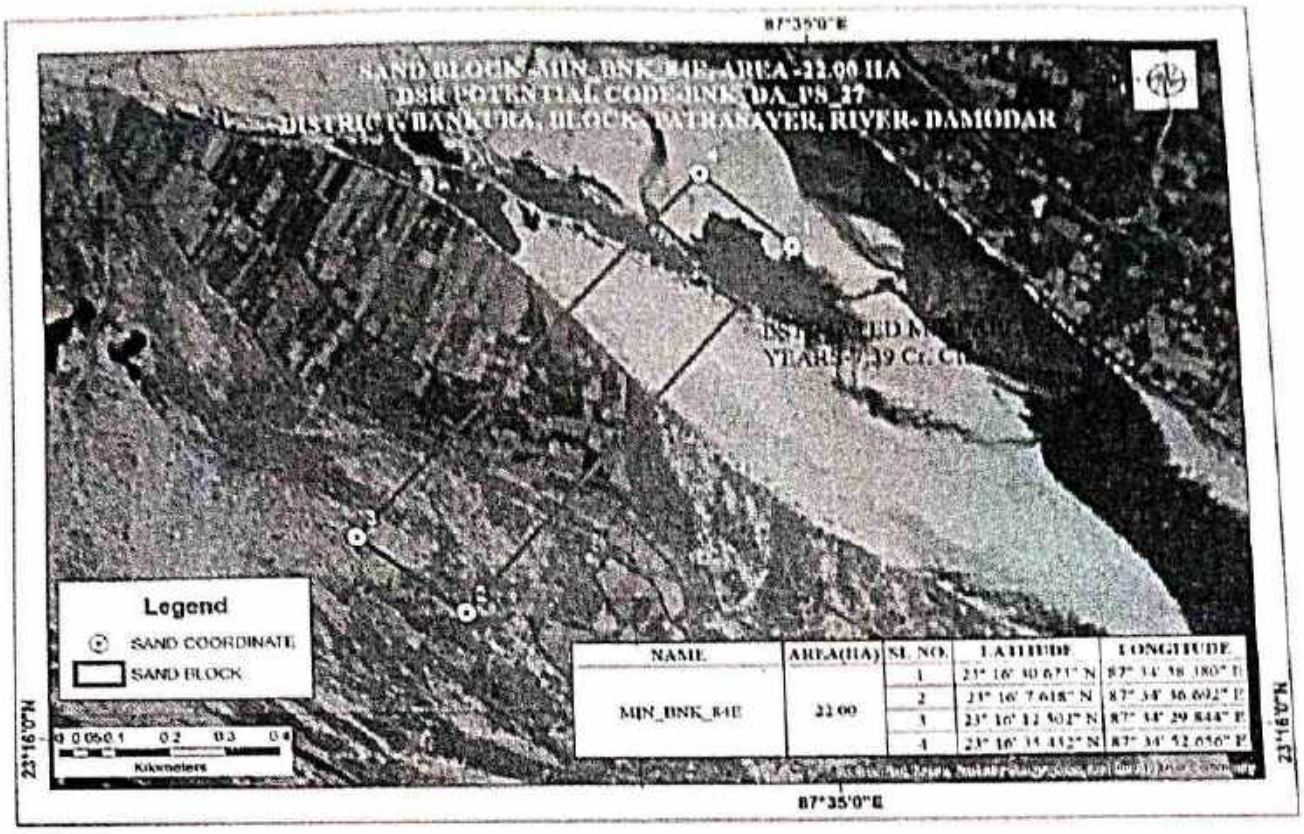
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Document to be submitted offline

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Geo-reference co-ordinate of the sand block



NAME	AREA(HA)	SL. NO.	LATITUDE	LONGITUDE
MIN_BNK_84E	22.00	1	23° 16' 40.673" N	87° 34' 58.180" E
		2	23° 16' 7.618" N	87° 34' 36.692" E
		3	23° 16' 12.502" N	87° 34' 29.844" E
		4	23° 16' 35.432" N	87° 34' 52.656" E

West Bengal Mineral Development and Trading Corporation Limited (WBMDTCL)

(A Government of West Bengal Undertaking)

Request for Proposal (RFP) from Empaneled MDOs

For

Selection of Mine Developer and Operator (MDO) of Sand Blocks in West Bengal

3rd Floor, DJ - 10 (WBIIDC Building)DJ Block, Sector II, Salt Lake City Kolkata 700 091

Nodal Officer:
Managing Director, WBMDTC
Contact: 033-23590073
Email id: tenderwbmdtcl@gmail.com

Individual RFP Document

RFP No: BNK_29_20122024_B02 Dated. 20.12.2024

(Basic RFP Document-35 pages uploaded in the WBMDTCL website (https://mdtcl.wb.gov.in/) + Individual RFP Document-4 pages, Total 39 Pages)

Bid Data Sheet & Bid Schedule

Name of the Work	Selection of Mine Developer and Operator (MDO) of Sand Blocks in West Bengal
RFP Number and Date	RFP No.: **BNK_29_20122024_B02 Dated. 20.12.2024**
Non-Refundable RFP Document Fee	59,000 /- (Base Price- Rs 50,000/- + 18% GST)
Details of the Sand Block	***Block ID:*** MIN_BNK_84A ***Category:*** B ***District:*** Bankura ***River:*** Damodar ***Sand block area*** 26.600 Ha ***Estimated Annual Mineable Reserves (Cr. Cft.): 1.788 Cr. Cft.***
Mode of submission of Bid	Online
e-auction portal of Govt. of WestBengal	http://www.eauction.gov.in
Earnest Money Deposit	INR **1,46,57,000 /- (INR One Crore forty six lakh fifty seven thousand only)**
Performance Security	To be paid by successful bidder in the form of a Bank Guarantee from a ***Scheduled Commercial Bank in India payable at Kolkata, West Bengal***
Date of publication of Tender on website	**20.12.2024 at 10:00 Hrs.**
Last date of submission of online pre-bid queries	**27.12.2024 till 17.00 Hrs.**
Online Pre-Bid conference	**31.12.2024 at 14.00 Hrs.**
Link for the Online Pre-Bid conference	Link: Join Zoom Meeting https://us06web.zoom.us/j/87529475594?pwd=PDqHhhJ1VYQW4n0jxcer4w0wXhNGbl.1 Meeting ID: 875 2947 5594 Passcode: 742050
Last Date/Time for submission of documents through Online Mode	**16.01.2025 up to 16:00 Hrs.**
Last Date/Time for submission of documents through Offline Mode	**16.01.2025 up to 17:00 Hrs.**
Conduct of electronic auction	**24.01.2025 at 10:00 Hrs.**
End of electronic auction	**24.01.2025 at 17:00 Hrs.**
Intimation to the Preferred Bidder	To be Intimated later
Contact Details	Contact: 033-23590073 Email id: tenderwbmdtcl@gmail.com

Note: Above schedule may be changed by WBMDTCL at any time at its own discretion. Please check the website: https://mdtcl.wb.gov.in/ and online NIC auction portal from time to time for furtherupdates.

Sd/-

Managing Director

West Bengal Mineral Development & Trading Corporation Limited.

Documents required to be submitted for participating in e-auction

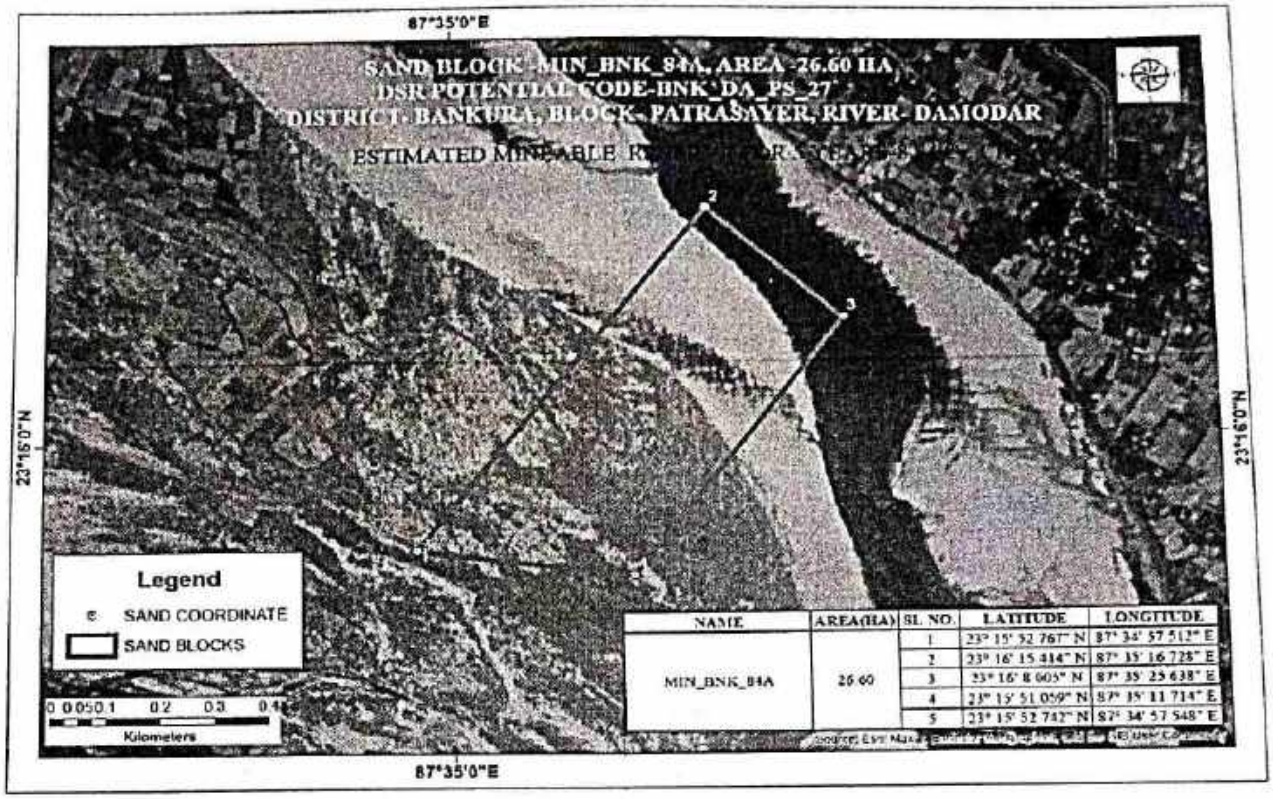
Document to be submitted online

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Document to be submitted offline

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Geo-reference co-ordinate of the sand block



NAME	AREA(HA)	SL NO.	LATITUDE	LONGITUDE
MIN_BNK_84A	26.60	1	23° 15' 52.767" N	87° 34' 57.512" E
		2	23° 16' 15.414" N	87° 35' 16.728" E
		3	23° 16' 8.605" N	87° 35' 25.638" E
		4	23° 15' 51.059" N	87° 35' 11.714" E
		5	23° 15' 52.742" N	87° 34' 57.548" E

150

West Bengal Mineral Development and Trading CorporationLimited (WBMDTCL)

(A Government of West Bengal Undertaking)

Request for Proposal (RFP) from Empaneled MDOs

For

Selection of Mine Developer and Operator (MDO) of Sand Blocks in West Bengal

3rd Floor, DJ - 10 (WBIIDC Building)DJ Block, Sector II, Salt Lake City Kolkata 700 091

Nodal Officer:
Managing Director, WBMDTC
Contact: 033-23590073
Email id: tenderwbmdtcl@gmail.com

Individual RFP Document

RFP No: BNK_30_20122024_B03 Dated. 20.12.2024

(Basic RFP Document-35 pages uploaded in the WBMDTCL website (https://mdtcl.wb.gov.in/) + Individual RFP Document-4 pages, Total 39 Pages)

Bid Data Sheet & Bid Schedule

Name of the Work	Selection of Mine Developer and Operator (MDO) of Sand Blocks in West Bengal
RFP Number and Date	RFP No.: **BNK_30_20122024_B03 Dated. 20.12.2024**
Non-Refundable RFP Document Fee	59,000 /- (Base Price- Rs 50,000/- + 18% GST)
Details of the Sand Block	***Block ID:*** MIN_BNK_84B ***Category:*** B ***District:*** Bankura ***River:*** Damodar ***Sand block area*** 22.000 Ha ***Estimated Annual Mineable Reserves (Cr. Cft.): 1.478 Cr. Cft.***
Mode of submission of Bid	Online
e-auction portal of Govt. of WestBengal	http://www.eauction.gov.in
Earnest Money Deposit	INR **1,21,16,000 /- (INR One Crore twenty one lakh sixteen thousand only)**
Performance Security	To be paid by successful bidder in the form of a Bank Guarantee from a ***Scheduled Commercial Bank in India payable at Kolkata, West Bengal***
Date of publication of Tender on website	**20.12.2024 at 10:00 Hrs.**
Last date of submission of online pre-bid queries	**27.12.2024 till 17.00 Hrs.**
Online Pre-Bid conference	**31.12.2024 at 14.00 Hrs.**
Link for the Online Pre-Bid conference	Link: Join Zoom Meeting https://us06web.zoom.us/j/87529475594?pwd=PDqHhhJ1VYQW4n0jxcer4w0wXhNGbl.1 Meeting ID: 875 2947 5594 Passcode: 742050
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Conduct of electronic auction	**24.01.2025 at 10:00 Hrs.**
End of electronic auction	**24.01.2025 at 17:00 Hrs.**
Intimation to the Preferred Bidder	To be intimated later
Contact Details	Contact: 033-23590073 Email id: tenderwbmdtcl@gmail.com

Note: Above schedule may be changed by WBMDTCL at any time at its own discretion. Please check the website: https://mdtcl.wb.gov.in/ and online NIC auction portal from time to time for furtherupdates.

Sd/-

Managing Director

West Bengal Mineral Development & Trading Corporation Limited.

Documents required to be submitted for participating in e-auction

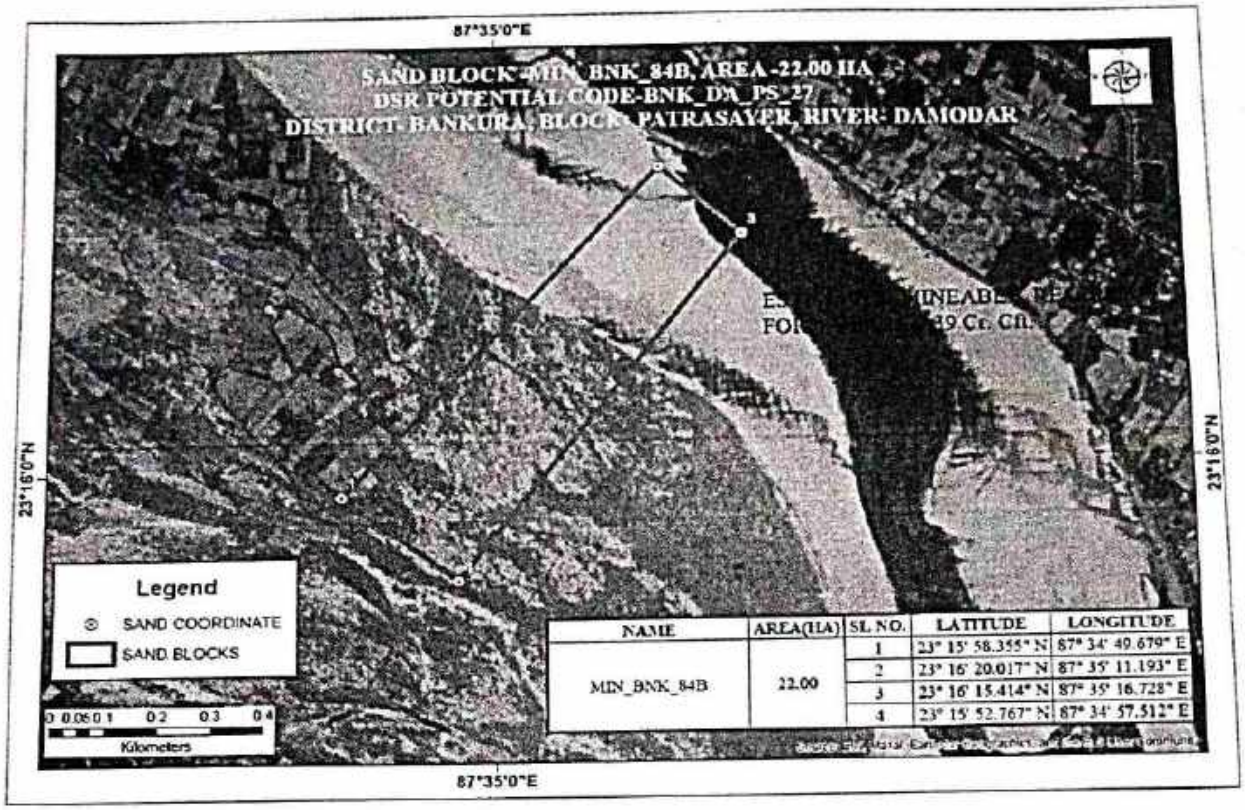
Document to be submitted online

1. Application Fee (to be submitted by the bidder in "Empaneled MDO Login" of WBMDTCL website **https://mdtcl.wb.gov.in/**)
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Geo-reference co-ordinate of the sand block



NAME	AREA(HA)	SL NO.	LATITUDE	LONGITUDE
MIN_BNK_84B	22.00	1	23° 15' 58.355" N	87° 34' 49.679" E
		2	23° 16' 20.017" N	87° 35' 11.193" E
		3	23° 16' 15.414" N	87° 35' 16.728" E
		4	23° 15' 52.767" N	87° 34' 57.512" E

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(A Government of West Bengal Undertaking)

Request for Proposal (RFP) from Empaneled MDOs

For

Selection of Mine Developer and Operator (MDO) of Sand Blocks in West Bengal

3rd Floor, DJ - 10 (WBIIDC Building)DJ
Block, Sector II, Salt Lake City Kolkata
700 091

Nodal Officer:
Managing Director, WBMDTC
Contact: 033-23590073
Email id: tenderwbmdtcl@gmail.com

Individual RFP Document

RFP No: BNK_31_20122024_B04 Dated. 20.12.2024

(Basic RFP Document-35 pages uploaded in the WBMDTCL website (https://mdtcl.wb.gov.in/) + Individual RFP Document-4 pages, Total 39 Pages)

Bid Data Sheet & Bid Schedule

Name of the Work	Selection of Mine Developer and Operator (MDO) of Sand Blocks in West Bengal
RFP Number and Date	RFP No.: **BNK_31_20122024_B04 Dated. 20.12.2024**
Non-Refundable RFP Document Fee	59,000 /- (Base Price- Rs 50,000/- + 18% GST)
Details of the Sand Block	***Block ID:*** MIN_BNK_84C ***Category:*** B ***District:*** Bankura ***River:*** Damodar ***Sand block area*** 22.000 Ha ***Estimated Annual Mineable Reserves (Cr. Cft.): 1.478 Cr. Cft.***
Mode of submission of Bid	Online
e-auction portal of Govt. of WestBengal	http://www.eauction.gov.in
Earnest Money Deposit	INR **1,21,16,000** /- (INR **One Crore twenty one lakh sixteen thousand** only)
Performance Security	To be paid by successful bidder in the form of a Bank Guarantee from a ***Scheduled Commercial Bank in India payable at Kolkata, West Bengal***
Date of publication of Tender on website	**20.12.2024 at 10:00 Hrs.**
Last date of submission of online pre-bid queries	**27.12.2024 till 17.00 Hrs.**
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Link for the Online Pre-Bid conference	Link: Join Zoom Meeting https://us06web.zoom.us/j/87529475594?pwd=PDqHhhJ1VYQW4n0jxcer4w0wXhNGbl.1 Meeting ID: 875 2947 5594 Passcode: 742050
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Conduct of electronic auction	**24.01.2025 at 10:00 Hrs.**
End of electronic auction	**24.01.2025 at 17:00 Hrs.**
Intimation to the Preferred Bidder	To be intimated later
Contact Details	Contact: 033-23590073 Email id: tenderwbmdtcl@gmail.com

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Sd/-

Managing Director

West Bengal Mineral Development & Trading Corporation Limited.

Documents required to be submitted for participating in e-auction

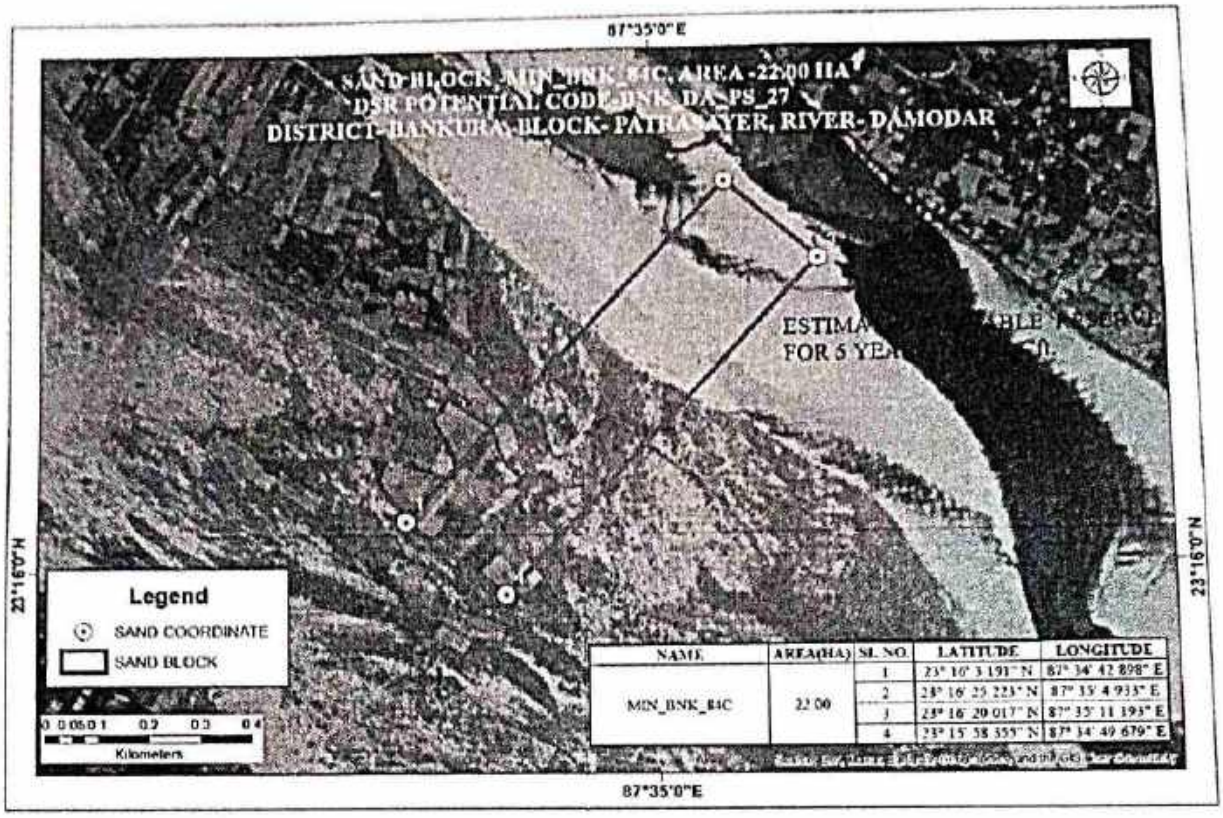
Document to be submitted online

1. Application Fee (to be submitted by the bidder in "Empaneled MDO Login" of WBMDTCL website https://mdtcl.wb.gov.in/)
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Document to be submitted offline

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Geo-reference co-ordinate of the sand block



NAME	AREA(HA)	SL NO.	LATITUDE	LONGITUDE
MIN_BNK_84C	22.00	1	23° 16' 3.191" N	87° 34' 42.898" E
		2	23° 16' 25.223" N	87° 35' 4.935" E
		3	23° 16' 20.017" N	87° 35' 11.195" E
		4	23° 15' 58.359" N	87° 34' 49.679" E

West Bengal Mineral Development and Trading CorporationLimited (WBMDTCL)

(A Government of West Bengal Undertaking)

Request for Proposal (RFP) from Empaneled MDOs

For

Selection of Mine Developer and Operator (MDO) of Sand Blocks in West Bengal

3rd Floor, DJ - 10 (WBIIDC Building)DJ
Block, Sector II, Salt Lake City Kolkata
700 091

Nodal Officer:
Managing Director, WBMDTC
Contact: 033-23590073
Email id: tenderwbmdtcl@gmail.com

Individual RFP Document

RFP No: BNK_32_20122024_B05 Dated. 20.12.2024

(Basic RFP Document-35 pages uploaded in the WBMDTCL website (https://mdtcl.wb.gov.in/) + Individual RFP Document-4 pages, Total 39 Pages)

Bid Data Sheet & Bid Schedule

Name of the Work	Selection of Mine Developer and Operator (MDO) of Sand Blocks in West Bengal
RFP Number and Date	RFP No.: **BNK_32_20122024_B05 Dated. 20.12.2024**
Non-Refundable RFP Document Fee	**59,000 /-** (Base Price- Rs 50,000/- + 18% GST)
Details of the Sand Block	***Block ID:*** MIN_BNK_84D ***Category:*** B ***District:*** Bankura ***River:*** Damodar ***Sand block area*** 22.000 Ha ***Estimated Annual Mineable Reserves (Cr. Cft.): 1.478 Cr. Cft.***
Mode of submission of Bid	Online
e-auction portal of Govt. of WestBengal	http://www.eauction.gov.in
Earnest Money Deposit	INR **1,21,16,000 /-** (INR One Crore twenty one lakh sixteen thousand only)
Performance Security	To be paid by successful bidder in the form of a Bank Guarantee from a ***Scheduled Commercial Bank in India payable at Kolkata, West Bengal***
Date of publication of Tender on website	**20.12.2024 at 10:00 Hrs.**
Last date of submission of online pre-bid queries	**27.12.2024 till 17.00 Hrs.**
Online Pre-Bid conference	**31.12.2024 at 14.00 Hrs.**
Link for the Online Pre-Bid conference	Link: Join Zoom Meeting https://us06web.zoom.us/j/87529475594?pwd=PDqHhhJ1VYQW4n0jxcer4w0wXhNGbl.1 Meeting ID: 875 2947 5594 Passcode: 742050
Last Date/Time for submission of documents through Online Mode	**16.01.2025 up to 16:00 Hrs.**
Last Date/Time for submission of documents through Offline Mode	**16.01.2025 up to 17:00 Hrs.**
Conduct of electronic auction	**24.01.2025 at 10:00 Hrs.**
End of electronic auction	**24.01.2025 at 17:00 Hrs.**
Intimation to the Preferred Bidder	To be intimated later
Contact Details	Contact: 033-23590073 Email id: tenderwbmdtcl@gmail.com

Note: Above schedule may be changed by WBMDTCL at any time at its own discretion. Please check the website: https://mdtcl.wb.gov.in/ and online NIC auction portal from time to time for furtherupdates.

Sd/-

Managing Director

West Bengal Mineral Development & Trading Corporation Limited.

Documents required to be submitted for participating in e-auction

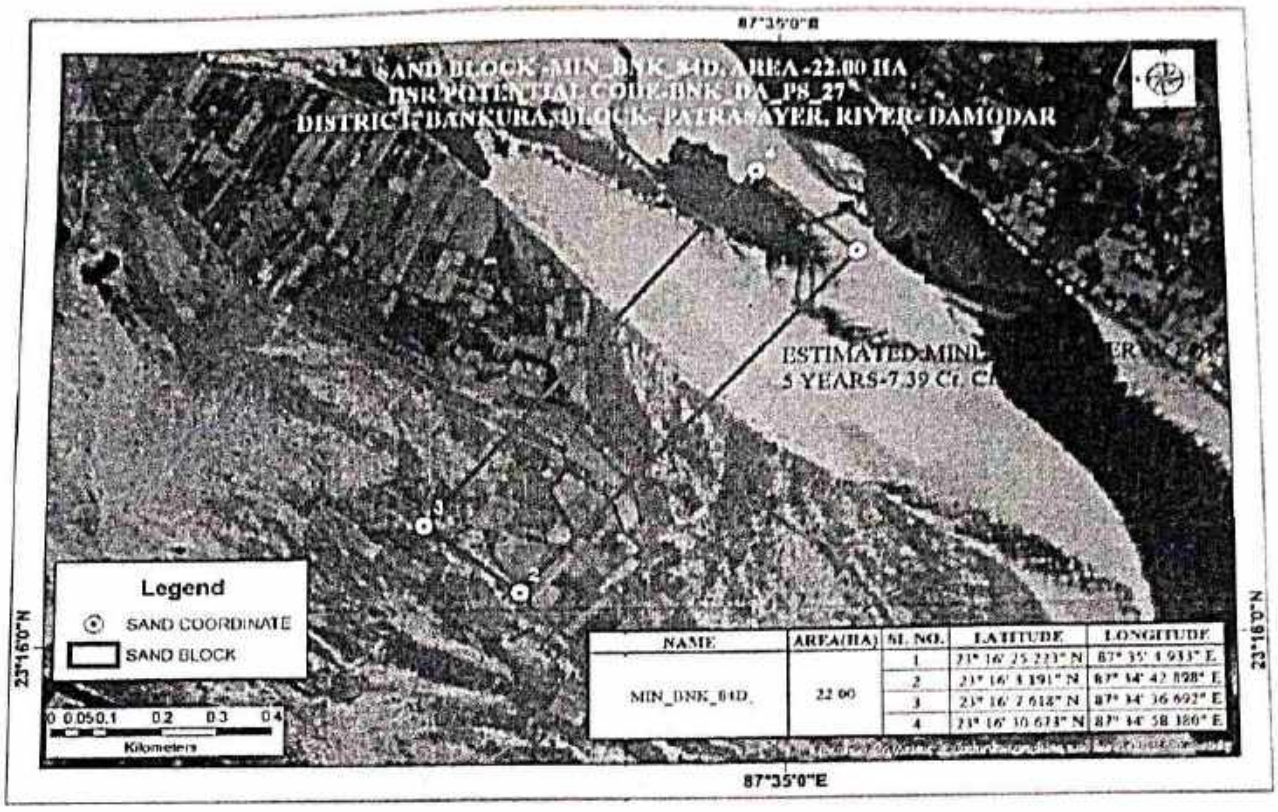
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Document to be submitted offline

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3. Self-certified scanned copy of the receipt of RFP Document Fee & EMD has to be submitted in a sealed envelope by superscribing RFP no., Name of the Bidder and Bidder Id, as per the timeline given in the Bid Data Sheet & Bid Schedule.

Geo-reference co-ordinate of the sand block



NAME	AREA(HA)	SL NO.	LATITUDE	LONGITUDE
MIN_DNK_84D_	22.00	1	23° 16' 25.223" N	87° 35' 4.933" E
		2	23° 16' 4.191" N	87° 34' 42.898" E
		3	23° 16' 7.618" N	87° 34' 36.692" E
		4	23° 16' 30.673" N	87° 34' 58.186" E

West Bengal Mineral Development and Trading CorporationLimited (WBMDTCL)

(A Government of West Bengal Undertaking)

Request for Proposal (RFP) from Empaneled MDOs

For

Selection of Mine Developer and Operator (MDO) of Sand Blocks in West Bengal

3rd Floor, DJ - 10 (WBIIDC Building)DJ
Block, Sector II, Salt Lake City Kolkata
700 091

Nodal Officer:
Managing Director, WBMDTC
Contact: 033-23590073
Email id: tenderwbmdtcl@gmail.com

Individual RFP Document

RFP No: BNK_33_20122024_B06 Dated. 20.12.2024

(Basic RFP Document-35 pages uploaded in the WBMDTCL website (https://mdtcl.wb.gov.in/) + Individual RFP Document-4 pages, Total 39 Pages)

Bid Data Sheet & Bid Schedule

Name of the Work	Selection of Mine Developer and Operator (MDO) of Sand Blocks in West Bengal
RFP Number and Date	RFP No.: BNK_33_20122024_806 Dated. 20.12.2024
Non-Refundable RFP Document Fee	59,000 /- (Base Price- Rs 50,000/- + 18% GST)
Details of the Sand Block	*Block ID:* MIH_BNK_SAE *Category:* B *District:* Bankura *River:* Damodar *Sand block area* 22.000 Ha *Estimated Annual Mineable Reserves (Cr. Cft.):* 1.478 Cr. Cft.
Mode of submission of Bid	Online
e-auction portal of Govt. of WestBengal	http://www.eauction.gov.in
Earnest Money Deposit	INR 1,21,16,000 /- (INR One Crore twenty one lakh sixteen thousand only)
Performance Security	To be paid by successful bidder in the form of a Bank Guarantee from a *Scheduled Commercial Bank in India payable at Kolkata, West Bengal*
Date of publication of Tender on website	20.12.2024 at 10:00 Hrs.
Last date of submission of online pre-bid queries	27.12.2024 till 17.00 Hrs.
Online Pre-Bid conference	31.12.2024 at 14.00 Hrs.
Link for the Online Pre-Bid conference	Link: Join Zoom Meeting https://us06web.zoom.us/j/87529476594?pwd=PDgHhhJ1VYQW4n0jxcor4w0wXhNGbl.1 Meeting ID: 875 2947 6594 Passcode: 742060
Last Date/Time for submission of documents through Online Mode	16.01.2025 up to 16:00 Hrs.
Last Date/Time for submission of documents through Offline Mode	16.01.2025 up to 17:00 Hrs.
Conduct of electronic auction	24.01.2025 at 10:00 Hrs.
End of electronic auction	24.01.2025 at 17:00 Hrs.
Intimation to the Preferred Bidder	To be intimated later
Contact Details	Contact: 033-23590073 Email Id: tenderwbmdtcl@gmail.com

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Sd/-

Managing Director

West Bengal Mineral Development & Trading Corporation Limited.

Documents required to be submitted for participating in e-auction

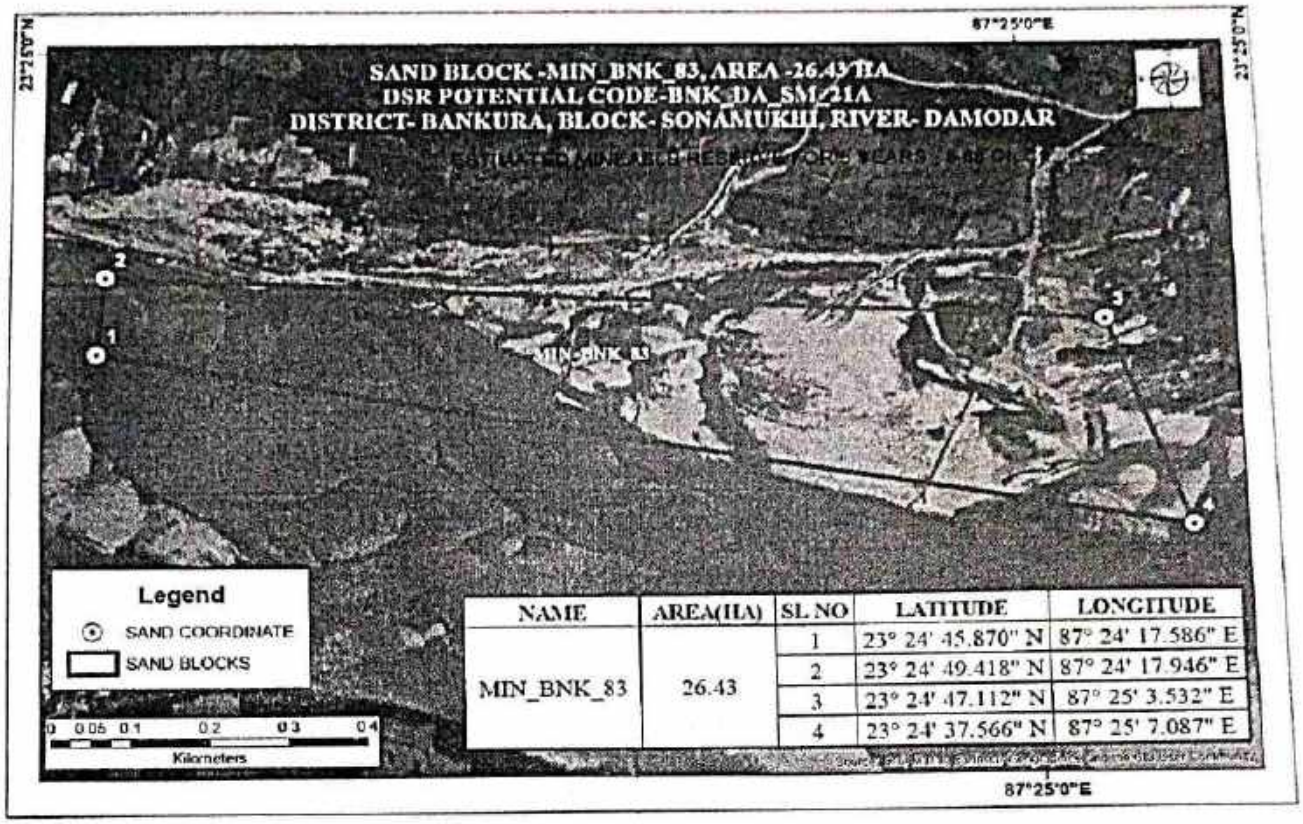
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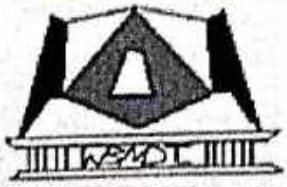
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Geo-reference co-ordinate of the sand block



NAME	AREA(HA)	SL NO	LATITUDE	LONGITUDE
MIN_BNK_83	26.43	1	23° 24' 45.870" N	87° 24' 17.586" E
		2	23° 24' 49.418" N	87° 24' 17.946" E
		3	23° 24' 47.112" N	87° 25' 3.532" E
		4	23° 24' 37.566" N	87° 25' 7.087" E



West Bengal Mineral Development and Trading CorporationLimited (WBMDTCL)

(A Government of West Bengal Undertaking)

Request for Proposal (RFP) from Empaneled MDOs

For

Selection of Mine Developer and Operator (MDO) of Sand Blocks in West Bengal

3rd Floor, DJ - 10 (WBIIDC Building)DJ Block, Sector II, Salt Lake City Kolkata 700 091

Nodal Officer:
Managing Director, WBMDTC
Contact: 033-23590073
Email id: tenderwbmdtcl@gmail.com

Individual RFP Document

RFP No: BNK_34_20122024_B07 Dated. 20.12.2024

(Basic RFP Document-35 pages uploaded in the WBMDTCL website (https://mdtcl.wb.gov.in/) + Individual RFP Document-4 pages, Total 39 Pages)

Bid Data Sheet & Bid Schedule

Name of the Work	Selection of Mine Developer and Operator (MDO) of Sand Blocks in West Bengal
RFP Number and Date	RFP No.: BNK_34_20122024_B07 Dated. 20.12.2024
Non-Refundable RFP Document Fee	59,000 /- (Base Price- Rs 50,000/- + 18% GST)
Details of the Sand Block	*Block ID:* MIN_BNK_85A *Category:* B *District:* Bankura *River:* Damodar *Sand block area* 21.130 Ha *Estimated Annual Mineable Reserves (Cr. Cft.):* 1.420 Cr. Cft.
Mode of submission of Bid	Online
e-auction portal of Govt. of WestBengal	http://www.eauction.gov.in
Earnest Money Deposit	INR 1,16,40,000 /- (INR One Crore sixteen lakh forty thousand only)
Performance Security	To be paid by successful bidder in the form of a Bank Guarantee from a *Scheduled Commercial Bank in India payable at Kolkata, West Bengal*
Date of publication of Tender on website	20.12.2024 at 10:00 Hrs.
Last date of submission of online pre-bid queries	27.12.2024 till 17.00 Hrs.
Online Pre-Bid conference	31.12.2024 at 14.00 Hrs.
Link for the Online Pre-Bid conference	Link: Join Zoom Meeting https://us06web.zoom.us/j/87529475594?pwd=PDqHhhJ1VYQW4n0jxcer4w0wXhNGbl.1 Meeting ID: 875 2947 5594 Passcode: 742050
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Conduct of electronic auction	24.01.2025 at 10:00 Hrs.
End of electronic auction	24.01.2025 at 17:00 Hrs.
Intimation to the Preferred Bidder	To be intimated later
Contact Details	Contact: 033-23590073 Email id: tenderwbmdtcl@gmail.com

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Sd/-

Managing Director

West Bengal Mineral Development & Trading Corporation Limited.

Documents required to be submitted for participating in e-auction

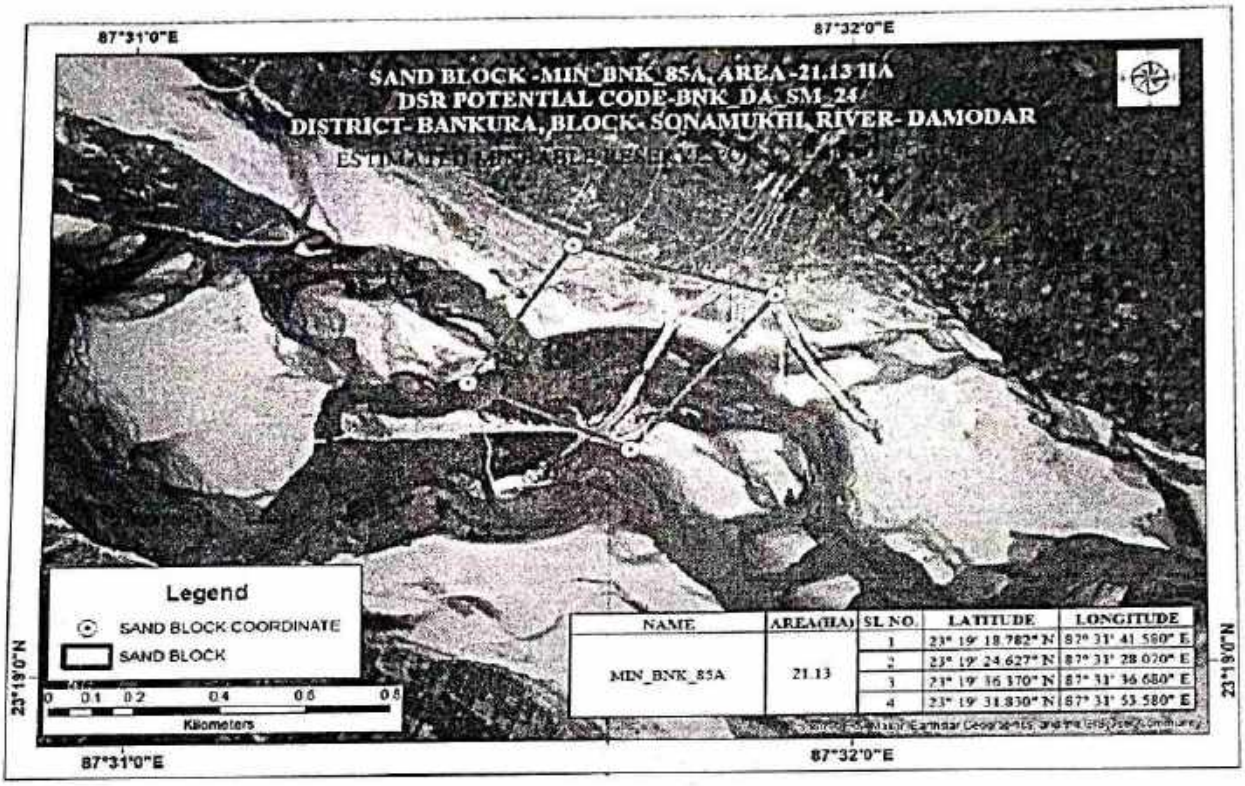
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Geo-reference co-ordinate of the sand block



NAME	AREA(HA)	SL NO.	LATITUDE	LONGITUDE
MIN_BNK_85A	21.13	1	23° 19' 18.782" N	87° 31' 41.580" E
		2	23° 19' 24.627" N	87° 31' 28.020" E
		3	23° 19' 36.370" N	87° 31' 36.680" E
		4	23° 19' 31.830" N	87° 31' 53.580" E

West Bengal Mineral Development and Trading CorporationLimited (WBMDTCL)

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Request for Proposal (RFP) from Empaneled MDOs

For

Selection of Mine Developer and Operator (MDO) of Sand Blocks in West Bengal

3rd Floor, DJ - 10 (WBIIDC Building)DJ Block, Sector II, Salt Lake City Kolkata 700 091

Nodal Officer:
Managing Director, WBMDTC
Contact: 033-23590073
Email Id: tenderwbmdtcl@gmail.com

Individual RFP Document

RFP No: BNK_35_20122024_B08 Dated. 20.12.2024

(Basic RFP Document-35 pages uploaded in the WBMDTCL website (https://mdtcl.wb.gov.in/) + Individual RFP Document-4 pages, Total 39 Pages)

Bid Data Sheet & Bid Schedule

Name of the Work	Selection of Mine Developer and Operator (MDO) of Sand Blocks in West Bengal
RFP Number and Date	RFP No.: BNK_35_20122024_B08 Dated. 20.12.2024
Non-Refundable RFP Document Fee	59,000 /- (Base Price- Rs 50,000/- + 18% GST)
Details of the Sand Block	***Block ID:*** MIN_BNK_85B ***Category:*** B ***District:*** Bankura ***River:*** Damodar ***Sand block area*** 21.000 Ha ***Estimated Annual Mineable Reserves (Cr. Cft.): 1.412 Cr. Cft.***
Mode of submission of Bid	Online
e-auction portal of Govt. of WestBengal	http://www.eauction.gov.in
Earnest Money Deposit	INR **1,15,75,000 /-** (INR **One Crore fifteen lakh seventy five thousand only**)
Performance Security	To be paid by successful bidder in the form of a Bank Guarantee from a ***Scheduled Commercial Bank in India payable at Kolkata, West Bengal***
Date of publication of Tender on website	**20.12.2024 at 10:00 Hrs.**
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Intimation to the Preferred Bidder	To be intimated later
Contact Details	Contact: 033-23590073 Email id: tenderwbmdtcl@gmail.com

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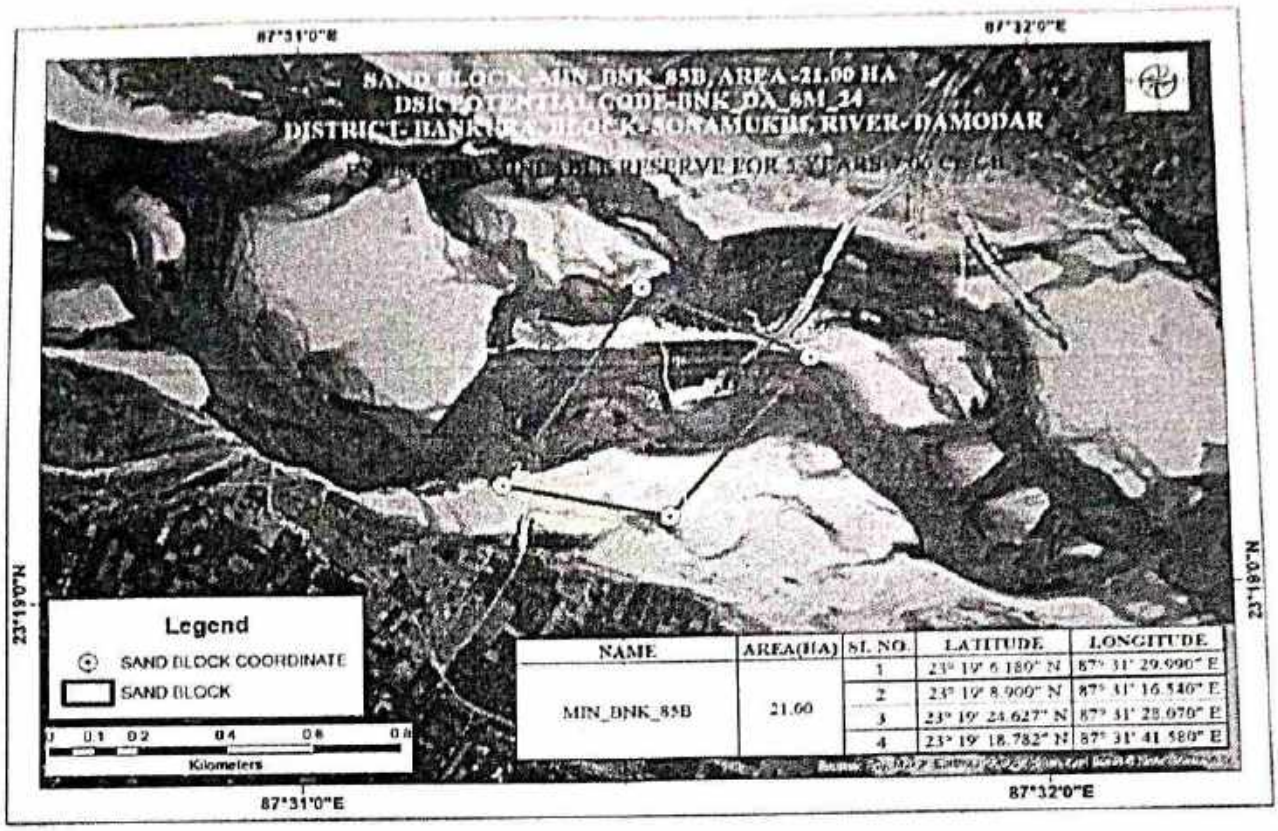
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Geo-reference co-ordinate of the sand block



NAME	AREA(HA)	SL NO.	LATITUDE	LONGITUDE
MIN_DNK_85B	21.60	1	23° 19' 6.180" N	87° 31' 29.990" E
		2	23° 19' 8.900" N	87° 31' 16.540" E
		3	23° 19' 24.627" N	87° 31' 28.070" E
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3rd Floor, DJ - 10 (WBIIDC Building)DJ
Block, Sector II, Salt Lake City Kolkata
700 091

Nodal Officer:
Managing Director, WBMDTC
Contact: 033-23590073
Email id: tenderwbmdtcl@gmail.com

Individual RFP Document

RFP No: BNK_37_20122024_B09 Dated. 20.12.2024

(Basic RFP Document-35 pages uploaded in the WBMDTCL website (https://mdtcl.wb.gov.in/) + Individual RFP Document-4 pages, Total 39 Pages)

Bid Data Sheet & Bid Schedule

Name of the Work	Selection of Mine Developer and Operator (MDO) of Sand Blocks in West Bengal
RFP Number and Date	RFP No.: **BNK_37_20122024_B09 Dated. 20.12.2024**
Non-Refundable RFP Document Fee	59,000 /- (Base Price- Rs 50,000/- + 18% GST)
Details of the Sand Block	***Block ID:*** MIN_BNK_868 ***Category:*** B ***District:*** Bankura ***River:*** Damodar ***Sand block area*** : 25.000 Ha ***Estimated Annual Mineable Reserves (Cr. Cft.): 1.680 Cr. Cft.***
Mode of submission of Bid	Online
e-auction portal of Govt. of WestBengal	http://www.eauction.gov.in
Earnest Money Deposit	INR **1,37,72,000 /-** (INR **One Crore thirty seven lakh seventy two thousand only**)
Performance Security	To be paid by successful bidder in the form of a Bank Guarantee from a ***Scheduled Commercial Bank in India payable at Kolkata, West Bengal***
Date of publication of Tender on website	**20.12.2024 at 10:00 Hrs.**
Last date of submission of online pre-bid queries	**27.12.2024 till 17.00 Hrs.**
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Intimation to the Preferred Bidder	To be intimated later
Contact Details	Contact: 033-23590073 **Email id:** tenderwbmdtcl@gmail.com

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West Bengal Mineral Development & Trading Corporation Limited.

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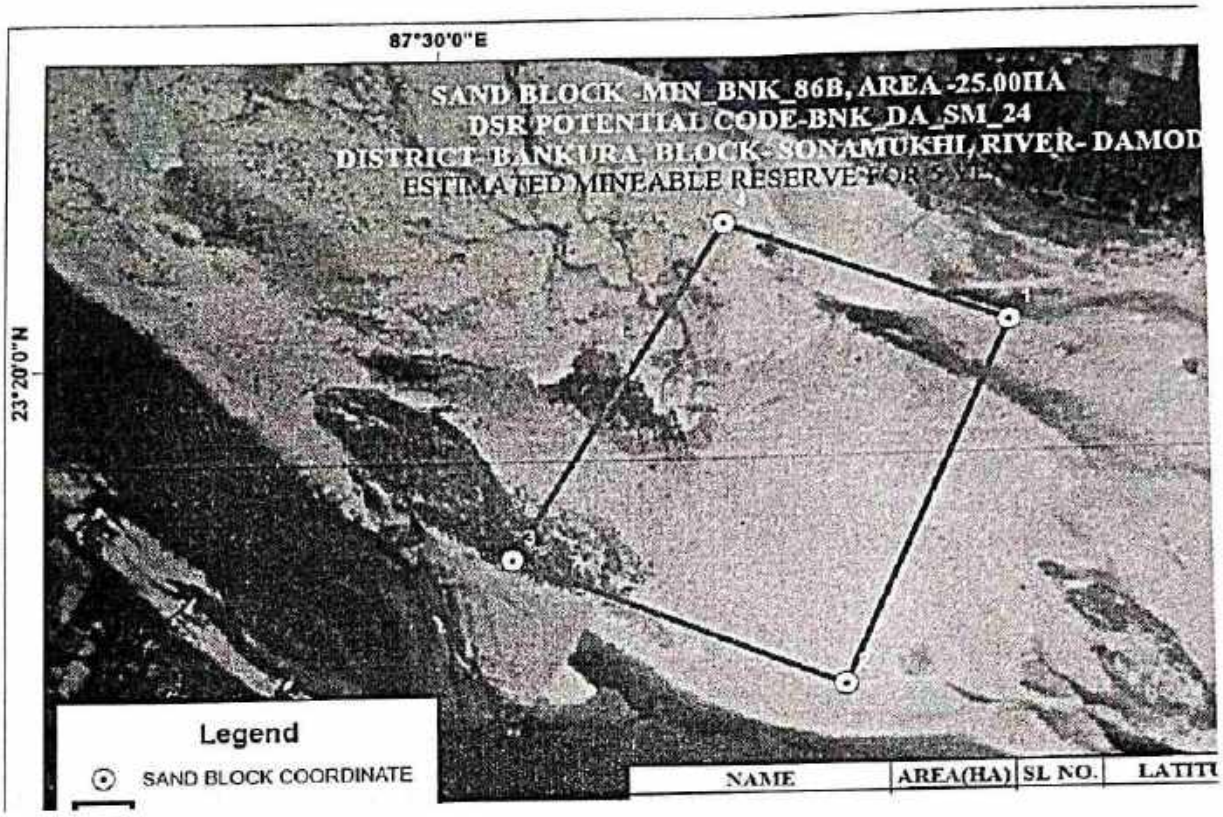
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Geo-reference co-ordinate of the sand block



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Block, Sector II, Salt Lake City Kolkata
700 091

Nodal Officer:
Managing Director, WBMDTC
Contact: 033-23590073
Email id: tenderwbmdtcl@gmail.com

Individual RFP Document

RFP No: BNK_38_20122024_B10 Dated. 20.12.2024

(Basic RFP Document-35 pages uploaded in the WBMDTCL website (https://mdtcl.wb.gov.in/) + Individual RFP Document-4 pages, Total 39 Pages)

Bid Data Sheet & Bid Schedule

Name of the Work	Selection of Mine Developer and Operator (MDO) of Sand Blocks in West Bengal
RFP Number and Date	RFP No.: **BNK_38_20122024_B10 Dated. 20.12.2024**
Non-Refundable RFP Document Fee	**59,000 /-** (Base Price- Rs 50,000/- + 18% GST)
Details of the Sand Block	***Block ID:*** MIN_BNK_87 ***Category:*** B ***District:*** Bankura ***River:*** Damodar ***Sand block area*** 31.830 Ha ***Estimated Annual Mineable Reserves (Cr. Cft.): 1.712 Cr. Cft.***
Mode of submission of Bid	Online
e-auction portal of Govt. of WestBengal	http://www.eauction.gov.in
Earnest Money Deposit	INR **1,40,34,000 /- (INR One Crore forty lakh thirty four thousand only)**
Performance Security	To be paid by successful bidder in the form of a Bank Guarantee from a ***Scheduled Commercial Bank in India payable at Kolkata, West Bengal***
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1. Application Fee (to be submitted by the bidder in "Empaneled MDO Login" of WBMDTCL website https://mdtcl.wb.gov.in/)

2. Earnest Money Deposit (EMD) (to be submitted by the bidder in "Empaneled MDO Login" of WBMDTCL website https://mdtcl.wb.gov.in/)

3. Payment Receipt copy of the Application Fee and EMD (to be uploaded in e-auction portal http://www.eauction.gov.in at the time of submission of Bid)

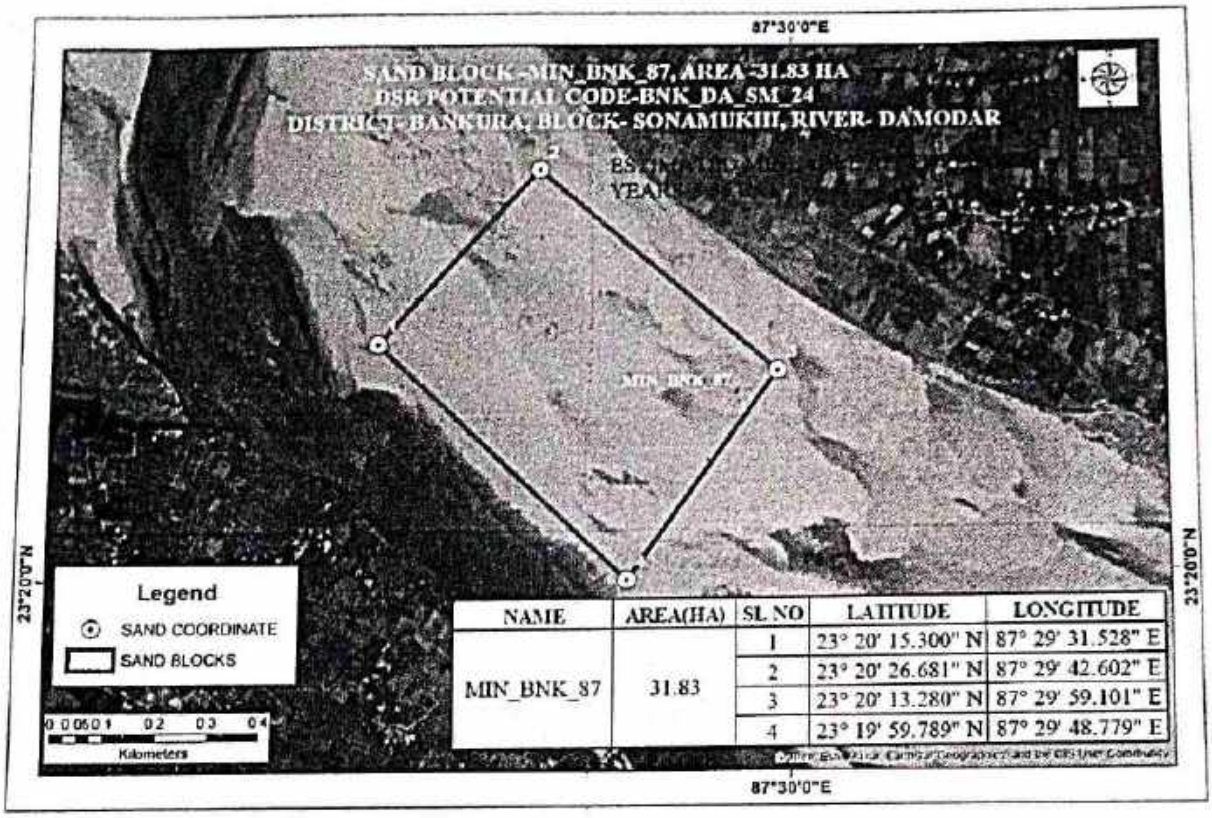
Document to be submitted offline

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Geo-reference co-ordinate of the sand block



NAME	AREA(HA)	SL NO	LAITITUDE	LONGITUDE
MIN_BNK_87	31.83	1	23° 20' 15.300" N	87° 29' 31.528" E
		2	23° 20' 26.681" N	87° 29' 42.602" E
		3	23° 20' 13.280" N	87° 29' 59.101" E
		4	23° 19' 59.789" N	87° 29' 48.779" E

West Bengal Mineral Development and Trading CorporationLimited (WBMDTCL)

(A Government of West Bengal Undertaking)

Request for Proposal (RFP) from Empaneled MDOs

For

Selection of Mine Developer and Operator (MDO) of Sand Blocks in West Bengal

3rd Floor, DJ - 10 (WBIIDC Building)DJ
Block, Sector II, Salt Lake City Kolkata
700 091

Nodal Officer:
Managing Director, WBMDTC
Contact: 033-23590073
Email id: tenderwbmdtcl@gmail.com

Individual RFP Document

RFP No: BNK_39_20122024_B11 Dated. 20.12.2024

(Basic RFP Document-35 pages uploaded in the WBMDTCL website (https://mdtcl.wb.gov.in/) + Individual RFP Document-4 pages, Total 39 Pages)

Bid Data Sheet & Bid Schedule

Name of the Work	Selection of Mine Developer and Operator (MDO) of Sand Blocks in West Bengal
RFP Number and Date	RFP No.: **BNK_39_20122024_B11 Dated. 20.12.2024**
Non-Refundable RFP Document Fee	59,000 /- (Base Price- Rs 50,000/- + 18% GST)
Details of the Sand Block	***Block ID:*** MIN_BNK_92 ***Category:*** B ***District:*** Bankura ***River:*** Damodar ***Sand block area*** 30.330 Ha ***Estimated Annual Mineable Reserves (Cr. Cft.): 1.630 Cr. Cft.***
Mode of submission of Bid	Online
e-auction portal of Govt. of WestBengal	http://www.eauction.gov.in
Earnest Money Deposit	INR 1,33,62,000 /- (INR One Crore thirty three lakh sixty two thousand only)
Performance Security	To be paid by successful bidder in the form of a Bank Guarantee from a ***Scheduled Commercial Bank in India payable at Kolkata, West Bengal***
Date of publication of Tender on website	**20.12.2024 at 10:00 Hrs.**
Last date of submission of online pre-bid queries	**27.12.2024 till 17.00 Hrs.**
Online Pre-Bid conference	**31.12.2024 at 14.00 Hrs.**
Link for the Online Pre-Bid conference	Link: Join Zoom Meeting https://us06web.zoom.us/j/87529475594?pwd=PDgHhhJ1VYQW4n0jxcer4w0wXhNGbl.1 Meeting ID: 875 2947 5594 Passcode: 742050
Last Date/Time for submission of documents through Online Mode	**16.01.2025 up to 16:00 Hrs.**
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Conduct of electronic auction	**24.01.2025 at 10:00 Hrs.**
End of electronic auction	**24.01.2025 at 17:00 Hrs.**
Intimation to the Preferred Bidder	To be intimated later
Contact Details	Contact: 033-23590073 Email id: tenderwbmdtcl@gmail.com

Note: Above schedule may be changed by WBMDTCL at any time at its own discretion. Please check the website: https://mdtcl.wb.gov.in/ and online NIC auction portal from time to time for furtherupdates.

Sd/-

Managing Director

West Bengal Mineral Development & Trading Corporation Limited.

Documents required to be submitted for participating in e-auction

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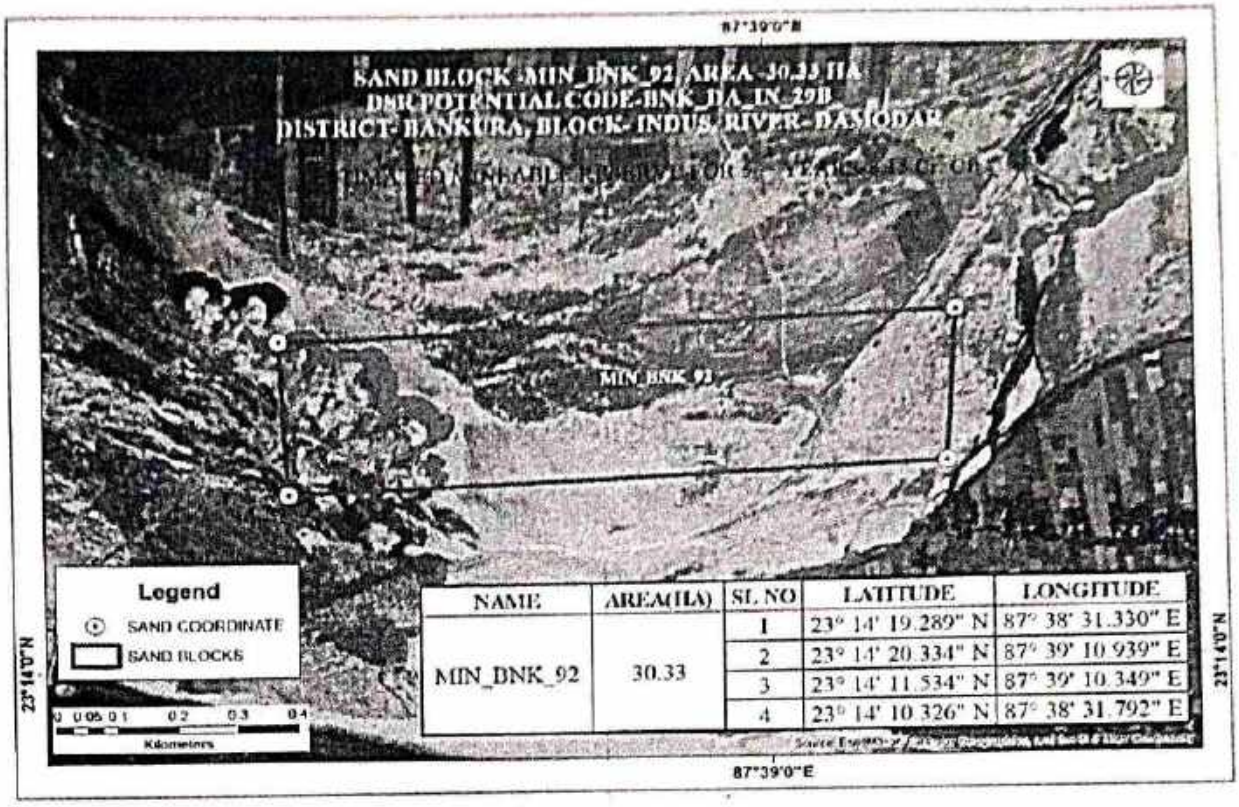
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Geo-reference co-ordinate of the sand block



NAME	AREA(HA)	SL NO	LATITUDE	LONGITUDE
MIN_BNK_92	30.33	1	23° 14' 19.289" N	87° 38' 31.330" E
		2	23° 14' 20.334" N	87° 39' 10.939" E
		3	23° 14' 11.534" N	87° 39' 10.349" E
		4	23° 14' 10.326" N	87° 38' 31.792" E

West Bengal Mineral Development and Trading CorporationLimited (WBMDTCL)

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Request for Proposal (RFP) from Empaneled MDOs

For

Selection of Mine Developer and Operator (MDO) of Sand Blocks in West Bengal

3rd Floor, DJ - 10 (WBIIDC Building)DJ
Block, Sector II, Salt Lake City Kolkata
700 091

Nodal Officer:
Managing Director, WBMDTC
Contact: 033-23590073
Email id: tenderwbmdtcl@gmail.com

Individual RFP Document

RFP No: BNK_46_20122024_B12 Dated. 20.12.2024

(Basic RFP Document-35 pages uploaded in the WBMDTCL website (https://mdtcl.wb.gov.in/) + Individual RFP Document-4 pages, Total 39 Pages)

Bid Data Sheet & Bid Schedule

Name of the Work	Selection of Mine Developer and Operator (MDO) of Sand Blocks in West Bengal
RFP Number and Date	RFP No.: **BNK_46_20122024_B12 Dated. 20.12.2024**
Non-Refundable RFP Document Fee	**59,000 /-** (Base Price- Rs 50,000/- + 18% GST)
Details of the Sand Block	***Block ID:*** MIN_BNK_108A ***Category:*** B ***District:*** Bankura ***River:*** Damodar ***Sand block area*** 22.160 Ha ***Estimated Annual Mineable Reserves (Cr. Cft.): 1.490 Cr. Cft.***
Mode of submission of Bid	Online
e-auction portal of Govt. of WestBengal	http://www.eauction.gov.in
Earnest Money Deposit	INR **1,22,14,000 /-** (INR **One Crore twenty two lakh fourteen thousand only**)
Performance Security	To be paid by successful bidder in the form of a Bank Guarantee from a ***Scheduled Commercial Bank in India payable at Kolkata, West Bengal***
Date of publication of Tender on website	**20.12.2024 at 10:00 Hrs.**
Last date of submission of online pre-bid queries	**27.12.2024 till 17.00 Hrs.**
Online Pre-Bid conference	**31.12.2024 at 14.00 Hrs.**
Link for the Online Pre-Bid conference	Link: Join Zoom Meeting https://us06web.zoom.us/j/87529475594?pwd=PDqHhhJ1VYQW4n0jxcer4w0wXhNGbl.1 Meeting ID: 875 2947 5594 Passcode: 742050
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Last Date/Time for submission of documents through Offline Mode	**16.01.2025 up to 17:00 Hrs.**
Conduct of electronic auction	**24.01.2025 at 10:00 Hrs.**
End of electronic auction	**24.01.2025 at 17:00 Hrs.**
Intimation to the Preferred Bidder	To be intimated later
Contact Details	Contact: 033-23590073 Email id: tenderwbmdtcl@gmail.com

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Sd/-

Managing Director

West Bengal Mineral Development & Trading Corporation Limited.

Documents required to be submitted for participating in e-auction

Document to be submitted online

1. Application Fee (to be submitted by the bidder in "Empaneled MDO Login" of WBMDTCL website **https://mdtcl.wb.gov.in/**)

2. Earnest Money Deposit (EMD) (to be submitted by the bidder in "Empaneled MDO Login" of WBMDTCL website **https://mdtcl.wb.gov.in/**)

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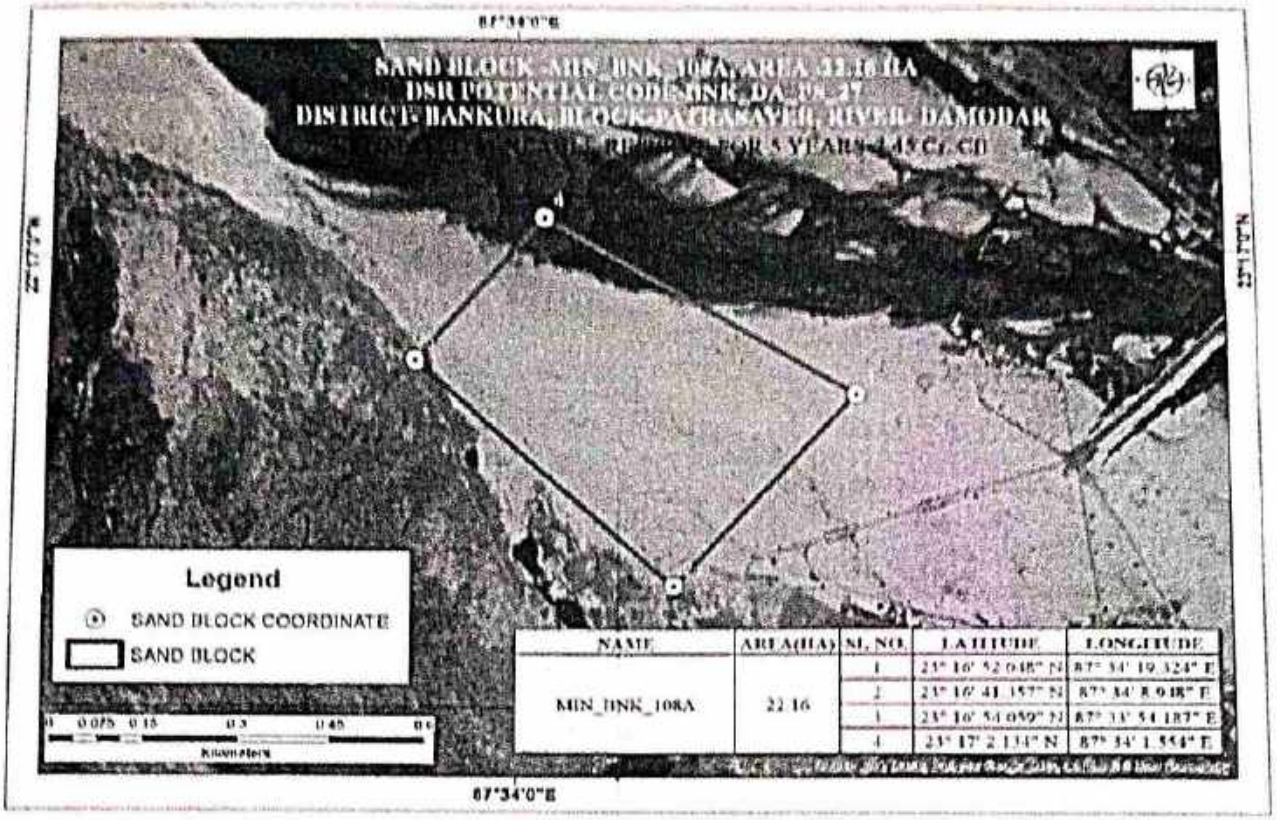
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Geo-reference co-ordinate of the sand block



NAME	AREA(HA)	SL. NO.	LATITUDE	LONGITUDE
MIN_BNK_108A	22.16	1	23° 16' 52.048" N	87° 34' 19.324" E
		2	23° 16' 41.157" N	87° 34' 8.918" E
		3	23° 16' 54.059" N	87° 33' 54.187" E
		4	23° 17' 2.134" N	87° 34' 1.554" E

West Bengal Mineral Development and Trading CorporationLimited (WBMDTCL)

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Request for Proposal (RFP) from Empaneled MDOs

For

Selection of Mine Developer and Operator (MDO) of Sand Blocks in West Bengal

3rd Floor, DJ - 10 (WBIIDC Building)DJ
Block, Sector II, Salt Lake City Kolkata
700 091

Nodal Officer:
Managing Director, WBMDTC
Contact: 033-23590073
Email id: tenderwbmdtcl@gmail.com

Individual RFP Document

RFP No: BNK_47_20122024_B13 Dated. 20.12.2024

(Basic RFP Document-35 pages uploaded in the WBMDTCL website (https://mdtcl.wb.gov.in/) + Individual RFP Document-4 pages, Total 39 Pages)

Bid Data Sheet & Bid Schedule

Name of the Work	Selection of Mine Developer and Operator (MDO) of Sand Blocks in West Bengal
RFP Number and Date	RFP No.: **BNK_47_20122024_B13 Dated. 20.12.2024**
Non-Refundable RFP Document Fee	**59,000 /-** (Base Price- Rs 50,000/- + 18% GST)
Details of the Sand Block	***Block ID:*** MIN_BNK_1088 ***Category:*** B ***District:*** Bankura ***River:*** Damodar ***Sand block area*** 21.000 Ha ***Estimated Annual Mineable Reserves (Cr. Cft.): 1.412 Cr. Cft.***
Mode of submission of Bid	Online
e-auction portal of Govt. of WestBengal	http://www.eauction.gov.in
Earnest Money Deposit	INR **1,15,75,000 /- (INR One Crore fifteen lakh seventy five thousand only)**
Performance Security	To be paid by successful bidder in the form of a Bank Guarantee from a ***Scheduled Commercial Bank in India payable at Kolkata, West Bengal***
Date of publication of Tender on website	**20.12.2024 at 10:00 Hrs.**
Last date of submission of online pre-bid queries	**27.12.2024 till 17.00 Hrs.**
Online Pre-Bid conference	**31.12.2024 at 14.00 Hrs.**
Link for the Online Pre-Bid conference	Link: Join Zoom Meeting https://us06web.zoom.us/j/87529475594?pwd=PDqHhhJ1VYQW4n0jxcer4w0wXhNGbl.1 Meeting ID: 875 2947 5594 Passcode: 742050
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Last Date/Time for submission of documents through Offline Mode	**16.01.2025 up to 17:00 Hrs.**
Conduct of electronic auction	**24.01.2025 at 10:00 Hrs.**
End of electronic auction	**24.01.2025 at 17:00 Hrs.**
Intimation to the Preferred Bidder	To be intimated later
Contact Details	Contact: 033-23590073 Email id: tenderwbmdtcl@gmail.com

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Sd/-

Managing Director

West Bengal Mineral Development & Trading Corporation Limited.

Documents required to be submitted for participating in e-auction

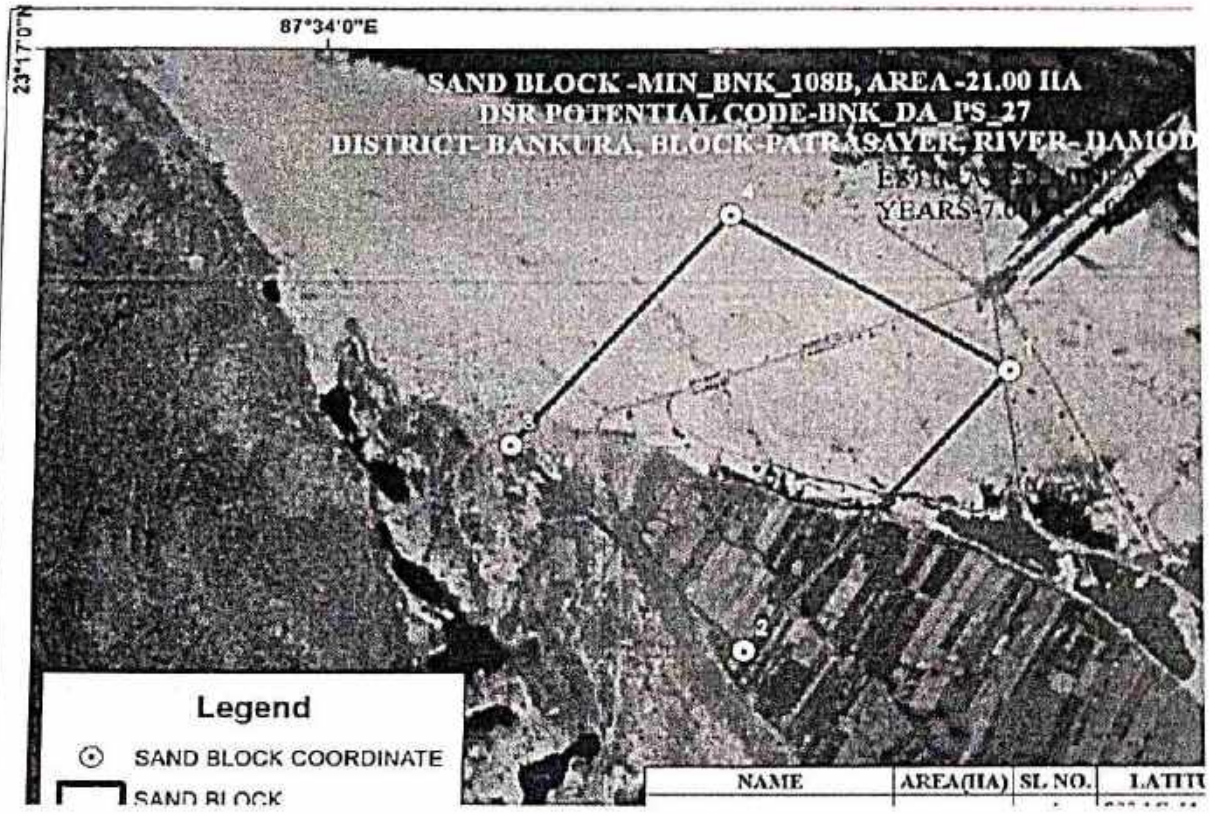
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Geo-reference co-ordinate of the sand block



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For

Selection of Mine Developer and Operator (MDO) of Sand Blocks in West Bengal

3rd Floor, DJ - 10 (WBIIDC Building)DJ
Block, Sector II, Salt Lake City Kolkata
700 091

Nodal Officer:
Managing Director, WBMDTC
Contact: 033-23590073
Email id: tenderwbmdtcl@gmail.com

Individual RFP Document

RFP No: BNK_48_20122024_B14 Dated. 20.12.2024

(Basic RFP Document-35 pages uploaded in the WBMDTCL website (https://mdtcl.wb.gov.in/) + Individual RFP Document-4 pages, Total 39 Pages)

Bid Data Sheet & Bid Schedule

Name of the Work	Selection of Mine Developer and Operator (MDO) of Sand Blocks in West Bengal
RFP Number and Date	RFP No.: **BNK_48_20122024_B14 Dated. 20.12.2024**
Non-Refundable RFP Document Fee	**59,000 /- (Base Price- Rs 50,000/- + 18% GST)**
Details of the Sand Block	***Block ID:*** MIN_BNK_108C ***Category:*** B ***District:*** Bankura ***River:*** Damodar ***Sand block area*** 21.000 Ha ***Estimated Annual Mineable Reserves (Cr. Cft.): 1.412 Cr. Cft.***
Mode of submission of Bid	Online
e-auction portal of Govt. of WestBengal	http://www.eauction.gov.in
Earnest Money Deposit	INR **1,15,75,000** /- (INR **One Crore fifteen lakh seventy five thousand** only)
Performance Security	To be paid by successful bidder in the form of a Bank Guarantee from a ***Scheduled Commercial Bank in India payable at Kolkata, West Bengal***
Date of publication of Tender on website	**20.12.2024 at 10:00 Hrs.**
Last date of submission of online pre-bid queries	**27.12.2024 till 17.00 Hrs.**
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Link for the Online Pre-Bid conference	Link: Join Zoom Meeting **https://us06web.zoom.us/j/87529475594?pwd=PDgHhhJ1VYQW4n0jxcer4w0wXhNGbl.1** Meeting ID: **875 2947 5594** Passcode: **742050**
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End of electronic auction	**24.01.2025 at 17:00 Hrs.**
Intimation to the Preferred Bidder	To be intimated later
Contact Details	Contact: 033-23590073 Email id: tenderwbmdtcl@gmail.com

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Sd/-
Managing Director
West Bengal Mineral Development & Trading Corporation Limited.

Documents required to be submitted for participating in e-auction

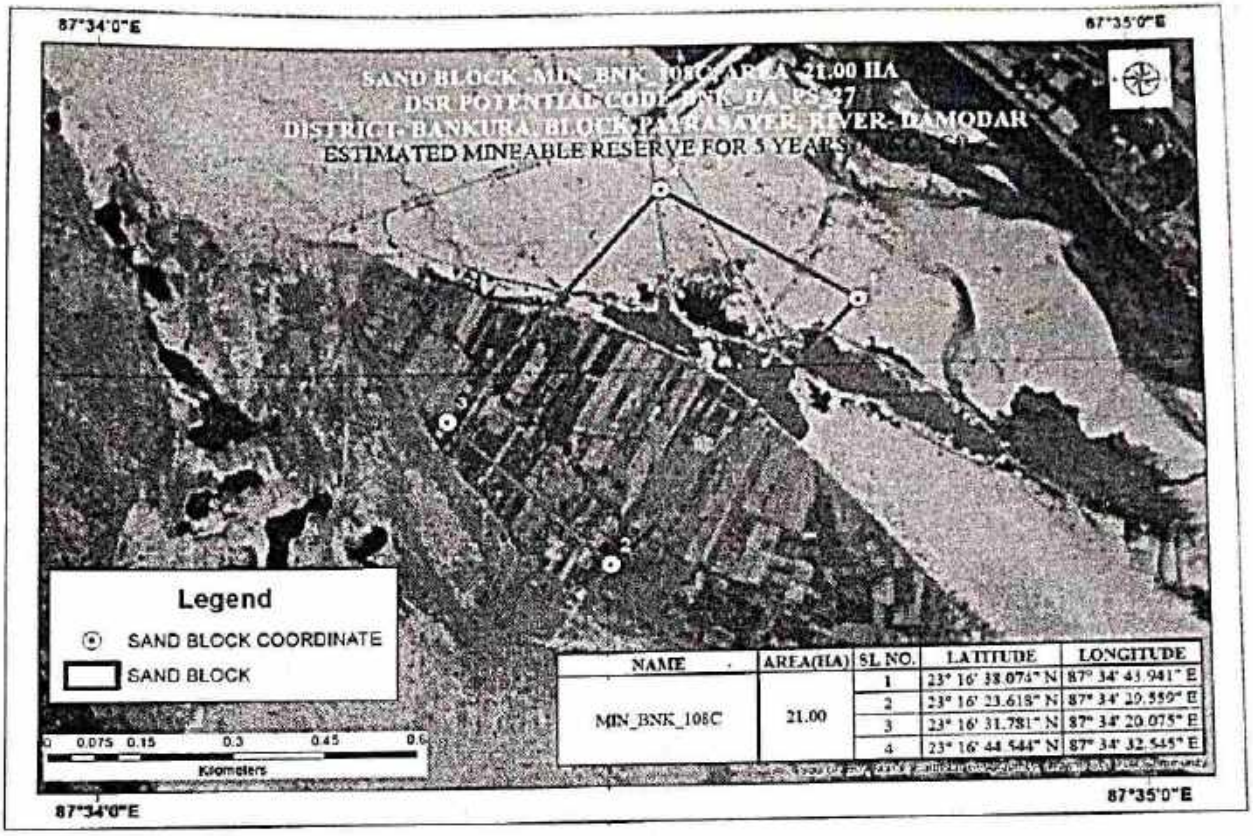
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Geo-reference co-ordinate of the sand block



NAME	AREA(HA)	SL NO.	LATITUDE	LONGITUDE
MIN_BNK_108C	21.00	1	23° 16' 38.074" N	87° 34' 43.941" E
		2	23° 16' 23.618" N	87° 34' 20.559" E
		3	23° 16' 31.781" N	87° 34' 20.075" E
		4	23° 16' 44.544" N	87° 34' 32.545" E

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Block, Sector II, Salt Lake City Kolkata
700 091

Nodal Officer:
Managing Director, WBMDTC
Contact: 033-23590073
Email id: tenderwbmdtcl@gmail.com

Individual RFP Document

RFP No: BNK_50_20122024_B15 Dated. 20.12.2024

(Basic RFP Document-35 pages uploaded in the WBMDTCL website (https://mdtcl.wb.gov.in/) + Individual RFP Document-4 pages, Total 39 Pages)

Bid Data Sheet & Bid Schedule

Name of the Work	Selection of Mine Developer and Operator (MDO) of Sand Blocks in West Bengal
RFP Number and Date	RFP No.: BNK_SD_20122024_815 Dated. 20.12.2024
Non-Refundable RFP Document Fee	59,000 /- (Base Price- Rs 50,000/- + 18% GST)
Details of the Sand Block	*Block ID:* MIN_BNK_1098 *Category:* B *District:* Bankura *River:* Damodar *Sand block area* : 24.000 Ha *Estimated Annual Mineable Reserves (Cr. Cft.):* 1.612 Cr. Cft.
Mode of submission of Bid	Online
e-auction portal of Govt. of WestBengal	http://www.eauction.gov.in
Earnest Money Deposit	INR 1,32,14,000 /- (INR One Crore thirty two lakh fourteen thousand only)
Performance Security	To be paid by successful bidder in the form of a Bank Guarantee from a *Scheduled Commercial Bank in India payable at Kolkata, West Bengal*
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Sd/-

Managing Director

West Bengal Mineral Development & Trading Corporation Limited.

Documents required to be submitted for participating in e-auction

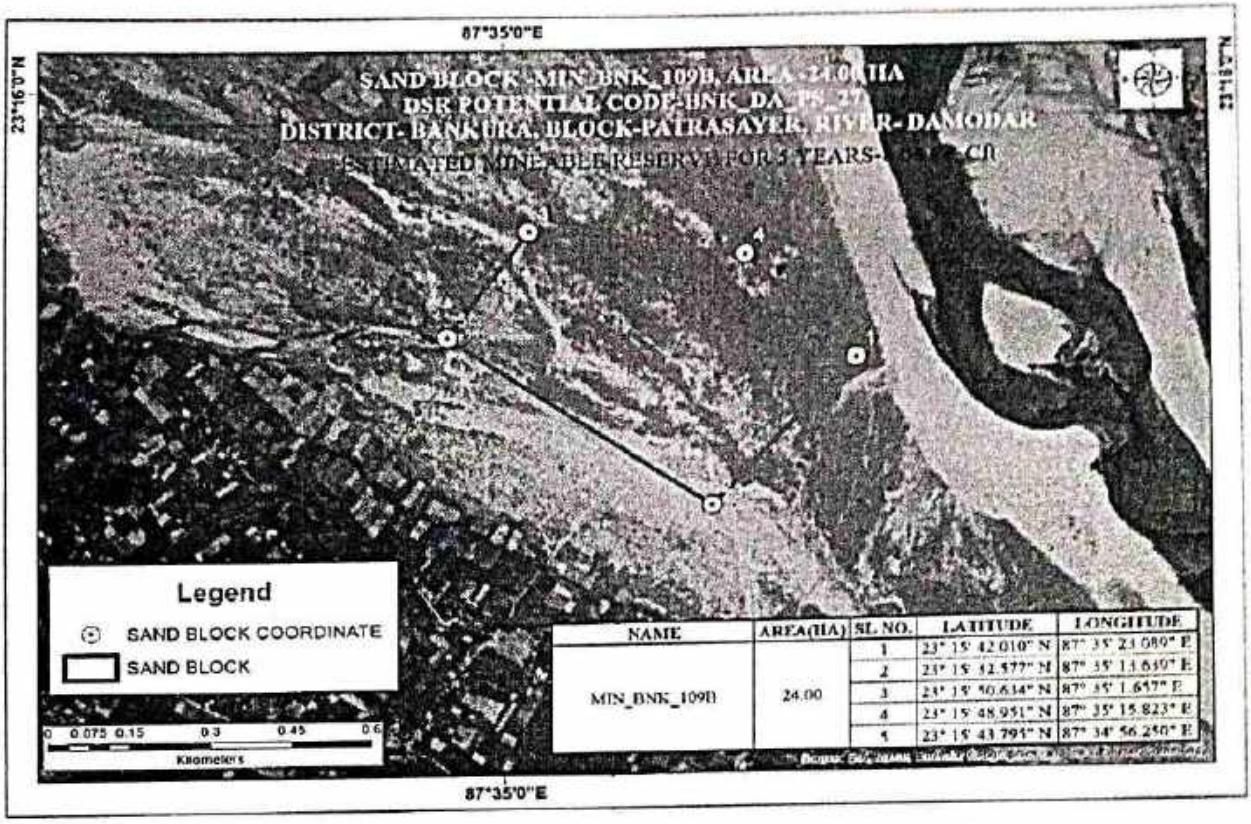
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Geo-reference co-ordinate of the sand block



NAME	AREA(HA)	SL NO.	LATITUDE	LONGITUDE
MIN_BNK_109B	24.00	1	23° 15' 42.010" N	87° 35' 24.089" E
		2	23° 15' 52.577" N	87° 35' 13.639" E
		3	23° 15' 50.634" N	87° 35' 1.617" E
		4	23° 15' 48.951" N	87° 35' 15.823" E
		5	23° 15' 43.795" N	87° 34' 56.250" E

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3rd Floor, DJ - 10 (WBIIDC Building)DJ Block, Sector II, Salt Lake City Kolkata 700 091
Contact: 033-23590073
Email id: tenderwbmdtcl@gmail.com

Individual RFP Document

RFP No: CBR_15_20122024_A01 Dated. 20.12.2024

(Basic RFP Document-35 pages uploaded in the WBMDTCL website (https://mdtcl.wb.gov.in/) + Individual RFP Document-4 pages, Total 39 Pages)

Bid Data Sheet & Bid Schedule

Name of the Work	Selection of Mine Developer and Operator (MDO) of Sand Blocks in West Bengal
RFP Number and Date	RFP No.: **CBR_15_20122024_A01 Dated. 20.12.2024**
Non-Refundable RFP Document Fee	**17,700 /-** (Base Price- Rs 15,000/- + 18% GST)
Details of the Sand Block	***Block ID:*** MIN_CB_20A ***Category:*** A ***District:*** COOCH BEHAR ***River: TORSA*** ***Sand block area 6.150*** Ha ***Estimated Annual Mineable Reserves (Cr. Cft.): 0.446 Cr. Cft.***
Mode of submission of Bid	Online
e-auction portal of Govt. of WestBengal	http://www.eauction.gov.in
Earnest Money Deposit	INR **36,56,000 /-** (INR **Thirty Six Lakh Fifty Six Thousand** only)
Performance Security	To be paid by successful bidder in the form of a Bank Guarantee from a ***Scheduled Commercial Bank in India payable at Kolkata, West Bengal***
Date of publication of Tender on website	**20.12.2024 at 10:00 Hrs.**
Last date of submission of online pre-bid queries	**26.12.2024 till 17.00 Hrs.**
Online Pre-Bid conference	**30.12.2024 at 14.00 Hrs.**
Link for the Online Pre-Bid conference	Link: Join Zoom Meeting https://us06web.zoom.us/j/81762080843?pwd=sL5DlHmzc5sqpebtZMc7wlXv4CPbuq.1 Meeting ID: 817 6208 0843 Passcode: 972341
Last Date/Time for submission of documents through Online Mode	**13.01.2025 up to 16:00 Hrs.**
Last Date/Time for submission of documents through Offline Mode	**13.01.2025 up to 17:00 Hrs.**
Conduct of electronic auction	**20.01.2025 at 10:00 Hrs.**
End of electronic auction	**20.01.2025 at 17:00 Hrs**
Intimation to the Preferred Bidder	To be intimated later
Contact Details	Contact: 033-23590073 Email id: tenderwbmdtcl@gmail.com

Note: Above schedule may be changed by WBMDTCL at any time at its own discretion. Please check the website: https://mdtcl.wb.gov.in/ and online NIC auction portal from time to time for furtherupdates.

Sd/-
Managing Director
West Bengal Mineral Development & Trading Corporation Limited.

Documents required to be submitted to participate in e-auction

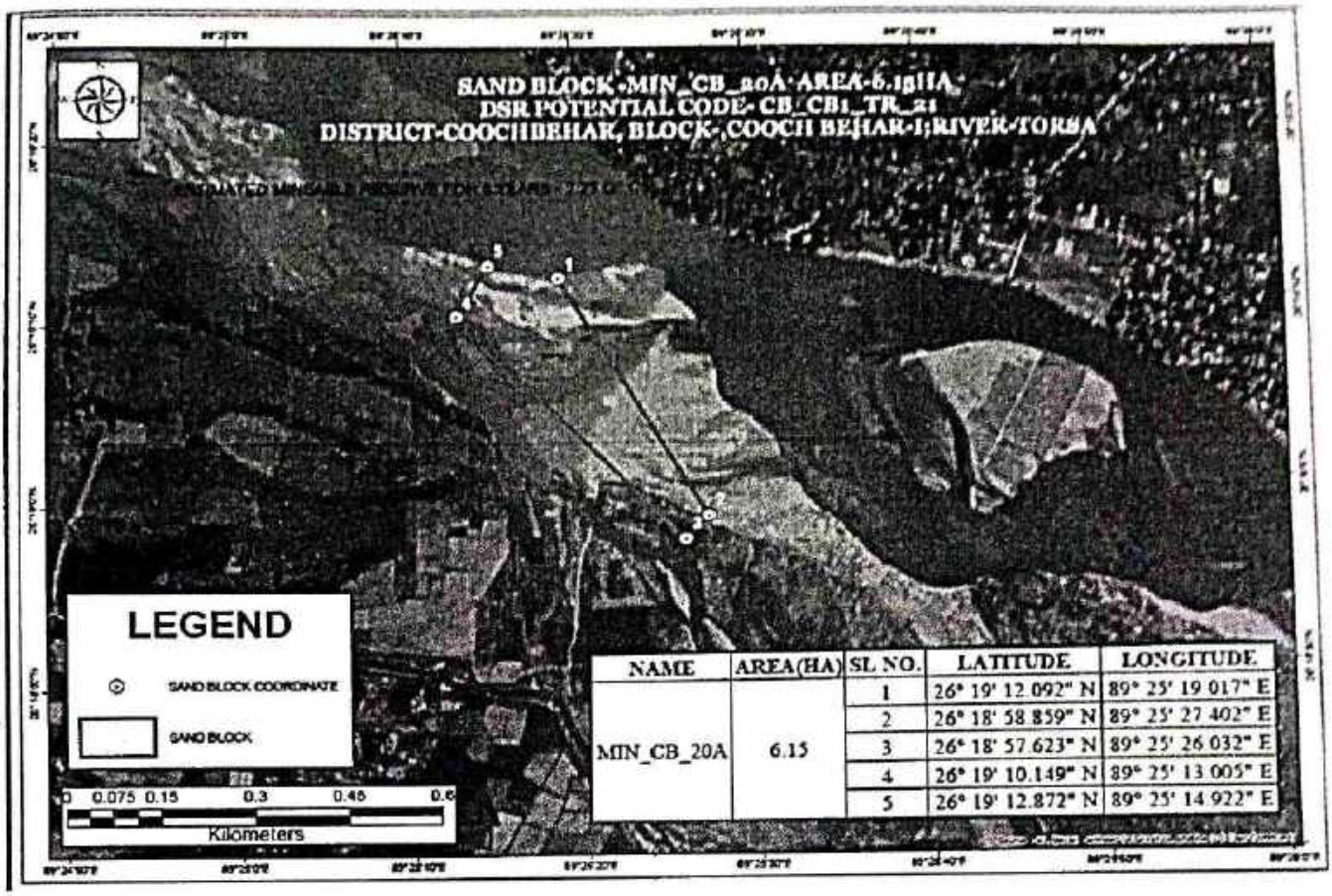
Documents to be submitted online

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Documents to be submitted offline

1. FORM-A: Format for Site Visit Certificate and Declaration (to be submitted physically in sealed envelope superscribing the RFP No, Bidder Name and Bidder ID, as per the timeline given in the Bid Data Sheet & Bid Schedule).
2. FORM-E Format for Net worth certificate of bidder (to be submitted physically in sealed envelope superscribing the RFP No, Bidder Name and Bidder ID, as per the timeline given in the Bid Data Sheet & Bid Schedule).
3. Self-certified scanned copy of the receipt of RFP Document Fee & EMD has to be submitted in a sealed envelope by superscribing RFP no., Name of the Bidder and Bidder Id, as per the timeline given in the Bid Data Sheet & Bid Schedule.

Geo-reference co-ordinate of the sand block



NAME	AREA(HA)	SL NO.	LATITUDE	LONGITUDE
MIN_CB_20A	6.15	1	26° 19' 12.092" N	89° 25' 19.017" E
		2	26° 18' 58.859" N	89° 25' 27.402" E
		3	26° 18' 57.623" N	89° 25' 26.032" E
		4	26° 19' 10.149" N	89° 25' 13.005" E
		5	26° 19' 12.872" N	89° 25' 14.922" E

West Bengal Mineral Development and Trading CorporationLimited (WBMDTCL)

(A Government of West Bengal Undertaking)

Request for Proposal (RFP) from Empaneled MDOs

For

Selection of Mine Developer and Operator (MDO) of Sand Blocks in West Bengal

Nodal Officer:
Managing Director, WBMDTCL
3rd Floor, DJ - 10 (WBIIDC Building)DJ Block, Sector II, Salt Lake City Kolkata 700 091
Contact: 033-23590073
Email Id: tenderwbmdtcl@gmail.com

Individual RFP Document

RFP No: CBR_16_20122024_A02 Dated. 20.12.2024

(Basic RFP Document-35 pages uploaded in the WBMDTCL website (https://mdtcl.wb.gov.in/) + Individual RFP Document-4 pages, Total 39 Pages)

Bid Data Sheet & Bid Schedule

Name of the Work	Selection of Mine Developer and Operator (MDO) of Sand Blocks in West Bengal
RFP Number and Date	RFP No.: **CBR_16_20122024_A02 Dated. 20.12.2024**
Non-Refundable RFP Document Fee	**17,700 /-** (Base Price- Rs 15,000/- + 18% GST)
Details of the Sand Block	***Block ID:*** MIN_CB_20B ***Category:*** A ***District:*** COOCH BEHAR ***River:*** *TORSA* ***Sand block area*** *5.460* Ha ***Estimated Annual Mineable Reserves (Cr. Cft.): 0.396 Cr. Cft.***
Mode of submission of Bid	Online
e-auction portal of Govt. of WestBengal	http://www.eauction.gov.in
Earnest Money Deposit	INR **32,46,000 /-** (INR **Thirty Two Lakh Forty Six** Thousand only)
Performance Security	To be paid by successful bidder in the form of a Bank Guarantee from a ***Scheduled Commercial Bank in India payable at Kolkata, West Bengal***
Date of publication of Tender on website	**20.12.2024 at 10:00 Hrs.**
Last date of submission of online pre-bid queries	**26.12.2024 till 17.00 Hrs.**
Online Pre-Bid conference	**30.12.2024 at 14.00 Hrs.**
Link for the Online Pre-Bid conference	Link: Join Zoom Meeting https://us06web.zoom.us/j/81762080843?pwd=sL5DIHmzc5sqpebtZMc7wlXv4CPbuq.1 Meeting ID: 817 6208 0843 Passcode: 972341
Last Date/Time for submission of documents through Online Mode	**13.01.2025 up to 16:00 Hrs.**
Last Date/Time for submission of documents through Offline Mode	**13.01.2025 up to 17:00 Hrs.**
Conduct of electronic auction	**20.01.2025 at 10:00 Hrs.**
End of electronic auction	**20.01.2025 at 17:00 Hrs.**
Intimation to the Preferred Bidder	To be intimated later
Contact Details	Contact: 033-23590073 Email id: tenderwbmdtcl@gmail.com

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Sd/-
Managing Director
West Bengal Mineral Development & Trading Corporation Limited.

Documents required to be submitted to participate in e-auction

Documents to be submitted online

1. Application Fee (to be submitted by the bidder in "Empaneled MDO login" of WBMDTCL website **https://mdtcl.wb.gov.in/**)

2. Earnest Money Deposit (EMD) (to be submitted by the bidder in "Empaneled MDO login" module of WBMDTCL website **https://mdtcl.wb.gov.in/**)

3. Payment Receipt copy of the Application Fee and EMD (to be uploaded in e-auction portal **http://www.eauction.gov.in** at the time of submission of Bid)

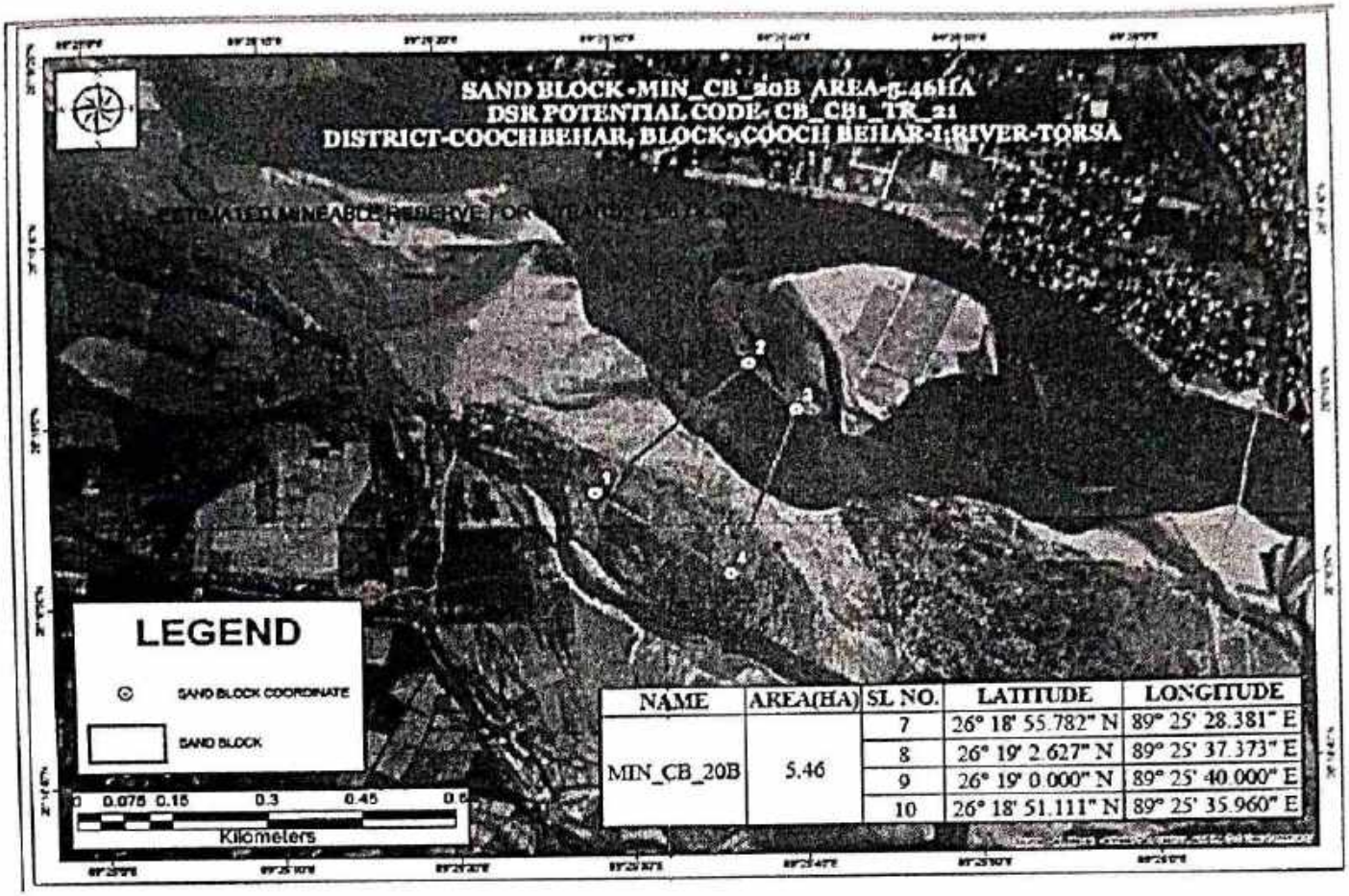
Documents to be submitted offline

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2. FORM-E Format for Net worth certificate of bidder (to be submitted physically in sealed envelope superscribing the RFP No, Bidder Name and Bidder ID, as per the timeline given in the Bid Data Sheet & Bid Schedule).

3. Self-certified scanned copy of the receipt of RFP Document Fee & EMD has to be submitted in a sealed envelope by superscribing RFP no., Name of the Bidder and Bidder Id, as per the timeline given in the Bid Data Sheet & Bid Schedule.

Geo-reference co-ordinate of the sand block



NAME	AREA(HA)	SL NO.	LATITUDE	LONGITUDE
MIN_CB_20B	5.46	7	26° 18' 55.782" N	89° 25' 28.381" E
		8	26° 19' 2.627" N	89° 25' 37.373" E
		9	26° 19' 0.000" N	89° 25' 40.000" E
		10	26° 18' 51.111" N	89° 25' 35.960" E

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West Bengal Mineral Development and Trading CorporationLimited (WBMDTCL)

(A Government of West Bengal Undertaking)

Request for Proposal (RFP) from Empaneled MDOs

For

Selection of Mine Developer and Operator (MDO) of Sand Blocks in West Bengal

Nodal Officer:
Managing Director, WBMDTCL
3rd Floor, DJ - 10 (WBIIDC Building)DJ Block, Sector II, Salt Lake City Kolkata 700 091
Contact: 033-23590073
Email id: tenderwbmdtcl@gmail.com

Individual RFP Document

RFP No: CBR_17_20122024_A03 Dated. 20.12.2024

(Basic RFP Document-35 pages uploaded in the WBMDTCL website (https://mdtcl.wb.gov.in/) + Individual RFP Document-4 pages, Total 39 Pages)

Bid Data Sheet & Bid Schedule

Name of the Work	Selection of Mine Developer and Operator (MDO) of Sand Blocks in West Bengal
RFP Number and Date	RFP No.: **CBR_17_20122024_A03 Dated. 20.12.2024**
Non-Refundable RFP Document Fee	**17,700 /-** (Base Price- Rs 15,000/- + 18% GST)
Details of the Sand Block	***Block ID:*** MIN_CB_21 ***Category:*** A ***District:*** COOCH BEHAR ***River:*** *TORSA* ***Sand block area*** *3.510* Ha ***Estimated Annual Mineable Reserves (Cr. Cft.): 0.238 Cr. Cft.***
Mode of submission of Bid	Online
e-auction portal of Govt. of WestBengal	http://www.eauction.gov.in
Earnest Money Deposit	INR **19,51,000 /-** (INR **Nineteen Lakh Fifty One Thousand** only)
Performance Security	To be paid by successful bidder in the form of a Bank Guarantee from a ***Scheduled Commercial Bank in India payable at Kolkata, West Bengal***
Date of publication of Tender on website	**20.12.2024 at 10:00 Hrs.**
Last date of submission of online pre-bid queries	**26.12.2024 till 17.00 Hrs.**
Online Pre-Bid conference	**30.12.2024 at 14.00 Hrs.**
Link for the Online Pre-Bid conference	Link: Join Zoom Meeting https://us06web.zoom.us/j/81762080843?pwd=sL5DlHmzc5sqpebtZMc7wlXv4CPbuq.1 Meeting ID: 817 6208 0843 Passcode: 972341
Last Date/Time for submission of documents through Online Mode	**13.01.2025 up to 16:00 Hrs.**
Last Date/Time for submission of documents through Offline Mode	**13.01.2025 up to 17:00 Hrs.**
Conduct of electronic auction	**20.01.2025 at 10:00 Hrs.**
End of electronic auction	**20.01.2025 at 17:00 Hrs.**
Intimation to the Preferred Bidder	To be intimated later
Contact Details	Contact: 033-23590073 Email Id: tenderwbmdtcl@gmail.com

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Sd/-
Managing Director
West Bengal Mineral Development & Trading Corporation Limited.

Documents required to be submitted to participate in e-auction

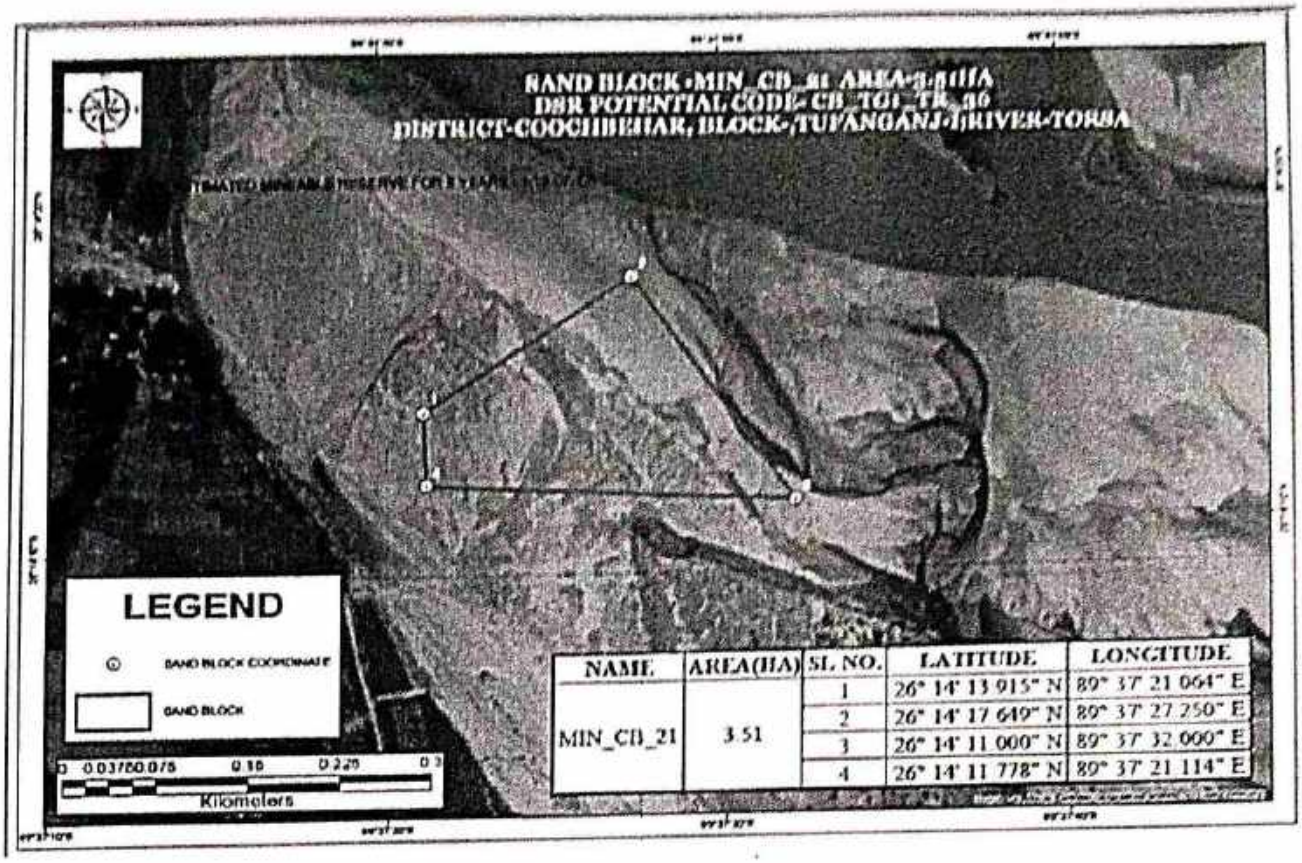
Documents to be submitted online

1. Application Fee (to be submitted by the bidder in "Empaneled MDO login" of WBMDTCL website **https://mdtcl.wb.gov.in/**)
2. Earnest Money Deposit (EMD) (to be submitted by the bidder in "Empaneled MDO login" module of WBMDTCL website **https://mdtcl.wb.gov.in/**)
3. Payment Receipt copy of the Application Fee and EMD (to be uploaded in e-auction portal **http://www.eauction.gov.in** at the time of submission of Bid)

Documents to be submitted offline

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Geo-reference co-ordinate of the sand block



NAME	AREA(HA)	SL. NO.	LATITUDE	LONGITUDE
MIN_CB_21	3.51	1	26° 14' 13.915" N	89° 37' 21.064" E
		2	26° 14' 17.649" N	89° 37' 27.250" E
		3	26° 14' 11.000" N	89° 37' 32.000" E
		4	26° 14' 11.778" N	89° 37' 21.114" E

West Bengal Mineral Development and Trading Corporation Limited (WBMDTCL)

(A Government of West Bengal Undertaking)

Request for Proposal (RFP) from Empaneled MDOs

For

Selection of Mine Developer and Operator (MDO) of Sand Blocks in West Bengal

Nodal Officer:
Managing Director, WBMDTCL
3rd Floor, DJ - 10 (WBIIDC Building)DJ Block, Sector II, Salt Lake City Kolkata 700 091
Contact: 033-23590073
Email id: tenderwbmdtcl@gmail.com

Individual RFP Document

RFP No: CBR_18_20122024_A04 Dated. 20.12.2024

(Basic RFP Document-35 pages uploaded in the WBMDTCL website (https://mdtcl.wb.gov.in/) + Individual RFP Document-4 pages, Total 39 Pages)

Bid Data Sheet & Bid Schedule

Name of the Work	Selection of Mine Developer and Operator (MDO) of Sand Blocks in West Bengal
RFP Number and Date	RFP No.: **CBR_18_20122024_A04 Dated. 20.12.2024**
Non-Refundable RFP Document Fee	17,700 /- (Base Price- Rs 15,000/- + 18% GST)
Details of the Sand Block	***Block ID:*** MIN_CB_22 ***Category:*** A ***District:*** COOCH BEHAR ***River:*** *JALDHAKA* ***Sand block area*** *2.770* Ha ***Estimated Annual Mineable Reserves (Cr. Cft.): 0.190 Cr. Cft.***
Mode of submission of Bid	Online
e-auction portal of Govt. of WestBengal	http://www.eauction.gov.in
Earnest Money Deposit	INR **15,58,000** /- (INR **Fifteen Lakh Fifty Eight Thousand** only)
Performance Security	To be paid by successful bidder in the form of a Bank Guarantee from a ***Scheduled Commercial Bank in India payable at Kolkata, West Bengal***
Date of publication of Tender on website	**20.12.2024 at 10:00 Hrs.**
Last date of submission of online pre-bid queries	**26.12.2024 till 17.00 Hrs.**
Online Pre-Bid conference	**30.12.2024 at 14.00 Hrs.**
Link for the Online Pre-Bid conference	Link: Join Zoom Meeting https://us06web.zoom.us/j/81762080843?pwd=sL5DIHmzc5sqpebtZMc7wlXv4CPbuq.1 Meeting ID: 817 6208 0843 Passcode: 972341
Last Date/Time for submission of documents through Online Mode	**13.01.2025 up to 16:00 Hrs.**
Last Date/Time for submission of documents through Offline Mode	**13.01.2025 up to 17:00 Hrs.**
Conduct of electronic auction	**20.01.2025 at 10:00 Hrs.**
End of electronic auction	**20.01.2025 at 17:00 Hrs.**
Intimation to the Preferred Bidder	To be intimated later
Contact Details	Contact: 033-23590073 Email id: tenderwbmdtcl@gmail.com

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Sd/-

Managing Director

West Bengal Mineral Development & Trading Corporation Limited.

Documents required to be submitted to participate in e-auction

Documents to be submitted online

1. Application Fee (to be submitted by the bidder in "Empaneled MDO login" of WBMDTCL website **https://mdtcl.wb.gov.in/**)

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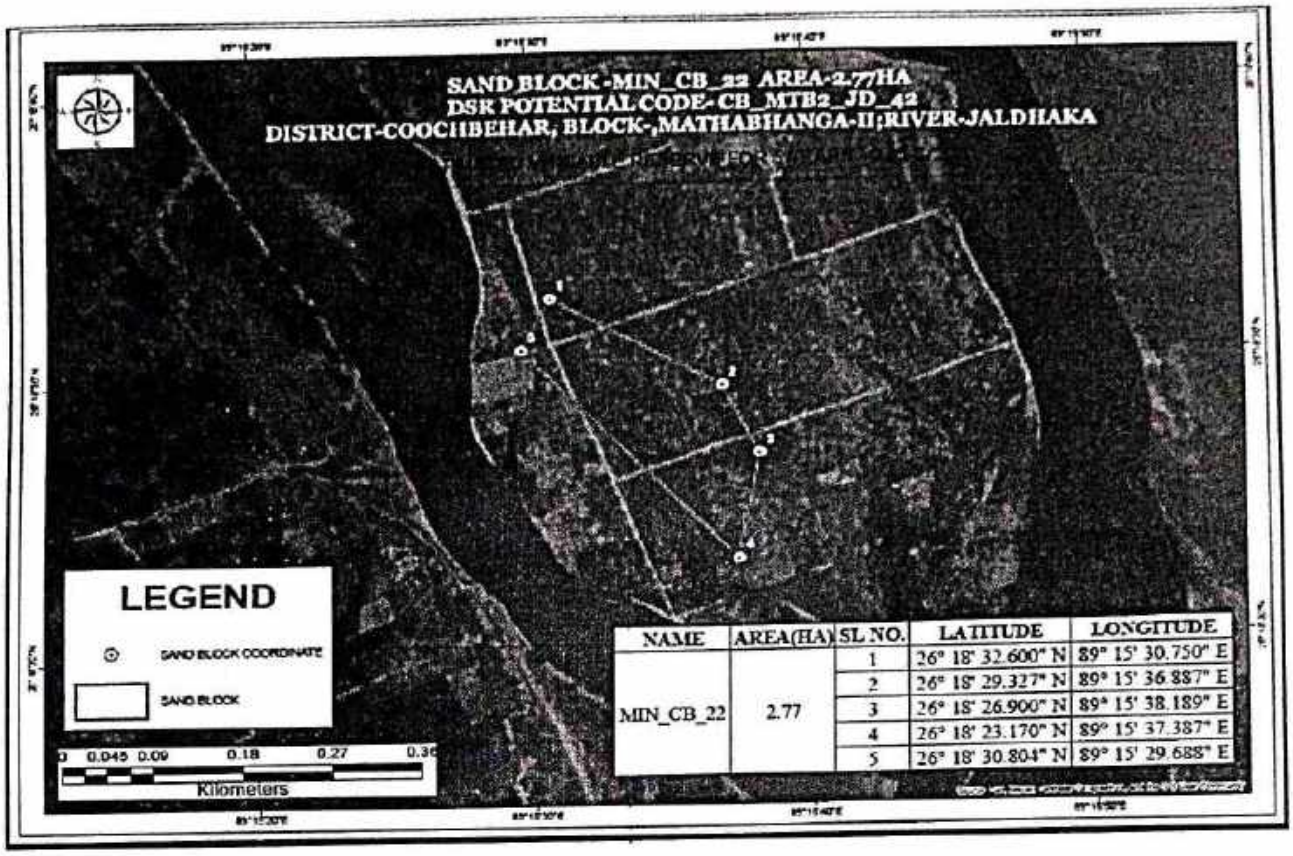
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1. FORM-A: Format for Site Visit Certificate and Declaration (to be submitted physically in sealed envelope superscribing the RFP No, Bidder Name and Bidder ID, as per the timeline given in the Bid Data Sheet & Bid Schedule).

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3. Self-certified scanned copy of the receipt of RFP Document Fee & EMD has to be submitted in a sealed envelope by superscribing RFP no., Name of the Bidder and Bidder Id, as per the timeline given in the Bid Data Sheet & Bid Schedule.

Geo-reference co-ordinate of the sand block



NAME	AREA(HA)	SL NO.	LATITUDE	LONGITUDE
MIN_CB_22	2.77	1	26° 18' 32.600" N	89° 15' 30.750" E
		2	26° 18' 29.327" N	89° 15' 36.887" E
		3	26° 18' 26.900" N	89° 15' 38.189" E
		4	26° 18' 23.170" N	89° 15' 37.387" E
		5	26° 18' 30.804" N	89° 15' 29.688" E

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For

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Nodal Officer:
Managing Director, WBMDTCL
3rd Floor, DJ - 10 (WBIIDC Building)DJ Block, Sector II, Salt Lake City Kolkata 700 091
Contact: 033-23590073
Email id: tenderwbmdtcl@gmail.com

Individual RFP Document

RFP No: CBR_19_20122024_A05 Dated. 20.12.2024

(Basic RFP Document-35 pages uploaded in the WBMDTCL website (https://mdtcl.wb.gov.in/) + Individual RFP Document-4 pages, Total 39 Pages)

Bid Data Sheet & Bid Schedule

Name of the Work	Selection of Mine Developer and Operator (MDO) of Sand Blocks in West Bengal
RFP Number and Date	RFP No.: **CBR_19_20122024_A05 Dated. 20.12.2024**
Non-Refundable RFP Document Fee	**17,700 /-** (Base Price- Rs 15,000/- + 18% GST)
Details of the Sand Block	***Block ID:*** MIN_CB_23 ***Category:*** A ***District:*** COOCH BEHAR ***River:*** *RAIDHAK 2* ***Sand block area*** *4.840* Ha ***Estimated Annual Mineable Reserves (Cr. Cft.): 0.332 Cr. Cft.***
Mode of submission of Bid	Online
e-auction portal of Govt. of WestBengal	http://www.eauction.gov.in
Earnest Money Deposit	**INR 27,22,000 /-** (INR Twenty Seven Lakh Twenty Two Thousand only)
Performance Security	To be paid by successful bidder in the form of a Bank Guarantee from a ***Scheduled Commercial Bank in India payable at Kolkata, West Bengal***
Date of publication of Tender on website	**20.12.2024 at 10:00 Hrs.**
Last date of submission of online pre-bid queries	**26.12.2024 till 17.00 Hrs.**
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Contact Details	Contact: 033-23590073 Email id: tenderwbmdtcl@gmail.com

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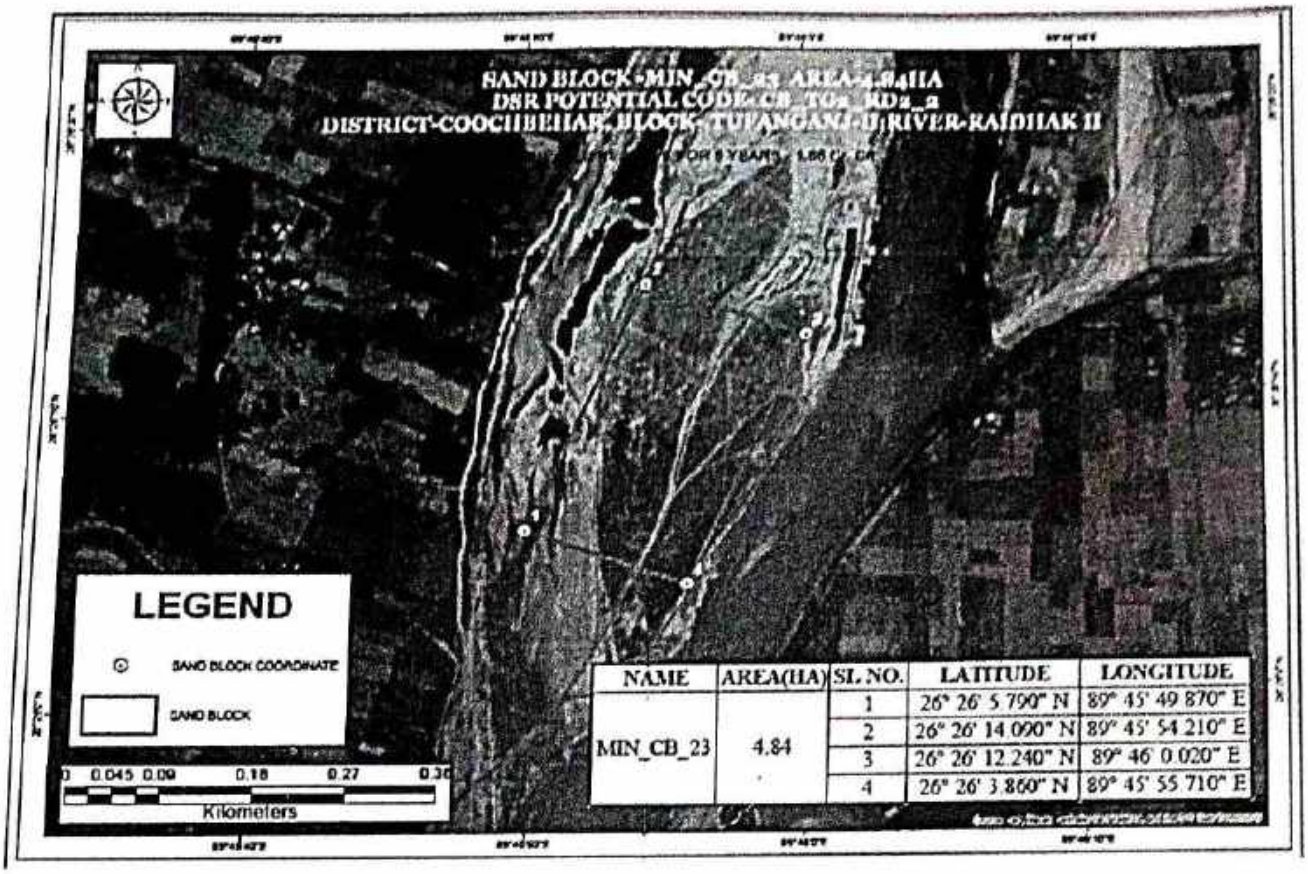
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Geo-reference co-ordinate of the sand block



NAME	AREA(HA)	SL NO.	LATITUDE	LONGITUDE
MIN_CB_23	4.84	1	26° 26' 5.790" N	89° 45' 49.870" E
		2	26° 26' 14.090" N	89° 45' 54.210" E
		3	26° 26' 12.240" N	89° 46' 0.020" E
		4	26° 26' 3.860" N	89° 45' 55.710" E

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(A Government of West Bengal Undertaking)

Request for Proposal (RFP) from Empaneled MDOs

For

Selection of Mine Developer and Operator (MDO) of Sand Blocks in West Bengal

Nodal Officer:
Managing Director, WBMDTCL
3rd Floor, DJ - 10 (WBIIDC Building)DJ Block, Sector II, Salt Lake City Kolkata 700 091
Contact: 033-23590073
Email id: tenderwbmdtcl@gmail.com

Individual RFP Document

RFP No: DDN_10_20122024_A01 Dated. 20.12.2024

(Basic RFP Document-35 pages uploaded in the WBMDTCL website (https://mdtcl.wb.gov.in/) + Individual RFP Document-4 pages, Total 39 Pages)

Bid Data Sheet & Bid Schedule

Name of the Work	Selection of Mine Developer and Operator (MDO) of Sand Blocks in West Bengal
RFP Number and Date	RFP No.: **DDN_10_20122024_A01 Dated. 20.12.2024**
Non-Refundable RFP Document Fee	**17,700** /- (Base Price- Rs 15,000/- + 18% GST)
Details of the Sand Block	***Block ID:*** MIN_DD_3 ***Category:*** A ***District:*** Dakshin Dinajpur ***River:*** Atreyee **Sand block area 4.86 Ha** ***Estimated Annual Mineable Reserves (Cr. Cft.): 0.258 Cr. Cft.***
Mode of submission of Bid	Online
e-auction portal of Govt. of WestBengal	http://www.eauction.gov.in
Earnest Money Deposit	INR **21,15,000** /- (INR **Twenty One Lakh Fifteen Thousand only)**
Performance Security	To be paid by successful bidder in the form of a Bank Guarantee from a ***Scheduled Commercial Bank in India payable at Kolkata, West Bengal***
Date of publication of Tender on website	**20.12.2024 at 10:00 Hrs.**
Last date of submission of online pre-bid queries	**26.12.2024 till 17.00 Hrs.**
Online Pre-Bid conference	**30.12.2024 at 14.00 Hrs.**
Link for the Online Pre-Bid conference	Link: Join Zoom Meeting https://us06web.zoom.us/j/81762080843?pwd=sL5DIHmzc5sqpebtZMc7wlXv4CPbuq.1 Meeting ID: 817 6208 0843 Passcode: 972341
Last Date/Time for submission of documents through Online Mode	**13.01.2025 up to 16:00 Hrs.**
Last Date/Time for submission of documents through Offline Mode	**13.01.2025 up to 17:00 Hrs.**
Conduct of electronic auction	**20.01.2025 at 10:00 Hrs.**
End of electronic auction	**20.01.2025 at 17:00 Hrs**
Intimation to the Preferred Bidder	To be intimated later
Contact Details	Contact: 033-23590073 Email id: tenderwbmdtcl@gmail.com

Note: Above schedule may be changed by WBMDTCL at any time at its own discretion. Please check the website: https://mdtcl.wb.gov.in/ and online NIC auction portal from time to time for furtherupdates.

Sd/-
Managing Director
West Bengal Mineral Development & Trading Corporation Limited.

Documents required to be submitted to participate in e-auction

Documents to be submitted online

1. Application Fee (to be submitted by the bidder in "Empaneled MDO Login" module of WBMDTCL website **https://mdtcl.wb.gov.in/**)

2. Earnest Money Deposit (EMD) (to be submitted by the bidder in "Empaneled MDO Login" of WBMDTCL website **https://mdtcl.wb.gov.in/**)

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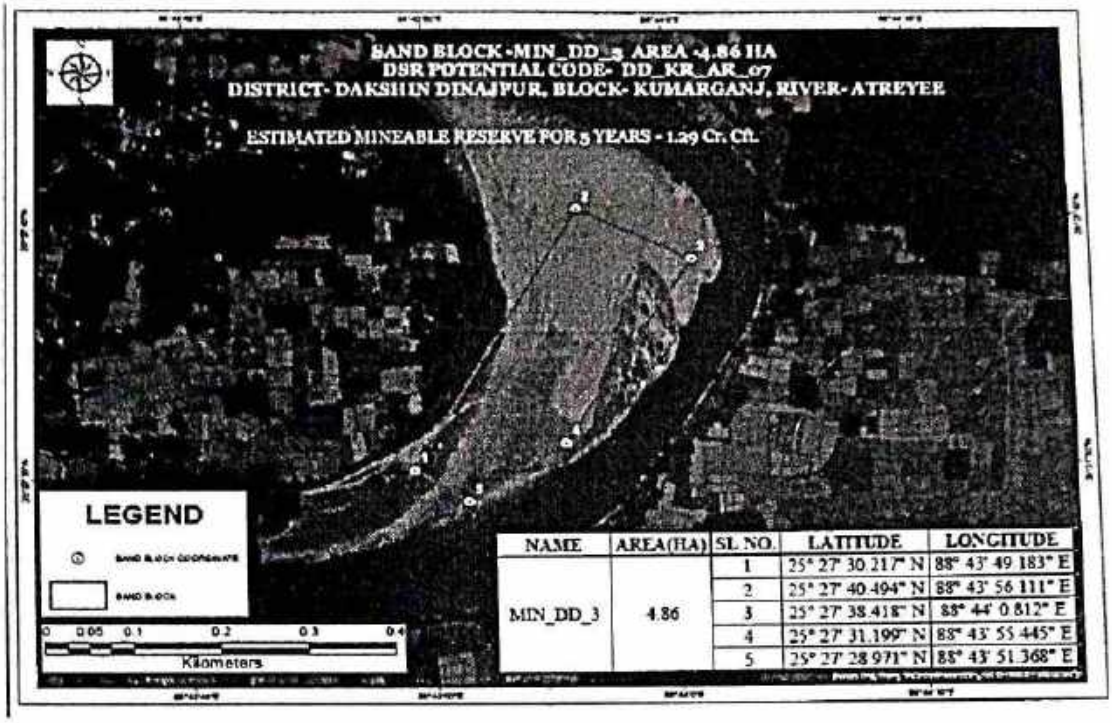
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Geo-reference co-ordinate of the sand block



NAME	AREA (HA)	SL NO.	LATITUDE	LONGITUDE
MIN_DD_3	4.86	1	25° 27' 30.217" N	88° 43' 49.183" E
		2	25° 27' 40.494" N	88° 43' 56.111" E
		3	25° 27' 38.418" N	88° 44' 0.812" E
		4	25° 27' 31.199" N	88° 43' 55.445" E
		5	25° 27' 28.971" N	88° 43' 51.368" E

West Bengal Mineral Development and Trading CorporationLimited (WBMDTCL)

(A Government of West Bengal Undertaking)

Request for Proposal (RFP) from Empaneled MDOs

For

Selection of Mine Developer and Operator (MDO) of Sand Blocks in West Bengal

Nodal Officer:
Managing Director, WBMDTCL
3rd Floor, DJ - 10 (WBIIDC Building)DJ Block, Sector II, Salt Lake City Kolkata 700 091
Contact: 033-23590073
Email id: tenderwbmdtcl@gmail.com

Individual RFP Document

RFP No: DDN_11_20122024_A02 Dated. 20.12.2024

(Basic RFP Document-35 pages uploaded in the WBMDTCL website (https://mdtcl.wb.gov.in/) + Individual RFP Document-4 pages, Total 39 Pages)

Bid Data Sheet & Bid Schedule

Name of the Work	Selection of Mine Developer and Operator (MDO) of Sand Blocks in West Bengal
RFP Number and Date	RFP No.: **DDN_11_20122024_A02 Dated. 20.12.2024**
Non-Refundable RFP Document Fee	**17,700 /-** (Base Price- Rs 15,000/- + 18% GST)
Details of the Sand Block	***Block ID:*** MIN_DD_6 ***Category:*** A ***District:*** Dakshin Dinajpur ***River:*** Atreyee **Sand block area** 5.26 Ha ***Estimated Annual Mineable Reserves (Cr. Cft.): 0.280 Cr. Cft.***
Mode of submission of Bid	Online
e-auction portal of Govt. of WestBengal	http://www.eauction.gov.in
Earnest Money Deposit	INR **22,95,000 /-** (INR **Twenty Two Lakh Ninety Five Thousand** only)
Performance Security	To be paid by successful bidder in the form of a Bank Guarantee from a ***Scheduled Commercial Bank in India payable at Kolkata, West Bengal***
Date of publication of Tender on website	**20.12.2024 at 10:00 Hrs.**
Last date of submission of online pre-bid queries	**26.12.2024 till 17.00 Hrs.**
Online Pre-Bid conference	**30.12.2024 at 14.00 Hrs.**
Link for the Online Pre-Bid conference	Link: Join Zoom Meeting https://us06web.zoom.us/j/81762080843?pwd=sL5DIHmzc5sqpebtZMc7wlXv4CPbuq.1 Meeting ID: 817 6208 0843 Passcode: 972341
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End of electronic auction	**20.01.2025 at 17:00 Hrs**
Intimation to the Preferred Bidder	To be intimated later
Contact Details	Contact: 033-23590073 Email id: tenderwbmdtcl@gmail.com

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Sd/-

Managing Director

West Bengal Mineral Development & Trading Corporation Limited.

Documents required to be submitted to participate in e-auction

Documents to be submitted online

1. Application Fee (to be submitted by the bidder in "Empaneled MDO Login" of WBMDTCL website **https://mdtcl.wb.gov.in/**)

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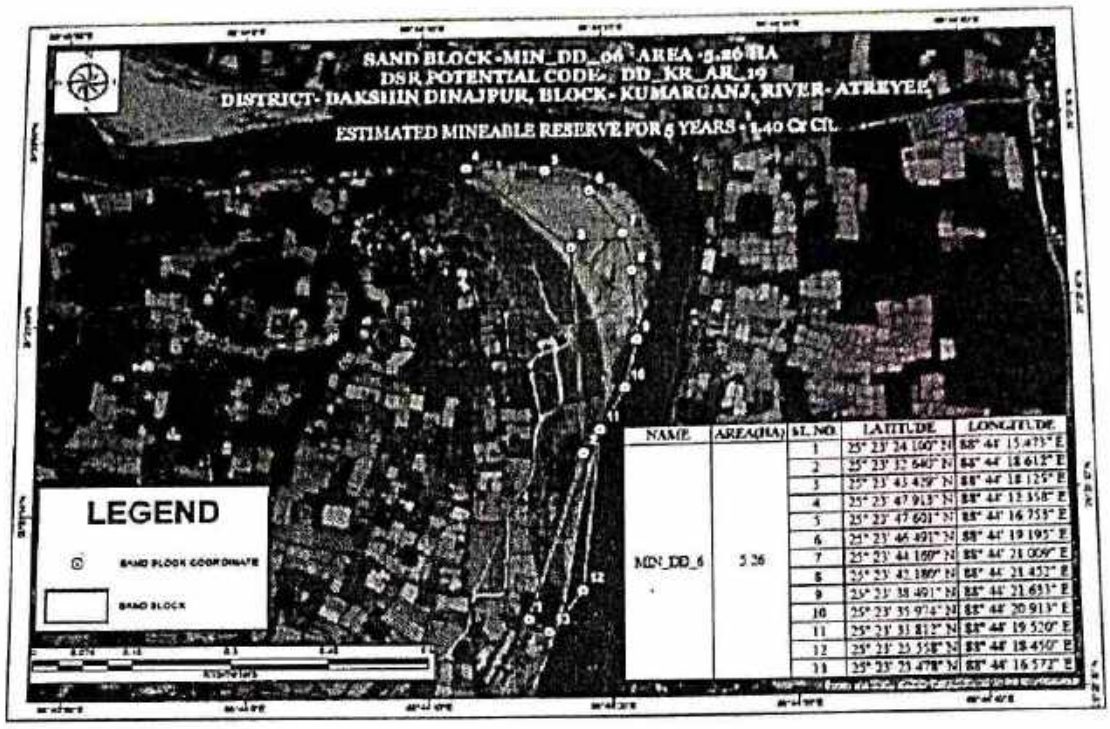
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Geo-reference co-ordinate of the sand block



NAME	AREA(HA)	SL NO.	LATITUDE	LONGITUDE
MIN_DD_6	5.26	1	25° 23' 24.160" N	88° 44' 15.473" E
		2	25° 23' 32.640" N	88° 44' 18.612" E
		3	25° 23' 43.439" N	88° 44' 18.125" E
		4	25° 23' 47.913" N	88° 44' 12.358" E
		5	25° 23' 47.603" N	88° 44' 16.759" E
		6	25° 23' 46.491" N	88° 44' 19.195" E
		7	25° 23' 44.169" N	88° 44' 21.009" E
		8	25° 23' 42.189" N	88° 44' 21.452" E
		9	25° 23' 38.491" N	88° 44' 21.693" E
		10	25° 23' 35.974" N	88° 44' 20.913" E
		11	25° 23' 31.812" N	88° 44' 19.520" E
		12	25° 23' 25.558" N	88° 44' 18.450" E
		13	25° 23' 25.478" N	88° 44' 16.572" E

West Bengal Mineral Development and Trading CorporationLimited (WBMDTCL)

(A Government of West Bengal Undertaking)

Request for Proposal (RFP) from Empaneled MDOs

For

Selection of Mine Developer and Operator (MDO) of Sand Blocks in West Bengal

Nodal Officer:
Managing Director, WBMDTCL
3rd Floor, DJ - 10 (WBIIDC Building)DJ Block, Sector II, Salt Lake City Kolkata 700 091
Contact: 033-23590073
Email id: tenderwbmdtcl@gmail.com

Individual RFP Document

RFP No: DDN_12_20122024_A03 Dated. 20.12.2024

(Basic RFP Document-35 pages uploaded in the WBMDTCL website (https://mdtcl.wb.gov.in/) + Individual RFP Document-4 pages, Total 39 Pages)

Bid Data Sheet & Bid Schedule

Name of the Work	Selection of Mine Developer and Operator (MDO) of Sand Blocks in West Bengal
RFP Number and Date	RFP No.: **DDN_12_20122024_A03 Dated. 20.12.2024**
Non-Refundable RFP Document Fee	**17,700 /-** (Base Price- Rs 15,000/- + 18% GST)
Details of the Sand Block	***Block ID:*** MIN_DD_32 ***Category:*** A ***District:*** Dakshin Dinajpur ***River:*** Atreyee **Sand block area 1.98 Ha** ***Estimated Annual Mineable Reserves (Cr. Cft.): 0.106 Cr. Cft.***
Mode of submission of Bid	Online
e-auction portal of Govt. of WestBengal	http://www.eauction.gov.in
Earnest Money Deposit	INR **8,69,000 /-** (INR **Eight Lakh Sixty Nine Thousand** only)
Performance Security	To be paid by successful bidder in the form of a Bank Guarantee from a ***Scheduled Commercial Bank in India payable at Kolkata, West Bengal***
Date of publication of Tender on website	**20.12.2024 at 10:00 Hrs.**
Last date of submission of online pre-bid queries	**26.12.2024 till 17.00 Hrs.**
Online Pre-Bid conference	**30.12.2024 at 14.00 Hrs.**
Link for the Online Pre-Bid conference	Link: Join Zoom Meeting https://us06web.zoom.us/j/81762080843?pwd=sL5DlHmzc5sqpebtZMc7wlXv4CPbuq.1 Meeting ID: 817 6208 0843 Passcode: 972341
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Contact Details	Contact: 033-23590073 Email id: tenderwbmdtcl@gmail.com

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Sd/-
Managing Director
West Bengal Mineral Development & Trading Corporation Limited.

Documents required to be submitted to participate in e-auction

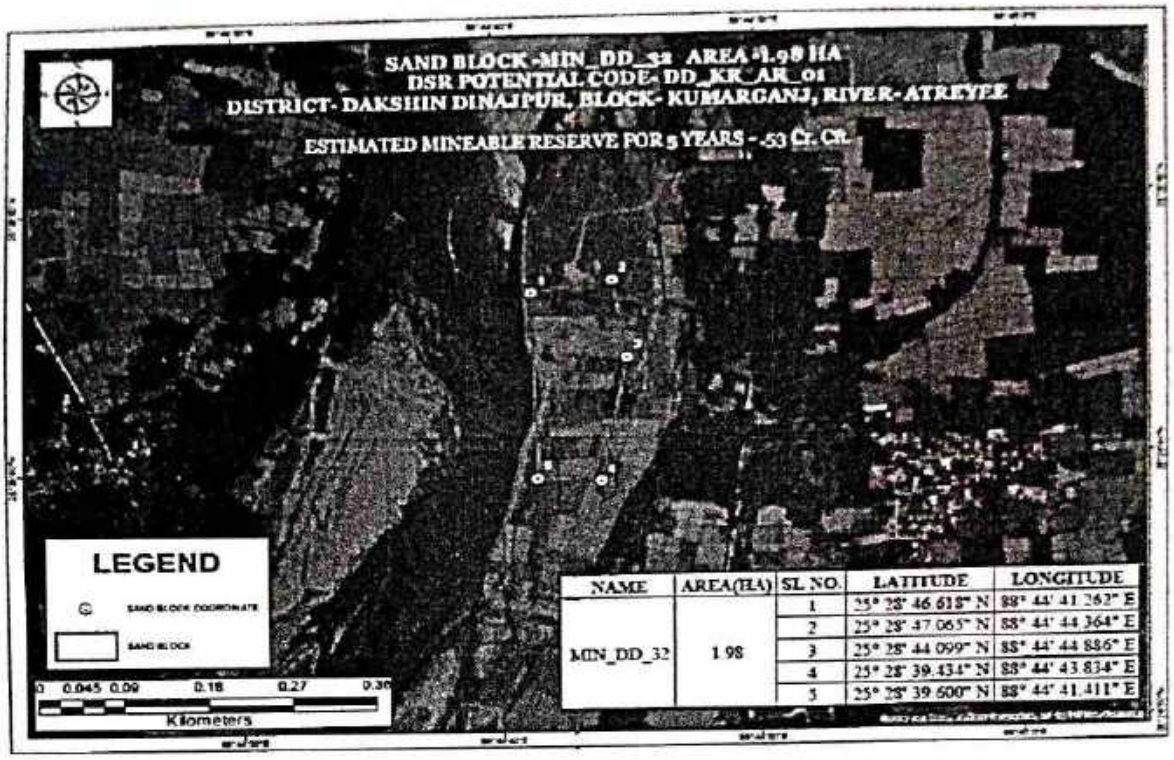
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Geo-reference co-ordinate of the sand block



NAME	AREA(HA)	SL NO.	LATITUDE	LONGITUDE
MIN_DD_32	1.98	1	25° 28' 46.618" N	88° 44' 41.262" E
		2	25° 28' 47.065" N	88° 44' 44.364" E
		3	25° 28' 44.099" N	88° 44' 44.886" E
		4	25° 28' 39.434" N	88° 44' 43.834" E
		5	25° 28' 39.500" N	88° 44' 41.411" E

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Nodal Officer:
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3rd Floor, DJ - 10 (WBIIDC Building)DJ Block, Sector II, Salt Lake City Kolkata 700 091
Contact: 033-23590073
Email id: tenderwbmdtcl@gmail.com

Individual RFP Document

RFP No: DDN_13_20122024_A04 Dated. 20.12.2024

(Basic RFP Document-35 pages uploaded in the WBMDTCL website (https://mdtcl.wb.gov.in/) + Individual RFP Document-4 pages, Total 39 Pages)

Bid Data Sheet & Bid Schedule

Name of the Work	Selection of Mine Developer and Operator (MDO) of Sand Blocks in West Bengal
RFP Number and Date	RFP No.: DDM_13_20122024_404 Dated. 20.12.2024
Non-Refundable RFP Document Fee	17,700 /- (Base Price- Rs 15,000/- + 18% GST)
Details of the Sand Block	**Block ID:** MIN_DD_33 **Category:** A **District:** Dakshin Dinajpur **River:** Atreyee **Sand block area** 0.610 Ha **Estimated Annual Mineable Reserves (Cr. Cft.): 0.024 Cr. Cft.**
Mode of submission of Bid	Online
e-auction portal of Govt. of WestBengal	http://www.eauction.gov.in
Earnest Money Deposit	**INR 2,79,000 /- (INR Two Lakh Seventy Nine Thousand only)**
Performance Security	To be paid by successful bidder in the form of a Bank Guarantee from a ***Scheduled Commercial Bank in India payable at Kolkata, West Bengal***
Date of publication of Tender on website	**20.12.2024 at 10:00 Hrs.**
Last date of submission of online pre-bid queries	**26.12.2024 till 17.00 Hrs.**
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Contact Details	Contact: 033-23590073 Email id: tenderwbmdtcl@gmail.com

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Managing Director

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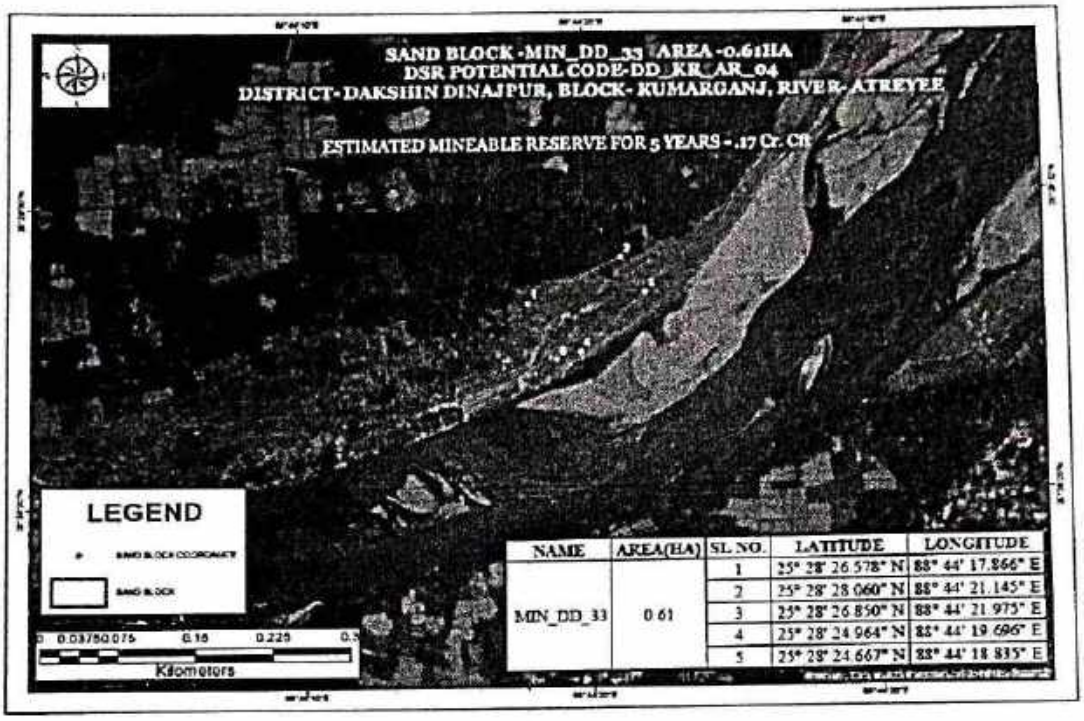
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Geo-reference co-ordinate of the sand block



NAME	AREA(HA)	SL NO.	LATITUDE	LONGITUDE
MIN_DD_33	0.61	1	25° 28' 26.578" N	88° 44' 17.866" E
		2	25° 28' 28.060" N	88° 44' 21.145" E
		3	25° 28' 26.850" N	88° 44' 21.975" E
		4	25° 28' 24.964" N	88° 44' 19.696" E
		5	25° 28' 24.667" N	88° 44' 18.835" E

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3rd Floor, DJ - 10 (WBIIDC Building)DJ Block, Sector II, Salt Lake City Kolkata 700 091
Contact: 033-23590073
Email id: tenderwbmdtcl@gmail.com

Individual RFP Document

RFP No: DDN_14_20122024_A05 Dated. 20.12.2024

(Basic RFP Document-35 pages uploaded in the WBMDTCL website (https://mdtcl.wb.gov.in/) + Individual RFP Document-4 pages, Total 39 Pages)

Bid Data Sheet & Bid Schedule

Name of the Work	Selection of Mine Developer and Operator (MDO) of Sand Blocks in West Bengal
RFP Number and Date	RFP No.: **DDN_14_20122024_A05 Dated. 20.12.2024**
Non-Refundable RFP Document Fee	**17,700 /-** (Base Price- Rs 15,000/- + 18% GST)
Details of the Sand Block	***Block ID:*** MIN_DD_36 ***Category:*** A ***District:*** Dakshin Dinajpur ***River:*** Atreyee **Sand block area 3.160 Ha** ***Estimated Annual Mineable Reserves (Cr. Cft.): 0.168 Cr. Cft.***
Mode of submission of Bid	Online
e-auction portal of Govt. of WestBengal	http://www.eauction.gov.in
Earnest Money Deposit	INR **13,77,000 /-** (INR **Thirteen Lakh Seventy Seven Thousand only**)
Performance Security	To be paid by successful bidder in the form of a Bank Guarantee from a ***Scheduled Commercial Bank in India payable at Kolkata, West Bengal***
Date of publication of Tender on website	**20.12.2024 at 10:00 Hrs.**
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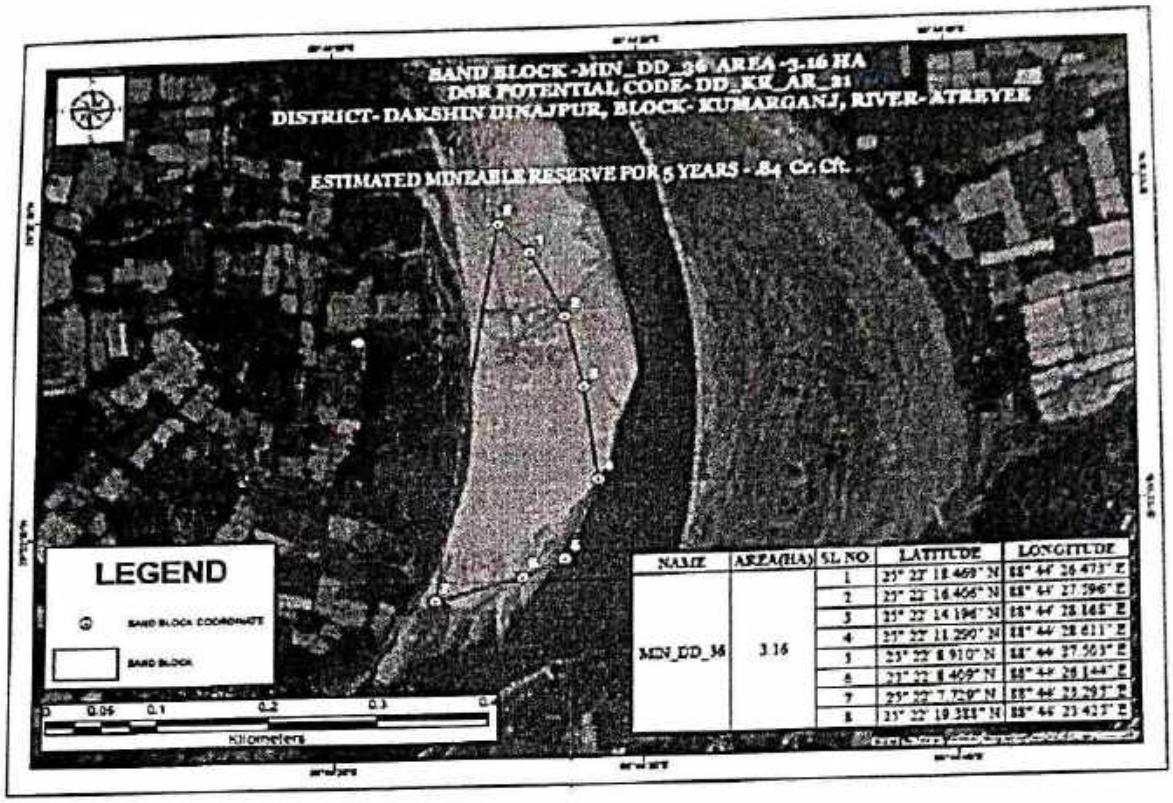
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Geo-reference co-ordinate of the sand block



NAME	AREA(HA)	SL NO	LATITUDE	LONGITUDE
MIN_DD_36	3.16	1	25° 22' 18.469" N	88° 44' 26.473" E
		2	25° 22' 16.406" N	88° 44' 27.596" E
		3	25° 22' 14.196" N	88° 44' 28.165" E
		4	25° 22' 11.290" N	88° 44' 28.611" E
		5	25° 22' 8.910" N	88° 44' 27.503" E
		6	25° 22' 8.469" N	88° 44' 26.144" E
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3rd Floor, DJ - 10 (WBIIDC Building)DJ Block, Sector II, Salt Lake City Kolkata 700 091
Contact: 033-23590073
Email id: tenderwbmdtcl@gmail.com

Individual RFP Document

RFP No: DDN_15_20122024_A06 Dated. 20.12.2024

(Basic RFP Document-35 pages uploaded in the WBMDTCL website (https://mdtcl.wb.gov.in/) + Individual RFP Document-4 pages, Total 39 Pages)

Bid Data Sheet & Bid Schedule

Name of the Work	Selection of Mine Developer and Operator (MDO) of Sand Blocks in West Bengal
RFP Number and Date	RFP No.: **DDN_15_20122024_A06 Dated. 20.12.2024**
Non-Refundable RFP Document Fee	**17,700 /-** (Base Price- Rs 15,000/- + 18% GST)
Details of the Sand Block	***Block ID:*** MIN_DD_40 ***Category:*** A ***District:*** Dakshin Dinajpur ***River:*** Atreyee **Sand block area** 4.380 Ha ***Estimated Annual Mineable Reserves (Cr. Cft.): 0.232 Cr. Cft.***
Mode of submission of Bid	Online
e-auction portal of Govt. of WestBengal	http://www.eauction.gov.in
Earnest Money Deposit	INR **19,02,000 /- (INR Nineteen Lakh Two Thousand** only)
Performance Security	To be paid by successful bidder in the form of a Bank Guarantee from a ***Scheduled Commercial Bank in India payable at Kolkata, West Bengal***
Date of publication of Tender on website	**20.12.2024 at 10:00 Hrs.**
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End of electronic auction	**20.01.2025 at 17:00 Hrs**
Intimation to the Preferred Bidder	To be intimated later
Contact Details	Contact: 033-23590073 Email id: tenderwbmdtcl@gmail.com

Note: Above schedule may be changed by WBMDTCL at any time at its own discretion. Please check the website: https://mdtcl.wb.gov.in/ and online NIC auction portal from time to time for furtherupdates.

Sd/-
Managing Director
West Bengal Mineral Development & Trading Corporation Limited.

Documents required to be submitted to participate in e-auction

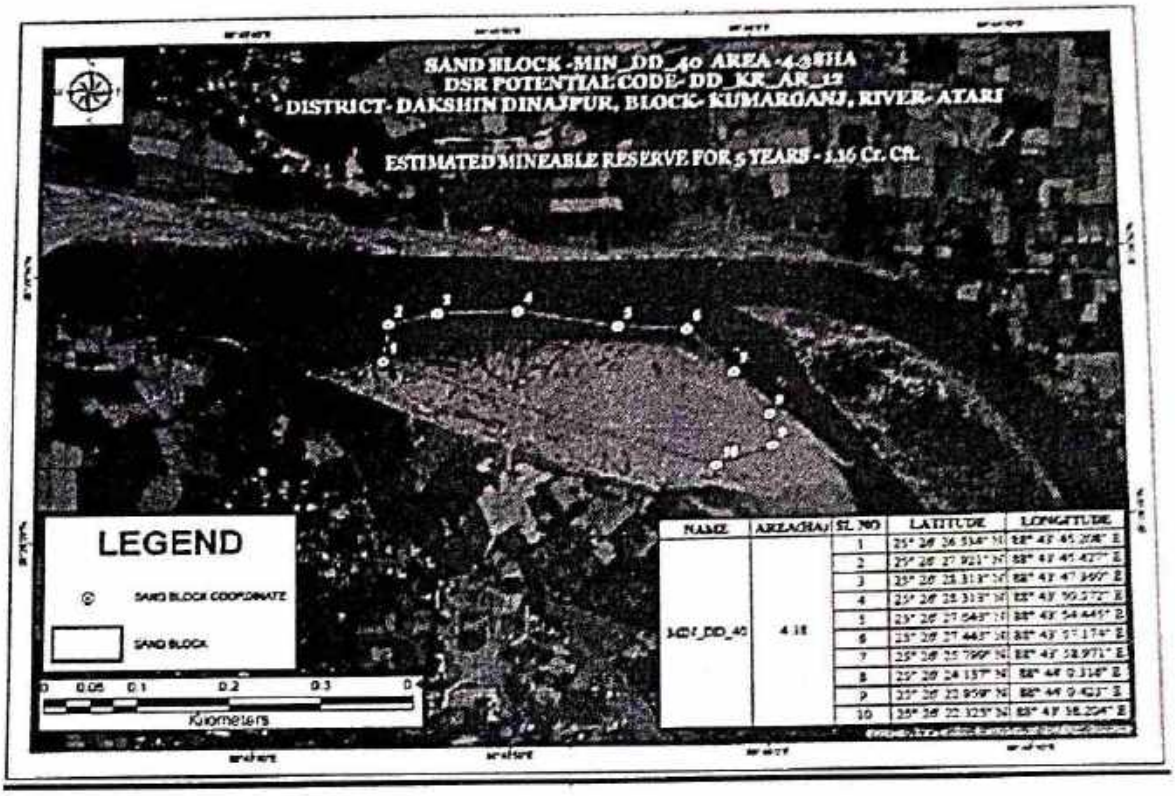
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Geo-reference co-ordinate of the sand block



West Bengal Mineral Development and Trading CorporationLimited (WBMDTCL)

(A Government of West Bengal Undertaking)

Request for Proposal (RFP) from Empaneled MDOs

For

Selection of Mine Developer and Operator (MDO) of Sand Blocks in West Bengal

Nodal Officer:
Managing Director, WBMDTCL
3rd Floor, DJ - 10 (WBIIDC Building)DJ Block, Sector II, Salt Lake City Kolkata 700 091
Contact: 033-23590073
Email id: tenderwbmdtcl@gmail.com

Individual RFP Document

RFP No: DDN_16_20122024_A07 Dated. 20.12.2024

(Basic RFP Document-35 pages uploaded in the WBMDTCL website (https://mdtcl.wb.gov.in/) + Individual RFP Document-4 pages, Total 39 Pages)

Bid Data Sheet & Bid Schedule

Name of the Work	Selection of Mine Developer and Operator (MDO) of Sand Blocks in West Bengal
RFP Number and Date	RFP No.: **DDN_1G_20122024_A07 Dated. 20.12.2024**
Non-Refundable RFP Document Fee	**17,700 /-** (Base Price- Rs 15,000/- + 18% GST)
Details of the Sand Block	***Block ID:*** MIN_DD_43 ***Category:*** A ***District:*** Dakshin Dinajpur ***River:*** Atreyee **Sand block area** 0.830 Ha ***Estimated Annual Mineable Reserves (Cr. Cft.): 0.044 Cr. Cft.***
Mode of submission of Bid	Online
e-auction portal of Govt. of WestBengal	http://www.eauction.gov.in
Earnest Money Deposit	**INR 3,61,000 /- (INR Three Lakh Sixty One Thousand only)**
Performance Security	To be paid by successful bidder in the form of a Bank Guarantee from a ***Scheduled Commercial Bank in India payable at Kolkata, West Bengal***
Date of publication of Tender on website	**20.12.2024 at 10:00 Hrs.**
Last date of submission of online pre-bid queries	**26.12.2024 till 17.00 Hrs.**
Online Pre-Bid conference	**30.12.2024 at 14.00 Hrs.**
Link for the Online Pre-Bid conference	Link: Join Zoom Meeting https://us06web.zoom.us/j/81762080843?pwd=sL5DlHmzc5sqpebtZMc7wlXv4CPbug.1 Meeting ID: 817 6208 0843 Passcode: 972341
Last Date/Time for submission of documents through Online Mode	**13.01.2025 up to 16:00 Hrs.**
Last Date/Time for submission of documents through Offline Mode	**13.01.2025 up to 17:00 Hrs.**
Conduct of electronic auction	**20.01.2025 at 10:00 Hrs.**
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Sd/-

Managing Director

West Bengal Mineral Development & Trading Corporation Limited.

Documents required to be submitted to participate in e-auction

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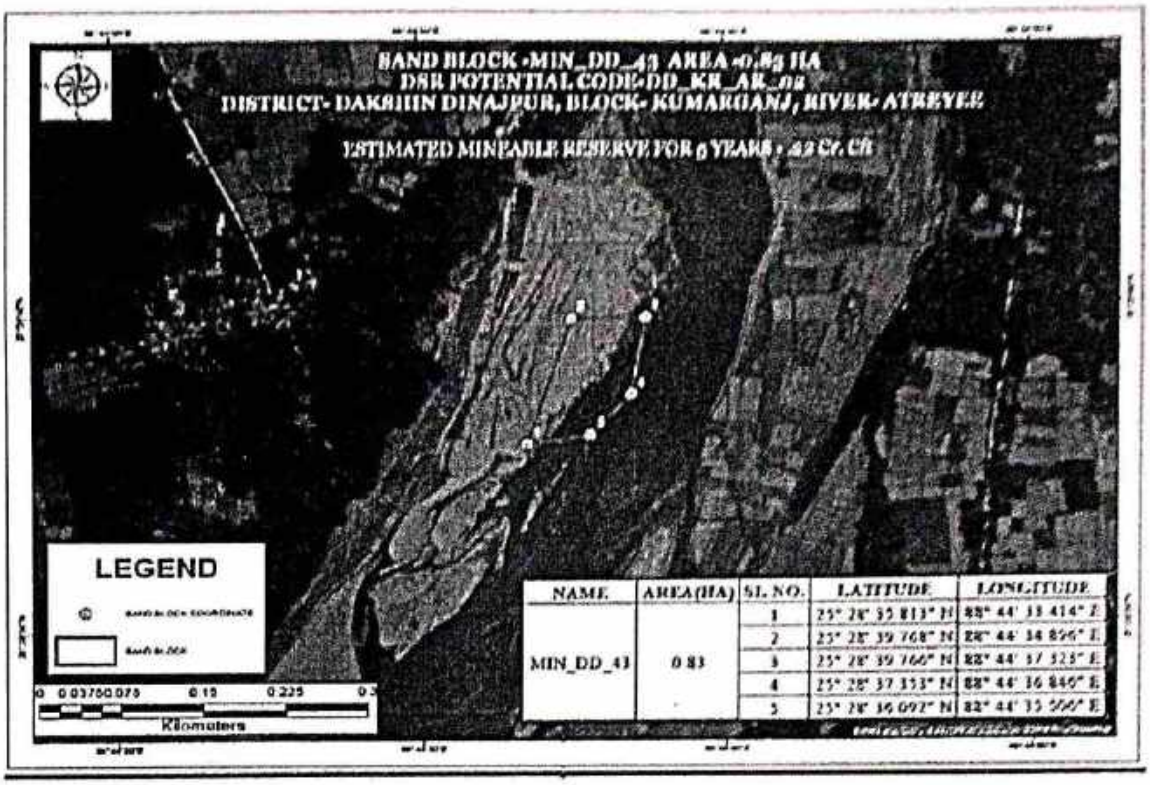
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Geo-reference co-ordinate of the sand block



NAME	AREA (HA)	SL. NO.	LATITUDE	LONGITUDE
MIN_DD_43	0.83	1	25° 28' 35.813" N	88° 44' 33.414" E
		2	25° 28' 39.768" N	88° 44' 34.896" E
		3	25° 28' 39.766" N	88° 44' 37.525" E
		4	25° 28' 37.353" N	88° 44' 36.846" E
		5	25° 28' 36.092" N	88° 44' 35.500" E

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For

Selection of Mine Developer and Operator (MDO) of Sand Blocks in West Bengal

Nodal Officer:
Managing Director, WBMDTCL
3rd Floor, DJ - 10 (WBIIDC Building)DJ Block, Sector II, Salt Lake City Kolkata 700 091
Contact: 033-23590073
Email id: tenderwbmdtcl@gmail.com

Individual RFP Document

RFP No: DDN_17_20122024_A08 Dated. 20.12.2024

(Basic RFP Document-35 pages uploaded in the WBMDTCL website (https://mdtcl.wb.gov.in/) + Individual RFP Document-4 pages, Total 39 Pages)

Bid Data Sheet & Bid Schedule

Name of the Work	Selection of Mine Developer and Operator (MDO) of Sand Blocks in West Bengal
RFP Number and Date	RFP No.: DDN_17_20122024_A08 Dated. 20.12.2024
Non-Refundable RFP Document Fee	17,700 /- (Base Price- Rs 15,000/- + 18% GST)
Details of the Sand Block	***Block ID:*** MIN_DD_44 ***Category:*** A ***District:*** Dakshin Dinajpur ***River:*** Atreyee **Sand block area** 1.920 Ha ***Estimated Annual Mineable Reserves (Cr. Cft.): 0.102 Cr. Cft.***
Mode of submission of Bid	Online
e-auction portal of Govt. of WestBengal	http://www.eauction.gov.in
Earnest Money Deposit	INR **8,36,000** /- (INR **Eight Lakh Thirty Six Thousand** only)
Performance Security	To be paid by successful bidder in the form of a Bank Guarantee from a ***Scheduled Commercial Bank in India payable at Kolkata, West Bengal***
Date of publication of Tender on website	**20.12.2024 at 10:00 Hrs.**
Last date of submission of online pre-bid queries	**26.12.2024 till 17.00 Hrs.**
Online Pre-Bid conference	**30.12.2024 at 14.00 Hrs.**
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West Bengal Mineral Development & Trading Corporation Limited.

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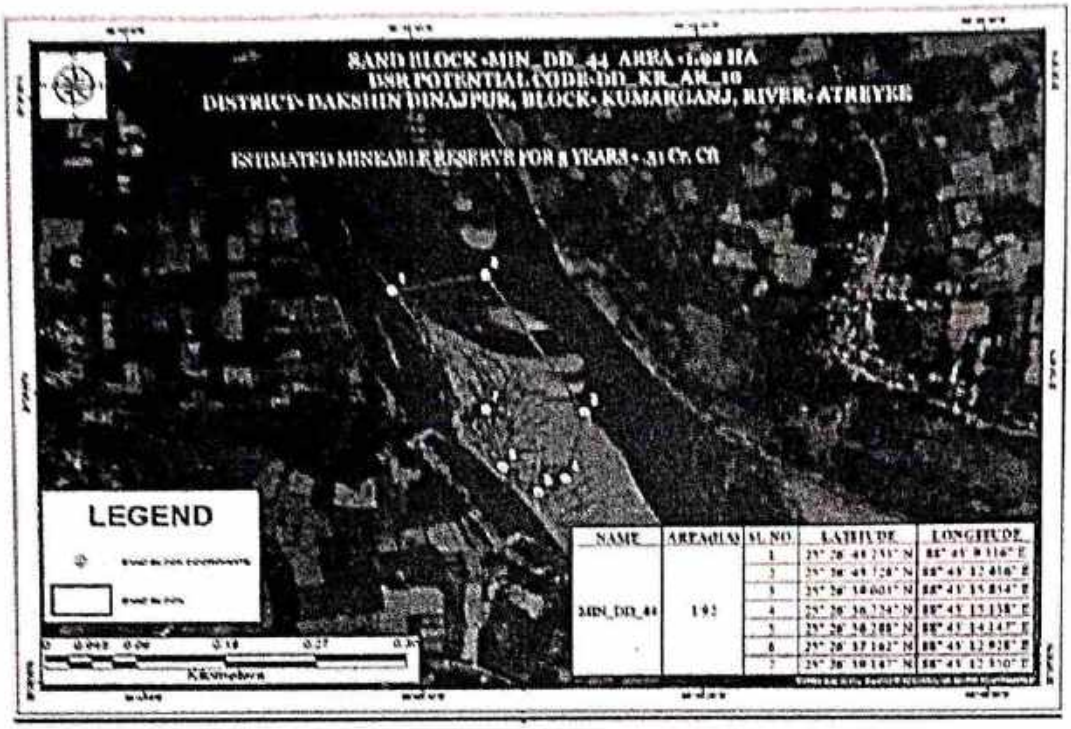
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Geo-reference co-ordinate of the sand block



NAME	AREA(HA)	SL NO	LATITUDE	LONGITUDE
MIN_DD_44	1.92	1	25° 28' 48.253" N	88° 45' 9.116" E
		2	25° 28' 45.726" N	88° 45' 12.416" E
		3	25° 28' 38.603" N	88° 45' 15.814" E
		4	25° 28' 36.324" N	88° 45' 17.138" E
		5	25° 28' 30.288" N	88° 45' 14.247" E
		6	25° 28' 37.162" N	88° 45' 12.928" E
		7	25° 28' 39.147" N	88° 45' 12.930" E

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Contact: 033-23590073
Email id: tenderwbmdtcl@gmail.com

Individual RFP Document

RFP No: DDN_18_20122024_A09 Dated. 20.12.2024

(Basic RFP Document-35 pages uploaded in the WBMDTCL website (https://mdtcl.wb.gov.in/) + Individual RFP Document-4 pages, Total 39 Pages)

Bid Data Sheet & Bid Schedule

Name of the Work	Selection of Mine Developer and Operator (MDO) of Sand Blocks in West Bengal
RFP Number and Date	RFP No.: **DDN_18_20122024_A09 Dated. 20.12.2024**
Non-Refundable RFP Document Fee	17,700 /- (Base Price- Rs 15,000/- + 18% GST)
Details of the Sand Block	***Block ID:*** MIN_DD_45 ***Category:*** A ***District:*** Dakshin Dinajpur ***River:*** Atreyee **Sand block area** 6.380 Ha ***Estimated Annual Mineable Reserves (Cr. Cft.): 0.338 Cr. Cft.***
Mode of submission of Bid	Online
e-auction portal of Govt. of WestBengal	http://www.eauction.gov.in
Earnest Money Deposit	INR **27,71,000 /- (INR Twenty Seven Lakh Seventy One Thousand** only)
Performance Security	To be paid by successful bidder in the form of a Bank Guarantee from a ***Scheduled Commercial Bank in India payable at Kolkata, West Bengal***
Date of publication of Tender on website	**20.12.2024 at 10:00 Hrs.**
Last date of submission of online pre-bid queries	**26.12.2024 till 17.00 Hrs.**
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Conduct of electronic auction	**20.01.2025 at 10:00 Hrs.**
End of electronic auction	**20.01.2025 at 17:00 Hrs**
Intimation to the Preferred Bidder	To be intimated later
Contact Details	Contact: 033-23590073 Email id: tenderwbmdtcl@gmail.com

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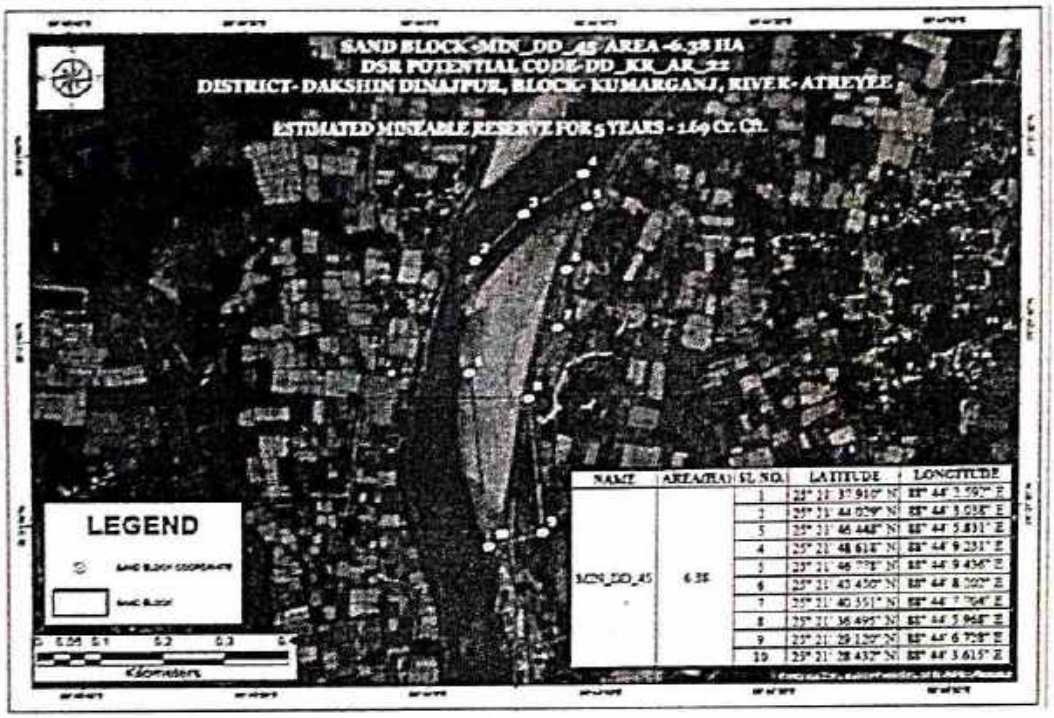
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Geo-reference co-ordinate of the sand block



NAME	AREA(HA)	SL NO.	LATITUDE	LONGITUDE
MDN_DD_45	6.38	1	25° 21' 37.910" N	88° 44' 2.597" E
		2	25° 21' 44.029" N	88° 44' 3.038" E
		3	25° 21' 46.448" N	88° 44' 5.831" E
		4	25° 21' 48.614" N	88° 44' 9.231" E
		5	25° 21' 46.778" N	88° 44' 9.436" E
		6	25° 21' 43.450" N	88° 44' 8.202" E
		7	25° 21' 40.551" N	88° 44' 7.764" E
		8	25° 21' 36.495" N	88° 44' 5.968" E
		9	25° 21' 29.120" N	88° 44' 6.728" E
		10	25° 21' 28.432" N	88° 44' 3.615" E

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Contact: 033-23590073
Email id: tenderwbmdtcl@gmail.com

Individual RFP Document

RFP No: DDN_19_20122024_A10 Dated. 20.12.2024

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Bid Data Sheet & Bid Schedule

Name of the Work	Selection of Mine Developer and Operator (MDO) of Sand Blocks in West Bengal
RFP Number and Date	RFP No.: **DDN_19_20122024_A10 Dated. 20.12.2024**
Non-Refundable RFP Document Fee	17,700 /- (Base Price- Rs 15,000/- + 18% GST)
Details of the Sand Block	***Block ID:*** MIN_DD_46 ***Category:*** A ***District:*** Dakshin Dinajpur ***River:*** Atreyee **Sand block area** 1.690 Ha ***Estimated Annual Mineable Reserves (Cr. Cft.): 0.090 Cr. Cft.***
Mode of submission of Bid	Online
e-auction portal of Govt. of WestBengal	http://www.eauction.gov.in
Earnest Money Deposit	INR **7,38,000 /- (INR Seven Lakh Thirty -Eight Thousand** only)
Performance Security	To be paid by successful bidder in the form of a Bank Guarantee from a ***Scheduled Commercial Bank in India payable at Kolkata, West Bengal***
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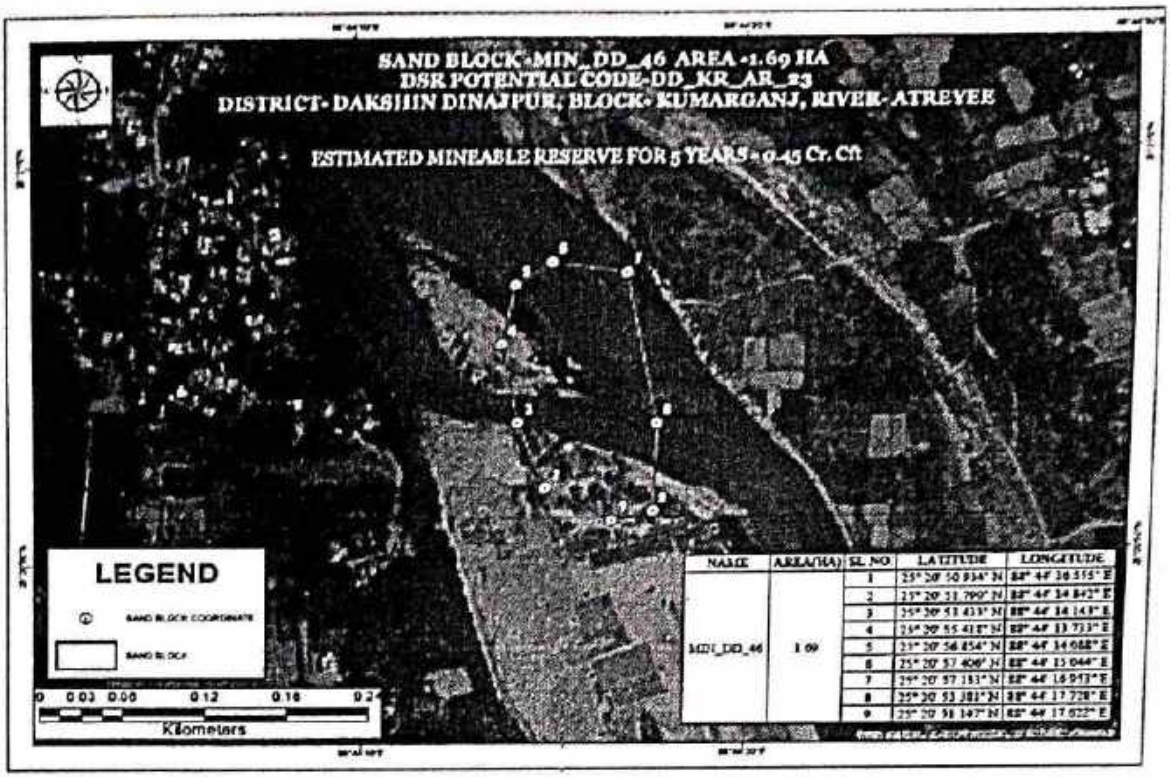
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Geo-reference co-ordinate of the sand block



NAME	AREA(HA)	SL NO	LATITUDE	LONGITUDE
MIN_DD_46	1.69	1	25° 20' 50.934" N	88° 44' 36.515" E
		2	25° 20' 51.799" N	88° 44' 34.842" E
		3	25° 20' 53.433" N	88° 44' 34.143" E
		4	25° 20' 55.415" N	88° 44' 33.733" E
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Individual RFP Document

RFP No: DDN_20_20122024_A11 Dated. 20.12.2024

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Bid Data Sheet & Bid Schedule

Name of the Work	Selection of Mine Developer and Operator (MDO) of Sand Blocks in West Bengal
RFP Number and Date	RFP No.: **DDN_20_20122024_A11 Dated. 20.12.2024**
Non-Refundable RFP Document Fee	17,700 /- (Base Price- Rs 15,000/- + 18% GST)
Details of the Sand Block	***Block ID:*** MIN_DD_47 ***Category:*** A ***District:*** Dakshin Dinajpur ***River:*** Atreyee **Sand block area** 4.20 Ha ***Estimated Annual Mineable Reserves (Cr. Cft.): 0.226 Cr. Cft.***
Mode of submission of Bid	Online
e-auction portal of Govt. of WestBengal	http://www.eauction.gov.in
Earnest Money Deposit	**INR 18,53,000 /- (INR Eighteen Lakh Fifty -Three Thousand only)**
Performance Security	To be paid by successful bidder in the form of a Bank Guarantee from a ***Scheduled Commercial Bank in India payable at Kolkata, West Bengal***
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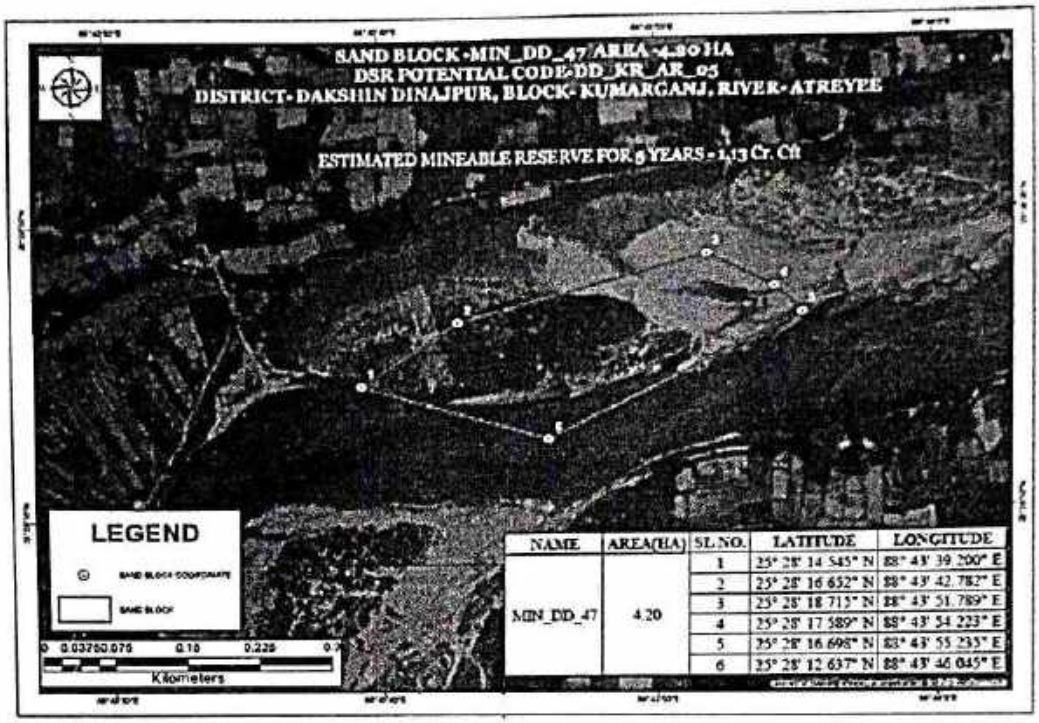
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Documents to be submitted offline

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Geo-reference co-ordinate of the sand block



NAME	AREA(HA)	SL NO.	LATITUDE	LONGITUDE
MIN_DD_47	4.20	1	25° 28' 14.545" N	88° 43' 39.200" E
		2	25° 28' 16.652" N	88° 43' 42.782" E
		3	25° 28' 18.715" N	88° 43' 51.789" E
		4	25° 28' 17.589" N	88° 43' 54.223" E
		5	25° 28' 16.698" N	88° 43' 55.233" E
		6	25° 28' 12.637" N	88° 43' 46.045" E

West Bengal Mineral Development and Trading CorporationLimited (WBMDTCL)

(A Government of West Bengal Undertaking)

Request for Proposal (RFP) from Empaneled MDOs

For

Selection of Mine Developer and Operator (MDO) of Sand Blocks in West Bengal

Nodal Officer:
Managing Director, WBMDTCL
3rd Floor, DJ - 10 (WBIIDC Building)DJ Block, Sector II, Salt Lake City Kolkata 700 091
Contact: 033-23590073
Email id: tenderwbmdtcl@gmail.com

Individual RFP Document

RFP No: JHG_19_20122024_A01 Dated. 20.12.2024

(Basic RFP Document-35 pages uploaded in the WBMDTCL website (https://mdtcl.wb.gov.in/) + Individual RFP Document-4 pages, Total 39 Pages)

Bid Data Sheet & Bid Schedule

Name of the Work	Selection of Mine Developer and Operator (MDO) of Sand Blocks in West Bengal
RFP Number and Date	RFP No.: **JHG_19_20122024_A01 Dated. 20.12.2024**
Non-Refundable RFP Document Fee	**17,700 /-** (Base Price- Rs 15,000/- + 18% GST)
Details of the Sand Block	***Block ID:*** MIN_JH_16 ***Category:*** A ***District:*** Jhargram ***River:*** Kansabati ***Sand block area*** 2.76 Ha ***Estimated Annual Mineable Reserves (Cr. Cft.): 0.134 Cr. Cft.***
Mode of submission of Bid	Online
e-auction portal of Govt. of WestBengal	http://www.eauction.gov.in
Earnest Money Deposit	**INR 10,98,000 /-** (INR **Ten Lakh Ninety Eight Thousand** only)
Performance Security	To be paid by successful bidder in the form of a Bank Guarantee from a ***Scheduled Commercial Bank in India payable at Kolkata, West Bengal***
Date of publication of Tender on website	**20.12.2024 at 10:00 Hrs.**
Last date of submission of online pre-bid queries	**26.12.2024 till 17.00 Hrs.**
Online Pre-Bid conference	**30.12.2024 at 14.00 Hrs.**
Link for the Online Pre-Bid conference	Link: Join Zoom Meeting https://us06web.zoom.us/j/81762080843?pwd=sL5DlHmzc5sqpebtZMc7wlXv4CPbuq.1 Meeting ID: 817 6208 0843 Passcode: 972341
Last Date/Time for submission of documents through Online Mode	**13.01.2025 up to 16:00 Hrs.**
Last Date/Time for submission of documents through Offline Mode	**13.01.2025 up to 17:00 Hrs.**
Conduct of electronic auction	**20.01.2025 at 10:00 Hrs.**
End of electronic auction	**20.01.2025 at 17:00 Hrs**
Intimation to the Preferred Bidder	To be intimated later
Contact Details	Contact: 033-23590073 Email id: tenderwbmdtcl@gmail.com

Note: Above schedule may be changed by WBMDTCL at any time at its own discretion. Please check the website: https://mdtcl.wb.gov.in/ and online NIC auction portal from time to time for furtherupdates.

Sd/-
Managing Director
West Bengal Mineral Development & Trading Corporation Limited.

Documents required to be submitted to participate in e-auction

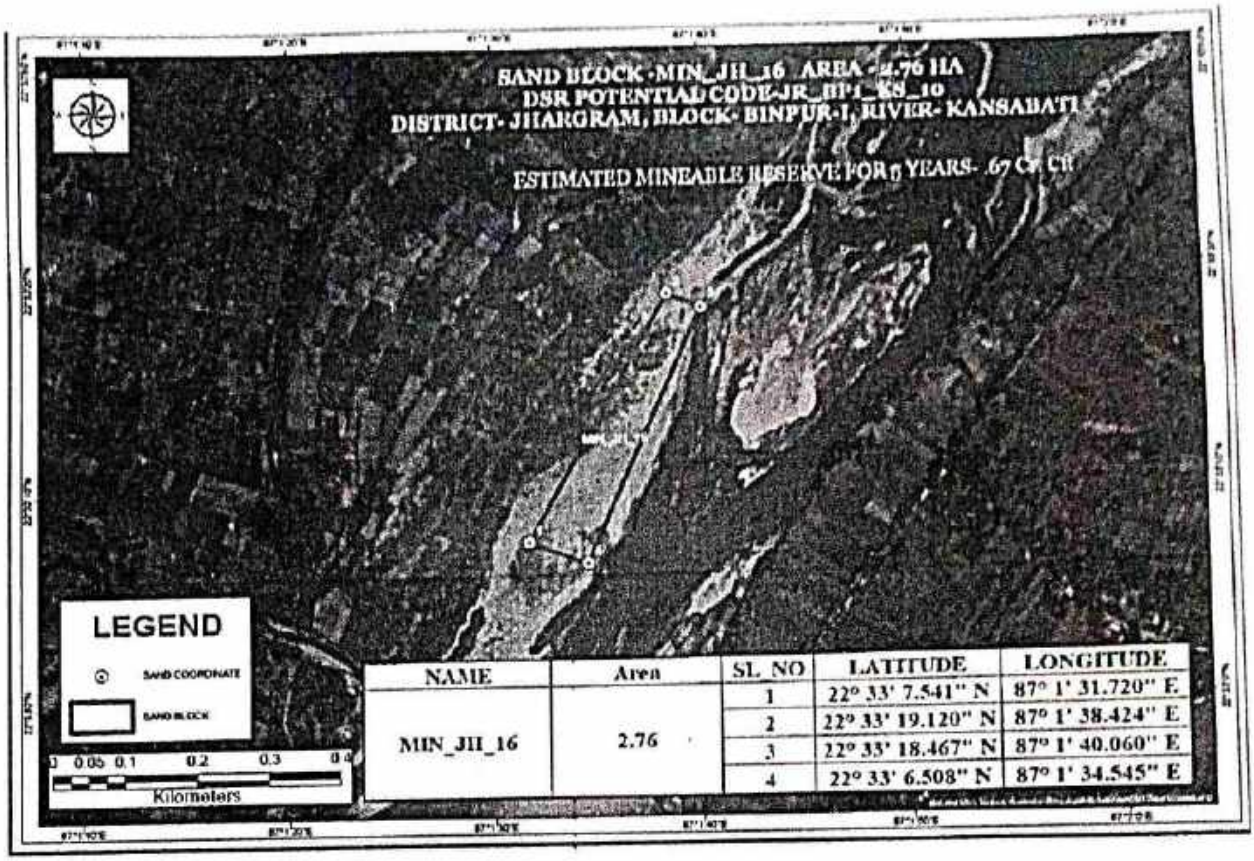
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Geo-reference co-ordinate of the sand block



NAME	Area	SL_NO	LATITUDE	LONGITUDE
MIN_JH_16	2.76	1	22° 33' 7.541" N	87° 1' 31.720" E
		2	22° 33' 19.120" N	87° 1' 38.424" E
		3	22° 33' 18.467" N	87° 1' 40.060" E
		4	22° 33' 6.508" N	87° 1' 34.545" E

West Bengal Mineral Development and Trading CorporationLimited (WBMDTCL)

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For

Selection of Mine Developer and Operator (MDO) of Sand Blocks in West Bengal

Nodal Officer:
Managing Director, WBMDTCL
3rd Floor, DJ - 10 (WBIIDC Building)DJ Block, Sector II, Salt Lake City Kolkata 700 091
Contact: 033-23590073
Email id: tenderwbmdtcl@gmail.com

Individual RFP Document

RFP No: JHG_24_20122024_A02 Dated. 20.12.2024

(Basic RFP Document-35 pages uploaded in the WBMDTCL website (https://mdtcl.wb.gov.in/) + Individual RFP Document-4 pages, Total 39 Pages)

Bid Data Sheet & Bid Schedule

Name of the Work	Selection of Mine Developer and Operator (MDO) of Sand Blocks in West Bengal
RFP Number and Date	RFP No.: **JHG_24_20122024_A02 Dated. 20.12.2024**
Non-Refundable RFP Document Fee	**17,700** /- (Base Price- Rs 15,000/- + 18% GST)
Details of the Sand Block	***Block ID:*** MIN_JH_23B ***Category:*** A ***District:*** JHARGRAM ***River:*** SUBARNAREKHA ***Sand block area*** *16.56* Ha ***Estimated Annual Mineable Reserves (Cr. Cft.): 0.936 Cr. Cft.***
Mode of submission of Bid	Online
e-auction portal of Govt. of WestBengal	http://www.eauction.gov.in
Earnest Money Deposit	INR **76,73,000** /- (INR **Seventy Six Lakh Seventy Three Thousand** only)
Performance Security	To be paid by successful bidder in the form of a Bank Guarantee from a ***Scheduled Commercial Bank in India payable at Kolkata, West Bengal***
Date of publication of Tender on website	**20.12.2024 at 10:00 Hrs.**
Last date of submission of online pre-bid queries	**26.12.2024 till 17.00 Hrs.**
Online Pre-Bid conference	**30.12.2024 at 14.00 Hrs.**
Link for the Online Pre-Bid conference	Link: Join Zoom Meeting https://us06web.zoom.us/j/81762080843?pwd=sL5DIHmzc5sqpebtZMc7wlXv4CPbuq.1 Meeting ID: 817 6208 0843 Passcode: 972341
Last Date/Time for submission of documents through Online Mode	**13.01,2025 up to 16:00 Hrs.**
Last Date/Time for submission of documents through Offline Mode	**13.01.2025 up to 17:00 Hrs.**
Conduct of electronic auction	**20.01.2025 at 10:00 Hrs.**
End of electronic auction	**20.01.2025 at 17:00 Hrs**
Intimation to the Preferred Bidder	To be intimated later
Contact Details	Contact: 033-23590073 Email id: tenderwbmdtcl@gmail.com

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Sd/-
Managing Director
West Bengal Mineral Development & Trading Corporation Limited.

Documents required to be submitted to participate in e-auction

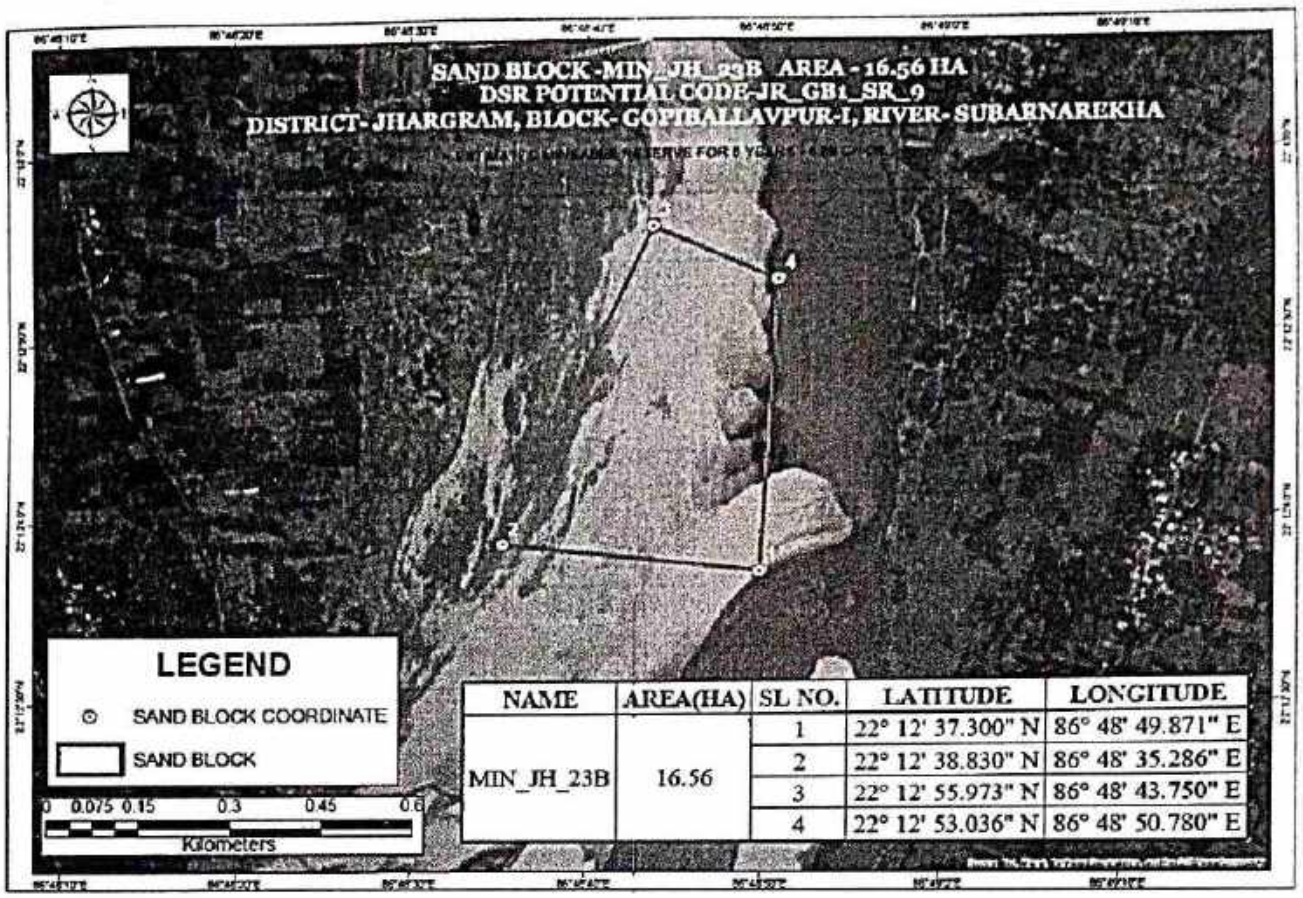
Documents to be submitted online

1. Application Fee (to be submitted by the bidder in "Empaneled MDO Login" of WBMDTCL website https://mdtcl.wb.gov.in/)
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Geo-reference co-ordinate of the sand block



NAME	AREA(HA)	SL NO.	LATITUDE	LONGITUDE
MIN_JH_23B	16.56	1	22° 12' 37.300" N	86° 48' 49.871" E
		2	22° 12' 38.830" N	86° 48' 35.286" E
		3	22° 12' 55.973" N	86° 48' 43.750" E
		4	22° 12' 53.036" N	86° 48' 50.780" E

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Request for Proposal (RFP) from Empaneled MDOs

For

Selection of Mine Developer and Operator (MDO) of Sand Blocks in West Bengal

Nodal Officer:
Managing Director, WBMDTCL
3rd Floor, DJ - 10 (WBIIDC Building)DJ Block, Sector II, Salt Lake City Kolkata 700 091
Contact: 033-23590073
Email id: tenderwbmdtcl@gmail.com

Individual RFP Document

RFP No: JHG_25_20122024_A03 Dated. 20.12.2024

(Basic RFP Document-35 pages uploaded in the WBMDTCL website (https://mdtcl.wb.gov.in/) + Individual RFP Document-4 pages, Total 39 Pages)

Bid Data Sheet & Bid Schedule

Name of the Work	Selection of Mine Developer and Operator (MDO) of Sand Blocks in West Bengal
RFP Number and Date	RFP No.: **JHG_25_20122024_A03 Dated. 20.12.2024**
Non-Refundable RFP Document Fee	**17,700 /-** (Base Price- Rs 15,000/- + 18% GST)
Details of the Sand Block	***Block ID:*** MIN_JH_24A ***Category:*** A ***District:*** JHARGRAM ***River:*** SUBARNAREKHA ***Sand block area 18.56*** Ha ***Estimated Annual Mineable Reserves (Cr. Cft.): 1.048 Cr. Cft.***
Mode of submission of Bid	Online
e-auction portal of Govt. of WestBengal	http://www.eauction.gov.in
Earnest Money Deposit	INR **85,91,000 /-** (INR **Eighty Five Lakh Ninety One Thousand only**)
Performance Security	To be paid by successful bidder in the form of a Bank Guarantee from a ***Scheduled Commercial Bank in India payable at Kolkata, West Bengal***
Date of publication of Tender on website	**20.12.2024 at 10:00 Hrs.**
Last date of submission of online pre-bid queries	**26.12.2024 till 17.00 Hrs.**
Online Pre-Bid conference	**30.12.2024 at 14.00 Hrs.**
Link for the Online Pre-Bid conference	Link: Join Zoom Meeting https://us06web.zoom.us/j/81762080843?pwd=sL5DlHmzc5sqpebtZMc7wlXv4CPbuq.1 Meeting ID: 817 6208 0843 Passcode: 972341
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Conduct of electronic auction	**20.01.2025 at 10:00 Hrs.**
End of electronic auction	**20.01.2025 at 17:00 Hrs**
Intimation to the Preferred Bidder	To be intimated later
Contact Details	Contact: 033-23590073 Email Id: tenderwbmdtcl@gmail.com

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Sd/-
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West Bengal Mineral Development & Trading Corporation Limited.

Documents required to be submitted to participate in e-auction

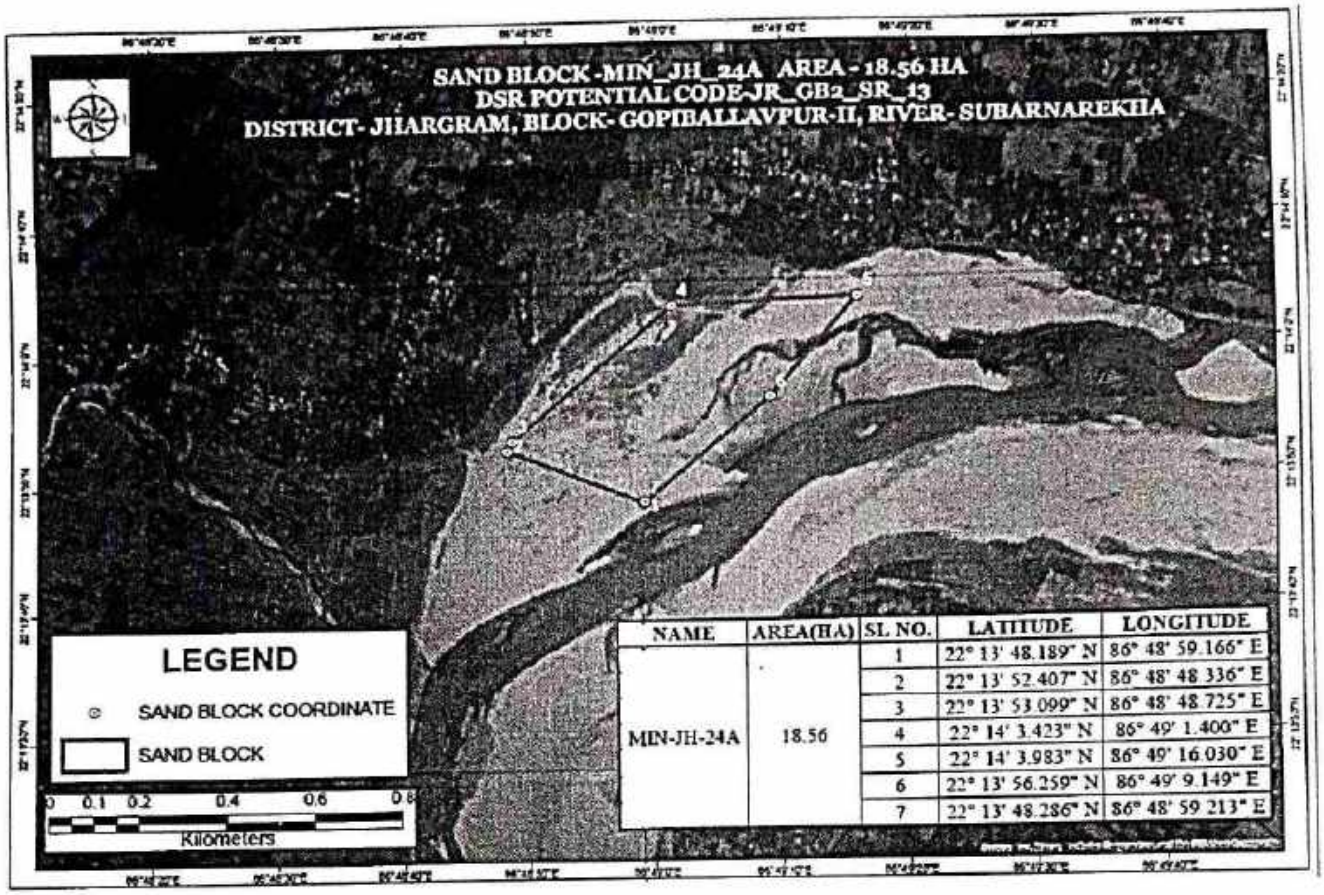
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Geo-reference co-ordinate of the sand block



NAME	AREA(HA)	SL. NO.	LATITUDE	LONGITUDE
MIN-JH-24A	18.56	1	22° 13' 48.189" N	86° 48' 59.166" E
		2	22° 13' 52.407" N	86° 48' 48.336" E
		3	22° 13' 53.099" N	86° 48' 48.725" E
		4	22° 14' 3.423" N	86° 49' 1.400" E
		5	22° 14' 3.983" N	86° 49' 16.030" E
		6	22° 13' 56.259" N	86° 49' 9.149" E
		7	22° 13' 48.286" N	86° 48' 59.213" E

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Contact: 033-23590073
Email id: tenderwbmdtcl@gmail.com

Individual RFP Document

RFP No: JHG_26_20122024_A04 Dated. 20.12.2024

(Basic RFP Document-35 pages uploaded in the WBMDTCL website (https://mdtcl.wb.gov.in/) + Individual RFP Document-4 pages, Total 39 Pages)

Bid Data Sheet & Bid Schedule

Name of the Work	Selection of Mine Developer and Operator (MDO) of Sand Blocks in West Bengal
RFP Number and Date	RFP No.: **JHG_26_20122024_A04 Dated. 20.12.2024**
Non-Refundable RFP Document Fee	**17,700 /- (Base Price- Rs 15,000/- + 18% GST)**
Details of the Sand Block	***Block ID:*** MIN_JH_248 ***Category:*** A ***District:*** JHARGRAM ***River:*** SUBARNAREKHA ***Sand block area*** *16.28* Ha ***Estimated Annual Mineable Reserves (Cr. Cft.): 0.912 Cr. Cft.***
Mode of submission of Bid	Online
e-auction portal of Govt. of WestBengal	http://www.eauction.gov.in
Earnest Money Deposit	INR **74,76,000 /- (INR Seventy Four Lakh Seventy Six Thousand** only)
Performance Security	To be paid by successful bidder in the form of a Bank Guarantee from a ***Scheduled Commercial Bank in India payable at Kolkata, West Bengal***
Date of publication of Tender on website	**20.12.2024 at 10:00 Hrs.**
Last date of submission of online pre-bid queries	**26.12.2024 till 17.00 Hrs.**
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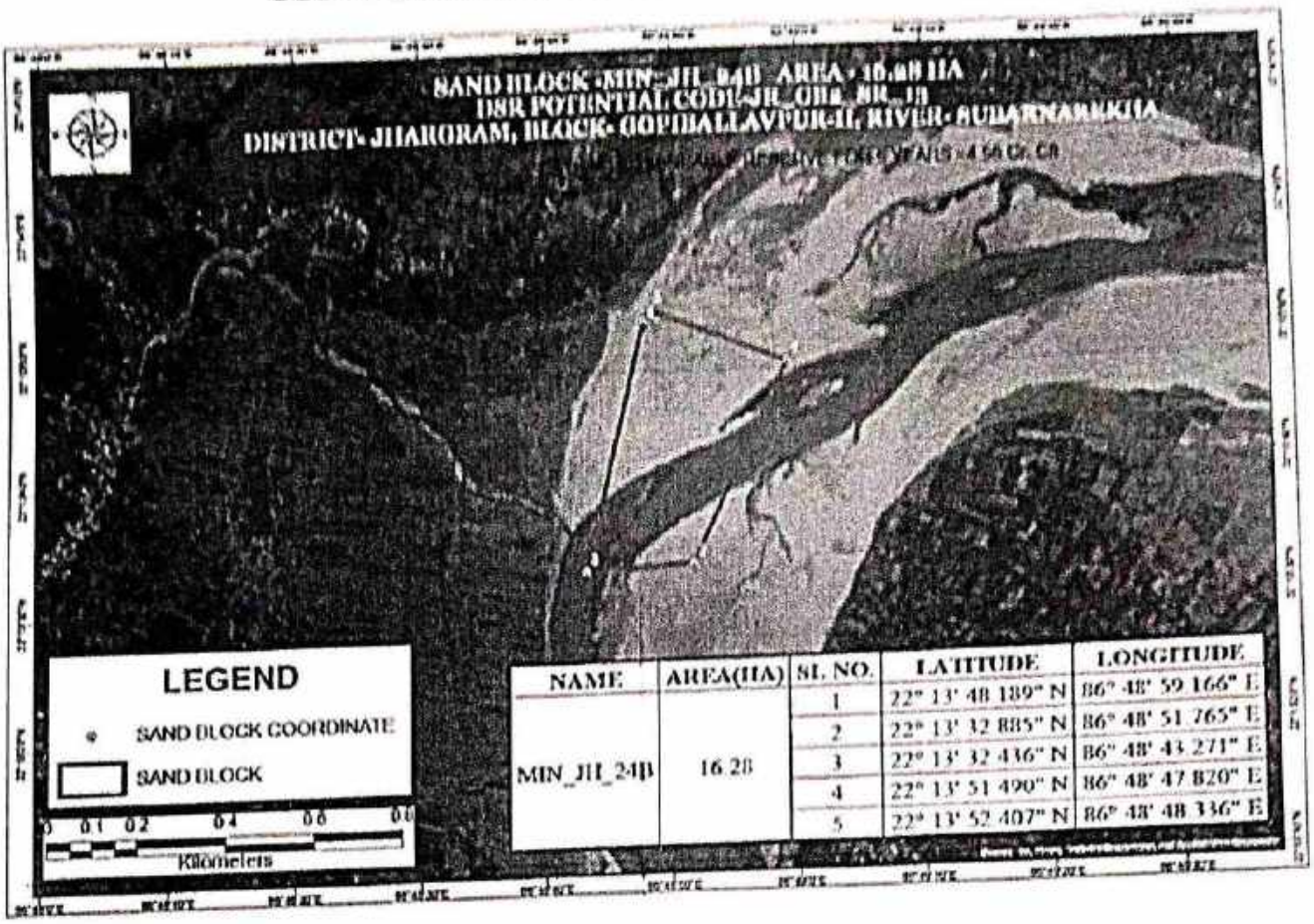
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Geo-reference co-ordinate of the sand block



NAME	AREA(HA)	SL. NO.	LATITUDE	LONGITUDE
MIN_JH_24B	16.28	1	22° 13' 48.189" N	86° 48' 59.166" E
		2	22° 13' 32.885" N	86° 48' 51.765" E
		3	22° 13' 32.436" N	86° 48' 43.271" E
		4	22° 13' 51.490" N	86° 48' 47.820" E
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Contact: 033-23590073
Email id: tenderwbmdtcl@gmail.com

Individual RFP Document

RFP No: JHG_31_20122024_A05 Dated. 20.12.2024

(Basic RFP Document-35 pages uploaded in the WBMDTCL website (https://mdtcl.wb.gov.in/) + Individual RFP Document-4 pages, Total 39 Pages)

Bid Data Sheet & Bid Schedule

Name of the Work	Selection of Mine Developer and Operator (MDO) of Sand Blocks in West Bengal
RFP Number and Date	RFP No.: **JHG_31_20122024_A05 Dated. 20.12.2024**
Non-Refundable RFP Document Fee	**17,700 /- (Base Price- Rs 15,000/- + 18% GST)**
Details of the Sand Block	***Block ID:*** MIN_JH_33A ***Category:*** A ***District:*** JHARGRAM ***River:*** SUBARNAREKHA ***Sand block area*** *15.19* **Ha** ***Estimated Annual Mineable Reserves (Cr. Cft.): 0.858 Cr. Cft.***
Mode of submission of Bid	Online
e-auction portal of Govt. of WestBengal	http://www.eauction.gov.in
Earnest Money Deposit	INR **70,33,000 /- (INR Seventy Lakh Thirty Three Thousand only)**
Performance Security	To be paid by successful bidder in the form of a Bank Guarantee from a ***Scheduled Commercial Bank in India payable at Kolkata, West Bengal***
Date of publication of Tender on website	**20.12.2024 at 10:00 Hrs.**
Last date of submission of online pre-bid queries	**26.12.2024 till 17.00 Hrs.**
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Contact Details	Contact: 033-23590073 Email id: tenderwbmdtcl@gmail.com

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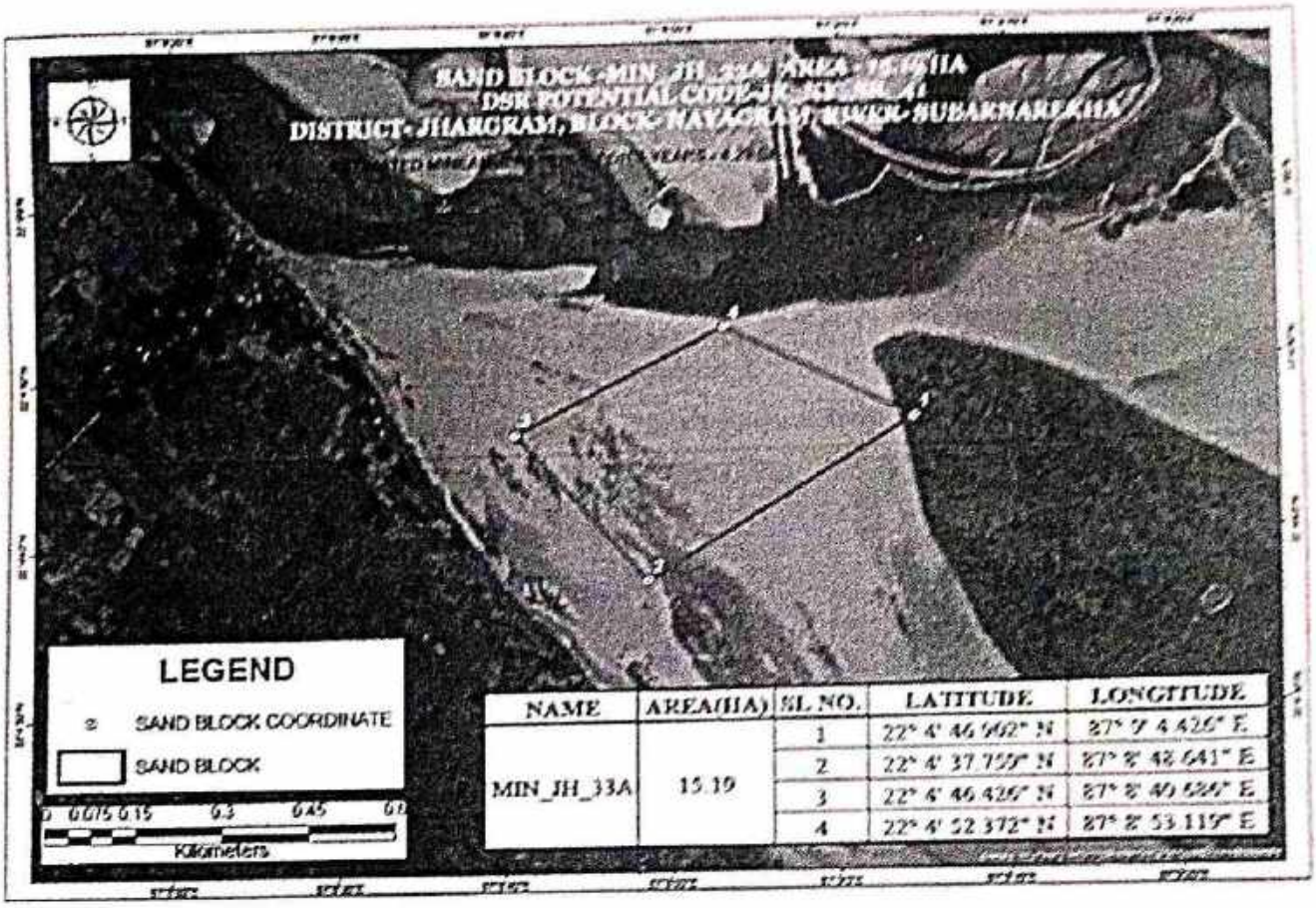
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Geo-reference co-ordinate of the sand block



NAME	AREA(HA)	SL NO.	LATITUDE	LONGITUDE
MIN_JH_33A	15.19	1	22° 4' 46.902" N	87° 2' 4.426" E
		2	22° 4' 37.755" N	87° 2' 42.641" E
		3	22° 4' 46.426" N	87° 2' 40.524" E
		4	22° 4' 52.372" N	87° 2' 53.115" E

West Bengal Mineral Development and Trading CorporationLimited (WBMDTCL)

(A Government of West Bengal Undertaking)

Request for Proposal (RFP) from Empaneled MDOs

For

Selection of Mine Developer and Operator (MDO) of Sand Blocks in West Bengal

Nodal Officer:
Managing Director, WBMDTCL
3rd Floor, DJ - 10 (WBIIDC Building)DJ Block, Sector II, Salt Lake City Kolkata 700 091
Contact: 033-23590073
Email id: tenderwbmdtcl@gmail.com

Individual RFP Document

RFP No: JHG_32_20122024_A06 Dated. 20.12.2024

(Basic RFP Document-35 pages uploaded in the WBMDTCL website (https://mdtcl.wb.gov.in/) + Individual RFP Document-4 pages, Total 39 Pages)

Bid Data Sheet & Bid Schedule

Name of the Work	Selection of Mine Developer and Operator (MDO) of Sand Blocks in West Bengal
RFP Number and Date	RFP No.: **JHG_32_20122024_A06 Dated. 20.12.2024**
Non-Refundable RFP Document Fee	**17,700 /-** (Base Price- Rs 15,000/- + 18% GST)
Details of the Sand Block	***Block ID:*** MIN_JH_33B ***Category:*** A ***District:*** JHARGRAM ***River:*** SUBARNAREKHA ***Sand block area*** *15.65* Ha ***Estimated Annual Mineable Reserves (Cr. Cft.): 0.876 Cr. Cft.***
Mode of submission of Bid	Online
e-auction portal of Govt. of WestBengal	http://www.eauction.gov.in
Earnest Money Deposit	INR **71,81,000 /-** (INR **Seventy One Lakh Eighty One Thousand** only)
Performance Security	To be paid by successful bidder in the form of a Bank Guarantee from a ***Scheduled Commercial Bank in India payable at Kolkata, West Bengal***
Date of publication of Tender on website	**20.12.2024 at 10:00 Hrs.**
Last date of submission of online pre-bid queries	**26.12.2024 till 17.00 Hrs.**
Online Pre-Bid conference	**30.12,2024 at 14.00 Hrs.**
Link for the Online Pre-Bid conference	Link: Join Zoom Meeting https://us06web.zoom.us/j/81762080843?pwd=sL5DIHmzc5sqpebtZMc7wIXv4CPbuq.1 Meeting ID: 817 6208 0843 Passcode: 972341
Last Date/Time for submission of documents through Online Mode	**13.01,2025 up to 16:00 Hrs.**
Last Date/Time for submission of documents through Offline Mode	**13.01.2025 up to 17:00 Hrs.**
Conduct of electronic auction	**20.01,2025 at 10:00 Hrs.**
End of electronic auction	**20.01,2025 at 17:00 Hrs**
Intimation to the Preferred Bidder	To be intimated later
Contact Details	Contact: 033-23590073 Email id: tenderwbmdtcl@gmail.com

Note: Above schedule may be changed by WBMDTCL at any time at its own discretion. Please check the website: https://mdtcl.wb.gov.in/ and online NIC auction portal from time to time for furtherupdates.

Sd/-

Managing Director

West Bengal Mineral Development & Trading Corporation Limited.

Documents required to be submitted to participate in e-auction

Documents to be submitted online

1. Application Fee (to be submitted by the bidder in "Empaneled MDO Login" of WBMDTCL website **https://mdtcl.wb.gov.in/**)

2. Earnest Money Deposit (EMD) (to be submitted by the bidder in "Empaneled MDO Login" module of WBMDTCL website **https://mdtcl.wb.gov.in/**)

3. Payment Receipt copy of the Application Fee and EMD (to be uploaded in e-auction portal **http://www.eauction.gov.in** at the time of submission of Bid)

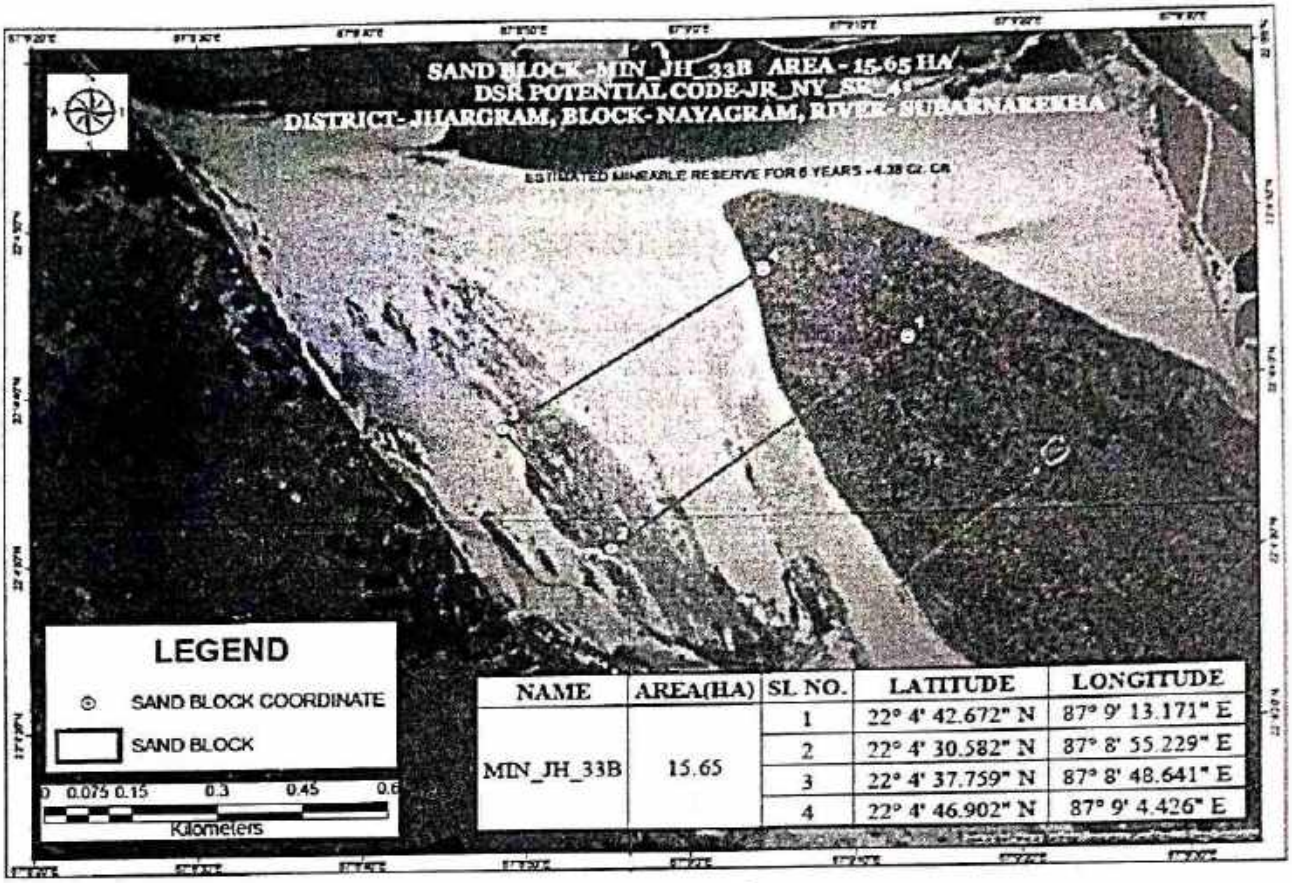
Documents to be submitted offline

1. FORM-A: Format for Site Visit Certificate and Declaration (to be submitted physically in sealed envelope superscribing the RFP No, Bidder Name and Bidder ID) as per the timeline given in the Bid Data Sheet & Bid Schedule.

2. FORM-E Format for Net worth certificate of bidder (to be submitted physically in sealed envelope superscribing the RFP No, Bidder Name and Bidder ID) as per the timeline given in the Bid Data Sheet & Bid Schedule.

3. Self-certified scanned copy of the receipt of RFP Document Fee & EMD has to be submitted in a sealed envelope by superscribing RFP no., Name of the Bidder and Bidder Id, as per the timeline given in the Bid Data Sheet & Bid Schedule.

Geo-reference co-ordinate of the sand block



NAME	AREA(HA)	SL NO.	LATITUDE	LONGITUDE
MIN_JH_33B	15.65	1	22° 4' 42.672" N	87° 9' 13.171" E
		2	22° 4' 30.582" N	87° 8' 55.229" E
		3	22° 4' 37.759" N	87° 8' 48.641" E
		4	22° 4' 46.902" N	87° 9' 4.426" E

West Bengal Mineral Development and Trading CorporationLimited (WBMDTCL)

(A Government of West Bengal Undertaking)

Request for Proposal (RFP) from Empaneled MDOs

For

Selection of Mine Developer and Operator (MDO) of Sand Blocks in West Bengal

Nodal Officer:
Managing Director, WBMDTCL
3rd Floor, DJ - 10 (WBIIDC Building)DJ Block, Sector II, Salt Lake City Kolkata 700 091
Contact: 033-23590073
Email id: tenderwbmdtcl@gmail.com

Individual RFP Document

RFP No: JHG_50_20122024_A12 Dated. 20.12.2024

(Basic RFP Document-35 pages uploaded in the WBMDTCL website (https://mdtcl.wb.gov.in/) + Individual RFP Document-4 pages, Total 39 Pages)

West Bengal Mineral Development and Trading CorporationLimited (WBMDTCL)

(A Government of West Bengal Undertaking)

Request for Proposal (RFP) from Empaneled MDOs

For

Selection of Mine Developer and Operator (MDO) of Sand Blocks in West Bengal

Nodal Officer:
Managing Director, WBMDTCL
3rd Floor, DJ - 10 (WBIIDC Building)DJ Block, Sector II, Salt Lake City Kolkata 700 091
Contact: 033-23590073
Email id: tenderwbmdtcl@gmail.com

Individual RFP Document

RFP No: JHG_35_20122024_A07 Dated. 20.12.2024

(Basic RFP Document-35 pages uploaded in the WBMDTCL website (https://mdtcl.wb.gov.in/) + Individual RFP Document-4 pages, Total 39 Pages)

Bid Data Sheet & Bid Schedule

Name of the Work	Selection of Mine Developer and Operator (MDO) of Sand Blocks in West Bengal
RFP Number and Date	RFP No.: **JHG_35_20122024_A07 Dated. 20.12.2024**
Non-Refundable RFP Document Fee	**17,700 /-** (Base Price- Rs 15,000/- + 18% GST)
Details of the Sand Block	***Block ID:*** MIN_JH_35B_I ***Category:*** A ***District:*** JHARGRAM ***River:*** KANSABATI ***Sand block area 10.00*** Ha ***Estimated Annual Mineable Reserves (Cr. Cft.): 0.664 Cr. Cft.***
Mode of submission of Bid	Online
e-auction portal of Govt. of WestBengal	http://www.eauction.gov.in
Earnest Money Deposit	**INR 54,43,000 /- (INR Fifty Four Lakh Forty Three Thousand only)**
Performance Security	To be paid by successful bidder in the form of a Bank Guarantee from a ***Scheduled Commercial Bank in India payable at Kolkata, West Bengal***
Date of publication of Tender on website	**20.12.2024 at 10:00 Hrs.**
Last date of submission of online pre-bid queries	**26.12.2024 till 17.00 Hrs.**
Online Pre-Bid conference	**30.12.2024 at 14.00 Hrs.**
Link for the Online Pre-Bid conference	Link: Join Zoom Meeting https://us06web.zoom.us/j/81762080843?pwd=sL5DIHmzc5sqpebtZMc7wlXv4CPbuq.1 Meeting ID: 817 6208 0843 Passcode: 972341
Last Date/Time for submission of documents through Online Mode	**13.01,2025 up to 16:00 Hrs.**
Last Date/Time for submission of documents through Offline Mode	**13.01.2025 up to 17:00 Hrs.**
Conduct of electronic auction	**20.01.2025 at 10:00 Hrs.**
End of electronic auction	**20.01.2025 at 17:00 Hrs**
Intimation to the Preferred Bidder	To be intimated later
Contact Details	Contact: 033-23590073 Email id: tenderwbmdtcl@gmail.com

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Sd/-
Managing Director
West Bengal Mineral Development & Trading Corporation Limited.

Documents required to be submitted to participate in e-auction

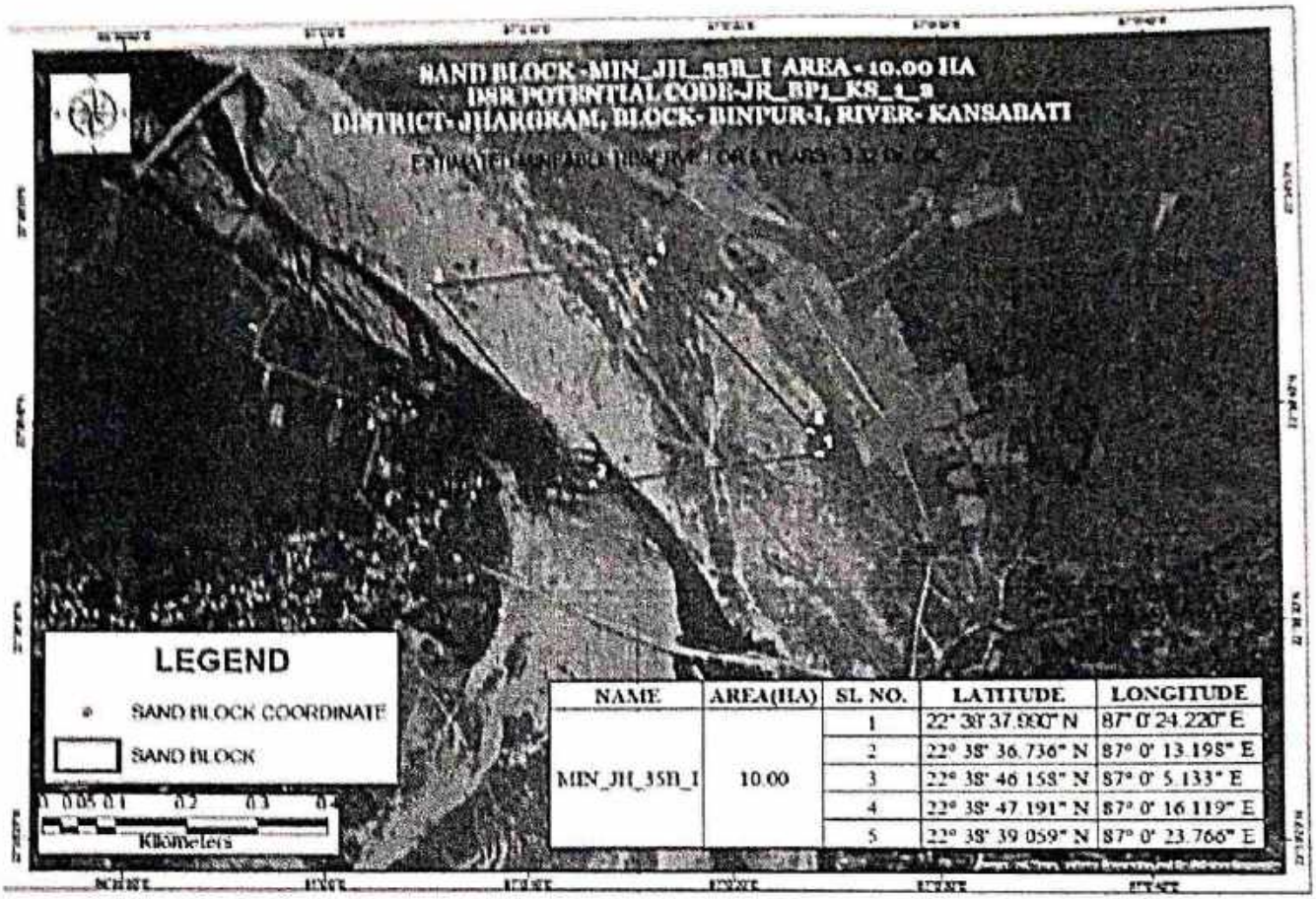
Documents to be submitted online

1. Application Fee (to be submitted by the bidder in "Empaneled MDO Login" of WBMDTCL website **https://mdtcl.wb.gov.in/**)
2. Earnest Money Deposit (EMD) (to be submitted by the bidder in "Empaneled MDO Login" module of WBMDTCL website **https://mdtcl.wb.gov.in/**)
3. Payment Receipt copy of the Application Fee and EMD (to be uploaded in e-auction portal **http://www.eauction.gov.in** at the time of submission of Bid)

Documents to be submitted offline

1. FORM-A: Format for Site Visit Certificate and Declaration (to be submitted physically in sealed envelope superscribing the RFP No, Bidder Name and Bidder ID) as per the timeline given in the Bid Data Sheet & Bid Schedule.
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Geo-reference co-ordinate of the sand block



NAME	AREA(HA)	SL. NO.	LATITUDE	LONGITUDE
MIN_JH_35H_I	10.00	1	22° 38' 37.900" N	87° 0' 24.220" E
		2	22° 38' 36.736" N	87° 0' 13.198" E
		3	22° 38' 46.158" N	87° 0' 5.133" E
		4	22° 38' 47.191" N	87° 0' 16.119" E
		5	22° 38' 39.059" N	87° 0' 23.766" E

West Bengal Mineral Development and Trading CorporationLimited (WBMDTCL)

(A Government of West Bengal Undertaking)

Request for Proposal (RFP) from Empaneled MDOs

For

Selection of Mine Developer and Operator (MDO) of Sand Blocks in West Bengal

Nodal Officer:
Managing Director, WBMDTCL
3rd Floor, DJ - 10 (WBIIDC Building)DJ Block, Sector II, Salt Lake City Kolkata 700 091
Contact: 033-23590073
Email id: tenderwbmdtcl@gmail.com

Individual RFP Document

RFP No: JHG_36_20122024_A08 Dated. 20.12.2024

(Basic RFP Document-35 pages uploaded in the WBMDTCL website (https://mdtcl.wb.gov.in/) + Individual RFP Document-4 pages, Total 39 Pages)

Bid Data Sheet & Bid Schedule

Name of the Work	Selection of Mine Developer and Operator (MDO) of Sand Blocks in West Bengal
RFP Number and Date	RFP No.: BIG_36_20122024_A08 Dated. 20.12.2024
Non-Refundable RFP Document Fee	17,700 /- (Base Price- Rs 15,000/- + 18% GST)
Details of the Sand Block	***Block ID:*** MIN_JH_358_II ***Category:*** A ***District:*** JHARGRAM ***River:*** KANSABATI ***Sand block area*** 7.92 Ha ***Estimated Annual Mineable Reserves (Cr. Cft.): 0.526 Cr. Cft.***
Mode of submission of Bid	Online
e-auction portal of Govt. of WestBengal	http://www.eauction.gov.in
Earnest Money Deposit	INR 43,12,000 /- (INR Forty Three Lakh Twelve Thousand only)
Performance Security	To be paid by successful bidder in the form of a Bank Guarantee from a ***Scheduled Commercial Bank in India payable at Kolkata, West Bengal***
Date of publication of Tender on website	**20.12.2024 at 10:00 Hrs.**
Last date of submission of online pre-bid queries	**26.12.2024 till 17.00 Hrs.**
Online Pre-Bid conference	**30.12.2024 at 14.00 Hrs.**
Link for the Online Pre-Bid conference	Link: Join Zoom Meeting https://us06web.zoom.us/j/81762080843?pwd=sL5DlHmzc5sqpebtZMc7wlXv4CPbuq.1 Meeting ID: 817 6208 0843 Passcode: 972341
Last Date/Time for submission of documents through Online Mode	**13.01.2025 up to 16:00 Hrs.**
Last Date/Time for submission of documents through Offline Mode	**13.01.2025 up to 17:00 Hrs.**
Conduct of electronic auction	**20.01.2025 at 10:00 Hrs.**
End of electronic auction	**20.01.2025 at 17:00 Hrs**
Intimation to the Preferred Bidder	To be intimated later
Contact Details	Contact: 033-23590073 Email id: tenderwbmdtcl@gmail.com

Note: Above schedule may be changed by WBMDTCL at any time at its own discretion. Please check the website: https://mdtcl.wb.gov.in/ and online NIC auction portal from time to time for furtherupdates.

Sd/-
Managing Director
West Bengal Mineral Development & Trading Corporation Limited.

Documents required to be submitted to participate in e-auction

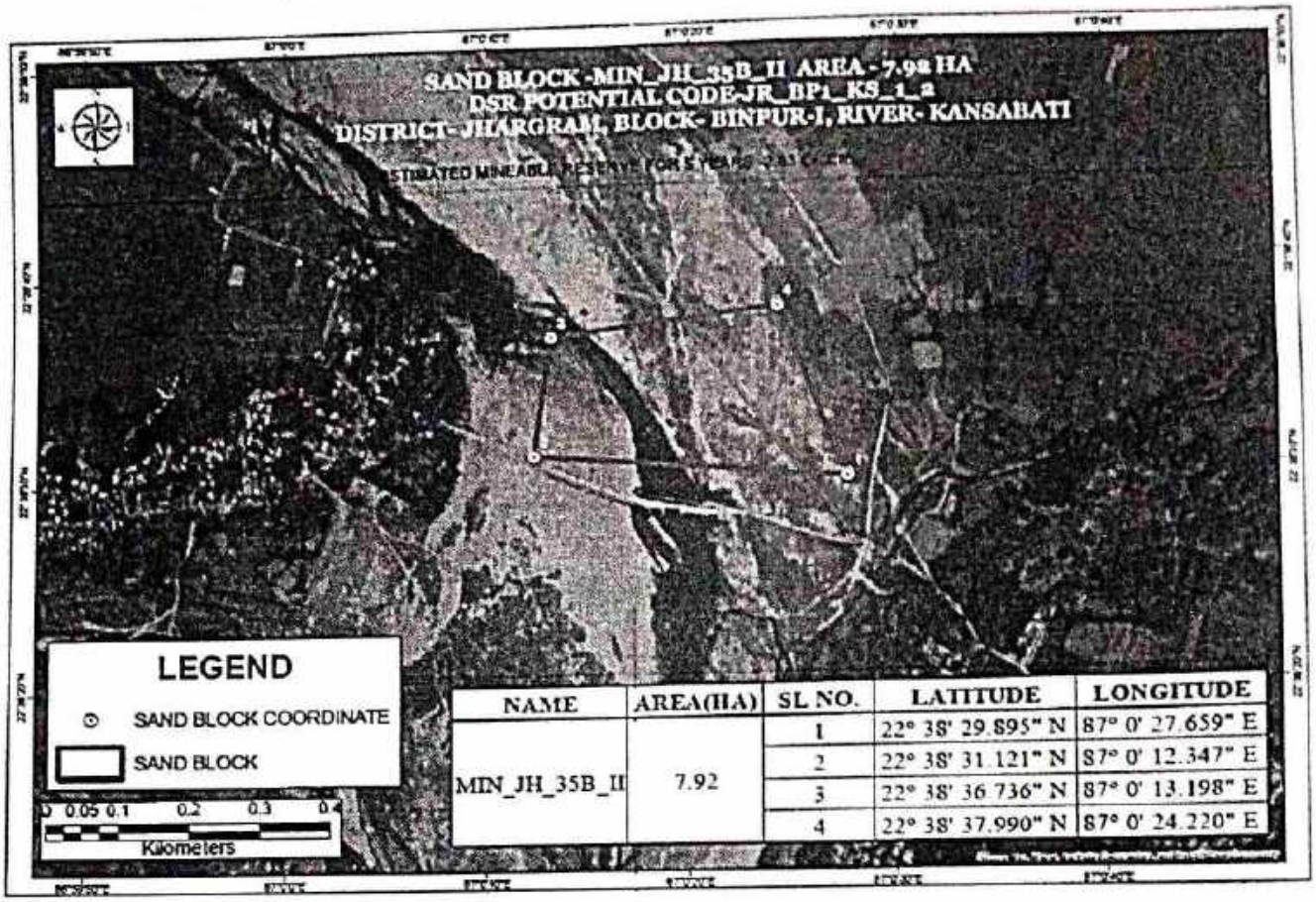
Documents to be submitted online

1. Application Fee (to be submitted by the bidder in "Empaneled MDO Login" of WBMDTCL website **https://mdtcl.wb.gov.in/**)
2. Earnest Money Deposit (EMD) (to be submitted by the bidder in "Empaneled MDO Login" module of WBMDTCL website **https://mdtcl.wb.gov.in/**)
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Documents to be submitted offline

1. FORM-A: Format for Site Visit Certificate and Declaration (to be submitted physically in sealed envelope superscribing the RFP No, Bidder Name and Bidder ID) as per the timeline given in the Bid Data Sheet & Bid Schedule.
2. FORM-E Format for Net worth certificate of bidder (to be submitted physically in sealed envelope superscribing the RFP No, Bidder Name and Bidder ID) as per the timeline given in the Bid Data Sheet & Bid Schedule.
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Geo-reference co-ordinate of the sand block



NAME	AREA(HA)	SL NO.	LATITUDE	LONGITUDE
MIN_JH_35B_II	7.92	1	22° 38' 29.895" N	87° 0' 27.659" E
		2	22° 38' 31.121" N	87° 0' 12.347" E
		3	22° 38' 36.736" N	87° 0' 13.198" E
		4	22° 38' 37.990" N	87° 0' 24.220" E

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Nodal Officer:
Managing Director, WBMDTCL
3rd Floor, DJ - 10 (WBIIDC Building)DJ Block, Sector II, Salt Lake City Kolkata 700 091
Contact: 033-23590073
Email id: tenderwbmdtcl@gmail.com

Individual RFP Document

RFP No: JHG_41_20122024_A09 Dated. 20.12.2024

(Basic RFP Document-35 pages uploaded in the WBMDTCL website (https://mdtcl.wb.gov.in/) + Individual RFP Document-4 pages, Total 39 Pages)

Bid Data Sheet & Bid Schedule

Name of the Work	Selection of Mine Developer and Operator (MDO) of Sand Blocks in West Bengal
RFP Number and Date	RFP No.: **JHG_41_20122024_A09 Dated. 20.12.2024**
Non-Refundable RFP Document Fee	**17,700 /-** (Base Price- Rs 15,000/- + 18% GST)
Details of the Sand Block	***Block ID:*** MIN_JH_29A ***Category:*** A ***District:*** JHARGRAM ***River:*** SUBARNAREKHA ***Sand block area*** *13.01* Ha ***Estimated Annual Mineable Reserves (Cr. Cft.): 0.864 Cr. Cft.***
Mode of submission of Bid	Online
e-auction portal of Govt. of WestBengal	http://www.eauction.gov.in
Earnest Money Deposit	INR **70,83,000 /-** (INR **Seventy Lakh Eighty Three Thousand** only)
Performance Security	To be paid by successful bidder in the form of a Bank Guarantee from a ***Scheduled Commercial Bank in India payable at Kolkata, West Bengal***
Date of publication of Tender on website	**20.12.2024 at 10:00 Hrs.**
Last date of submission of online pre-bid queries	**26.12.2024 till 17.00 Hrs.**
Online Pre-Bid conference	**30.12.2024 at 14.00 Hrs.**
Link for the Online Pre-Bid conference	Link: Join Zoom Meeting https://us06web.zoom.us/j/81762080843?pwd=sL5DlHmzc5sqpebtZMc7wlXv4CPbuq.1 Meeting ID: 817 6208 0843 Passcode: 972341
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End of electronic auction	**20.01.2025 at 17:00 Hrs**
Intimation to the Preferred Bidder	To be intimated later
Contact Details	Contact: 033-23590073 Email id: tenderwbmdtcl@gmail.com

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Sd/-
Managing Director
West Bengal Mineral Development & Trading Corporation Limited.

Documents required to be submitted to participate in e-auction

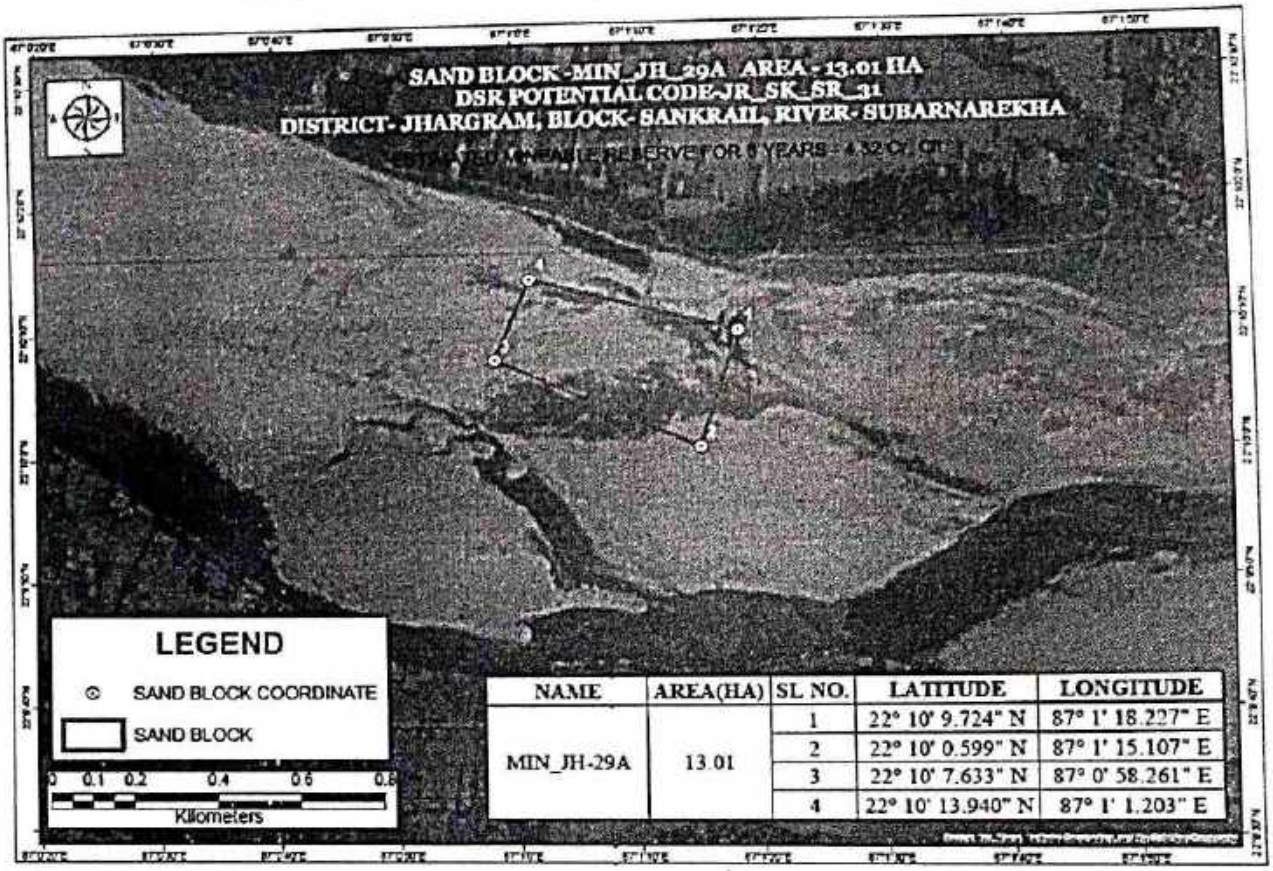
Documents to be submitted online

1. Application Fee (to be submitted by the bidder in "Empaneled MDO Login" of WBMDTCL website https://mdtcl.wb.gov.in/)
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Geo-reference co-ordinate of the sand block



NAME	AREA(HA)	SL NO.	LATITUDE	LONGITUDE
MIN_JH-29A	13.01	1	22° 10' 9.724" N	87° 1' 18.227" E
		2	22° 10' 0.599" N	87° 1' 15.107" E
		3	22° 10' 7.633" N	87° 0' 58.261" E
		4	22° 10' 13.940" N	87° 1' 1.203" E

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For

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Nodal Officer:
Managing Director, WBMDTCL
3rd Floor, DJ - 10 (WBIIDC Building)DJ Block, Sector II, Salt Lake City Kolkata 700 091
Contact: 033-23590073
Email id: tenderwbmdtcl@gmail.com

Individual RFP Document

RFP No: JHG_43_20122024_A10 Dated. 20.12.2024

(Basic RFP Document-35 pages uploaded in the WBMDTCL website (https://mdtcl.wb.gov.in/) + Individual RFP Document-4 pages, Total 39 Pages)

Bid Data Sheet & Bid Schedule

Name of the Work	Selection of Mine Developer and Operator (MDO) of Sand Blocks in West Bengal
RFP Number and Date	RFP No.: **JHG_43_20122024_A10 Dated. 20.12.2024**
Non-Refundable RFP Document Fee	**17,700 /-** (Base Price- Rs 15,000/- + 18% GST)
Details of the Sand Block	***Block ID:*** MIN_JH_31A ***Category:*** A ***District:*** JHARGRAM ***River:*** SUBARNAREKHA ***Sand block area*** *10.98* Ha ***Estimated Annual Mineable Reserves (Cr. Cft.): 0.724 Cr. Cft.***
Mode of submission of Bid	Online
e-auction portal of Govt. of WestBengal	http://www.eauction.gov.in
Earnest Money Deposit	INR **59,35,000 /- (INR Fifty Nine Lakh Thirty Five Thousand** only)
Performance Security	To be paid by successful bidder in the form of a Bank Guarantee from a ***Scheduled Commercial Bank in India payable at Kolkata, West Bengal***
Date of publication of Tender on website	**20.12.2024 at 10:00 Hrs.**
Last date of submission of online pre-bid queries	**26.12.2024 till 17.00 Hrs.**
Online Pre-Bid conference	**30.12.2024 at 14.00 Hrs.**
Link for the Online Pre-Bid conference	Link: Join Zoom Meeting https://us06web.zoom.us/j/81762080843?pwd=sL5DlHmzc5sqpebtZMc7wlXv4CPbuq.1 Meeting ID: 817 6208 0843 Passcode: 972341
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Contact Details	Contact: 033-23590073 Email id: tenderwbmdtcl@gmail.com

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Sd/-

Managing Director

West Bengal Mineral Development & Trading Corporation Limited.

Documents required to be submitted to participate in e-auction

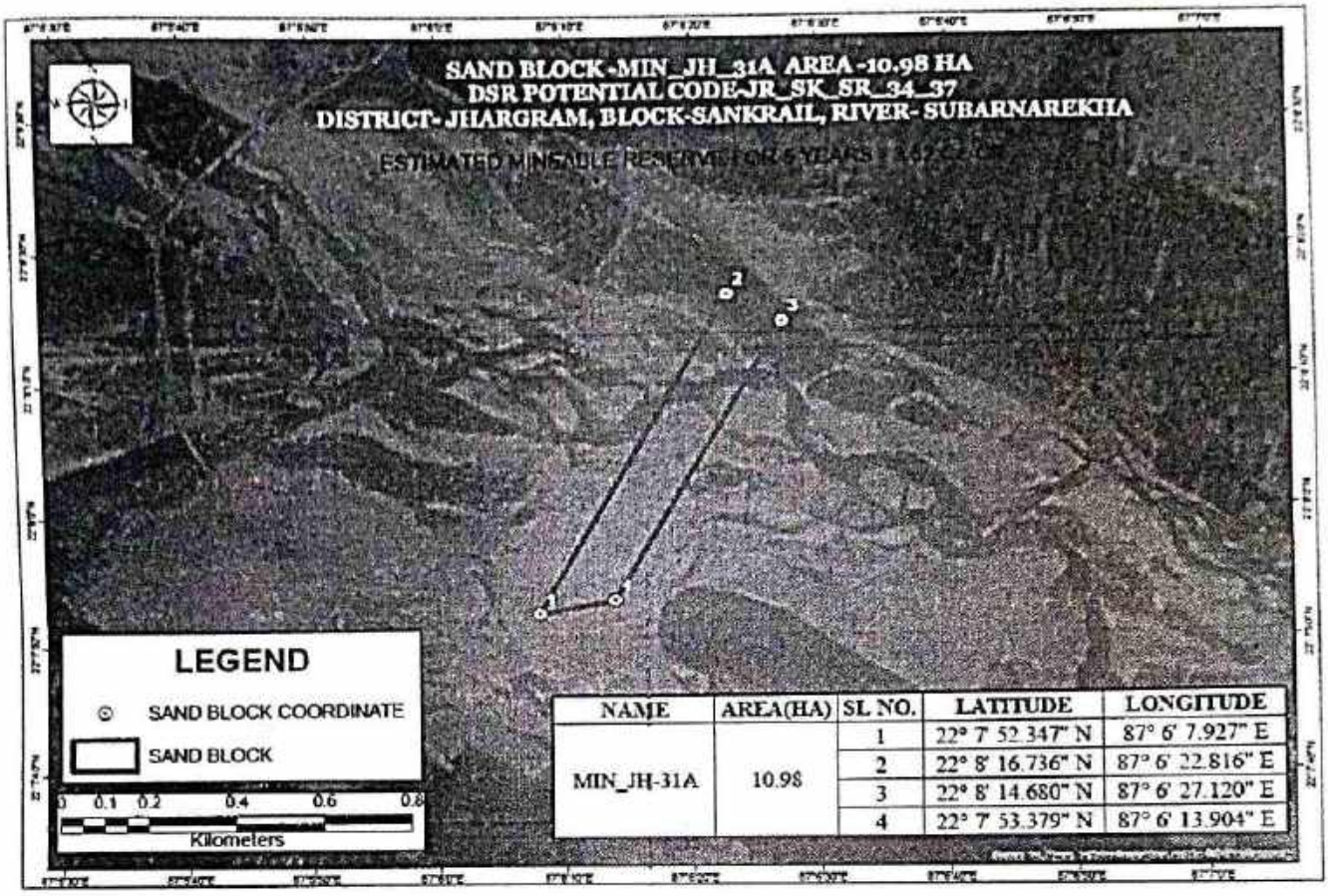
Documents to be submitted online

1. Application Fee (to be submitted by the bidder in "Empaneled MDO Login" of WBMDTCL website **https://mdtcl.wb.gov.in/**)
2. Earnest Money Deposit (EMD) (to be submitted by the bidder in "Empaneled MDO Login" module of WBMDTCL website **https://mdtcl.wb.gov.in/**)
3. Payment Receipt copy of the Application Fee and EMD (to be uploaded in e-auction portal **http://www.eauction.gov.in** at the time of submission of Bid)

Documents to be submitted offline

1. FORM-A: Format for Site Visit Certificate and Declaration (to be submitted physically in sealed envelope superscribing the RFP No, Bidder Name and Bidder ID) as per the timeline given in the Bid Data Sheet & Bid Schedule.
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Geo-reference co-ordinate of the sand block



NAME	AREA(HA)	SL NO.	LATITUDE	LONGITUDE
MIN_JH-31A	10.98	1	22° 7' 52.347" N	87° 6' 7.927" E
		2	22° 8' 16.736" N	87° 6' 22.816" E
		3	22° 8' 14.680" N	87° 6' 27.120" E
		4	22° 7' 53.379" N	87° 6' 13.904" E

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Selection of Mine Developer and Operator (MDO) of Sand Blocks in West Bengal

Nodal Officer:
Managing Director, WBMDTCL
3rd Floor, DJ - 10 (WBIIDC Building)DJ Block, Sector II, Salt Lake City Kolkata 700 091
Contact: 033-23590073
Email id: tenderwbmdtcl@gmail.com

Individual RFP Document

RFP No: JHG_49_20122024_A11 Dated. 20.12.2024

(Basic RFP Document-35 pages uploaded in the WBMDTCL website (https://mdtcl.wb.gov.in/) + Individual RFP Document-4 pages, Total 39 Pages)

Bid Data Sheet & Bid Schedule

Name of the Work	Selection of Mine Developer and Operator (MDO) of Sand Blocks in West Bengal
RFP Number and Date	RFP No.: **JHG_49_20122024_A11 Dated. 20.12.2024**
Non-Refundable RFP Document Fee	**17,700** /- (Base Price- Rs 15,000/- + 18% GST)
Details of the Sand Block	***Block ID:*** MIN_JH_32A_I ***Category:*** A ***District:*** JHARGRAM ***River:*** SUBARNAREKHA ***Sand block area*** 6.06 Ha ***Estimated Annual Mineable Reserves (Cr. Cft.): 0.402 Cr. Cft.***
Mode of submission of Bid	Online
e-auction portal of Govt. of WestBengal	http://www.eauction.gov.in
Earnest Money Deposit	INR **32,95,000 /- (INR Thirty Two Lakh Ninety Five Thousand** only)
Performance Security	To be paid by successful bidder in the form of a Bank Guarantee from a ***Scheduled Commercial Bank in India payable at Kolkata, West Bengal***
Date of publication of Tender on website	**20.12.2024 at 10:00 Hrs.**
Last date of submission of online pre-bid queries	**26.12.2024 till 17.00 Hrs.**
Online Pre-Bid conference	**30.12.2024 at 14.00 Hrs.**
Link for the Online Pre-Bid conference	Link: Join Zoom Meeting https://us06web.zoom.us/j/81762080843?pwd=sL5DIHmzc5sqpebtZMc7wlXv4CPbuq.1 Meeting ID: 817 6208 0843 Passcode: 972341
Last Date/Time for submission of documents through Online Mode	**13.01,2025 up to 16:00 Hrs.**
Last Date/Time for submission of documents through Offline Mode	**13.01.2025 up to 17:00 Hrs.**
Conduct of electronic auction	**20.01.2025 at 10:00 Hrs.**
End of electronic auction	**20.01.2025 at 17:00 Hrs**
Intimation to the Preferred Bidder	To be intimated later
Contact Details	Contact: 033-23590073 Email id: tenderwbmdtcl@gmail.com

Note: Above schedule may be changed by WBMDTCL at any time at its own discretion. Please check the website: https://mdtcl.wb.gov.in/ and online NIC auction portal from time to time for furtherupdates.

Sd/-
Managing Director
West Bengal Mineral Development & Trading Corporation Limited.

Documents required to be submitted to participate in e-auction

Documents to be submitted online

1. Application Fee (to be submitted by the bidder in "Empaneled MDO Login" of WBMDTCL website **https://mdtcl.wb.gov.in/**)

2. Earnest Money Deposit (EMD) (to be submitted by the bidder in "Empaneled MDO Login" module of WBMDTCL website **https://mdtcl.wb.gov.in/**)

3. Payment Receipt copy of the Application Fee and EMD (to be uploaded in e-auction portal **http://www.eauction.gov.in** at the time of submission of Bid)

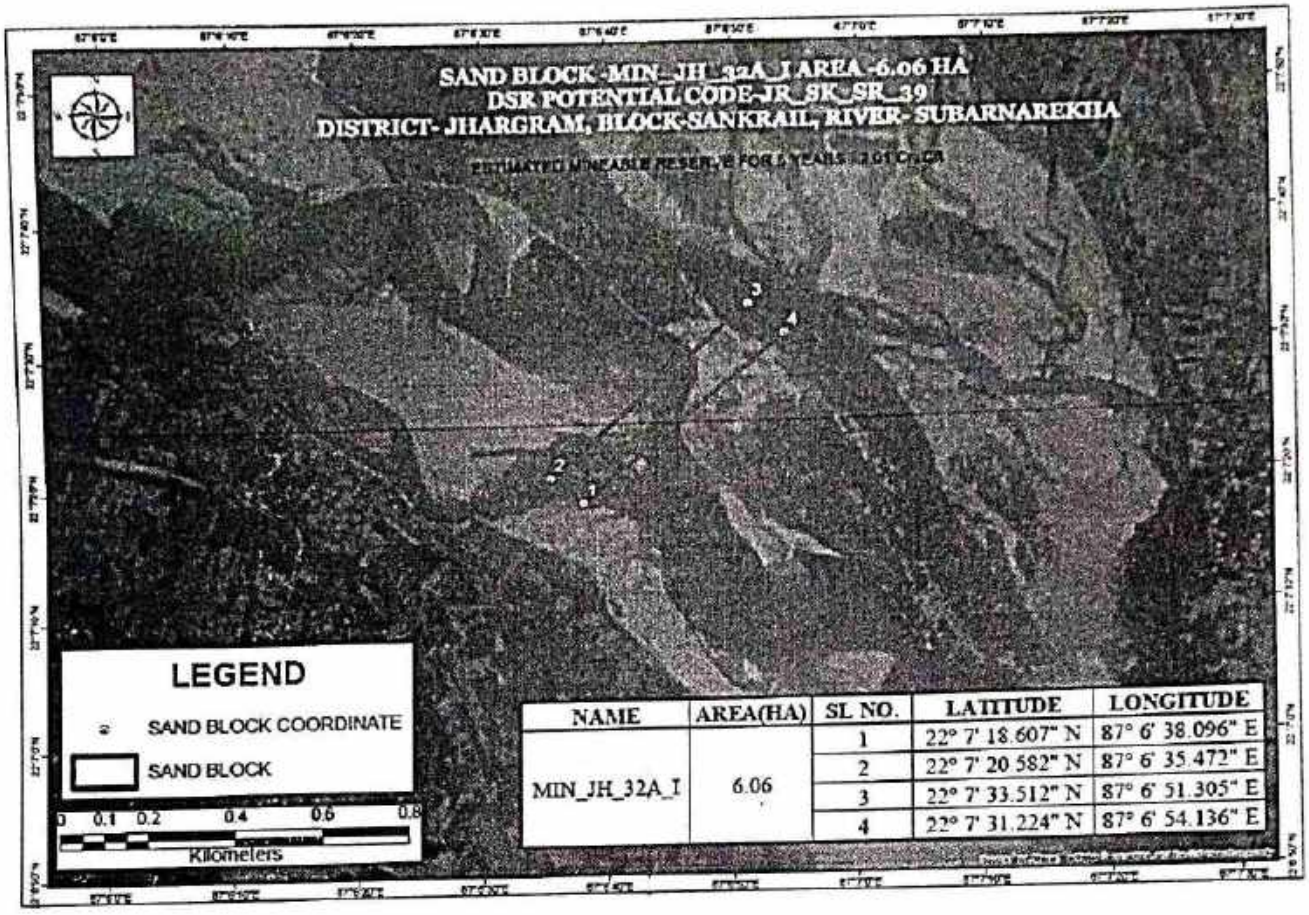
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3. Self-certified scanned copy of the receipt of RFP Document Fee & EMD has to be submitted in a sealed envelope by superscribing RFP no., Name of the Bidder and Bidder Id, as per the timeline given in the Bid Data Sheet & Bid Schedule.

Geo-reference co-ordinate of the sand block



NAME	AREA(HA)	SL NO.	LATITUDE	LONGITUDE
MIN_JH_32A_I	6.06	1	22° 7' 18.607" N	87° 6' 38.096" E
		2	22° 7' 20.582" N	87° 6' 35.472" E
		3	22° 7' 33.512" N	87° 6' 51.305" E
		4	22° 7' 31.224" N	87° 6' 54.136" E

West Bengal Mineral Development and Trading Corporation Limited (WBMDTCL)

(A Government of West Bengal Undertaking)

Request for Proposal (RFP) from Empaneled MDOs

For

Selection of Mine Developer and Operator (MDO) of Sand Blocks in West Bengal

Nodal Officer:
Managing Director, WBMDTCL
3rd Floor, DJ - 10 (WBIIDC Building)DJ Block, Sector II, Salt Lake City Kolkata 700 091
Contact: 033-23590073
Email id: tenderwbmdtcl@gmail.com

Individual RFP Document

RFP No: PSHBN_08_20122024_A02 Dated. 20.12.2024

(Basic RFP Document-35 pages uploaded in the WBMDTCL website (https://mdtcl.wb.gov.in/) + Individual RFP Document-4 pages, Total 39 Pages)

Bid Data Sheet & Bid Schedule

Name of the Work	Selection of Mine Developer and Operator (MDO) of Sand Blocks in West Bengal
RFP Number and Date	RFP No.: **JHG_50_20122024_A12 Dated. 20.12.2024**
Non-Refundable RFP Document Fee	**17,700 /- (Base Price- Rs 15,000/- + 18% GST)**
Details of the Sand Block	***Block ID:*** MIN_JH_32A_II ***Category:*** A ***District:*** JHARGRAM ***River:*** SUBARNAREKHA ***Sand block area*** 5.00 Ha ***Estimated Annual Mineable Reserves (Cr. Cft.): 0.332 Cr. Cft.***
Mode of submission of Bid	Online
e-auction portal of Govt. of WestBengal	http://www.eauction.gov.in
Earnest Money Deposit	INR **27,22,000 /- (INR Twenty Seven Lakh Twenty Two Thousand only)** .
Performance Security	To be paid by successful bidder in the form of a Bank Guarantee from a ***Scheduled Commercial Bank in India payable at Kolkata, West Bengal***
Date of publication of Tender on website	**20.12.2024 at 10:00 Hrs.**
Last date of submission of online pre-bid queries	**26.12.2024 till 17.00 Hrs.**
Online Pre-Bid conference	**30.12.2024 at 14.00 Hrs.**
Link for the Online Pre-Bid conference	Link: Join Zoom Meeting https://us06web.zoom.us/j/81762080843?pwd=sL5DlHmzc5sqpebtZMc7wlXv4CPbuq.1 Meeting ID: 817 6208 0843 Passcode: 972341
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End of electronic auction	**20.01.2025 at 17:00 Hrs**
Intimation to the Preferred Bidder	To be intimated later
Contact Details	Contact: 033-23590073 Email id: tenderwbmdtcl@gmail.com

Note: Above schedule may be changed by WBMDTCL at any time at its own discretion. Please check the website: https://mdtcl.wb.gov.in/ and online NIC auction portal from time to time for furtherupdates.

Sd/-

Managing Director

West Bengal Mineral Development & Trading Corporation Limited.

Documents required to be submitted to participate in e-auction

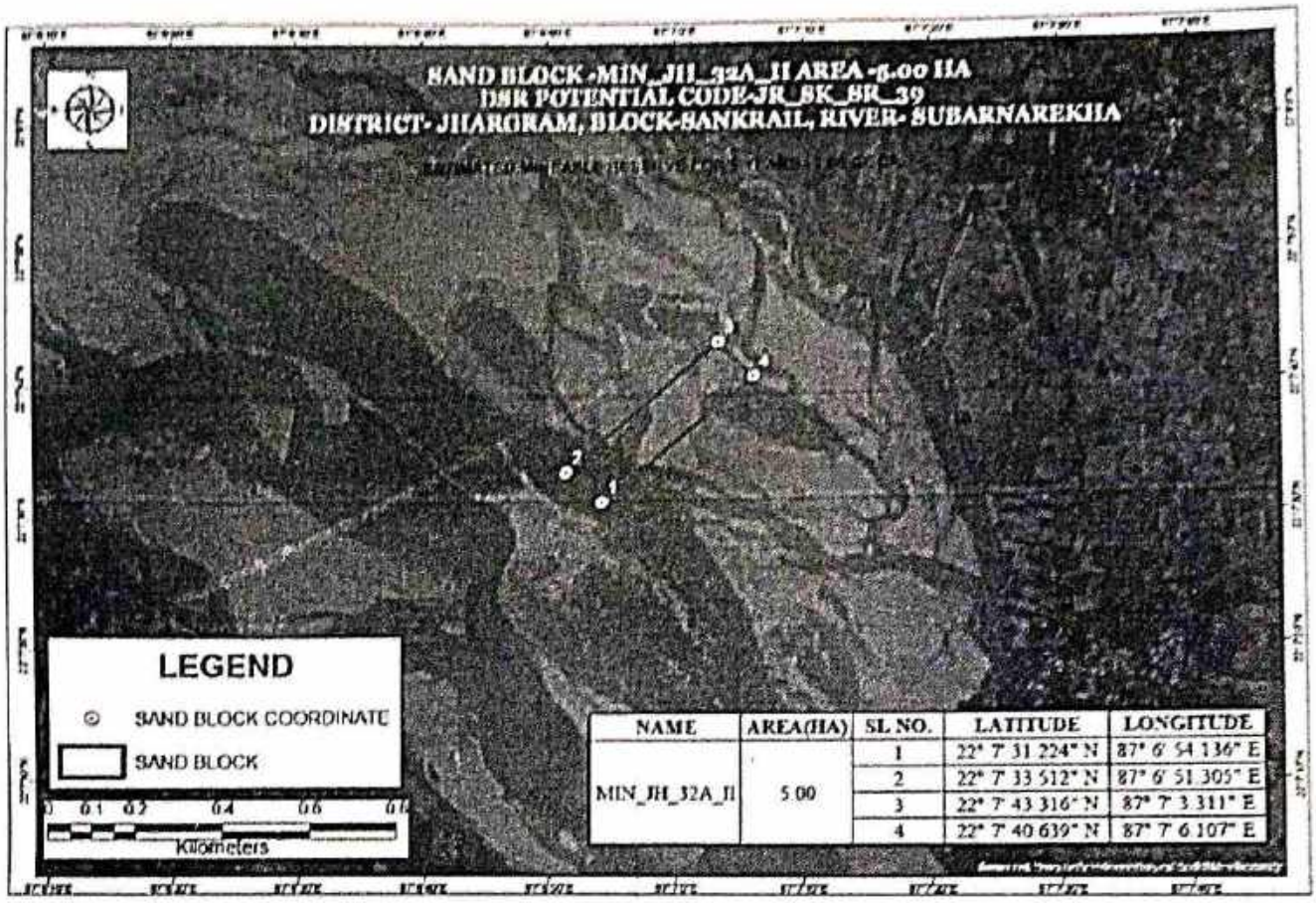
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Geo-reference co-ordinate of the sand block



NAME	AREA(HA)	SL NO.	LATITUDE	LONGITUDE
MIN_JH_32A_II	5.00	1	22° 7' 31.224" N	87° 6' 54.136" E
		2	22° 7' 33.512" N	87° 6' 51.305" E
		3	22° 7' 43.316" N	87° 7' 3.311" E
		4	22° 7' 40.639" N	87° 7' 6.107" E

West Bengal Mineral Development and Trading CorporationLimited (WBMDTCL)

(A Government of West Bengal Undertaking)

Request for Proposal (RFP) from Empaneled MDOs

For

Selection of Mine Developer and Operator (MDO) of Sand Blocks in West Bengal

Nodal Officer:
Managing Director, WBMDTCL
3rd Floor, DJ - 10 (WBIIDC Building)DJ Block, Sector II, Salt Lake City Kolkata 700 091
Contact: 033-23590073
Email id: tenderwbmdtcl@gmail.com

Individual RFP Document

RFP No: JHG_55_20122024_A13 Dated. 20.12.2024

(Basic RFP Document-35 pages uploaded in the WBMDTCL website (https://mdtcl.wb.gov.in/) + Individual RFP Document-4 pages, Total 39 Pages)

Bid Data Sheet & Bid Schedule

Name of the Work	Selection of Mine Developer and Operator (MDO) of Sand Blocks in West Bengal
RFP Number and Date	RFP No.: **JHG_55_20122024_A13 Dated. 20.12.2024**
Non-Refundable RFP Document Fee	**17,700 /-** (Base Price- Rs 15,000/- + 18% GST)
Details of the Sand Block	***Block ID:*** MIN_JH_19 & 20 ***Category:*** A ***District:*** JHARGRAM ***River:*** SUBARNAREKHA ***Sand block area*** *8.50* Ha ***Estimated Annual Mineable Reserves (Cr. Cft.): 0.620 Cr. Cft.***
Mode of submission of Bid	Online
e-auction portal of Govt. of WestBengal	http://www.eauction.gov.in
Earnest Money Deposit	INR **50,82,000 /-** (INR **Fifty Lakh Eighty Two Thousand** only)
Performance Security	To be paid by successful bidder in the form of a Bank Guarantee from a ***Scheduled Commercial Bank in India payable at Kolkata, West Bengal***
Date of publication of Tender on website	**20.12.2024 at 10:00 Hrs.**
Last date of submission of online pre-bid queries	**26.12.2024 till 17.00 Hrs.**
Online Pre-Bid conference	**30.12.2024 at 14.00 Hrs.**
Link for the Online Pre-Bid conference	Link: Join Zoom Meeting https://us06web.zoom.us/j/81762080843?pwd=sL5DlHmzc5sqpebtZMc7wlXv4CPbuq.1 Meeting ID: 817 6208 0843 Passcode: 972341
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End of electronic auction	**20.01.2025 at 17:00 Hrs**
Intimation to the Preferred Bidder	To be intimated later
Contact Details	Contact: 033-23590073 Email id: tenderwbmdtcl@gmail.com

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Sd/-
Managing Director
West Bengal Mineral Development & Trading Corporation Limited.

Documents required to be submitted to participate in e-auction

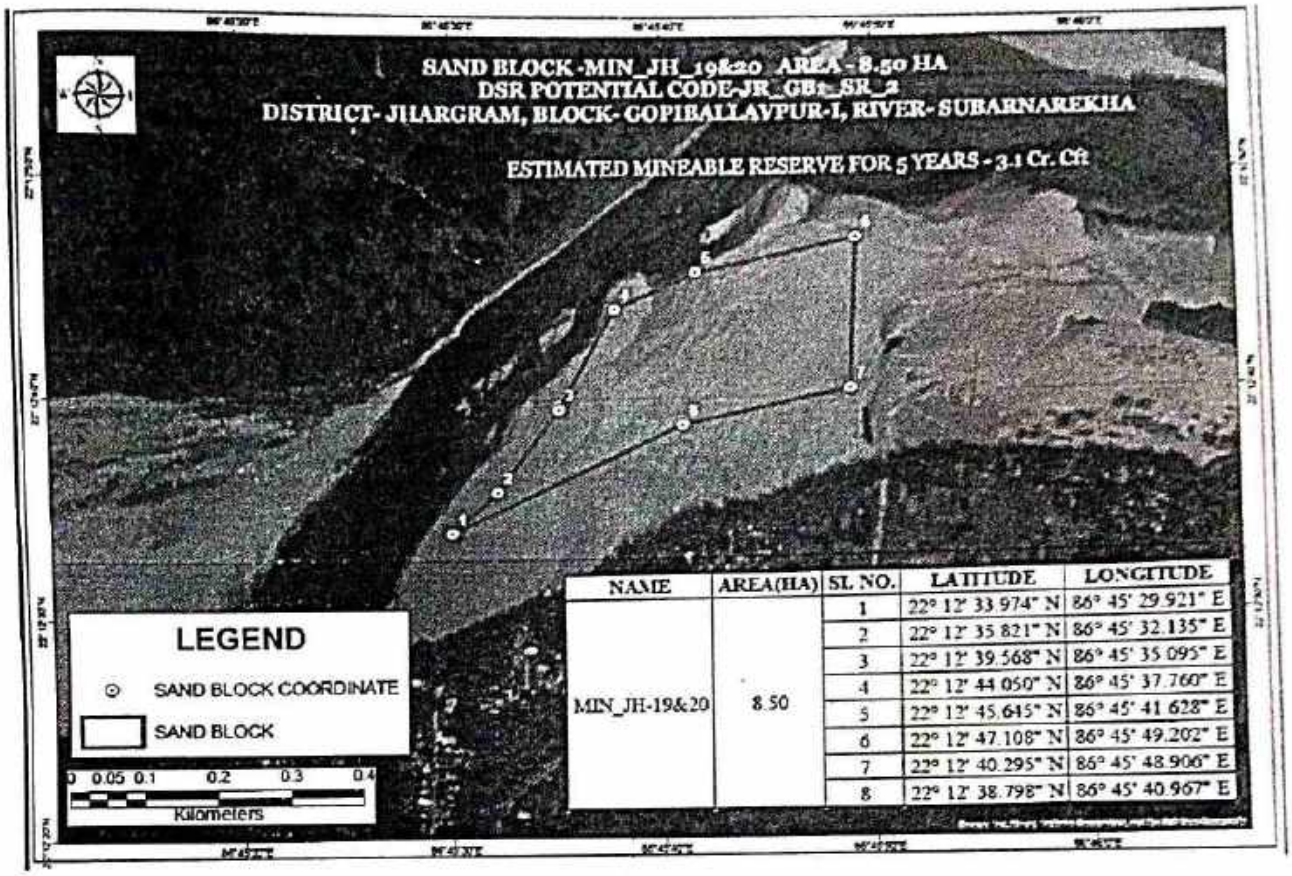
Documents to be submitted online

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Documents to be submitted offline

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Geo-reference co-ordinate of the sand block



NAME	AREA(HA)	SL NO.	LATITUDE	LONGITUDE
MIN_JH-19&20	8.50	1	22° 12' 33.974" N	86° 45' 29.921" E
		2	22° 12' 35.821" N	86° 45' 32.135" E
		3	22° 12' 39.568" N	86° 45' 35.095" E
		4	22° 12' 44.050" N	86° 45' 37.760" E
		5	22° 12' 45.645" N	86° 45' 41.628" E
		6	22° 12' 47.108" N	86° 45' 49.202" E
		7	22° 12' 40.295" N	86° 45' 48.906" E
		8	22° 12' 38.798" N	86° 45' 40.967" E

West Bengal Mineral Development and Trading CorporationLimited (WBMDTCL)

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Request for Proposal (RFP) from Empaneled MDOs

For

Selection of Mine Developer and Operator (MDO) of Sand Blocks in West Bengal

3rd Floor, DJ - 10 (WBIIDC Building)DJ
Block, Sector II, Salt Lake City Kolkata
700 091

Nodal Officer:
Managing Director, WBMDTC
Contact: 033-23590073
Email id: tenderwbmdtcl@gmail.com

Individual RFP Document

RFP No: JHG_20_20122024_B01 Dated. 20.12.2024

(Basic RFP Document-35 pages uploaded in the WBMDTCL website (https://mdtcl.wb.gov.in/) + Individual RFP Document-4 pages, Total 39 Pages)

Bid Data Sheet & Bid Schedule

Name of the Work	Selection of Mine Developer and Operator (MDO) of Sand Blocks in West Bengal
RFP Number and Date	RFP No.: **BIG_20_20122024_BOI Dated. 20.12.2024**
Non-Refundable RFP Document Fee	**59,000 /- (Base Price- Rs 50,000/- + 18% GST)**
Details of the Sand Block	***Block ID:*** MIN_JH_21A ***Category:*** B ***District:*** Jhargram ***River:*** Subarnarekha ***Sand block area*** 27.57 Ha ***Estimated Annual Mineable Reserves (Cr. Cft.): 1.844 Cr. Cft.***
Mode of submission of Bid	Online
e-auction portal of Govt. of WestBengal	http://www.eauction.gov.in
Earnest Money Deposit	**INR 1,26,57,000 /- (INR One Crore Twenty six Lakh Fifty Seven Thousand only)**
Performance Security	To be paid by successful bidder in the form of a Bank Guarantee from a ***Scheduled Commercial Bank in India payable at Kolkata, West Bengal***
Date of publication of Tender on website	**20.12.2024 at 10:00 Hrs.**
Last date of submission of online pre-bid queries	**27.12.2024 till 17.00 Hrs.**
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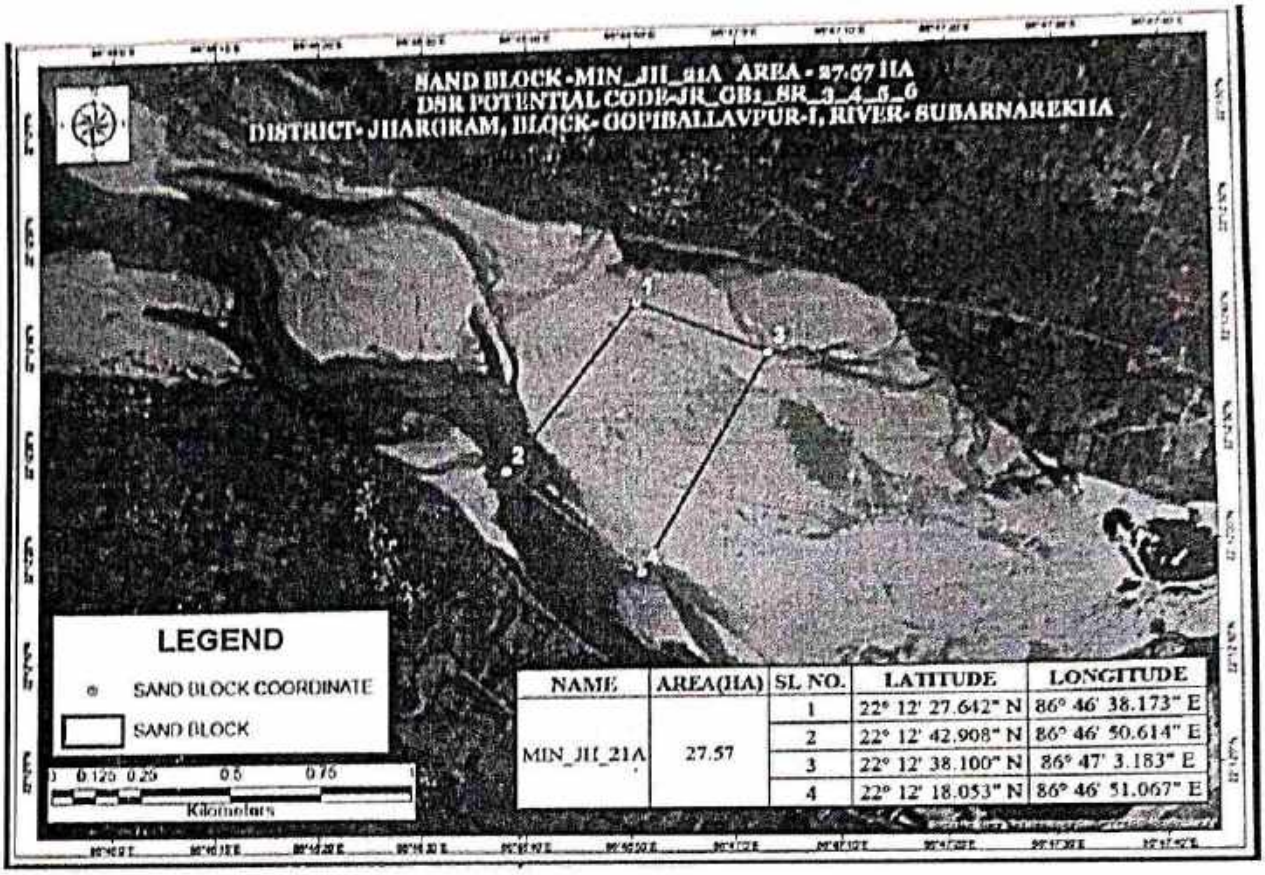
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Geo-reference co-ordinate of the sand block



NAME	AREA(HA)	SL NO.	LATITUDE	LONGITUDE
MIN_JH_21A	27.57	1	22° 12' 27.642" N	86° 46' 38.173" E
		2	22° 12' 42.908" N	86° 46' 50.614" E
		3	22° 12' 38.100" N	86° 47' 3.183" E
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Nodal Officer:
Managing Director, WBMDTC
Contact: 033-23590073
Email Id: tenderwbmdtcl@gmail.com

Individual RFP Document

RFP No: JHG_21_20122024_B02 Dated. 20.12.2024

(Basic RFP Document-35 pages uploaded in the WBMDTCL website (https://mdtcl.wb.gov.in/) + Individual RFP Document-4 pages, Total 39 Pages)

Bid Data Sheet & Bid Schedule

Name of the Work	Selection of Mine Developer and Operator (MDO) of Sand Blocks in West Bengal
RFP Number and Date	RFP No.: **JHG_21_20122024_B02 Dated. 20.12.2024**
Non-Refundable RFP Document Fee	59,000 /- (Base Price- Rs 50,000/- + 18% GST)
Details of the Sand Block	***Block ID:*** MIN_JH_21B ***Category:*** B ***District:*** Jhargram ***River:*** Subarnarekha ***Sand block area*** 25.37 Ha ***Estimated Annual Mineable Reserves (Cr. Cft.): 1.432 Cr. Cft.***
Mode of submission of Bid	Online
e-auction portal of Govt. of WestBengal	http://www.eauction.gov.in
Earnest Money Deposit	INR **1,17,39,000/- (INR One Crore Seventeen Lakh Thirty Nine Thousand** only)
Performance Security	To be paid by successful bidder in the form of a Bank Guarantee from a ***Scheduled Commercial Bank in India payable at Kolkata, West Bengal***
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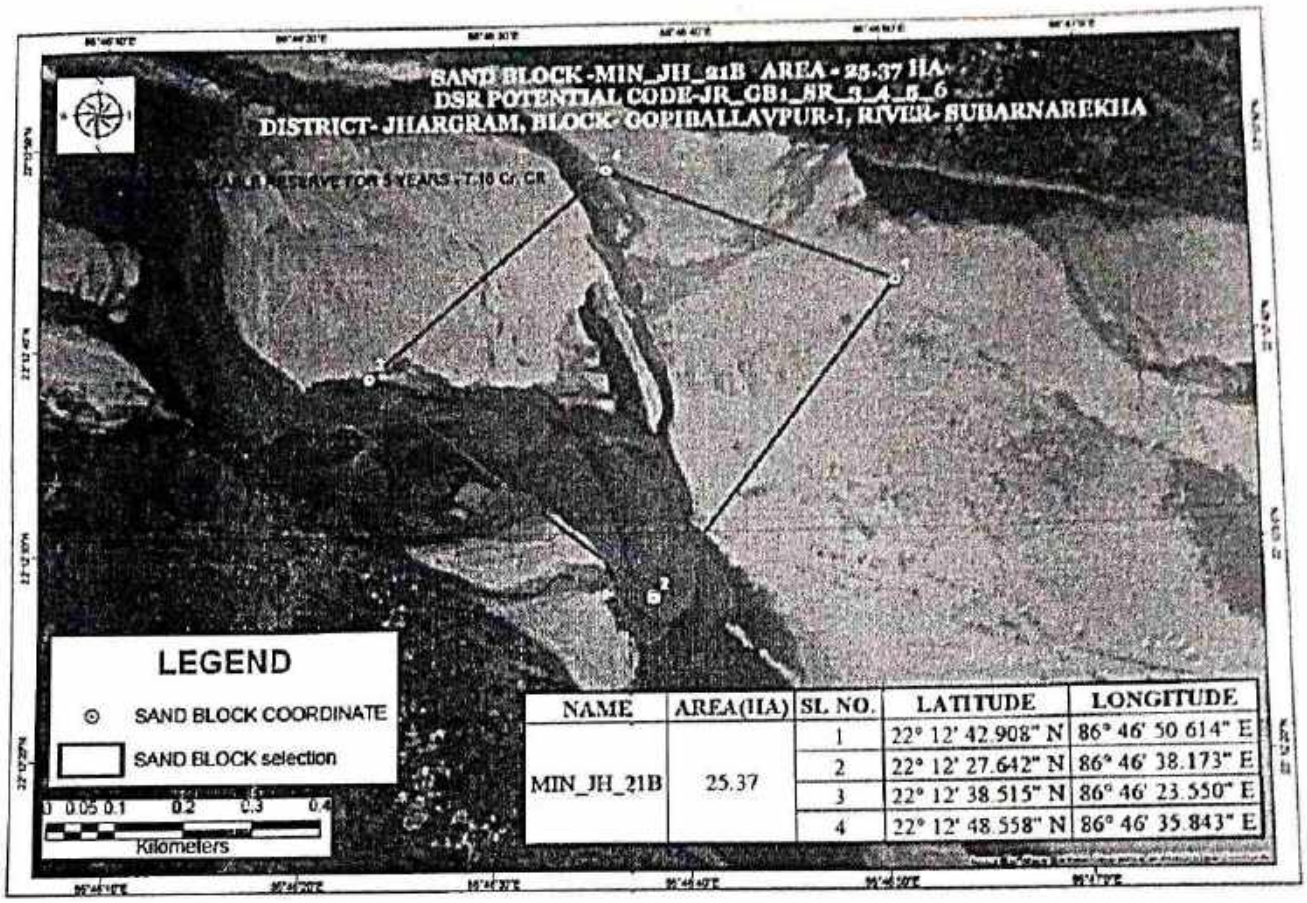
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Geo-reference co-ordinate of the sand block



NAME	AREA(HA)	SL. NO.	LATITUDE	LONGITUDE
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		2	22° 12' 27.642" N	86° 46' 38.173" E
		3	22° 12' 38.515" N	86° 46' 23.550" E
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3rd Floor, DJ - 10 (WBIIDC Building)DJ
Block, Sector II, Salt Lake City Kolkata
700 091

Nodal Officer:
Managing Director, WBMDTC
Contact: 033-23590073
Email id: tenderwbmdtcl@gmail.com

Individual RFP Document

RFP No: JHG_22_20122024_B03 Dated. 20.12.2024

(Basic RFP Document-35 pages uploaded in the WBMDTCL website (https://mdtcl.wb.gov.in/) + Individual RFP Document-4 pages, Total 39 Pages)

Bid Data Sheet & Bid Schedule

Name of the Work	Selection of Mine Developer and Operator (MDO) of Sand Blocks in West Bengal
RFP Number and Date	RFP No.: **JHG_22_20122024_B03 Dated. 20.12.2024**
Non-Refundable RFP Document Fee	**59,000 /-** (Base Price- Rs 50,000/- + 18% GST)
Details of the Sand Block	***Block ID:*** MIN_JH_22 ***Category:*** B ***District:*** Jhargram ***River:*** Subarnarekha ***Sand block area*** 28.14 Ha ***Estimated Annual Mineable Reserves (Cr. Cft.): 1.590 Cr. Cft.***
Mode of submission of Bid	Online
e-auction portal of Govt. of WestBengal	http://www.eauction.gov.in
Earnest Money Deposit	INR **1,30,34,000/-** (INR **One Crore Thirty Lakh Thirty Four Thousand** only)
Performance Security	To be paid by successful bidder in the form of a Bank Guarantee from a ***Scheduled Commercial Bank in India payable at Kolkata, West Bengal***
Date of publication of Tender on website	**20.12.2024 at 10:00 Hrs.**
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Conduct of electronic auction	**24.01.2025 at 10:00 Hrs.**
End of electronic auction	**24.01.2025 at 17:00 Hrs**
Intimation to the Preferred Bidder	To be intimated later
Contact Details	Contact: 033-23590073 Email id: tenderwbmdtcl@gmail.com

Note: Above schedule may be changed by WBMDTCL at any time at its own discretion. Please check the website: https://mdtcl.wb.gov.in/ and online NIC auction portal from time to time for furtherupdates.

Sd/-

Managing Director

West Bengal Mineral Development & Trading Corporation Limited.

Documents required to be submitted for participating in e-auction

Document to be submitted online

1. Application Fee (to be submitted by the bidder in "Empaneled MDO Login" module of WBMDTCL website **https://mdtcl.wb.gov.in/**)

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3. Payment Receipt copy of the Application Fee and EMD (to be uploaded in e-auction portal **http://www.eauction.gov.in** at the time of submission of Bid)

Document to be submitted offline

1. FORM-A: Format for Site Visit Certificate and Declaration (to be submitted physically in sealed envelope superscribing the RFP No, Bidder Name and Bidder ID) as per the timeline given in the Bid Data Sheet & Bid Schedule.

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3. Self-certified scanned copy of the receipt of RFP Document Fee & EMD has to be submitted in a sealed envelope by superscribing RFP no., Name of the Bidder and Bidder Id, as per the timeline given in the Bid Data Sheet & Bid Schedule.

Geo-reference co-ordinate of the sand block



NAME	AREA(HA)	SL. NO.	LATITUDE	LONGITUDE
MIN_JH_22	28.14	1	22° 12' 4.215" N	86° 47' 42.980" E
		2	22° 12' 22.172" N	86° 47' 38.970" E
		3	22° 12' 14.187" N	86° 48' 6.260" E
		4	22° 12' 2.297" N	86° 47' 56.670" E

West Bengal Mineral Development and Trading CorporationLimited (WBMDTCL)

(A Government of West Bengal Undertaking)

Request for Proposal (RFP) from Empaneled MDOs

For

Selection of Mine Developer and Operator (MDO) of Sand Blocks in West Bengal

3rd Floor, DJ - 10 (WBIIDC Building)DJ Block, Sector II, Salt Lake City Kolkata 700 091

Nodal Officer:
Managing Director, WBMDTC
Contact: 033-23590073
Email Id: tenderwbmdtcl@gmail.com

Individual RFP Document

RFP No: JHG_23_20122024_B04 Dated. 20.12.2024

(Basic RFP Document-35 pages uploaded in the WBMDTCL website (https://mdtcl.wb.gov.in/) + Individual RFP Document-4 pages, Total 39 Pages)

Bid Data Sheet & Bid Schedule

Name of the Work	Selection of Mine Developer and Operator (MDO) of Sand Blocks in West Bengal
RFP Number and Date	RFP No.: JHG_23_20122024_B04 Dated. 20.12.2024
Non-Refundable RFP Document Fee	59,000 /- (Base Price- Rs 50,000/- + 18% GST)
Details of the Sand Block	***Block ID:*** MIN_JH_23A ***Category:*** B ***District:*** Jhargram ***River:*** Subarnarekha ***Sand block area*** 22.04 Ha ***Estimated Annual Mineable Reserves (Cr. Cft.): 1.244 Cr. Cft.***
Mode of submission of Bid	Online
e-auction portal of Govt. of WestBengal	http://www.eauction.gov.in
Earnest Money Deposit	INR 1,01,98,000/- (INR One Crore One Lakh Ninety Eight Thousand only)
Performance Security	To be paid by successful bidder in the form of a Bank Guarantee from a ***Scheduled Commercial Bank in India payable at Kolkata, West Bengal***
Date of publication of Tender on website	20.12.2024 at 10:00 Hrs.
Last date of submission of online pre-bid queries	27.12.2024 till 17.00 Hrs.
Online Pre-Bid conference	31.12.2024 at 14.00 Hrs.
Link for the Online Pre-Bid conference	Link: Join Zoom Meeting https://us06web.zoom.us/j/87529475594?pwd=PDgHhhJ1VYQW4n0jxcer4w0wXhNGbl.1 Meeting ID: 875 2947 5594 Passcode: 742050
Last Date/Time for submission of documents through Online Mode	16.01,2025 up to 16:00 Hrs.
Last Date/Time for submission of documents through Offline Mode	16.01.2025 up to 17:00 Hrs.
Conduct of electronic auction	24.01.2025 at 10:00 Hrs.
End of electronic auction	24.01.2025 at 17:00 Hrs
Intimation to the Preferred Bidder	To be intimated later
Contact Details	Contact: 033-23590073 Email id: tenderwbmdtcl@gmail.com

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Sd/-

Managing Director

West Bengal Mineral Development & Trading Corporation Limited.

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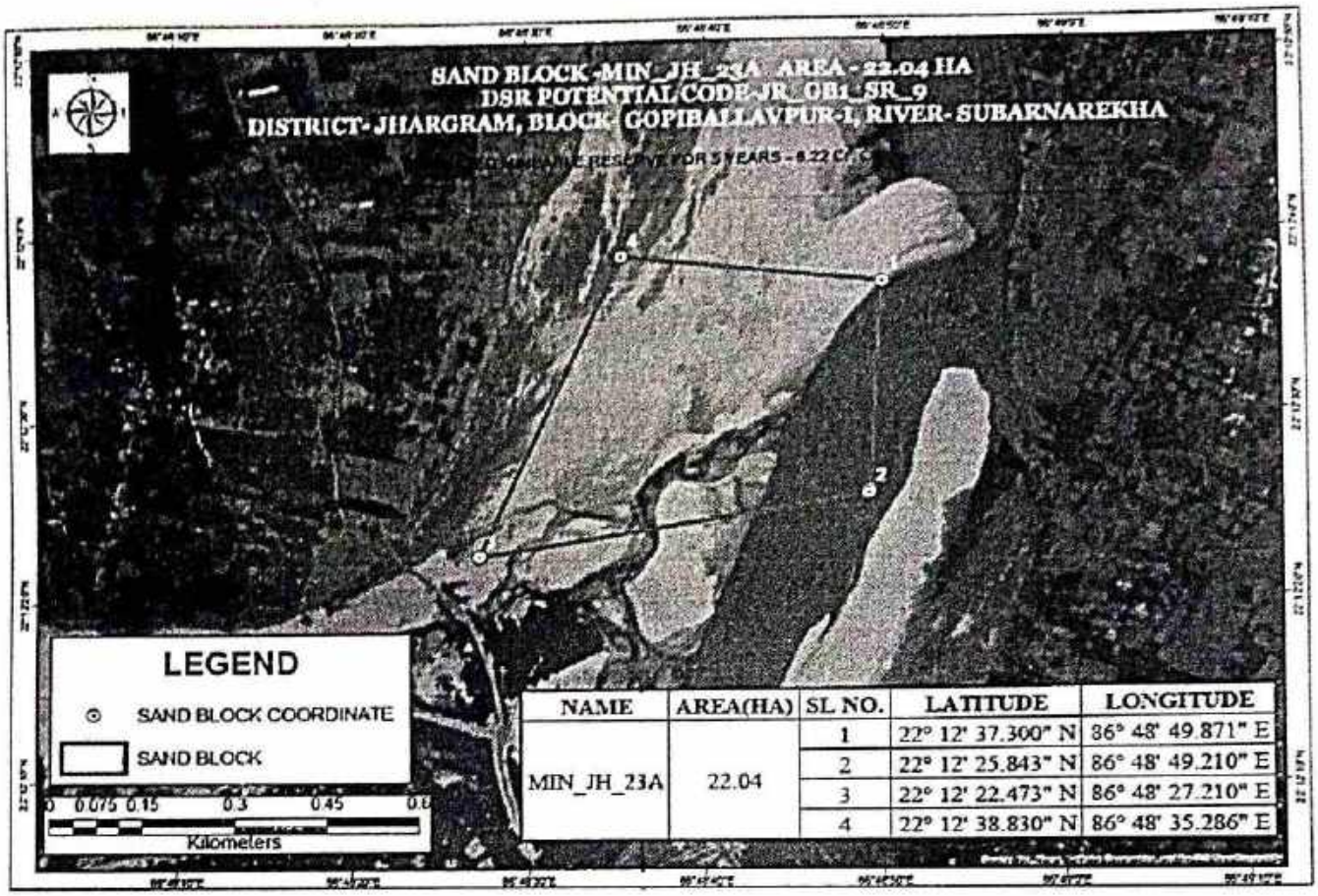
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Geo-reference co-ordinate of the sand block



NAME	AREA(HA)	SL NO.	LATITUDE	LONGITUDE
MIN_JH_23A	22.04	1	22° 12' 37.300" N	86° 48' 49.871" E
		2	22° 12' 25.843" N	86° 48' 49.210" E
		3	22° 12' 22.473" N	86° 48' 27.210" E
		4	22° 12' 38.830" N	86° 48' 35.286" E

West Bengal Mineral Development and Trading CorporationLimited (WBMDTCL)

(A Government of West Bengal Undertaking)

Request for Proposal (RFP) from Empaneled MDOs

For

Selection of Mine Developer and Operator (MDO) of Sand Blocks in West Bengal

3rd Floor, DJ - 10 (WBIIDC Building)DJ Block, Sector II, Salt Lake City Kolkata 700 091

Nodal Officer:
Managing Director, WBMDTC
Contact: 033-23590073
Email id: tenderwbmdtcl@gmail.com

Individual RFP Document

RFP No: JHG_27_20122024_B05 Dated. 20.12.2024

(Basic RFP Document-35 pages uploaded in the WBMDTCL website (https://mdtcl.wb.gov.in/) + Individual RFP Document-4 pages, Total 39 Pages)

Bid Data Sheet & Bid Schedule

Name of the Work	Selection of Mine Developer and Operator (MDO) of Sand Blocks in West Bengal
RFP Number and Date	RFP No.: **JHG_27_20122024_B05 Dated. 20.12.2024**
Non-Refundable RFP Document Fee	59,000 /- (Base Price- Rs 50,000/- + 18% GST)
Details of the Sand Block	***Block ID:*** MIN_JH_25 ***Category:*** B ***District:*** Jhargram ***River:*** Subarnarekha ***Sand block area*** 29.51 Ha ***Estimated Annual Mineable Reserves (Cr. Cft.): 1.666 Cr. Cft.***
Mode of submission of Bid	Online
e-auction portal of Govt. of WestBengal	http://www.eauction.gov.in
Earnest Money Deposit	INR **1,36,57,000/- (INR One Crore Thirty Six Lakh Fifty Seven Thousand only)**
Performance Security	To be paid by successful bidder in the form of a Bank Guarantee from a ***Scheduled Commercial Bank in India payable at Kolkata, West Bengal***
Date of publication of Tender on website	**20.12.2024 at 10:00 Hrs.**
Last date of submission of online pre-bid queries	**27.12.2024 till 17.00 Hrs.**
Online Pre-Bid conference	**31.12.2024 at 14.00 Hrs.**
Link for the Online Pre-Bid conference	Link: Join Zoom Meeting https://us06web.zoom.us/j/87529475594?pwd=PDqHhhJ1VYQW4n0jxcer4w0wXhNGbl.1 Meeting ID: 875 2947 5594 Passcode: 742050
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Conduct of electronic auction	**24.01.2025 at 10:00 Hrs.**
End of electronic auction	**24.01.2025 at 17:00 Hrs**
Intimation to the Preferred Bidder	To be intimated later
Contact Details	Contact: 033-23590073 Email id: tenderwbmdtcl@gmail.com

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Sd/-

Managing Director

West Bengal Mineral Development & Trading Corporation Limited.

Documents required to be submitted for participating in e-auction

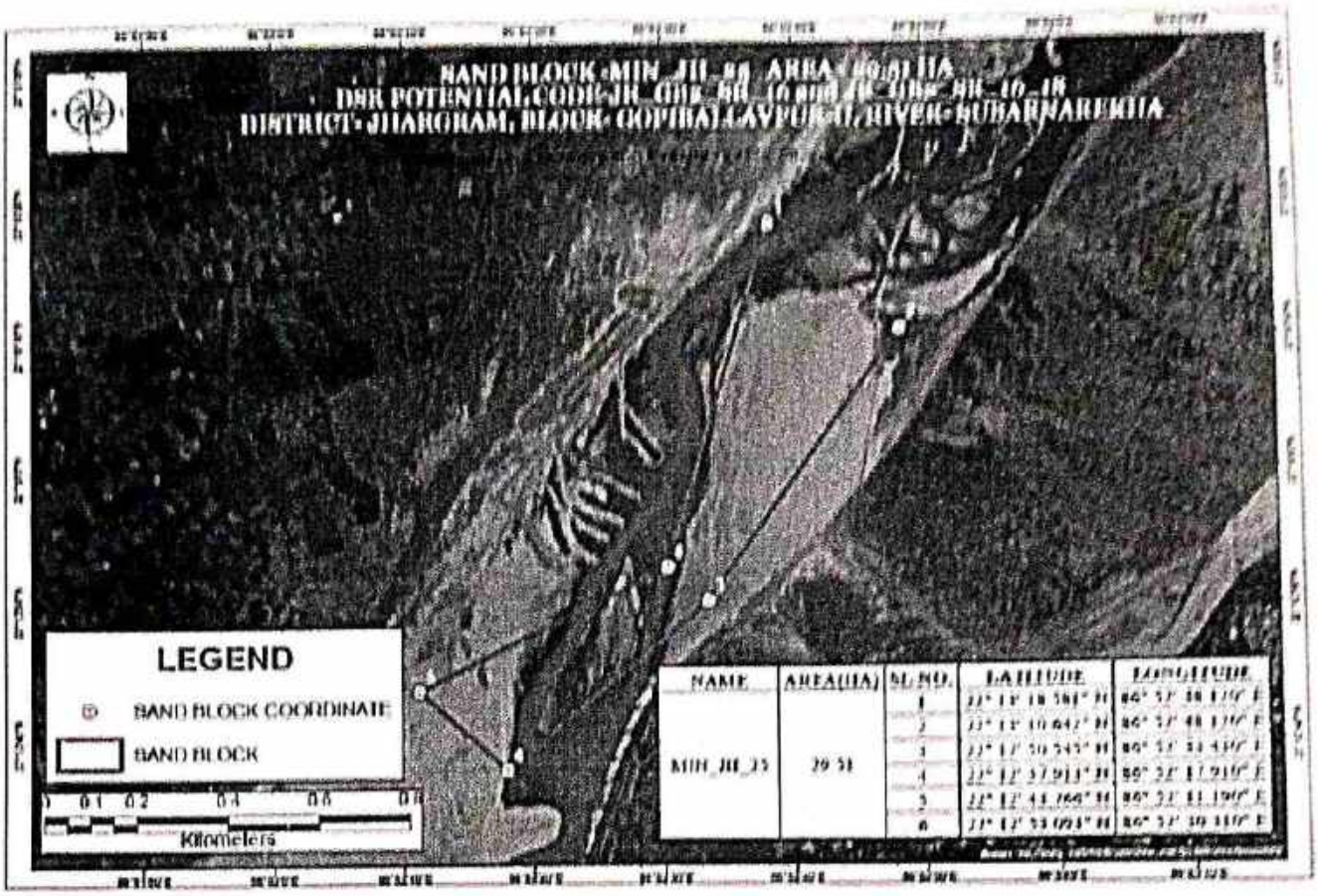
Document to be submitted online

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Geo-reference co-ordinate of the sand block



West Bengal Mineral Development and Trading CorporationLimited (WBMDTCL)

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For

Selection of Mine Developer and Operator (MDO) of Sand Blocks in West Bengal

3rd Floor, DJ - 10 (WBIIDC Building)DJ
Block, Sector II, Salt Lake City Kolkata
700 091

Nodal Officer:
Managing Director, WBMDTC
Contact: 033-23590073
Email id: tenderwbmdtcl@gmail.com

Individual RFP Document

RFP No: JHG_28_20122024_B06 Dated. 20.12.2024

(Basic RFP Document-35 pages uploaded in the WBMDTCL website (https://mdtcl.wb.gov.in/) + Individual RFP Document-4 pages, Total 39 Pages)

Bid Data Sheet & Bid Schedule

Name of the Work	Selection of Mine Developer and Operator (MDO) of Sand Blocks in West Bengal
RFP Number and Date	RFP No.: **JHG_28_20122024_B06 Dated. 20.12.2024**
Non-Refundable RFP Document Fee	59,000 /- (Base Price- Rs 50,000/- + 18% GST)
Details of the Sand Block	***Block ID:*** MIN_JH_26A ***Category:*** B ***District:*** Jhargram ***River:*** Subarnarekha ***Sand block area*** 29.24 Ha ***Estimated Annual Mineable Reserves (Cr. Cft.): 1.652 Cr. Cft.***
Mode of submission of Bid	Online
e-auction portal of Govt. of WestBengal	http://www.eauction.gov.in
Earnest Money Deposit	INR **1,35,42,000/- (INR One Crore Thirty Five Lakh Forty Two Thousand only)**
Performance Security	To be paid by successful bidder in the form of a Bank Guarantee from a ***Scheduled Commercial Bank in India payable at Kolkata, West Bengal***
Date of publication of Tender on website	**20.12.2024 at 10:00 Hrs.**
Last date of submission of online pre-bid queries	**27.12.2024 till 17.00 Hrs.**
Online Pre-Bid conference	**31.12,2024 at 14.00 Hrs.**
Link for the Online Pre-Bid conference	Link: Join Zoom Meeting https://us06web.zoom.us/j/87529475594?pwd=PDqHhhJ1VYQW4n0jxcer4w0wXhNGbl.1 Meeting ID: 875 2947 5594 Passcode: 742050
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End of electronic auction	**24.01,2025 at 17:00 Hrs**
Intimation to the Preferred Bidder	To be intimated later
Contact Details	Contact: 033-23590073 Email id: tenderwbmdtcl@gmail.com

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Sd/-

Managing Director

West Bengal Mineral Development & Trading Corporation Limited.

Documents required to be submitted for participating in e-auction

Document to be submitted online

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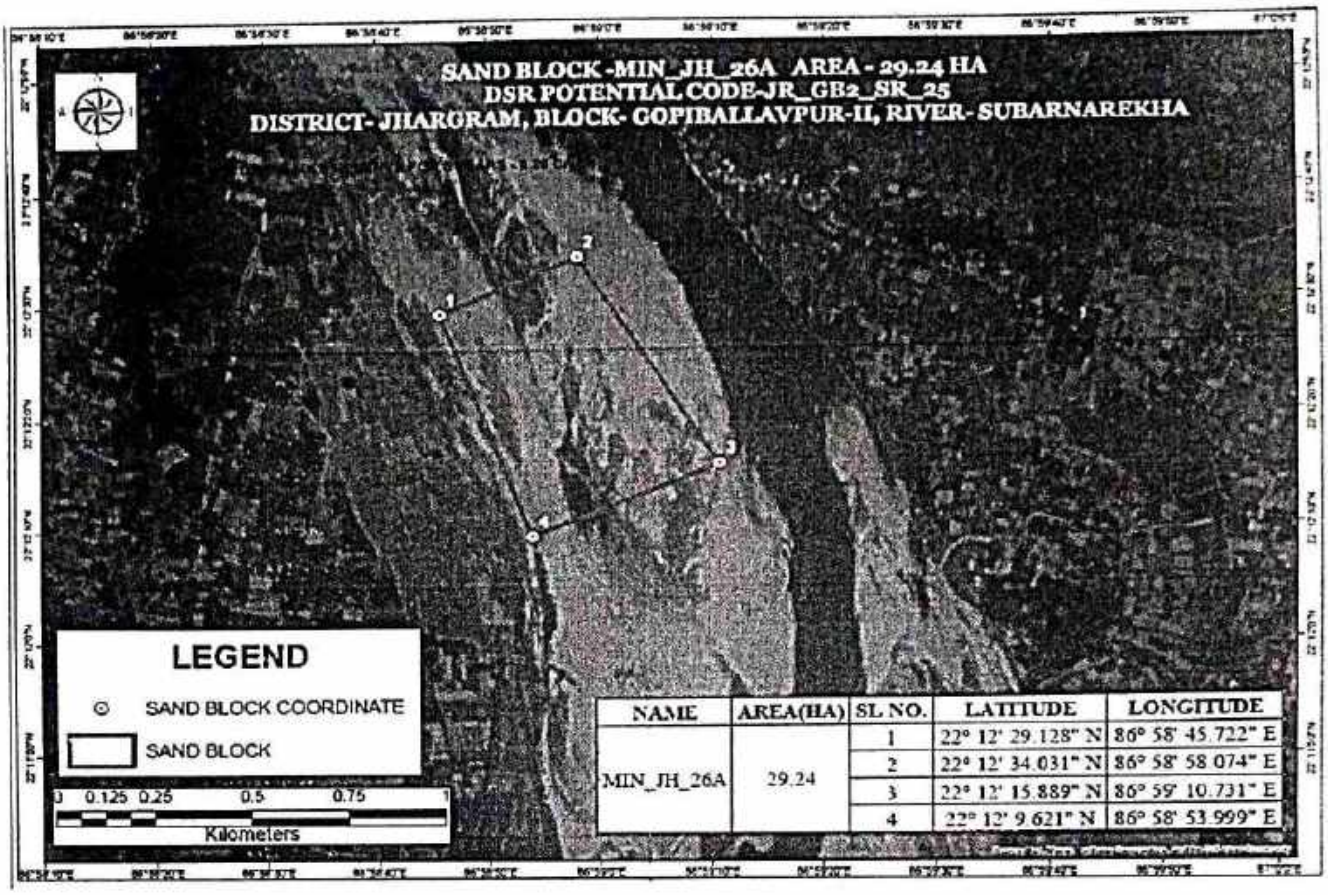
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Geo-reference co-ordinate of the sand block



NAME	AREA(HA)	SL NO.	LATITUDE	LONGITUDE
MIN_JH_26A	29.24	1	22° 12' 29.128" N	86° 58' 45.722" E
		2	22° 12' 34.031" N	86° 58' 58.074" E
		3	22° 12' 15.889" N	86° 59' 10.731" E
		4	22° 12' 9.621" N	86° 58' 53.999" E

West Bengal Mineral Development and Trading CorporationLimited (WBMDTCL)

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Request for Proposal (RFP) from Empaneled MDOs

For

Selection of Mine Developer and Operator (MDO) of Sand Blocks in West Bengal

3rd Floor, DJ - 10 (WBIIDC Building)DJ
Block, Sector II, Salt Lake City Kolkata
700 091

Nodal Officer:
Managing Director, WBMDTC
Contact: 033-23590073
Email id: tenderwbmdtcl@gmail.com

Individual RFP Document

RFP No: JHG_29_20122024_B07 Dated. 20.12.2024

(Basic RFP Document-35 pages uploaded in the WBMDTCL website (https://mdtcl.wb.gov.in/) + Individual RFP Document-4 pages, Total 39 Pages)

Bid Data Sheet & Bid Schedule

Name of the Work	Selection of Mine Developer and Operator (MDO) of Sand Blocks in West Bengal
RFP Number and Date	RFP No.: **JHG_29_20122024_B07 Dated. 20.12.2024**
Non-Refundable RFP Document Fee	**59,000 /-** (Base Price- Rs 50,000/- + 18% GST)
Details of the Sand Block	***Block ID:*** MIN_JH_26B ***Category:*** B ***District:*** Jhargram ***River:*** Subarnarekha ***Sand block area*** 22.74 Ha ***Estimated Annual Mineable Reserves (Cr. Cft.): 1.284 Cr. Cft.***
Mode of submission of Bid	Online
e-auction portal of Govt. of WestBengal	http://www.eauction.gov.in
Earnest Money Deposit	INR **1,05,26,000/-** (INR **One Crore Five Lakh Twenty Six Thousand** only)
Performance Security	To be paid by successful bidder in the form of a Bank Guarantee from a ***Scheduled Commercial Bank in India payable at Kolkata, West Bengal***
Date of publication of Tender on website	**20.12.2024 at 10:00 Hrs.**
Last date of submission of online pre-bid queries	**27.12.2024 till 17.00 Hrs.**
Online Pre-Bid conference	**31.12.2024 at 14.00 Hrs.**
Link for the Online Pre-Bid conference	Link: Join Zoom Meeting https://us06web.zoom.us/j/87529475594?pwd=PDqHhhJ1VYQW4n0jxcer4w0wXhNGbl.1 Meeting ID: 875 2947 5594 Passcode: 742050
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Intimation to the Preferred Bidder	To be intimated later
Contact Details	Contact: 033-23590073 Email id: tenderwbmdtcl@gmail.com

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West Bengal Mineral Development & Trading Corporation Limited.

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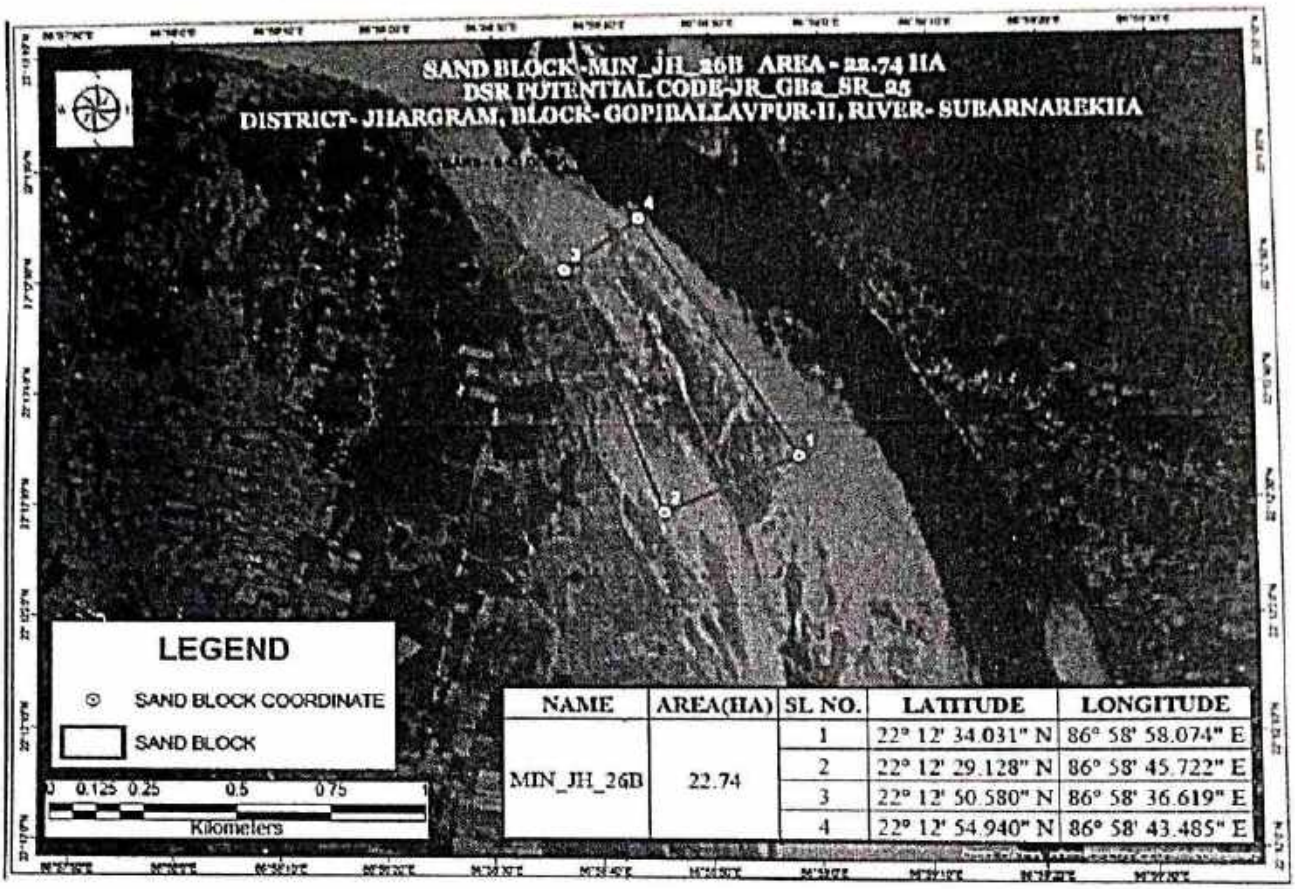
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Geo-reference co-ordinate of the sand block



NAME	AREA(HA)	SL. NO.	LATITUDE	LONGITUDE
MIN_JH_26B	22.74	1	22° 12' 34.031" N	86° 58' 58.074" E
		2	22° 12' 29.128" N	86° 58' 45.722" E
		3	22° 12' 50.580" N	86° 58' 36.619" E
		4	22° 12' 54.940" N	86° 58' 43.485" E

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Block, Sector II, Salt Lake City Kolkata
700 091

Nodal Officer:
Managing Director, WBMDTC
Contact: 033-23590073
Email id: tenderwbmdtcl@gmail.com

Individual RFP Document

RFP No: JHG_30_20122024_B08 Dated. 20.12.2024

(Basic RFP Document-35 pages uploaded in the WBMDTCL website (https://mdtcl.wb.gov.in/) + Individual RFP Document-4 pages, Total 39 Pages)

Bid Data Sheet & Bid Schedule

Name of the Work	Selection of Mine Developer and Operator (MDO) of Sand Blocks in West Bengal
RFP Number and Date	RFP No.: **JHG_30_20122024_B08 Dated. 20.12.2024**
Non-Refundable RFP Document Fee	59,000 /- (Base Price- Rs 50,000/- + 18% GST)
Details of the Sand Block	***Block ID:*** MIN_JH_27 ***Category:*** B ***District:*** Jhargram ***River:*** Subarnarekha ***Sand block area*** 25.18 Ha ***Estimated Annual Mineable Reserves (Cr. Cft.): 1.422 Cr. Cft.***
Mode of submission of Bid	Online
e-auction portal of Govt. of WestBengal	http://www.eauction.gov.in
Earnest Money Deposit	INR **1,16,57,000/- (INR One Crore Sixteen Lakh Fifty Seven Thousand** only)
Performance Security	To be paid by successful bidder in the form of a Bank Guarantee from a ***Scheduled Commercial Bank in India payable at Kolkata, West Bengal***
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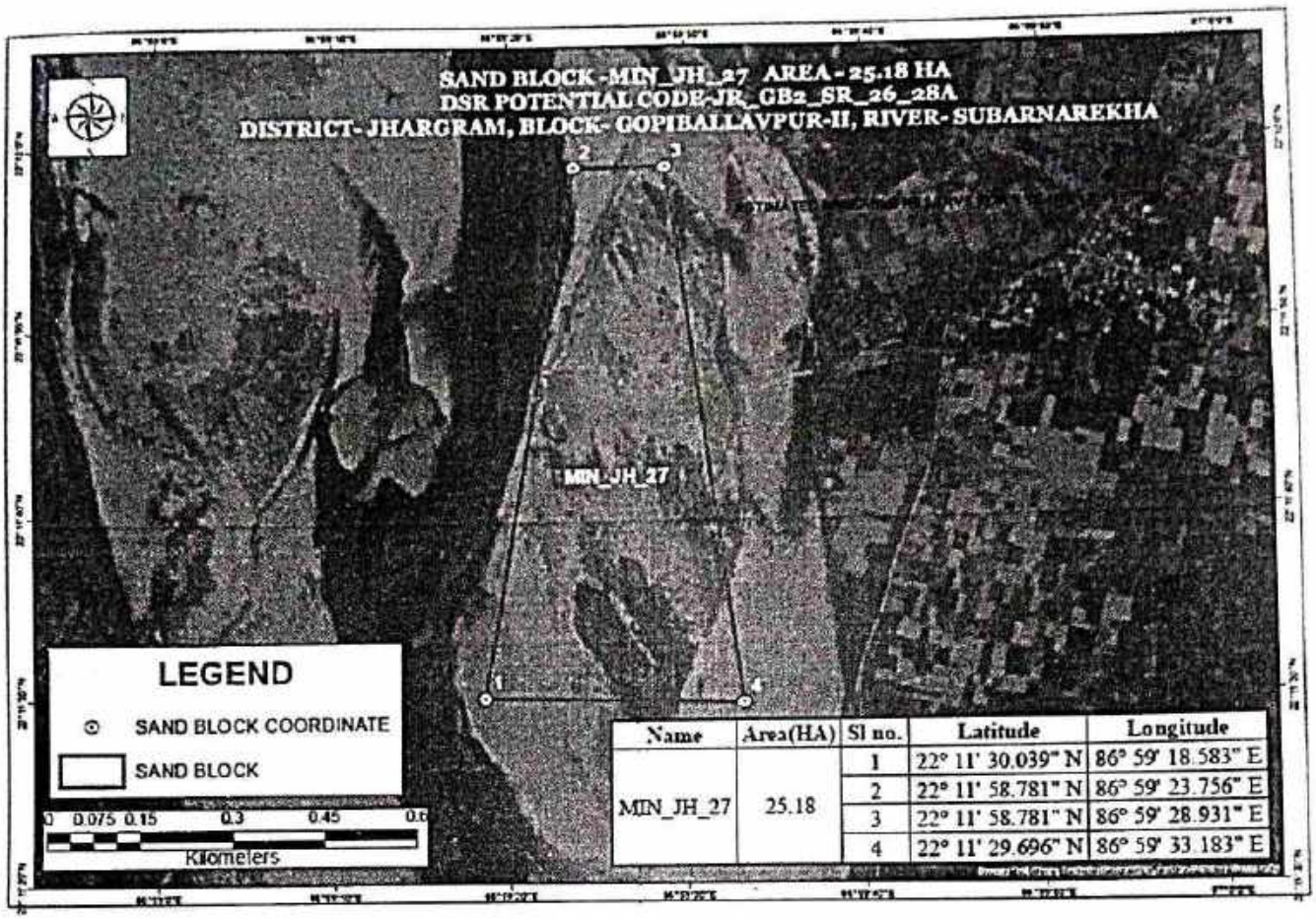
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Geo-reference co-ordinate of the sand block



Name	Area(HA)	Sl no.	Latitude	Longitude
MIN_JH_27	25.18	1	22° 11' 30.039" N	86° 59' 18.583" E
		2	22° 11' 58.781" N	86° 59' 23.756" E
		3	22° 11' 58.781" N	86° 59' 28.931" E
		4	22° 11' 29.696" N	86° 59' 33.183" E

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Request for Proposal (RFP) from Empaneled MDOs

For

Selection of Mine Developer and Operator (MDO) of Sand Blocks in West Bengal

3rd Floor, DJ - 10 (WBIIDC Building)DJ
Block, Sector II, Salt Lake City Kolkata
700 091

Nodal Officer:
Managing Director, WBMDTC
Contact: 033-23590073
Email id: tenderwbmdtcl@gmail.com

Individual RFP Document

RFP No: JHG_33_20122024_B09 Dated. 20.12.2024

(Basic RFP Document-35 pages uploaded in the WBMDTCL website (https://mdtcl.wb.gov.in/) + Individual RFP Document-4 pages, Total 39 Pages)

Bid Data Sheet & Bid Schedule

Name of the Work	Selection of Mine Developer and Operator (MDO) of Sand Blocks in West Bengal
RFP Number and Date	RFP No.: **JHG_33_20122024_B09 Dated. 20.12.2024**
Non-Refundable RFP Document Fee	59,000 /- (Base Price- Rs 50,000/- + 18% GST)
Details of the Sand Block	***Block ID:*** MIN_JH_33C ***Category:*** B ***District:*** Jhargram ***River:*** Subarnarekha ***Sand block area*** 22.41 Ha ***Estimated Annual Mineable Reserves (Cr. Cft.): 1.266 Cr. Cft.***
Mode of submission of Bid	Online
e-auction portal of Govt. of WestBengal	http://www.eauction.gov.in
Earnest Money Deposit	INR **1,03,78,000/-** (INR **One Crore Three Lakh Seventy Eight Thousand** only)
Performance Security	To be paid by successful bidder in the form of a Bank Guarantee from a ***Scheduled Commercial Bank in India payable at Kolkata, West Bengal***
Date of publication of Tender on website	**20.12.2024 at 10:00 Hrs.**
Last date of submission of online pre-bid queries	**27.12.2024 till 17.00 Hrs.**
Online Pre-Bid conference	**31.12.2024 at 14.00 Hrs.**
Link for the Online Pre-Bid conference	Link: Join Zoom Meeting https://us06web.zoom.us/j/87529475594?pwd=PDqHhhJ1VYQW4n0jxcer4w0wXhNGbl.1 Meeting ID: 875 2947 5594 Passcode: 742050
Last Date/Time for submission of documents through Online Mode	**16.01.2025 up to 16:00 Hrs.**
Last Date/Time for submission of documents through Offline Mode	**16.01.2025 up to 17:00 Hrs.**
Conduct of electronic auction	**24.01.2025 at 10:00 Hrs.**
End of electronic auction	**24.01.2025 at 17:00 Hrs**
Intimation to the Preferred Bidder	To be intimated later
Contact Details	Contact: 033-23590073 Email id: tenderwbmdtcl@gmail.com

Note: Above schedule may be changed by WBMDTCL at any time at its own discretion. Please check the website: https://mdtcl.wb.gov.in/ and online NIC auction portal from time to time for furtherupdates.

Sd/-

Managing Director

West Bengal Mineral Development & Trading Corporation Limited.

Documents required to be submitted for participating in e-auction

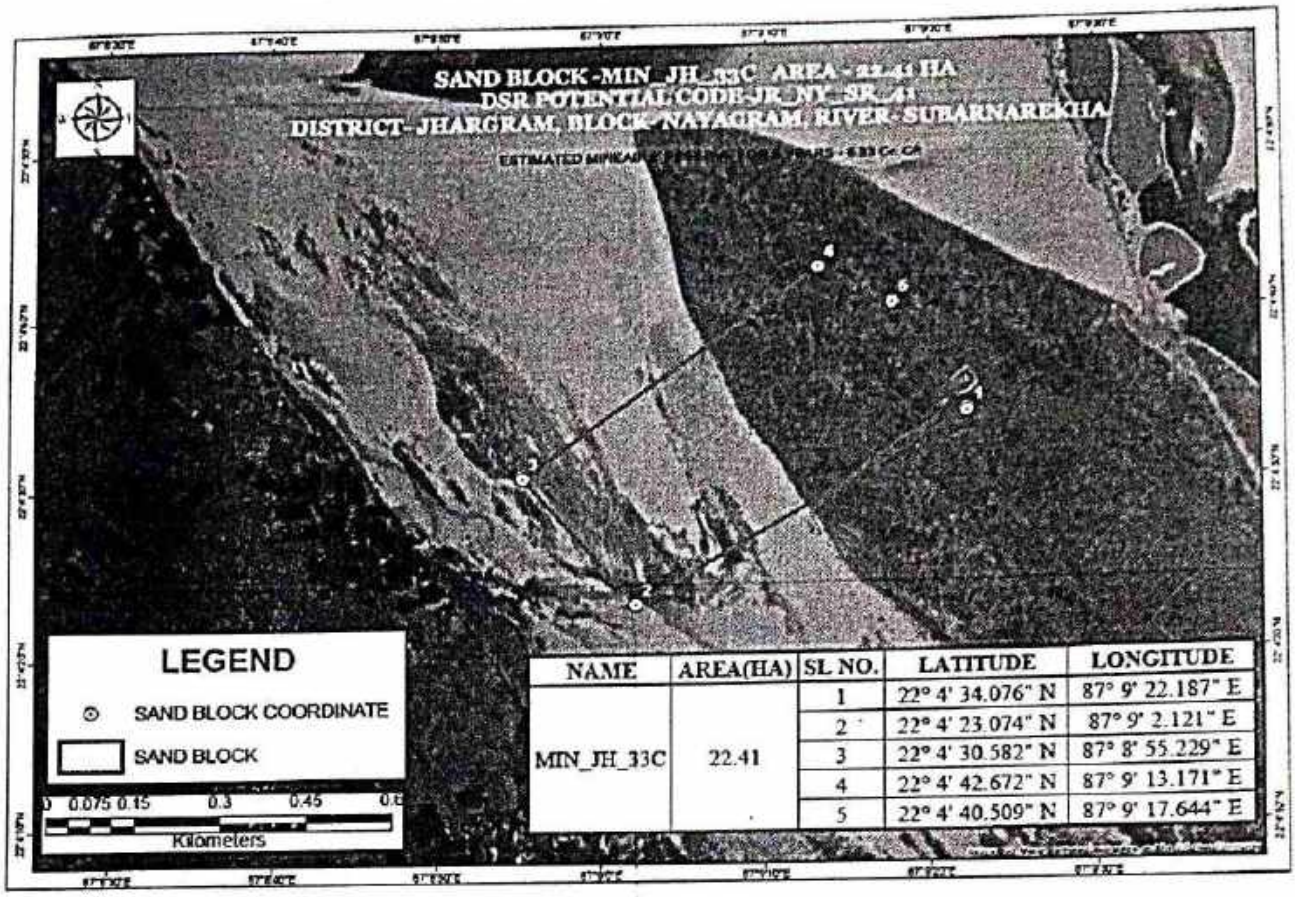
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2. Earnest Money Deposit (EMD) (to be submitted by the bidder in "Empaneled MDO Login" of WBMDTCL website **https://mdtcl.wb.gov.in/**)
3. Payment Receipt copy of the Application Fee and EMD (to be uploaded in e-auction portal **http://www.eauction.gov.in** at the time of submission of Bid)

Document to be submitted offline

1. FORM-A: Format for Site Visit Certificate and Declaration (to be submitted physically in sealed envelope superscribing the RFP No, Bidder Name and Bidder ID) as per the timeline given in the Bid Data Sheet & Bid Schedule.
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3. Self-certified scanned copy of the receipt of RFP Document Fee & EMD has to be submitted in a sealed envelope by superscribing RFP no., Name of the Bidder and Bidder Id, as per the timeline given in the Bid Data Sheet & Bid Schedule.

Geo-reference co-ordinate of the sand block



NAME	AREA(HA)	SL NO.	LATITUDE	LONGITUDE
MIN_JH_33C	22.41	1	22° 4' 34.076" N	87° 9' 22.187" E
		2	22° 4' 23.074" N	87° 9' 2.121" E
		3	22° 4' 30.582" N	87° 8' 55.229" E
		4	22° 4' 42.672" N	87° 9' 13.171" E
		5	22° 4' 40.509" N	87° 9' 17.644" E

West Bengal Mineral Development and Trading CorporationLimited (WBMDTCL)

(A Government of West Bengal Undertaking)

Request for Proposal (RFP) from Empaneled MDOs

For

Selection of Mine Developer and Operator (MDO) of Sand Blocks in West Bengal

3rd Floor, DJ - 10 (WBIIDC Building)DJ Block, Sector II, Salt Lake City Kolkata 700 091

Nodal Officer:
Managing Director, WBMDTC
Contact: 033-23590073
Email id: tenderwbmdtcl@gmail.com

Individual RFP Document

RFP No: JHG_34_20122024_B10 Dated. 20.12.2024

(Basic RFP Document-35 pages uploaded in the WBMDTCL website (https://mdtcl.wb.gov.in/) + Individual RFP Document-4 pages, Total 39 Pages)

Bid Data Sheet & Bid Schedule

Name of the Work	Selection of Mine Developer and Operator (MDO) of Sand Blocks in West Bengal
RFP Number and Date	RFP No.: **JHG_34_20122024_B10 Dated. 20.12.2024**
Non-Refundable RFP Document Fee	**59,000 /-** (Base Price- Rs 50,000/- + 18% GST)
Details of the Sand Block	***Block ID:*** MIN_JH_33D ***Category:*** B ***District:*** Jhargram ***River:*** Subarnarekha ***Sand block area*** 25.52 Ha ***Estimated Annual Mineable Reserves (Cr. Cft.): 1.424 Cr. Cft.***
Mode of submission of Bid	Online
e-auction portal of Govt. of WestBengal	http://www.eauction.gov.in
Earnest Money Deposit	INR **1,16,73,000/-** (INR **One Crore Sixteen Lakh Seventy Three Thousand** only)
Performance Security	To be paid by successful bidder in the form of a Bank Guarantee from a ***Scheduled Commercial Bank in India payable at Kolkata, West Bengal***
Date of publication of Tender on website	**20.12.2024 at 10:00 Hrs.**
Last date of submission of online pre-bid queries	**27.12.2024 till 17.00 Hrs.**
Online Pre-Bid conference	**31.12,2024 at 14.00 Hrs.**
Link for the Online Pre-Bid conference	Link: Join Zoom Meeting **https://us06web.zoom.us/j/87529475594?pwd=PDqHhhJ1VYQW4n0jxcer4w0wXhNGbl.1** Meeting ID: **875 2947 5594** Passcode: **742050**
Last Date/Time for submission of documents through Online Mode	**16.01,2025 up to 16:00 Hrs.**
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Conduct of electronic auction	**24.01.2025 at 10:00 Hrs.**
End of electronic auction	**24.01.2025 at 17:00 Hrs**
Intimation to the Preferred Bidder	To be intimated later
Contact Details	Contact: 033-23590073 Email id: tenderwbmdtcl@gmail.com

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Sd/-
Managing Director
West Bengal Mineral Development & Trading Corporation Limited.

Documents required to be submitted for participating in e-auction

Document to be submitted online

1. Application Fee (to be submitted by the bidder in "Empaneled MDO Login" module of WBMDTCL website https://mdtcl.wb.gov.in/)

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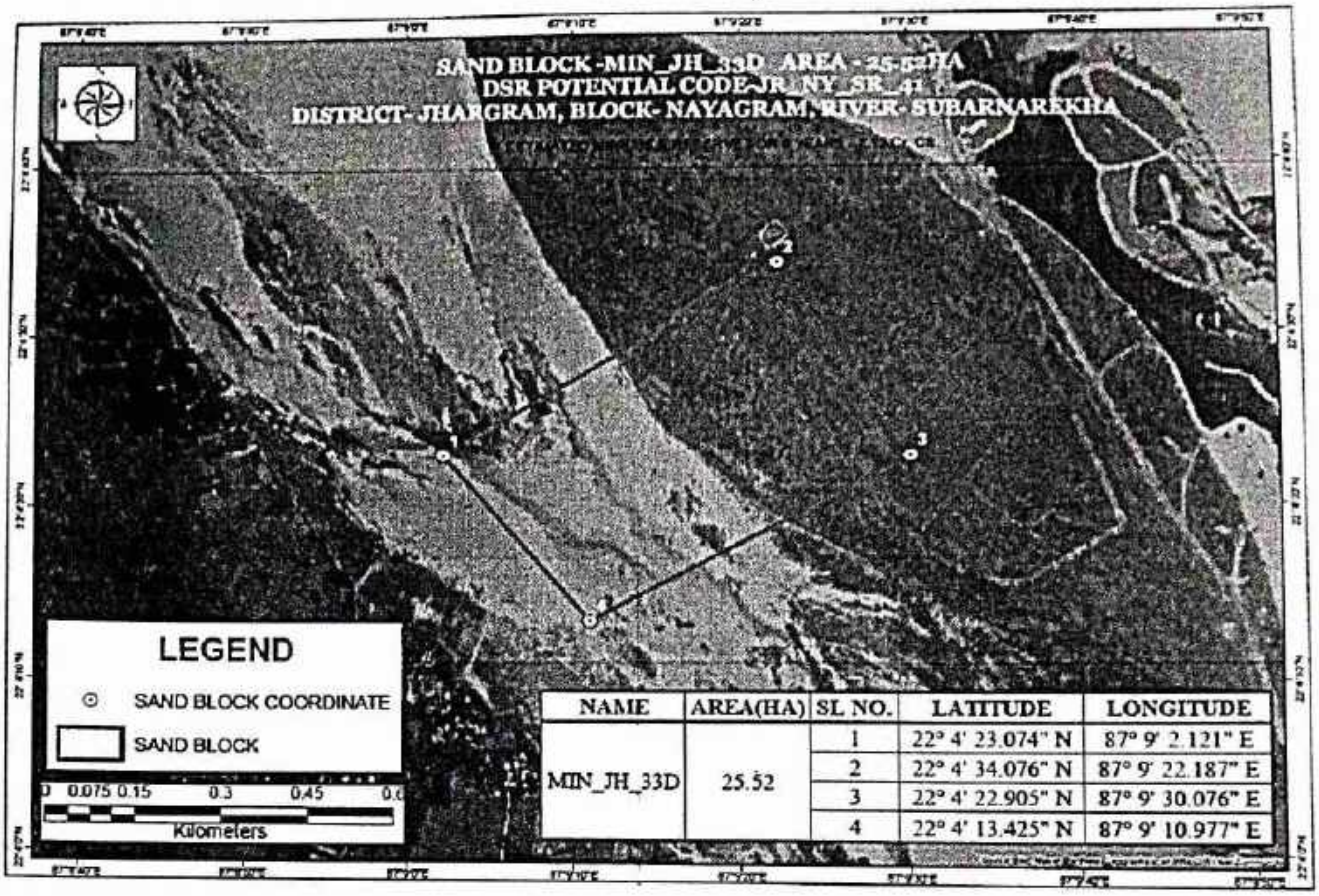
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Geo-reference co-ordinate of the sand block



NAME	AREA(HA)	SL NO.	LATITUDE	LONGITUDE
MIN_JH_33D	25.52	1	22° 4' 23.074" N	87° 9' 2.121" E
		2	22° 4' 34.076" N	87° 9' 22.187" E
		3	22° 4' 22.905" N	87° 9' 30.076" E
		4	22° 4' 13.425" N	87° 9' 10.977" E

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3rd Floor, DJ - 10 (WBIIDC Building)DJ
Block, Sector II, Salt Lake City Kolkata
700 091

Nodal Officer:
Managing Director, WBMDTC
Contact: 033-23590073
Email id: tenderwbmdtcl@gmail.com

Individual RFP Document

RFP No: JHG_37_20122024_B11 Dated. 20.12.2024

(Basic RFP Document-35 pages uploaded in the WBMDTCL website (https://mdtcl.wb.gov.in/) + Individual RFP Document-4 pages, Total 39 Pages)

Bid Data Sheet & Bid Schedule

Name of the Work	Selection of Mine Developer and Operator (MDO) of Sand Blocks in West Bengal
RFP Number and Date	RFP No.: **JHG_37_20122024_B11 Dated. 20.12.2024**
Non-Refundable RFP Document Fee	59,000 /- (Base Price- Rs 50,000/- + 18% GST)
Details of the Sand Block	***Block ID:*** MIN_JH_38A ***Category:*** B ***District:*** Jhargram ***River:*** Subarnarekha ***Sand block area*** 30.57 Ha ***Estimated Annual Mineable Reserves (Cr. Cft.): 1.726 Cr. Cft.***
Mode of submission of Bid	Online
e-auction portal of Govt. of WestBengal	http://www.eauction.gov.in
Earnest Money Deposit	INR 1,41,49,000/- (INR One Crore Forty One Lakh Forty Nine Thousand only)
Performance Security	To be paid by successful bidder in the form of a Bank Guarantee from a ***Scheduled Commercial Bank in India payable at Kolkata, West Bengal***
Date of publication of Tender on website	**20.12.2024 at 10:00 Hrs.**
Last date of submission of online pre-bid queries	**27.12.2024 till 17.00 Hrs.**
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Link for the Online Pre-Bid conference	Link: Join Zoom Meeting https://us06web.zoom.us/j/87529475594?pwd=PDqHhhJ1VYQW4n0jxcer4w0wXhNGbl.1 Meeting ID: 875 2947 5594 Passcode: 742050
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Intimation to the Preferred Bidder	To be intimated later
Contact Details	Contact: 033-23590073 Email id: tenderwbmdtcl@gmail.com

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Sd/-

Managing Director

West Bengal Mineral Development & Trading Corporation Limited.

Documents required to be submitted for participating in e-auction

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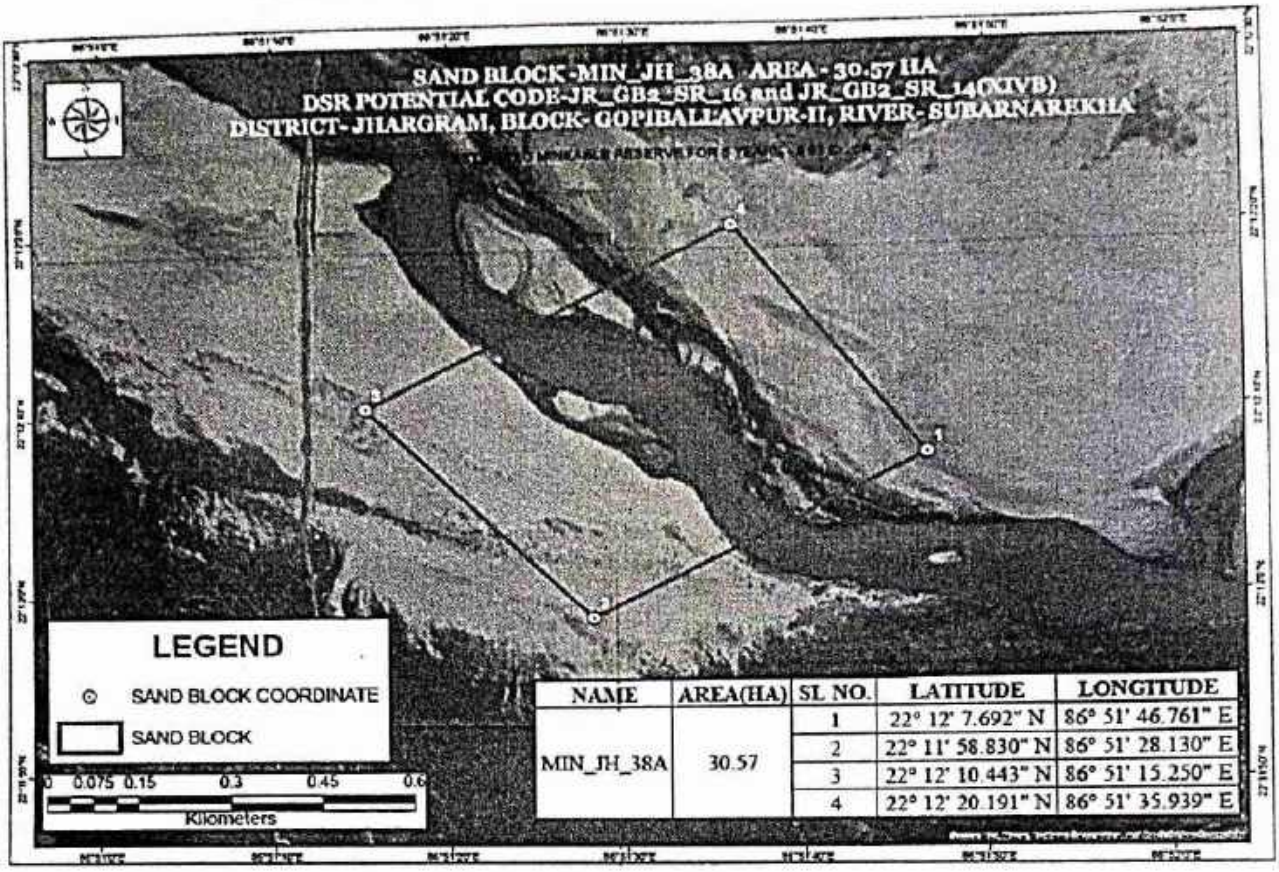
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Geo-reference co-ordinate of the sand block



NAME	AREA(HA)	SL NO.	LATITUDE	LONGITUDE
MIN_JH_38A	30.57	1	22° 12' 7.692" N	86° 51' 46.761" E
		2	22° 11' 58.830" N	86° 51' 28.130" E
		3	22° 12' 10.443" N	86° 51' 15.250" E
		4	22° 12' 20.191" N	86° 51' 35.939" E

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For

Selection of Mine Developer and Operator (MDO) of Sand Blocks in West Bengal

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Nodal Officer:
Managing Director, WBMDTC
Contact: 033-23590073
Email id: tenderwbmdtcl@gmail.com

Individual RFP Document

RFP No: JHG_38_20122024_B12 Dated. 20.12.2024

(Basic RFP Document-35 pages uploaded in the WBMDTCL website (https://mdtcl.wb.gov.in/) + Individual RFP Document-4 pages, Total 39 Pages)

Bid Data Sheet & Bid Schedule

Name of the Work	Selection of Mine Developer and Operator (MDO) of Sand Blocks in West Bengal
RFP Number and Date	RFP No.: **JHG_38_20122024_B12 Dated. 20.12.2024**
Non-Refundable RFP Document Fee	59,000 /- (Base Price- Rs 50,000/- + 18% GST)
Details of the Sand Block	***Block ID:*** MIN_JH_38B ***Category:*** B ***District:*** Jhargram ***River:*** Subarnarekha ***Sand block area*** 30.98 Ha ***Estimated Annual Mineable Reserves (Cr. Cft.): 1.750 Cr. Cft.***
Mode of submission of Bid	Online
e-auction portal of Govt. of WestBengal	http://www.eauction.gov.in
Earnest Money Deposit	INR **1,43,46,000/-** (INR **One Crore Forty Three Lakh Forty Six Thousand** only)
Performance Security	To be paid by successful bidder in the form of a Bank Guarantee from a ***Scheduled Commercial Bank in India payable at Kolkata, West Bengal***
Date of publication of Tender on website	**20.12.2024 at 10:00 Hrs.**
Last date of submission of online pre-bid queries	**27.12.2024 till 17.00 Hrs.**
Online Pre-Bid conference	**31.12.2024 at 14.00 Hrs.**
Link for the Online Pre-Bid conference	Link: Join Zoom Meeting **https://us06web.zoom.us/j/87529475594?pwd=PDgHhhJ1VYQW4n0jxcer4w0wXhNGbl.1** Meeting ID: **875 2947 5594** Passcode: **742050**
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Sd/-
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West Bengal Mineral Development & Trading Corporation Limited.

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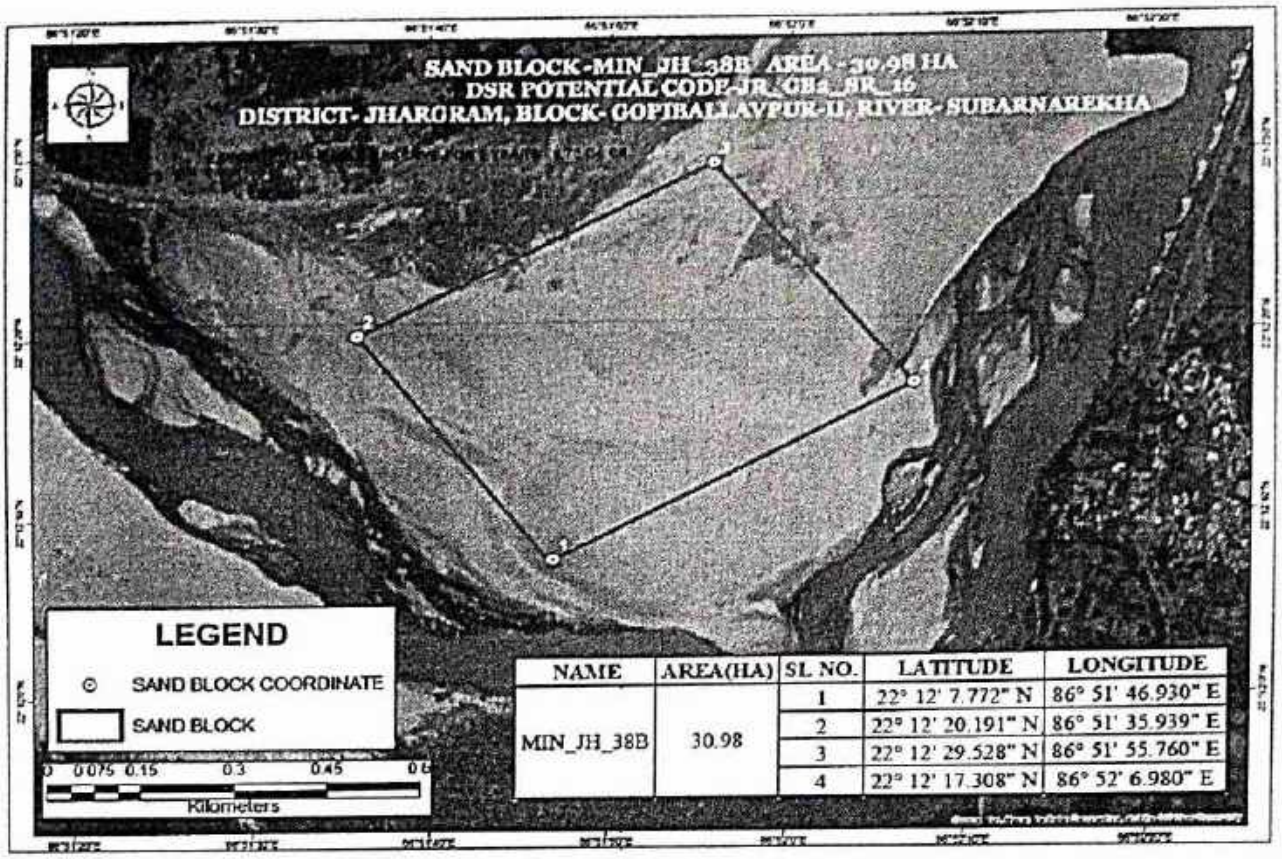
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Geo-reference co-ordinate of the sand block



NAME	AREA(HA)	SL. NO.	LATITUDE	LONGITUDE
MIN_JH_38B	30.98	1	22° 12' 7.772" N	86° 51' 46.930" E
		2	22° 12' 20.191" N	86° 51' 35.939" E
		3	22° 12' 29.528" N	86° 51' 55.760" E
		4	22° 12' 17.308" N	86° 52' 6.980" E

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For

Selection of Mine Developer and Operator (MDO) of Sand Blocks in West Bengal

3rd Floor, DJ - 10 (WBIIDC Building)DJ
Block, Sector II, Salt Lake City Kolkata
700 091

Nodal Officer:
Managing Director, WBMDTC
Contact: 033-23590073
Email id: tenderwbmdtcl@gmail.com

Individual RFP Document

RFP No: JHG_39_20122024_B13 Dated. 20.12.2024

(Basic RFP Document-35 pages uploaded in the WBMDTCL website (https://mdtcl.wb.gov.in/) + Individual RFP Document-4 pages, Total 39 Pages)

Bid Data Sheet & Bid Schedule

Name of the Work	Selection of Mine Developer and Operator (MDO) of Sand Blocks in West Bengal
RFP Number and Date	RFP No.: **JHG_39_20122024_B13 Dated. 20.12.2024**
Non-Refundable RFP Document Fee	59,000 /- (Base Price- Rs 50,000/- + 18% GST)
Details of the Sand Block	***Block ID:*** MIN_JH_34A ***Category:*** B ***District:*** Jhargram ***River:*** Subarnarekha ***Sand block area*** 28.88 Ha ***Estimated Annual Mineable Reserves (Cr. Cft.): 1.630 Cr. Cft.***
Mode of submission of Bid	Online
e-auction portal of Govt. of WestBengal	http://www.eauction.gov.in
Earnest Money Deposit	INR **1,33,62,000/-** (INR **One Crore Thirty Three Lakh Sixty Two Thousand** only)
Performance Security	To be paid by successful bidder in the form of a Bank Guarantee from a ***Scheduled Commercial Bank in India payable at Kolkata, West Bengal***
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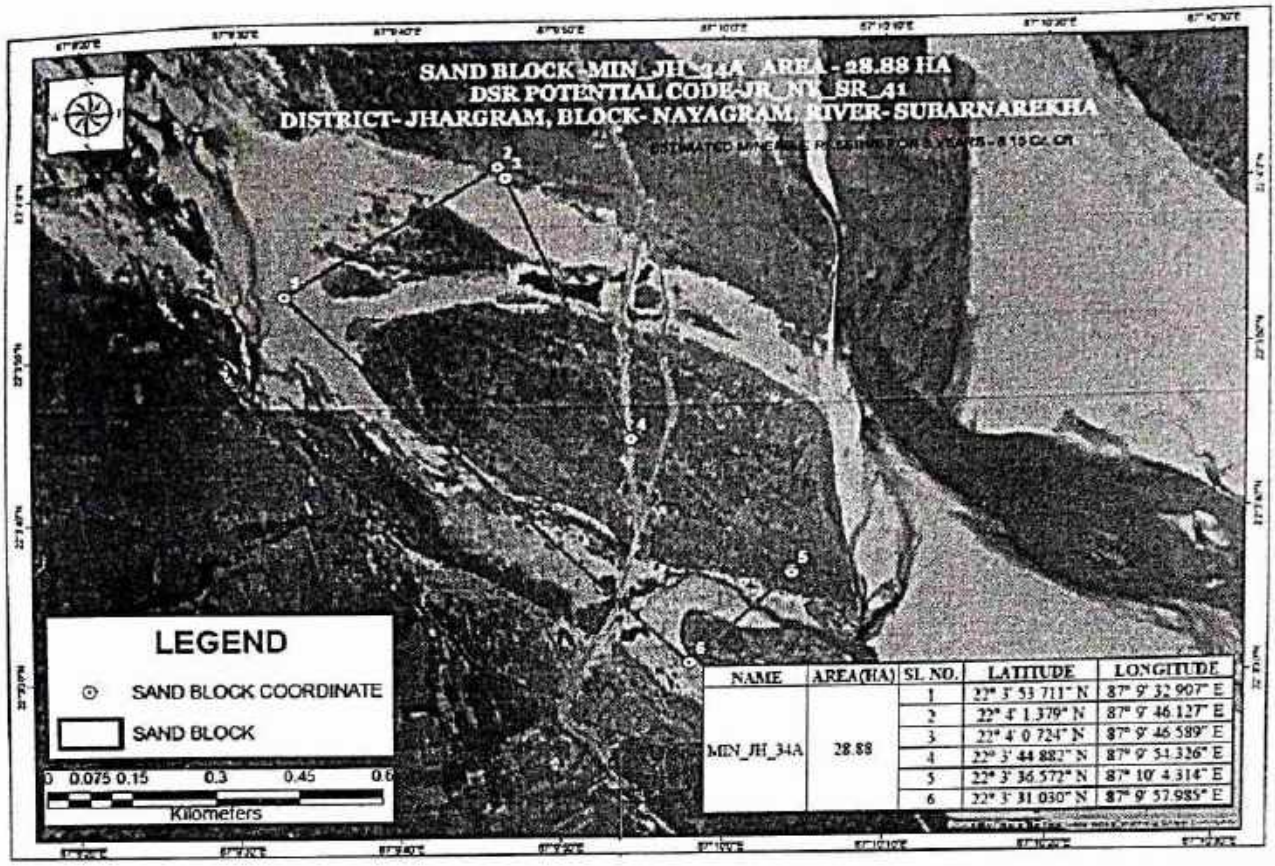
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Geo-reference co-ordinate of the sand block



NAME	AREA(HA)	SL NO.	LATITUDE	LONGITUDE
MIN_JH_34A	28.88	1	22° 3' 53.711" N	87° 9' 32.907" E
		2	22° 4' 1.379" N	87° 9' 46.127" E
		3	22° 4' 0.724" N	87° 9' 46.589" E
		4	22° 3' 44.882" N	87° 9' 51.326" E
		5	22° 3' 36.572" N	87° 10' 4.314" E
		6	22° 3' 31.030" N	87° 9' 57.985" E

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Selection of Mine Developer and Operator (MDO) of Sand Blocks in West Bengal

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Block, Sector II, Salt Lake City Kolkata
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Nodal Officer:
Managing Director, WBMDTC
Contact: 033-23590073
Email id: tenderwbmdtcl@gmail.com

Individual RFP Document

RFP No: JHG_40_20122024_B14 Dated. 20.12.2024

(Basic RFP Document-35 pages uploaded in the WBMDTCL website (https://mdtcl.wb.gov.in/) + Individual RFP Document-4 pages, Total 39 Pages)

Bid Data Sheet & Bid Schedule

Name of the Work	Selection of Mine Developer and Operator (MDO) of Sand Blocks in West Bengal
RFP Number and Date	RFP No.: **JHG_40_20122024_B14 Dated. 20.12.2024**
Non-Refundable RFP Document Fee	**59,000 /-** (Base Price- Rs 50,000/- + 18% GST)
Details of the Sand Block	***Block ID:*** MIN_JH_34B ***Category:*** B ***District:*** Jhargram ***River:*** Subarnarekha ***Sand block area*** 28.37 Ha ***Estimated Annual Mineable Reserves (Cr. Cft.): 1.602 Cr. Cft.***
Mode of submission of Bid	Online
e-auction portal of Govt. of WestBengal	http://www.eauction.gov.in
Earnest Money Deposit	INR **1,31,32,000/-** (INR **One Crore Thirty One Lakh Thirty Two Thousand** only)
Performance Security	To be paid by successful bidder in the form of a Bank Guarantee from a ***Scheduled Commercial Bank in India payable at Kolkata, West Bengal***
Date of publication of Tender on website	**20.12.2024 at 10:00 Hrs.**
Last date of submission of online pre-bid queries	**27.12.2024 till 17.00 Hrs.**
Online Pre-Bid conference	**31.12.2024 at 14.00 Hrs.**
Link for the Online Pre-Bid conference	Link: Join Zoom Meeting https://us06web.zoom.us/j/87529475594?pwd=PDgHhhJ1VYQW4n0jxcer4w0wXhNGbl.1 Meeting ID: 875 2947 5594 Passcode: 742050
Last Date/Time for submission of documents through Online Mode	**16.01.2025 up to 16:00 Hrs.**
Last Date/Time for submission of documents through Offline Mode	**16.01.2025 up to 17:00 Hrs.**
Conduct of electronic auction	**24.01.2025 at 10:00 Hrs.**
End of electronic auction	**24.01.2025 at 17:00 Hrs**
Intimation to the Preferred Bidder	To be intimated later
Contact Details	Contact: 033-23590073 Email id: tenderwbmdtcl@gmail.com

Note: Above schedule may be changed by WBMDTCL at any time at its own discretion. Please check the website: https://mdtcl.wb.gov.in/ and online NIC auction portal from time to time for furtherupdates.

Sd/-
Managing Director
West Bengal Mineral Development & Trading Corporation Limited.

Documents required to be submitted for participating in e-auction

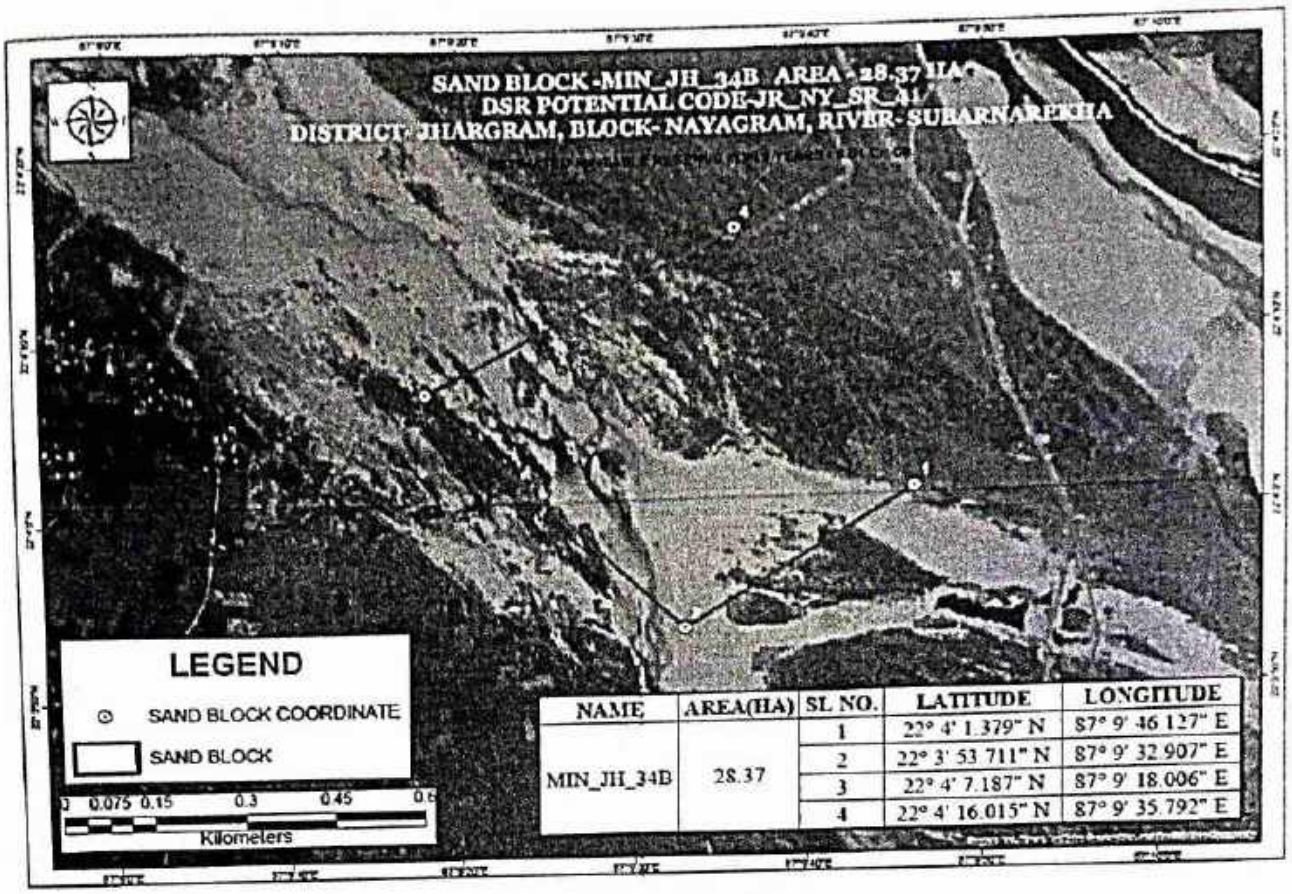
Document to be submitted online

1. Application Fee (to be submitted by the bidder in "Empaneled MDO Login" module of WBMDTCL website **https://mdtcl.wb.gov.in/**)
2. Earnest Money Deposit (EMD) (to be submitted by the bidder in "Empaneled MDO Login" of WBMDTCL website **https://mdtcl.wb.gov.in/**)
3. Payment Receipt copy of the Application Fee and EMD (to be uploaded in e-auction portal **http://www.eauction.gov.in** at the time of submission of Bid)

Document to be submitted offline

1. FORM-A: Format for Site Visit Certificate and Declaration (to be submitted physically in sealed envelope superscribing the RFP No, Bidder Name and Bidder ID) as per the timeline given in the Bid Data Sheet & Bid Schedule.
2. FORM-E Format Net worth certificate of bidder (to be submitted physically in sealed envelope superscribing the RFP No, Bidder Name and Bidder ID) as per the timeline given in the Bid Data Sheet & Bid Schedule.
3. Self-certified scanned copy of the receipt of RFP Document Fee & EMD has to be submitted in a sealed envelope by superscribing RFP no., Name of the Bidder and Bidder Id, as per the timeline given in the Bid Data Sheet & Bid Schedule.

Geo-reference co-ordinate of the sand block



NAME	AREA(HA)	SL NO.	LATITUDE	LONGITUDE
MIN_JH_34B	28.37	1	22° 4' 1.379" N	87° 9' 46.127" E
		2	22° 3' 53.711" N	87° 9' 32.907" E
		3	22° 4' 7.187" N	87° 9' 18.006" E
		4	22° 4' 16.015" N	87° 9' 35.792" E

West Bengal Mineral Development and Trading CorporationLimited (WBMDTCL)

(A Government of West Bengal Undertaking)

Request for Proposal (RFP) from Empaneled MDOs

For

Selection of Mine Developer and Operator (MDO) of Sand Blocks in West Bengal

3rd Floor, DJ - 10 (WBIIDC Building)DJ
Block, Sector II, Salt Lake City Kolkata
700 091

Nodal Officer:
Managing Director, WBMDTC
Contact: 033-23590073
Email id: tenderwbmdtcl@gmail.com

Individual RFP Document

RFP No: JHG_42_20122024_B15 Dated. 20.12.2024

(Basic RFP Document-35 pages uploaded in the WBMDTCL website (https://mdtcl.wb.gov.in/) + Individual RFP Document-4 pages, Total 39 Pages)

Bid Data Sheet & Bid Schedule

Name of the Work	Selection of Mine Developer and Operator (MDO) of Sand Blocks in West Bengal
RFP Number and Date	RFP No.: **JHG_42_20122024_B15 Dated. 20.12.2024**
Non-Refundable RFP Document Fee	**59,000 /-** (Base Price- Rs 50,000/- + 18% GST)
Details of the Sand Block	***Block ID:*** MIN_JH_298 ***Category:*** B ***District:*** Jhargram ***River:*** Subarnarekha ***Sand block area*** 20.54 Ha ***Estimated Annual Mineable Reserves (Cr. Cft.): 1.364 Cr. Cft.***
Mode of submission of Bid	Online
e-auction portal of Govt. of WestBengal	http://www.eauction.gov.in
Earnest Money Deposit	INR **1,11,81,000/-** (INR **One Crore Eleven Lakh Eighty One Thousand** only)
Performance Security	To be paid by successful bidder in the form of a Bank Guarantee from a ***Scheduled Commercial Bank in India payable at Kolkata, West Bengal***
Date of publication of Tender on website	**20.12.2024 at 10:00 Hrs.**
Last date of submission of online pre-bid queries	**27.12.2024 till 17.00 Hrs.**
Online Pre-Bid conference	**31.12.2024 at 14.00 Hrs.**
Link for the Online Pre-Bid conference	Link: Join Zoom Meeting https://us06web.zoom.us/j/87529475594?pwd=PDqHhhJ1VYQW4n0jxcer4w0wXhNGbl.1 Meeting ID: 875 2947 5594 Passcode: 742050
Last Date/Time for submission of documents through Online Mode	**16.01,2025 up to 16:00 Hrs.**
Last Date/Time for submission of documents through Offline Mode	**16.01.2025 up to 17:00 Hrs.**
Conduct of electronic auction	**24.01.2025 at 10:00 Hrs.**
End of electronic auction	**24.01.2025 at 17:00 Hrs**
Intimation to the Preferred Bidder	To be intimated later
Contact Details	Contact: 033-23590073 Email id: tenderwbmdtcl@gmail.com

Note: Above schedule may be changed by WBMDTCL at any time at its own discretion. Please check the website: https://mdtcl.wb.gov.in/ and online NIC auction portal from time to time for furtherupdates.

Sd/-

Managing Director

West Bengal Mineral Development & Trading Corporation Limited.

Bid Data Sheet & Bid Schedule

Name of the Work	Selection of Mine Developer and Operator (MDO) of Sand Blocks in West Bengal
RFP Number and Date	RFP No.: **JHG_42_20122024_B15 Dated. 20.12.2024**
Non-Refundable RFP Document Fee	**59,000 /-** (Base Price- Rs 50,000/- + 18% GST)
Details of the Sand Block	***Block ID:*** MIN_JH_29B ***Category:*** B ***District:*** Jhargram ***River:*** Subarnarekha ***Sand block area*** 20.54 Ha ***Estimated Annual Mineable Reserves (Cr. Cft.): 1.364 Cr. Cft.***
Mode of submission of Bid	Online
e-auction portal of Govt. of WestBengal	http://www.eauction.gov.in
Earnest Money Deposit	INR **1,11,81,000/-** (INR **One Crore Eleven Lakh Eighty One Thousand** only)
Performance Security	To be paid by successful bidder in the form of a Bank Guarantee from a ***Scheduled Commercial Bank in India payable at Kolkata, West Bengal***
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Contact Details	Contact: 033-23590073 Email id: tenderwbmdtcl@gmail.com

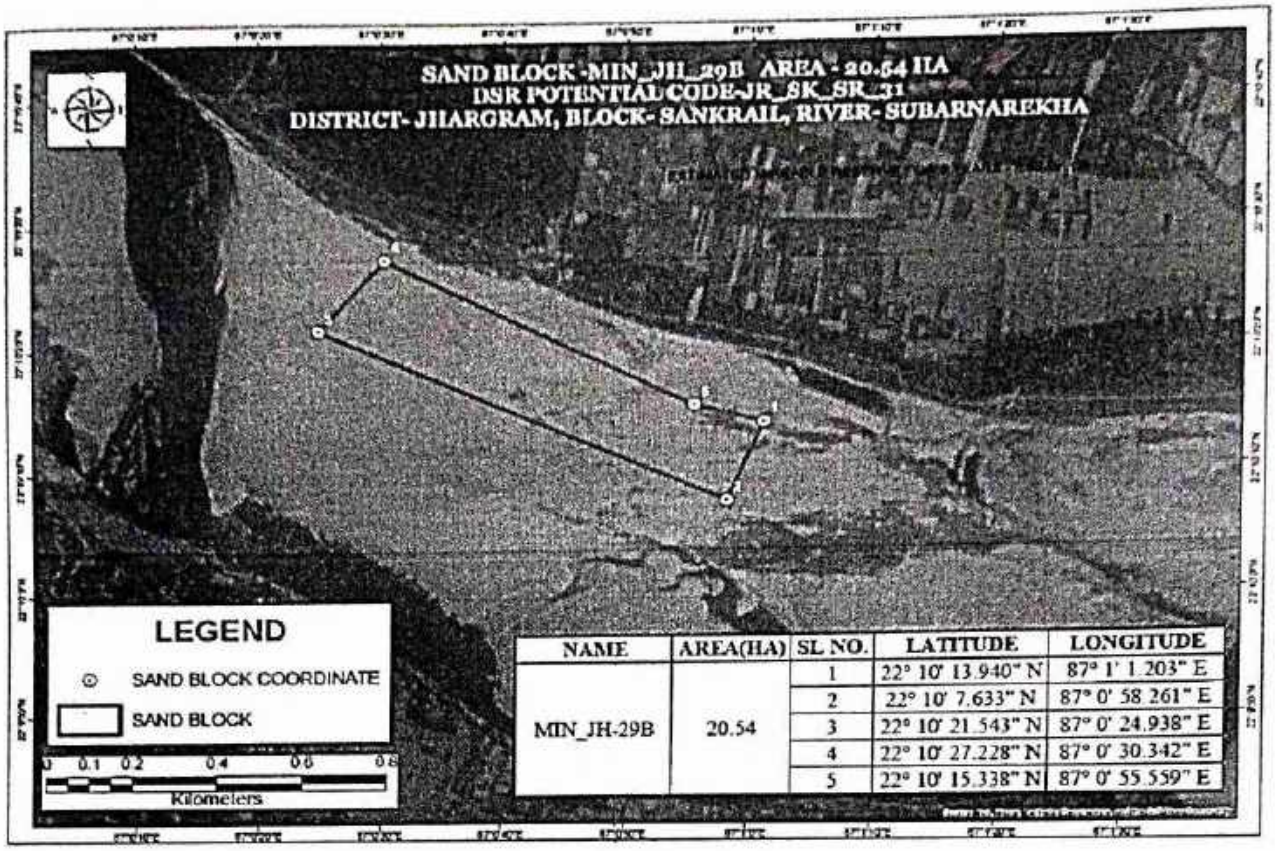
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Sd/-

Managing Director

West Bengal Mineral Development & Trading Corporation Limited.

Geo-reference co-ordinate of the sand block



NAME	AREA(HA)	SL NO.	LATITUDE	LONGITUDE
MIN_JH-29B	20.54	1	22° 10' 13.940" N	87° 1' 1.203" E
		2	22° 10' 7.633" N	87° 0' 58.261" E
		3	22° 10' 21.543" N	87° 0' 24.938" E
		4	22° 10' 27.228" N	87° 0' 30.342" E
		5	22° 10' 15.338" N	87° 0' 55.559" E

West Bengal Mineral Development and Trading CorporationLimited (WBMDTCL)

(A Government of West Bengal Undertaking)

Request for Proposal (RFP) from Empaneled MDOs

For

Selection of Mine Developer and Operator (MDO) of Sand Blocks in West Bengal

3rd Floor, DJ - 10 (WBIIDC Building)DJ
Block, Sector II, Salt Lake City Kolkata
700 091

Nodal Officer:
Managing Director, WBMDTC
Contact: 033-23590073
Email id: tenderwbmdtcl@gmail.com

Individual RFP Document

RFP No: JHG_44_20122024_B16 Dated. 20.12.2024

(Basic RFP Document-35 pages uploaded in the WBMDTCL website (https://mdtcl.wb.gov.in/) + Individual RFP Document-4 pages, Total 39 Pages)

Bid Data Sheet & Bid Schedule

Name of the Work	Selection of Mine Developer and Operator (MDO) of Sand Blocks in West Bengal
RFP Number and Date	RFP No.: **JHG_44_20122024_B16 Dated. 20.12.2024**
Non-Refundable RFP Document Fee	**59,000** /- (Base Price- Rs 50,000/- + 18% GST)
Details of the Sand Block	***Block ID:*** MIN_JH_31B ***Category:*** B ***District:*** Jhargram ***River:*** Subarnarekha ***Sand block area*** 21.00 Ha ***Estimated Annual Mineable Reserves (Cr. Cft.): 1.396 Cr. Cft.***
Mode of submission of Bid	Online
e-auction portal of Govt. of WestBengal	http://www.eauction.gov.in
Earnest Money Deposit	INR **1,14,44,000/- (INR One Crore Fourteen Lakh Forty Four Thousand** only)
Performance Security	To be paid by successful bidder in the form of a Bank Guarantee from a ***Scheduled Commercial Bank In India payable at Kolkata, West Bengal***
Date of publication of Tender on website	**20.12.2024 at 10:00 Hrs.**
Last date of submission of online pre-bid queries	**27.12.2024 till 17.00 Hrs.**
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End of electronic auction	**24.01.2025 at 17:00 Hrs**
Intimation to the Preferred Bidder	To be intimated later
Contact Details	Contact: 033-23590073 Email id: tenderwbmdtcl@gmail.com

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Sd/-

Managing Director

West Bengal Mineral Development & Trading Corporation Limited.

Documents required to be submitted for participating in e-auction

Document to be submitted online

1. Application Fee (to be submitted by the bidder in "Empaneled MDO Login" module of WBMDTCL website https://mdtcl.wb.gov.in/)

2. Earnest Money Deposit (EMD) (to be submitted by the bidder in "Empaneled MDO Login" of WBMDTCL website https://mdtcl.wb.gov.in/)

3. Payment Receipt copy of the Application Fee and EMD (to be uploaded in e-auction portal http://www.eauction.gov.in at the time of submission of Bid)

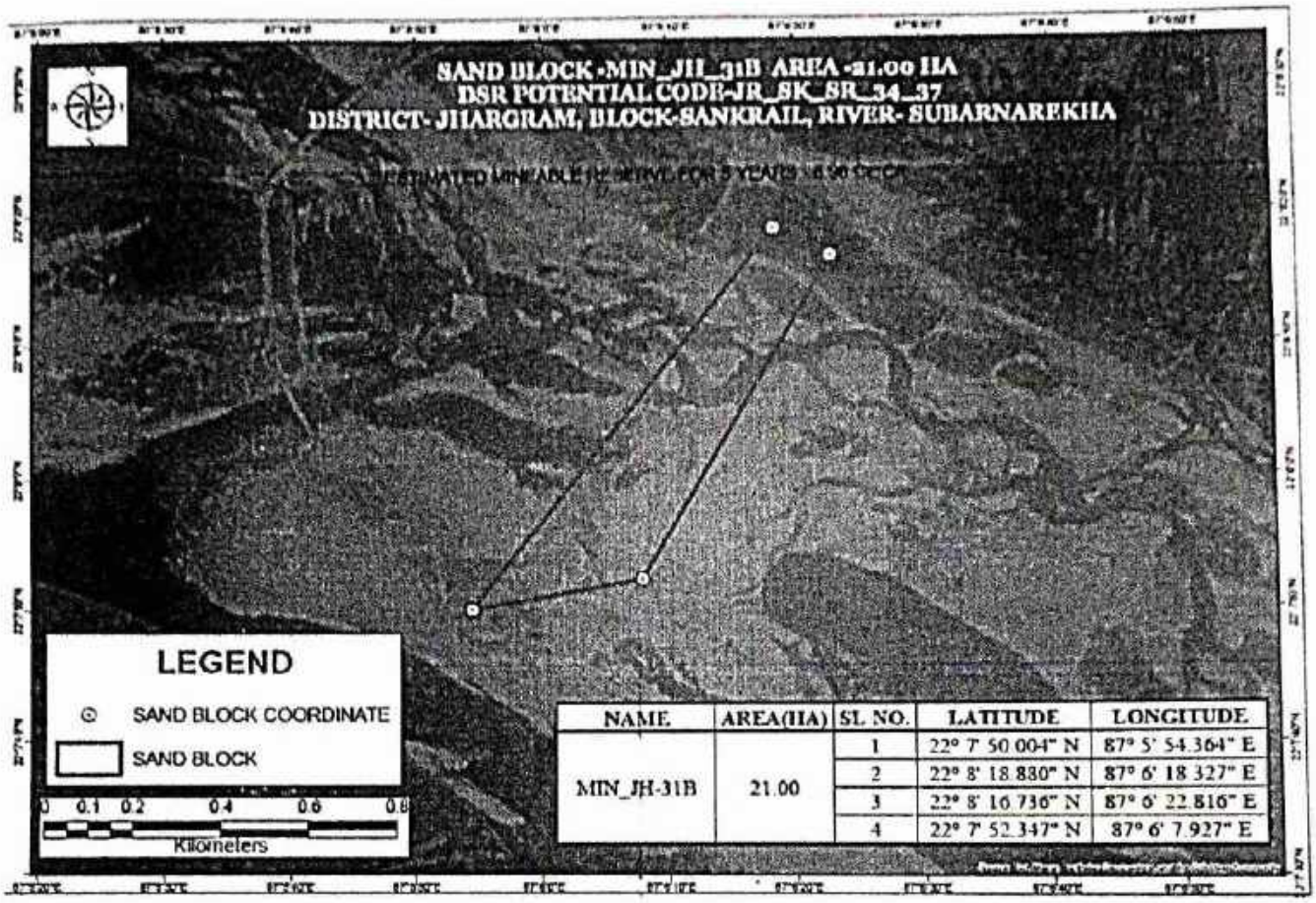
Document to be submitted offline

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3. Self-certified scanned copy of the receipt of RFP Document Fee & EMD has to be submitted in a sealed envelope by superscribing RFP no., Name of the Bidder and Bidder Id, as per the timeline given in the Bid Data Sheet & Bid Schedule.

Geo-reference co-ordinate of the sand block



NAME	AREA(HA)	SL. NO.	LATITUDE	LONGITUDE
MIN_JH-31B	21.00	1	22° 7' 50.004" N	87° 5' 54.364" E
		2	22° 8' 18.880" N	87° 6' 18.327" E
		3	22° 8' 16.736" N	87° 6' 22.816" E
		4	22° 7' 52.347" N	87° 6' 7.927" E

West Bengal Mineral Development and Trading CorporationLimited (WBMDTCL)

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Request for Proposal (RFP) from Empaneled MDOs

For

Selection of Mine Developer and Operator (MDO) of Sand Blocks in West Bengal

3rd Floor, DJ - 10 (WBIIDC Building)DJ
Block, Sector II, Salt Lake City Kolkata
700 091

Nodal Officer:
Managing Director, WBMDTC
Contact: 033-23590073
Email id: tenderwbmdtcl@gmail.com

Individual RFP Document

RFP No: JHG_45_20122024_B17 Dated. 20.12.2024

(Basic RFP Document-35 pages uploaded in the WBMDTCL website (https://mdtcl.wb.gov.in/) + Individual RFP Document-4 pages, Total 39 Pages)

Bid Data Sheet & Bid Schedule

Name of the Work	Selection of Mine Developer and Operator (MDO) of Sand Blocks in West Bengal
RFP Number and Date	RFP No.: **JHG_45_20122024_B17 Dated. 20.12.2024**
Non-Refundable RFP Document Fee	**59,000** /- (Base Price- Rs 50,000/- + 18% GST)
Details of the Sand Block	***Block ID:*** MIN_JH_31C ***Category:*** B ***District:*** Jhargram ***River:*** Subarnarekha ***Sand block area*** 21.00 Ha ***Estimated Annual Mineable Reserves (Cr. Cft.): 1.396 Cr. Cft.***
Mode of submission of Bid	Online
e-auction portal of Govt. of WestBengal	http://www.eauction.gov.in
Earnest Money Deposit	INR **1,14,44,000/-** (INR **One Crore Fourteen Lakh Forty Four Thousand** only)
Performance Security	To be paid by successful bidder in the form of a Bank Guarantee from a ***Scheduled Commercial Bank in India payable at Kolkata, West Bengal***
Date of publication of Tender on website	**20.12.2024 at 10:00 Hrs.**
Last date of submission of online pre-bid queries	**27.12.2024 till 17.00 Hrs.**
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Link for the Online Pre-Bid conference	Link: Join Zoom Meeting **https://us06web.zoom.us/j/87529475594?pwd=PDqHhhJ1VYQW4n0jxcer4w0wXhNGbl.1** Meeting ID: **875 2947 5594** Passcode: **742050**
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Intimation to the Preferred Bidder	To be intimated later
Contact Details	Contact: 033-23590073 Email id: tenderwbmdtcl@gmail.com

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Sd/-
Managing Director
West Bengal Mineral Development & Trading Corporation Limited.

Documents required to be submitted for participating in e-auction

Document to be submitted online

1. Application Fee (to be submitted by the bidder in "Empaneled MDO Login" module of WBMDTCL website **https://mdtcl.wb.gov.in/**)

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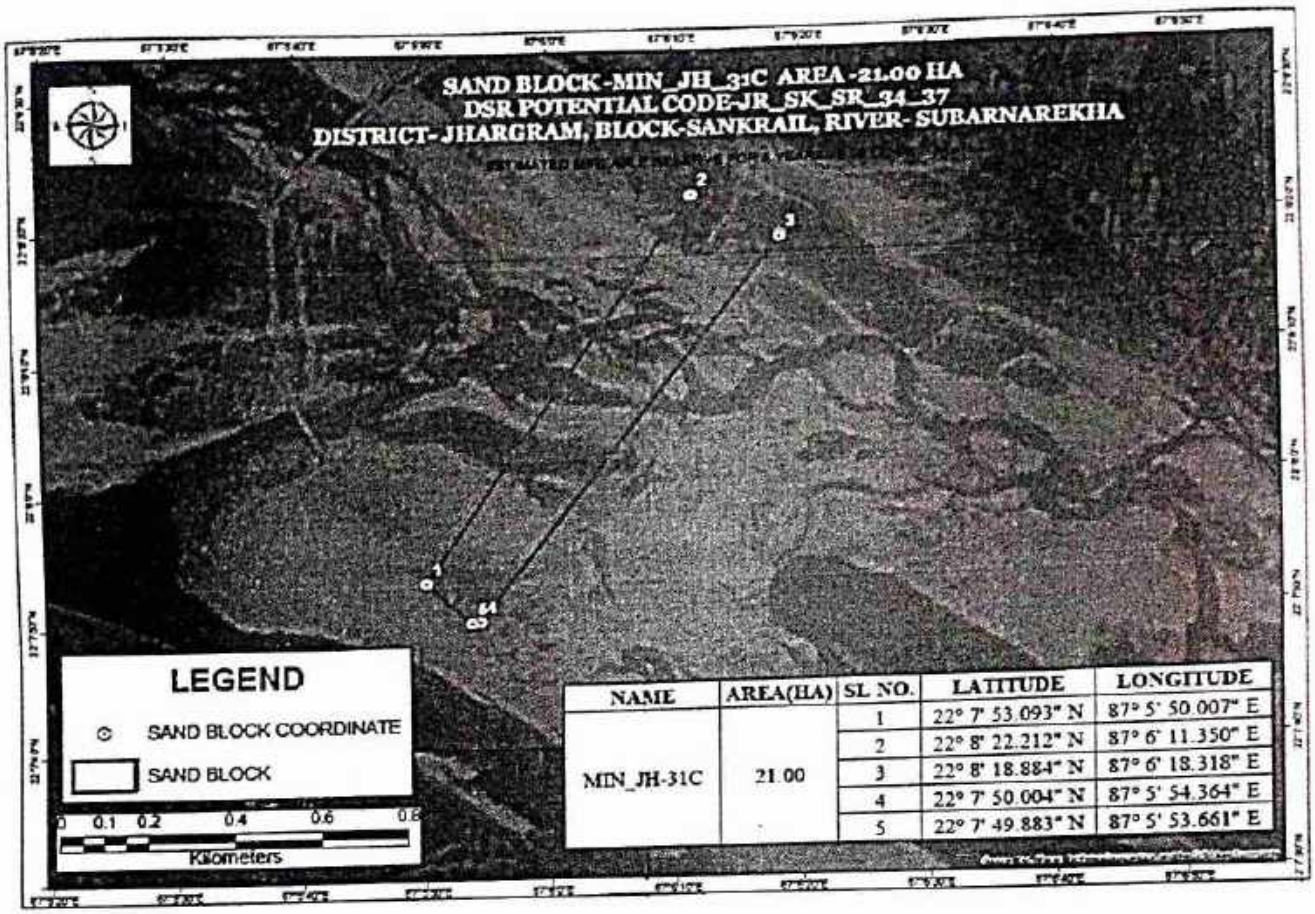
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Geo-reference co-ordinate of the sand block



NAME	AREA(HA)	SL. NO.	LATITUDE	LONGITUDE
MIN_JH-31C	21.00	1	22° 7' 53.093" N	87° 5' 50.007" E
		2	22° 8' 22.212" N	87° 6' 11.350" E
		3	22° 8' 18.884" N	87° 6' 18.318" E
		4	22° 7' 50.004" N	87° 5' 54.364" E
		5	22° 7' 49.883" N	87° 5' 53.661" E

West Bengal Mineral Development and Trading CorporationLimited (WBMDTCL)

(A Government of West Bengal Undertaking)

Request for Proposal (RFP) from Empaneled MDOs

For

Selection of Mine Developer and Operator (MDO) of Sand Blocks in West Bengal

3rd Floor, DJ - 10 (WBIIDC Building)DJ Block, Sector II, Salt Lake City Kolkata 700 091

Nodal Officer:
Managing Director, WBMDTC
Contact: 033-23590073
Email id: tenderwbmdtcl@gmail.com

Individual RFP Document

RFP No: JHG_46_20122024_B18 Dated. 20.12.2024

(Basic RFP Document-35 pages uploaded in the WBMDTCL website (https://mdtcl.wb.gov.in/) + Individual RFP Document-4 pages, Total 39 Pages)

Bid Data Sheet & Bid Schedule

Name of the Work	Selection of Mine Developer and Operator (MDO) of Sand Blocks in West Bengal
RFP Number and Date	RFP No.: **JHG_46_20122024_B18 Dated. 20.12.2024**
Non-Refundable RFP Document Fee	**59,000 /-** (Base Price- Rs 50,000/- + 18% GST)
Details of the Sand Block	***Block ID:*** MIN_JH_31D ***Category:*** B ***District:*** Jhargram ***River;*** Subarnarekha ***Sand block area*** 21.00 Ha ***Estimated Annual Mineable Reserves (Cr. Cft.): 1.396 Cr. Cft.***
Mode of submission of Bid	Online
e-auction portal of Govt. of WestBengal	http://www.eauction.gov.in
Earnest Money Deposit	INR **1,14,44,000/-** (INR **One Crore Fourteen Lakh Forty Four Thousand** only)
Performance Security	To be paid by successful bidder in the form of a Bank Guarantee from a ***Scheduled Commercial Bank in India payable at Kolkata, West Bengal***
Date of publication of Tender on website	**20.12.2024 at 10:00 Hrs.**
Last date of submission of online pre-bid queries	**27.12.2024 till 17.00 Hrs.**
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Contact Details	Contact: 033-23590073 Email id: tenderwbmdtcl@gmail.com

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Sd/-

Managing Director

West Bengal Mineral Development & Trading Corporation Limited.

Documents required to be submitted for participating in e-auction

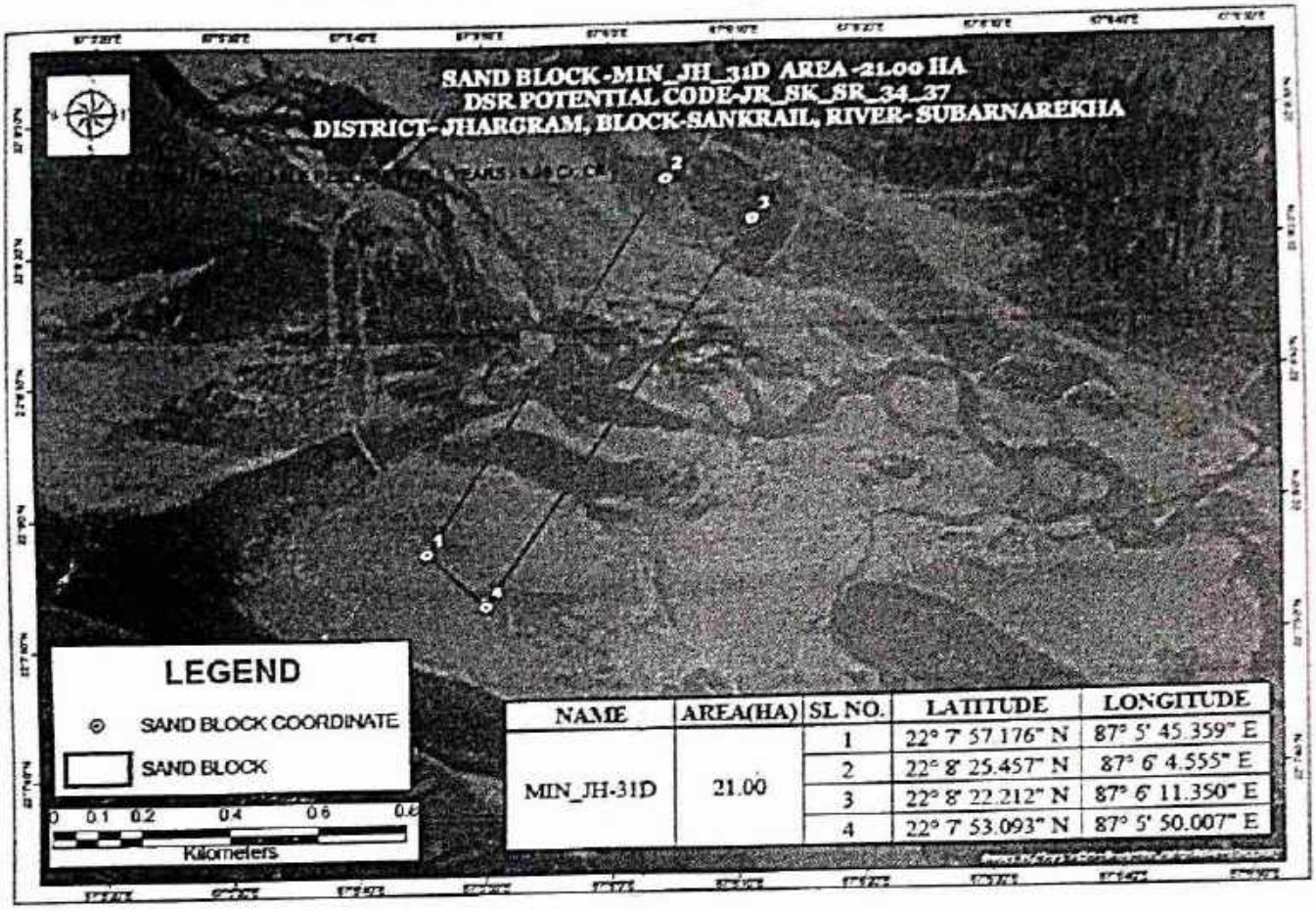
Document to be submitted online

1. Application Fee (to be submitted by the bidder in "Empaneled MDO Login" module of WBMDTCL website https://mdtcl.wb.gov.in/)
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Document to be submitted offline

1. FORM-A: Format for Site Visit Certificate and Declaration (to be submitted physically in sealed envelope superscribing the RFP No, Bidder Name and Bidder ID) as per the timeline given in the Bid Data Sheet & Bid Schedule.
2. FORM-E Format Net worth certificate of bidder (to be submitted physically in sealed envelope superscribing the RFP No, Bidder Name and Bidder ID) as per the timeline given in the Bid Data Sheet & Bid Schedule.
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Geo-reference co-ordinate of the sand block



NAME	AREA(HA)	SL NO.	LATITUDE	LONGITUDE
MIN_JH-31D	21.00	1	22° 7' 57.176" N	87° 5' 45.359" E
		2	22° 8' 25.457" N	87° 6' 4.555" E
		3	22° 8' 22.212" N	87° 6' 11.350" E
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(A Government of West Bengal Undertaking)

Request for Proposal (RFP) from Empaneled MDOs

For

Selection of Mine Developer and Operator (MDO) of Sand Blocks in West Bengal

3rd Floor, DJ - 10 (WBIIDC Building)DJ
Block, Sector II, Salt Lake City Kolkata
700 091

Nodal Officer:
Managing Director, WBMDTC
Contact: 033-23590073
Email id: tenderwbmdtcl@gmail.com

Individual RFP Document

RFP No: JHG_47_20122024_B19 Dated. 20.12.2024

(Basic RFP Document-35 pages uploaded in the WBMDTCL website (https://mdtcl.wb.gov.in/) + Individual RFP Document-4 pages, Total 39 Pages)

Bid Data Sheet & Bid Schedule

Name of the Work	Selection of Mine Developer and Operator (MDO) of Sand Blocks in West Bengal
RFP Number and Date	RFP No.: **JHG_47_20122024_B19 Dated. 20.12.2024**
Non-Refundable RFP Document Fee	59,000 /- (Base Price- Rs 50,000/- + 18% GST)
Details of the Sand Block	***Block ID:*** MIN_JH_31E ***Category:*** B ***District:*** Jhargram ***River:*** Subarnarekha ***Sand block area*** 21.00 Ha ***Estimated Annual Mineable Reserves (Cr. Cft.): 1.396 Cr. Cft.***
Mode of submission of Bid	Online
e-auction portal of Govt. of WestBengal	http://www.eauction.gov.in
Earnest Money Deposit	INR **1,14,44,000/- (INR One Crore Fourteen Lakh Forty Four Thousand only)**
Performance Security	To be paid by successful bidder in the form of a Bank Guarantee from a ***Scheduled Commercial Bank in India payable at Kolkata, West Bengal***
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Link for the Online Pre-Bid conference	Link: Join Zoom Meeting **https://us06web.zoom.us/j/87529475594?pwd=PDqHhhJ1VYQW4n0jxcer4w0wXhNGbl.1** Meeting ID: **875 2947 5594** Passcode: **742050**
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Last Date/Time for submission of documents through Offline Mode	**16.01.2025 up to 17:00 Hrs.**
Conduct of electronic auction	**24.01.2025 at 10:00 Hrs.**
End of electronic auction	**24.01.2025 at 17:00 Hrs**
Intimation to the Preferred Bidder	To be intimated later
Contact Details	Contact: 033-23590073 Email id: tenderwbmdtcl@gmail.com

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Sd/-
Managing Director
West Bengal Mineral Development & Trading Corporation Limited.

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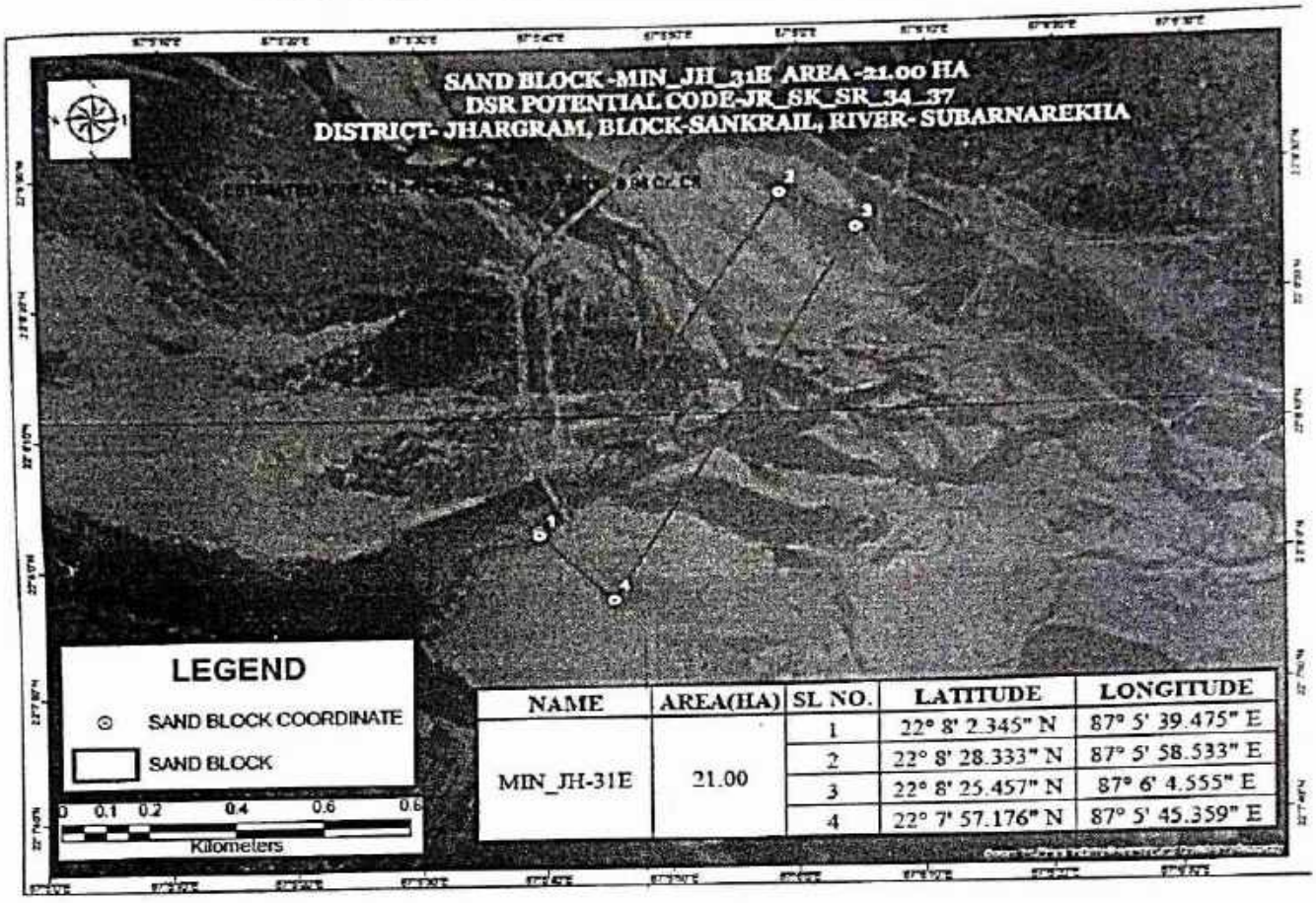
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Geo-reference co-ordinate of the sand block



NAME	AREA(HA)	SL. NO.	LATITUDE	LONGITUDE
MIN_JH-31E	21.00	1	22° 8' 2.345" N	87° 5' 39.475" E
		2	22° 8' 28.333" N	87° 5' 58.533" E
		3	22° 8' 25.457" N	87° 6' 4.555" E
		4	22° 7' 57.176" N	87° 5' 45.359" E

West Bengal Mineral Development and Trading CorporationLimited (WBMDTCL)

(A Government of West Bengal Undertaking)

Request for Proposal (RFP) from Empaneled MDOs

For

Selection of Mine Developer and Operator (MDO) of Sand Blocks in West Bengal

3rd Floor, DJ - 10 (WBIIDC Building)DJ
Block, Sector II, Salt Lake City Kolkata
700 091

Nodal Officer:
Managing Director, WBMDTC
Contact: 033-23590073
Email id: tenderwbmdtcl@gmail.com

Individual RFP Document

RFP No: JHG_48_20122024_B20 Dated. 20.12.2024

(Basic RFP Document-35 pages uploaded in the WBMDTCL website (https://mdtcl.wb.gov.in/) + Individual RFP Document-4 pages, Total 39 Pages)

Bid Data Sheet & Bid Schedule

Name of the Work	Selection of Mine Developer and Operator (MDO) of Sand Blocks in West Bengal
RFP Number and Date	RFP No.: **JHG_48_20122024_B20 Dated. 20.12.2024**
Non-Refundable RFP Document Fee	**59,000 /-** (Base Price- Rs 50,000/- + 18% GST)
Details of the Sand Block	***Block ID:*** MIN_JH_31F ***Category:*** B ***District:*** Jhargram ***River:*** Subarnarekha ***Sand block area*** 21.00 Ha ***Estimated Annual Mineable Reserves (Cr. Cft.): 1.396 Cr. Cft.***
Mode of submission of Bid	Online
e-auction portal of Govt. of WestBengal	http://www.eauction.gov.in
Earnest Money Deposit	INR **1,14,44,000/-** (INR **One Crore Fourteen Lakh Forty Four Thousand** only)
Performance Security	To be paid by successful bidder in the form of a Bank Guarantee from a ***Scheduled Commercial Bank in India payable at Kolkata, West Bengal***
Date of publication of Tender on website	**20.12.2024 at 10:00 Hrs.**
Last date of submission of online pre-bid queries	**27.12.2024 till 17.00 Hrs.**
Online Pre-Bid conference	**31.12.2024 at 14.00 Hrs.**
Link for the Online Pre-Bid conference	Link: Join Zoom Meeting https://us06web.zoom.us/j/87529475594?pwd=PDqHhhJ1VYQW4n0jxcer4w0wXhNGbl.1 Meeting ID: 875 2947 5594 Passcode: 742050
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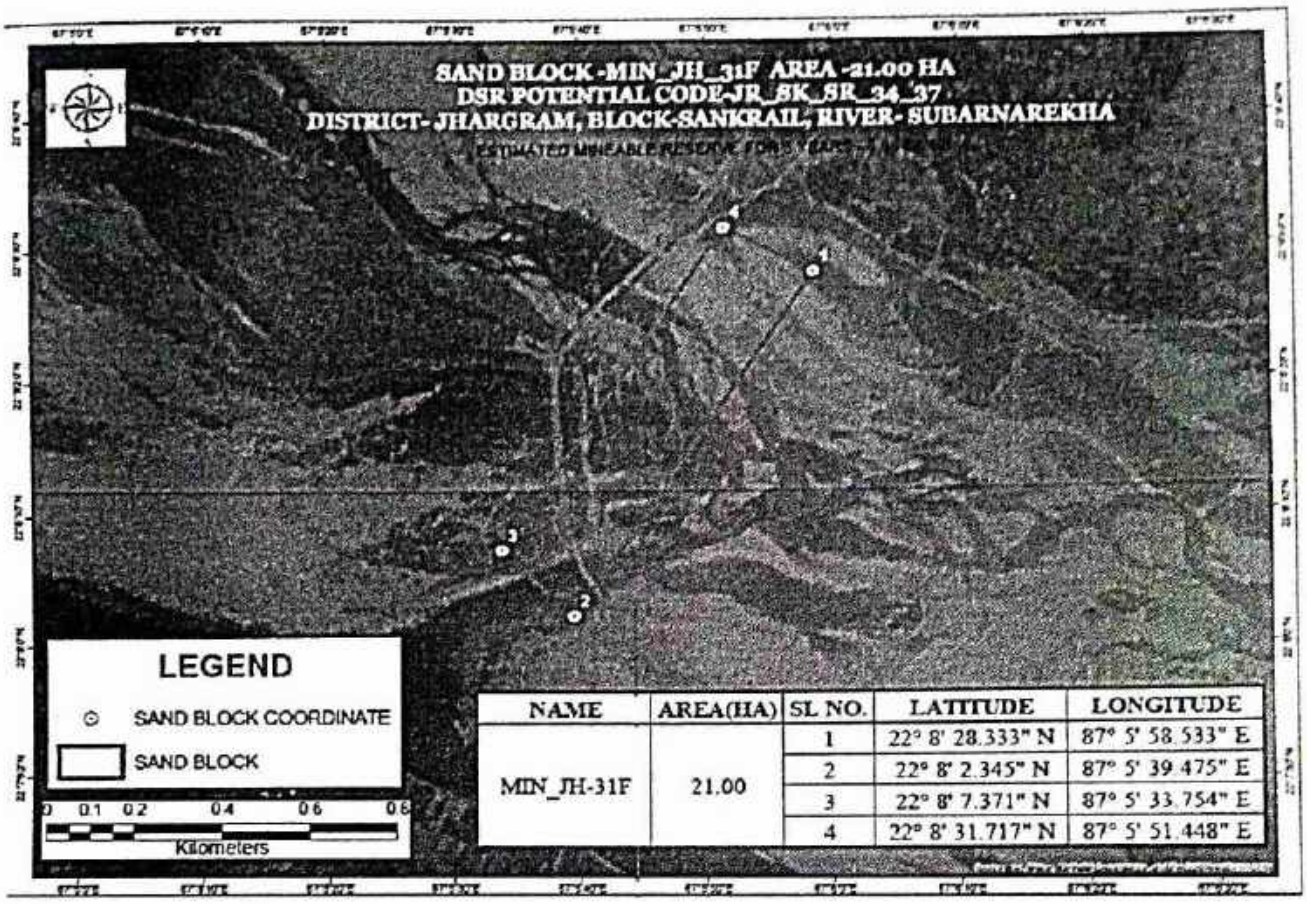
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Geo-reference co-ordinate of the sand block



NAME	AREA(HA)	SL NO.	LATITUDE	LONGITUDE
MIN_JH-31F	21.00	1	22° 8' 28.333" N	87° 5' 58.533" E
		2	22° 8' 2.345" N	87° 5' 39.475" E
		3	22° 8' 7.371" N	87° 5' 33.754" E
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For

Selection of Mine Developer and Operator (MDO) of Sand Blocks in West Bengal

3rd Floor, DJ - 10 (WBIIDC Building)DJ Block, Sector II, Salt Lake City Kolkata 700 091

Nodal Officer:
Managing Director, WBMDTC
Contact: 033-23590073
Email id: tenderwbmdtcl@gmail.com

Individual RFP Document

RFP No: JHG_51_20122024_B21 Dated. 20.12.2024

(Basic RFP Document-35 pages uploaded in the WBMDTCL website (https://mdtcl.wb.gov.in/) + Individual RFP Document-4 pages, Total 39 Pages)

Bid Data Sheet & Bid Schedule

Name of the Work	Selection of Mine Developer and Operator (MDO) of Sand Blocks in West Bengal
RFP Number and Date	RFP No.: **JHG_S1_20122024_B21 Dated. 20.12.2024**
Non-Refundable RFP Document Fee	**59,000 /-** (Base Price- Rs 50,000/- + 18% GST)
Details of the Sand Block	***Block ID:*** MIN_JH_32C ***Category:*** B ***District:*** Jhargram ***River:*** Subarnarekha ***Sand block area*** 21.00 Ha ***Estimated Annual Mineable Reserves (Cr. Cft.): 1.396 Cr. Cft.***
Mode of submission of Bid	Online
e-auction portal of Govt. of WestBengal	http://www.eauction.gov.in
Earnest Money Deposit	INR **1,14,44,000/-** (INR **One Crore Fourteen Lakh Forty Four Thousand** only)
Performance Security	To be paid by successful bidder in the form of a Bank Guarantee from a ***Scheduled Commercial Bank in India payable at Kolkata, West Bengal***
Date of publication of Tender on website	**20.12.2024 at 10:00 Hrs.**
Last date of submission of online pre-bid queries	**27.12.2024 till 17.00 Hrs.**
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Contact Details	Contact: 033-23590073 Email id: tenderwbmdtcl@gmail.com

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Sd/-
Managing Director
West Bengal Mineral Development & Trading Corporation Limited.

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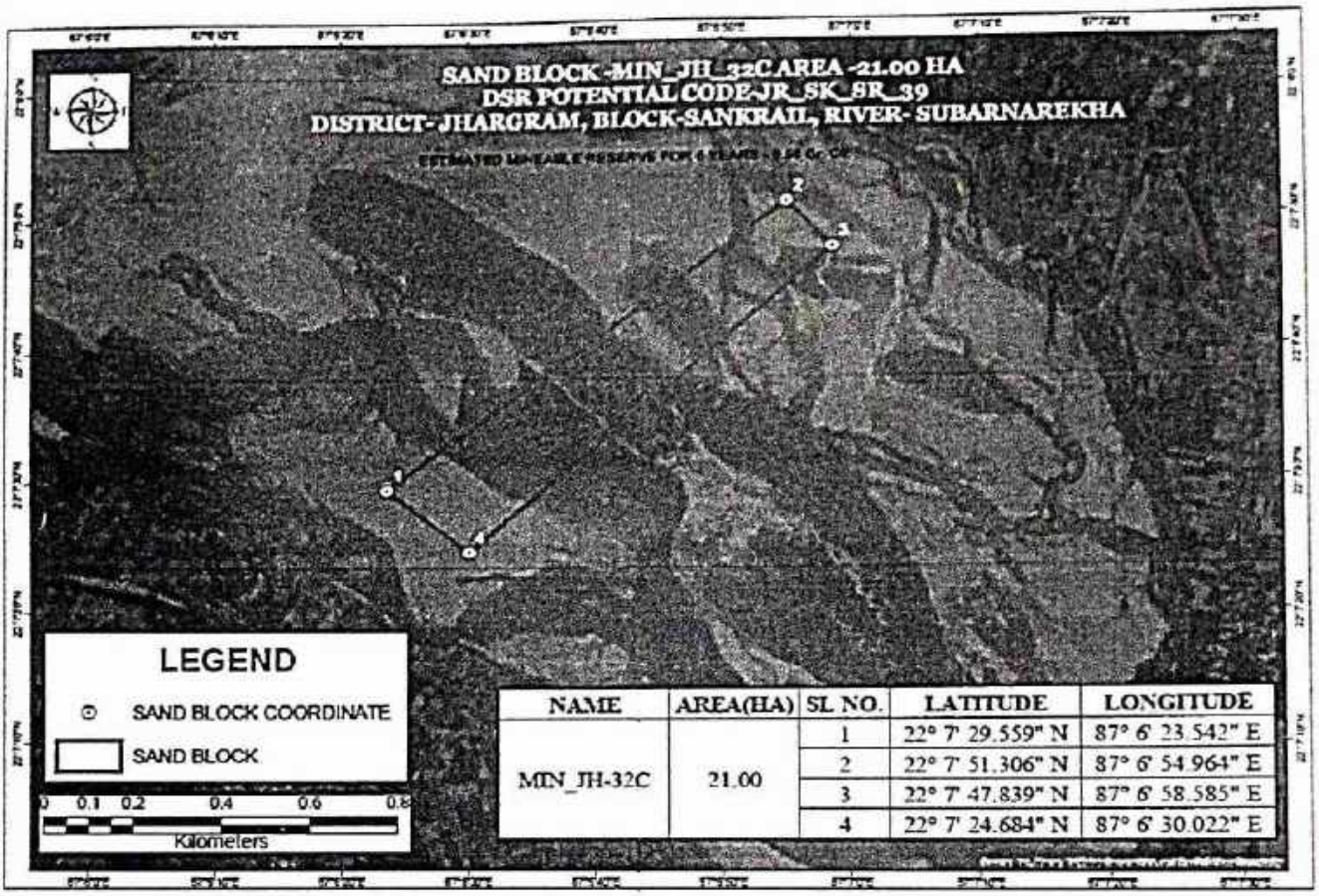
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Geo-reference co-ordinate of the sand block



NAME	AREA(HA)	SL NO.	LATITUDE	LONGITUDE
MIN_JH-32C	21.00	1	22° 7' 29.559" N	87° 6' 23.542" E
		2	22° 7' 51.306" N	87° 6' 54.964" E
		3	22° 7' 47.839" N	87° 6' 58.585" E
		4	22° 7' 24.684" N	87° 6' 30.022" E

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3rd Floor, DJ - 10 (WBIIDC Building)DJ
Block, Sector II, Salt Lake City Kolkata
700 091

Nodal Officer:
Managing Director, WBMDTC
Contact: 033-23590073
Email id: tenderwbmdtcl@gmail.com

Individual RFP Document

RFP No: JHG_52_20122024_B22 Dated. 20.12.2024

(Basic RFP Document-35 pages uploaded in the WBMDTCL website (https://mdtcl.wb.gov.in/) + Individual RFP Document-4 pages, Total 39 Pages)

Bid Data Sheet & Bid Schedule

Name of the Work	Selection of Mine Developer and Operator (MDO) of Sand Blocks in West Bengal
RFP Number and Date	RFP No.: **JHG_52_20122024_B22 Dated. 20.12.2024**
Non-Refundable RFP Document Fee	**59,000 /- (Base Price- Rs 50,000/- + 18% GST)**
Details of the Sand Block	***Block ID:*** MIN_JH_32D ***Category:*** B ***District:*** Jhargram ***River:*** Subarnarekha ***Sand block area*** 21.00 Ha ***Estimated Annual Mineable Reserves (Cr. Cft.): 1.396 Cr. Cft.***
Mode of submission of Bid	Online
e-auction portal of Govt. of WestBengal	http://www.eauction.gov.in
Earnest Money Deposit	INR **1,14,44,000/- (INR One Crore Fourteen Lakh Forty Four Thousand only)**
Performance Security	To be paid by successful bidder in the form of a Bank Guarantee from a ***Scheduled Commercial Bank in India payable at Kolkata, West Bengal***
Date of publication of Tender on website	**20.12.2024 at 10:00 Hrs.**
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Link for the Online Pre-Bid conference	Link: Join Zoom Meeting https://us06web.zoom.us/j/87529475594?pwd=PDgHhhJ1VYQW4n0ixcer4w0wXhNGbl.1 Meeting ID: 875 2947 5594 Passcode: 742050
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End of electronic auction	**24.01.2025 at 17:00 Hrs**
Intimation to the Preferred Bidder	To be intimated later
Contact Details	Contact: 033-23590073 Email id: tenderwbmdtcl@gmail.com

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Sd/-
Managing Director
West Bengal Mineral Development & Trading Corporation Limited.

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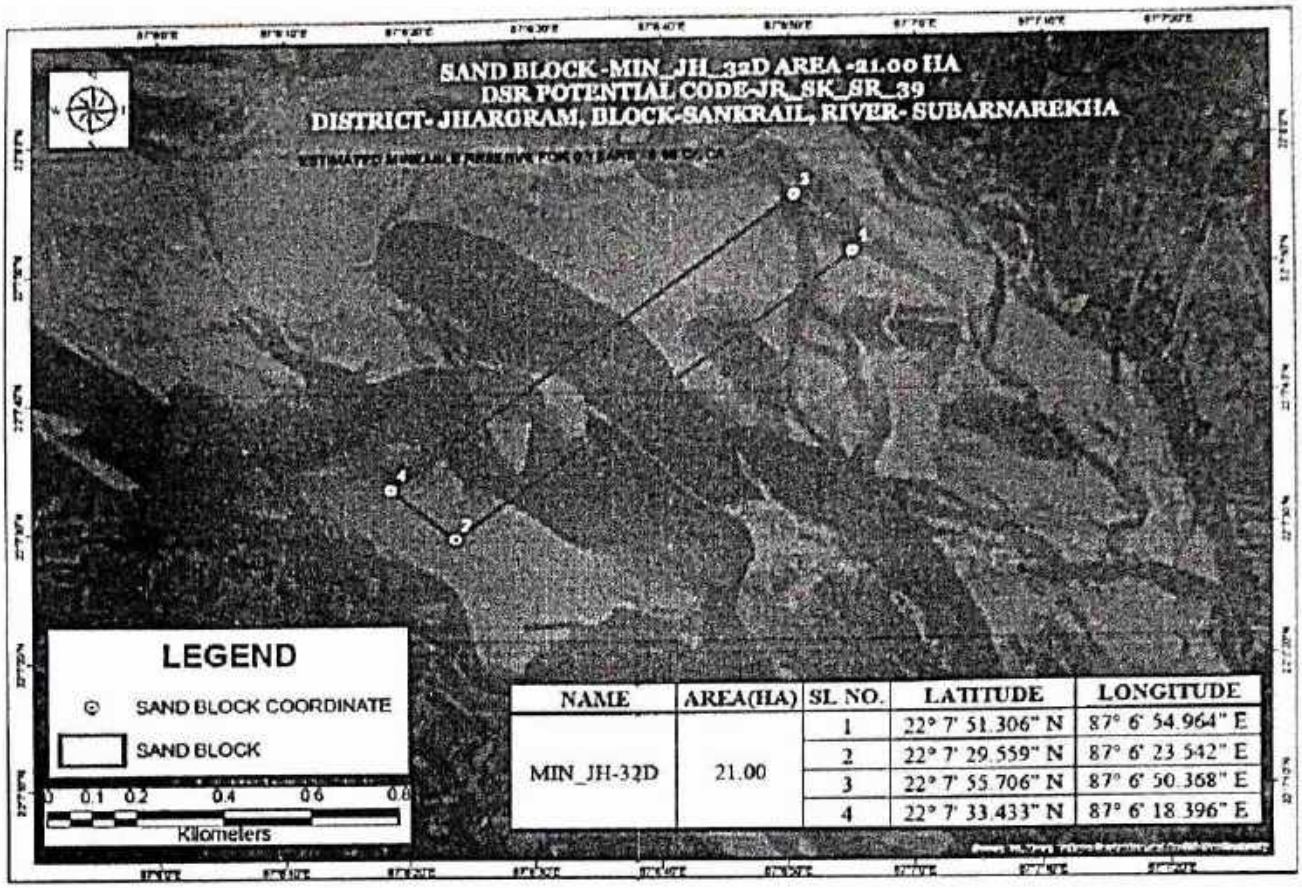
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Geo-reference co-ordinate of the sand block



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Block, Sector II, Salt Lake City Kolkata
700 091

Nodal Officer:
Managing Director, WBMDTC
Contact: 033-23590073
Email id: tenderwbmdtcl@gmail.com

Individual RFP Document

RFP No: JHG_53_20122024_B23 Dated. 20.12.2024

(Basic RFP Document-35 pages uploaded in the WBMDTCL website (https://mdtcl.wb.gov.in/) + Individual RFP Document-4 pages, Total 39 Pages)

Bid Data Sheet & Bid Schedule

Name of the Work	Selection of Mine Developer and Operator (MDO) of Sand Blocks in West Bengal
RFP Number and Date	**RFP No.: JHG_53_20122024_B23 Dated. 20.12.2024**
Non-Refundable RFP Document Fee	**59,000 /-** (Base Price- Rs 50,000/- + 18% GST)
Details of the Sand Block	***Block ID:*** MIN_JH_32E ***Category:*** B ***District:*** Jhargram ***River:*** Subarnarekha ***Sand block area*** 21.00 Ha ***Estimated Annual Mineable Reserves (Cr. Cft.): 1.396 Cr. Cft.***
Mode of submission of Bid	Online
e-auction portal of Govt. of WestBengal	http://www.eauction.gov.in
Earnest Money Deposit	**INR 1,14,44,000/- (INR One Crore Fourteen Lakh Forty Four Thousand only)**
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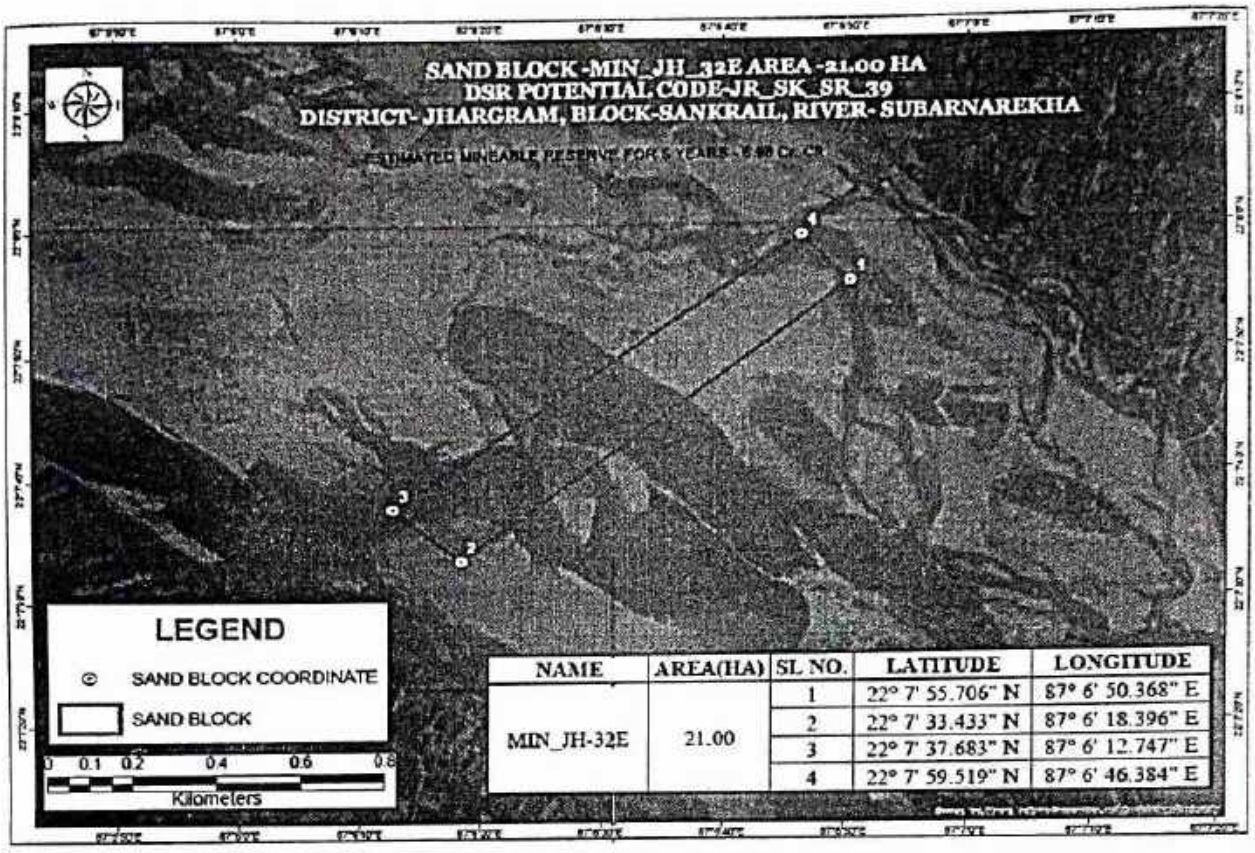
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3rd Floor, DJ - 10 (WBIIDC Building)DJ
Block, Sector II, Salt Lake City Kolkata
700 091

Nodal Officer:
Managing Director, WBMDTC
Contact: 033-23590073
Email id: tenderwbmdtcl@gmail.com

Individual RFP Document

RFP No: JHG_54_20122024_B24 Dated. 20.12.2024

(Basic RFP Document-35 pages uploaded in the WBMDTCL website (https://mdtcl.wb.gov.in/) + Individual RFP Document-4 pages, Total 39 Pages)

Bid Data Sheet & Bid Schedule

Name of the Work	Selection of Mine Developer and Operator (MDO) of Sand Blocks in West Bengal
RFP Number and Date	RFP No.: JHG_54_20122024_B24 Dated. 20.12.2024
Non-Refundable RFP Document Fee	59,000 /- (Base Price- Rs 50,000/- + 18% GST)
Details of the Sand Block	***Block ID:*** MIN_JH_32B ***Category:*** B ***District:*** Jhargram ***River:*** Subarnarekha ***Sand block area*** 21.00 Ha ***Estimated Annual Mineable Reserves (Cr. Cft.): 1.396 Cr. Cft.***
Mode of submission of Bid	Online
e-auction portal of Govt. of WestBengal	http://www.eauction.gov.in
Earnest Money Deposit	INR 1,14,44,000/- (INR **One Crore Fourteen Lakh Forty Four Thousand** only)
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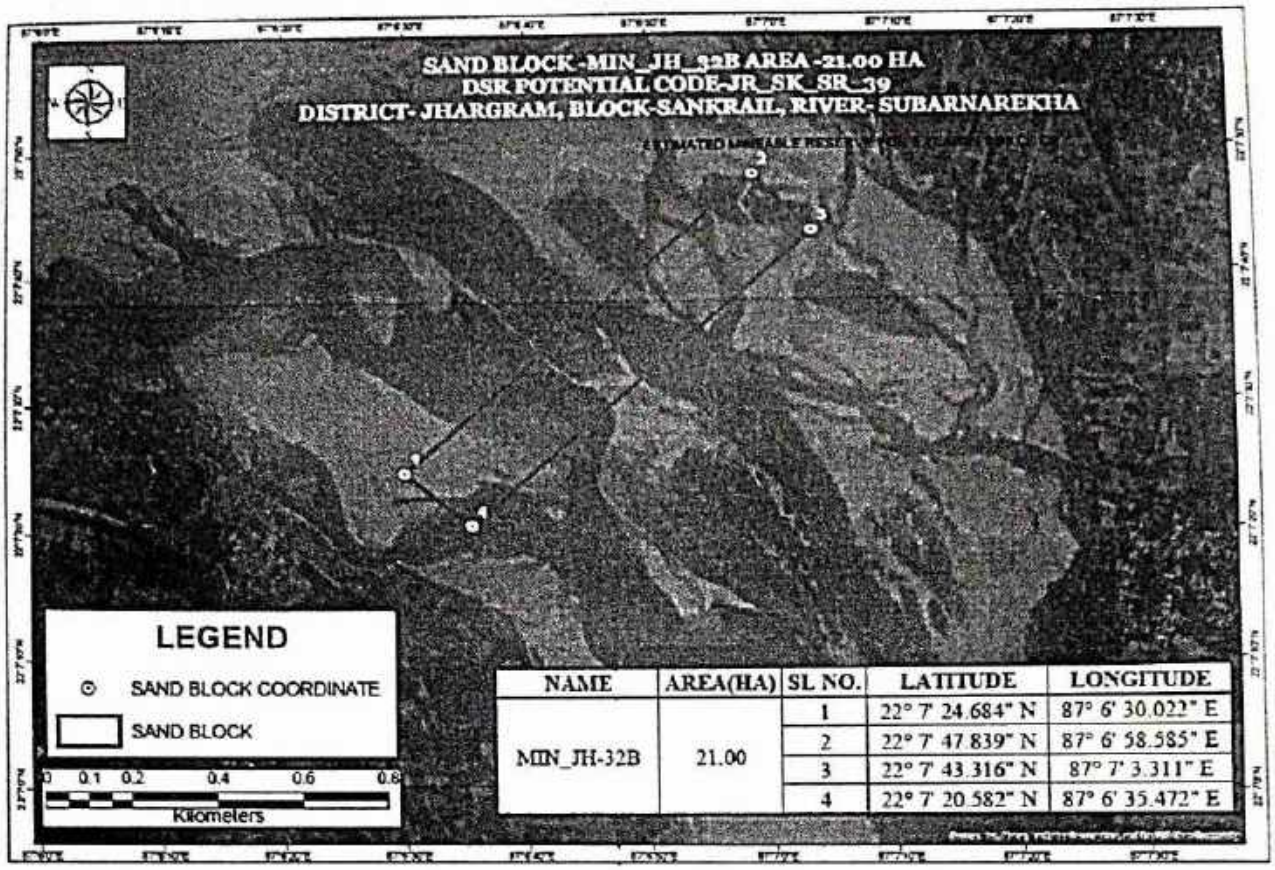
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1. FORM-A: Format for Site Visit Certificate and Declaration (to be submitted physically in sealed envelope superscribing the RFP No, Bidder Name and Bidder ID) as per the timeline given in the Bid Data Sheet & Bid Schedule.
2. FORM-E Format Net worth certificate of bidder (to be submitted physically in sealed envelope superscribing the RFP No, Bidder Name and Bidder ID) as per the timeline given in the Bid Data Sheet & Bid Schedule.
3. Self-certified scanned copy of the receipt of RFP Document Fee & EMD has to be submitted in a sealed envelope by superscribing RFP no., Name of the Bidder and Bidder Id, as per the timeline given in the Bid Data Sheet & Bid Schedule.

Geo-reference co-ordinate of the sand block



NAME	AREA(HA)	SL NO.	LATITUDE	LONGITUDE
MIN_JH-32B	21.00	1	22° 7' 24.684" N	87° 6' 30.022" E
		2	22° 7' 47.839" N	87° 6' 58.585" E
		3	22° 7' 43.316" N	87° 7' 3.311" E
		4	22° 7' 20.582" N	87° 6' 35.472" E

West Bengal Mineral Development and Trading CorporationLimited (WBMDTCL)

(A Government of West Bengal Undertaking)

Request for Proposal (RFP) from Empaneled MDOs

For

Selection of Mine Developer and Operator (MDO) of Sand Blocks in West Bengal

3rd Floor, DJ - 10 (WBIIDC Building)DJ
Block, Sector II, Salt Lake City Kolkata
700 091

Nodal Officer:
Managing Director, WBMDTC
Contact: 033-23590073
Email id: tenderwbmdtcl@gmail.com

Individual RFP Document

RFP No: JHG_56_20122024_B25 Dated. 20.12.2024

(Basic RFP Document-35 pages uploaded in the WBMDTCL website (https://mdtcl.wb.gov.in/) + Individual RFP Document-4 pages, Total 39 Pages)

Bid Data Sheet & Bid Schedule

Name of the Work	Selection of Mine Developer and Operator (MDO) of Sand Blocks in West Bengal
RFP Number and Date	RFP No.: **JHG_56_20122024_B25 Dated. 20.12.2024**
Non-Refundable RFP Document Fee	**59,000 /-** (Base Price- Rs 50,000/- + 18% GST)
Details of the Sand Block	***Block ID:*** MIN_JH_35A ***Category:*** B ***District:*** Jhargram ***River:*** Kansabati ***Sand block area*** 25.42 Ha ***Estimated Annual Mineable Reserves (Cr. Cft.): 1.436 Cr. Cft.***
Mode of submission of Bid	Online
e-auction portal of Govt. of WestBengal	http://www.eauction.gov.in
Earnest Money Deposit	INR **1,17,72,000/-** (INR **One Crore Seventeen Lakh Seventy Two Thousand** only)
Performance Security	To be paid by successful bidder in the form of a Bank Guarantee from a ***Scheduled Commercial Bank in India payable at Kolkata, West Bengal***
Date of publication of Tender on website	**20.12.2024 at 10:00 Hrs.**
Last date of submission of online pre-bid queries	**27.12,2024 till 17.00 Hrs.**
Online Pre-Bid conference	**31.12.2024 at 14.00 Hrs.**
Link for the Online Pre-Bid conference	Link: Join Zoom Meeting https://us06web.zoom.us/j/87529475594?pwd=PDqHhhJ1VYQW4n0jxcer4w0wXhNGbl.1 Meeting ID: 875 2947 5594 Passcode: 742050
Last Date/Time for submission of documents through Online Mode	**16.01,2025 up to 16:00 Hrs.**
Last Date/Time for submission of documents through Offline Mode	**16.01.2025 up to 17:00 Hrs.**
Conduct of electronic auction	**24.01,2025 at 10:00 Hrs.**
End of electronic auction	**24.01.2025 at 17:00 Hrs**
Intimation to the Preferred Bidder	To be intimated later
Contact Details	Contact: 033-23590073 Email Id: tenderwbmdtcl@gmail.com

Note: Above schedule may be changed by WBMDTCL at any time at its own discretion. Please check the website: https://mdtcl.wb.gov.in/ and online NIC auction portal from time to time for furtherupdates.

Sd/-
Managing Director
West Bengal Mineral Development & Trading Corporation Limited.

Documents required to be submitted for participating in e-auction

Document to be submitted online

1. Application Fee (to be submitted by the bidder in "Empaneled MDO Login" module of WBMDTCL website **https://mdtcl.wb.gov.in/**)

2. Earnest Money Deposit (EMD) (to be submitted by the bidder in "Empaneled MDO Login" of WBMDTCL website **https://mdtcl.wb.gov.in/**)

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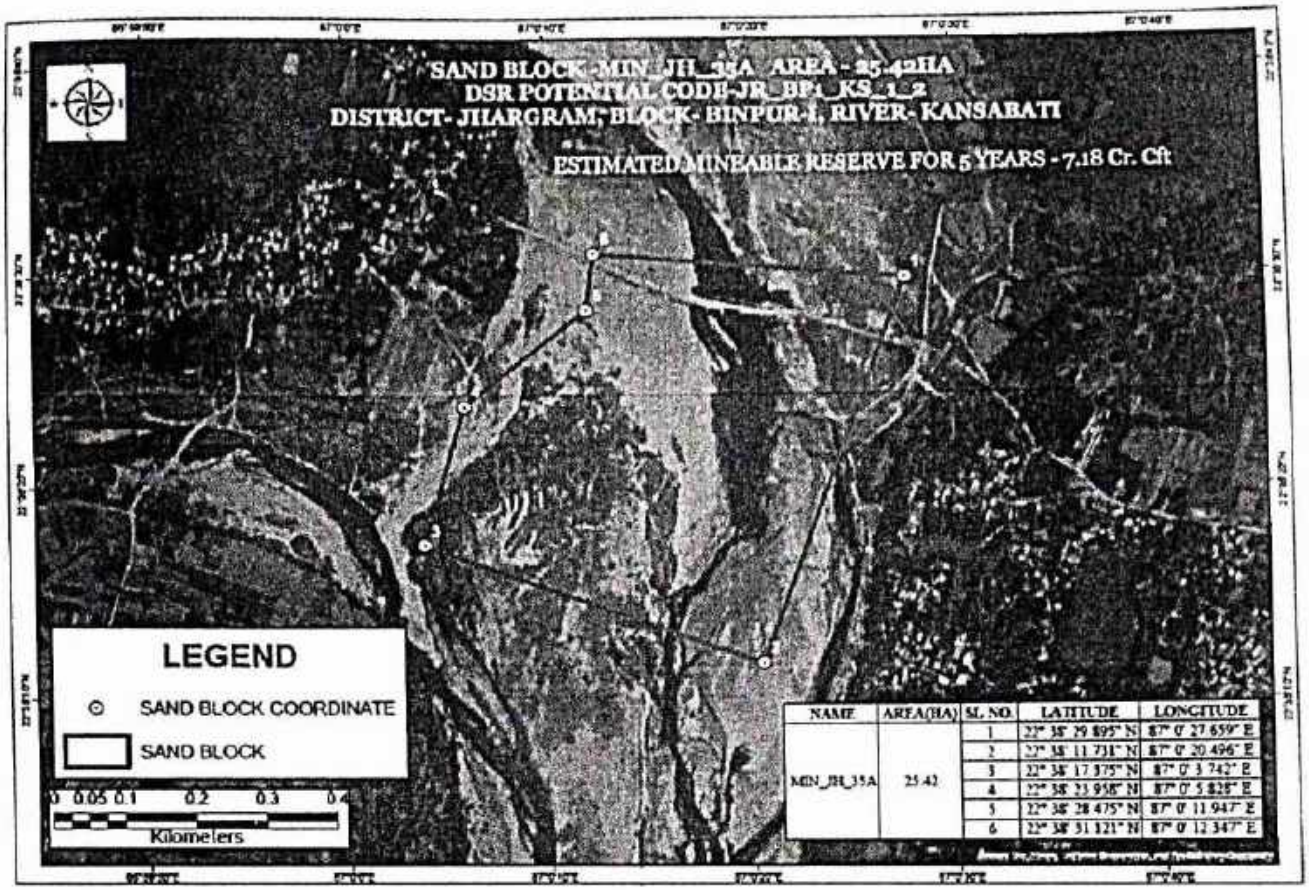
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Geo-reference co-ordinate of the sand block



NAME	AREA(HA)	SL. NO.	LATITUDE	LONGITUDE
MIN_JH_35A	25.42	1	22° 38' 29.895" N	87° 0' 27.659" E
		2	22° 38' 11.731" N	87° 0' 20.496" E
		3	22° 38' 17.375" N	87° 0' 3.742" E
		4	22° 38' 23.958" N	87° 0' 5.825" E
		5	22° 38' 28.475" N	87° 0' 11.947" E
		6	22° 38' 31.321" N	87° 0' 12.347" E

West Bengal Mineral Development and Trading CorporationLimited (WBMDTCL)

(A Government of West Bengal Undertaking)

Request for Proposal (RFP) from Empaneled MDOs

For

Selection of Mine Developer and Operator (MDO) of Sand Blocks in West Bengal

Nodal Officer:
Managing Director, WBMDTCL
3rd Floor, DJ - 10 (WBIIDC Building)DJ Block, Sector II, Salt Lake City Kolkata 700 091
Contact: 033-23590073
Email id: tenderwbmdtcl@gmail.com

Individual RFP Document

RFP No: JLP_24_20122024_A01 Dated. 20.12.2024

(Basic RFP Document-35 pages uploaded in the WBMDTCL website (https://mdtcl.wb.gov.in/) + Individual RFP Document-4 pages, Total 39 Pages)

Bid Data Sheet & Bid Schedule

Name of the Work	Selection of Mine Developer and Operator (MDO) of Sand Blocks in West Bengal
RFP Number and Date	RFP No.: **JLP_24_20122024_A01 Dated. 20.12.2024**
Non-Refundable RFP Document Fee	**17,700 /-** (Base Price- Rs **15,000/-** + 18% GST)
Details of the Sand Block	***Block ID:*** MIN_JPG_21 ***Category:*** A ***District:*** JALPAIGURI ***River:*** *NEORA* ***Sand block area*** 4.500 Ha ***Estimated Annual Mineable Reserves (Cr. Cft.): 0.084 Cr. Cft.***
Mode of submission of Bid	Online
e-auction portal of Govt. of WestBengal	http://www.eauction.gov.in
Earnest Money Deposit	INR **6,89,000 /- (INR Six Lakh Eighty Nine Thousand** only)
Performance Security	To be paid by successful bidder in the form of a Bank Guarantee from a ***Scheduled Commercial Bank in India payable at Kolkata, West Bengal***
Date of publication of Tender on website	**20.12.2024 at 10:00 Hrs.**
Last date of submission of online pre-bid queries	**26.12.2024 till 17.00 Hrs.**
Online Pre-Bid conference	**30.12.2024 at 14.00 Hrs.**
Link for the Online Pre-Bid conference	Link: Join Zoom Meeting https://us06web.zoom.us/j/81762080843?pwd=sL5DIHmzc5sqpebtZMc7wlXv4CPbuq.1 Meeting ID: 817 6208 0843 Passcode: 972341
Last Date/Time for submission of documents through Online Mode	**13.01.2025 up to 16:00 Hrs.**
Last Date/Time for submission of documents through Offline Mode	**13.01.2025 up to 17:00 Hrs.**
Conduct of electronic auction	**20.01.2025 at 10:00 Hrs.**
End of electronic auction	**20.01.2025 at 17:00 Hrs.**
Intimation to the Preferred Bidder	To be intimated later
Contact Details	Contact: 033-23590073 Email id: tenderwbmdtcl@gmail.com

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Sd/-
Managing Director
West Bengal Mineral Development & Trading Corporation Limited.

Documents required to be submitted to participate in e-auction

Documents to be submitted online

1. Application Fee (to be submitted by the bidder in "Empaneled MDO Login" of WBMDTCL website https://mdtcl.wb.gov.in/)

2. Earnest Money Deposit (EMD) (to be submitted by the bidder in "Empaneled MDO Login" module of WBMDTCL website https://mdtcl.wb.gov.in/)

3. Payment Receipt copy of the Application Fee and EMD (to be uploaded in e-auction portal http://www.eauction.gov.in at the time of submission of Bid)

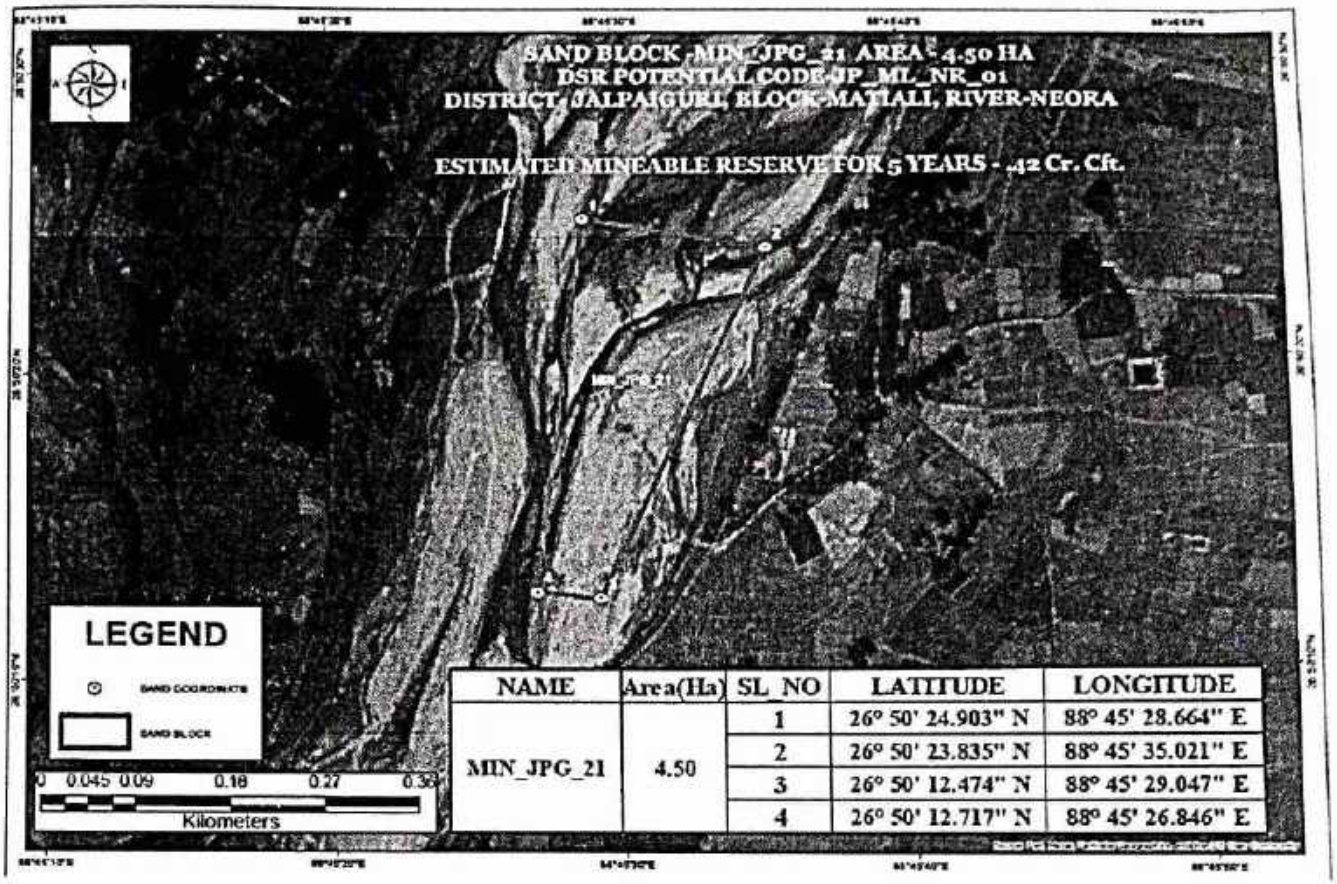
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Geo-reference co-ordinate of the sand block



NAME	Area(Ha)	SL_NO	LATITUDE	LONGITUDE
MIN_JPG_21	4.50	1	26° 50' 24.903" N	88° 45' 28.664" E
		2	26° 50' 23.835" N	88° 45' 35.021" E
		3	26° 50' 12.474" N	88° 45' 29.047" E
		4	26° 50' 12.717" N	88° 45' 26.846" E

West Bengal Mineral Development and Trading CorporationLimited (WBMDTCL)

(A Government of West Bengal Undertaking)

Request for Proposal (RFP) from Empaneled MDOs

For

Selection of Mine Developer and Operator (MDO) of Sand Blocks in West Bengal

Nodal Officer:
Managing Director, WBMDTCL
3rd Floor, DJ - 10 (WBIIDC Building)DJ Block, Sector II, Salt Lake City Kolkata 700 091
Contact: 033-23590073
Email id: tenderwbmdtcl@gmail.com

Individual RFP Document

RFP No: JLP_25_20122024_A02 Dated. 20.12.2024

(Basic RFP Document-35 pages uploaded in the WBMDTCL website (https://mdtcl.wb.gov.in/) + Individual RFP Document-4 pages, Total 39 Pages)

Bid Data Sheet & Bid Schedule

Name of the Work	Selection of Mine Developer and Operator (MDO) of Sand Blocks in West Bengal
RFP Number and Date	RFP No.: **JLP_25_20122024_A02 Dated. 20.12.2024**
Non-Refundable RFP Document Fee	**17,700** /- (Base Price- Rs 15,000/- + 18% GST)
Details of the Sand Block	***Block ID:*** MIN_JPG_22 ***Category:*** A ***District:*** JALPAIGURI ***River:*** *TEESTA* ***Sand block area*** 3.710 Ha ***Estimated Annual Mineable Reserves (Cr. Cft.): 0.168 Cr. Cft.***
Mode of submission of Bid	Online
e-auction portal of Govt. of WestBengal	http://www.eauction.gov.in
Earnest Money Deposit	INR **13,77,000** /- (INR **Thirteen Lakh Seventy Seven Thousand** only)
Performance Security	To be paid by successful bidder in the form of a Bank Guarantee from a ***Scheduled Commercial Bank in India payable at Kolkata, West Bengal***
Date of publication of Tender on website	**20.12.2024 at 10:00 Hrs.**
Last date of submission of online pre-bid queries	**26.12.2024 till 17.00 Hrs.**
Online Pre-Bid conference	**30.12.2024 at 14.00 Hrs.**
Link for the Online Pre-Bid conference	Link: Join Zoom Meeting https://us06web.zoom.us/j/81762080843?pwd=sL5DIHmzc5sqpebtZMc7wlXv4CPbuq.1 Meeting ID: 817 6208 0843 Passcode: 972341
Last Date/Time for submission of documents through Online Mode	**13.01.2025 up to 16:00 Hrs.**
Last Date/Time for submission of documents through Offline Mode	**13.01.2025 up to 17:00 Hrs.**
Conduct of electronic auction	**20.01.2025 at 10:00 Hrs.**
End of electronic auction	**20.01.2025 at 17:00 Hrs.**
Intimation to the Preferred Bidder	To be intimated later
Contact Details	Contact: 033-23590073 Email id: tenderwbmdtcl@gmail.com

Note: Above schedule may be changed by WBMDTCL at any time at its own discretion. Please check the website: https://mdtcl.wb.gov.in/ and online NIC auction portal from time to time for furtherupdates.

Sd/-

Managing Director

West Bengal Mineral Development & Trading Corporation Limited.

Documents required to be submitted to participate in e-auction

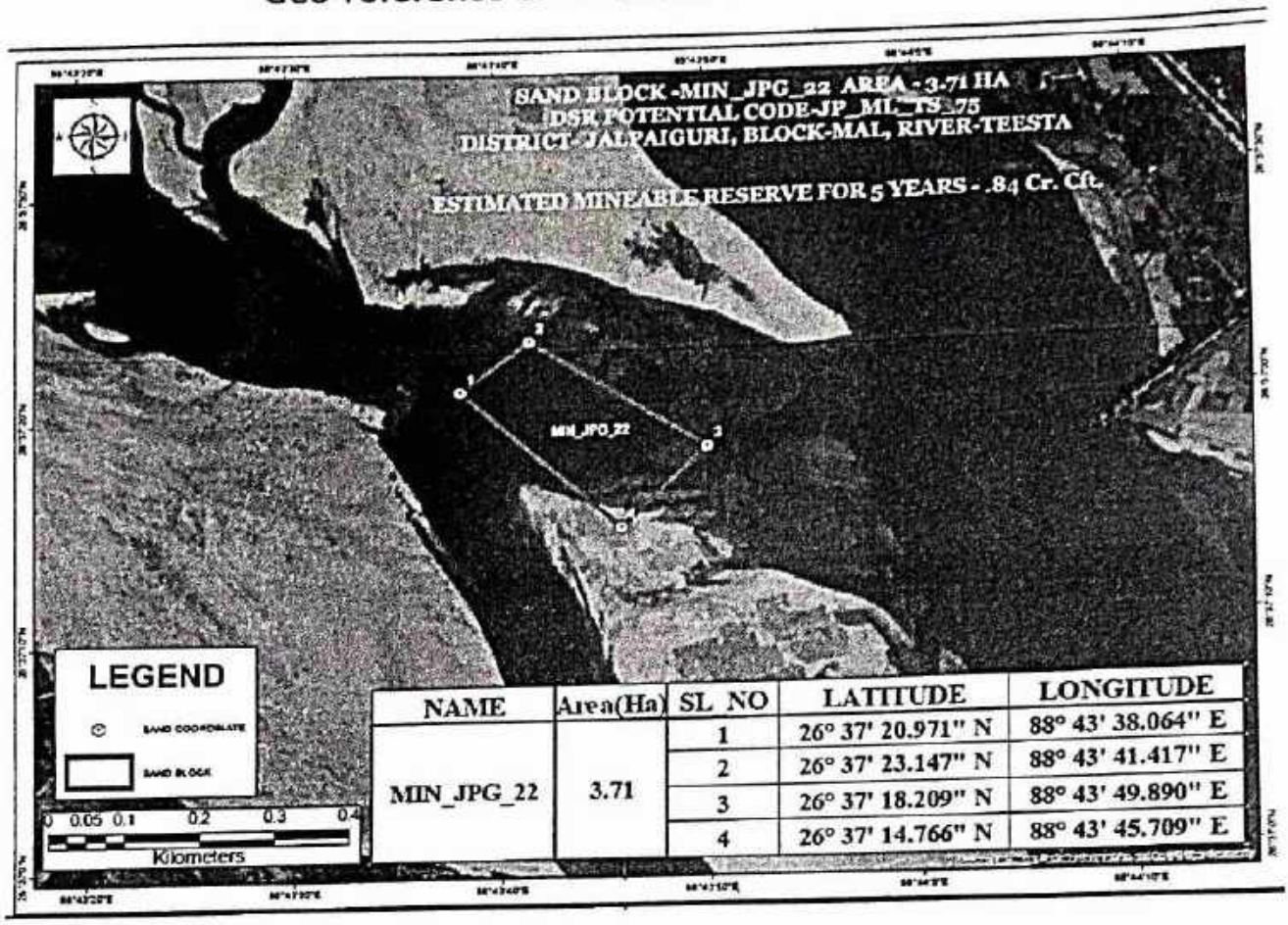
Documents to be submitted online

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1. FORM-A: Format for Site Visit Certificate and Declaration (to be submitted physically in sealed envelope superscribing the RFP No, Bidder Name and Bidder ID, as per the timeline given in the Bid Data Sheet & Bid Schedule).
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3. Self-certified scanned copy of the receipt of RFP Document Fee & EMD has to be submitted in a sealed envelope by superscribing RFP no., Name of the Bidder and Bidder Id, as per the timeline given in the Bid Data Sheet & Bid Schedule.

Geo-reference co-ordinate of the sand block



NAME	Area(Ha)	SL_NO	LATITUDE	LONGITUDE
MIN_JPG_22	3.71	1	26° 37' 20.971" N	88° 43' 38.064" E
		2	26° 37' 23.147" N	88° 43' 41.417" E
		3	26° 37' 18.209" N	88° 43' 49.890" E
		4	26° 37' 14.766" N	88° 43' 45.709" E

West Bengal Mineral Development and Trading CorporationLimited (WBMDTCL)

(A Government of West Bengal Undertaking)

Request for Proposal (RFP) from Empaneled MDOs

For

Selection of Mine Developer and Operator (MDO) of Sand Blocks in West Bengal

Nodal Officer:
Managing Director, WBMDTCL
3rd Floor, DJ - 10 (WBIIDC Building)DJ Block, Sector II, Salt Lake City Kolkata 700 091
Contact: 033-23590073
Email id: tenderwbmdtcl@gmail.com

Individual RFP Document

RFP No: JLP_26_20122024_A03 Dated. 20.12.2024

(Basic RFP Document-35 pages uploaded in the WBMDTCL website (https://mdtcl.wb.gov.in/) + Individual RFP Document-4 pages, Total 39 Pages)

Bid Data Sheet & Bid Schedule

Name of the Work	Selection of Mine Developer and Operator (MDO) of Sand Blocks in West Bengal
RFP Number and Date	RFP No.: **JLP_26_20122024_A03 Dated. 20.12.2024**
Non-Refundable RFP Document Fee	**17,700 /-** (Base Price- Rs 15,000/- + 18% GST)
Details of the Sand Block	***Block ID:*** MIN_JPG_26 ***Category:*** A ***District:*** JALPAIGURI ***River:*** *TEESTA* ***Sand block area*** 10.040 Ha ***Estimated Annual Mineable Reserves (Cr. Cft.): 0.454 Cr. Cft.***
Mode of submission of Bid	Online
e-auction portal of Govt. of WestBengal	http://www.eauction.gov.in
Earnest Money Deposit	INR **37,22,000 /- (INR Thirty Seven Lakh Twenty Two Thousand only)**
Performance Security	To be paid by successful bidder in the form of a Bank Guarantee from a ***Scheduled Commercial Bank in India payable at Kolkata, West Bengal***
Date of publication of Tender on website	**20.12.2024 at 10:00 Hrs.**
Last date of submission of online pre-bid queries	**26.12.2024 till 17.00 Hrs.**
Online Pre-Bid conference	**30.12.2024 at 14.00 Hrs.**
Link for the Online Pre-Bid conference	Link: Join Zoom Meeting https://us06web.zoom.us/j/81762080843?pwd=sL5DlHmzc5sqpebtZMc7wlXv4CPbuq.1 Meeting ID: 817 6208 0843 Passcode: 972341
Last Date/Time for submission of documents through Online Mode	**13.01.2025 up to 16:00 Hrs.**
Last Date/Time for submission of documents through Offline Mode	**13.01.2025 up to 17:00 Hrs.**
Conduct of electronic auction	**20.01.2025 at 10:00 Hrs.**
End of electronic auction	**20.01.2025 at 17:00 Hrs.**
Intimation to the Preferred Bidder	To be intimated later
Contact Details	Contact: 033-23590073 Email id: tenderwbmdtcl@gmail.com

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Sd/-

Managing Director

West Bengal Mineral Development & Trading Corporation Limited.

Documents required to be submitted to participate in e-auction

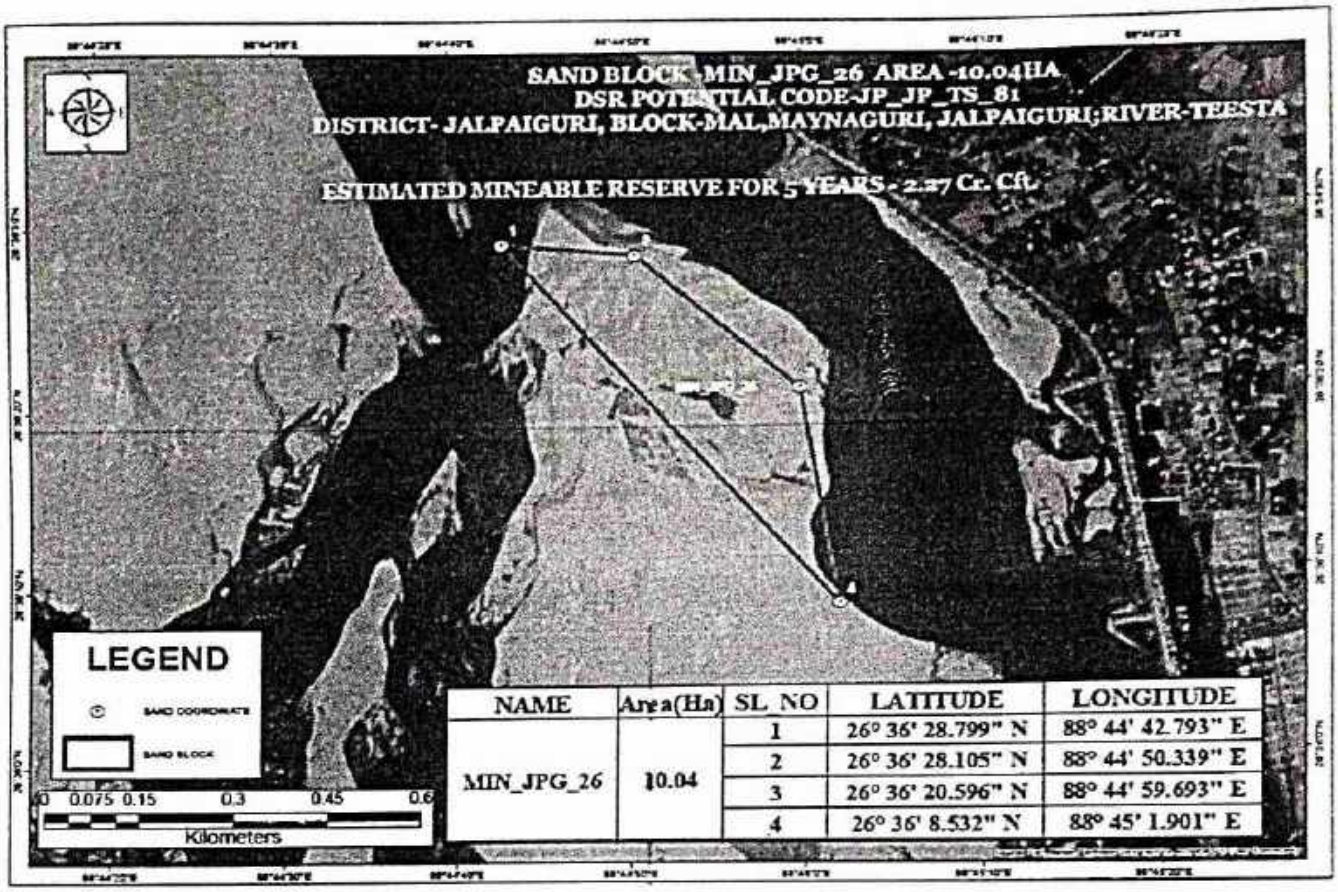
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Geo-reference co-ordinate of the sand block



NAME	Area(Ha)	SL NO	LATITUDE	LONGITUDE
MIN_JPG_26	10.04	1	26° 36' 28.799" N	88° 44' 42.793" E
		2	26° 36' 28.105" N	88° 44' 50.339" E
		3	26° 36' 20.596" N	88° 44' 59.693" E
		4	26° 36' 8.532" N	88° 45' 1.901" E

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3rd Floor, DJ - 10 (WBIIDC Building)DJ Block, Sector II, Salt Lake City Kolkata 700 091
Contact: 033-23590073
Email id: tenderwbmdtcl@gmail.com

Individual RFP Document

RFP No: JLP_28_20122024_A05 Dated. 20.12.2024

(Basic RFP Document-35 pages uploaded in the WBMDTCL website (https://mdtcl.wb.gov.in/) + Individual RFP Document-4 pages, Total 39 Pages)

Bid Data Sheet & Bid Schedule

Name of the Work	Selection of Mine Developer and Operator (MDO) of Sand Blocks in West Bengal
RFP Number and Date	RFP No.: **JLP_28_20122024_A05 Dated. 20.12.2024**
Non-Refundable RFP Document Fee	**17,700 /-** (Base Price- Rs 15,000/- + 18% GST)
Details of the Sand Block	***Block ID:*** MIN_JPG_28 ***Category:*** A ***District:*** JALPAIGURI ***River:*** *TEESTA* ***Sand block area*** 10.570 Ha ***Estimated Annual Mineable Reserves (Cr. Cft.): 0.478 Cr. Cft.***
Mode of submission of Bid	Online
e-auction portal of Govt. of WestBengal	http://www.eauction.gov.in
Earnest Money Deposit	INR **39,18,000 /-** (INR **Thirty Nine Lakh Eighteen Thousand only**)
Performance Security	To be paid by successful bidder in the form of a Bank Guarantee from a ***Scheduled Commercial Bank in India payable at Kolkata, West Bengal***
Date of publication of Tender on website	**20.12.2024 at 10:00 Hrs.**
Last date of submission of online pre-bid queries	**26.12.2024 till 17.00 Hrs.**
Online Pre-Bid conference	**30.12.2024 at 14.00 Hrs.**
Link for the Online Pre-Bid conference	Link: Join Zoom Meeting https://us06web.zoom.us/j/81762080843?pwd=sL5DIHmzc5sqpebtZMc7wlXv4CPbuq.1 Meeting ID: 817 6208 0843 Passcode: 972341
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Managing Director

West Bengal Mineral Development & Trading Corporation Limited.

Documents required to be submitted to participate in e-auction

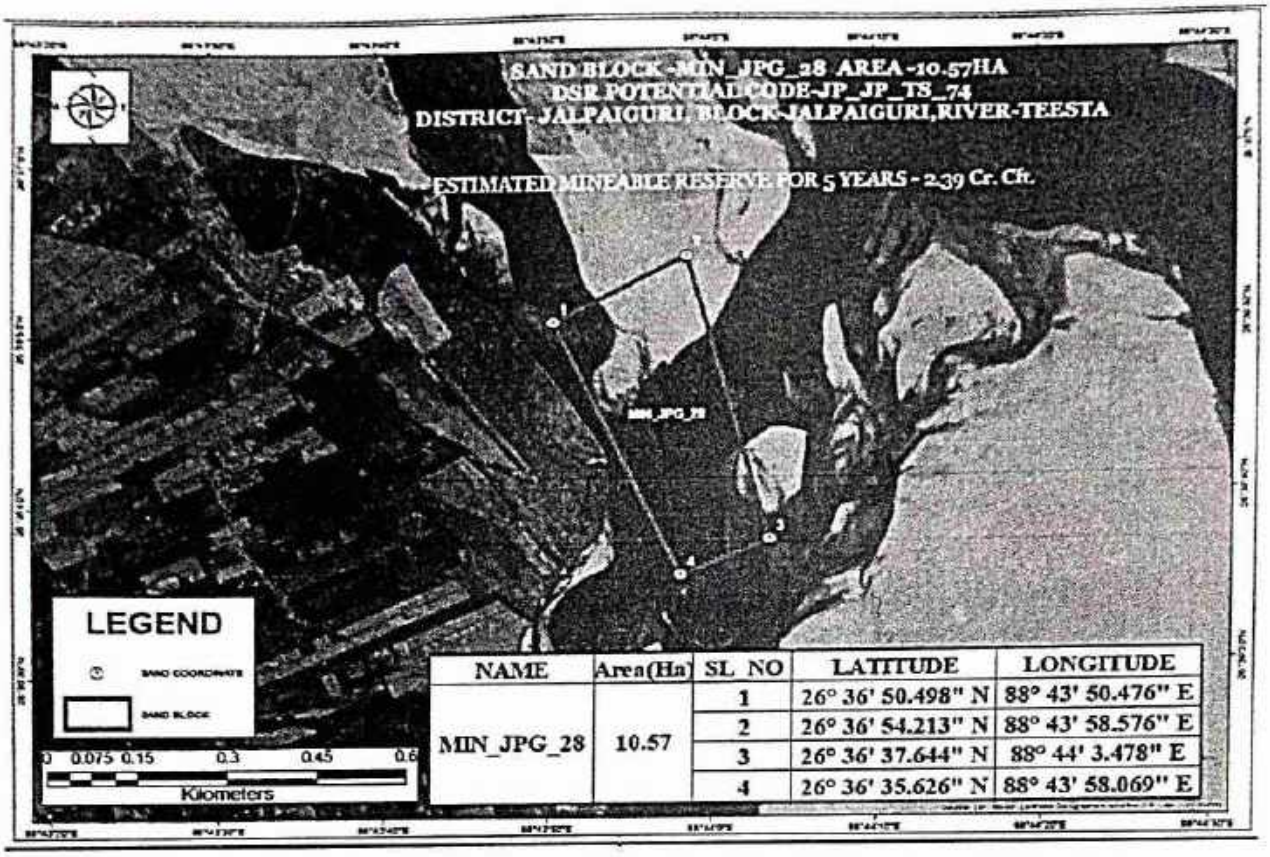
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Geo-reference co-ordinate of the sand block



NAME	Area(Ha)	SL NO	LATITUDE	LONGITUDE
MIN_JPG_28	10.57	1	26° 36' 50.498" N	88° 43' 50.476" E
		2	26° 36' 54.213" N	88° 43' 58.576" E
		3	26° 36' 37.644" N	88° 44' 3.478" E
		4	26° 36' 35.626" N	88° 43' 58.069" E

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For

Selection of Mine Developer and Operator (MDO) of Sand Blocks in West Bengal

Nodal Officer:
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3rd Floor, DJ - 10 (WBIIDC Building)DJ Block, Sector II, Salt Lake City Kolkata 700 091
Contact: 033-23590073
Email id: tenderwbmdtcl@gmail.com

Individual RFP Document

RFP No: JLP_29_20122024_A06 Dated. 20.12.2024

(Basic RFP Document-35 pages uploaded in the WBMDTCL website (https://mdtcl.wb.gov.in/) + Individual RFP Document-4 pages, Total 39 Pages)

Bid Data Sheet & Bid Schedule

Name of the Work	Selection of Mine Developer and Operator (MDO) of Sand Blocks in West Bengal
RFP Number and Date	RFP No.: **JLP_29_20122024_A06 Dated. 20.12.2024**
Non-Refundable RFP Document Fee	17,700 /- (Base Price- Rs. 15,000/- + 18% GST)
Details of the Sand Block	***Block ID:*** MIN_JPG_29 ***Category:*** A ***District:*** JALPAIGURI ***River:*** *TEESTA* ***Sand block area*** 18.410 Ha ***Estimated Annual Mineable Reserves (Cr. Cft.): 0.832 Cr. Cft.***
Mode of submission of Bid	Online
e-auction portal of Govt. of WestBengal	http://www.eauction.gov.in
Earnest Money Deposit	INR **68,20,000 /- (INR Sixty Eight Lakh Twenty Thousand only)**
Performance Security	To be paid by successful bidder in the form of a Bank Guarantee from a ***Scheduled Commercial Bank In India payable at Kolkata, West Bengal***
Date of publication of Tender on website	**20.12.2024 at 10:00 Hrs.**
Last date of submission of online pre-bid queries	**26.12.2024 till 17.00 Hrs.**
Online Pre-Bid conference	**30.12.2024 at 14.00 Hrs.**
Link for the Online Pre-Bid conference	Link: Join Zoom Meeting https://us06web.zoom.us/j/81762080843?pwd=sL5DIHmzc5sqpebtZMc7wlXv4CPbuq.1 Meeting ID: 817 6208 0843 Passcode: 972341
Last Date/Time for submission of documents through Online Mode	**13.01.2025 up to 16:00 Hrs.**
Last Date/Time for submission of documents through Offline Mode	**13.01.2025 up to 17:00 Hrs.**
Conduct of electronic auction	**20.01.2025 at 10:00 Hrs.**
End of electronic auction	**20.01.2025 at 17:00 Hrs.**
Intimation to the Preferred Bidder	To be intimated later
Contact Details	Contact: 033-23590073 Email id: tenderwbmdtcl@gmail.com

Note: Above schedule may be changed by WBMDTCL at any time at its own discretion. Please check the website: https://mdtcl.wb.gov.in/ and online NIC auction portal from time to time for furtherupdates.

Sd/-

Managing Director

West Bengal Mineral Development & Trading Corporation Limited.

Documents required to be submitted to participate in e-auction

Documents to be submitted online

1. Application Fee (to be submitted by the bidder in "Empaneled MDO Login" of WBMDTCL website **https://mdtcl.wb.gov.in/**)

2. Earnest Money Deposit (EMD) (to be submitted by the bidder in "Empaneled MDO Login" module of WBMDTCL website **https://mdtcl.wb.gov.in/**)

3. Payment Receipt copy of the Application Fee and EMD (to be uploaded in e-auction portal **http://www.eauction.gov.in** at the time of submission of Bid)

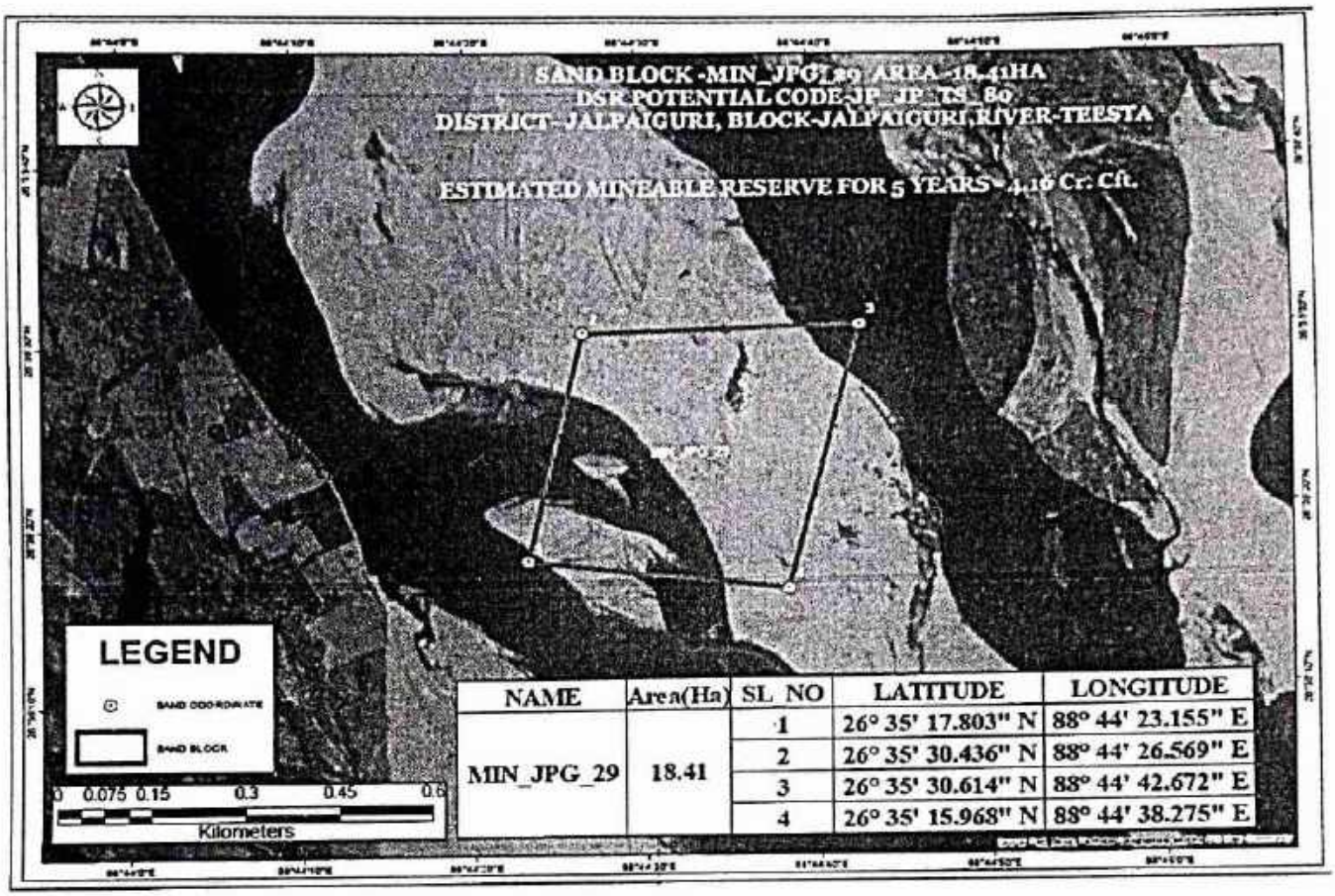
Documents to be submitted offline

1. FORM-A: Format for Site Visit Certificate and Declaration (to be submitted physically in sealed envelope superscribing the RFP No, Bidder Name and Bidder ID, as per the timeline given in the Bid Data Sheet & Bid Schedule).

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Geo-reference co-ordinate of the sand block



NAME	Area(Ha)	SL NO	LATITUDE	LONGITUDE
MIN_JPG_29	18.41	1	26° 35' 17.803" N	88° 44' 23.155" E
		2	26° 35' 30.436" N	88° 44' 26.569" E
		3	26° 35' 30.614" N	88° 44' 42.672" E
		4	26° 35' 15.968" N	88° 44' 38.275" E

West Bengal Mineral Development and Trading CorporationLimited (WBMDTCL)

(A Government of West Bengal Undertaking)

Request for Proposal (RFP) from Empaneled MDOs

For

Selection of Mine Developer and Operator (MDO) of Sand Blocks in West Bengal

Nodal Officer:
Managing Director, WBMDTCL
3rd Floor, DJ - 10 (WBIIDC Building)DJ Block, Sector II, Salt Lake City Kolkata 700 091
Contact: 033-23590073
Email id: tenderwbmdtcl@gmail.com

Individual RFP Document

RFP No: JLP_30_20122024_A07 Dated. 20.12.2024

(Basic RFP Document-35 pages uploaded in the WBMDTCL website (https://mdtcl.wb.gov.in/) + Individual RFP Document-4 pages, Total 39 Pages)

Bid Data Sheet & Bid Schedule

Name of the Work	Selection of Mine Developer and Operator (MDO) of Sand Blocks in West Bengal
RFP Number and Date	RFP No.: **JLP_30_20122024_A07 Dated. 20.12.2024**
Non-Refundable RFP Document Fee	**17,700** /- (Base Price- Rs. 15,000/- + 18% GST)
Details of the Sand Block	***Block ID:*** MIN_JPG_45 ***Category:*** A ***District:*** JALPAIGURI ***River:*** *CHEL* ***Sand block area*** 3.580 Ha ***Estimated Annual Mineable Reserves (Cr. Cft.): 0.254 Cr. Cft.***
Mode of submission of Bid	Online
e-auction portal of Govt. of WestBengal	http://www.eauction.gov.in
Earnest Money Deposit	INR **20,82,000** /- (INR **Twenty Lakh Eighty Two Thousand** only)
Performance Security	To be paid by successful bidder in the form of a Bank Guarantee from a ***Scheduled Commercial Bank in India payable at Kolkata, West Bengal***
Date of publication of Tender on website	**20.12.2024 at 10:00 Hrs.**
Last date of submission of online pre-bid queries	**26.12.2024 till 17.00 Hrs.**
Online Pre-Bid conference	**30.12.2024 at 14.00 Hrs.**
Link for the Online Pre-Bid conference	Link: Join Zoom Meeting https://us06web.zoom.us/j/81762080843?pwd=sL5DIHmzc5sqpebtZMc7wlXv4CPbug.1 Meeting ID: 817 6208 0843 Passcode: 972341
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End of electronic auction	**20.01.2025 at 17:00 Hrs.**
Intimation to the Preferred Bidder	To be intimated later
Contact Details	Contact: 033-23590073 Email id: tenderwbmdtcl@gmail.com

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Sd/-
Managing Director
West Bengal Mineral Development & Trading Corporation Limited.

Documents required to be submitted to participate in e-auction

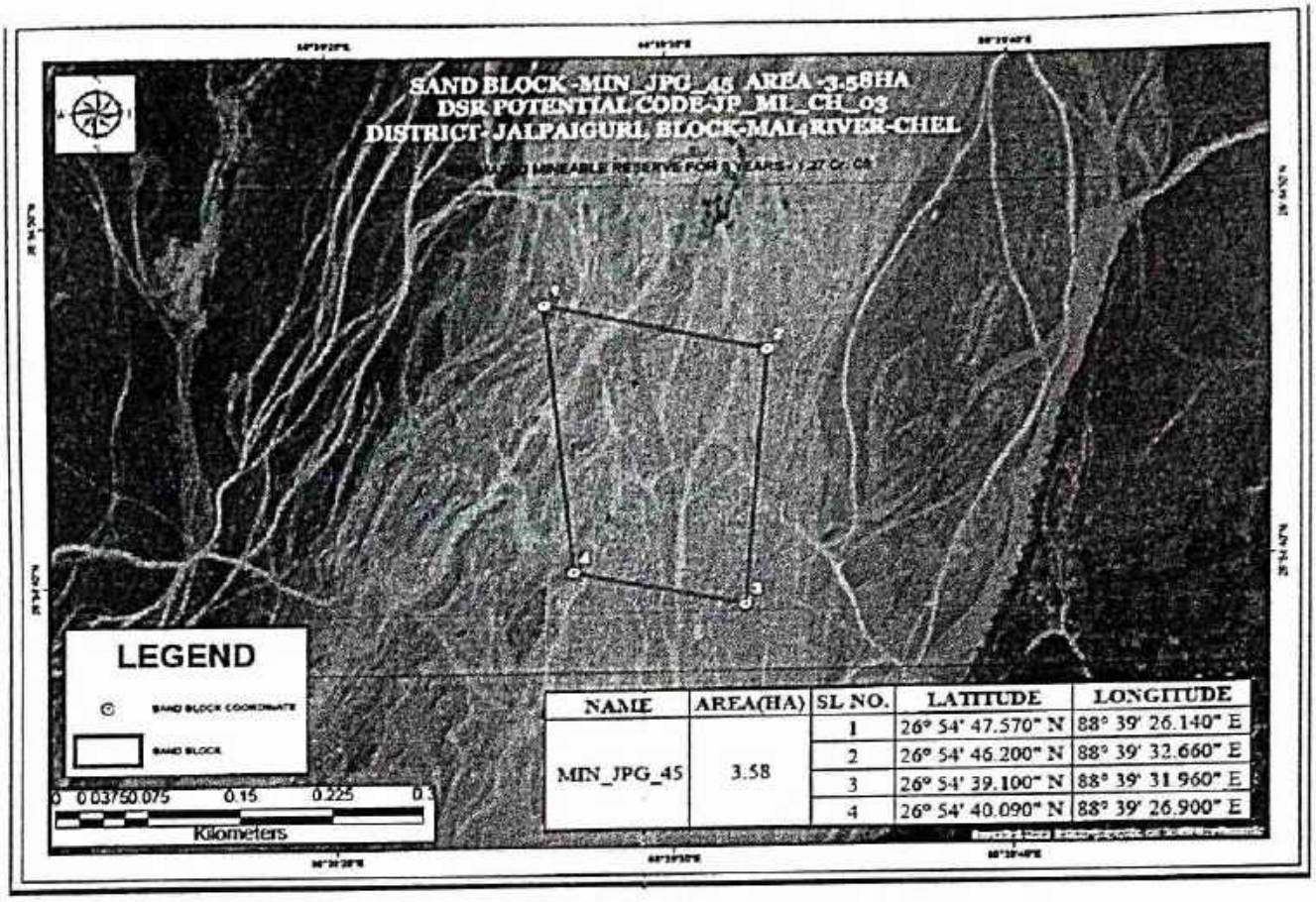
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Documents to be submitted offline

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Geo-reference co-ordinate of the sand block



NAME	AREA(HA)	SL NO.	LATITUDE	LONGITUDE
MIN_JPG_45	3.58	1	26° 54' 47.570" N	88° 39' 26.140" E
		2	26° 54' 46.200" N	88° 39' 32.660" E
		3	26° 54' 39.100" N	88° 39' 31.960" E
		4	26° 54' 40.090" N	88° 39' 26.900" E

West Bengal Mineral Development and Trading CorporationLimited (WBMDTCL)

(A Government of West Bengal Undertaking)

Request for Proposal (RFP) from Empaneled MDOs

For

Selection of Mine Developer and Operator (MDO) of Sand Blocks in West Bengal

Nodal Officer:
Managing Director, WBMDTCL
3rd Floor, DJ - 10 (WBIIDC Building)DJ Block, Sector II, Salt Lake City Kolkata 700 091
Contact: 033-23590073
Email id: tenderwbmdtcl@gmail.com

Individual RFP Document

RFP No: JLP_31_20122024_A08 Dated. 20.12.2024

(Basic RFP Document-35 pages uploaded in the WBMDTCL website (https://mdtcl.wb.gov.in/) + Individual RFP Document-4 pages, Total 39 Pages)

Bid Data Sheet & Bid Schedule

Name of the Work	Selection of Mine Developer and Operator (MDO) of Sand Blocks in West Bengal
RFP Number and Date	RFP No.: RLP_31_20122024_A08 Dated. 20.12.2024
Non-Refundable RFP Document Fee	17,700 /- (Base Price- Rs. 15,000/- + 18% GST)
Details of the Sand Block	***Block ID:*** MIN_JPG_38 ***Category:*** A ***District:*** JALPAIGURI ***River:*** CHEL ***Sand block area*** 4.710 Ha ***Estimated Annual Mineable Reserves (Cr. Cft.): 0.336 Cr. Cft.***
Mode of submission of Bid	Online
e-auction portal of Govt. of WestBengal	http://www.eauction.gov.in
Earnest Money Deposit	INR 27,54,000 /- (INR Twenty Seven Lakh Fifty Four Thousand only)
Performance Security	To be paid by successful bidder in the form of a Bank Guarantee from a ***Scheduled Commercial Bank in India payable at Kolkata, West Bengal***
Date of publication of Tender on website	**20.12.2024 at 10:00 Hrs.**
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Link for the Online Pre-Bid conference	Link: Join Zoom Meeting https://us06web.zoom.us/j/81762080843?pwd=sL5DlHmzc6sqpobtZMc7wlXv4CPbuq.1 Meeting ID: 817 6208 0843 Passcode: 972341
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Intimation to the Preferred Bidder	To be intimated later
Contact Details	Contact: 033-23590073 Email Id: tenderwbmdtcl@gmail.com

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Sd/-
Managing Director
West Bengal Mineral Development & Trading Corporation Limited.

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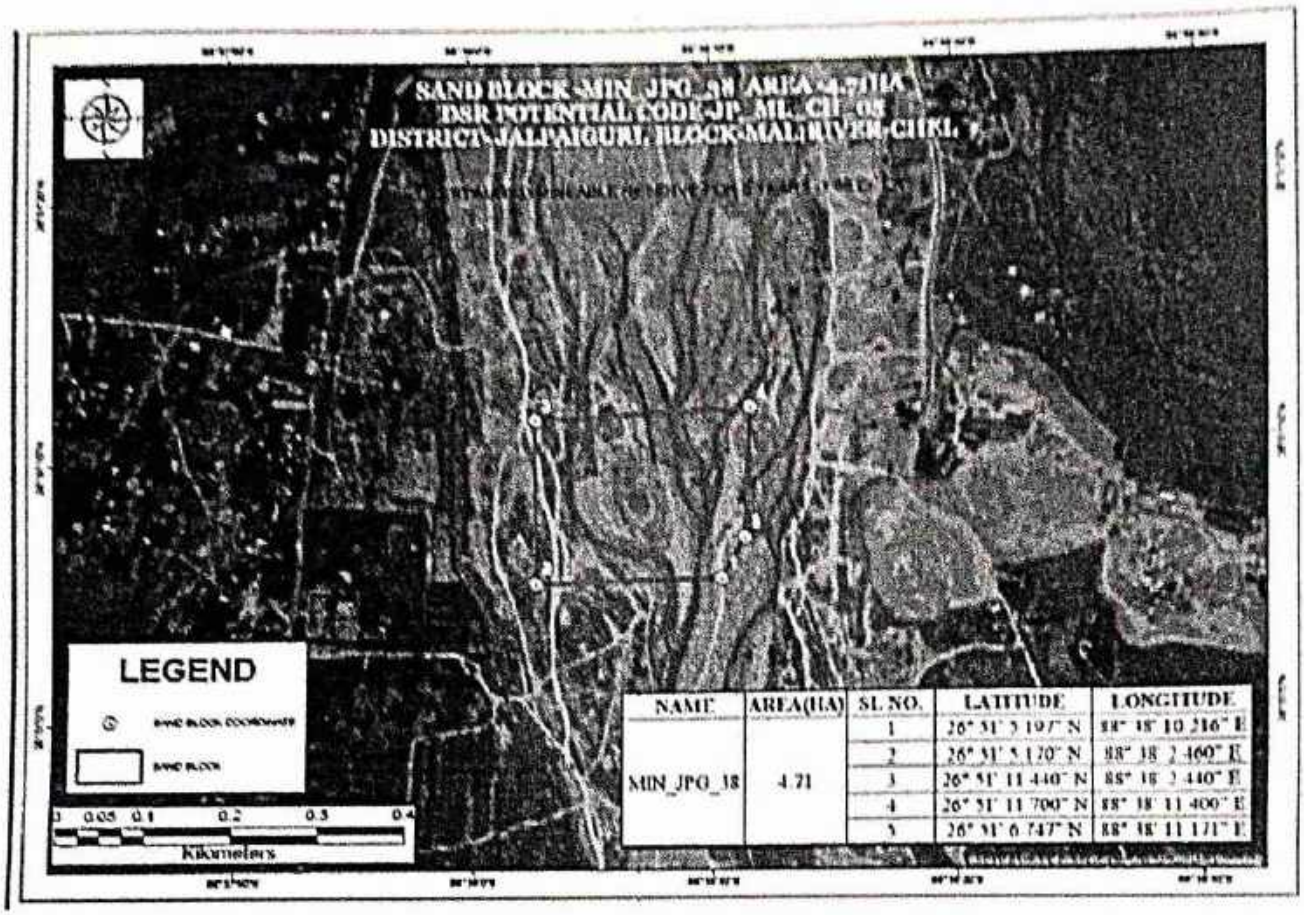
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Geo-reference co-ordinate of the sand block



NAME	AREA(HA)	SL NO.	LATITUDE	LONGITUDE
MIN_JPG_38	4.71	1	26° 51' 5.197" N	88° 48' 10.216" E
		2	26° 51' 5.170" N	88° 48' 2.460" E
		3	26° 51' 11.440" N	88° 48' 2.440" E
		4	26° 51' 11.700" N	88° 48' 11.400" E
		5	26° 51' 6.747" N	88° 48' 11.171" E

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Contact: 033-23590073
Email id: tenderwbmdtcl@gmail.com

Individual RFP Document

RFP No: JLP_32_20122024_A09 Dated. 20.12.2024

(Basic RFP Document-35 pages uploaded in the WBMDTCL website (https://mdtcl.wb.gov.in/) + Individual RFP Document-4 pages, Total 39 Pages)

Bid Data Sheet & Bid Schedule

Name of the Work	Selection of Mine Developer and Operator (MDO) of Sand Blocks in West Bengal
RFP Number and Date	RFP No.: **JLP_32_20122024_A09 Dated. 20.12.2024**
Non-Refundable RFP Document Fee	**17,700 /-** (Base Price- Rs. 15,000/- + 18% GST)
Details of the Sand Block	***Block ID:*** MIN_JPG_41 ***Category:*** A ***District:*** JALPAIGURI ***River:*** *CHEL* ***Sand block area*** 1.550 Ha ***Estimated Annual Mineable Reserves (Cr. Cft.): 0.110 Cr. Cft.***
Mode of submission of Bid	Online
e-auction portal of Govt. of WestBengal	http://www.eauction.gov.in
Earnest Money Deposit	INR **9,02,000 /-** (INR **Nine Lakh Two Thousand only**)
Performance Security	To be paid by successful bidder in the form of a Bank Guarantee from a ***Scheduled Commercial Bank in India payable at Kolkata, West Bengal***
Date of publication of Tender on website	**20.12.2024 at 10:00 Hrs.**
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Intimation to the Preferred Bidder	To be intimated later
Contact Details	Contact: 033-23590073 Email id: tenderwbmdtcl@gmail.com

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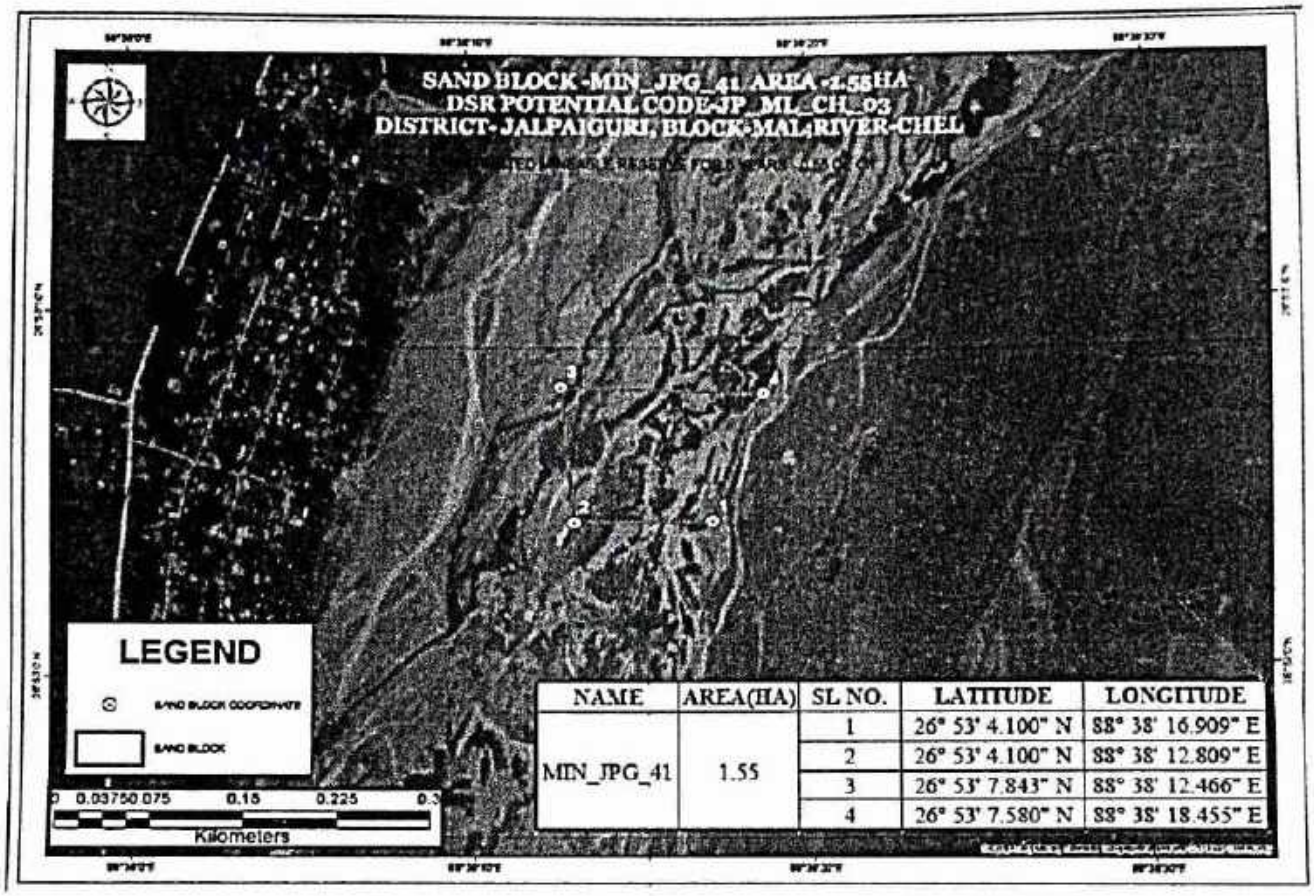
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Geo-reference co-ordinate of the sand block



NAME	AREA(HA)	SL NO.	LATITUDE	LONGITUDE
MIN_JPG_41	1.55	1	26° 53' 4.100" N	88° 38' 16.909" E
		2	26° 53' 4.100" N	88° 38' 12.809" E
		3	26° 53' 7.843" N	88° 38' 12.466" E
		4	26° 53' 7.580" N	88° 38' 18.455" E

West Bengal Mineral Development and Trading CorporationLimited (WBMDTCL)

(A Government of West Bengal Undertaking)

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For

Selection of Mine Developer and Operator (MDO) of Sand Blocks in West Bengal

Nodal Officer:
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3rd Floor, DJ - 10 (WBIIDC Building)DJ Block, Sector II, Salt Lake City Kolkata 700 091
Contact: 033-23590073
Email Id: tenderwbmdtcl@gmail.com

Individual RFP Document

RFP No: JLP_33_20122024_A10 Dated. 20.12.2024

(Basic RFP Document-35 pages uploaded in the WBMDTCL website (https://mdtcl.wb.gov.in/) + Individual RFP Document-4 pages, Total 39 Pages)

Bid Data Sheet & Bid Schedule

Name of the Work	Selection of Mine Developer and Operator (MDO) of Sand Blocks in West Bengal
RFP Number and Date	RFP No.: **JLP_33_20122024_A10 Dated. 20.12.2024**
Non-Refundable RFP Document Fee	**17,700 /-** (Base Price- Rs. 15,000/- + 18% GST)
Details of the Sand Block	***Block ID:*** MIN_JPG_42 ***Category:*** A ***District:*** JALPAIGURI ***River:*** *CHEL* ***Sand block area*** 4.040 Ha ***Estimated Annual Mineable Reserves (Cr. Cft.): 0.288 Cr. Cft.***
Mode of submission of Bid	Online
e-auction portal of Govt. of WestBengal	http://www.eauction.gov.in
Earnest Money Deposit	INR **23,61,000 /-** (INR **Twenty Three Lakh Sixty One Thousand** only)
Performance Security	To be paid by successful bidder in the form of a Bank Guarantee from a ***Scheduled Commercial Bank in India payable at Kolkata, West Bengal***
Date of publication of Tender on website	**20.12.2024 at 10:00 Hrs.**
Last date of submission of online pre-bid queries	**26.12.2024 till 17.00 Hrs.**
Online Pre-Bid conference	**30.12.2024 at 14.00 Hrs.**
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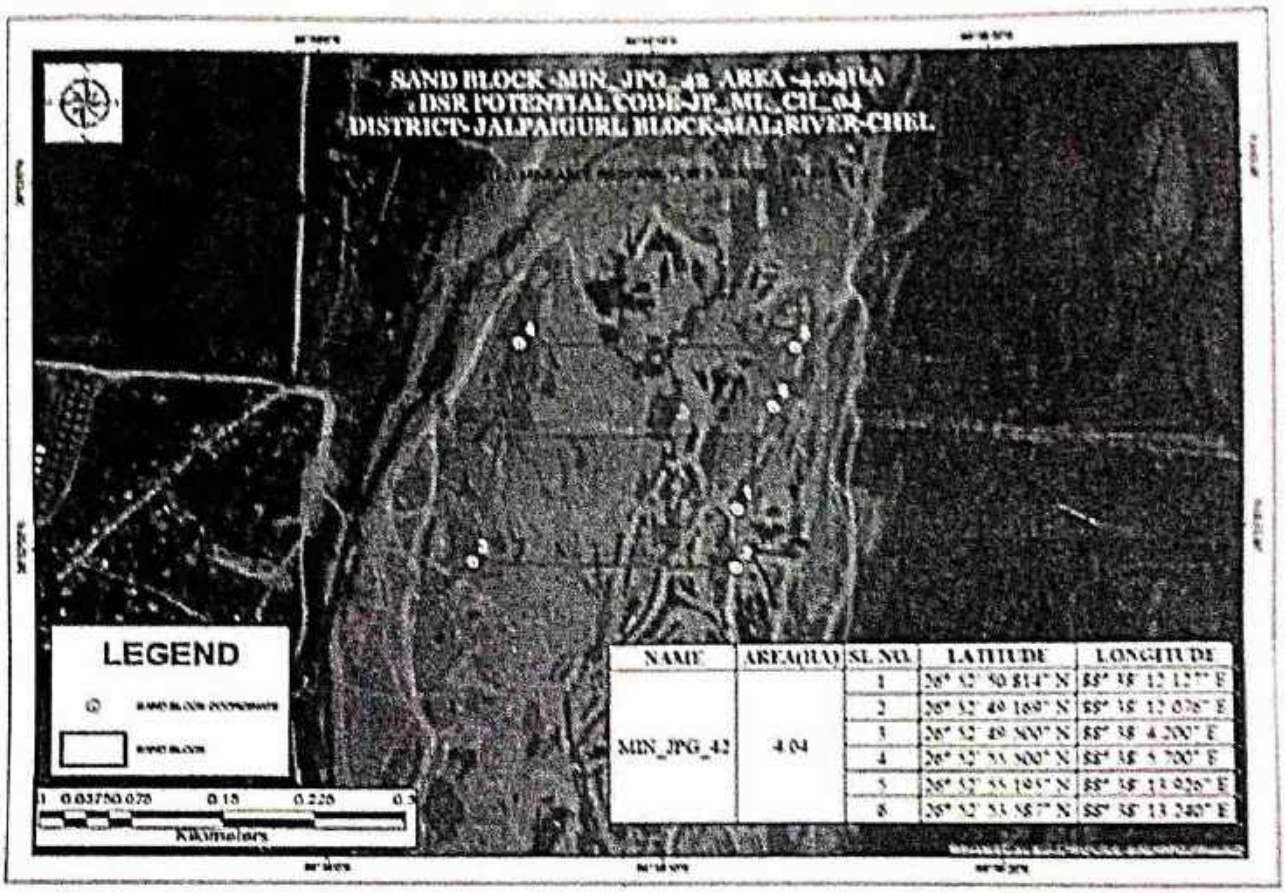
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Geo-reference co-ordinate of the sand block



NAME	AREA(HA)	SL NO.	LATITUDE	LONGITUDE
MIN_JPG_42	4.04	1	26° 52' 50.814" N	88° 38' 12.127" E
		2	26° 52' 49.169" N	88° 38' 12.076" E
		3	26° 52' 49.500" N	88° 38' 4.200" E
		4	26° 52' 33.800" N	88° 38' 3.700" E
		5	26° 52' 33.195" N	88° 38' 13.926" E
		6	26° 52' 33.957" N	88° 38' 13.240" E

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For

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Nodal Officer:
Managing Director, WBMDTCL
3rd Floor, DJ - 10 (WBIIDC Building)DJ Block, Sector II, Salt Lake City Kolkata 700 091
Contact: 033-23590073
Email id: tenderwbmdtcl@gmail.com

Individual RFP Document

RFP No: JLP_34_20122024_A11 Dated. 20.12.2024

(Basic RFP Document-35 pages uploaded in the WBMDTCL website (https://mdtcl.wb.gov.in/) + Individual RFP Document-4 pages, Total 39 Pages)

Bid Data Sheet & Bid Schedule

Name of the Work	Selection of Mine Developer and Operator (MDO) of Sand Blocks in West Bengal
RFP Number and Date	RFP No.: **JLP_34_20122024_A11 Dated. 20.12.2024**
Non-Refundable RFP Document Fee	**17,700 /-** (Base Price- Rs 15,000/- + 18% GST)
Details of the Sand Block	***Block ID:*** MIN_JPG_44 ***Category:*** A ***District:*** JALPAIGURI ***River:*** *GHEESH* ***Sand block area*** *4.420* Ha ***Estimated Annual Mineable Reserves (Cr. Cft.): 0.314 Cr.Cft.***
Mode of submission of Bid	Online
e-auction portal of Govt. of WestBengal	http://www.eauction.gov.in
Earnest Money Deposit	**INR 25,74,000 /-** (INR Twenty Five Lakh Seventy Four Thousand only)
Performance Security	To be paid by successful bidder in the form of a Bank Guarantee from a ***Scheduled Commercial Bank In India payable at Kolkata, West Bengal***
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Link for the Online Pre-Bid conference	Link: Join Zoom Meeting https://us06web.zoom.us/j/81762080843?pwd=sL5DlHmzc5sqpebtZMc7wlXv4CPbuq.1 Meeting ID: 817 6208 0843 Passcode: 972341
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Last Date/Time for submission of documents through Offline Mode	**13.01.2025 up to 17:00 Hrs.**
Conduct of electronic auction	**20.01.2025 at 10:00 Hrs.**
End of electronic auction	**20.01,2025 at 17:00 Hrs**
Intimation to the Preferred Bidder	To be intimated later
Contact Details	Contact: 033-23590073 Email id: tenderwbmdtcl@gmail.com

Note: Above schedule may be changed by WBMDTCL at any time at its own discretion. Please check the website: https://mdtcl.wb.gov.in/ and online NIC auction portal from time to time for furtherupdates.

Sd/-
Managing Director
West Bengal Mineral Development & Trading Corporation Limited.

Documents required to be submitted to participate in e-auction

Documents to be submitted online

1. Application Fee (to be submitted by the bidder in "Empaneled MDO Login" of WBMDTCL website **https://mdtcl.wb.gov.in/**)

2. Earnest Money Deposit (EMD) (to be submitted by the bidder in "Empaneled MDO Login" module of WBMDTCL website **https://mdtcl.wb.gov.in/**)

3. Payment Receipt copy of the Application Fee and EMD (to be uploaded in e-auction portal **http://www.eauction.gov.in** at the time of submission of Bid)

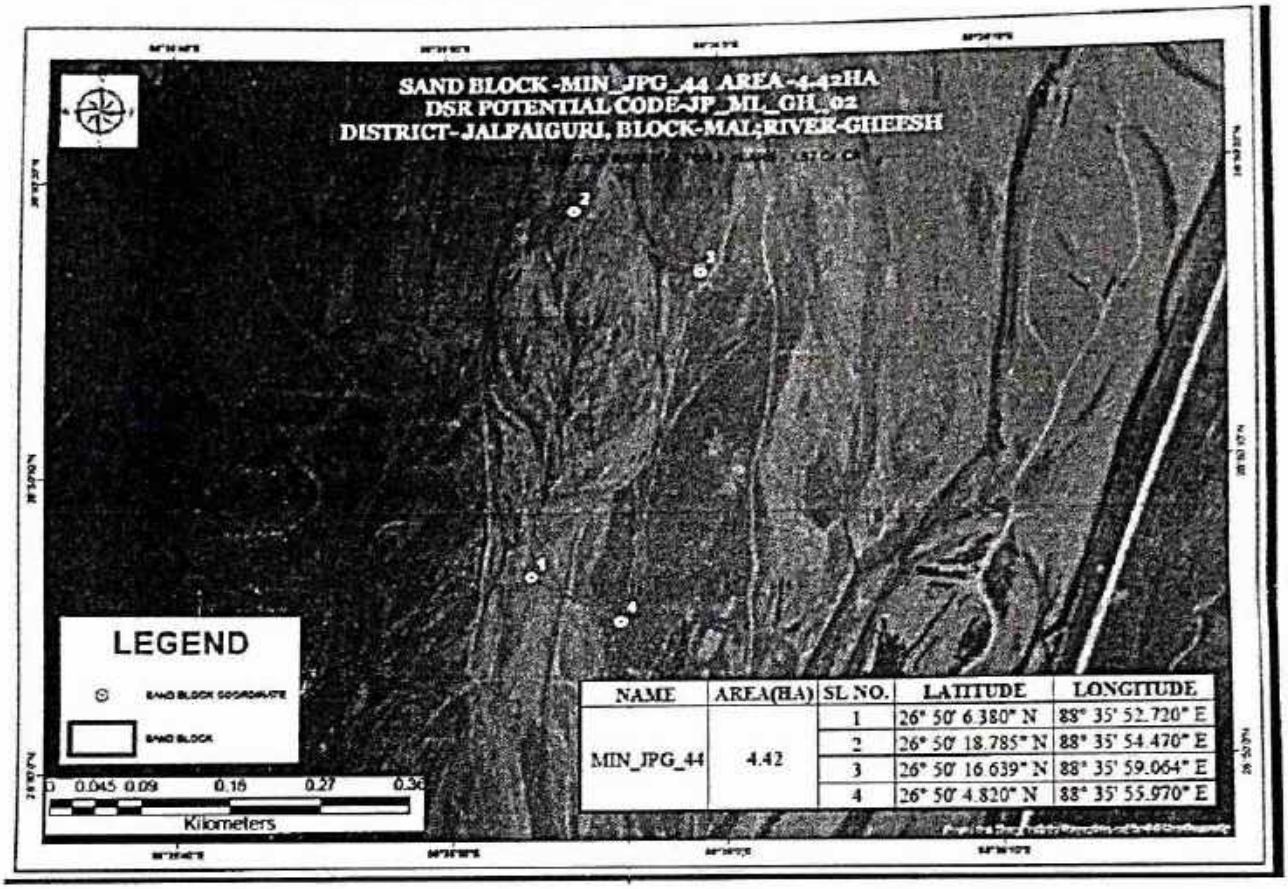
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Geo-reference co-ordinate of the sand block



NAME	AREA(HA)	SL NO.	LATITUDE	LONGITUDE
MIN_JPG_44	4.42	1	26° 50' 6.380" N	88° 35' 52.720" E
		2	26° 50' 18.785" N	88° 35' 54.470" E
		3	26° 50' 16.639" N	88° 35' 59.064" E
		4	26° 50' 4.820" N	88° 35' 55.970" E

West Bengal Mineral Development and Trading CorporationLimited (WBMDTCL)

(A Government of West Bengal Undertaking)

Request for Proposal (RFP) from Empaneled MDOs

For

Selection of Mine Developer and Operator (MDO) of Sand Blocks in West Bengal

Nodal Officer:
Managing Director, WBMDTCL
3rd Floor, DJ - 10 (WBIIDC Building)DJ Block, Sector II, Salt Lake City Kolkata 700 091
Contact: 033-23590073
Email Id: tenderwbmdtcl@gmail.com

Individual RFP Document

RFP No: JLP_35_20122024_A12 Dated. 20.12.2024

(Basic RFP Document-35 pages uploaded in the WBMDTCL website (https://mdtcl.wb.gov.in/) + Individual RFP Document-4 pages, Total 39 Pages)

Bid Data Sheet & Bid Schedule

Name of the Work	Selection of Mine Developer and Operator (MDO) of Sand Blocks in West Bengal
RFP Number and Date	RFP No.: **JLP_35_20122024_A12 Dated. 20.12.2024**
Non-Refundable RFP Document Fee	**17,700** /- (Base Price- Rs 15,000/- + 18% GST)
Details of the Sand Block	***Block ID:*** MIN_JPG_36 ***Category:*** A ***District:*** JALPAIGURI ***River:*** *CHEL* ***Sand block area*** *0.770* Ha ***Estimated Annual Mineable Reserves (Cr. Cft.): 0.054 Cr.Cft.***
Mode of submission of Bid	Online
e-auction portal of Govt. of WestBengal	http://www.eauction.gov.in
Earnest Money Deposit	INR **4,43,000 /- (INR Four Lakh Forty Three Thousand** only)
Performance Security	To be paid by successful bidder in the form of a Bank Guarantee from a ***Scheduled Commercial Bank in India payable at Kolkata, West Bengal***
Date of publication of Tender on website	**20.12.2024 at 10:00 Hrs.**
Last date of submission of online pre-bid queries	**26.12.2024 till 17.00 Hrs.**
Online Pre-Bid conference	**30.12.2024 at 14.00 Hrs.**
Link for the Online Pre-Bid conference	Link: Join Zoom Meeting https://us06web.zoom.us/j/81762080843?pwd=sL5DIHmzc5sqpebtZMc7wlXv4CPbuq.1 Meeting ID: 817 6208 0843 Passcode: 972341
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Sd/-
Managing Director
West Bengal Mineral Development & Trading Corporation Limited.

Documents required to be submitted to participate in e-auction

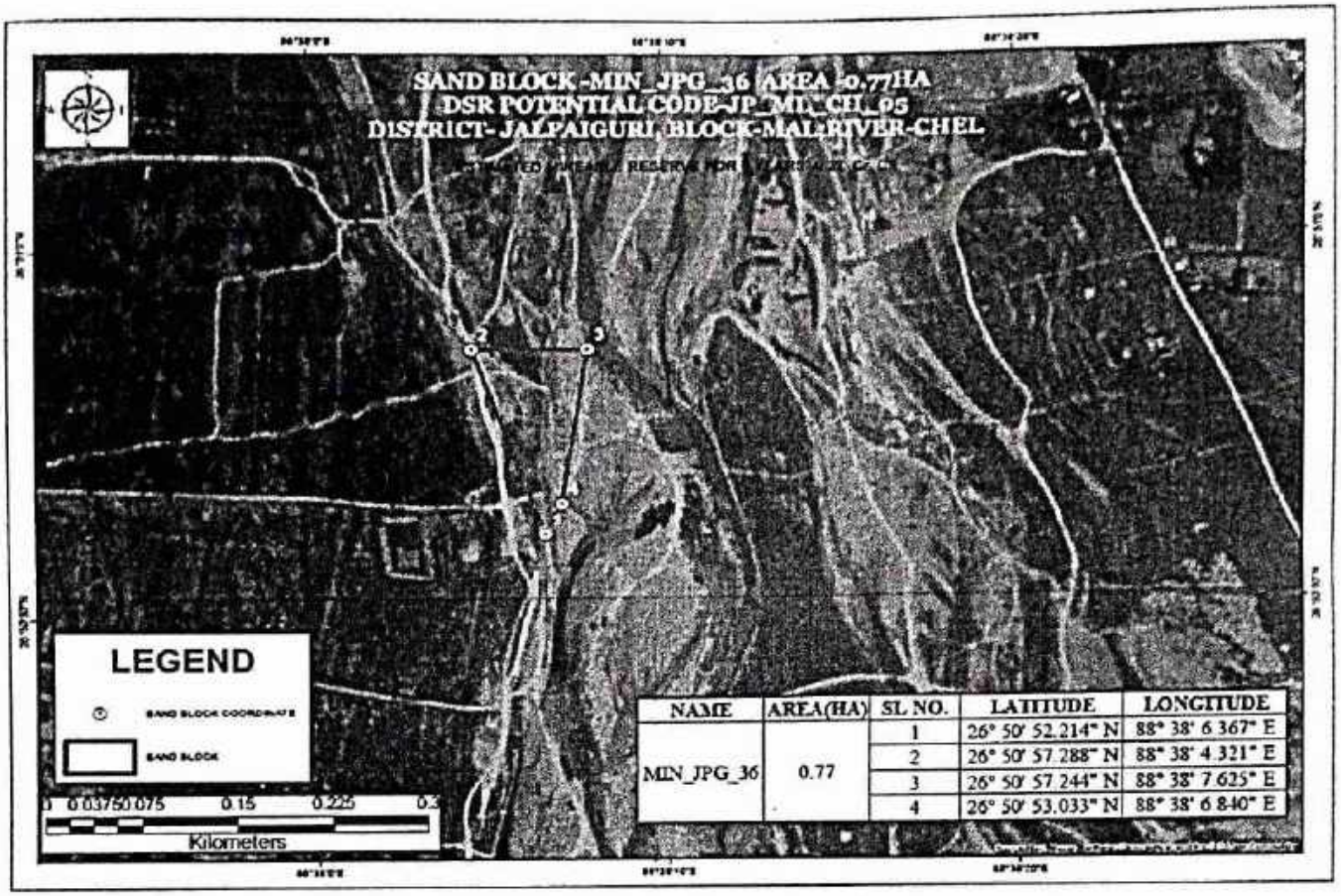
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Geo-reference co-ordinate of the sand block



NAME	AREA(HA)	SL NO.	LATITUDE	LONGITUDE
MIN_JPG_36	0.77	1	26° 50' 52.214" N	88° 38' 6.367" E
		2	26° 50' 57.288" N	88° 38' 4.321" E
		3	26° 50' 57.244" N	88° 38' 7.625" E
		4	26° 50' 53.033" N	88° 38' 6.840" E

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For

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Nodal Officer:
Managing Director, WBMDTCL
3rd Floor, DJ - 10 (WBIIDC Building)DJ Block, Sector II, Salt Lake City Kolkata 700 091
Contact: 033-23590073
Email id: tenderwbmdtcl@gmail.com

Individual RFP Document

RFP No: JLP_36_20122024_A13 Dated. 20.12.2024

(Basic RFP Document-35 pages uploaded in the WBMDTCL website (https://mdtcl.wb.gov.in/) + Individual RFP Document-4 pages, Total 39 Pages)

Bid Data Sheet & Bid Schedule

Name of the Work	Selection of Mine Developer and Operator (MDO) of Sand Blocks in West Bengal
RFP Number and Date	RFP No.: **JLP_36_20122024_A13 Dated. 20.12.2024**
Non-Refundable RFP Document Fee	**17,700** /- (Base Price- Rs 15,000/- + 18% GST)
Details of the Sand Block	***Block ID:*** MIN_JPG_33 ***Category:*** A ***District:*** JALPAIGURI ***River:*** *CHEL* ***Sand block area*** *2.870* Ha ***Estimated Annual Mineable Reserves (Cr. Cft.): 0.204 Cr.Cft.***
Mode of submission of Bid	Online
e-auction portal of Govt. of WestBengal	http://www.eauction.gov.in
Earnest Money Deposit	INR **16,72,000 /- (INR Sixteen Lakh Seventy Two Thousand only)**
Performance Security	To be paid by successful bidder in the form of a Bank Guarantee from a ***Scheduled Commercial Bank in India payable at Kolkata, West Bengal***
Date of publication of Tender on website	**20.12.2024 at 10:00 Hrs.**
Last date of submission of online pre-bid queries	**26.12.2024 till 17.00 Hrs.**
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Contact Details	Contact: 033-23590073 Email id: tenderwbmdtcl@gmail.com

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Sd/-
Managing Director
West Bengal Mineral Development & Trading Corporation Limited.

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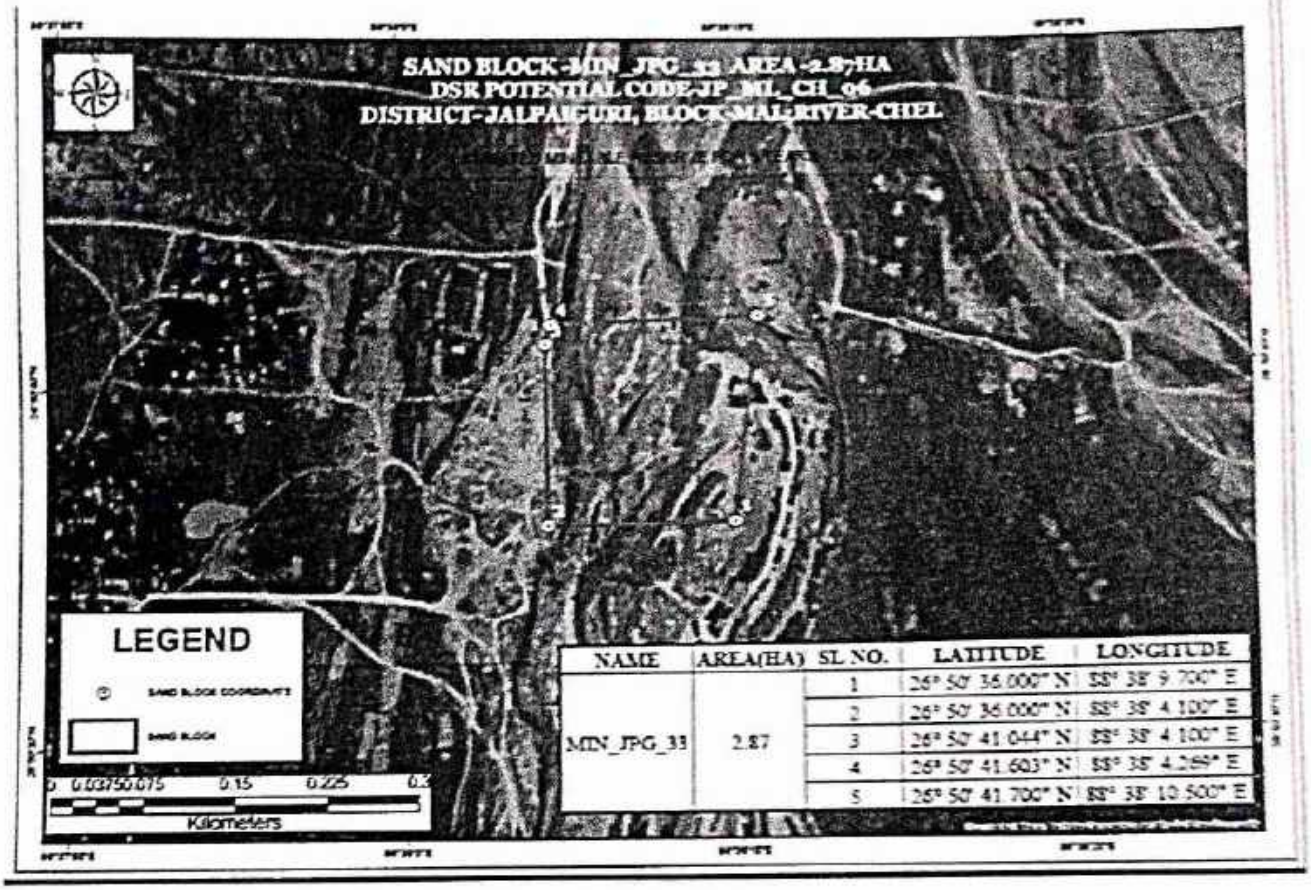
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Geo-reference co-ordinate of the sand block



NAME	AREA(HA)	SL NO.	LATITUDE	LONGITUDE
MIN_JPG_33	2.87	1	26° 50' 36.000" N	88° 38' 9.700" E
		2	26° 50' 36.000" N	88° 38' 4.100" E
		3	26° 50' 41.044" N	88° 38' 4.100" E
		4	26° 50' 41.603" N	88° 38' 4.266" E
		5	26° 50' 41.700" N	88° 38' 10.500" E

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Nodal Officer:
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3rd Floor, DJ - 10 (WBIIDC Building)DJ Block, Sector II, Salt Lake City Kolkata 700 091
Contact: 033-23590073
Email id: tenderwbmdtcl@gmail.com

Individual RFP Document

RFP No: JLP_37_20122024_A14 Dated. 20.12.2024

(Basic RFP Document-35 pages uploaded in the WBMDTCL website (https://mdtcl.wb.gov.in/) + Individual RFP Document-4 pages, Total 39 Pages)

Bid Data Sheet & Bid Schedule

Name of the Work	Selection of Mine Developer and Operator (MDO) of Sand Blocks in West Bengal
RFP Number and Date	RFP No.: **JLP_37_20122024_A14 Dated. 20.12.2024**
Non-Refundable RFP Document Fee	**17,700** /- (Base Price- Rs 15,000/- + 18% GST)
Details of the Sand Block	***Block ID:*** MIN_JPG_34 ***Category:*** A ***District:*** JALPAIGURI ***River:*** *CHEL* ***Sand block area*** *3.570* Ha ***Estimated Annual Mineable Reserves (Cr. Cft.): 0.254 Cr.Cft.***
Mode of submission of Bid	Online
e-auction portal of Govt. of WestBengal	http://www.eauction.gov.in
Earnest Money Deposit	INR **20,82,000** /- (INR **Twenty Lakh Eighty Two Thousand** only)
Performance Security	To be paid by successful bidder in the form of a Bank Guarantee from a ***Scheduled Commercial Bank in India payable at Kolkata, West Bengal***
Date of publication of Tender on website	**20.12.2024 at 10:00 Hrs.**
Last date of submission of online pre-bid queries	**26.12.2024 till 17.00 Hrs.**
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Intimation to the Preferred Bidder	To be intimated later
Contact Details	Contact: 033-23590073 Email id: tenderwbmdtcl@gmail.com

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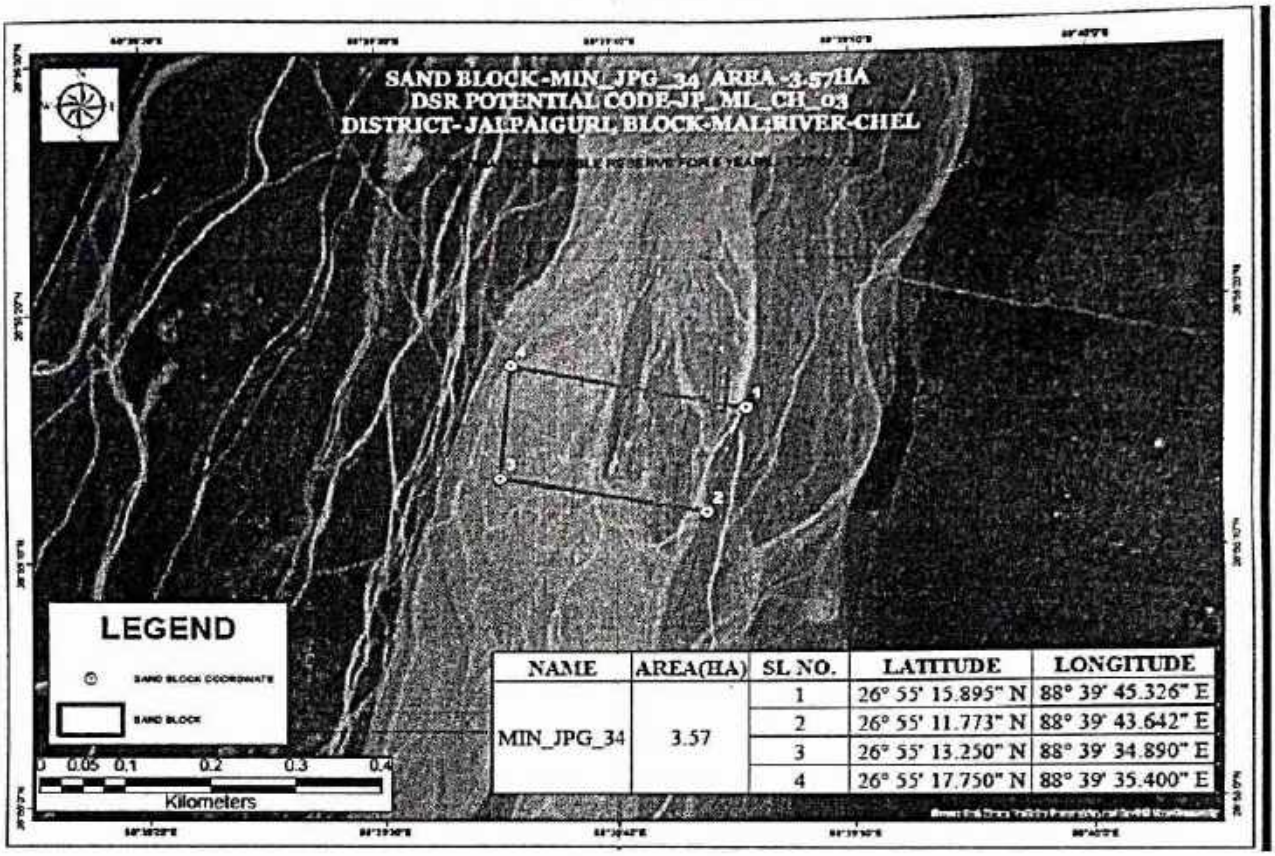
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Geo-reference co-ordinate of the sand block



NAME	AREA(HA)	SL NO.	LATITUDE	LONGITUDE
MIN_JPG_34	3.57	1	26° 55' 15.895" N	88° 39' 45.326" E
		2	26° 55' 11.773" N	88° 39' 43.642" E
		3	26° 55' 13.250" N	88° 39' 34.890" E
		4	26° 55' 17.750" N	88° 39' 35.400" E

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Contact: 033-23590073
Email id: tenderwbmdtcl@gmail.com

Individual RFP Document

RFP No: JLP_38_20122024_A15 Dated. 20.12.2024

(Basic RFP Document-35 pages uploaded in the WBMDTCL website (https://mdtcl.wb.gov.in/) + Individual RFP Document-4 pages, Total 39 Pages)

Bid Data Sheet & Bid Schedule

Name of the Work	Selection of Mine Developer and Operator (MDO) of Sand Blocks in West Bengal
RFP Number and Date	RFP No.: **JLP_38_20122024_A15 Dated. 20.12.2024**
Non-Refundable RFP Document Fee	17,700 /- (Base Price- Rs 15,000/- + 18% GST)
Details of the Sand Block	***Block ID:*** MIN_JPG_40 ***Category:*** A ***District:*** JALPAIGURI ***River:*** *CHEL* ***Sand block area*** *3.650* Ha ***Estimated Annual Mineable Reserves (Cr. Cft.): 0.260 Cr.Cft.***
Mode of submission of Bid	Online
e-auction portal of Govt. of WestBengal	http://www.eauction.gov.in
Earnest Money Deposit	INR **21,31,000** /- (INR **Twenty One Lakh Thirty One Thousand** only)
Performance Security	To be paid by successful bidder in the form of a Bank Guarantee from a ***Scheduled Commercial Bank in India payable at Kolkata, West Bengal***
Date of publication of Tender on website	**20.12.2024 at 10:00 Hrs.**
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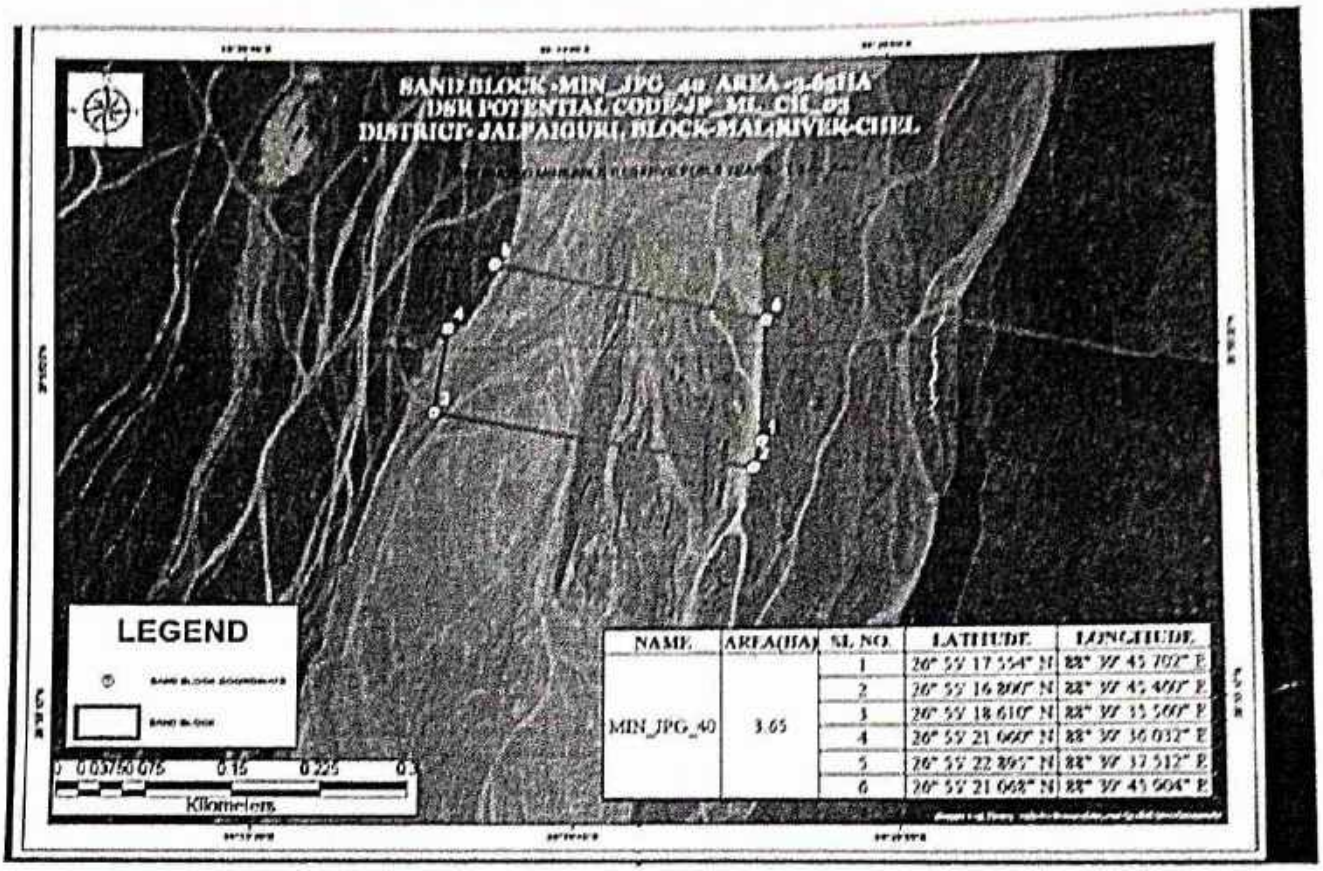
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Geo-reference co-ordinate of the sand block



NAME	AREA(HA)	SL NO.	LATITUDE	LONGITUDE
MIN_JPG_40	3.65	1	26° 59' 17.554" N	88° 46' 43.702" E
		2	26° 59' 16.890" N	88° 46' 43.400" E
		3	26° 59' 18.610" N	88° 46' 35.500" E
		4	26° 59' 21.660" N	88° 46' 36.032" E
		5	26° 59' 22.895" N	88° 46' 37.512" E
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Contact: 033-23590073
Email id: tenderwbmdtcl@gmail.com

Individual RFP Document

RFP No: JLP_39_20122024_A16 Dated. 20.12.2024

(Basic RFP Document-35 pages uploaded in the WBMDTCL website (https://mdtcl.wb.gov.in/) + Individual RFP Document-4 pages, Total 39 Pages)

Bid Data Sheet & Bid Schedule

Name of the Work	Selection of Mine Developer and Operator (MDO) of Sand Blocks in West Bengal
RFP Number and Date	RFP No.: **JLP_39_20122024_A16 Dated. 20.12.2024**
Non-Refundable RFP Document Fee	17,700 /- (Base Price- Rs 15,000/- + 18% GST)
Details of the Sand Block	***Block ID:*** MIN_JPG_37 ***Category:*** A ***District:*** JALPAIGURI ***River:*** *CHEL* ***Sand block area*** *2.980* Ha ***Estimated Annual Mineable Reserves (Cr. Cft.): 0.232 Cr.Cft.***
Mode of submission of Bid	Online
e-auction portal of Govt. of WestBengal	http://www.eauction.gov.in
Earnest Money Deposit	INR **19,02,000** /- (INR **Nineteen Lakh Two Thousand** only)
Performance Security	To be paid by successful bidder in the form of a Bank Guarantee from a ***Scheduled Commercial Bank in India payable at Kolkata, West Bengal***
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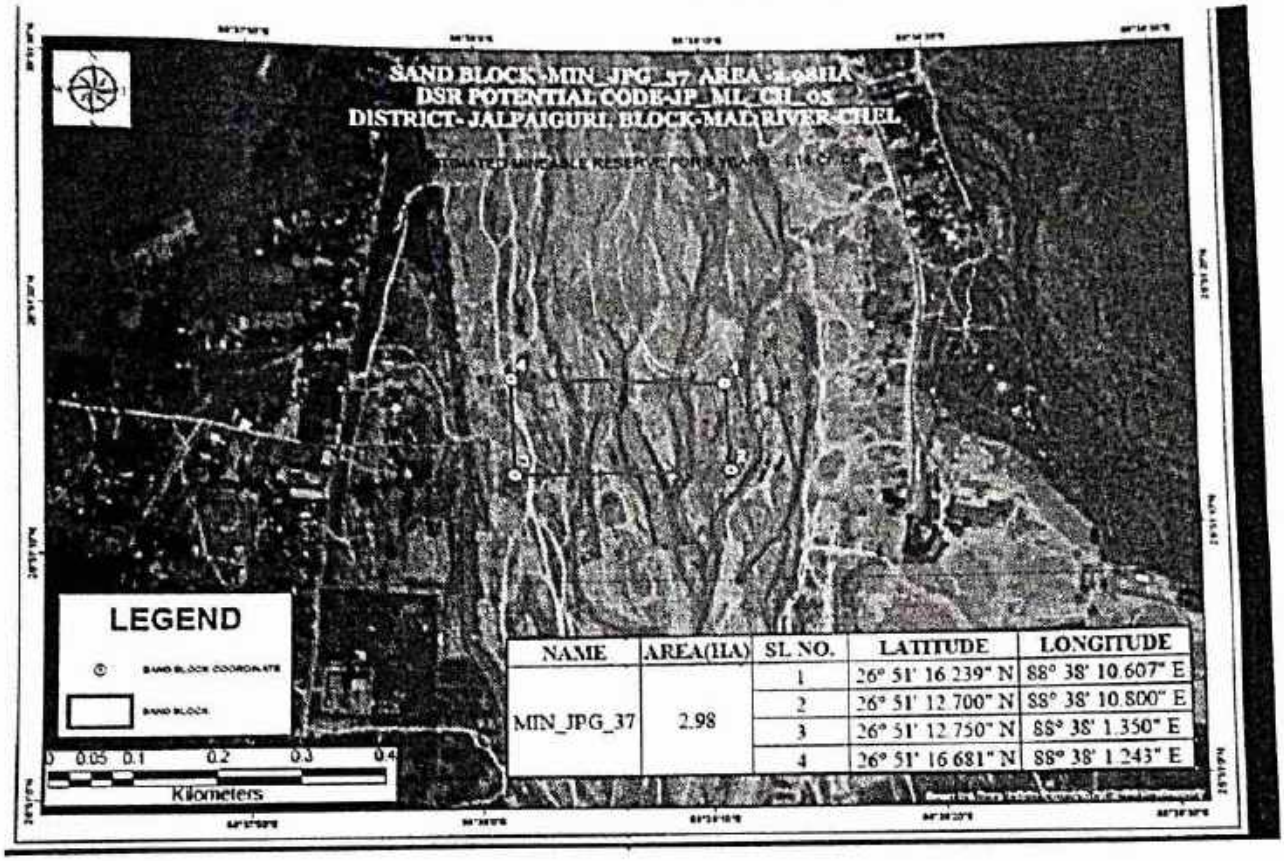
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Geo-reference co-ordinate of the sand block



NAME	AREA(HA)	SL NO.	LATITUDE	LONGITUDE
MIN_JPG_37	2.98	1	26° 51' 16.239" N	88° 38' 10.607" E
		2	26° 51' 12.700" N	88° 38' 10.800" E
		3	26° 51' 12.750" N	88° 38' 1.350" E
		4	26° 51' 16.681" N	88° 38' 1.243" E

West Bengal Mineral Development and Trading CorporationLimited (WBMDTCL)

(A Government of West Bengal Undertaking)

Request for Proposal (RFP) from Empaneled MDOs

For

Selection of Mine Developer and Operator (MDO) of Sand Blocks in West Bengal

Nodal Officer:
Managing Director, WBMDTCL
3rd Floor, DJ - 10 (WBIIDC Building)DJ Block, Sector II, Salt Lake City Kolkata 700 091
Contact: 033-23590073
Email id: tenderwbmdtcl@gmail.com

Individual RFP Document

RFP No: JLP_40_20122024_A17 Dated. 20.12.2024

(Basic RFP Document-35 pages uploaded in the WBMDTCL website (https://mdtcl.wb.gov.in/) + Individual RFP Document-4 pages, Total 39 Pages)

Bid Data Sheet & Bid Schedule

Name of the Work	Selection of Mine Developer and Operator (MDO) of Sand Blocks in West Bengal
RFP Number and Date	RFP No.: **ILP_40_20122024_A17 Dated. 20.12.2024**
Non-Refundable RFP Document Fee	**17,700** /- (Base Price- Rs 15,000/- + 18% GST)
Details of the Sand Block	***Block ID:*** MIN_JPG_43 ***Category:*** A ***District:*** JALPAIGURI ***River:*** CHEL ***Sand block area*** 1.000 Ha ***Estimated Annual Mineable Reserves (Cr. Cft.): 0.072 Cr.Cft.***
Mode of submission of Bid	Online
e-auction portal of Govt. of WestBengal	http://www.eauction.gov.in
Earnest Money Deposit	INR **5,90,000** /- (INR **Five Lakh Ninety Thousand** only)
Performance Security	To be paid by successful bidder in the form of a Bank Guarantee from a ***Scheduled Commercial Bank in India payable at Kolkata, West Bengal***
Date of publication of Tender on website	**20.12.2024 at 10:00 Hrs.**
Last date of submission of online pre-bid queries	**26.12.2024 till 17.00 Hrs.**
Online Pre-Bid conference	**30.12.2024 at 14.00 Hrs.**
Link for the Online Pre-Bid conference	Link: Join Zoom Meeting https://us06web.zoom.us/j/81762080843?pwd=sL5DlHmzc5sqpebtZMc7wlXv4CPbuq.1 Meeting ID: 817 6208 0843 Passcode: 972341
Last Date/Time for submission of documents through Online Mode	**13.01.2025 up to 16:00 Hrs.**
Last Date/Time for submission of documents through Offline Mode	**13.01.2025 up to 17:00 Hrs.**
Conduct of electronic auction	**20.01.2025 at 10:00 Hrs.**
End of electronic auction	**20.01.2025 at 17:00 Hrs**
Intimation to the Preferred Bidder	To be intimated later
Contact Details	Contact: 033-23590073 Email id: tenderwbmdtcl@gmail.com

Note: Above schedule may be changed by WBMDTCL at any time at its own discretion. Please check the website: https://mdtcl.wb.gov.in/ and online NIC auction portal from time to time for furtherupdates.

Sd/-
Managing Director
West Bengal Mineral Development & Trading Corporation Limited.

Documents required to be submitted to participate in e-auction

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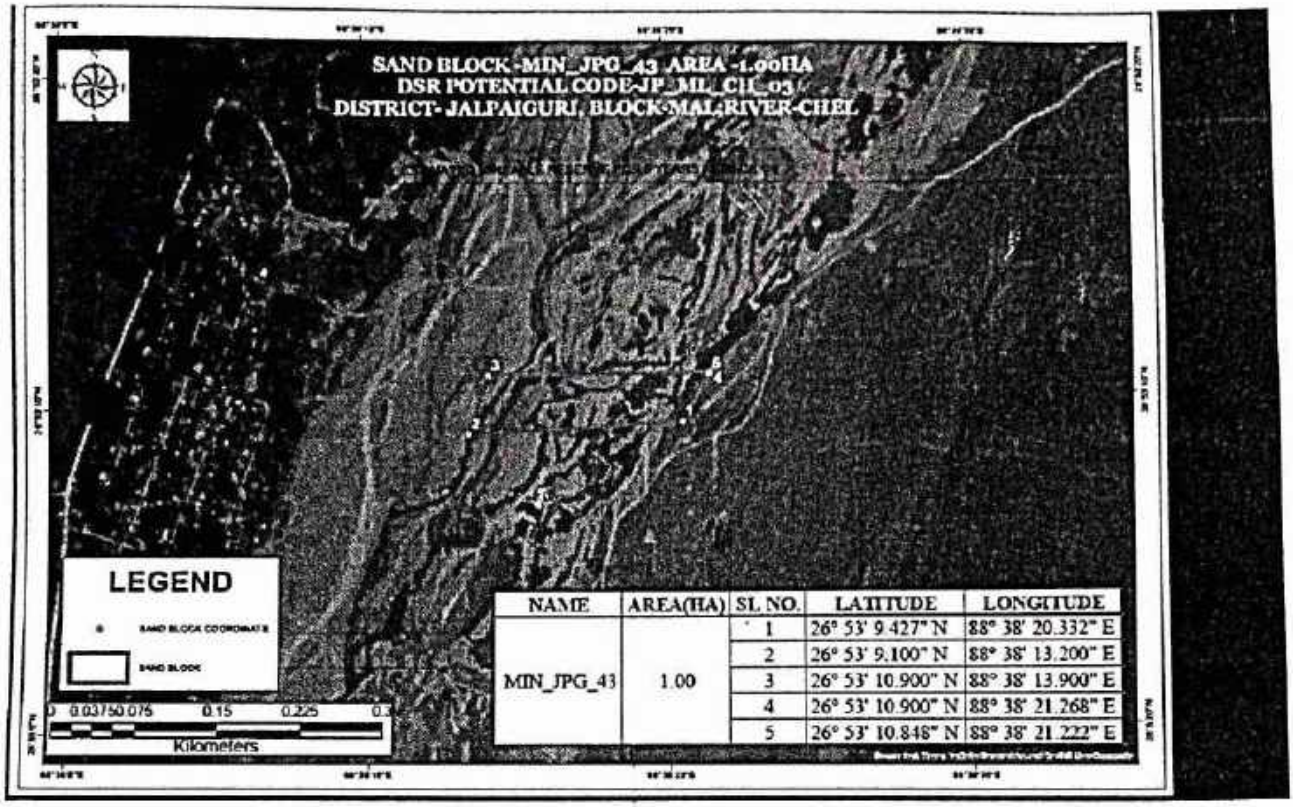
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Geo-reference co-ordinate of the sand block



NAME	AREA(HA)	SL NO.	LATITUDE	LONGITUDE
MIN_JPG_43	1.00	1	26° 53' 9.427" N	88° 38' 20.332" E
		2	26° 53' 9.100" N	88° 38' 13.200" E
		3	26° 53' 10.900" N	88° 38' 13.900" E
		4	26° 53' 10.900" N	88° 38' 21.268" E
		5	26° 53' 10.848" N	88° 38' 21.222" E

West Bengal Mineral Development and Trading CorporationLimited (WBMDTCL)

(A Government of West Bengal Undertaking)

Request for Proposal (RFP) from Empaneled MDOs

For

Selection of Mine Developer and Operator (MDO) of Sand Blocks in West Bengal

Nodal Officer:
Managing Director, WBMDTCL
3rd Floor, DJ - 10 (WBIIDC Building)DJ Block, Sector II, Salt Lake City Kolkata 700 091
Contact: 033-23590073
Email id: tenderwbmdtcl@gmail.com

Individual RFP Document

RFP No: JLP_41_20122024_A18 Dated. 20.12.2024

(Basic RFP Document-35 pages uploaded in the WBMDTCL website (https://mdtcl.wb.gov.in/) + Individual RFP Document-4 pages, Total 39 Pages)

Bid Data Sheet & Bid Schedule

Name of the Work	Selection of Mine Developer and Operator (MDO) of Sand Blocks in West Bengal
RFP Number and Date	RFP No.: **JLP_41_20122024_A18 Dated. 20.12.2024**
Non-Refundable RFP Document Fee	**17,700 /-** (Base Price- Rs 15,000/- + 18% GST)
Details of the Sand Block	***Block ID:*** MIN_JPG_32 ***Category:*** A ***District:*** JALPAIGURI ***River:*** CHEL ***Sand block area*** 3.330 Ha ***Estimated Annual Mineable Reserves (Cr. Cft.): 0.238 Cr.Cft.***
Mode of submission of Bid	Online
e-auction portal of Govt. of WestBengal	http://www.eauction.gov.in
Earnest Money Deposit	INR **19,51,000 /-** (INR **Nineteen Lakh Fifty One Thousand** only)
Performance Security	To be paid by successful bidder in the form of a Bank Guarantee from a ***Scheduled Commercial Bank in India payable at Kolkata, West Bengal***
Date of publication of Tender on website	**20.12.2024 at 10:00 Hrs.**
Last date of submission of online pre-bid queries	**26.12.2024 till 17.00 Hrs.**
Online Pre-Bid conference	**30.12.2024 at 14.00 Hrs.**
Link for the Online Pre-Bid conference	Link: Join Zoom Meeting https://us06web.zoom.us/j/81762080843?pwd=sL5DlHmzc5sqpobtZMc7wlXv4CPbuq.1 Meeting ID: 817 6208 0843 Passcode: 972341
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End of electronic auction	**20.01,2025 at 17:00 Hrs**
Intimation to the Preferred Bidder	To be intimated later
Contact Details	Contact: 033-23590073 Email Id: tenderwbmdtcl@gmail.com

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Sd/-
Managing Director
West Bengal Mineral Development & Trading Corporation Limited.

Documents required to be submitted to participate in e-auction

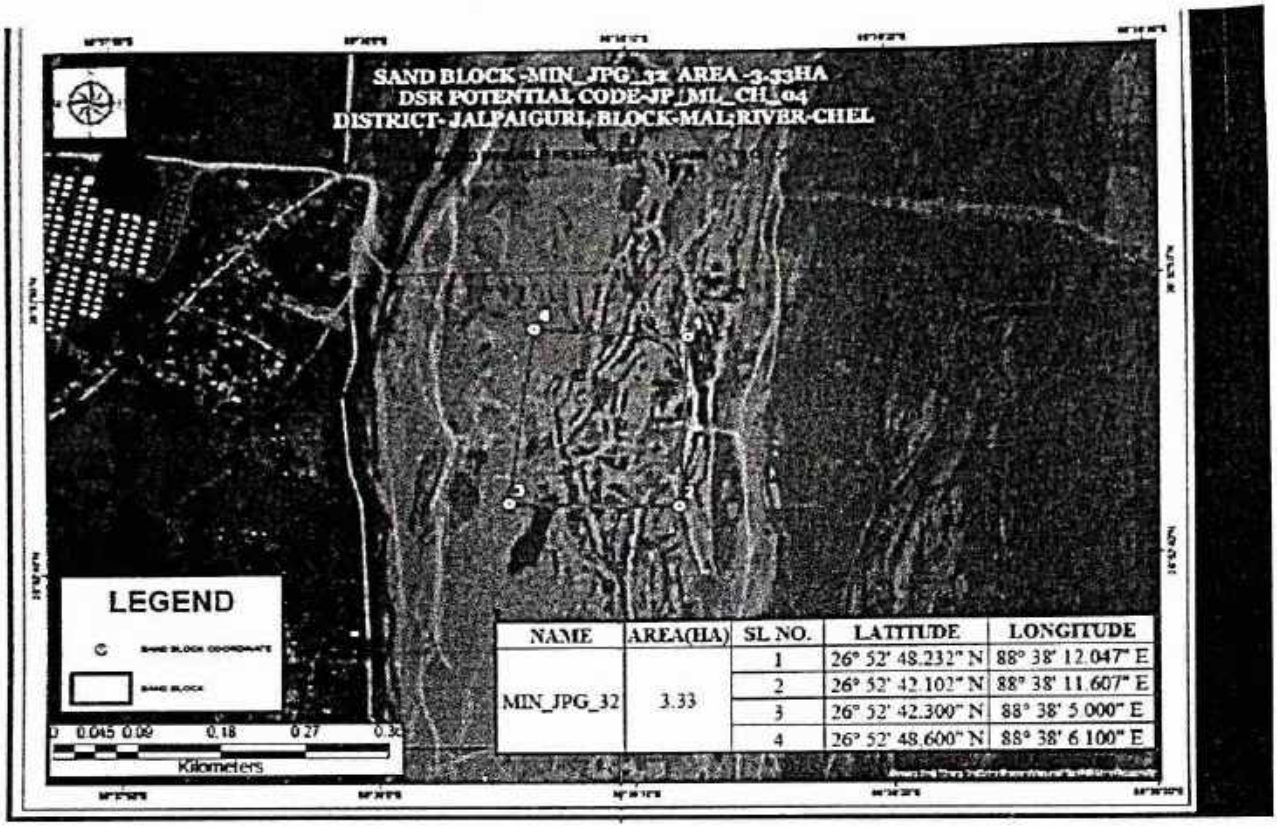
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Geo-reference co-ordinate of the sand block



NAME	AREA(HA)	SL NO.	LATITUDE	LONGITUDE
MIN_JPG_32	3.33	1	26° 52' 48.232" N	88° 38' 12.047" E
		2	26° 52' 42.102" N	88° 38' 11.607" E
		3	26° 52' 42.300" N	88° 38' 5.000" E
		4	26° 52' 48.600" N	88° 38' 6.100" E

West Bengal Mineral Development and Trading CorporationLimited (WBMDTCL)

(A Government of West Bengal Undertaking)

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For

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Nodal Officer:
Managing Director, WBMDTCL
3rd Floor, DJ - 10 (WBIIDC Building)DJ Block, Sector II, Salt Lake City Kolkata 700 091
Contact: 033-23590073
Email id: tenderwbmdtcl@gmail.com

Individual RFP Document

RFP No: JLP_42_20122024_A19 Dated. 20.12.2024

(Basic RFP Document-35 pages uploaded in the WBMDTCL website (https://mdtcl.wb.gov.in/) + Individual RFP Document-4 pages, Total 39 Pages)

Bid Data Sheet & Bid Schedule

Name of the Work	Selection of Mine Developer and Operator (MDO) of Sand Blocks in West Bengal
RFP Number and Date	RFP No.: **JLP_42_20122024_A19 Dated. 20.12.2024**
Non-Refundable RFP Document Fee	**17,700 /-** (Base Price- Rs 15,000/- + 18% GST)
Details of the Sand Block	***Block ID:*** MIN_JPG_39 ***Category:*** A ***District:*** JALPAIGURI ***River:*** *CHEL* ***Sand block area*** *1.850* Ha ***Estimated Annual Mineable Reserves (Cr. Cft.): 0.132 Cr.Cft.***
Mode of submission of Bid	Online
e-auction portal of Govt. of WestBengal	http://www.eauction.gov.in
Earnest Money Deposit	INR **10,82,000 /- (INR Ten Lakh Eighty Two Thousand** only)
Performance Security	To be paid by successful bidder in the form of a Bank Guarantee from a ***Scheduled Commercial Bank in India payable at Kolkata, West Bengal***
Date of publication of Tender on website	**20.12.2024 at 10:00 Hrs.**
Last date of submission of online pre-bid queries	**26.12.2024 till 17.00 Hrs.**
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Link for the Online Pre-Bid conference	Link: Join Zoom Meeting https://us06web.zoom.us/j/81762080843?pwd=sL5DIHmzc5sqpebtZMc7wlXv4CPbuq.1 Meeting ID: 817 6208 0843 Passcode: 972341
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End of electronic auction	**20.01,2025 at 17:00 Hrs**
Intimation to the Preferred Bidder	To be intimated later
Contact Details	Contact: 033-23590073 Email id: tenderwbmdtcl@gmail.com

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Sd/-

Managing Director

West Bengal Mineral Development & Trading Corporation Limited.

Documents required to be submitted to participate in e-auction

Documents to be submitted online

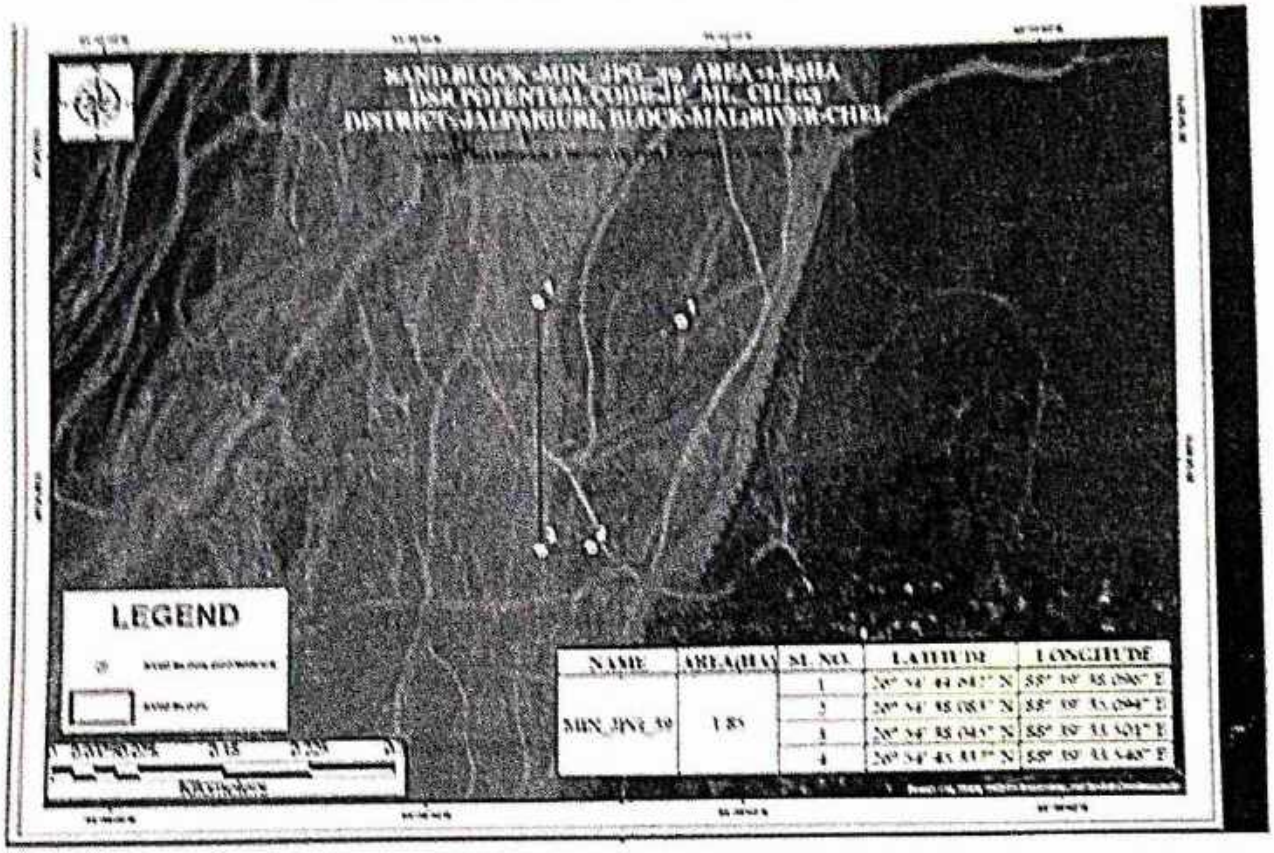
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(91

Geo-reference co-ordinate of the sand block



West Bengal Mineral Development and Trading CorporationLimited (WBMDTCL)

(A Government of West Bengal Undertaking)

Request for Proposal (RFP) from Empaneled MDOs

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Contact: 033-23590073
Email id: tenderwbmdtcl@gmail.com

Individual RFP Document

RFP No: JLP_43_20122024_A20 Dated. 20.12.2024

(Basic RFP Document-35 pages uploaded in the WBMDTCL website (https://mdtcl.wb.gov.in/) + Individual RFP Document-4 pages, Total 39 Pages)

Bid Data Sheet & Bid Schedule

Name of the Work	Selection of Mine Developer and Operator (MDO) of Sand Blocks in West Bengal
RFP Number and Date	RFP No.: **JLP_43_20122024_A20 Dated. 20.12.2024**
Non-Refundable RFP Document Fee	**17,700** /- (Base Price- Rs 15,000/- + 18% GST)
Details of the Sand Block	***Block ID:*** MIN_JPG_35 ***Category:*** A ***District:*** JALPAIGURI ***River:*** *CHEL* ***Sand block area*** *0.840* Ha ***Estimated Annual Mineable Reserves (Cr. Cft.): 0.006 Cr.Cft.***
Mode of submission of Bid	Online
e-auction portal of Govt. of WestBengal	http://www.eauction.gov.in
Earnest Money Deposit	INR **49,000** /- (INR **Forty Nine Thousand** only)
Performance Security	To be paid by successful bidder in the form of a Bank Guarantee from a ***Scheduled Commercial Bank in India payable at Kolkata, West Bengal***
Date of publication of Tender on website	**20.12.2024 at 10:00 Hrs.**
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Managing Director
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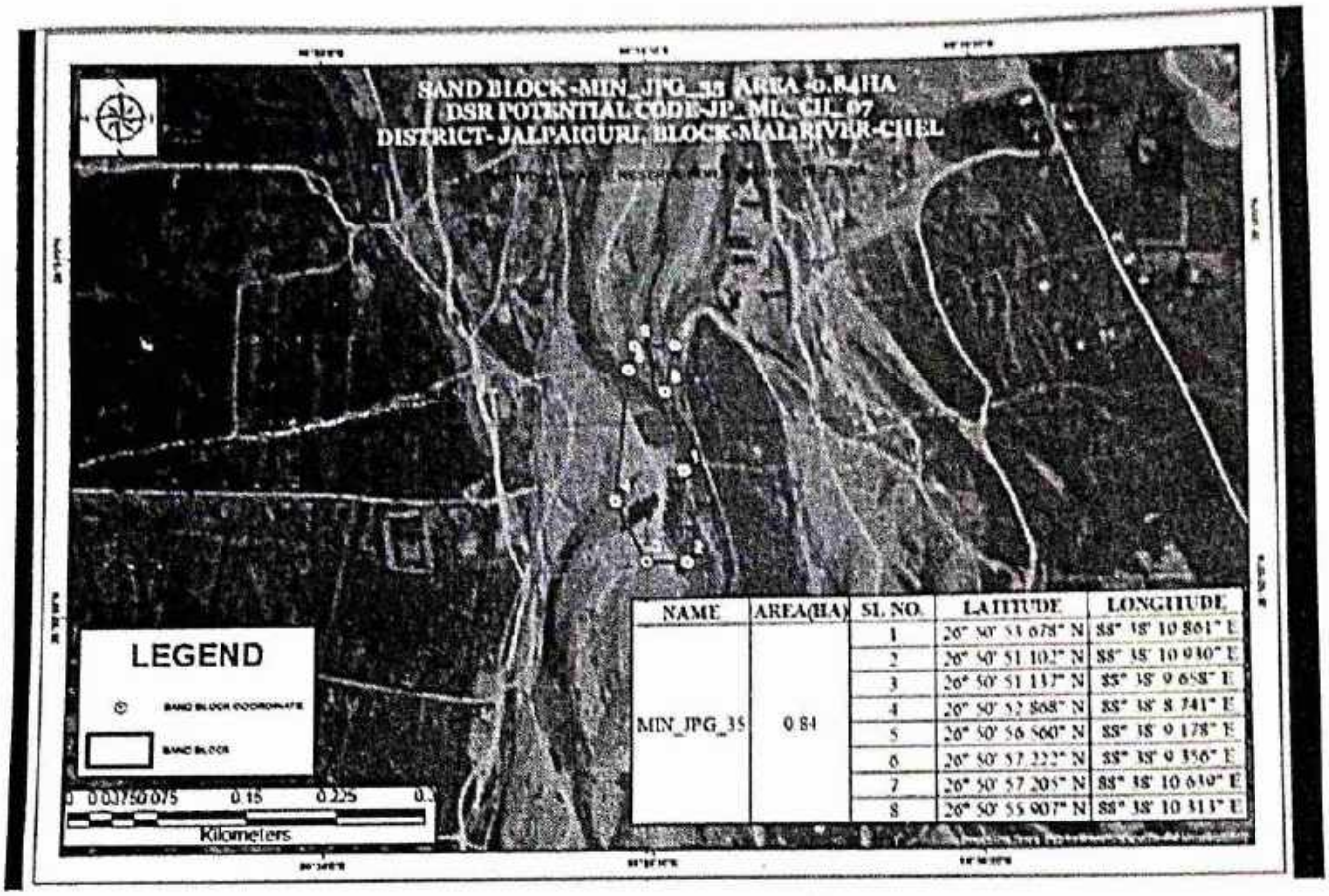
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Geo-reference co-ordinate of the sand block



NAME	AREA(HA)	SL NO.	LATITUDE	LONGITUDE
MIN_JPG_35	0.84	1	26° 50' 51.678" N	88° 18' 10.861" E
		2	26° 50' 51.102" N	88° 18' 10.930" E
		3	26° 50' 51.137" N	88° 18' 9.658" E
		4	26° 50' 52.868" N	88° 18' 8.741" E
		5	26° 50' 56.560" N	88° 18' 9.178" E
		6	26° 50' 57.225" N	88° 18' 9.356" E
		7	26° 50' 57.205" N	88° 18' 10.610" E
		8	26° 50' 55.907" N	88° 18' 10.813" E

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Nodal Officer:
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3rd Floor, DJ - 10 (WBIIDC Building)DJ Block, Sector II, Salt Lake City Kolkata 700 091
Contact: 033-23590073
Email Id: tenderwbmdtcl@gmail.com

Individual RFP Document

RFP No: JLP_44_20122024_A21 Dated. 20.12.2024

(Basic RFP Document-35 pages uploaded in the WBMDTCL website (https://mdtcl.wb.gov.in/) + Individual RFP Document-4 pages, Total 39 Pages)

Bid Data Sheet & Bid Schedule

Name of the Work	Selection of Mine Developer and Operator (MDO) of Sand Blocks in West Bengal
RFP Number and Date	RFP No.: **JLP_44_20122024_A21 Dated. 20.12.2024**
Non-Refundable RFP Document Fee	**17,700 /-** (Base Price- Rs 15,000/- + 18% GST)
Details of the Sand Block	***Block ID:*** MIN_JPG_46 ***Category:*** A ***District:*** JALPAIGURI ***River:*** *GHEESH* ***Sand block area*** *3.290* Ha ***Estimated Annual Mineable Reserves (Cr. Cft.): 0.234 Cr.Cft.***
Mode of submission of Bid	Online
e-auction portal of Govt. of WestBengal	http://www.eauction.gov.in
Earnest Money Deposit	INR **19,18,000 /-** (INR **Nineteen Lakh Eighteen Thousand** only)
Performance Security	To be paid by successful bidder in the form of a Bank Guarantee from a ***Scheduled Commercial Bank in India payable at Kolkata, West Bengal***
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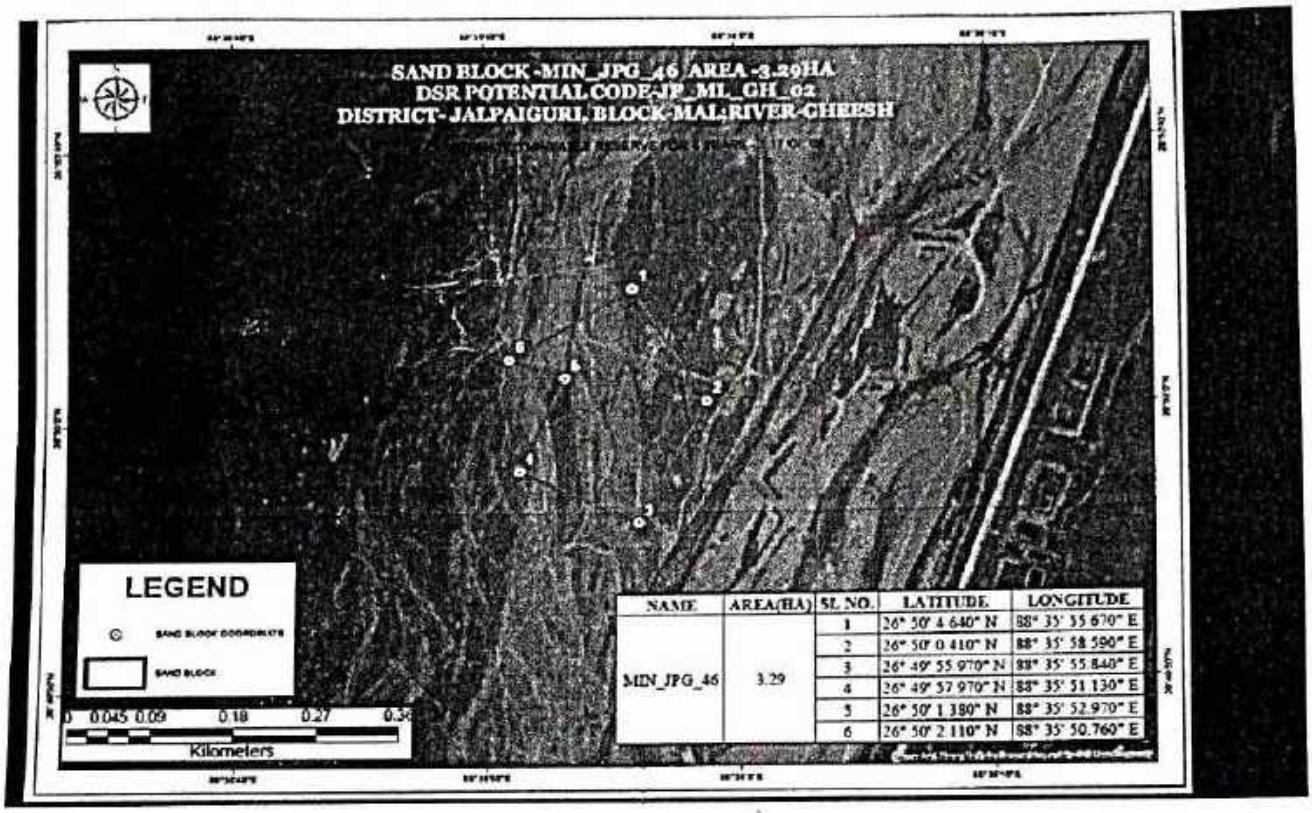
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Geo-reference co-ordinate of the sand block



NAME	AREA(HA)	SL NO.	LATITUDE	LONGITUDE
MIN_JPG_46	3.29	1	26° 50' 4.640" N	88° 35' 55.670" E
		2	26° 50' 0.410" N	88° 35' 58.590" E
		3	26° 49' 55.970" N	88° 35' 55.840" E
		4	26° 49' 57.970" N	88° 35' 51.130" E
		5	26° 50' 1.380" N	88° 35' 52.970" E
		6	26° 50' 2.110" N	88° 35' 50.760" E

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For

Selection of Mine Developer and Operator (MDO) of Sand Blocks in West Bengal

Nodal Officer:
Managing Director, WBMDTCL
3rd Floor, DJ - 10 (WBIIDC Building)DJ Block, Sector II, Salt Lake City Kolkata 700 091
Contact: 033-23590073
Email id: tenderwbmdtcl@gmail.com

Individual RFP Document

RFP No: MSD_01_20122024_A01 Dated. 20.12.2024

(Basic RFP Document-35 pages uploaded in the WBMDTCL website (https://mdtcl.wb.gov.in/) + Individual RFP Document-4 pages, Total 39 Pages)

Bid Data Sheet & Bid Schedule

Name of the Work	Selection of Mine Developer and Operator (MDO) of Sand Blocks in West Bengal
RFP Number and Date	RFP No.: **MSD_01_20122024_A01 Dated. 20.12.2024**
Non-Refundable RFP Document Fee	**17,700 /-** (Base Price- Rs 15,000/- + 18% GST)
Details of the Sand Block	***Block ID:*** MIN_MUR_38A ***Category:*** A ***District:*** Murshidabad ***River:*** *GANGA* ***Sand block area*** *5.000* Ha ***Estimated Annual Mineable Reserves (Cr. Cft.): 0.350 Cr. Cft.***
Mode of submission of Bid	Online
e-auction portal of Govt. of WestBengal	http://www.eauction.gov.in
Earnest Money Deposit	INR **28,69,000 /-** (INR **Twenty Eight Lakh Sixty-Nine Thousand** only)
Performance Security	To be paid by successful bidder in the form of a Bank Guarantee from a ***Scheduled Commercial Bank in India payable at Kolkata, West Bengal***
Date of publication of Tender on website	**20.12.2024 at 10:00 Hrs.**
Last date of submission of online pre-bid queries	**26.12.2024 till 17.00 Hrs.**
Online Pre-Bid conference	**30.12.2024 at 14.00 Hrs.**
Link for the Online Pre-Bid conference	Link: Join Zoom Meeting https://us06web.zoom.us/j/81762080843?pwd=sL5DIHmzc5sqpebtZMc7wlXv4CPbuq.1 Meeting ID: 817 6208 0843 Passcode: 972341
Last Date/Time for submission of documents through Online Mode	**13.01.2025 up to 16:00 Hrs.**
Last Date/Time for submission of documents through Offline Mode	**13.01.2025 up to 17:00 Hrs.**
Conduct of electronic auction	**20.01.2025 at 10:00 Hrs.**
End of electronic auction	**20.01.2025 at 17:00 Hrs**
Intimation to the Preferred Bidder	To be intimated later
Contact Details	Contact: 033-23590073 Email id: tenderwbmdtcl@gmail.com

Note: Above schedule may be changed by WBMDTCL at any time at its own discretion. Please check the website: https://mdtcl.wb.gov.in/ and online NIC auction portal from time to time for furtherupdates.

Sd/-
Managing Director
West Bengal Mineral Development & Trading Corporation Limited.

Documents required to be submitted to participate in e-auction

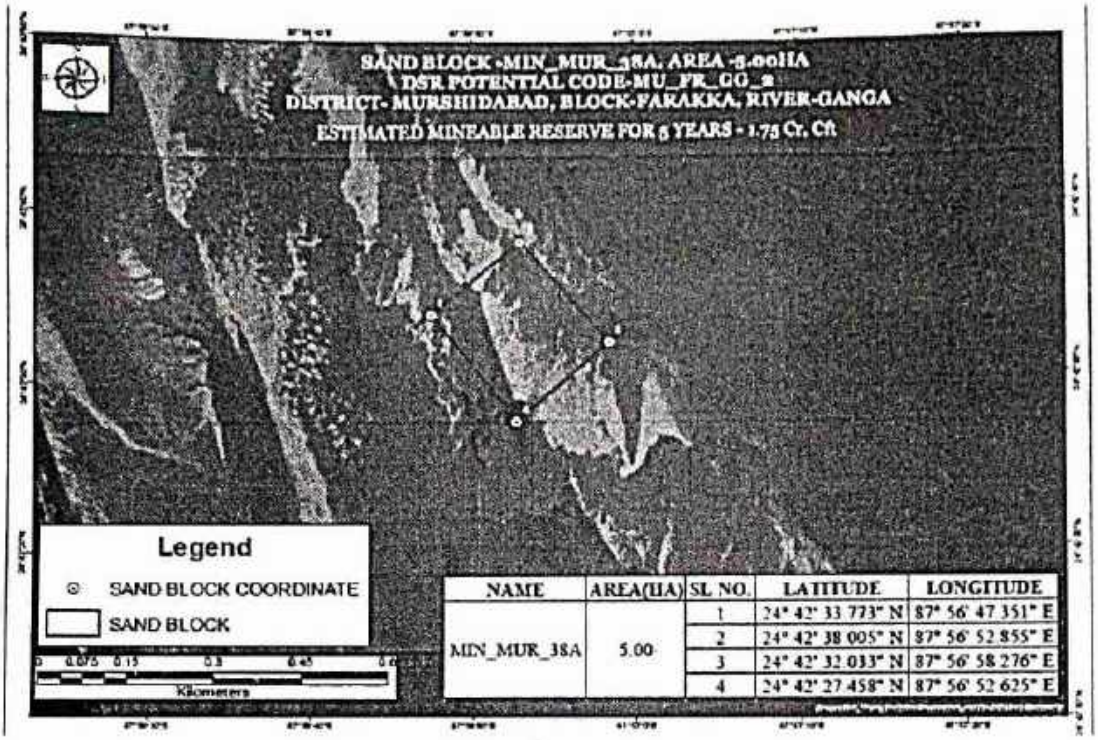
Documents to be submitted online

1. Application Fee (to be submitted by the bidder in "Empaneled MDO Login" of WBMDTCL website https://mdtcl.wb.gov.in/)
2. Earnest Money Deposit (EMD) (to be submitted by the bidder in "Empaneled MDO Login" of WBMDTCL website https://mdtcl.wb.gov.in/)
3. Payment Receipt copy of the Application Fee and EMD (to be uploaded in e-auction portal http://www.eauction.gov.in at the time of submission of Bid)

Documents to be submitted offline

1. FORM-A: Format for Site Visit Certificate and Declaration (to be submitted physically in sealed envelope superscribing the RFP No, Bidder Name and Bidder ID, as per the timeline given in the Bid Data Sheet & Bid Schedule).
2. FORM-E Format for Net worth certificate of bidder (to be submitted physically in sealed envelope superscribing the RFP No, Bidder Name and Bidder ID, as per the timeline given in the Bid Data Sheet & Bid Schedule).
3. Self-certified scanned copy of the receipt of RFP Document Fee & EMD has to be submitted in a sealed envelope by superscribing RFP no., Name of the Bidder and Bidder Id, as per the timeline given in the Bid Data Sheet & Bid Schedule.

Geo-reference co-ordinate of the sand block



NAME	AREA(HA)	SL NO.	LATITUDE	LONGITUDE
MIN_MUR_38A	5.00	1	24° 42' 33.773" N	87° 56' 47.351" E
		2	24° 42' 38.005" N	87° 56' 52.855" E
		3	24° 42' 32.033" N	87° 56' 58.276" E
		4	24° 42' 27.458" N	87° 56' 52.625" E

West Bengal Mineral Development and Trading CorporationLimited (WBMDTCL)

(A Government of West Bengal Undertaking)

Request for Proposal (RFP) from Empaneled MDOs

For

Selection of Mine Developer and Operator (MDO) of Sand Blocks in West Bengal

3rd Floor, DJ - 10 (WBIIDC Building)DJ
Block, Sector II, Salt Lake City Kolkata
700 091

Nodal Officer:
Managing Director, WBMDTC
Contact: 033-23590073
Email id: tenderwbmdtcl@gmail.com

Individual RFP Document

RFP No: MSD_02_20122024_B01 Dated. 20.12.2024

(Basic RFP Document-35 pages uploaded in the WBMDTCL website (https://mdtcl.wb.gov.in/) + Individual RFP Document-4 pages, Total 39 Pages)

Bid Data Sheet & Bid Schedule

Name of the Work	Selection of Mine Developer and Operator (MDO) of Sand Blocks in West Bengal
RFP Number and Date	RFP No.: **MSD_02_20122024_B01 Dated. 20.12.2024**
Non-Refundable RFP Document Fee	**59,000 /-** (Base Price- Rs 50,000/- + 18% GST)
Details of the Sand Block	***Block ID:*** MIN_MUR_388 ***Category:*** B ***District:*** Murshidabad ***River:*** Ganga ***Sand block area*** 24.30 Ha ***Estimated Annual Mineable Reserves (Cr. Cft.): 1.706 Cr. Cft.***
Mode of submission of Bid	Online
e-auction portal of Govt. of WestBengal	http://www.eauction.gov.in
Earnest Money Deposit	INR **1,39,85,000 /-** (INR **One Crore Thirty Nine Lakh Eighty Five Thousand** only)
Performance Security	To be paid by successful bidder in the form of a Bank Guarantee from a ***Scheduled Commercial Bank in India payable at Kolkata, West Bengal***
Date of publication of Tender on website	**20.12.2024 at 10:00 Hrs.**
Last date of submission of online pre-bid queries	**27.12.2024 till 17.00 Hrs.**
Online Pre-Bid conference	**31.12.2024 at 14.00 Hrs.**
Link for the Online Pre-Bid conference	Link: Join Zoom Meeting https://us06web.zoom.us/j/87529475594?pwd=PDqHhhJ1VYQW4n0jxcer4w0wXhNGbl.1 Meeting ID: 875 2947 5594 Passcode: 742050
Last Date/Time for submission of documents through Online Mode	**16.01,2025 up to 16:00 Hrs.**
Last Date/Time for submission of documents through Offline Mode	**16.01.2025 up to 17:00 Hrs.**
Conduct of electronic auction	**24.01.2025 at 10:00 Hrs.**
End of electronic auction	**24.01.2025 at 17:00 Hrs**
Intimation to the Preferred Bidder	To be intimated later
Contact Details	Contact: 033-23590073 Email id: tenderwbmdtcl@gmail.com

Note: Above schedule may be changed by WBMDTCL at any time at its own discretion. Please check the website: https://mdtcl.wb.gov.in/ and online NIC auction portal from time to time for furtherupdates.

Sd/-
Managing Director
West Bengal Mineral Development & Trading Corporation Limited.

Documents required to be submitted for participating in e-auction

Document to be submitted online

1. Application Fee (to be submitted by the bidder in "Empaneled MDO Login" of WBMDTCL website **https://mdtcl.wb.gov.in/)**

2. Earnest Money Deposit (EMD) (to be submitted by the bidder in "Empaneled MDO Login" of WBMDTCL website **https://mdtcl.wb.gov.in/)**

3. Payment Receipt copy of the Application Fee and EMD (to be uploaded in e-auction portal **http://www.eauction.gov.in** at the time of submission of Bid)

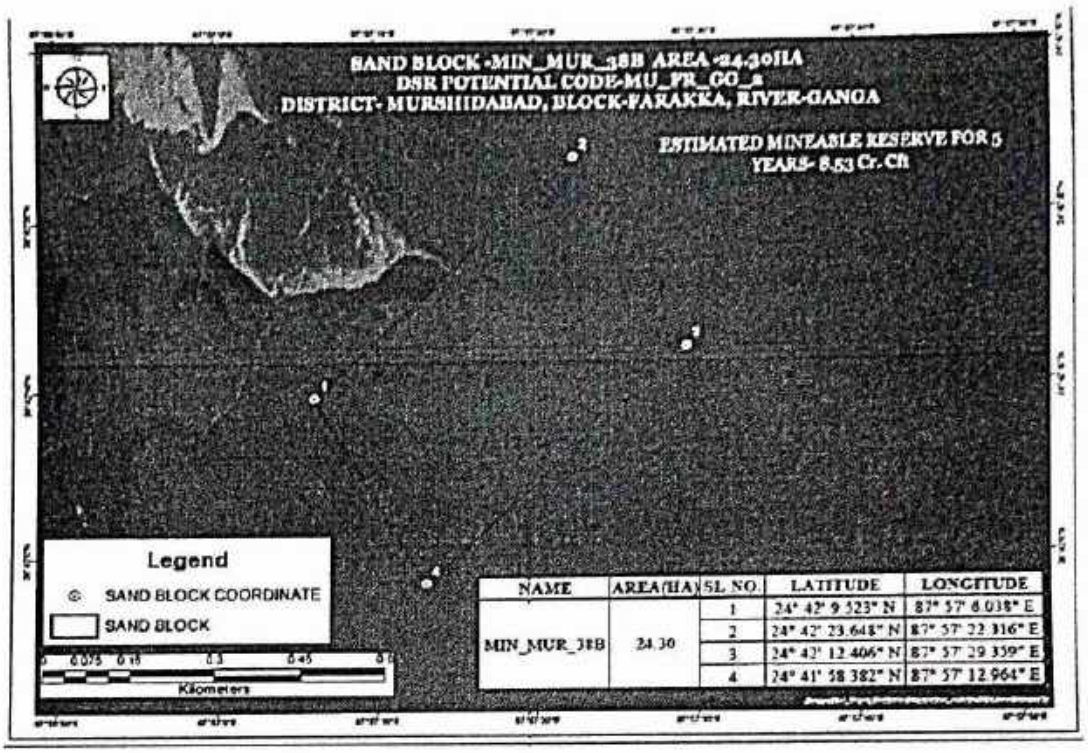
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2. FORM-E Format Net worth certificate of bidder (to be submitted physically in sealed envelope superscribing the RFP No, Bidder Name and Bidder ID) as per the timeline given in the Bid Data Sheet & Bid Schedule.

3. Self-certified scanned copy of the receipt of RFP Document Fee & EMD has to be submitted in a sealed envelope by superscribing RFP no., Name of the Bidder and Bidder Id, as per the timeline given in the Bid Data Sheet & Bid Schedule.

Geo-reference co-ordinate of the sand block



NAME	AREA(HA)	SL NO.	LATITUDE	LONGITUDE
MIN_MUR_38B	24.30	1	24° 42' 9.523" N	87° 57' 8.038" E
		2	24° 42' 23.648" N	87° 57' 22.816" E
		3	24° 42' 12.406" N	87° 57' 29.359" E
		4	24° 41' 58.382" N	87° 57' 12.964" E

West Bengal Mineral Development and Trading CorporationLimited (WBMDTCL)

(A Government of West Bengal Undertaking)

Request for Proposal (RFP) from Empaneled MDOs

For

Selection of Mine Developer and Operator (MDO) of Sand Blocks in West Bengal

Nodal Officer:
Managing Director, WBMDTCL
3rd Floor, DJ - 10 (WBIIDC Building)DJ Block, Sector II, Salt Lake City Kolkata 700 091
Contact: 033-23590073
Email id: tenderwbmdtcl@gmail.com

Individual RFP Document

RFP No: PSHBN_07_20122024_A01 Dated. 20.12.2024

(Basic RFP Document-35 pages uploaded in the WBMDTCL website (https://mdtcl.wb.gov.in/) + Individual RFP Document-4 pages, Total 39 Pages)

Bid Data Sheet & Bid Schedule

Name of the Work	Selection of Mine Developer and Operator (MDO) of Sand Blocks in West Bengal
RFP Number and Date	RFP No.: **PSHBN_07_20122024_A01 Dated. 20.12.2024**
Non-Refundable RFP Document Fee	**17,700 /-** (Base Price- Rs 15,000/- + 18% GST)
Details of the Sand Block	***Block ID:*** MIN_WBUR_12 ***Category:*** A ***District:*** PASCHIM BARDHAMAN ***River:*** *AJOY* ***Sand block area*** *3.990* Ha ***Estimated Annual Mineable Reserves (Cr. Cft.): 0.176 Cr.Cft.***
Mode of submission of Bid	Online
e-auction portal of Govt. of WestBengal	http://www.eauction.gov.in
Earnest Money Deposit	INR **14,43,000 /- (INR Fourteen Lakh Forty Three Thousand** only)
Performance Security	To be paid by successful bidder in the form of a Bank Guarantee from a ***Scheduled Commercial Bank in India payable at Kolkata, West Bengal***
Date of publication of Tender on website	**20.12.2024 at 10:00 Hrs.**
Last date of submission of online pre-bid queries	**26.12.2024 till 17.00 Hrs.**
Online Pre-Bid conference	**30.12.2024 at 14.00 Hrs.**
Link for the Online Pre-Bid conference	Link: Join Zoom Meeting https://us06web.zoom.us/j/81762080843?pwd=sL5DlHmzc5sqpebtZMc7wlXv4CPbuq.1 Meeting ID: 817 6208 0843 Passcode: 972341
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Conduct of electronic auction	**20.01.2025 at 10:00 Hrs.**
End of electronic auction	**20.01.2025 at 17:00 Hrs**
Intimation to the Preferred Bidder	To be intimated later
Contact Details	Contact: 033-23590073 Email id: tenderwbmdtcl@gmail.com

Note: Above schedule may be changed by WBMDTCL at any time at its own discretion. Please check the website: https://mdtcl.wb.gov.in/ and online NIC auction portal from time to time for furtherupdates.

Sd/-

Managing Director

West Bengal Mineral Development & Trading Corporation Limited.

Documents required to be submitted to participate in e-auction

Documents to be submitted online

1. Application Fee (to be submitted by the bidder in "Empaneled MDO Login" of WBMDTCL website **https://mdtcl.wb.gov.in/**)

2. Earnest Money Deposit (EMD) (to be submitted by the bidder in "Empaneled MDO Login" module of WBMDTCL website **https://mdtcl.wb.gov.in/**)

3. Payment Receipt copy of the Application Fee and EMD (to be uploaded in e-auction portal **http://www.eauction.gov.in** at the time of submission of Bid)

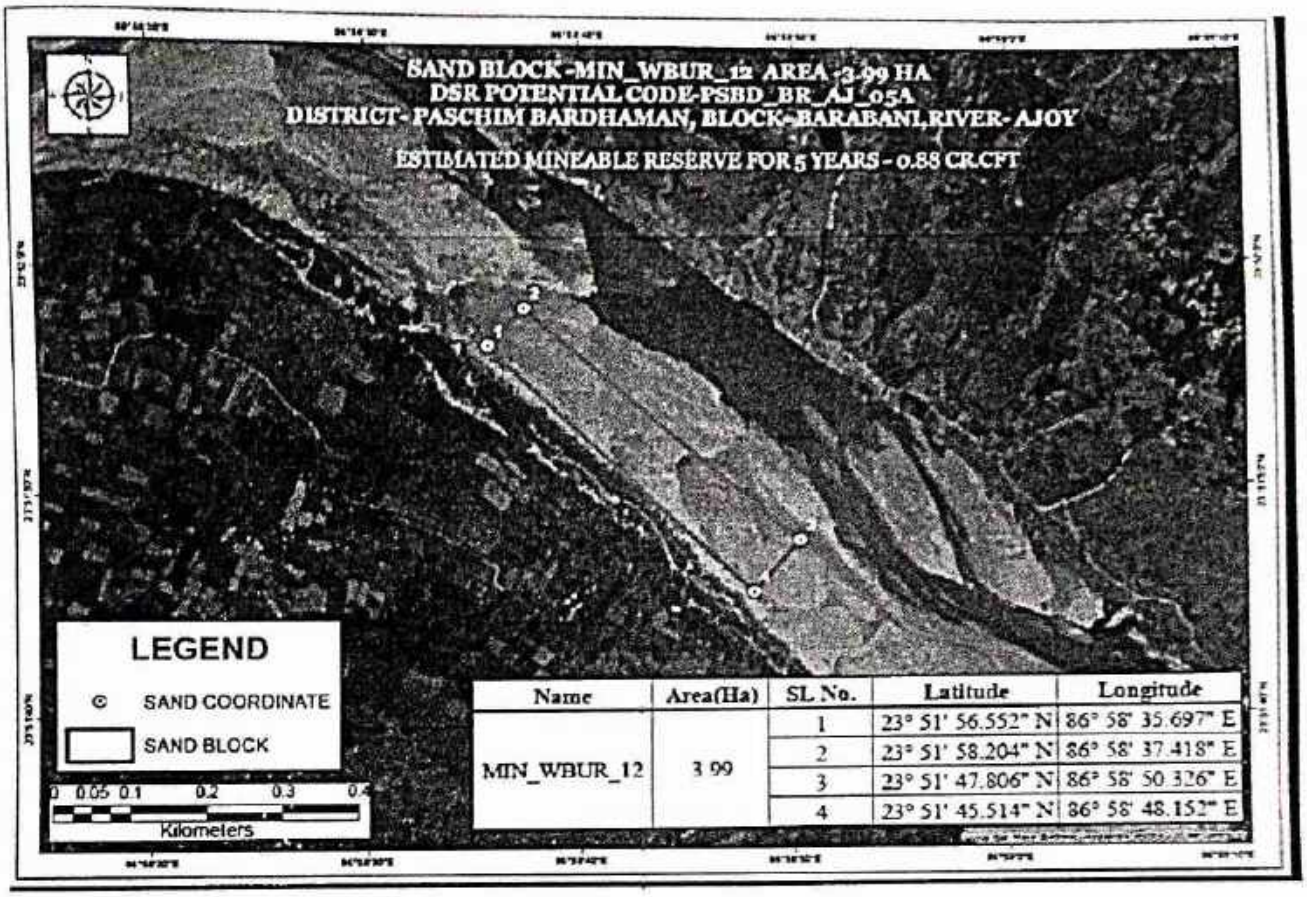
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2. FORM-E Format for Net worth certificate of bidder (to be submitted physically in sealed envelope superscribing the RFP No, Bidder Name and Bidder ID, as per the timeline given in the Bid Data Sheet & Bid Schedule).

3. Self-certified scanned copy of the receipt of RFP Document Fee & EMD has to be submitted in a sealed envelope by superscribing RFP no., Name of the Bidder and Bidder Id, as per the timeline given in the Bid Data Sheet & Bid Schedule.

Geo-reference co-ordinate of the sand block



Name	Area(Ha)	SL No.	Latitude	Longitude
MIN_WBUR_12	3.99	1	23° 51' 56.552" N	86° 58' 35.697" E
		2	23° 51' 58.204" N	86° 58' 37.418" E
		3	23° 51' 47.806" N	86° 58' 50.326" E
		4	23° 51' 45.514" N	86° 58' 48.152" E

West Bengal Mineral Development and Trading Corporation Limited (WBMDTCL)

(A Government of West Bengal Undertaking)

Request for Proposal (RFP) from Empaneled MDOs

For

Selection of Mine Developer and Operator (MDO) of Sand Blocks in West Bengal

Nodal Officer:
Managing Director, WBMDTCL
3rd Floor, DJ - 10 (WBIIDC Building)DJ Block, Sector II, Salt Lake City Kolkata 700 091
Contact: 033-23590073
Email id: tenderwbmdtcl@gmail.com

Individual RFP Document

RFP No: PSHBN_14_20122024_A08 Dated. 20.12.2024

(Basic RFP Document-35 pages uploaded in the WBMDTCL website (https://mdtcl.wb.gov.in/) + Individual RFP Document-4 pages, Total 39 Pages)

Bid Data Sheet & Bid Schedule

Name of the Work	Selection of Mine Developer and Operator (MDO) of Sand Blocks in West Bengal
RFP Number and Date	RFP No.: **PSHBN_08_20122024_A02 Dated. 20.12.2024**
Non-Refundable RFP Document Fee	**17,700 /-** (Base Price- Rs 15,000/- + 18% GST)
Details of the Sand Block	***Block ID:*** MIN_WBUR_13 ***Category:*** A ***District:*** PASCHIM BARDHAMAN ***River:*** *AJOY* ***Sand block area*** *4.100* Ha ***Estimated Annual Mineable Reserves (Cr. Cft.): 0.184 Cr.Cft.***
Mode of submission of Bid	Online
e-auction portal of Govt. of WestBengal	http://www.eauction.gov.in
Earnest Money Deposit	INR **15,08,000 /-** (INR Fifteen **Lakh Eight Thousand** only)
Performance Security	To be paid by successful bidder in the form of a Bank Guarantee from a ***Scheduled Commercial Bank in India payable at Kolkata, West Bengal***
Date of publication of Tender on website	**20.12.2024 at 10:00 Hrs.**
Last date of submission of online pre-bid queries	**26.12.2024 till 17.00 Hrs.**
Online Pre-Bid conference	**30.12.2024 at 14.00 Hrs.**
Link for the Online Pre-Bid conference	Link: Join Zoom Meeting https://us06web.zoom.us/j/81762080843?pwd=sL5DlHmzc5sqpebtZMc7wlXv4CPbuq.1 Meeting ID: 817 6208 0843 Passcode: 972341
Last Date/Time for submission of documents through Online Mode	**13.01.2025 up to 16:00 Hrs.**
Last Date/Time for submission of documents through Offline Mode	**13.01.2025 up to 17:00 Hrs.**
Conduct of electronic auction	**20.01.2025 at 10:00 Hrs.**
End of electronic auction	**20.01.2025 at 17:00 Hrs**
Intimation to the Preferred Bidder	To be intimated later
Contact Details	Contact: 033-23590073 Email id: tenderwbmdtcl@gmail.com

Note: Above schedule may be changed by WBMDTCL at any time at its own discretion. Please check the website: https://mdtcl.wb.gov.in/ and online NIC auction portal from time to time for furtherupdates.

Sd/-
Managing Director
West Bengal Mineral Development & Trading Corporation Limited.

Documents required to be submitted to participate in e-auction

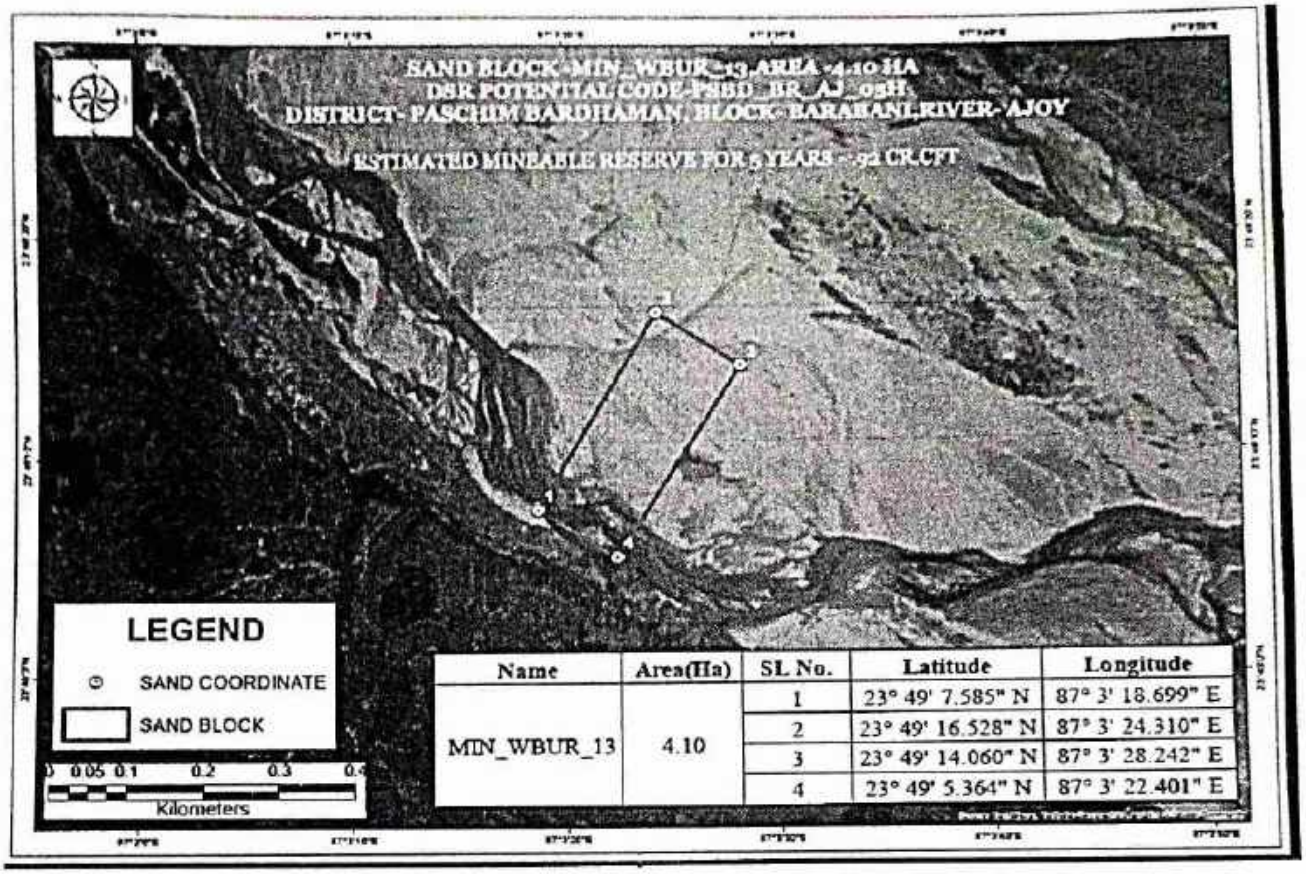
Documents to be submitted online

1. Application Fee (to be submitted by the bidder in "Empaneled MDO Login" of WBMDTCL website https://mdtcl.wb.gov.in/)
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Documents to be submitted offline

1. FORM-A: Format for Site Visit Certificate and Declaration (to be submitted physically in sealed envelope superscribing the RFP No, Bidder Name and Bidder ID, as per the timeline given in the Bid Data Sheet & Bid Schedule).
2. FORM-E Format for Net worth certificate of bidder (to be submitted physically in sealed envelope superscribing the RFP No, Bidder Name and Bidder ID, as per the timeline given in the Bid Data Sheet & Bid Schedule).
3. Self-certified scanned copy of the receipt of RFP Document Fee & EMD has to be submitted in a sealed envelope by superscribing RFP no., Name of the Bidder and Bidder Id, as per the timeline given in the Bid Data Sheet & Bid Schedule.

Geo-reference co-ordinate of the sand block



Name	Area(Ha)	SL No.	Latitude	Longitude
MIN_WBUR_13	4.10	1	23° 49' 7.585" N	87° 3' 18.699" E
		2	23° 49' 16.528" N	87° 3' 24.310" E
		3	23° 49' 14.060" N	87° 3' 28.242" E
		4	23° 49' 5.364" N	87° 3' 22.401" E

West Bengal Mineral Development and Trading Corporation Limited (WBMDTCL)

(A Government of West Bengal Undertaking)

Request for Proposal (RFP) from Empaneled MDOs

For

Selection of Mine Developer and Operator (MDO) of Sand Blocks in West Bengal

Nodal Officer:
Managing Director, WBMDTCL
3rd Floor, DJ - 10 (WBIIDC Building)DJ Block, Sector JI, Salt Lake City Kolkata 700 091
Contact: 033-23590073
Email id: tenderwbmdtcl@gmail.com

Individual RFP Document

RFP No: PSHBN_09_20122024_A03 Dated. 20.12.2024

(Basic RFP Document-35 pages uploaded in the WBMDTCL website (https://mdtcl.wb.gov.in/) + Individual RFP Document-4 pages, Total 39 Pages)

Bid Data Sheet & Bid Schedule

Name of the Work	Selection of Mine Developer and Operator (MDO) of Sand Blocks in West Bengal
RFP Number and Date	RFP No.: **PSHBN_09_20122024_A03 Dated. 20.12.2024**
Non-Refundable RFP Document Fee	**17,700 /-** (Base Price- Rs 15,000/- + 18% GST)
Details of the Sand Block	***Block ID:*** MIN_WBUR_14 ***Category:*** A ***District:*** PASCHIM BARDHAMAN ***River:*** *AJOY* ***Sand block area*** *12.280* Ha ***Estimated Annual Mineable Reserves (Cr. Cft.): 0.620 Cr.Cft.***
Mode of submission of Bid	Online
e-auction portal of Govt. of WestBengal	http://www.eauction.gov.in
Earnest Money Deposit	INR **50,82,000 /-** (INR **Fifty lakh Eighty Two Thousand** only)
Performance Security	To be paid by successful bidder in the form of a Bank Guarantee from a ***Scheduled Commercial Bank in India payable at Kolkata, West Bengal***
Date of publication of Tender on website	**20.12.2024 at 10:00 Hrs.**
Last date of submission of online pre-bid queries	**26.12.2024 till 17.00 Hrs.**
Online Pre-Bid conference	**30.12.2024 at 14.00 Hrs.**
Link for the Online Pre-Bid conference	Link: Join Zoom Meeting https://us06web.zoom.us/j/81762080843?pwd=sL5DIHmzc5sqpebtZMc7wlXv4CPbuq.1 Meeting ID: 817 6208 0843 Passcode: 972341
Last Date/Time for submission of documents through Online Mode	**13.01,2025 up to 16:00 Hrs.**
Last Date/Time for submission of documents through Offline Mode	**13.01,2025 up to 17:00 Hrs.**
Conduct of electronic auction	**20.01.2025 at 10:00 Hrs.**
End of electronic auction	**20.01.2025 at 17:00 Hrs**
Intimation to the Preferred Bidder	To be intimated later
Contact Details	Contact: 033-23590073 Email id: tenderwbmdtcl@gmail.com

Note: Above schedule may be changed by WBMDTCL at any time at its own discretion. Please check the website: https://mdtcl.wb.gov.in/ and online NIC auction portal from time to time for furtherupdates.

Sd/-
Managing Director
West Bengal Mineral Development & Trading Corporation Limited.

Documents required to be submitted to participate in e-auction

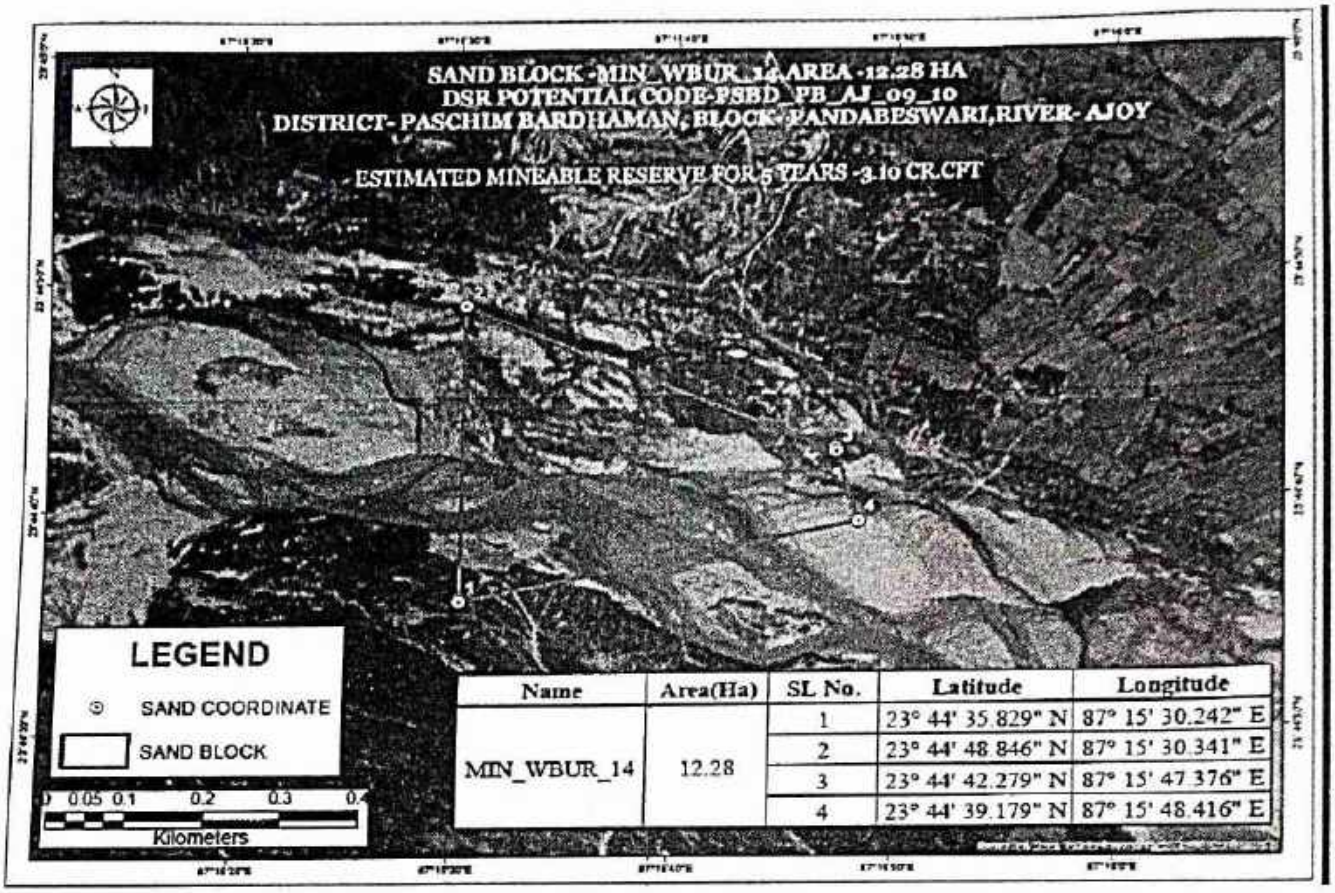
Documents to be submitted online

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Documents to be submitted offline

1. FORM-A: Format for Site Visit Certificate and Declaration (to be submitted physically in sealed envelope superscribing the RFP No, Bidder Name and Bidder ID, as per the timeline given in the Bid Data Sheet & Bid Schedule).
2. FORM-E Format for Net worth certificate of bidder (to be submitted physically in sealed envelope superscribing the RFP No, Bidder Name and Bidder ID, as per the timeline given in the Bid Data Sheet & Bid Schedule).
3. Self-certified scanned copy of the receipt of RFP Document Fee & EMD has to be submitted in a sealed envelope by superscribing RFP no., Name of the Bidder and Bidder Id, as per the timeline given in the Bid Data Sheet & Bid Schedule.

Geo-reference co-ordinate of the sand block



Name	Area(Ha)	SL No.	Latitude	Longitude
MIN_WBUR_14	12.28	1	23° 44' 35.829" N	87° 15' 30.242" E
		2	23° 44' 48.846" N	87° 15' 30.341" E
		3	23° 44' 42.279" N	87° 15' 47.376" E
		4	23° 44' 39.179" N	87° 15' 48.416" E

West Bengal Mineral Development and Trading Corporation Limited (WBMDTCL)

(A Government of West Bengal Undertaking)

Request for Proposal (RFP) from Empaneled MDOs

For

Selection of Mine Developer and Operator (MDO) of Sand Blocks in West Bengal

Nodal Officer:
Managing Director, WBMDTCL
3rd Floor, DJ - 10 (WBIIDC Building)DJ Block, Sector II, Salt Lake City Kolkata 700 091
Contact: 033-23590073
Email id: tenderwbmdtcl@gmail.com

Individual RFP Document

RFP No: PSHBN_10_20122024_A04 Dated. 20.12.2024

(Basic RFP Document-35 pages uploaded in the WBMDTCL website (https://mdtcl.wb.gov.in/) + Individual RFP Document-4 pages, Total 39 Pages)

Bid Data Sheet & Bid Schedule

Name of the Work	Selection of Mine Developer and Operator (MDO) of Sand Blocks in West Bengal
RFP Number and Date	RFP No.: **PSHBN_10_20122024_A04 Dated. 20.12.2024**
Non-Refundable RFP Document Fee	**17,700 /-** (Base Price- Rs 15,000/- + 18% GST)
Details of the Sand Block	***Block ID:*** MIN_WBUR_17A_I ***Category:*** A ***District:*** PASCHIM BARDHAMAN ***River:*** *AJOY* ***Sand block area*** *10.000* Ha ***Estimated Annual Mineable Reserves (Cr. Cft.): 0.560 Cr.Cft.***
Mode of submission of Bid	Online
e-auction portal of Govt. of WestBengal	http://www.eauction.gov.in
Earnest Money Deposit	**INR 45,91,000 /-** (INR **Forty Five lakh Ninety One Thousand** only)
Performance Security	To be paid by successful bidder in the form of a Bank Guarantee from a ***Scheduled Commercial Bank in India payable at Kolkata, West Bengal***
Date of publication of Tender on website	**20.12.2024 at 10:00 Hrs.**
Last date of submission of online pre-bid queries	**26.12.2024 till 17.00 Hrs.**
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Link for the Online Pre-Bid conference	Link: Join Zoom Meeting https://us06web.zoom.us/j/81762080843?pwd=sL5DIHmzc5sqpebtZMc7wlXv4CPbuq.1 Meeting ID: 817 6208 0843 Passcode: 972341
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Last Date/Time for submission of documents through Offline Mode	**13.01.2025 up to 17:00 Hrs.**
Conduct of electronic auction	**20.01.2025 at 10:00 Hrs.**
End of electronic auction	**20.01.2025 at 17:00 Hrs**
Intimation to the Preferred Bidder	To be intimated later
Contact Details	Contact: 033-23590073 Email id: tenderwbmdtcl@gmail.com

Note: Above schedule may be changed by WBMDTCL at any time at its own discretion. Please check the website: https://mdtcl.wb.gov.in/ and online NIC auction portal from time to time for furtherupdates.

Sd/-
Managing Director
West Bengal Mineral Development & Trading Corporation Limited.

Documents required to be submitted to participate in e-auction

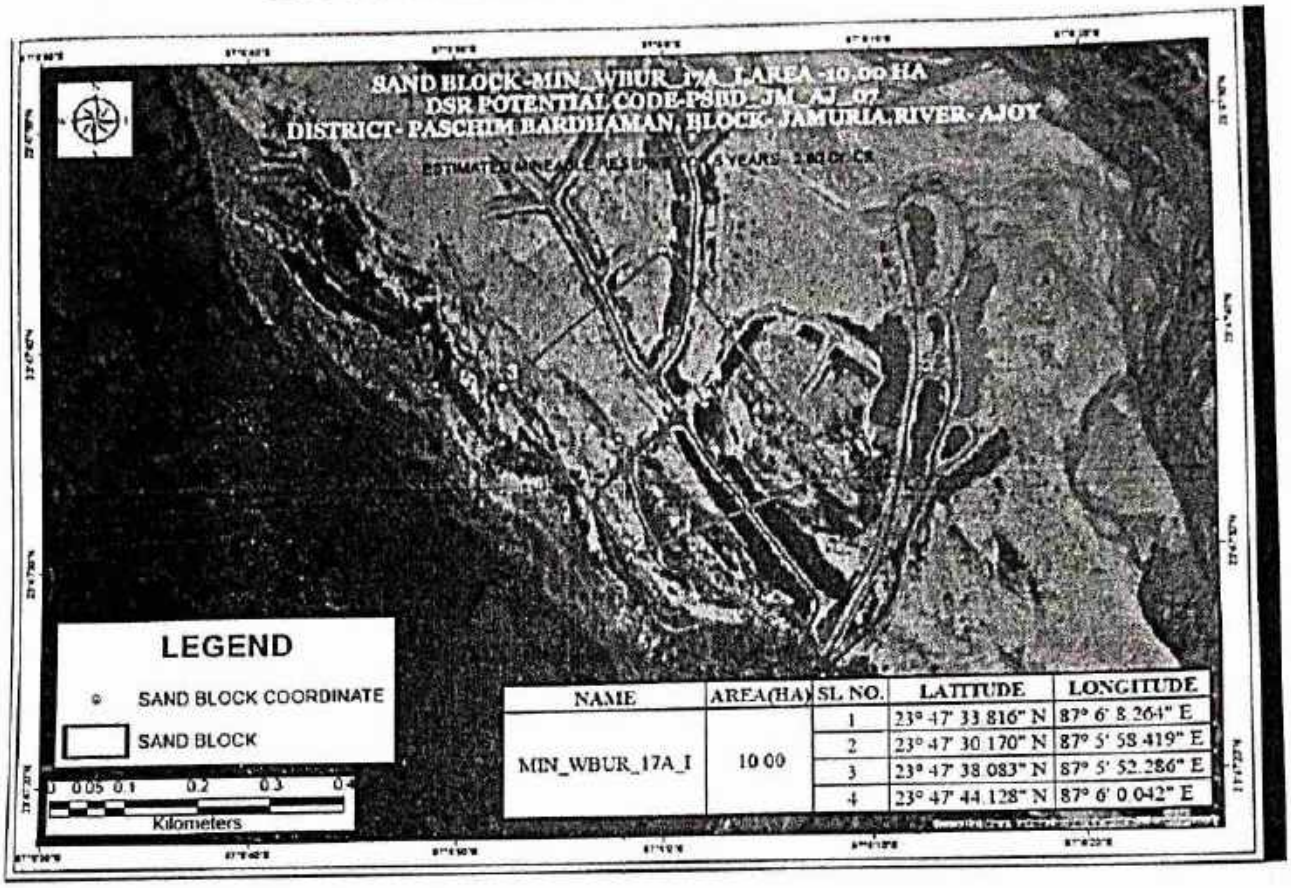
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Geo-reference co-ordinate of the sand block



NAME	AREA(HA)	SL. NO.	LATITUDE	LONGITUDE
MIN_WBUR_17A_I	10.00	1	23° 47' 33.816" N	87° 6' 8.264" E
		2	23° 47' 30.170" N	87° 5' 58.419" E
		3	23° 47' 38.083" N	87° 5' 52.286" E
		4	23° 47' 44.128" N	87° 6' 0.042" E

West Bengal Mineral Development and Trading Corporation Limited (WBMDTCL)

(A Government of West Bengal Undertaking)

Request for Proposal (RFP) from Empaneled MDOs

For

Selection of Mine Developer and Operator (MDO) of Sand Blocks in West Bengal

Nodal Officer:
Managing Director, WBMDTCL
3rd Floor, DJ - 10 (WBIIDC Building)DJ Block, Sector II, Salt Lake City Kolkata 700 091
Contact: 033-23590073
Email id: tenderwbmdtcl@gmail.com

Individual RFP Document

RFP No: PSHBN_11_20122024_A05 Dated. 20.12.2024

(Basic RFP Document-35 pages uploaded in the WBMDTCL website (https://mdtcl.wb.gov.in/) + Individual RFP Document-4 pages, Total 39 Pages)

Bid Data Sheet & Bid Schedule

Name of the Work	Selection of Mine Developer and Operator (MDO) of Sand Blocks in West Bengal
RFP Number and Date	RFP No.: **PSHBN_11_20122024_A05 Dated. 20.12.2024**
Non-Refundable RFP Document Fee	**17,700 /-** (Base Price- Rs 15,000/- + 18% GST)
Details of the Sand Block	***Block ID:*** MIN_WBUR_17A_II ***Category:*** A ***District:*** PASCHIM BARDHAMAN ***River:*** *AJOY* ***Sand block area*** *6.560* Ha ***Estimated Annual Mineable Reserves (Cr. Cft.): 0.366 Cr.Cft.***
Mode of submission of Bid	Online
e-auction portal of Govt. of WestBengal	http://www.eauction.gov.in
Earnest Money Deposit	INR **30,00,000 /-** (INR **Thirty lakh** only)
Performance Security	To be paid by successful bidder in the form of a Bank Guarantee from a ***Scheduled Commercial Bank in India payable at Kolkata, West Bengal***
Date of publication of Tender on website	**20.12.2024 at 10:00 Hrs.**
Last date of submission of online pre-bid queries	**26.12.2024 till 17.00 Hrs.**
Online Pre-Bid conference	**30.12.2024 at 14.00 Hrs.**
Link for the Online Pre-Bid conference	Link: Join Zoom Meeting https://us06web.zoom.us/j/81762080843?pwd=sL5DlHmzc5sqpebtZMc7wlXv4CPbuq.1 Meeting ID: 817 6208 0843 Passcode: 972341
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End of electronic auction	**20.01.2025 at 17:00 Hrs**
Intimation to the Preferred Bidder	To be intimated later
Contact Details	Contact: 033-23590073 Email id: tenderwbmdtcl@gmail.com

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Sd/-

Managing Director

West Bengal Mineral Development & Trading Corporation Limited.

Documents required to be submitted to participate in e-auction

Documents to be submitted online

1. Application Fee (to be submitted by the bidder in "Empaneled MDO Login" of WBMDTCL website https://mdtcl.wb.gov.in/)

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3. Payment Receipt copy of the Application Fee and EMD (to be uploaded in e-auction portal http://www.eauction.gov.in at the time of submission of Bid)

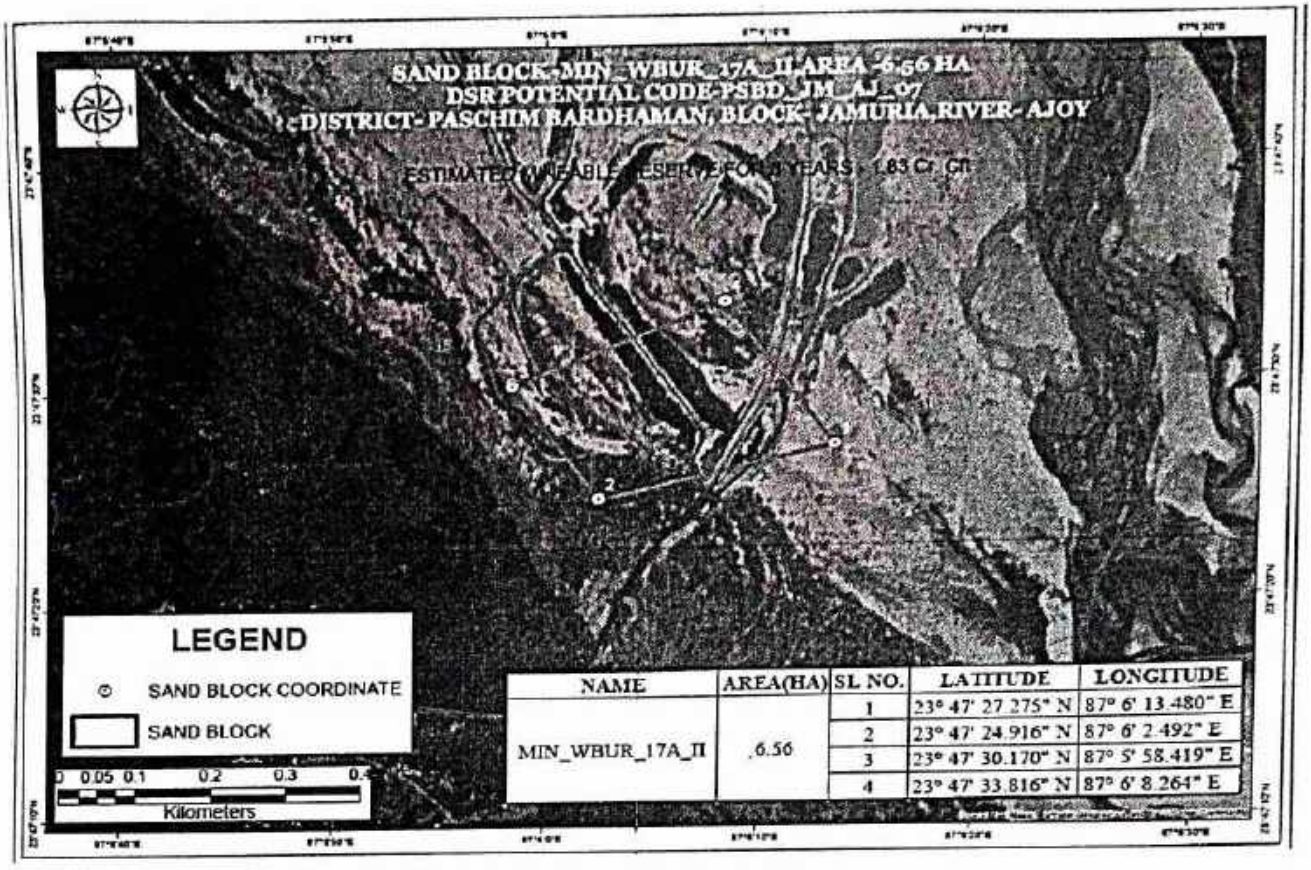
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Geo-reference co-ordinate of the sand block



NAME	AREA(HA)	SL NO.	LATITUDE	LONGITUDE
MIN_WBUR_17A_II	6.56	1	23° 47' 27.275" N	87° 6' 13.480" E
		2	23° 47' 24.916" N	87° 6' 2.492" E
		3	23° 47' 30.170" N	87° 5' 58.419" E
		4	23° 47' 33.816" N	87° 6' 8.264" E

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(A Government of West Bengal Undertaking)

Request for Proposal (RFP) from Empaneled MDOs

For

Selection of Mine Developer and Operator (MDO) of Sand Blocks in West Bengal

Nodal Officer:
Managing Director, WBMDTCL
3rd Floor, DJ - 10 (WBIIDC Building)DJ Block, Sector II, Salt Lake City Kolkata 700 091
Contact: 033-23590073
Email id: tenderwbmdtcl@gmail.com

Individual RFP Document

RFP No: PSHBN_12_20122024_A06 Dated. 20.12.2024

(Basic RFP Document-35 pages uploaded in the WBMDTCL website (https://mdtcl.wb.gov.in/) + Individual RFP Document-4 pages, Total 39 Pages)

Bid Data Sheet & Bid Schedule

Name of the Work	Selection of Mine Developer and Operator (MDO) of Sand Blocks in West Bengal
RFP Number and Date	RFP No.: **PSHBN_12_20122024_A06 Dated. 20.12.2024**
Non-Refundable RFP Document Fee	**17,700 /-** (Base Price- Rs 15,000/- + 18% GST)
Details of the Sand Block	***Block ID:*** MIN_WBUR_18 ***Category:*** A ***District:*** PASCHIM BARDHAMAN ***River: AJOY*** ***Sand block area*** *6.460* Ha ***Estimated Annual Mineable Reserves (Cr. Cft.): 0.286 Cr.Cft.***
Mode of submission of Bid	Online
e-auction portal of Govt. of WestBengal	http://www.eauction.gov.in
Earnest Money Deposit	INR **23,44,000 /-** (INR **Twenty Three lakh Forty Four Thousand** only)
Performance Security	To be paid by successful bidder in the form of a Bank Guarantee from a ***Scheduled Commercial Bank in India payable at Kolkata, West Bengal***
Date of publication of Tender on website	**20.12.2024 at 10:00 Hrs.**
Last date of submission of online pre-bid queries	**26.12.2024 till 17.00 Hrs.**
Online Pre-Bid conference	**30.12.2024 at 14.00 Hrs.**
Link for the Online Pre-Bid conference	Link: Join Zoom Meeting https://us06web.zoom.us/j/81762080843?pwd=sL5DIHmzc5sqpebtZMc7wlXv4CPbuq.1 Meeting ID: 817 6208 0843 Passcode: 972341
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Intimation to the Preferred Bidder	To be intimated later
Contact Details	Contact: 033-23590073 Email id: tenderwbmdtcl@gmail.com

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Sd/-
Managing Director
West Bengal Mineral Development & Trading Corporation Limited.

Documents required to be submitted to participate in e-auction

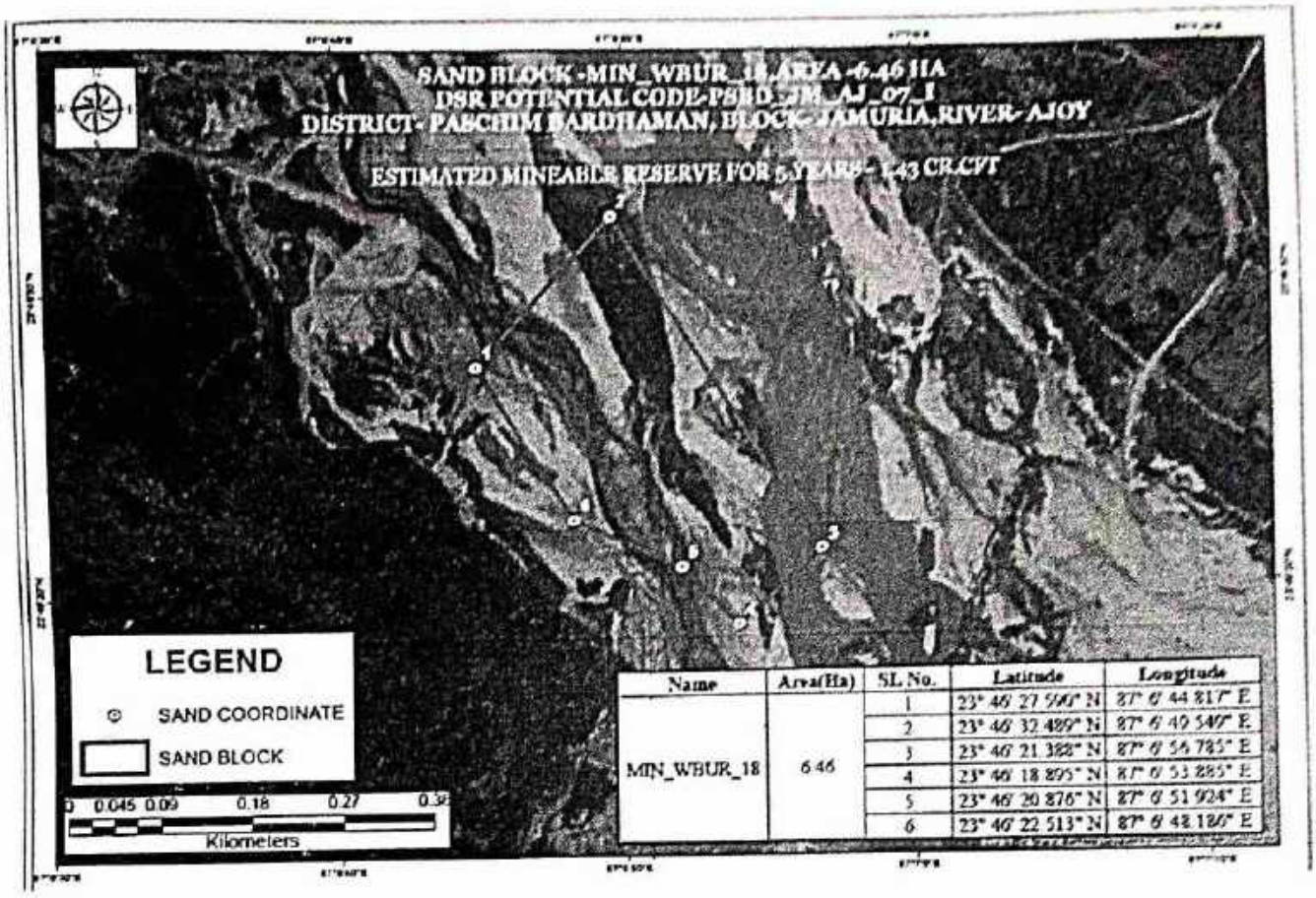
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Documents to be submitted offline

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Geo-reference co-ordinate of the sand block



Name	Area(Ha)	SL No.	Latitude	Longitude
MIN_WBUR_18	6.46	1	23° 46' 27.590" N	87° 0' 44.817" E
		2	23° 46' 32.489" N	87° 0' 49.540" E
		3	23° 46' 21.388" N	87° 0' 54.785" E
		4	23° 46' 18.895" N	87° 0' 53.885" E
		5	23° 46' 20.876" N	87° 0' 51.924" E
		6	23° 46' 22.513" N	87° 0' 48.186" E

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For

Selection of Mine Developer and Operator (MDO) of Sand Blocks in West Bengal

Nodal Officer:
Managing Director, WBMDTCL
3rd Floor, DJ - 10 (WBIIDC Building)DJ Block, Sector II, Salt Lake City Kolkata 700 091
Contact: 033-23590073
Email id: tenderwbmdtcl@gmail.com

Individual RFP Document

RFP No: PSHBN_13_20122024_A07 Dated. 20.12.2024

(Basic RFP Document-35 pages uploaded in the WBMDTCL website (https://mdtcl.wb.gov.in/) + Individual RFP Document-4 pages, Total 39 Pages)

Bid Data Sheet & Bid Schedule

Name of the Work	Selection of Mine Developer and Operator (MDO) of Sand Blocks in West Bengal
RFP Number and Date	RFP No.: **PSHBN_13_20122024_A07 Dated. 20.12.2024**
Non-Refundable RFP Document Fee	**17,700 /-** (Base Price- Rs 15,000/- + 18% GST)
Details of the Sand Block	***Block ID:*** MIN_WBUR_20 ***Category:*** A ***District:*** PASCHIM BARDHAMAN ***River: AJOY*** ***Sand block area*** *9.400* Ha ***Estimated Annual Mineable Reserves (Cr. Cft.): 0.420 Cr.Cft.***
Mode of submission of Bid	Online
e-auction portal of Govt. of WestBengal	http://www.eauction.gov.in
Earnest Money Deposit	INR **34,43,000 /-** (INR **Thirty Four lakh Forty Three Thousand only**)
Performance Security	To be paid by successful bidder in the form of a Bank Guarantee from a ***Scheduled Commercial Bank in India payable at Kolkata, West Bengal***
Date of publication of Tender on website	**20.12.2024 at 10:00 Hrs.**
Last date of submission of online pre-bid queries	**26.12.2024 till 17.00 Hrs.**
Online Pre-Bid conference	**30.12.2024 at 14.00 Hrs.**
Link for the Online Pre-Bid conference	Link: Join Zoom Meeting https://us06web.zoom.us/j/81762080843?pwd=sL5DlHmzc5sqpebtZMc7wlXv4CPbuq.1 Meeting ID: 817 6208 0843 Passcode: 972341
Last Date/Time for submission of documents through Online Mode	**13.01,2025 up to 16:00 Hrs.**
Last Date/Time for submission of documents through Offline Mode	**13.01.2025 up to 17:00 Hrs.**
Conduct of electronic auction	**20.01,2025 at 10:00 Hrs.**
End of electronic auction	**20.01,2025 at 17:00 Hrs**
Intimation to the Preferred Bidder	To be intimated later
Contact Details	Contact: 033-23590073 Email Id: tenderwbmdtcl@gmail.com

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West Bengal Mineral Development & Trading Corporation Limited.

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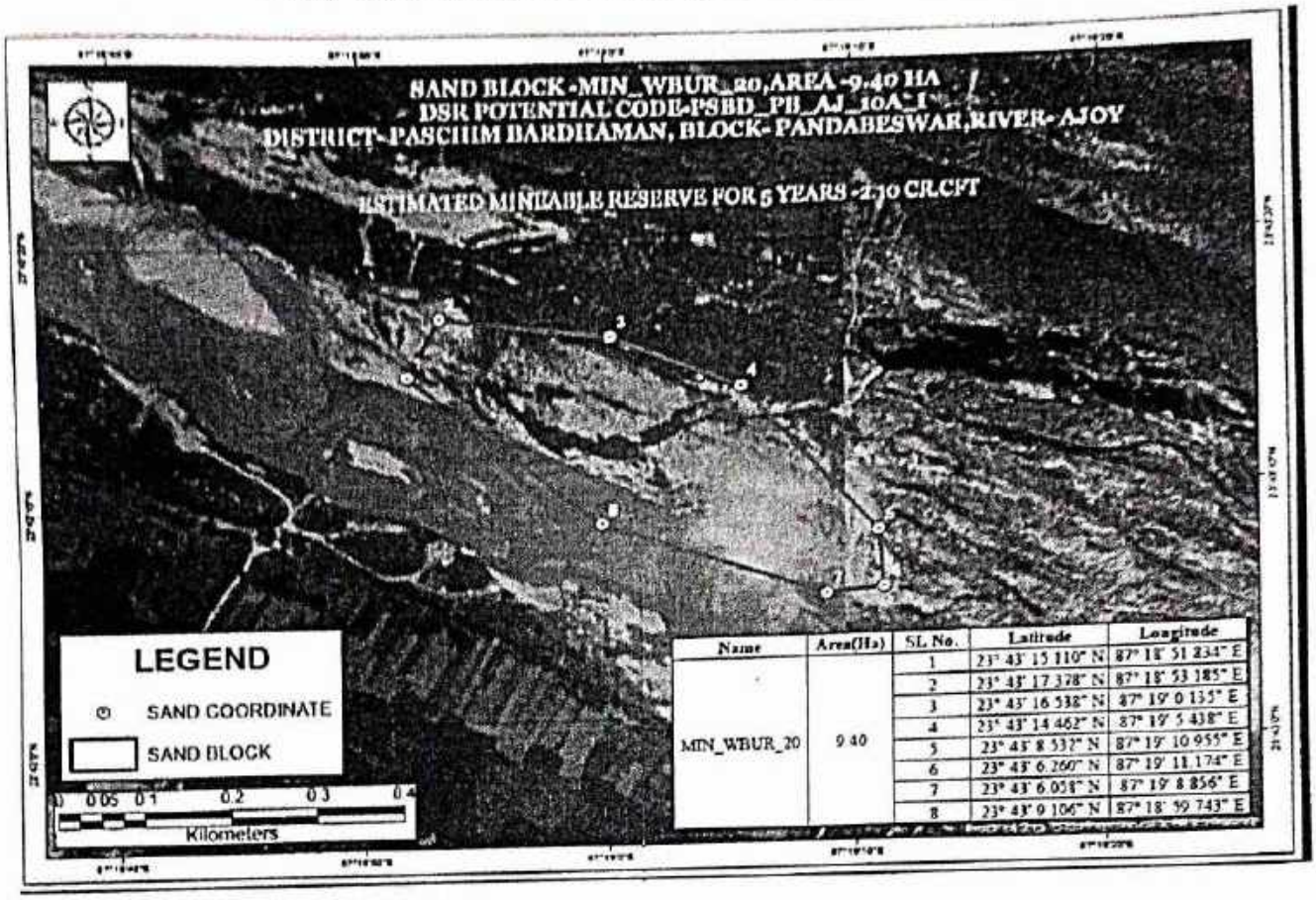
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Geo-reference co-ordinate of the sand block



Name	Area(Ha)	SL No.	Latitude	Longitude
MIN_WBUR_20	9.40	1	23° 43' 15.110" N	87° 18' 51.234" E
		2	23° 43' 17.378" N	87° 18' 53.185" E
		3	23° 43' 16.538" N	87° 19' 0.135" E
		4	23° 43' 14.462" N	87° 19' 5.438" E
		5	23° 43' 8.532" N	87° 19' 10.955" E
		6	23° 43' 6.260" N	87° 19' 11.174" E
		7	23° 43' 6.058" N	87° 19' 8.856" E
		8	23° 43' 9.106" N	87° 18' 59.743" E

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Nodal Officer:
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3rd Floor, DJ-10 (WBIIDC Building) DJ Block, Sector II, Salt Lake City Kolkata 700091
Contact:033-23590073
Email id: tenderwbmdtcl@gmail.com

Individual RFP Document

RFP No: PSHMD_17_20122024_A04 Dated. 20.12.2024

(Basic RFP Document-35 pages uploaded in the WBMDTCL website (https://mdtcl.wb.gov.in/) + Individual RFP Document-4 pages, Total 39 Pages)

Bid Data Sheet & Bid Schedule

Name of the Work	Selection of Mine Developer and Operator (MDO) of Sand Blocks in West Bengal
RFP Number and Date	RFP No.: PSHBN_14_20122024_A08 Dated. 20.12.2024
Non-Refundable RFP Document Fee	17,700 /- (Base Price- Rs 15,000/- + 18% GST)
Details of the Sand Block	***Block ID:*** MIN_WBUR_21 ***Category:*** A ***District:*** PASCHIM BARDHAMAN ***River:*** AJOY ***Sand block area*** 6.810 Ha ***Estimated Annual Mineable Reserves (Cr. Cft.): 0.304 Cr.Cft.***
Mode of submission of Bid	Online
e-auction portal of Govt. of WestBengal	http://www.eauction.gov.in
Earnest Money Deposit	INR 24,92,000 /- (INR Twenty Four lakh Ninety Two Thousand only)
Performance Security	To be paid by successful bidder in the form of a Bank Guarantee from a ***Scheduled Commercial Bank in India payable at Kolkata, West Bengal***
Date of publication of Tender on website	**20.12.2024 at 10:00 Hrs.**
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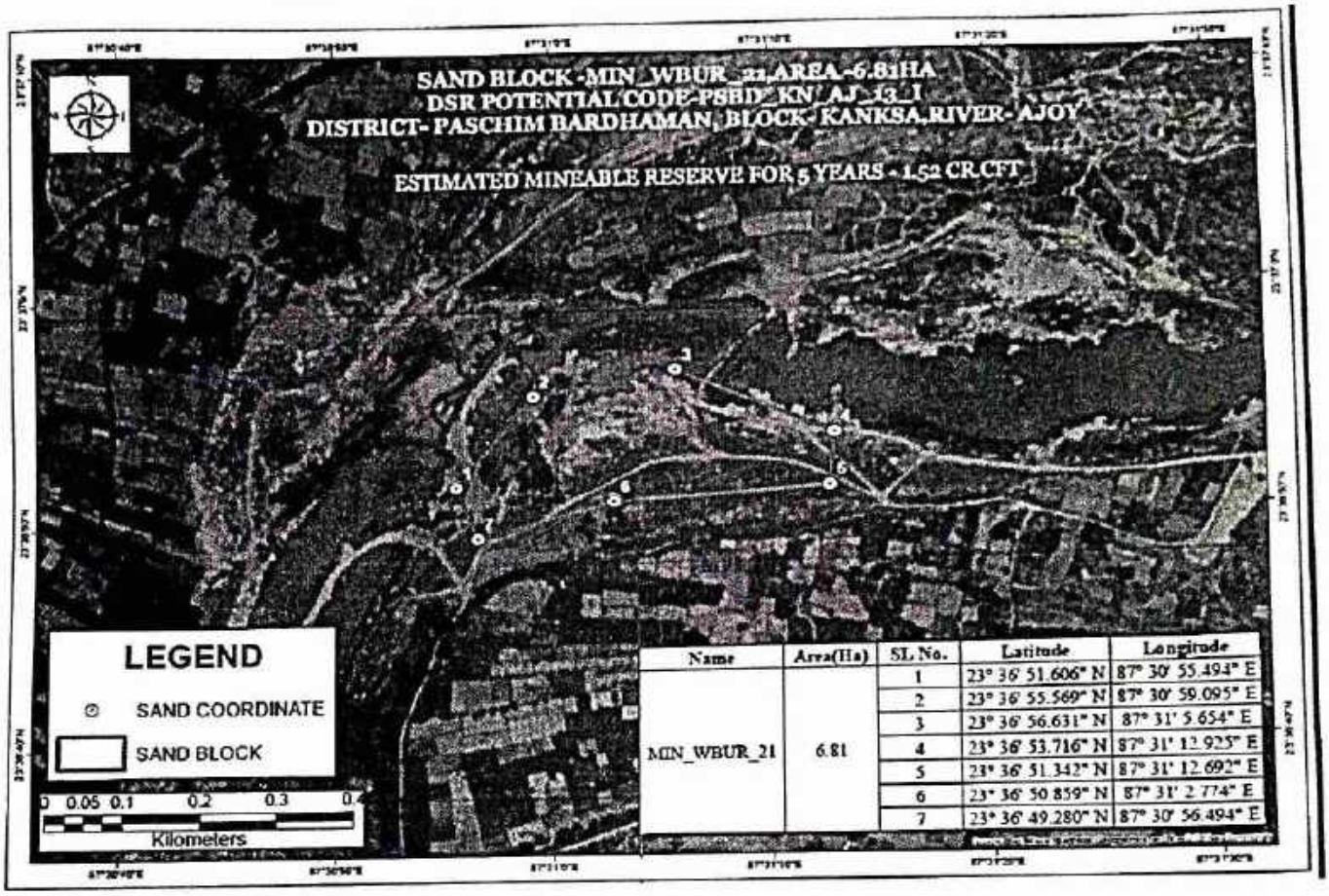
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Geo-reference co-ordinate of the sand block



Name	Area(Ha)	Sl. No.	Latitude	Longitude
MIN_WBUR_21	6.81	1	23° 36' 51.606" N	87° 30' 55.494" E
		2	23° 36' 55.569" N	87° 30' 59.095" E
		3	23° 36' 56.631" N	87° 31' 5.654" E
		4	23° 36' 53.716" N	87° 31' 12.925" E
		5	23° 36' 51.342" N	87° 31' 12.692" E
		6	23° 36' 50.859" N	87° 31' 2.774" E
		7	23° 36' 49.280" N	87° 30' 56.494" E

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Contact: 033-23590073
Email id: tenderwbmdtcl@gmail.com

Individual RFP Document

RFP No: PSHBN_15_20122024_A09 Dated. 20.12.2024

(Basic RFP Document-35 pages uploaded in the WBMDTCL website (https://mdtcl.wb.gov.in/) + Individual RFP Document-4 pages, Total 39 Pages)

Bid Data Sheet & Bid Schedule

Name of the Work	Selection of Mine Developer and Operator (MDO) of Sand Blocks in West Bengal
RFP Number and Date	RFP No.: **PSHBN_15_20122024_A09 Dated. 20.12.2024**
Non-Refundable RFP Document Fee	**17,700** /- (Base Price- Rs 15,000/- + 18% GST)
Details of the Sand Block	***Block ID:*** MIN_WBUR_4 ***Category:*** A ***District:*** PASCHIM BARDHAMAN ***River:*** *AJOY* ***Sand block area*** *3.070* Ha ***Estimated Annual Mineable Reserves (Cr. Cft.): 0.138 Cr.Cft.***
Mode of submission of Bid	Online
e-auction portal of Govt. of WestBengal	http://www.eauction.gov.in
Earnest Money Deposit	INR **11,31,000** /- (INR **Eleven lakh Thirty One Thousand** only)
Performance Security	To be paid by successful bidder in the form of a Bank Guarantee from a ***Scheduled Commercial Bank in India payable at Kolkata, West Bengal***
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West Bengal Mineral Development & Trading Corporation Limited.

Documents required to be submitted to participate in e-auction

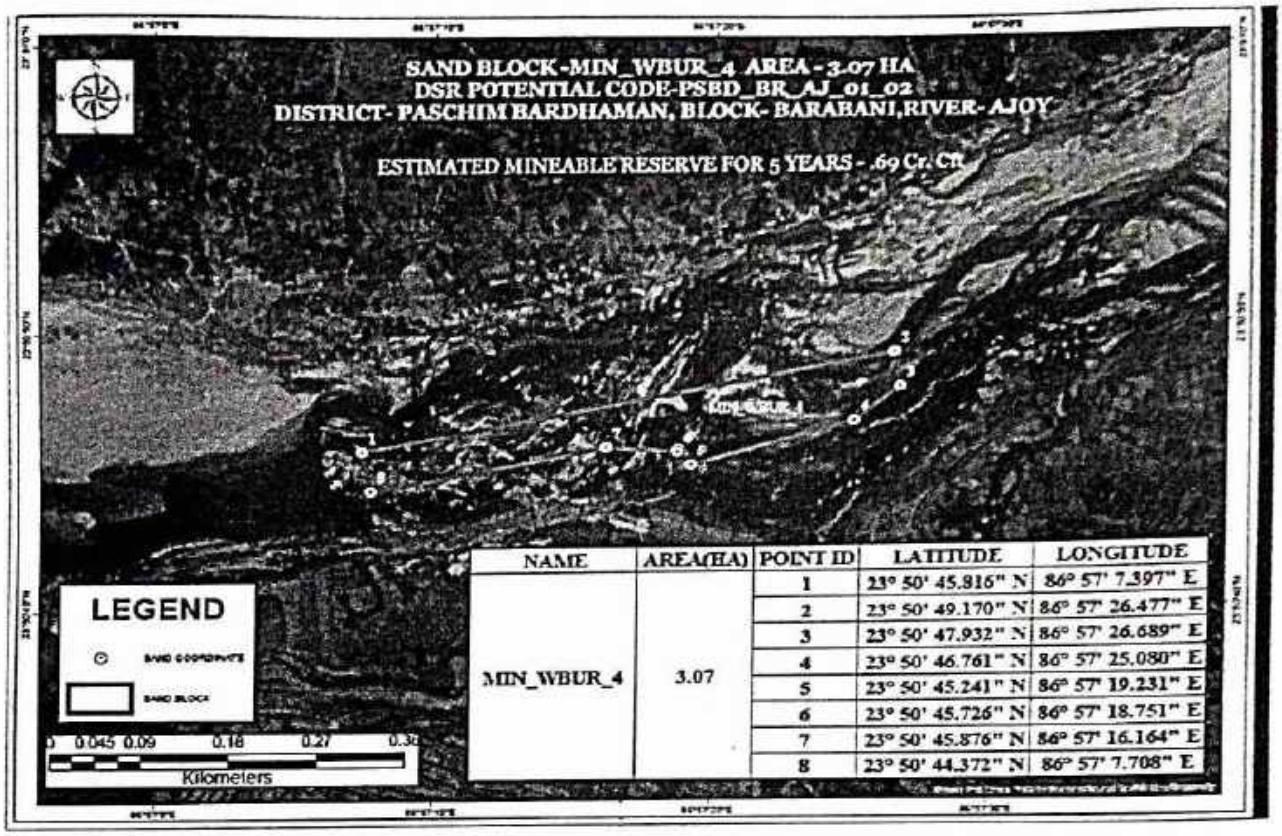
Documents to be submitted online

1. Application Fee (to be submitted by the bidder in "Empaneled MDO Login" of WBMDTCL website https://mdtcl.wb.gov.in/)
2. Earnest Money Deposit (EMD) (to be submitted by the bidder in "Empaneled MDO Login" module of WBMDTCL website https://mdtcl.wb.gov.in/)
3. Payment Receipt copy of the Application Fee and EMD (to be uploaded in e-auction portal http://www.eauction.gov.in at the time of submission of Bid)

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Geo-reference co-ordinate of the sand block



NAME	AREA(HA)	POINT ID	LATITUDE	LONGITUDE
MIN_WBUR_4	3.07	1	23° 50' 45.816" N	86° 57' 7.397" E
		2	23° 50' 49.170" N	86° 57' 26.477" E
		3	23° 50' 47.932" N	86° 57' 26.689" E
		4	23° 50' 46.761" N	86° 57' 25.080" E
		5	23° 50' 45.241" N	86° 57' 19.231" E
		6	23° 50' 45.726" N	86° 57' 18.751" E
		7	23° 50' 45.876" N	86° 57' 16.164" E
		8	23° 50' 44.372" N	86° 57' 7.708" E

West Bengal Mineral Development and Trading Corporation Limited (WBMDTCL)

(A Government of West Bengal Undertaking)

Request for Proposal (RFP) from Empaneled MDOs

For

Selection of Mine Developer and Operator (MDO) of Sand Blocks in West Bengal

Nodal Officer:
Managing Director, WBMDTCL
3rd Floor, DJ - 10 (WBIIDC Building)DJ Block, Sector II, Salt Lake City Kolkata 700 091
Contact: 033-23590073
Email id: tenderwbmdtcl@gmail.com

Individual RFP Document

RFP No: PSHBN_16_20122024_A10 Dated. 20.12.2024

(Basic RFP Document-35 pages uploaded in the WBMDTCL website (https://mdtcl.wb.gov.in/) + Individual RFP Document-4 pages, Total 39 Pages)

Bid Data Sheet & Bid Schedule

Name of the Work	Selection of Mine Developer and Operator (MDO) of Sand Blocks in West Bengal
RFP Number and Date	RFP No.: **PSHBN_16_20122024_A10 Dated. 20.12.2024**
Non-Refundable RFP Document Fee	**17,700 /-** (Base Price- Rs 15,000/- + 18% GST)
Details of the Sand Block	***Block ID:*** MIN_WBUR_5 ***Category:*** A ***District:*** PASCHIM BARDHAMAN ***River:*** *AJOY* ***Sand block area:*** *2.520* Ha ***Estimated Annual Mineable Reserves (Cr. Cft.): 0.112 Cr.Cft.***
Mode of submission of Bid	Online
e-auction portal of Govt. of WestBengal	http://www.eauction.gov.in
Earnest Money Deposit	INR **9,18,000 /- (INR Nine lakh Eighteen Thousand** only)
Performance Security	To be paid by successful bidder in the form of a Bank Guarantee from a ***Scheduled Commercial Bank in India payable at Kolkata, West Bengal***
Date of publication of Tender on website	**20.12.2024 at 10:00 Hrs.**
Last date of submission of online pre-bid queries	**26.12.2024 till 17.00 Hrs.**
Online Pre-Bid conference	**30.12.2024 at 14.00 Hrs.**
Link for the Online Pre-Bid conference	Link: Join Zoom Meeting https://us06web.zoom.us/j/81762080843?pwd=sL5DlHmzc5sqpebtZMc7wlXv4CPbuq.1 Meeting ID: 817 6208 0843 Passcode: 972341
Last Date/Time for submission of documents through Online Mode	**13.01,2025 up to 16:00 Hrs.**
Last Date/Time for submission of documents through Offline Mode	**13.01.2025 up to 17:00 Hrs.**
Conduct of electronic auction	**20.01.2025 at 10:00 Hrs.**
End of electronic auction	**20.01.2025 at 17:00 Hrs**
Intimation to the Preferred Bidder	To be intimated later
Contact Details	Contact: 033-23590073 Email id: tenderwbmdtcl@gmail.com

Note: Above schedule may be changed by WBMDTCL at any time at its own discretion. Please check the website: https://mdtcl.wb.gov.in/ and online NIC auction portal from time to time for furtherupdates.

Sd/-
Managing Director
West Bengal Mineral Development & Trading Corporation Limited.

Documents required to be submitted to participate in e-auction

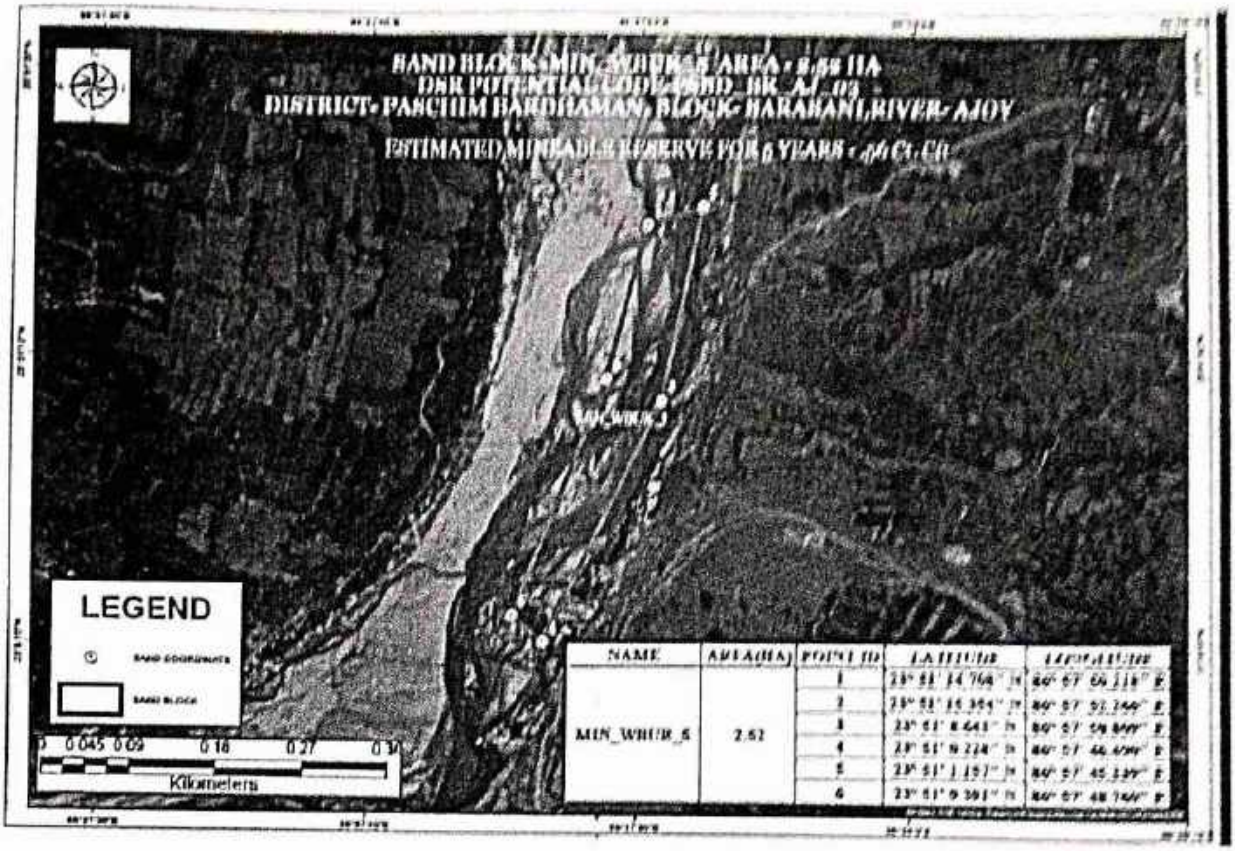
Documents to be submitted online

1. Application Fee (to be submitted by the bidder in "Empaneled MDO Login" of WBMDTCL website **https://mdtcl.wb.gov.in/**)
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Geo-reference co-ordinate of the sand block



NAME	AREA(HA)	POINT ID	LATITUDE	LONGITUDE
MIN_WBHR_5	2.62	1	23° 51' 14.764" N	86° 57' 04.116" E
		2	23° 51' 15.361" N	86° 57' 01.244" E
		3	23° 51' 8.643" N	86° 57' 58.899" E
		4	23° 51' 9.224" N	86° 57' 46.479" E
		5	23° 51' 1.157" N	86° 57' 45.339" E
		6	23° 51' 0.561" N	86° 57' 48.764" E

West Bengal Mineral Development and Trading Corporation Limited (WBMDTCL)

(A Government of West Bengal Undertaking)

Request for Proposal (RFP) from Empaneled MDOs

For

Selection of Mine Developer and Operator (MDO) of Sand Blocks in West Bengal

3rd Floor, DJ - 10 (WBIIDC Building)DJ Block, Sector II, Salt Lake City Kolkata 700 091

Nodal Officer:
Managing Director, WBMDTC
Contact: 033-23590073
Email id: tenderwbmdtcl@gmail.com

Individual RFP Document

RFP No: PSHBN_06_20122024_B01 Dated. 20.12.2024

(Basic RFP Document-35 pages uploaded in the WBMDTCL website (https://mdtcl.wb.gov.in/) + Individual RFP Document-4 pages, Total 39 Pages)

Bid Data Sheet & Bid Schedule

Name of the Work	Selection of Mine Developer and Operator (MDO) of Sand Blocks in West Bengal
RFP Number and Date	RFP No: PSHBN_06_20122024_B01 **Dated. 20.12.2024**
Non-Refundable RFP Document Fee	**59,000 /-** (Base Price- Rs 50,000/- + 18% GST)
Details of the Sand Block	***Block ID:*** MIN_WBUR_17B ***Category:*** B ***District:*** PASCHIM BARDHAMAN ***River:*** AJOY ***Sand block area*** 22.000 Ha ***Estimated Annual Mineable Reserves (Cr. Cft.): 1.554 Cr.Cft.***
Mode of submission of Bid	Online
e-auction portal of Govt. of WestBengal	http://www.eauction.gov.in
Earnest Money Deposit	INR **1,27,39,000 /-** (INR **One crore twenty seven lakh thirty nine thousand** only)
Performance Security	To be paid by successful bidder in the form of a Bank Guarantee from a ***Scheduled Commercial Bank in India payable at Kolkata, West Bengal***
Date of publication of Tender on website	**20.12.2024 at 10:00 Hrs.**
Last date of submission of online pre-bid queries	**27.12.2024 till 17.00 Hrs.**
Online Pre-Bid conference	**31.12.2024 at 14.00 Hrs.**
Link for the Online Pre-Bid conference	Link: Join Zoom Meeting https://us06web.zoom.us/j/87529475594?pwd=PDgHhhJ1VYQW4n0jxcer4w0wXhNGbl.1 Meeting ID: 875 2947 5594 Passcode: 742050
Last Date/Time for submission of documents through Online Mode	**16.01.2025 up to 16:00 Hrs.**
Last Date/Time for submission of documents through Offline Mode	**16.01.2025 up to 17:00 Hrs.**
Conduct of electronic auction	**24.01.2025 at 10:00 Hrs.**
End of electronic auction	**24.01.2025 at 17:00 Hrs**
Intimation to the Preferred Bidder	To be intimated later
Contact Details	Contact: 033-23590073 Email id: tenderwbmdtcl@gmail.com

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Sd/-
Managing Director
West Bengal Mineral Development & Trading Corporation Limited.

Documents required to be submitted for participating in e-auction

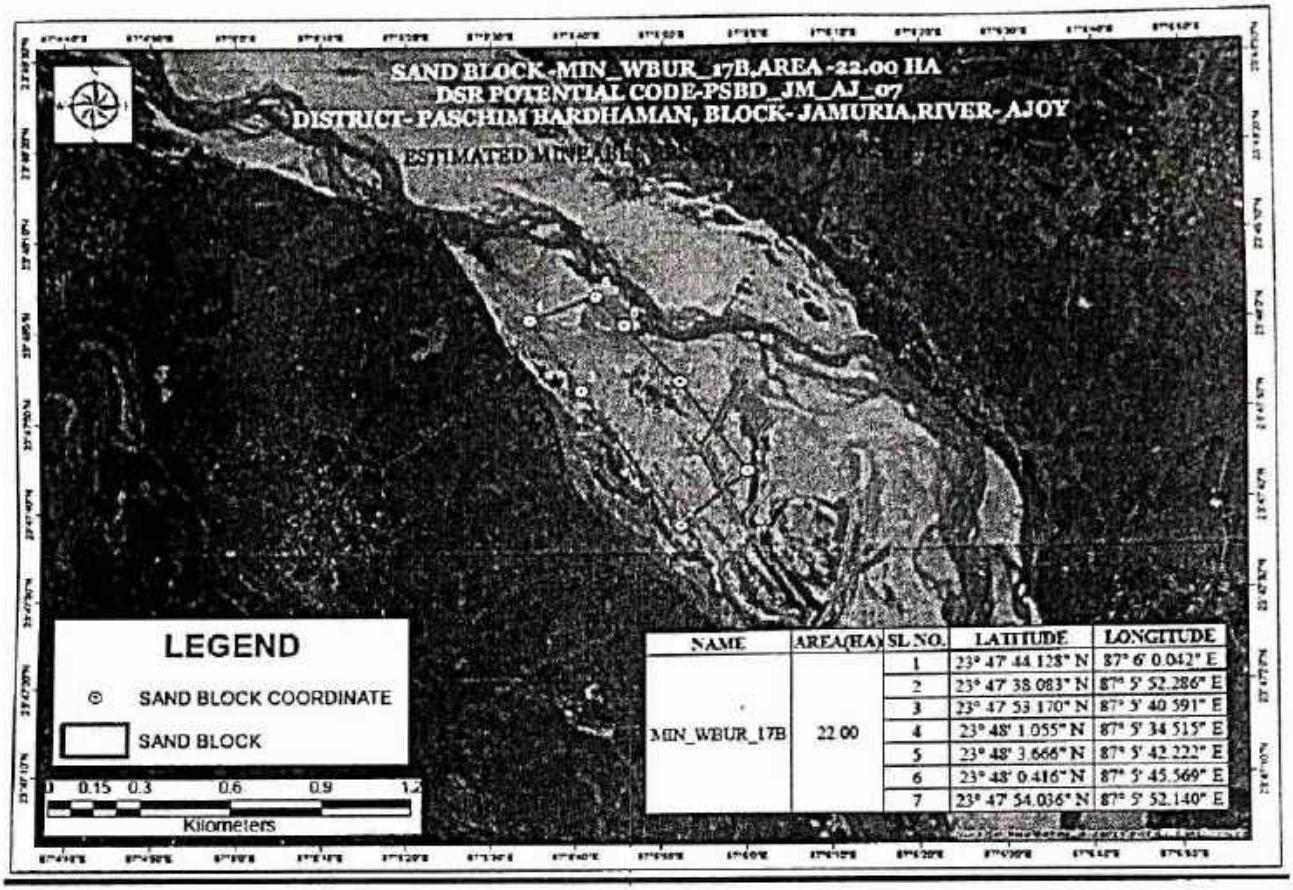
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Geo-reference co-ordinate of the sand block



NAME	AREA(HA)	SL NO.	LATITUDE	LONGITUDE
MIN_WBUR_17B	22.00	1	23° 47' 44.128" N	87° 6' 0.042" E
		2	23° 47' 38.083" N	87° 5' 52.286" E
		3	23° 47' 53.170" N	87° 5' 40.591" E
		4	23° 48' 1.055" N	87° 5' 34.515" E
		5	23° 48' 3.666" N	87° 5' 42.222" E
		6	23° 48' 0.416" N	87° 5' 45.569" E
		7	23° 47' 54.036" N	87° 5' 52.140" E

West Bengal Mineral Development and Trading Corporation Limited (WBMDTCL)

(A Government of West Bengal Undertaking)

Request for Proposal(RFP) from Empaneled MDOs

For

Selection of Mine Developer and Operator(MDO) of Sand Blocks in West Bengal

Nodal Officer:
Managing Director, WBMDTCL
3rd Floor, DJ-10 (WBIIDC Building) DJ Block, Sector II, Salt Lake City Kolkata 700091
Contact:033-23590073
Email id: tenderwbmdtcl@gmail.com

Individual RFP Document

RFP No: PSHMD_14_20122024_A01 Dated. 20.12.2024

(Basic RFP Document-35 pages uploaded in the WBMDTCL website (https://mdtcl.wb.gov.in/) + Individual RFP Document-4 pages, Total 39 Pages)

Bid Data Sheet & Bid Schedule

Name of the Work	Selection of Mine Developer and Operator (MDO) of Sand Blocks in West Bengal
RFP Number and Date	RFP No.: PSHMD_14_20122024_A01 Dated. 20.12.2024
Non-Refundable RFP Document Fee	17,700/-(Base Price- Rs15,000/-+18%GST)
Details of the Sand Block	***Block ID:*** MIN_WMED_30 ***Category:*** A ***District:*** PASCHIM MEDINIPUR ***River:*** *SILABATI* ***Sand block area:*** *1.160* Ha ***Estimated Annual Mineable Reserves (Cr. Cft.): 0.050 Cr. Cft.***
Mode of submission of Bid	Online
e-auction portal of Govt. of West Bengal	http://www.eauction.gov.in
Earnest Money Deposit	INR 4,10,000 /-(INR Four Lakh Ten Thousand only)
Performance Security	To be paid by successful bidder in the form of a Bank Guarantee from a ***Scheduled Commercial Bank in India payable at Kolkata, West Bengal***
Date of publication of Tender on website	**20.12.2024 at 10:00 Hrs.**
Last date of submission of online pre-bid queries	**26.12.2024 till 17.00Hrs.**
Online Pre-Bid conference	**30.12.2024 at 14.00 Hrs.**
Link for the Online Pre-Bid conference	Link: Join Zoom Meeting https://us06web.zoom.us/j/81762080843?pwd=sL5DIHmzc5sqpebtZMc7wlXv4CPbuq.1 Meeting ID: 817 6208 0843 Passcode: 972341
Last Date/Time for submission of documents through Online Mode	**13.01.2025 upto 16:00Hrs.**
Last Date/Time for submission of documents through Offline Mode	**13.01.2025 upto 17:00Hrs.**
Conduct of electronic auction	**20.01.2025 at 10:00Hrs.**
End of electronic auction	**20.01.2025 at 17:00 Hrs**
Intimation to the Preferred Bidder	To be intimated later
Contact Details	Contact:033-23590073 Emailid:tenderwbmdtcl@gmail.com

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West Bengal Mineral Development & Trading Corporation Limited.

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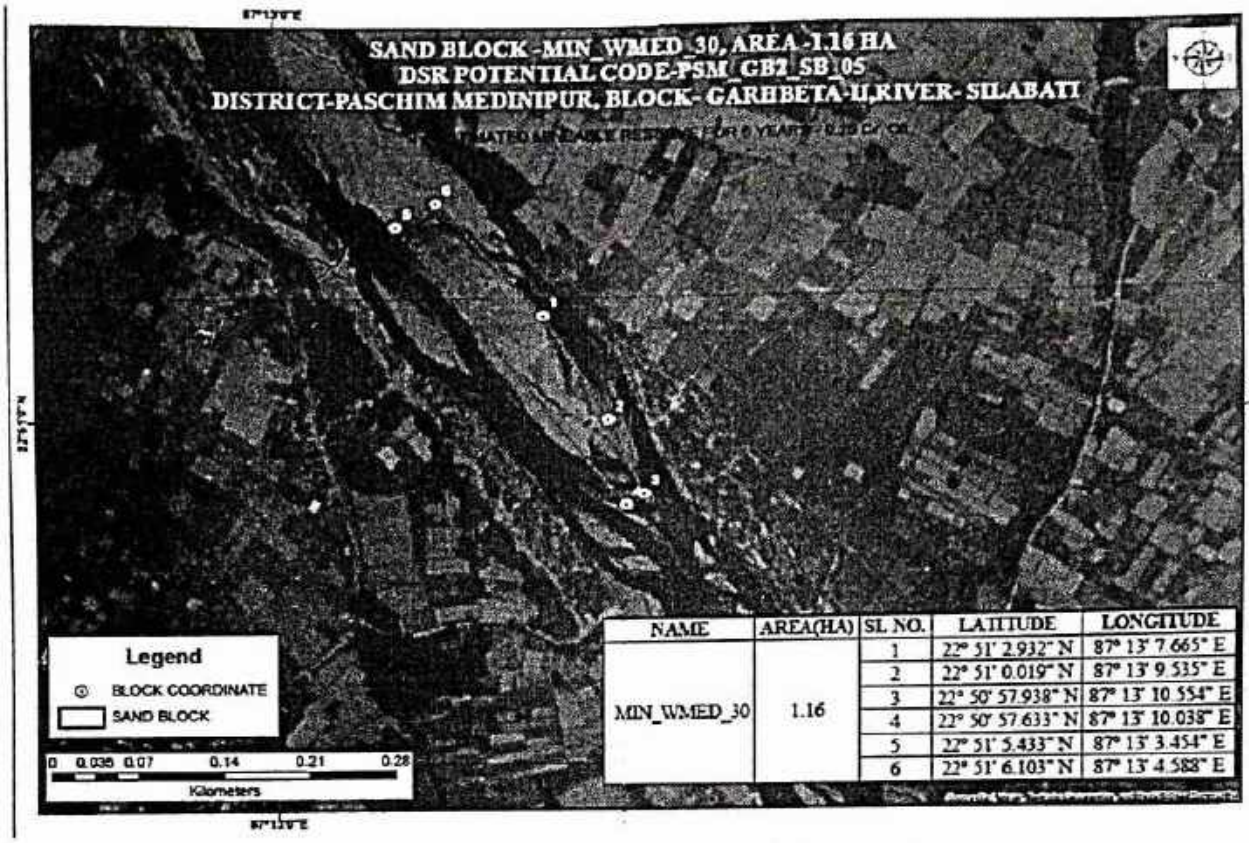
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Geo-reference co-ordinate of the sand block



NAME	AREA(HA)	SL NO.	LATITUDE	LONGITUDE
MIN_WMED_30	1.16	1	22° 51' 2.932" N	87° 13' 7.665" E
		2	22° 51' 0.019" N	87° 13' 9.535" E
		3	22° 50' 57.938" N	87° 13' 10.554" E
		4	22° 50' 57.633" N	87° 13' 10.038" E
		5	22° 51' 5.433" N	87° 13' 3.454" E
		6	22° 51' 6.103" N	87° 13' 4.588" E

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Nodal Officer:
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3rd Floor, DJ-10 (WBIIDC Building) DJ Block, Sector II, Salt Lake City Kolkata 700091
Contact:033-23590073
Email id:tenderwbmdtcl@gmail.com

Individual RFP Document

RFP No: PSHMD_15_20122024_A02 Dated. 20.12.2024

(Basic RFP Document-35 pages uploaded in the WBMDTCL website (https://mdtcl.wb.gov.in/) + Individual RFP Document-4 pages, Total 39 Pages)

Bid Data Sheet & Bid Schedule

Name of the Work	Selection of Mine Developer and Operator (MDO) of Sand Blocks in West Bengal
RFP Number and Date	RFP No.: PSHMD_15_20122024_A02 Dated. 20.12.2024
Non-Refundable RFP Document Fee	17,700/-(Base Price- Rs15,000/-+18%GST)
Details of the Sand Block	***Block ID:*** MIN_WMED_31 ***Category:*** A ***District:*** PASCHIM MEDINIPUR ***River:*** *SILABATI* ***Sand block area:*** *2.200* Ha ***Estimated Annual Mineable Reserves (Cr. Cft.): 0.096 Cr. Cft.***
Mode of submission of Bid	Online
e-auction portal of Govt. of West Bengal	http://www.eauction.gov.in
Earnest Money Deposit	INR **7,87,000** /-(INR **Seven Lakh Eighty Seven Thousand** only)
Performance Security	To be paid by successful bidder in the form of a Bank Guarantee from a ***Scheduled Commercial Bank in India payable at Kolkata, West Bengal***
Date of publication of Tender on website	**20.12.2024 at 10:00 Hrs.**
Last date of submission of online pre-bid queries	**26.12.2024 till 17.00Hrs.**
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Last Date/Time for submission of documents through Offline Mode	**13.01.2025 upto 17:00Hrs.**
Conduct of electronic auction	**20.01.2025 at 10:00Hrs.**
End of electronic auction	**20.01.2025 at 17:00 Hrs**
Intimation to the Preferred Bidder	To be intimated later
Contact Details	Contact:033-23590073 Emailid:tenderwbmdtcl@gmail.com

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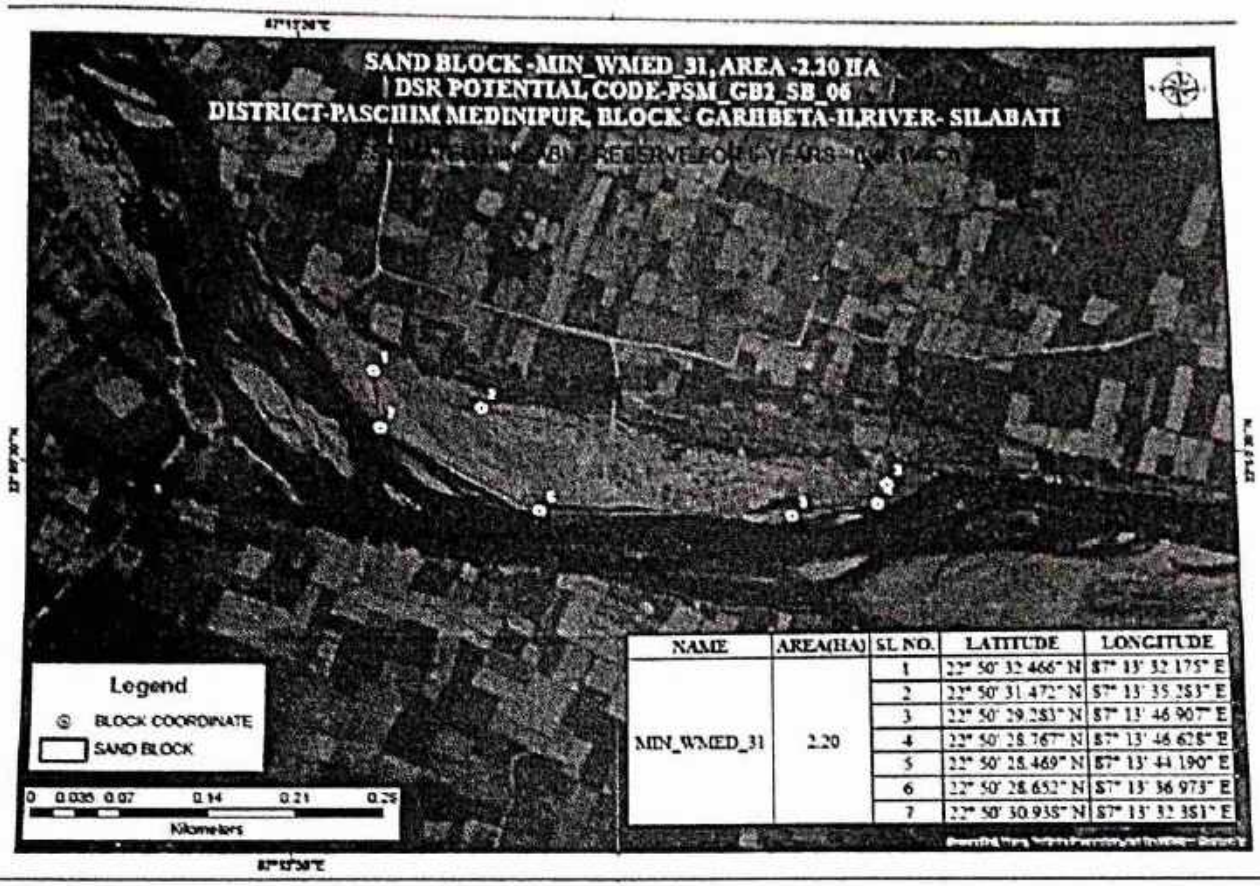
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Geo-reference co-ordinate of the sand block



NAME	AREA(HA)	SL NO.	LATITUDE	LONGITUDE
MIN_WMED_31	2.20	1	22° 50' 32.466" N	87° 13' 32.175" E
		2	22° 50' 31.472" N	87° 13' 35.253" E
		3	22° 50' 29.283" N	87° 13' 46.907" E
		4	22° 50' 28.767" N	87° 13' 46.628" E
		5	22° 50' 28.469" N	87° 13' 44.190" E
		6	22° 50' 28.652" N	87° 13' 36.973" E
		7	22° 50' 30.935" N	87° 13' 32.351" E

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Email id: tenderwbmdtcl@gmail.com

Individual RFP Document

RFP No: PSHMD_16_20122024_A03 Dated. 20.12.2024

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Bid Data Sheet & Bid Schedule

Name of the Work	Selection of Mine Developer and Operator (MDO) of Sand Blocks in West Bengal
RFP Number and Date	RFP No.: **PSHMD_16_20122024_A03 Dated. 20.12.2024**
Non-Refundable RFP Document Fee	**17,700/-**(Base Price- Rs15,000/-+18%GST)
Details of the Sand Block	***Block ID:*** MIN_WMED_36 ***Category:*** A ***District:*** PASCHIM MEDINIPUR ***River:*** *SILABATI* ***Sand block area:*** *1.300* Ha ***Estimated Annual Mineable Reserves (Cr. Cft.): 0.064 Cr. Cft.***
Mode of submission of Bid	Online
e-auction portal of Govt. of West Bengal	http://www.eauction.gov.in
Earnest Money Deposit	**INR 5,25,000 /-(INR Five Lakh Twenty Five Thousand only)**
Performance Security	To be paid by successful bidder in the form of a Bank Guarantee from a ***Scheduled Commercial Bank In India payable at Kolkata, West Bengal***
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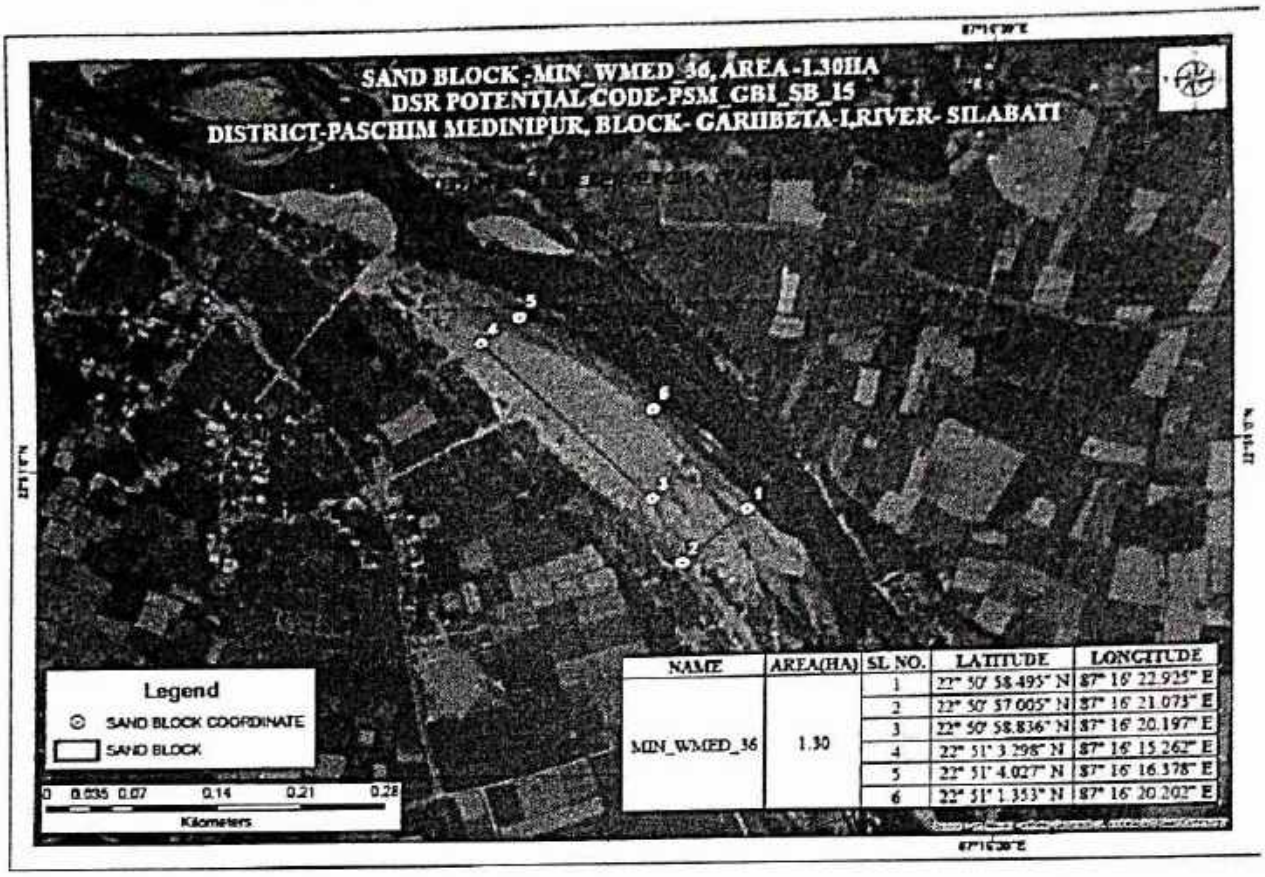
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3. Payment Receipt copy of the Application Fee and EMD (to be uploaded in e-auction portal **http://www.eauction.gov.in** at the time of submission of Bid)

Documents to be submitted offline

1. FORM-A: Format for Site Visit Certificate and Declaration (to be submitted physically in sealed envelope super scribing the RFP No, Bidder Name and Bidder ID, as per the timeline given in the Bid Data Sheet & Bid Schedule).
2. FORM-E Format for Net worth certificate of bidder (to be submitted physically in sealed envelope super scribing the RFP No, Bidder Name and Bidder ID, as per the timeline given in the Bid Data Sheet & Bid Schedule).
3. Self-certified scanned copy of the receipt of RFP Document Fee & EMD has to be submitted in a sealed envelope by super scribing RFP no., Name of the Bidder and Bidder Id, as per the timeline given in the Bid Data Sheet & Bid Schedule.

Geo-reference co-ordinate of the sand block



NAME	AREA(HA)	SL NO.	LATITUDE	LONGITUDE
MIN_WMED_36	1.30	1	22° 50' 58.495" N	87° 16' 22.925" E
		2	22° 50' 57.005" N	87° 16' 21.073" E
		3	22° 50' 58.836" N	87° 16' 20.197" E
		4	22° 51' 3.298" N	87° 16' 15.262" E
		5	22° 51' 4.027" N	87° 16' 16.378" E
		6	22° 51' 1.353" N	87° 16' 20.202" E

West Bengal Mineral Development and Trading Corporation Limited (WBMDTCL)

(A Government of West Bengal Undertaking)

Request for Proposal(RFP) from Empaneled MDOs

For

Selection of Mine Developer and Operator(MDO) of Sand Blocks in West Bengal

Nodal Officer:
Managing Director, WBMDTCL
3rdFloor, DJ-10(WBIIDCBuilding) DJ Block, Sector II, Salt Lake City Kolkata 700091
Contact:033-23590073
Email Id: tenderwbmdtcl@gmail.com

Individual RFP Document

RFPNo: PURBN_22_20122024_A03 Dated. 20.12.2024

(Basic RFP Document-35 pages uploaded in the WBMDTCL website (https://mdtcl.wb.gov.in/) + Individual RFP Document-4 pages, Total 39 Pages)

Bid Data Sheet & Bid Schedule

Name of the Work	Selection of Mine Developer and Operator (MDO) of Sand Blocks in West Bengal
RFP Number and Date	RFP No.: **PSHMD_17_20122024_A04 Dated. 20.12.2024**
Non-Refundable RFP Document Fee	17,700/-(Base Price- Rs15,000/-+18%GST)
Details of the Sand Block	***Block ID:*** MIN_WMED_37 ***Category:*** A ***District:*** PASCHIM MEDINIPUR ***River:*** *SILABATI* ***Sand block area:*** *1.200* Ha ***Estimated Annual Mineable Reserves (Cr. Cft.): 0.060 Cr. Cft.***
Mode of submission of Bid	Online
e-auction portal of Govt. of West Bengal	http://www.eauction.gov.in
Earnest Money Deposit	INR **4,92,000 /-(INR Four Lakh Ninety Two Thousand** only)
Performance Security	To be paid by successful bidder in the form of a Bank Guarantee from a ***Scheduled Commercial Bank in India payable at Kolkata, West Bengal***
Date of publication of Tender on website	**20.12.2024 at 10:00 Hrs.**
Last date of submission of online pre-bid queries	**26.12.2024 till 17.00Hrs.**
Online Pre-Bid conference	**30.12,2024 at 14.00 Hrs.**
Link for the Online Pre-Bid conference	Link: Join Zoom Meeting https://us06web.zoom.us/j/81762080843?pwd=sL5DIHmzc5sqpebtZMc7wIXv4CPbug.1 Meeting ID: 817 6208 0843 Passcode: 972341
Last Date/Time for submission of documents through Online Mode	**13.01.2025 upto 16:00Hrs.**
Last Date/Time for submission of documents through Offline Mode	**13.01.2025 upto 17:00Hrs.**
Conduct of electronic auction	**20.01.2025 at 10:00Hrs.**
End of electronic auction	**20.01.2025 at 17:00 Hrs**
Intimation to the Preferred Bidder	To be intimated later
Contact Details	Contact:033-23590073 Emailid:tenderwbmdtcl@gmail.com

Note: Above schedule may be changed by WBMDTCL at any time at its own discretion. Please check the website: https://mdtcl.wb.gov.in/ and online NIC auction portal from time to time for further updates.

Sd/-

Managing Director
West Bengal Mineral Development & Trading Corporation Limited.

Documents required to be submitted to participate in e-auction

Documents to be submitted online

1. Application Fee (to be submitted by the bidder in "Empaneled MDO Login" of WBMDTCL website **https://mdtcl.wb.gov.in/**)

2. Earnest Money Deposit (EMD) (to be submitted by the bidder in "Empaneled MDO Login" module of WBMDTCL website **https://mdtcl.wb.gov.in/**)

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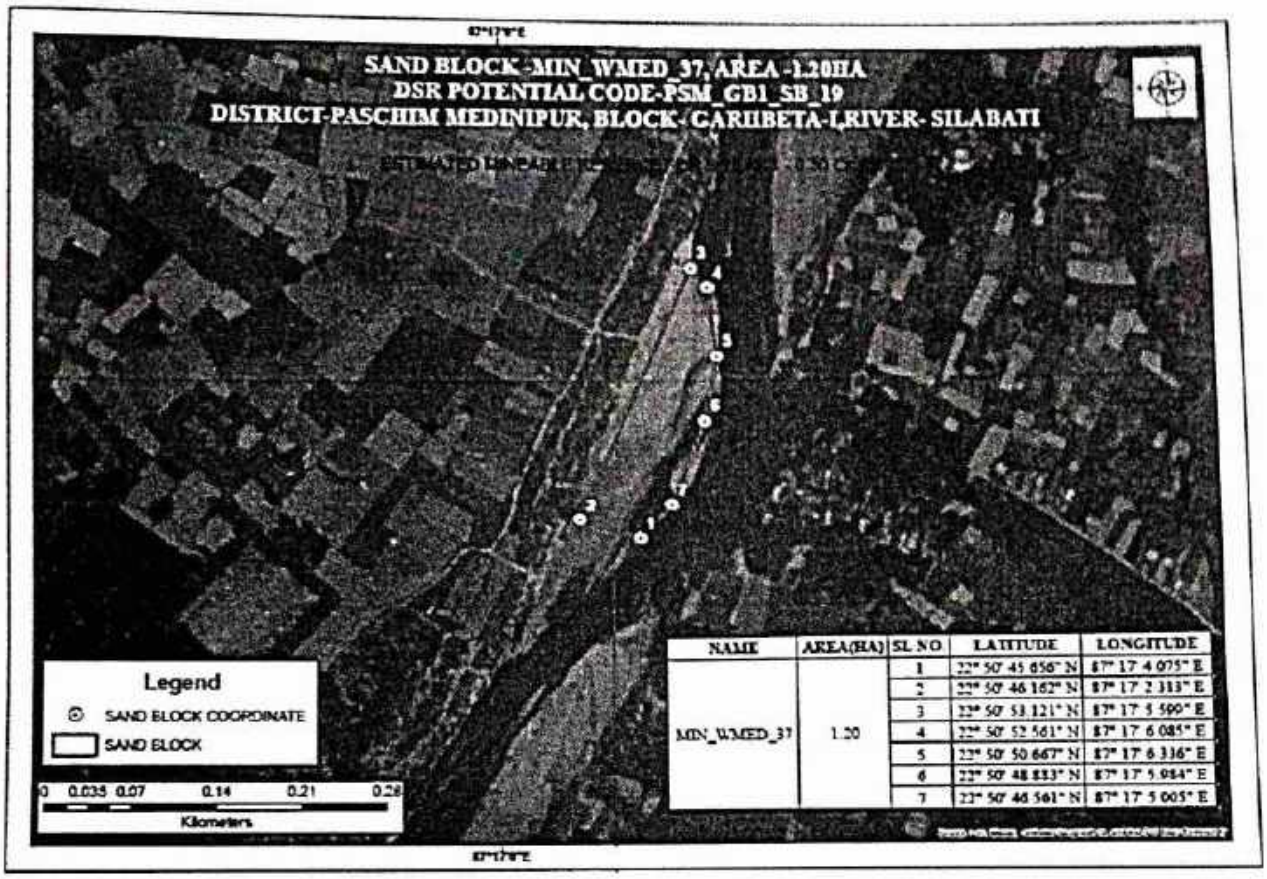
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Geo-reference co-ordinate of the sand block



NAME	AREA(HA)	SL NO	LATITUDE	LONGITUDE
MIN_WMED_37	1.20	1	22° 50' 45.656" N	87° 17' 4.975" E
		2	22° 50' 46.162" N	87° 17' 2.313" E
		3	22° 50' 53.121" N	87° 17' 5.599" E
		4	22° 50' 52.561" N	87° 17' 6.085" E
		5	22° 50' 50.667" N	87° 17' 6.336" E
		6	22° 50' 48.833" N	87° 17' 5.984" E
		7	22° 50' 46.561" N	87° 17' 5.005" E

West Bengal Mineral Development and Trading Corporation Limited (WBMDTCL)

(A Government of West Bengal Undertaking)

Request for Proposal(RFP)from Empaneled MDOs

For

Selection of Mine Developer and Operator (MDO) of Sand Blocks in West Bengal

Nodal Officer:
Managing Director, WBMDTCL
3rd Floor, DJ-10 (WBIIDC Building) DJ Block, Sector II, Salt Lake City Kolkata 700091
Contact:033-23590073
Email id: tenderwbmdtcl@gmail.com

Individual RFP Document

RFP No: PSHMD_18_20122024_A05 Dated. 20.12.2024

(Basic RFP Document-35 pages uploaded in the WBMDTCL website (https://mdtcl.wb.gov.in/) + Individual RFP Document-4 pages, Total 39 Pages)

Bid Data Sheet & Bid Schedule

Name of the Work	Selection of Mine Developer and Operator (MDO) of Sand Blocks in West Bengal
RFP Number and Date	RFP No.: **PSHMD_18_20122024_A05 Dated. 20.12.2024**
Non-Refundable RFP Document Fee	**17,700/-**(Base Price- Rs15,000/-+18%GST)
Details of the Sand Block	***Block ID:*** MIN_WMED_38 ***Category:*** A ***District:*** PASCHIM MEDINIPUR ***River:*** *SILABATI* ***Sand block area:*** *1.020* Ha ***Estimated Annual Mineable Reserves (Cr. Cft.): 0.044 Cr. Cft.***
Mode of submission of Bid	Online
e-auction portal of Govt. of West Bengal	http://www.eauction.gov.in
Earnest Money Deposit	**INR 3,61,000 /-(INR Three Lakh Sixty One Thousand** only)
Performance Security	To be paid by successful bidder in the form of a Bank Guarantee from a ***Scheduled Commercial Bank in India payable at Kolkata, West Bengal***
Date of publication of Tender on website	**20.12.2024 at 10:00 Hrs.**
Last date of submission of online pre-bid queries	**26.12.2024 till 17.00Hrs.**
Online Pre-Bid conference	**30.12.2024 at 14.00 Hrs.**
Link for the Online Pre-Bid conference	Link: Join Zoom Meeting https://us06web.zoom.us/j/81762080843?pwd=sL5DlHmzc5sqpebtZMc7wlXv4CPbuq.1 Meeting ID: 817 6208 0843 Passcode: 972341
Last Date/Time for submission of documents through Online Mode	**13.01.2025 upto 16:00Hrs.**
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Conduct of electronic auction	**20.01.2025 at 10:00Hrs.**
End of electronic auction	**20.01.2025 at 17:00 Hrs**
Intimation to the Preferred Bidder	To be intimated later
Contact Details	Contact:033-23590073 Emailid:tenderwbmdtcl@gmail.com

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Sd/-

Managing Director
West Bengal Mineral Development & Trading Corporation Limited.

Documents required to be submitted to participate in e-auction

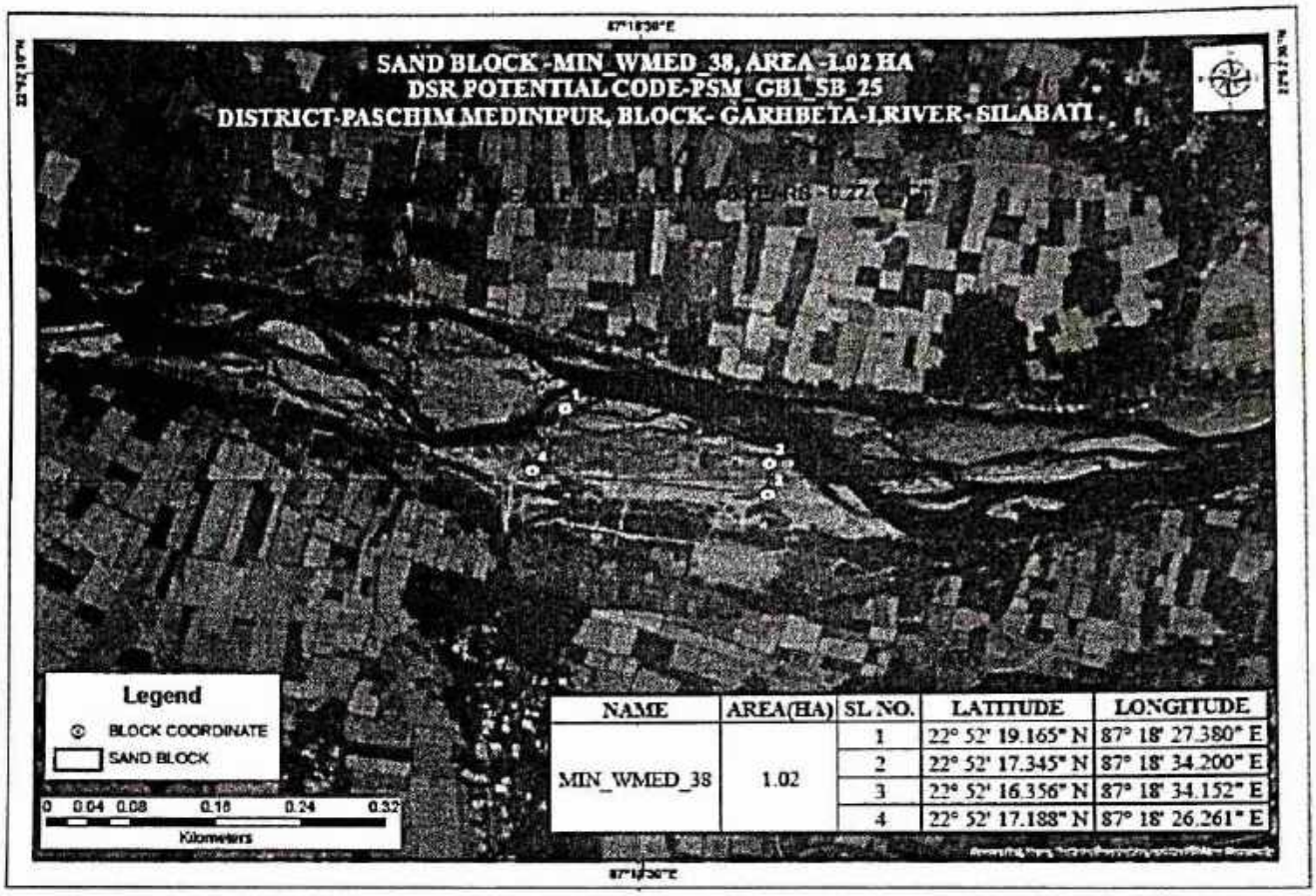
Documents to be submitted online

1. Application Fee (to be submitted by the bidder in "Empaneled MDO Login" of WBMDTCL website https://mdtcl.wb.gov.in/)
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Documents to be submitted offline

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Geo-reference co-ordinate of the sand block



NAME	AREA(HA)	SL NO.	LATITUDE	LONGITUDE
MIN_WMED_38	1.02	1	22° 52' 19.165" N	87° 18' 27.380" E
		2	22° 52' 17.345" N	87° 18' 34.200" E
		3	22° 52' 16.356" N	87° 18' 34.152" E
		4	22° 52' 17.188" N	87° 18' 26.261" E

West Bengal Mineral Development and Trading Corporation Limited (WBMDTCL)

(A Government of West Bengal Undertaking)

Request for Proposal (RFP)from Empaneled MDOs

For

Selection of Mine Developer and Operator (MDO) of Sand Blocks in West Bengal

Nodal Officer:
Managing Director, WBMDTCL
3rd Floor, DJ-10 (WBIIDC Building) DJ Block, Sector II, Salt Lake City Kolkata 700091
Contact:033-23590073
Email id: tenderwbmdtcl@gmail.com

Individual RFP Document

RFP No: PSHMD_19_20122024_A06 Dated. 20.12.2024

(Basic RFP Document-35 pages uploaded in the WBMDTCL website (https://mdtcl.wb.gov.in/) + Individual RFP Document-4 pages, Total 39 Pages)

Bid Data Sheet & Bid Schedule

Name of the Work	Selection of Mine Developer and Operator (MDO) of Sand Blocks in West Bengal
RFP Number and Date	RFP No.: **PSHMD_19_20122024_A06 Dated. 20.12.2024**
Non-Refundable RFP Document Fee	**17,700/-**(Base Price- Rs15,000/-+18%GST)
Details of the Sand Block	***Block ID:*** MIN_WMED_39 ***Category:*** A ***District:*** PASCHIM MEDINIPUR ***River:*** *SILABATI* ***Sand block area:*** *1.300* Ha ***Estimated Annual Mineable Reserves (Cr. Cft.): 0.056 Cr. Cft.***
Mode of submission of Bid	Online
e-auction portal of Govt. of West Bengal	http://www.eauction.gov.in
Earnest Money Deposit	**INR 4,59,000 /-(INR Four Lakh Fifty Nine Thousand** only)
Performance Security	To be paid by successful bidder in the form of a Bank Guarantee from a ***Scheduled Commercial Bank in India payable at Kolkata, West Bengal***
Date of publication of Tender on website	**20.12.2024 at 10:00 Hrs.**
Last date of submission of online pre-bid queries	**26.12.2024 till 17.00Hrs.**
Online Pre-Bid conference	**30.12.2024 at 14.00 Hrs.**
Link for the Online Pre-Bid conference	Link: Join Zoom Meeting https://us06web.zoom.us/j/81762080843?pwd=sL5DIHmzc5sqpebtZMc7wlXv4CPbuq.1 Meeting ID: 817 6208 0843 Passcode: 972341
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Last Date/Time for submission of documents through Offline Mode	**13.01.2025 upto 17:00Hrs.**
Conduct of electronic auction	**20.01.2025 at 10:00Hrs.**
End of electronic auction	**20.01.2025 at 17:00 Hrs**
Intimation to the Preferred Bidder	To be intimated later
Contact Details	Contact:033-23590073 Emailid:tenderwbmdtcl@gmail.com

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Sd/-

Managing Director
West Bengal Mineral Development & Trading Corporation Limited.

Documents required to be submitted to participate in e-auction

Documents to be submitted online

1. Application Fee (to be submitted by the bidder in "Empaneled MDO Login" of WBMDTCL website https://mdtcl.wb.gov.in/)

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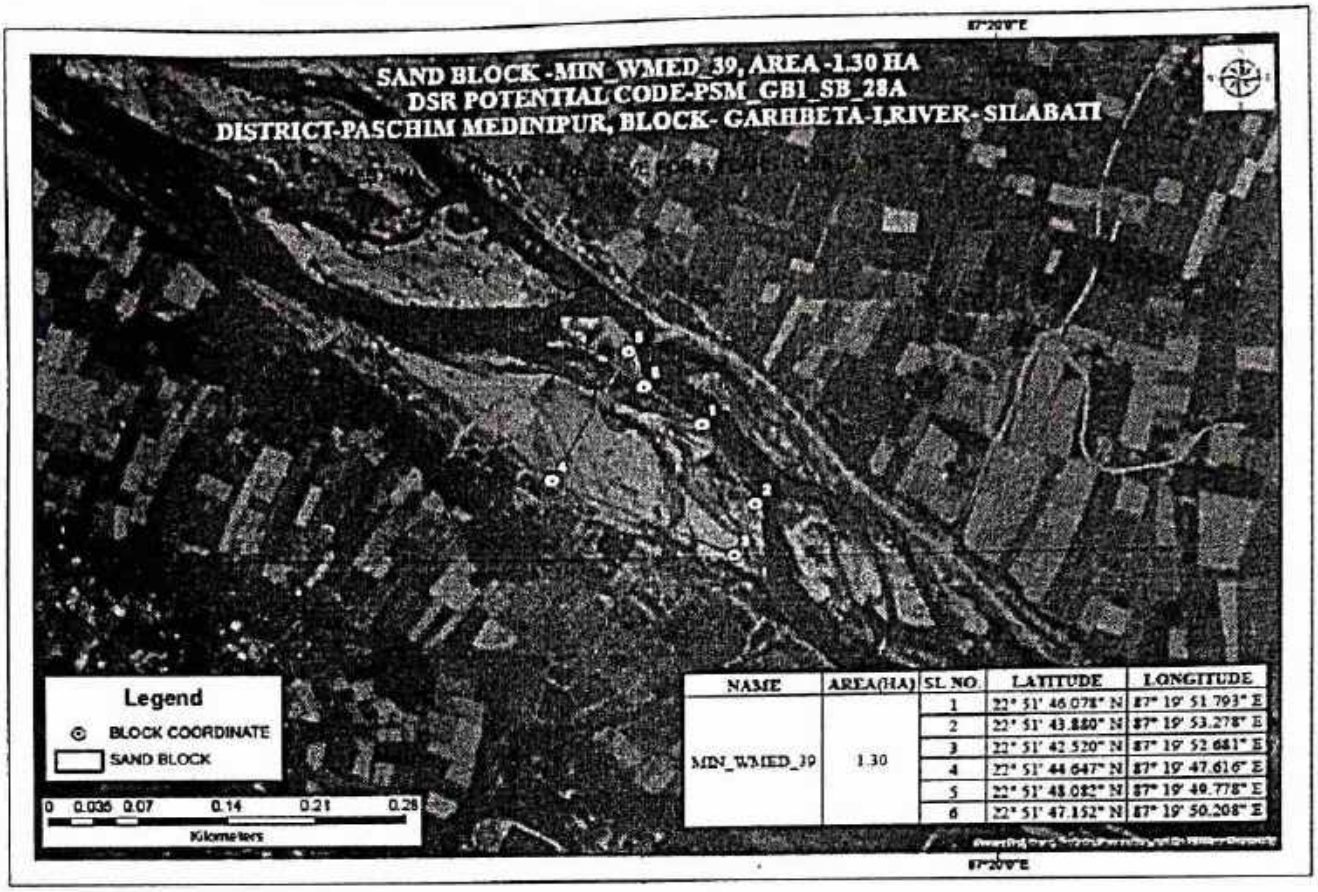
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Geo-reference co-ordinate of the sand block



NAME	AREA(HA)	SL NO	LATITUDE	LONGITUDE
MIN_WMED_39	1.30	1	22° 51' 46.078" N	87° 19' 51.793" E
		2	22° 51' 43.880" N	87° 19' 53.278" E
		3	22° 51' 42.520" N	87° 19' 52.681" E
		4	22° 51' 44.647" N	87° 19' 47.616" E
		5	22° 51' 48.082" N	87° 19' 49.778" E
		6	22° 51' 47.152" N	87° 19' 50.208" E

West Bengal Mineral Development and Trading Corporation Limited (WBMDTCL)

(A Government of West Bengal Undertaking)

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For

Selection of Mine Developer and Operator (MDO) of Sand Blocks in West Bengal

Nodal Officer:
Managing Director, WBMDTCL
3rd Floor, DJ-10 (WBIIDC Building) DJ Block, Sector II, Salt Lake City Kolkata 700091
Contact:033-23590073
Email Id: tenderwbmdtcl@gmail.com

Individual RFP Document

RFP No: PSHMD_20_20122024_A07 Dated. 20.12.2024

(Basic RFP Document-35 pages uploaded in the WBMDTCL website (https://mdtcl.wb.gov.in/) + Individual RFP Document-4 pages, Total 39 Pages)

Bid Data Sheet & Bid Schedule

Name of the Work	Selection of Mine Developer and Operator (MDO) of Sand Blocks in West Bengal
RFP Number and Date	RFP No.: **PSHMD_20_20122024_A07 Dated. 20.12.2024**
Non-Refundable RFP Document Fee	**17,700/-**(Base Price- Rs15,000/-+18%GST)
Details of the Sand Block	***Block ID:*** MIN_WMED_40 ***Category:*** A ***District:*** PASCHIM MEDINIPUR ***River:*** *SILABATI* ***Sand block area:*** *1.710* Ha ***Estimated Annual Mineable Reserves (Cr. Cft.): 0.074 Cr. Cft.***
Mode of submission of Bid	Online
e-auction portal of Govt. of West Bengal	http://www.eauction.gov.in
Earnest Money Deposit	INR 6,07,000 /-(INR **Six Lakh Seven Thousand** only)
Performance Security	To be paid by successful bidder in the form of a Bank Guarantee from a ***Scheduled Commercial Bank in India payable at Kolkata, West Bengal***
Date of publication of Tender on website	**20.12.2024 at 10:00 Hrs.**
Last date of submission of online pre-bid queries	**26.12.2024 till 17.00Hrs.**
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Link for the Online Pre-Bid conference	Link: Join Zoom Meeting https://us06web.zoom.us/j/81762080843?pwd=sL5DlHmzc5sqpebtZMc7wlXv4CPbuq.1 Meeting ID: 817 6208 0843 Passcode: 972341
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End of electronic auction	**20.01.2025 at 17:00 Hrs**
Intimation to the Preferred Bidder	To be intimated later
Contact Details	Contact:033-23590073 Emailid:tenderwbmdtcl@gmail.com

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Managing Director
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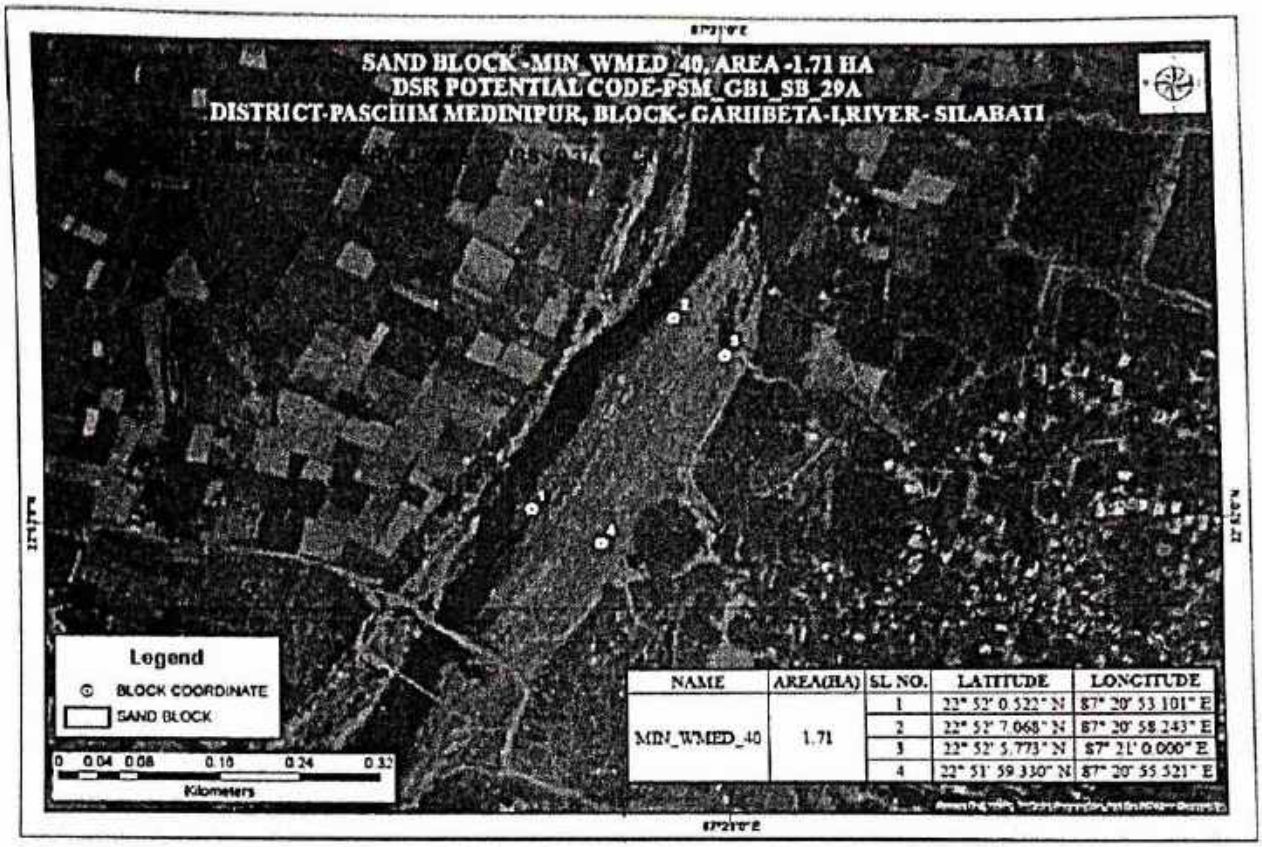
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Geo-reference co-ordinate of the sand block



NAME	AREA(HA)	SL NO.	LATITUDE	LONGITUDE
MIN_WMED_40	1.71	1	22° 52' 0.522" N	87° 20' 53.101" E
		2	22° 52' 7.068" N	87° 20' 58.243" E
		3	22° 52' 5.773" N	87° 21' 0.000" E
		4	22° 51' 59.330" N	87° 20' 55.521" E

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(A Government of West Bengal Undertaking)

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Nodal Officer:
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3rd Floor, DJ-10 (WBIIDC Building) DJ Block, Sector II, Salt Lake City Kolkata 700091
Contact:033-23590073
Email id: tenderwbmdtcl@gmail.com

Individual RFP Document

RFP No: PSHMD_21_20122024_A08 Dated. 20.12.2024

(Basic RFP Document-35 pages uploaded in the WBMDTCL website (https://mdtcl.wb.gov.in/) + Individual RFP Document-4 pages, Total 39 Pages)

Bid Data Sheet & Bid Schedule

Name of the Work	Selection of Mine Developer and Operator (MDO) of Sand Blocks in West Bengal
RFP Number and Date	RFP No.: **PSHMD_21_20122024_A08 Dated. 20.12.2024**
Non-Refundable RFP Document Fee	**17,700/-**(Base Price- Rs15,000/-+18%GST)
Details of the Sand Block	***Block ID:*** MIN_WMED_41 ***Category:*** A ***District:*** PASCHIM MEDINIPUR ***River:*** *SILABATI* ***Sand block area:*** *1.210* Ha ***Estimated Annual Mineable Reserves (Cr. Cft.): 0.054 Cr. Cft.***
Mode of submission of Bid	Online
e-auction portal of Govt. of West Bengal	http://www.eauction.gov.in
Earnest Money Deposit	**INR 4,43,000 /-(INR Four Lakh Forty Three Thousand only)**
Performance Security	To be paid by successful bidder in the form of a Bank Guarantee from a ***Scheduled Commercial Bank in India payable at Kolkata, West Bengal***
Date of publication of Tender on website	**20.12.2024 at 10:00 Hrs.**
Last date of submission of online pre-bid queries	**26.12.2024 till 17.00Hrs.**
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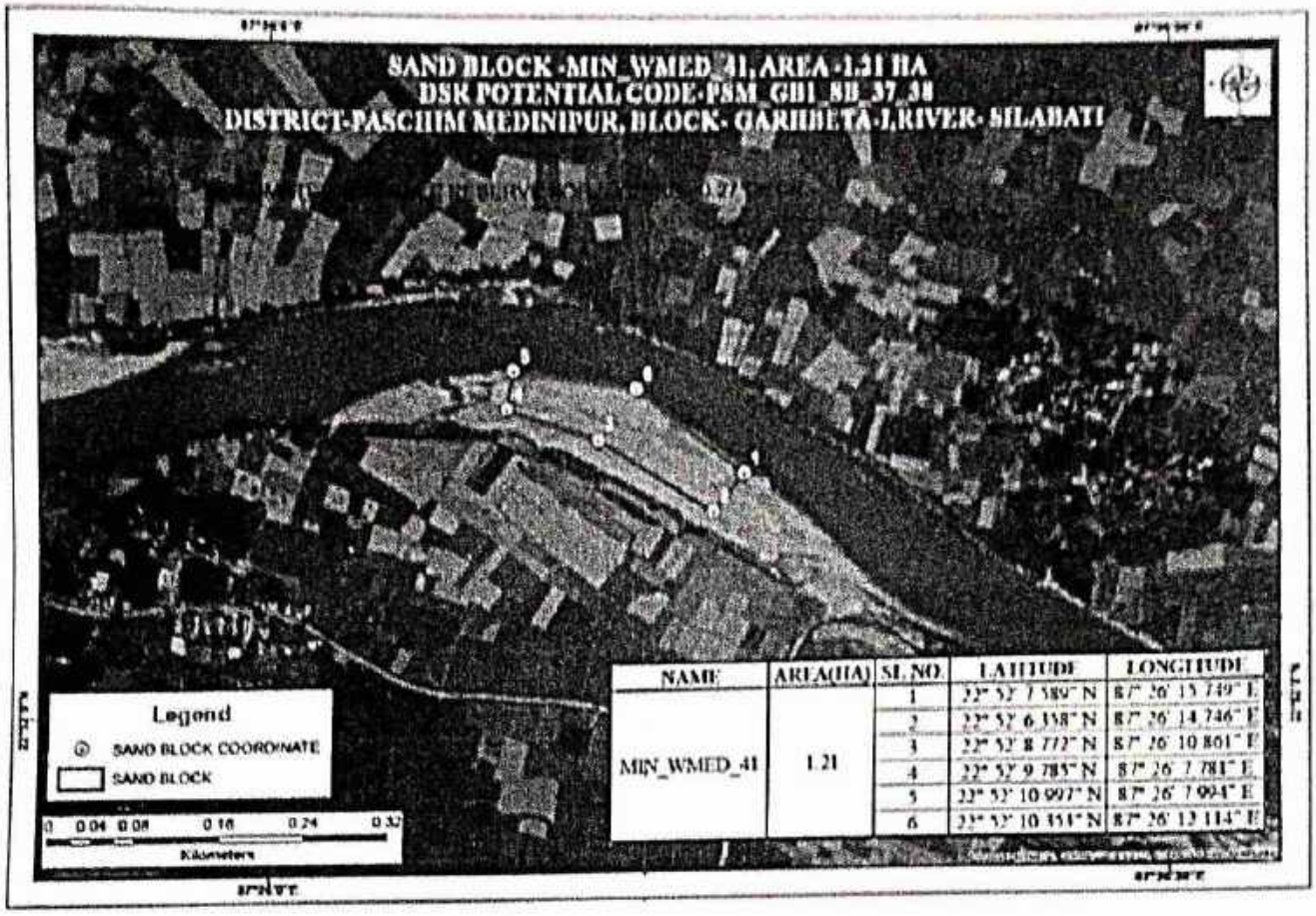
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Geo-reference co-ordinate of the sand block



NAME	AREA(HA)	SL NO.	LATITUDE	LONGITUDE
MIN_WMED_41	1.21	1	22° 52' 7.589" N	87° 26' 15.749" E
		2	22° 52' 6.358" N	87° 26' 14.746" E
		3	22° 52' 8.772" N	87° 26' 10.801" E
		4	22° 52' 9.785" N	87° 26' 7.781" E
		5	22° 52' 10.997" N	87° 26' 7.994" E
		6	22° 52' 10.354" N	87° 26' 12.114" E

West Bengal Mineral Development and Trading Corporation Limited (WBMDTCL)

(A Government of West Bengal Undertaking)

Request for Proposal(RFP) from Empaneled MDOs

For

Selection of Mine Developer and Operator(MDO) of Sand Blocks in West Bengal

NodalOfficer:
ManagingDirector, WBMDTCL
3rdFloor, DJ-10(WBIIDCBuilding) DJ Block, Sector II, Salt Lake City Kolkata 700091
Contact:033-23590073
Emailid: tenderwbmdtcl@gmail.com

Individual RFP Document

RFPNo: PURBN_17_20122024_A01 Dated. 20.12.2024

(Basic RFP Document-35 pages uploaded in the WBMDTCL website (https://mdtcl.wb.gov.in/) + Individual RFP Document-4 pages, Total 39 Pages)

Bid Data Sheet& Bid Schedule

Name of the Work	Selection of Mine Developer and Operator (MDO) of Sand Blocks in West Bengal
RFP Number and Date	RFP No.: **PURBN_17_20122024_A01 Dated. 20.12.2024**
Non-Refundable RFP Document Fee	**17,700/-**(Base Price- Rs15,000/-+18%GST)
Details of the Sand Block	***Block ID:*** MIN_EBUR_19 ***Category:*** A ***District:*** PURBA BARDHAMAN ***River:*** *AJOY* ***Sand block area:*** *2.28* Ha ***Estimated Annual Mineable Reserves (Cr. Cft.): 0.138 Cr. Cft.***
Mode of submission of Bid	Online
e-auction portal of Govt.of WestBengal	http://www.eauction.gov.in
Earnest Money Deposit	INR **11,31,000 /-**(INR **Eleven Lakh Thirty One Thousand** only)
Performance Security	To be paid by successful bidder in the form of a Bank Guarantee from a ***Scheduled Commercial Bank in India payable at Kolkata, West Bengal***
Date of publication of Tender on website	**20.12.2024 at 10:00 Hrs.**
Last date of submission of online pre-bidqueries	**26.12.2024 till 17.00Hrs.**
Online Pre-Bid conference	**30.12.2024 at 14.00Hrs.**
Link for the Online Pre-Bid conference	Link: Join Zoom Meeting https://us06web.zoom.us/j/81762080843?pwd=sL5DlHmzc5sqpebtZMc7wlXv4CPbuq.1 Meeting ID: 817 6208 0843 Passcode: 972341
Last Date/Time for submission of documents through Online Mode	**13.01.2025 up to 16:00Hrs.**
Last Date/Time for submission of documents through Offline Mode	**13.01.2025 up to 17:00Hrs.**
Conduct of electronic auction	**20.01.2025 at 10:00Hrs.**
End of electronic auction	**20.01.2025 at 17:00 Hrs**
Intimation to the Preferred Bidder	To be intimated later
Contact Details	Contact: 033-23590073 Email id: tenderwbmdtcl@gmail.com

Note: Above schedule may be changed by WBMDTCL at any time at its own discretion. Pleasecheck the website: https://mdtcl.wb.gov.in/ and online NIC auction portalfrom time to time for furtherupdates.

Sd/-
Managing Director
West Bengal Mineral Development &Trading Corporation Limited.

Documents required to be submitted to participate in e-auction

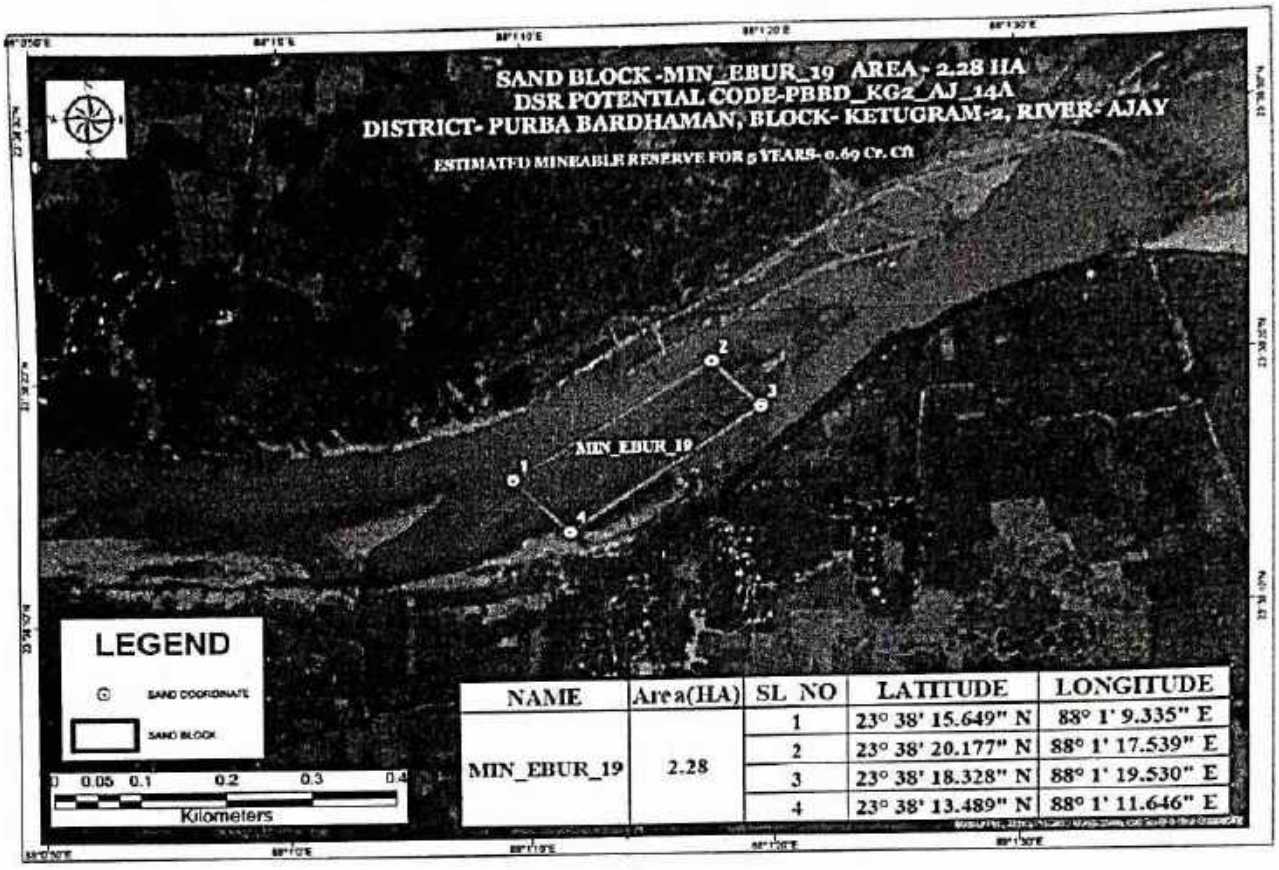
Documents to be submitted online

1. Application Fee (to be submitted by the bidder in "Empaneled MDO Login" of WBMDTCL website https://mdtcl.wb.gov.in/)
2. Earnest Money Deposit (EMD) (to be submitted by the bidder in "Empaneled MDOLogin" module of WBMDTCL website https://mdtcl.wb.gov.in/)
3. Payment Receipt copy of the Application Fee and EMD (to be uploaded in e-auction portal http://www.eauction.gov.in at the time of submission of Bid)

Documents to be submitted offline

1. FORM-A: Format for Site Visit Certificate and Declaration (to be submitted physically in sealed envelope super scribing the RFP No, Bidder Name and Bidder ID, as per the timeline given in the Bid Data Sheet & Bid Schedule).
2. FORM-E Format for Net worth certificate of bidder (to be submitted physically in sealed envelope super scribing the RFP No, Bidder Name and Bidder ID, as per the timeline given in the Bid Data Sheet & Bid Schedule).
3. Self-certified scanned copy of the receipt of RFP DocumentFee & EMD has to be submitted in a sealed envelope by super scribing RFP no., Name of the Bidder and Bidder Id, as per the timeline given in the Bid Data Sheet & Bid Schedule.

Geo-referenceco-ordinateofthesandblock



NAME	Area(HA)	SL NO	LATITUDE	LONGITUDE
MIN_EBUR_19	2.28	1	23° 38' 15.649" N	88° 1' 9.335" E
		2	23° 38' 20.177" N	88° 1' 17.539" E
		3	23° 38' 18.328" N	88° 1' 19.530" E
		4	23° 38' 13.489" N	88° 1' 11.646" E

West Bengal Mineral Development and Trading Corporation Limited (WBMDTCL)

(A Government of West Bengal Undertaking)

Request for Proposal(RFP) from Empaneled MDOs

For

Selection of Mine Developer and Operator(MDO) of Sand Blocks in West Bengal

NodalOfficer:
Managing Director, WBMDTCL
3rdFloor, DJ-10(WBIIDCBuilding) DJ Block, Sector II, Salt Lake City Kolkata 700091
Contact:033-23590073
Email id: tenderwbmdtcl@gmail.com

Individual RFP Document

RFPNo: PURBN_18_20122024_A02 Dated. 20.12.2024

(Basic RFP Document-35 pages uploaded in the WBMDTCL website (https://mdtcl.wb.gov.in/) + Individual RFP Document-4 pages, Total 39 Pages)

Bid Data Sheet& Bid Schedule

Name of the Work	Selection of Mine Developer and Operator (MDO) of Sand Blocks in West Bengal
RFP Number and Date	RFP No.: **PURBN_18_20122024_A02 Dated. 20.12.2024**
Non-Refundable RFP Document Fee	17,700/-(Base Price- Rs15,000/-+18%GST)
Details of the Sand Block	***Block ID:*** MIN_EBUR_21 ***Category:*** A ***District:*** PURBA BARDHAMAN ***River:*** *DARAKESHWAR* ***Sand block area:*** *9.12* Ha ***Estimated Annual Mineable Reserves (Cr. Cft.): 0.550 Cr. Cft.***
Mode of submission of Bid	Online
e-auction portal of Govt.of WestBengal	http://www.eauction.gov.in
Earnest Money Deposit	**INR 45,09,000 /-(INR Forty Five Lakh Nine Thousand only)**
Performance Security	To be paid by successful bidder in the form of a Bank Guarantee from a ***Scheduled Commercial Bank in India payable at Kolkata, West Bengal***
Date of publication of Tender on website	**20.12.2024 at 10:00 Hrs.**
Last date of submission of online pre-bid queries	**26.12.2024 till 17.00Hrs.**
Online Pre-Bid conference	**30.12.2024 at 14.00Hrs.**
Link for the Online Pre-Bid conference	Link: Join Zoom Meeting https://us06web.zoom.us/j/81762080843?pwd=sL5DlHmzc5sqpebtZMc7wlXv4CPbuq.1 Meeting ID: 817 6208 0843 Passcode: 972341
Last Date/Time for submission of documents through Online Mode	**13.01,2025 up to 16:00Hrs.**
Last Date/Time for submission of documents through Offline Mode	**13.01,2025 up to 17:00Hrs.**
Conduct of electronic auction	**20.01,2025 at 10:00Hrs.**
End of electronic auction	**20.01,2025 at 17:00 Hrs**
Intimation to the Preferred Bidder	To be intimated later
Contact Details	Contact: 033-23590073 Email id: tenderwbmdtcl@gmail.com

Note: Above schedule may be changed by WBMDTCL at any time at its own discretion. Please check the website: https://mdtcl.wb.gov.in/ and online NIC auction portal from time to time for further updates.

Sd/-
Managing Director
West Bengal Mineral Development &Trading Corporation Limited.

Documents required to be submitted to participate in e-auction

Documents to be submitted online

1. Application Fee (to be submitted by the bidder in "Empaneled MDO Login" of WBMDTCL website **https://mdtcl.wb.gov.in/**)

2. Earnest Money Deposit (EMD) (to be submitted by the bidder in "Empaneled MDOLogin" module of WBMDTCL website **https://mdtcl.wb.gov.in/**)

3. Payment Receipt copy of the Application Fee and EMD (to be uploaded in e-auction portal **http://www.eauction.gov.in** at the time of submission of Bid)

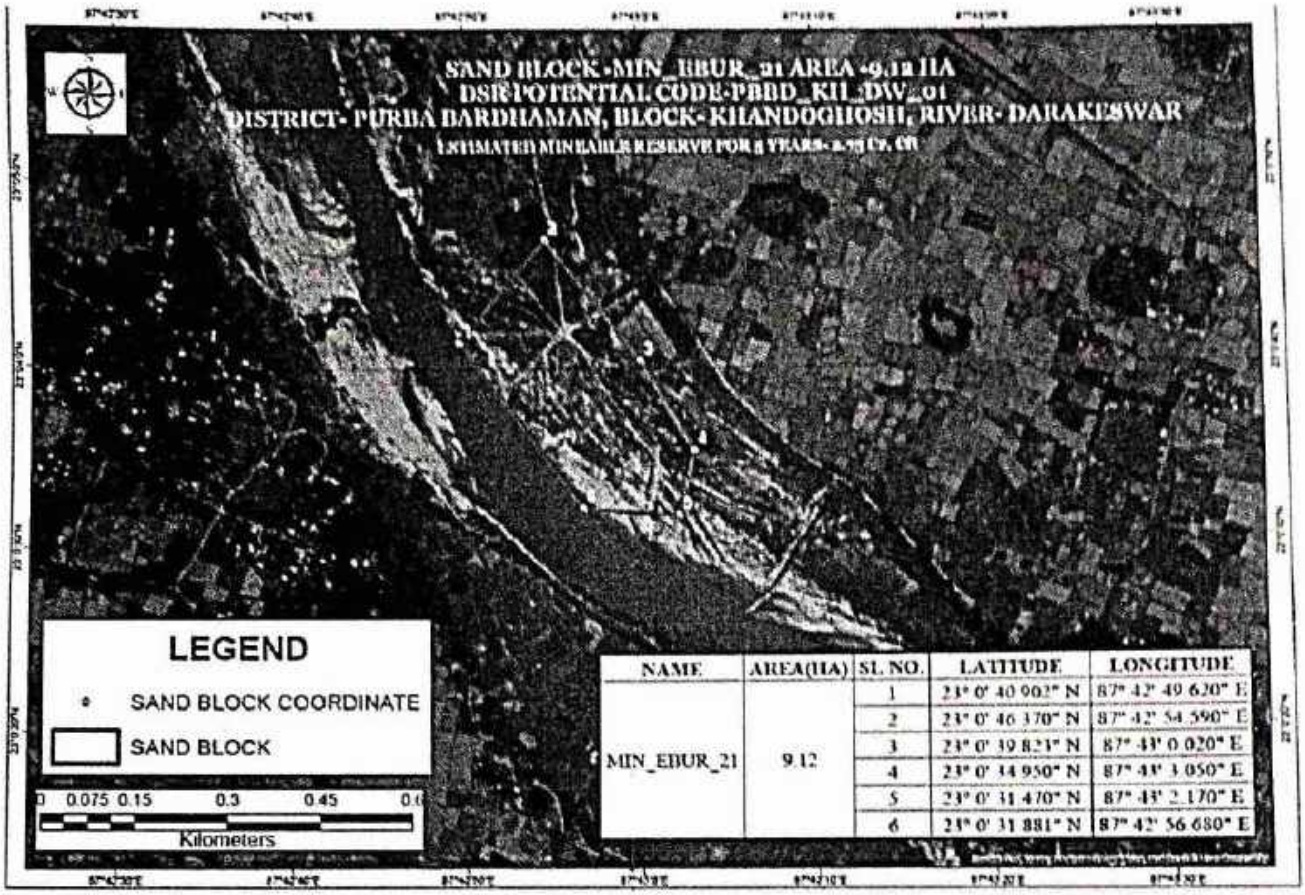
Documents to be submitted offline

1. FORM-A: Format for Site Visit Certificate and Declaration (to be submitted physically in sealed envelope super scribing the RFP No, Bidder Name and Bidder ID, as per the timeline given in the Bid Data Sheet & Bid Schedule).

2. FORM-E Format for Net worth certificate of bidder (to be submitted physically in sealed envelope super scribing the RFP No, Bidder Name and Bidder ID, as per the timeline given in the Bid Data Sheet & Bid Schedule).

3. Self-certified scanned copy of the receipt of RFP DocumentFee & EMD has to be submitted in a sealed envelope by super scribing RFP no., Name of the Bidder and Bidder Id, as per the timeline given in the Bid Data Sheet & Bid Schedule.

Geo-reference co-ordinate of the sand block



NAME	AREA(HA)	SL. NO.	LATITUDE	LONGITUDE
MIN_EBUR_21	9.12	1	23° 0' 40.902" N	87° 42' 49.620" E
		2	23° 0' 46.370" N	87° 42' 54.590" E
		3	23° 0' 39.823" N	87° 43' 0.020" E
		4	23° 0' 34.950" N	87° 43' 3.050" E
		5	23° 0' 31.470" N	87° 43' 2.170" E
		6	23° 0' 31.881" N	87° 42' 56.680" E

West Bengal Mineral Development and Trading Corporation Limited (WBMDTCL)

(A Government of West Bengal Undertaking)

Request for Proposal(RFP) from Empaneled MDOs

For

Selection of Mine Developer and Operator(MDO) of Sand Blocks in West Bengal

Nodal Officer:
Managing Director, WBMDTCL
3rdFloor, DJ-10(WBIIDCBuilding) DJ Block, Sector II, Salt Lake City Kolkata 700091
Contact:033-23590073
Email id: tenderwbmdtcl@gmail.com

Individual RFP Document

RFP No: PURBN_27_20122024_A08 Dated. 20.12.2024

(Basic RFP Document-35 pages uploaded in the WBMDTCL website (https://mdtcl.wb.gov.in/) + Individual RFP Document-4 pages, Total 39 Pages)

Bid Data Sheet& Bid Schedule

Name of the Work	Selection of Mine Developer and Operator (MDO) of Sand Blocks in West Bengal
RFP Number and Date	RFP No.: **PURBN_22_20122024_A03 Dated. 20.12.2024**
Non-Refundable RFP Document Fee	**17,700/-(Base Price- Rs15,000/-+18%GST)**
Details of the Sand Block	***Block ID:*** MIN_EBUR_49 ***Category:*** A ***District:*** PURBA BARDHAMAN ***River:*** *DAMODAR* ***Sand block area:*** *6.32* Ha ***Estimated Annual Mineable Reserves (Cr. Cft.): 0.384 Cr. Cft.***
Mode of submission of Bid	Online
e-auction portal of Govt.of WestBengal	http://www.eauction.gov.in
Earnest Money Deposit	INR **31,48,000 /-(INR Thirty One Lakh Forty Eight Thousand only)**
Performance Security	To be paid by successful bidder in the form of a Bank Guarantee from a ***Scheduled Commercial Bank in India payable at Kolkata, West Bengal***
Date of publication of Tender on website	**20.12.2024 at 10:00 Hrs.**
Last date of submission of online pre-bid queries	**26.12.2024 till 17.00Hrs.**
Online Pre-Bid conference	**30.12.2024 at 14.00Hrs.**
Link for the Online Pre-Bid conference	Link: Join Zoom Meeting https://us06web.zoom.us/j/81762080843?pwd=sL5DIHmzc5sqpebtZMc7wlXv4CPbuq.1 Meeting ID: 817 6208 0843 Passcode: 972341
Last Date/Time for submission of documents through Online Mode	**13.01.2025 up to 16:00Hrs.**
Last Date/Time for submission of documents through Offline Mode	**13.01.2025 up to 17:00Hrs.**
Conduct of electronic auction	**20.01.2025 at 10:00Hrs.**
End of electronic auction	**20.01.2025 at 17:00 Hrs**
Intimation to the Preferred Bidder	To be intimated later
Contact Details	Contact: 033-23590073 Email id: tenderwbmdtcl@gmail.com

Note: Above schedule may be changed by WBMDTCL at any time at its own discretion. Please check the website: https://mdtcl.wb.gov.in/ and online NIC auction portal from time to time for further updates.

Sd/-
Managing Director
West Bengal Mineral Development &Trading Corporation Limited.

Documents required to be submitted to participate in e-auction

Documents to be submitted online

1. Application Fee (to be submitted by the bidder in "Empaneled MDO Login" of WBMDTCL website **https://mdtcl.wb.gov.in/)**

2. Earnest Money Deposit (EMD) (to be submitted by the bidder in "Empaneled MDO Login" module of WBMDTCL website **https://mdtcl.wb.gov.in/)**

3. Payment Receipt copy of the Application Fee and EMD (to be uploaded in e-auction portal **http://www.eauction.gov.in** at the time of submission of Bid)

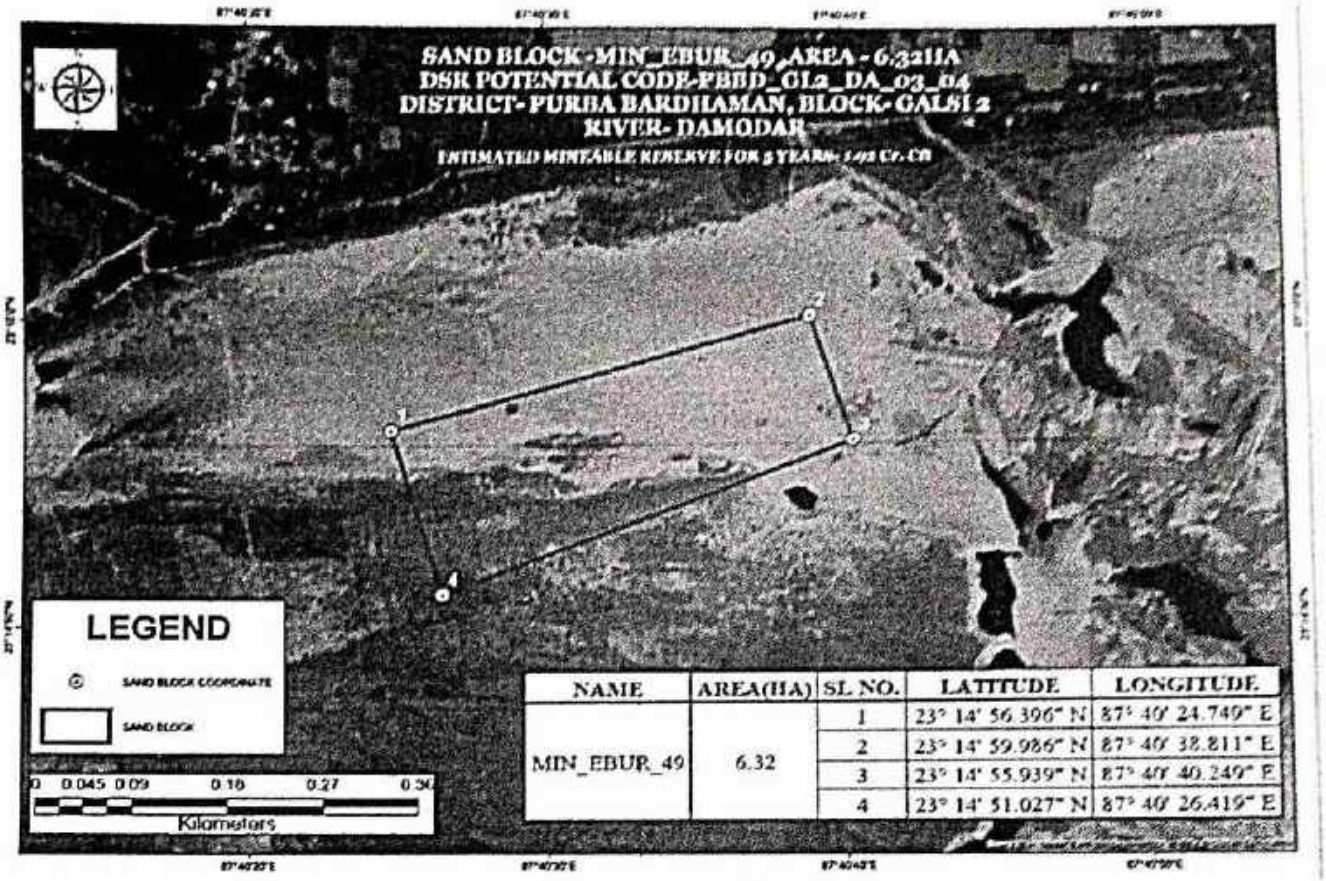
Documents to be submitted offline

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2. FORM-E Format for Net worth certificate of bidder (to be submitted physically in sealed envelope super scribing the RFP No, Bidder Name and Bidder ID, as per the timeline given in the Bid Data Sheet & Bid Schedule).

3. Self-certified scanned copy of the receipt of RFP Document Fee & EMD has to be submitted in a sealed envelope by super scribing RFP no., Name of the Bidder and Bidder Id, as per the timeline given in the Bid Data Sheet & Bid Schedule.

Geo-reference co-ordinate of the sand block



NAME	AREA(HA)	SL NO.	LATITUDE	LONGITUDE
MIN_EBUR_49	6.32	1	23° 14' 56.396" N	87° 40' 24.749" E
		2	23° 14' 59.986" N	87° 40' 38.811" E
		3	23° 14' 55.939" N	87° 40' 40.249" E
		4	23° 14' 51.027" N	87° 40' 26.419" E

West Bengal Mineral Development and Trading Corporation Limited (WBMDTCL)

(A Government of West Bengal Undertaking)

Request for Proposal(RFP) from Empaneled MDOs

For

Selection of Mine Developer and Operator(MDO) of Sand Blocks in West Bengal

Nodal Officer:
Managing Director, WBMDTCL
3rdFloor, DJ-10(WBIIDCBuilding) DJ Block, Sector II, Salt Lake City Kolkata 700091
Contact:033-23590073
Email id: tenderwbmdtcl@gmail.com

Individual RFP Document

RFP No: PURBN_23_20122024_A04 Dated. 20.12.2024

(Basic RFP Document-35 pages uploaded in the WBMDTCL website (https://mdtcl.wb.gov.in/) + Individual RFP Document-4 pages, Total 39 Pages)

Bid Data Sheet& Bid Schedule

Name of the Work	Selection of Mine Developer and Operator (MDO) of Sand Blocks in West Bengal
RFP Number and Date	RFP No.: **PURBN_23_20122024_A04 Dated. 20.12.2024**
Non-Refundable RFP Document Fee	**17,700/-**(Base Price- Rs15,000/-+18%GST)
Details of the Sand Block	***Block ID:*** MIN_EBUR_50 ***Category:*** A ***District:*** PURBA BARDHAMAN ***River:*** *DAMODAR* ***Sand block area:*** *9.18* Ha ***Estimated Annual Mineable Reserves (Cr. Cft.): 0.552 Cr. Cft.***
Mode of submission of Bid	Online
e-auction portal of Govt.of WestBengal	http://www.eauction.gov.in
Earnest Money Deposit	INR **45,25,000 /-(INR Forty Five Lakh Twenty Five Thousand** only)
Performance Security	To be paid by successful bidder in the form of a Bank Guarantee from a ***Scheduled Commercial Bank in India payable at Kolkata, West Bengal***
Date of publication of Tender on website	**20.12.2024 at 10:00 Hrs.**
Last date of submission of online pre-bid queries	**26.12.2024 till 17.00Hrs.**
Online Pre-Bid conference	**30.12.2024 at 14.00Hrs.**
Link for the Online Pre-Bid conference	Link: Join Zoom Meeting https://us06web.zoom.us/j/81762080843?pwd=sL5DIHmzc5sqpebtZMc7wlXv4CPbuq.1 Meeting ID: 817 6208 0843 Passcode: 972341
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Conduct of electronic auction	**20.01.2025 at 10:00Hrs.**
End of electronic auction	**20.01.2025 at 17:00 Hrs**
Intimation to the Preferred Bidder	To be intimated later
Contact Details	Contact: 033-23590073 Email id: tenderwbmdtcl@gmail.com

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Sd/-

Managing Director

West Bengal Mineral Development &Trading Corporation Limited.

Documents required to be submitted to participate in e-auction

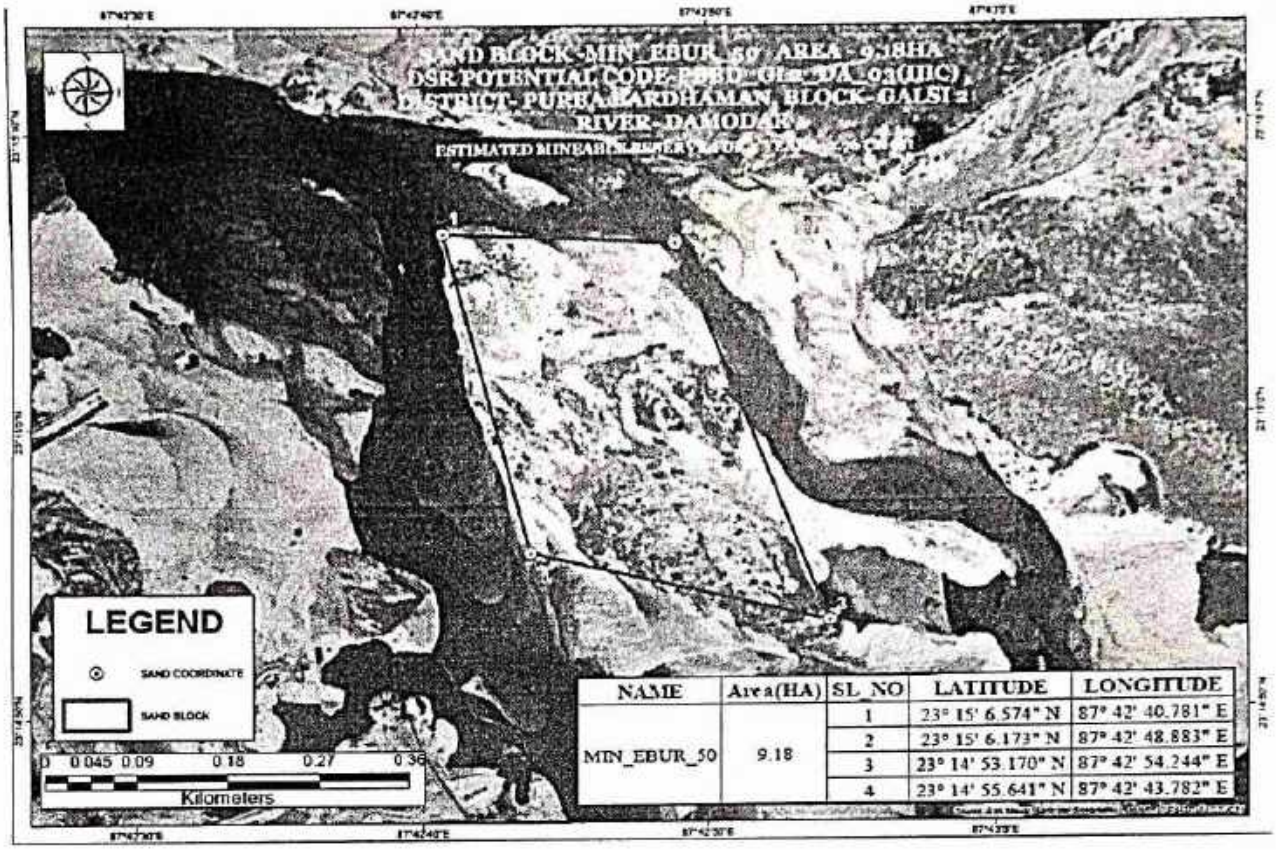
Documents to be submitted online

1. Application Fee (to be submitted by the bidder in "Empaneled MDO Login" of WBMDTCL website **https://mdtcl.wb.gov.in/**)
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Documents to be submitted offline

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Geo-reference co-ordinate of the sand block



NAME	Area(HA)	SL_NO	LATITUDE	LONGITUDE
MIN_EBUR_50	9.18	1	23° 15' 6.574" N	87° 42' 40.781" E
		2	23° 15' 6.173" N	87° 42' 48.883" E
		3	23° 14' 53.170" N	87° 42' 54.244" E
		4	23° 14' 55.641" N	87° 42' 43.782" E

West Bengal Mineral Development and Trading Corporation Limited (WBMDTCL)

(A Government of West Bengal Undertaking)

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For

Selection of Mine Developer and Operator(MDO) of Sand Blocks in West Bengal

Nodal Officer:
Managing Director, WBMDTCL
3rdFloor, DJ-10(WBIIDCBuilding) DJ Block, Sector II, Salt Lake City Kolkata 700091
Contact:033-23590073
Email id: tenderwbmdtcl@gmail.com

Individual RFP Document

RFP No: PURBN_24_20122024_A05 Dated. 20.12.2024

(Basic RFP Document-35 pages uploaded in the WBMDTCL website (https://mdtcl.wb.gov.in/) + Individual RFP Document-4 pages, Total 39 Pages)

Bid Data Sheet& Bid Schedule

Name of the Work	Selection of Mine Developer and Operator (MDO) of Sand Blocks in West Bengal
RFP Number and Date	RFP No.: **PURBN_24_20122024_A05 Dated. 20.12.2024**
Non-Refundable RFP Document Fee	**17,700/-(Base Price- Rs15,000/-+18%GST)**
Details of the Sand Block	***Block ID:*** MIN_EBUR_52 ***Category:*** A ***District:*** PURBA BARDHAMAN ***River:*** *DAMODAR* ***Sand block area:*** *12.39* Ha ***Estimated Annual Mineable Reserves (Cr. Cft.): 0.752 Cr. Cft.***
Mode of submission of Bid	Online
e-auction portal of Govt.of WestBengal	http://www.eauction.gov.in
Earnest Money Deposit	**INR 61,65,000 /-(INR Sixty One Lakh Sixty Five Thousand only)**
Performance Security	To be paid by successful bidder in the form of a Bank Guarantee from a ***Scheduled Commercial Bank in India payable at Kolkata, West Bengal***
Date of publication of Tender on website	**20.12.2024 at 10:00 Hrs.**
Last date of submission of online pre-bid queries	**26.12.2024 till 17.00Hrs.**
Online Pre-Bid conference	**30.12.2024 at 14.00Hrs.**
Link for the Online Pre-Bid conference	Link: Join Zoom Meeting https://us06web.zoom.us/j/81762080843?pwd=sL5DlHmzc5sqpebtZMc7wlXv4CPbuq.1 Meeting ID: 817 6208 0843 Passcode: 972341
Last Date/Time for submission of documents through Online Mode	**13.01.2025 up to 16:00Hrs.**
Last Date/Time for submission of documents through Offline Mode	**13.01.2025 up to 17:00Hrs.**
Conduct of electronic auction	**20.01.2025 at 10:00Hrs.**
End of electronic auction	**20.01.2025 at 17:00 Hrs**
Intimation to the Preferred Bidder	To be intimated later
Contact Details	Contact: 033-23590073 Email id: tenderwbmdtcl@gmail.com

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Sd/-
Managing Director
West Bengal Mineral Development &Trading Corporation Limited.

Documents required to be submitted to participate in e-auction

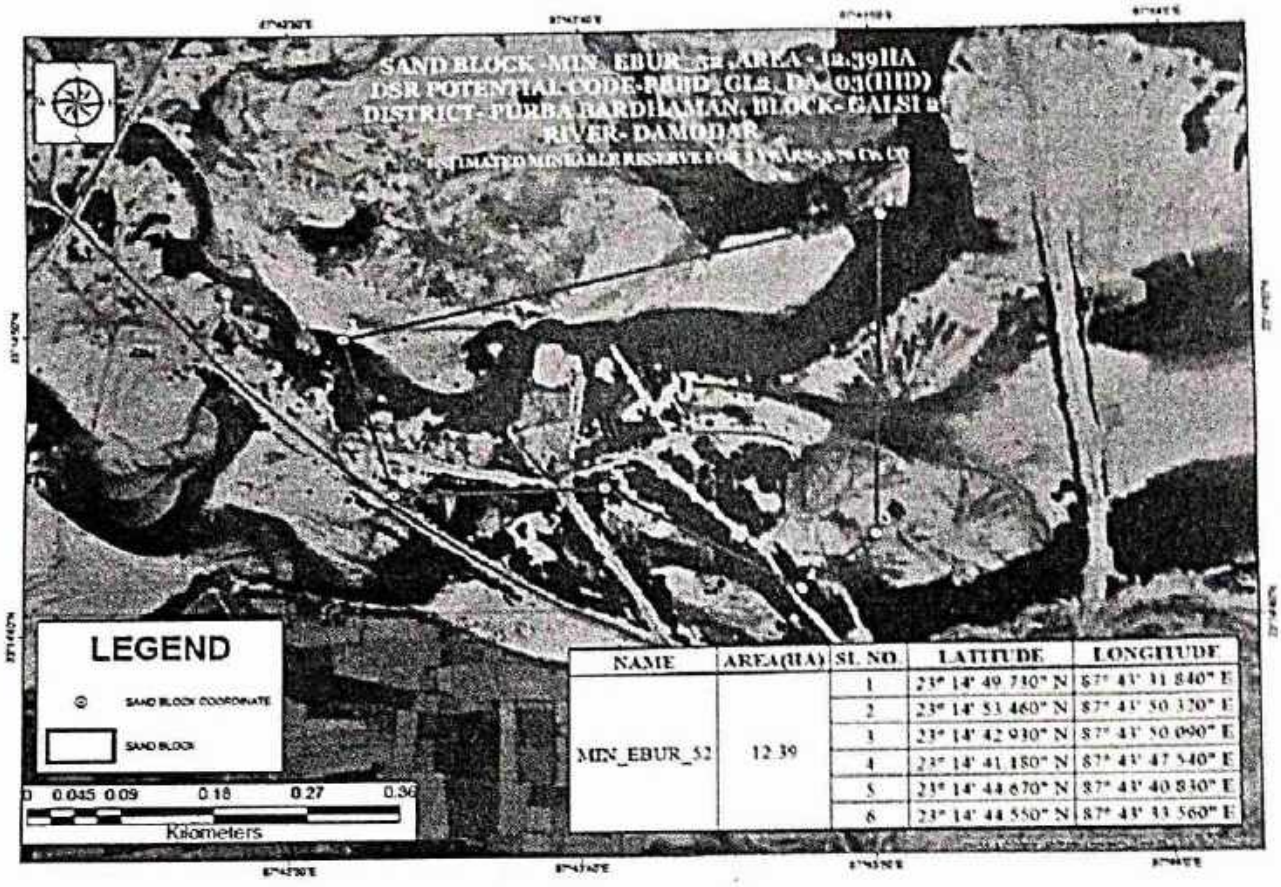
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3. Payment Receipt copy of the Application Fee and EMD (to be uploaded in e-auction portal **http://www.eauction.gov.in** at the time of submission of Bid)

Documents to be submitted offline

1. FORM-A: Format for Site Visit Certificate and Declaration (to be submitted physically in sealed envelope super scribing the RFP No, Bidder Name and Bidder ID, as per the timeline given in the Bid Data Sheet & Bid Schedule).
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Geo-reference co-ordinate of the sand block



NAME	AREA(HA)	SL NO.	LATITUDE	LONGITUDE
MIN_EBUR_52	12.39	1	23° 14' 49.730" N	87° 43' 31.840" E
		2	23° 14' 53.460" N	87° 43' 50.320" E
		3	23° 14' 42.930" N	87° 43' 50.090" E
		4	23° 14' 41.150" N	87° 43' 47.540" E
		5	23° 14' 44.670" N	87° 43' 40.830" E
		6	23° 14' 44.550" N	87° 43' 33.560" E

West Bengal Mineral Development and Trading Corporation Limited (WBMDTCL)

(A Government of West Bengal Undertaking)

Request for Proposal(RFP) from Empaneled MDOs

For

Selection of Mine Developer and Operator(MDO) of Sand Blocks in West Bengal

Nodal Officer:

Managing Director, WBMDTCL

3rdFloor, DJ-10(WBIIDCBuilding) DJ Block, Sector II, Salt Lake City Kolkata 700091

Contact:033-23590073

Email id: tenderwbmdtcl@gmail.com

Individual RFP Document

RFP No: PURBN_25_20122024_A06 Dated. 20.12.2024

(Basic RFP Document-35 pages uploaded in the WBMDTCL website (https://mdtcl.wb.gov.in/) + Individual RFP Document-4 pages, Total 39 Pages)

Bid Data Sheet& Bid Schedule

Name of the Work	Selection of Mine Developer and Operator (MDO) of Sand Blocks in West Bengal
RFP Number and Date	RFP No.: **PURBN_25_20122024_A06 Dated. 20.12.2024**
Non-Refundable RFP Document Fee	**17,700/-**(Base Price- Rs15,000/-+18%GST)
Details of the Sand Block	***Block ID:*** MIN_EBUR_53 ***Category:*** A ***District:*** PURBA BARDHAMAN ***River:*** *DAMODAR* ***Sand block area:*** *8.59* Ha ***Estimated Annual Mineable Reserves (Cr. Cft.): 0.52 Cr. Cft.***
Mode of submission of Bid	Online
e-auction portal of Govt.of WestBengal	http://www.eauction.gov.in
Earnest Money Deposit	INR **42,63,000 /-(INR Forty Two Lakh Sixty Three Thousand** only)
Performance Security	To be paid by successful bidder in the form of a Bank Guarantee from a ***Scheduled Commercial Bank in India payable at Kolkata, West Bengal***
Date of publication of Tender on website	**20.12.2024 at 10:00 Hrs.**
Last date of submission of online pre-bid queries	**26.12.2024 till 17.00Hrs.**
Online Pre-Bid conference	**30.12.2024 at 14.00Hrs.**
Link for the Online Pre-Bid conference	Link: Join Zoom Meeting https://us06web.zoom.us/j/81762080843?pwd=sL5DIHmzc5sqpebtZMc7wlXv4CPbuq.1 Meeting ID: 817 6208 0843 Passcode: 972341
Last Date/Time for submission of documents through Online Mode	**13.01,2025 up to 16:00Hrs.**
Last Date/Time for submission of documents through Offline Mode	**13.01,2025 up to 17:00Hrs.**
Conduct of electronic auction	**20.01.2025 at 10:00Hrs.**
End of electronic auction	**20.01.2025 at 17:00 Hrs**
Intimation to the Preferred Bidder	To be intimated later
Contact Details	Contact: 033-23590073 Email id: tenderwbmdtcl@gmail.com

Note: Above schedule may be changed by WBMDTCL at any time at its own discretion. Please check the website: https://mdtcl.wb.gov.in/ and online NIC auction portal from time to time for further updates.

Sd/-
Managing Director
West Bengal Mineral Development &Trading Corporation Limited.

Documents required to be submitted to participate in e-auction

Documents to be submitted online

1. Application Fee (to be submitted by the bidder in "Empaneled MDO Login" of WBMDTCL website **https://mdtcl.wb.gov.in/**)

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3. Payment Receipt copy of the Application Fee and EMD (to be uploaded in e-auction portal **http://www.eauction.gov.in** at the time of submission of Bid)

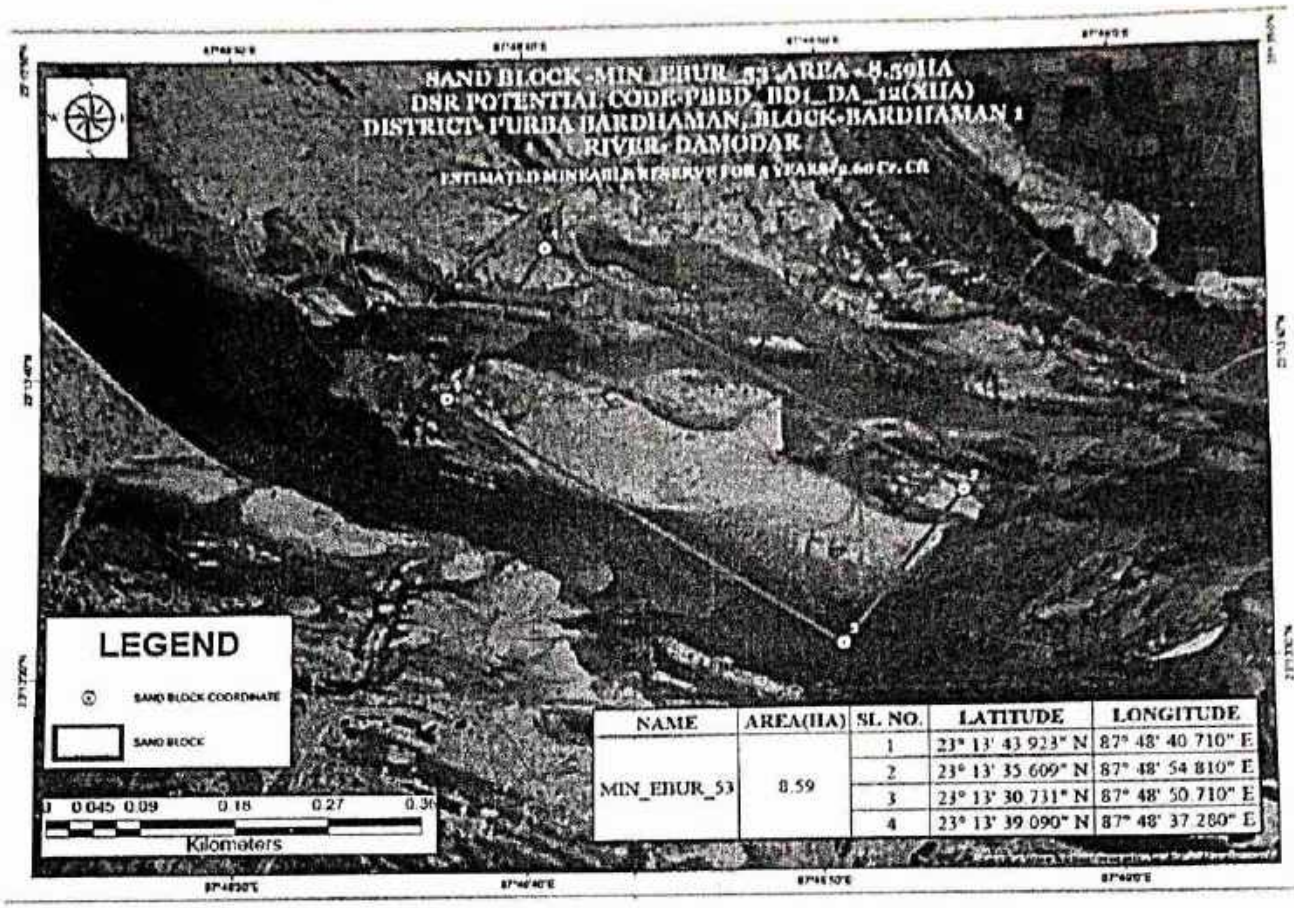
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Geo-reference co-ordinate of the sand block



NAME	AREA(HA)	SL. NO.	LATITUDE	LONGITUDE
MIN_EBUR_53	8.59	1	23° 13' 43.923" N	87° 48' 40.710" E
		2	23° 13' 35.609" N	87° 48' 54.810" E
		3	23° 13' 30.731" N	87° 48' 50.710" E
		4	23° 13' 39.090" N	87° 48' 37.280" E

West Bengal Mineral Development and Trading Corporation Limited (WBMDTCL)

(A Government of West Bengal Undertaking)

Request for Proposal(RFP) from Empaneled MDOs

For

Selection of Mine Developer and Operator(MDO) of Sand Blocks in West Bengal

Nodal Officer:
Managing Director, WBMDTCL
3rdFloor, DJ-10(WBIIDCBuilding) DJ Block, Sector II, Salt Lake City Kolkata 700091
Contact:033-23590073
Email id: tenderwbmdtcl@gmail.com

Individual RFP Document

RFP No: PURBN_26_20122024_A07 Dated. 20.12.2024

(Basic RFP Document-35 pages uploaded in the WBMDTCL website (https://mdtcl.wb.gov.in/) + Individual RFP Document-4 pages, Total 39 Pages)

Bid Data Sheet& Bid Schedule

Name of the Work	Selection of Mine Developer and Operator (MDO) of Sand Blocks in West Bengal
RFP Number and Date	RFP No.: **PURBN_26_20122024_A07 Dated. 20.12.2024**
Non-Refundable RFP Document Fee	**17,700/-(Base Price- Rs15,000/-+18%GST)**
Details of the Sand Block	***Block ID:*** MIN_EBUR_54 ***Category:*** A ***District:*** PURBA BARDHAMAN ***River:*** *DAMODAR* ***Sand block area:*** *2.49* Ha ***Estimated Annual Mineable Reserves (Cr. Cft.): 0.15 Cr. Cft.***
Mode of submission of Bid	Online
e-auction portal of Govt.of WestBengal	http://www.eauction.gov.in
Earnest Money Deposit	INR **12,30,000/-(INR Twelve Lakh Sixty Thirty Thousand only)**
Performance Security	To be paid by successful bidder in the form of a Bank Guarantee from a ***Scheduled Commercial Bank in India payable at Kolkata, West Bengal***
Date of publication of Tender on website	**20.12.2024 at 10:00 Hrs.**
Last date of submission of online pre-bid queries	**26.12.2024 till 17.00Hrs.**
Online Pre-Bid conference	**30.12.2024 at 14.00Hrs.**
Link for the Online Pre-Bid conference	Link: Join Zoom Meeting https://us06web.zoom.us/j/81762080843?pwd=sL5DlHmzc5sqpebtZMc7wlXv4CPbuq.1 Meeting ID: 817 6208 0843 Passcode: 972341
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Conduct of electronic auction	**20.01.2025 at 10:00Hrs.**
End of electronic auction	**20.01.2025 at 17:00 Hrs**
Intimation to the Preferred Bidder	To be intimated later
Contact Details	Contact: 033-23590073 Email id: tenderwbmdtcl@gmail.com

Note: Above schedule may be changed by WBMDTCL at any time at its own discretion. Please check the website: https://mdtcl.wb.gov.in/ and online NIC auction portal from time to time for further updates.

Sd/-

Managing Director

West Bengal Mineral Development &Trading Corporation Limited.

Documents required to be submitted to participate in e-auction

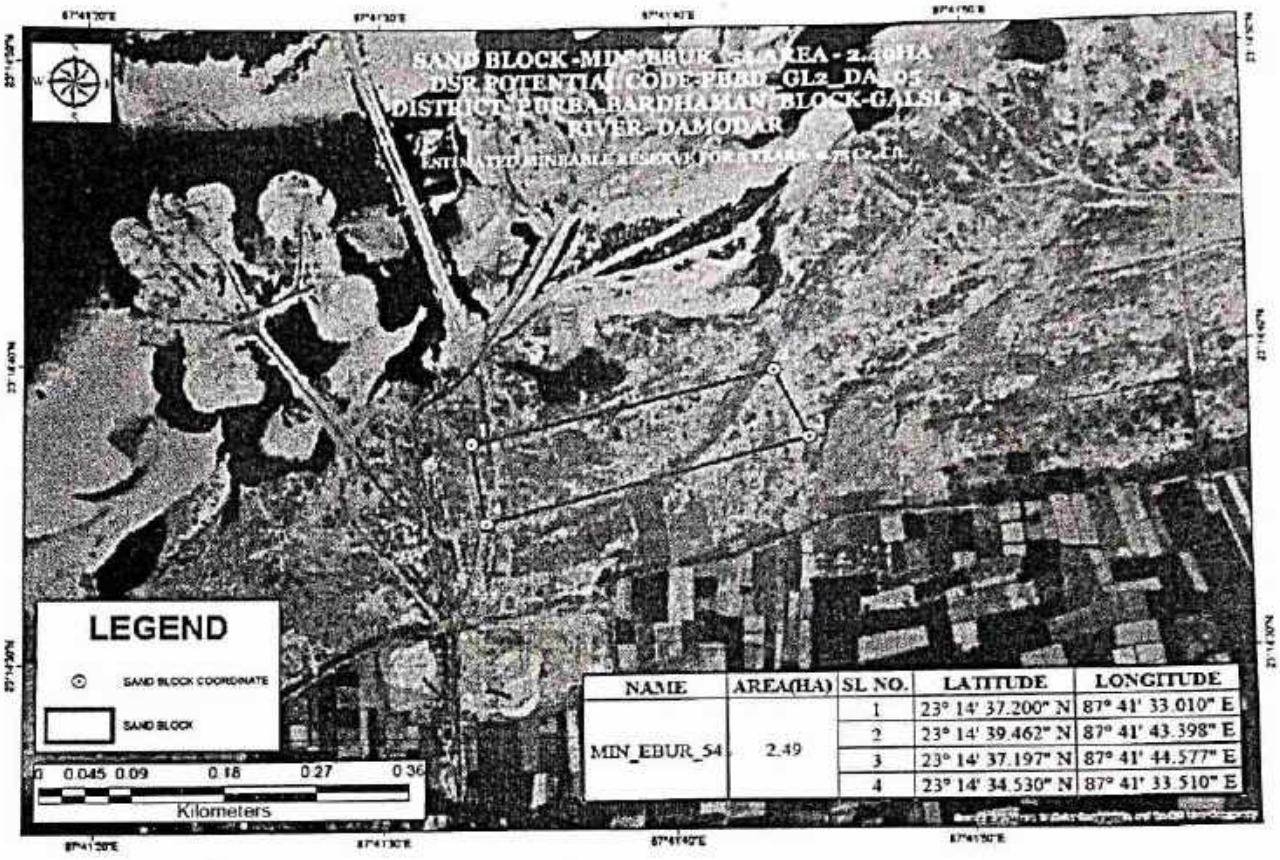
Documents to be submitted online

1. Application Fee (to be submitted by the bidder in "Empaneled MDO Login" of WBMDTCL website **https://mdtcl.wb.gov.in/**)
2. Earnest Money Deposit (EMD) (to be submitted by the bidder in "Empaneled MDOLogin" module of WBMDTCL website **https://mdtcl.wb.gov.in/**)
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Documents to be submitted offline

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Geo-reference co-ordinate of the sand block



NAME	AREA(HA)	SL NO.	LATITUDE	LONGITUDE
MIN_EBUR_54	2.49	1	23° 14' 37.200" N	87° 41' 33.010" E
		2	23° 14' 39.462" N	87° 41' 43.398" E
		3	23° 14' 37.197" N	87° 41' 44.577" E
		4	23° 14' 34.530" N	87° 41' 33.510" E

West Bengal Mineral Development and Trading Corporation Limited (WBMDTCL)

(A Government of West Bengal Undertaking)

Request for Proposal(RFP) from Empaneled MDOs

For

Selection of Mine Developer and Operator(MDO) of Sand Blocks in West Bengal

Nodal Officer:
Managing Director, WBMDTCL
3rdFloor, DJ-10(WBIIDCBuilding) DJ Block, Sector II, Salt Lake City Kolkata 700091
Contact:033-23590073
Email id: tenderwbmdtcl@gmail.com

Individual RFP Document

RFP No: PURBN_29_20122024_A10 Dated. 20.12.2024

(Basic RFP Document-35 pages uploaded in the WBMDTCL website (https://mdtcl.wb.gov.in/) + Individual RFP Document-4 pages, Total 39 Pages)

Bid Data Sheet& Bid Schedule

Name of the Work	Selection of Mine Developer and Operator (MDO) of Sand Blocks in West Bengal
RFP Number and Date	RFP No.: **PURBN_27_20122024_A08 Dated. 20.12.2024**
Non-Refundable RFP Document Fee	**17,700/-**(Base Price- Rs15,000/-+18%GST)
Details of the Sand Block	***Block ID:*** MIN_EBUR_55 ***Category:*** A ***District:*** PURBA BARDHAMAN ***River:*** *Ajay* ***Sand block area:*** *7.97* Ha ***Estimated Annual Mineable Reserves (Cr. Cft.): 0.484 Cr. Cft.***
Mode of submission of Bid	Online
e-auction portal of Govt.of WestBengal	http://www.eauction.gov.in
Earnest Money Deposit	INR **39,68,000/-(INR Thirty Nine Lakh Sixty Eight Thousand only)**
Performance Security	To be paid by successful bidder in the form of a Bank Guarantee from a ***Scheduled Commercial Bank in India payable at Kolkata, West Bengal***
Date of publication of Tender on website	**20.12.2024 at 10:00 Hrs.**
Last date of submission of online pre-bid queries	**26.12.2024 till 17.00Hrs.**
Online Pre-Bid conference	**30.12.2024 at 14.00Hrs.**
Link for the Online Pre-Bid conference	Link: Join Zoom Meeting https://us06web.zoom.us/j/81762080843?pwd=sL5DlHmzc5sqpebtZMc7wlXv4CPbuq.1 Meeting ID: 817 6208 0843 Passcode: 972341
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Conduct of electronic auction	**20.01.2025 at 10:00Hrs.**
End of electronic auction	**20.01.2025 at 17:00 Hrs**
Intimation to the Preferred Bidder	To be intimated later
Contact Details	Contact: 033-23590073 Email id: tenderwbmdtcl@gmail.com

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Sd/-

Managing Director

West Bengal Mineral Development &Trading Corporation Limited.

Documents required to be submitted to participate in e-auction

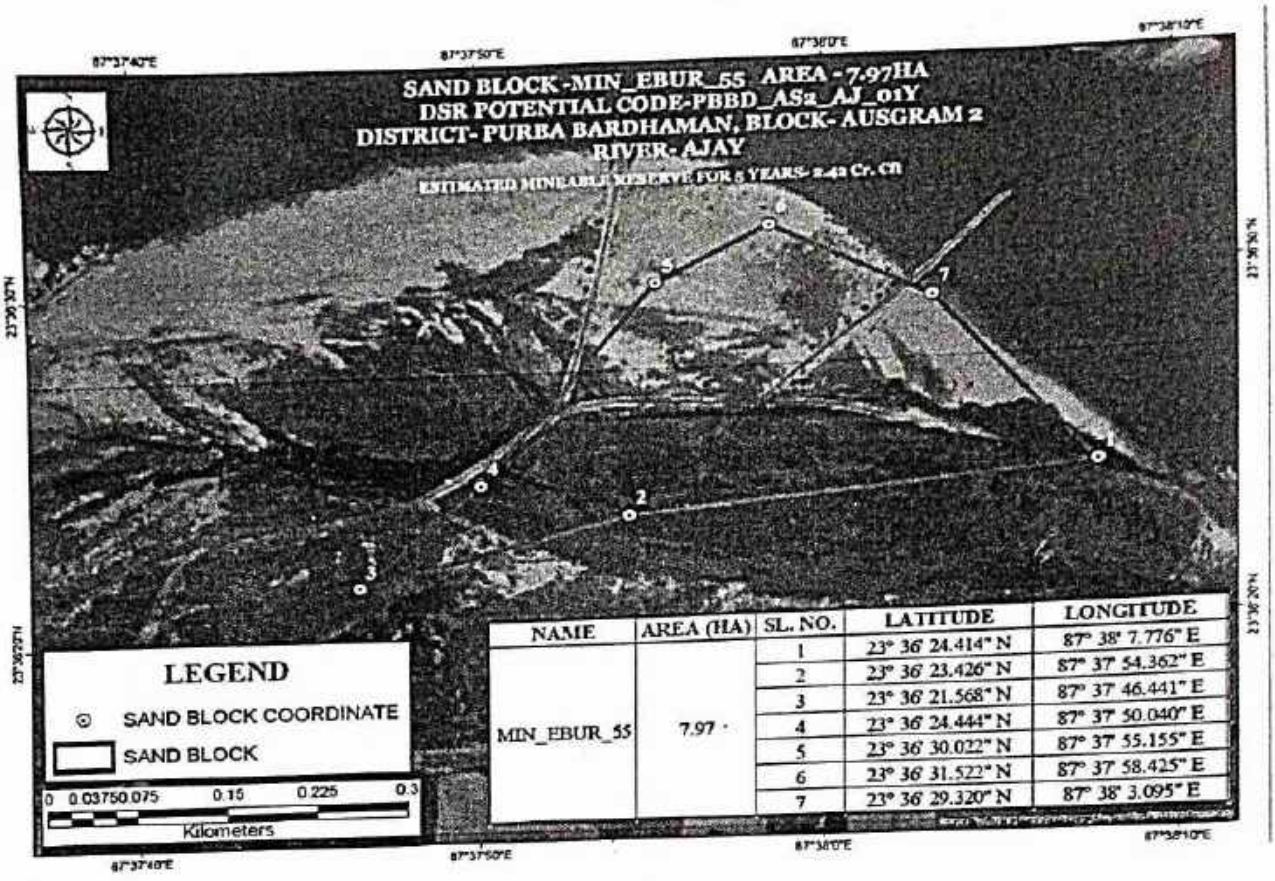
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Geo-reference co-ordinate of the sand block



NAME	AREA (HA)	SL. NO.	LATITUDE	LONGITUDE
MIN_EBUR_55	7.97	1	23° 36' 24.414" N	87° 38' 7.776" E
		2	23° 36' 23.426" N	87° 37' 54.362" E
		3	23° 36' 21.568" N	87° 37' 46.441" E
		4	23° 36' 24.444" N	87° 37' 50.040" E
		5	23° 36' 30.022" N	87° 37' 55.155" E
		6	23° 36' 31.522" N	87° 37' 58.425" E
		7	23° 36' 29.320" N	87° 38' 3.095" E

West Bengal Mineral Development and Trading Corporation Limited (WBMDTCL)

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For

Selection of Mine Developer and Operator(MDO) of Sand Blocks in West Bengal

Nodal Officer:
Managing Director, WBMDTCL
3rdFloor, DJ-10(WBIIDCBuilding) DJ Block, Sector II, Salt Lake City Kolkata 700091
Contact:033-23590073
Email id: tenderwbmdtcl@gmail.com

Individual RFP Document

RFP No: PURBN_28_20122024_A09 Dated. 20.12.2024

(Basic RFP Document-35 pages uploaded in the WBMDTCL website (https://mdtcl.wb.gov.in/) + Individual RFP Document-4 pages, Total 39 Pages)

Bid Data Sheet& Bid Schedule

Name of the Work	Selection of Mine Developer and Operator (MDO) of Sand Blocks in West Bengal
RFP Number and Date	RFP No.: **PURBN_28_20122024_A09 Dated. 20.12.2024**
Non-Refundable RFP Document Fee	**17,700/-(Base Price- Rs15,000/-+18%GST)**
Details of the Sand Block	***Block ID:*** MIN_EBUR_57 ***Category:*** A ***District:*** PURBA BARDHAMAN ***River:*** *Ajay* ***Sand block area:*** *5.16* Ha ***Estimated Annual Mineable Reserves (Cr. Cft.): 0.34 Cr. Cft.***
Mode of submission of Bid	Online
e-auction portal of Govt.of WestBengal	http://www.eauction.gov.in
Earnest Money Deposit	INR **27,87,000/-(INR Twenty Seven Lakh Eighty Seven Thousand only)**
Performance Security	To be paid by successful bidder in the form of a Bank Guarantee from a ***Scheduled Commercial Bank in India payable at Kolkata, West Bengal***
Date of publication of Tender on website	**20.12.2024 at 10:00 Hrs.**
Last date of submission of online pre-bid queries	**26.12.2024 till 17.00Hrs.**
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End of electronic auction	**20.01.2025 at 17:00 Hrs**
Intimation to the Preferred Bidder	To be intimated later
Contact Details	Contact: 033-23590073 Email id: tenderwbmdtcl@gmail.com

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Sd/-

Managing Director

West Bengal Mineral Development &Trading Corporation Limited.

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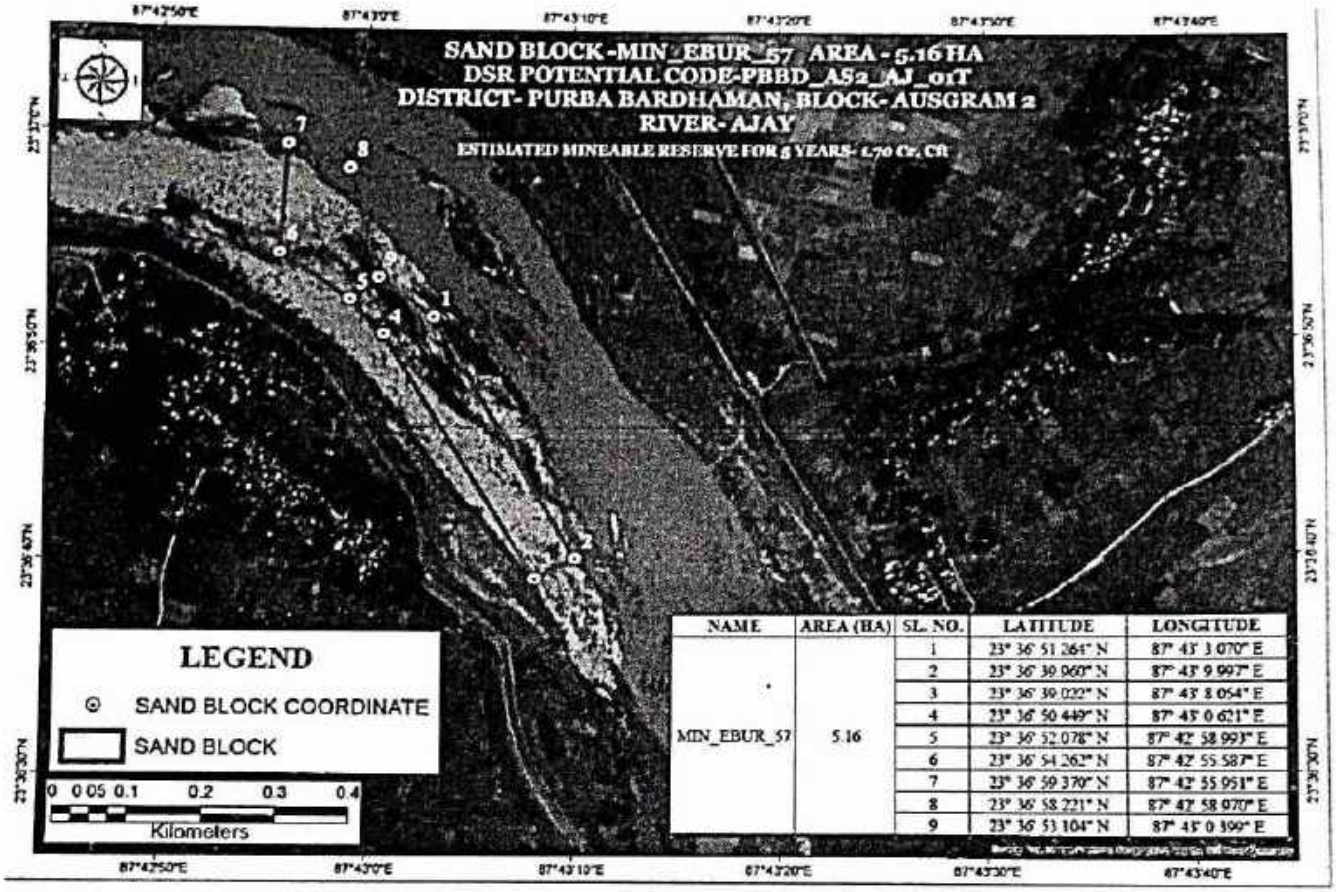
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Geo-reference co-ordinate of the sand block



NAME	AREA (HA)	SL. NO.	LATITUDE	LONGITUDE
MIN_EBUR_57	5.16	1	23° 36' 51.264" N	87° 43' 3.070" E
		2	23° 36' 39.960" N	87° 43' 9.997" E
		3	23° 36' 39.022" N	87° 43' 8.054" E
		4	23° 36' 50.449" N	87° 43' 0.621" E
		5	23° 36' 52.078" N	87° 42' 58.993" E
		6	23° 36' 54.262" N	87° 42' 55.587" E
		7	23° 36' 59.370" N	87° 42' 55.951" E
		8	23° 36' 58.221" N	87° 42' 58.970" E
		9	23° 36' 53.104" N	87° 43' 0.399" E

West Bengal Mineral Development and Trading Corporation Limited (WBMDTCL)

(A Government of West Bengal Undertaking)

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For

Selection of Mine Developer and Operator(MDO) of Sand Blocks in West Bengal

Nodal Officer:
Managing Director, WBMDTCL
3rdFloor, DJ-10(WBIIDCBuilding) DJ Block, Sector II, Salt Lake City Kolkata 700091
Contact:033-23590073
Email id: tenderwbmdtcl@gmail.com

Individual RFP Document

RFP No: PURBN_31_20122024_A12 Dated. 20.12.2024

(Basic RFP Document-35 pages uploaded in the WBMDTCL website (https://mdtcl.wb.gov.in/) + Individual RFP Document-4 pages, Total 39 Pages)

Bid Data Sheet& Bid Schedule

Name of the Work	Selection of Mine Developer and Operator (MDO) of Sand Blocks in West Bengal
RFP Number and Date	RFP No.: PURBN_29_20122024_A10 Dated. 20.12.2024
Non-Refundable RFP Document Fee	17,700/-(Base Price- Rs15,000/-+18%GST)
Details of the Sand Block	***Block ID:*** MIN_EBUR_59 ***Category:*** A ***District:*** PURBA BARDHAMAN ***River:*** *Ajay* ***Sand block area:*** *3.29* Ha ***Estimated Annual Mineable Reserves (Cr. Cft.): 0.2 Cr. Cft.***
Mode of submission of Bid	Online
e-auction portal of Govt. of West Bengal	http://www.eauction.gov.in
Earnest Money Deposit	INR **16,40,000/-(INR Sixteen Lakh Forty Thousand only)**
Performance Security	To be paid by successful bidder in the form of a Bank Guarantee from a ***Scheduled Commercial Bank in India payable at Kolkata, West Bengal***
Date of publication of Tender on website	**20.12.2024 at 10:00 Hrs.**
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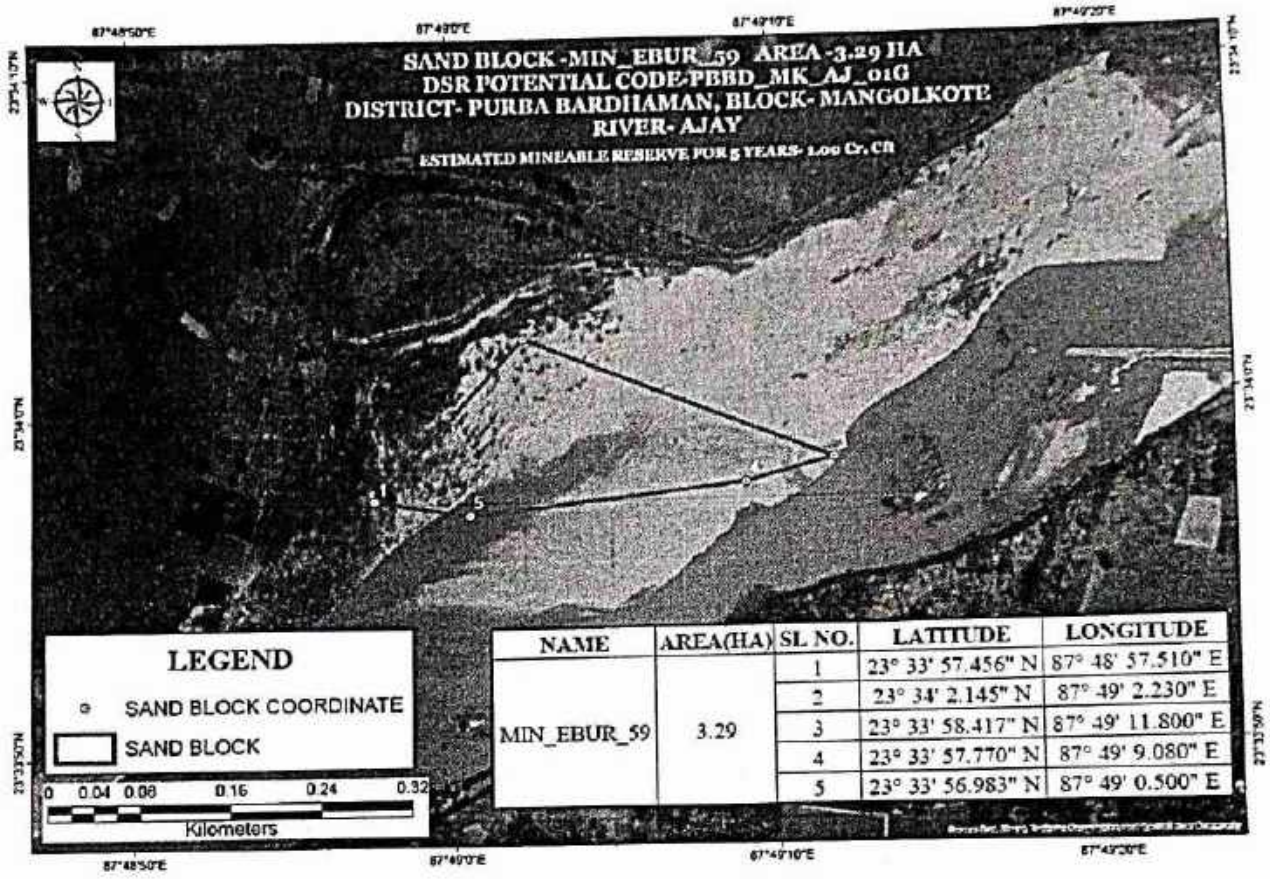
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Geo-reference co-ordinate of the sand block



NAME	AREA(HA)	SL NO.	LATITUDE	LONGITUDE
MIN_EBUR_59	3.29	1	23° 33' 57.456" N	87° 48' 57.510" E
		2	23° 34' 2.145" N	87° 49' 2.230" E
		3	23° 33' 58.417" N	87° 49' 11.800" E
		4	23° 33' 57.770" N	87° 49' 9.080" E
		5	23° 33' 56.983" N	87° 49' 0.500" E

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Nodal Officer:
Managing Director, WBMDTCL
3rdFloor, DJ-10(WBIIDCBuilding) DJ Block, Sector II, Salt Lake City Kolkata 700091
Contact:033-23590073
Email id: tenderwbmdtcl@gmail.com

Individual RFP Document

RFP No: PURBN_30_20122024_A11 Dated. 20.12.2024

(Basic RFP Document-35 pages uploaded in the WBMDTCL website (https://mdtcl.wb.gov.in/) + Individual RFP Document-4 pages, Total 39 Pages)

Bid Data Sheet& Bid Schedule

Name of the Work	Selection of Mine Developer and Operator (MDO) of Sand Blocks in West Bengal
RFP Number and Date	RFP No.: **PURBN_30_20122024_A11 Dated. 20.12.2024**
Non-Refundable RFP Document Fee	**17,700/-(Base Price- Rs15,000/-+18%GST)**
Details of the Sand Block	***Block ID:*** MIN_EBUR_61 ***Category:*** A ***District:*** PURBA BARDHAMAN ***River:*** *Ajay* ***Sand block area:*** *5.78* Ha ***Estimated Annual Mineable Reserves (Cr. Cft.): 0.35 Cr. Cft.***
Mode of submission of Bid	Online
e-auction portal of Govt.of WestBengal	http://www.eauction.gov.in
Earnest Money Deposit	INR **28,69,000/-(INR Twenty Eight Lakh Sixty Nine Thousand only)**
Performance Security	To be paid by successful bidder in the form of a Bank Guarantee from a ***Scheduled Commercial Bank in India payable at Kolkata, West Bengal***
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Last date of submission of online pre-bid queries	**26.12.2024 till 17.00Hrs.**
Online Pre-Bid conference	**30.12.2024 at 14.00Hrs.**
Link for the Online Pre-Bid conference	Link: Join Zoom Meeting https://us06web.zoom.us/j/81762080843?pwd=sL5DIHmzc5sqpebtZMc7wlXv4CPbuq.1 Meeting ID: 817 6208 0843 Passcode: 972341
Last Date/Time for submission of documents through Online Mode	**13.01,2025 up to 16:00Hrs.**
Last Date/Time for submission of documents through Offline Mode	**13.01.2025 up to 17:00Hrs.**
Conduct of electronic auction	**20.01.2025 at 10:00Hrs.**
End of electronic auction	**20.01.2025 at 17:00 Hrs**
Intimation to the Preferred Bidder	To be intimated later
Contact Details	Contact: 033-23590073 Email id: tenderwbmdtcl@gmail.com

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Sd/-
Managing Director
West Bengal Mineral Development &Trading Corporation Limited.

Documents required to be submitted to participate in e-auction

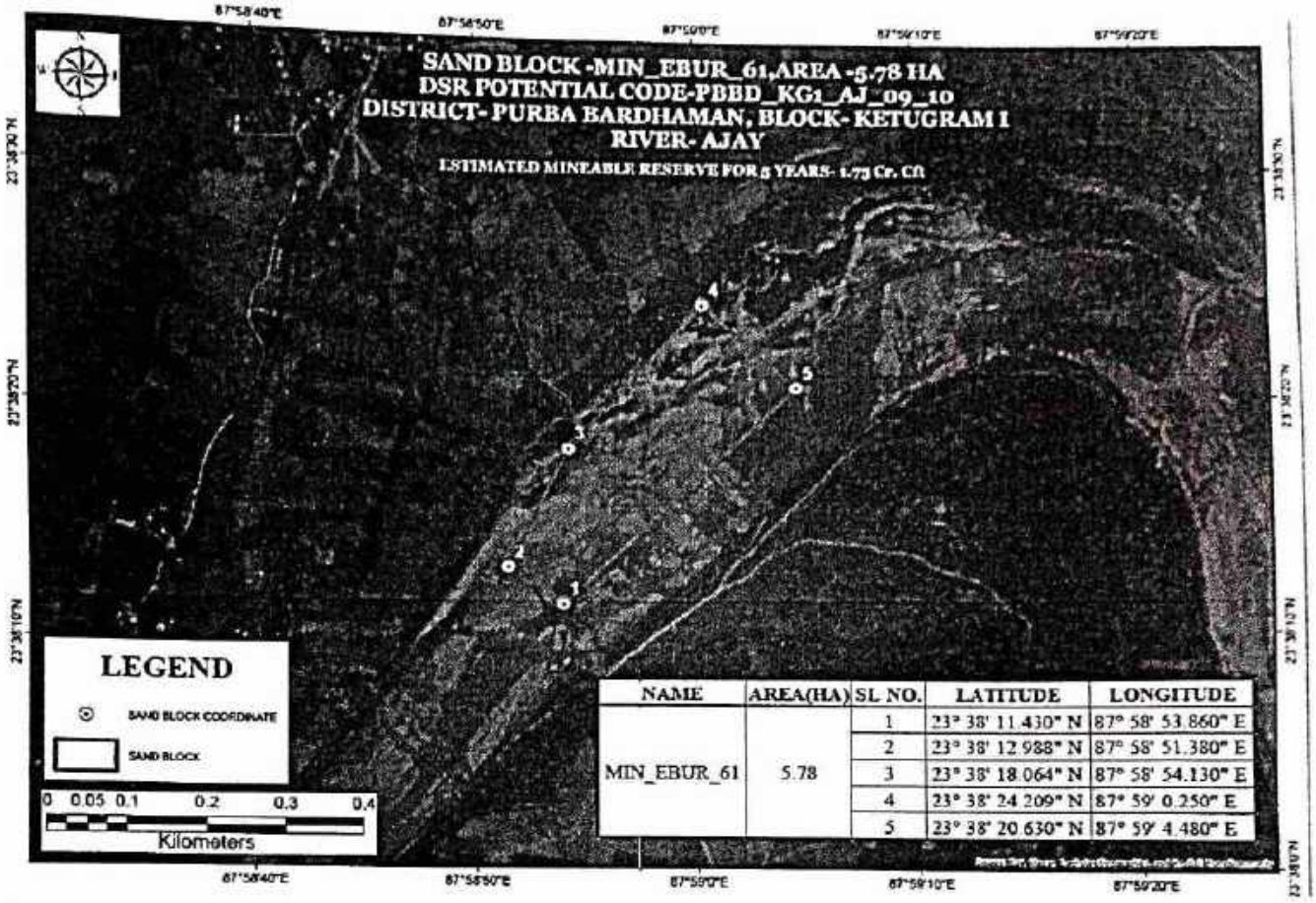
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Documents to be submitted offline

1. FORM-A: Format for Site Visit Certificate and Declaration (to be submitted physically in sealed envelope super scribing the RFP No, Bidder Name and Bidder ID, as per the timeline given in the Bid Data Sheet & Bid Schedule).
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Geo-reference co-ordinate of the sand block



NAME	AREA(HA)	SL NO.	LATITUDE	LONGITUDE
MIN_EBUR_61	5.78	1	23° 38' 11.430" N	87° 58' 53.860" E
		2	23° 38' 12.988" N	87° 58' 51.380" E
		3	23° 38' 18.064" N	87° 58' 54.130" E
		4	23° 38' 24.209" N	87° 59' 0.250" E
		5	23° 38' 20.630" N	87° 59' 4.480" E

West Bengal Mineral Development and Trading Corporation Limited (WBMDTCL)

(A Government of West Bengal Undertaking)

Request for Proposal(RFP) from Empaneled MDOs

For

Selection of Mine Developer and Operator(MDO) of Sand Blocks in West Bengal

Nodal Officer:
Managing Director, WBMDTCL
3rdFloor, DJ-10(WBIIDCBuilding) DJ Block, Sector II, Salt Lake City Kolkata 700091
Contact:033-23590073
Email id: tenderwbmdtcl@gmail.com

Individual RFP Document

RFP No: PURBN_32_20122024_A13 Dated. 20.12.2024

(Basic RFP Document-35 pages uploaded in the WBMDTCL website (https://mdtcl.wb.gov.in/) + Individual RFP Document-4 pages, Total 39 Pages)

Bid Data Sheet& Bid Schedule

Name of the Work	Selection of Mine Developer and Operator (MDO) of Sand Blocks in West Bengal
RFP Number and Date	RFP No.: PURBN_31_20122024_A12 Dated. 20.12.2024
Non-Refundable RFP Document Fee	17,700/-(Base Price- Rs15,000/-+18%GST)
Details of the Sand Block	***Block ID:*** MIN_EBUR_62 ***Category:*** A ***District:*** PURBA BARDHAMAN ***River:*** *Ajay* ***Sand block area:*** *1.4* Ha ***Estimated Annual Mineable Reserves (Cr. Cft.): 0.084 Cr. Cft.***
Mode of submission of Bid	Online
e-auction portal of Govt.of WestBengal	http://www.eauction.gov.in
Earnest Money Deposit	INR 6,89,000/-(INR Six Lakh Eighty Nine Thousand only)
Performance Security	To be paid by successful bidder in the form of a Bank Guarantee from a ***Scheduled Commercial Bank in India payable at Kolkata, West Bengal***
Date of publication of Tender on website	**20.12.2024 at 10:00 Hrs.**
Last date of submission of online pre-bid queries	**26.12.2024 till 17.00Hrs.**
Online Pre-Bid conference	**30.12.2024 at 14.00Hrs.**
Link for the Online Pre-Bid conference	Link: Join Zoom Meeting https://us06web.zoom.us/j/81762080843?pwd=sL5DlHmzc5sqpebtZMc7wlXv4CPbuq.1 Meeting ID: 817 6208 0843 Passcode: 972341
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Sd/-

Managing Director

West Bengal Mineral Development &Trading Corporation Limited.

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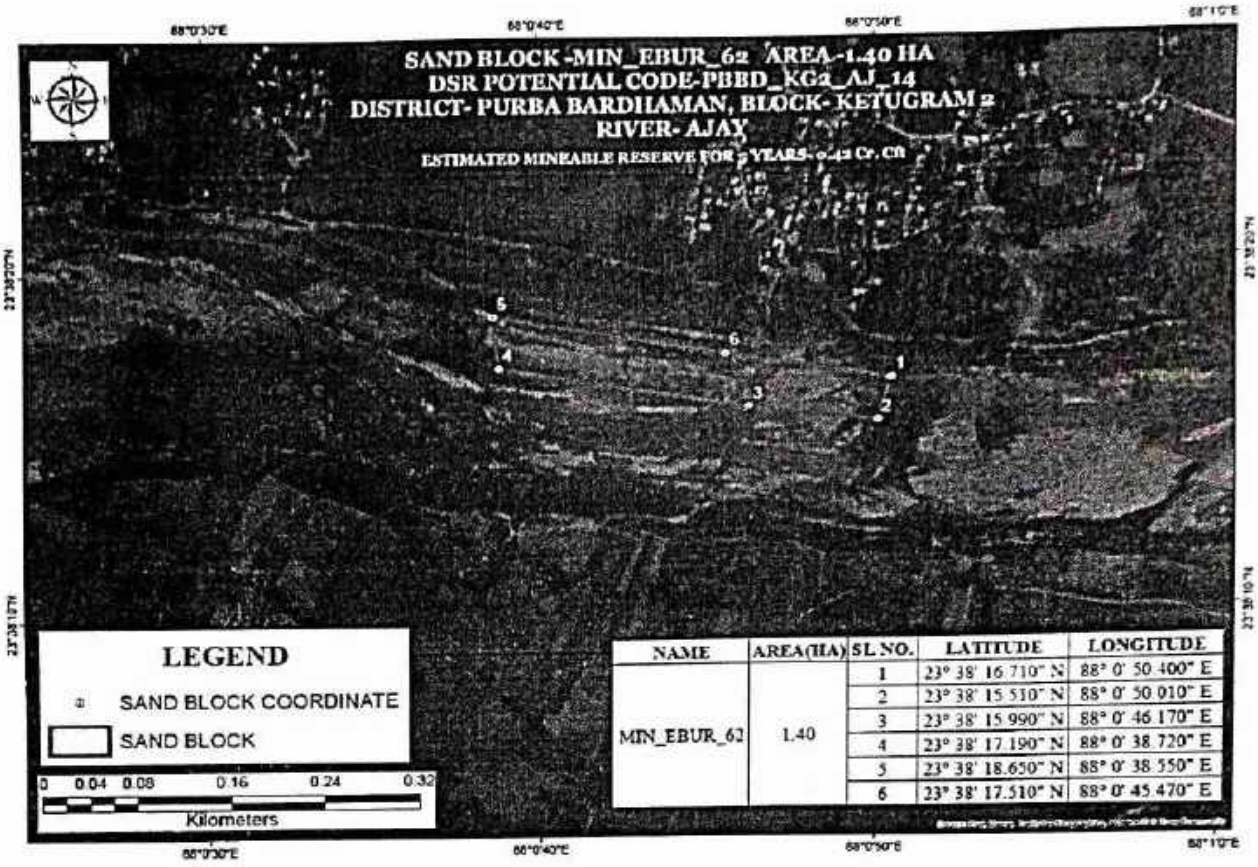
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Geo-reference co-ordinate of the sand block



NAME	AREA(HA)	SL NO.	LATITUDE	LONGITUDE
MIN_EBUR_62	1.40	1	23° 38' 16.710" N	88° 0' 50.400" E
		2	23° 38' 15.510" N	88° 0' 50.010" E
		3	23° 38' 15.990" N	88° 0' 46.170" E
		4	23° 38' 17.190" N	88° 0' 38.720" E
		5	23° 38' 18.650" N	88° 0' 38.550" E
		6	23° 38' 17.510" N	88° 0' 45.470" E

West Bengal Mineral Development and Trading Corporation Limited (WBMDTCL)

(A Government of West Bengal Undertaking)

Request for Proposal(RFP) from Empaneled MDOs

For

Selection of Mine Developer and Operator(MDO) of Sand Blocks in West Bengal

Nodal Officer:
Managing Director, WBMDTCL
3rdFloor, DJ-10(WBIIDCBuilding) DJ Block, Sector II, Salt Lake City Kolkata 700091
Contact:033-23590073
Email id: tenderwbmdtcl@gmail.com

Individual RFP Document

RFP No: PURBN_32_20122024_A13 Dated. 20.12.2024

(Basic RFP Document-35 pages uploaded in the WBMDTCL website (https://mdtcl.wb.gov.in/) + Individual RFP Document-4 pages, Total 39 Pages)

Bid Data Sheet& Bid Schedule

Name of the Work	Selection of Mine Developer and Operator (MDO) of Sand Blocks in West Bengal
RFP Number and Date	**RFP No.: PURBN_32_20122024_A13 Dated. 20.12.2024**
Non-Refundable RFP Document Fee	**17,700/-(Base Price- Rs15,000/-+18%GST)**
Details of the Sand Block	***Block ID:*** MIN_EBUR_63 ***Category:*** A ***District:*** PURBA BARDHAMAN ***River:*** *Ajay* ***Sand block area:*** *1.26* Ha ***Estimated Annual Mineable Reserves (Cr. Cft.): 0.076 Cr. Cft.***
Mode of submission of Bid	Online
e-auction portal of Govt.of WestBengal	http://www.eauction.gov.in
Earnest Money Deposit	**INR 6,23,000/-(INR Six Lakh Twenty Three Thousand only)**
Performance Security	To be paid by successful bidder in the form of a Bank Guarantee from a ***Scheduled Commercial Bank in India payable at Kolkata, West Bengal***
Date of publication of Tender on website	**20.12.2024 at 10:00 Hrs.**
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Intimation to the Preferred Bidder	To be intimated later
Contact Details	Contact: 033-23590073 Email id: tenderwbmdtcl@gmail.com

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Sd/-

Managing Director

West Bengal Mineral Development &Trading Corporation Limited.

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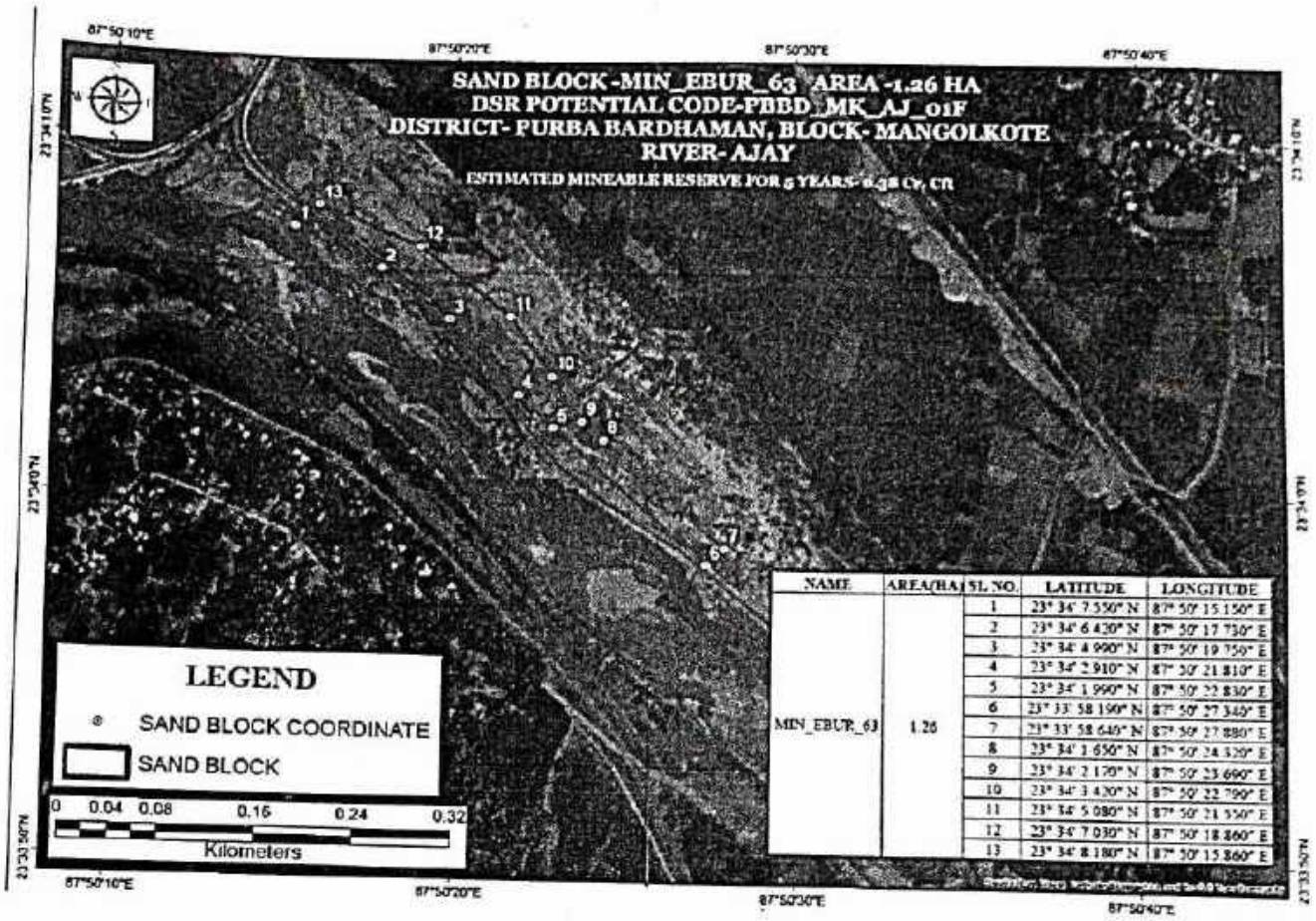
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Geo-reference co-ordinate of the sand block



NAME	AREA(HA)	SL NO.	LATITUDE	LONGITUDE
MIN_EBUR_63	1.26	1	23° 34' 7.550" N	87° 50' 15.150" E
		2	23° 34' 6.430" N	87° 50' 17.730" E
		3	23° 34' 4.990" N	87° 50' 19.750" E
		4	23° 34' 2.910" N	87° 50' 21.810" E
		5	23° 34' 1.990" N	87° 50' 22.830" E
		6	23° 33' 58.190" N	87° 50' 27.340" E
		7	23° 33' 58.640" N	87° 50' 27.880" E
		8	23° 34' 1.650" N	87° 50' 24.320" E
		9	23° 34' 2.170" N	87° 50' 23.690" E
		10	23° 34' 3.430" N	87° 50' 22.790" E
		11	23° 34' 5.080" N	87° 50' 21.550" E
		12	23° 34' 7.030" N	87° 50' 18.860" E
		13	23° 34' 8.180" N	87° 50' 15.860" E

West Bengal Mineral Development and Trading Corporation Limited (WBMDTCL)

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For

Selection of Mine Developer and Operator(MDO) of Sand Blocks in West Bengal

Nodal Officer:
Managing Director, WBMDTCL
3rdFloor, DJ-10(WBIIDCBuilding) DJ Block, Sector II, Salt Lake City Kolkata 700091
Contact:033-23590073
Email id: tenderwbmdtcl@gmail.com

Individual RFP Document

RFP No: PURBN_33_20122024_A14 Dated. 20.12.2024

(Basic RFP Document-35 pages uploaded in the WBMDTCL website (https://mdtcl.wb.gov.in/) + Individual RFP Document-4 pages, Total 39 Pages)

Bid Data Sheet& Bid Schedule

Name of the Work	Selection of Mine Developer and Operator (MDO) of Sand Blocks in West Bengal
RFP Number and Date	**RFP No.: PURBN_33_20122024_A14 Dated. 20.12.2024**
Non-Refundable RFP Document Fee	**17,700/-(Base Price- Rs15,000/-+18%GST)**
Details of the Sand Block	***Block ID:*** *MIN_EBUR_64* ***Category:*** *A* ***District:*** *PURBA BARDHAMAN* ***River:*** *Ajay* ***Sand block area:*** *11.26 Ha* ***Estimated Annual Mineable Reserves (Cr. Cft.): 0.682 Cr. Cft.***
Mode of submission of Bid	Online
e-auction portal of Govt.of WestBengal	http://www.eauction.gov.in
Earnest Money Deposit	**INR 55,91,000/-(INR Fifty Five Lakh Ninety One Thousand only)**
Performance Security	To be paid by successful bidder in the form of a Bank Guarantee from a ***Scheduled Commercial Bank in India payable at Kolkata, West Bengal***
Date of publication of Tender on website	**20.12.2024 at 10:00 Hrs.**
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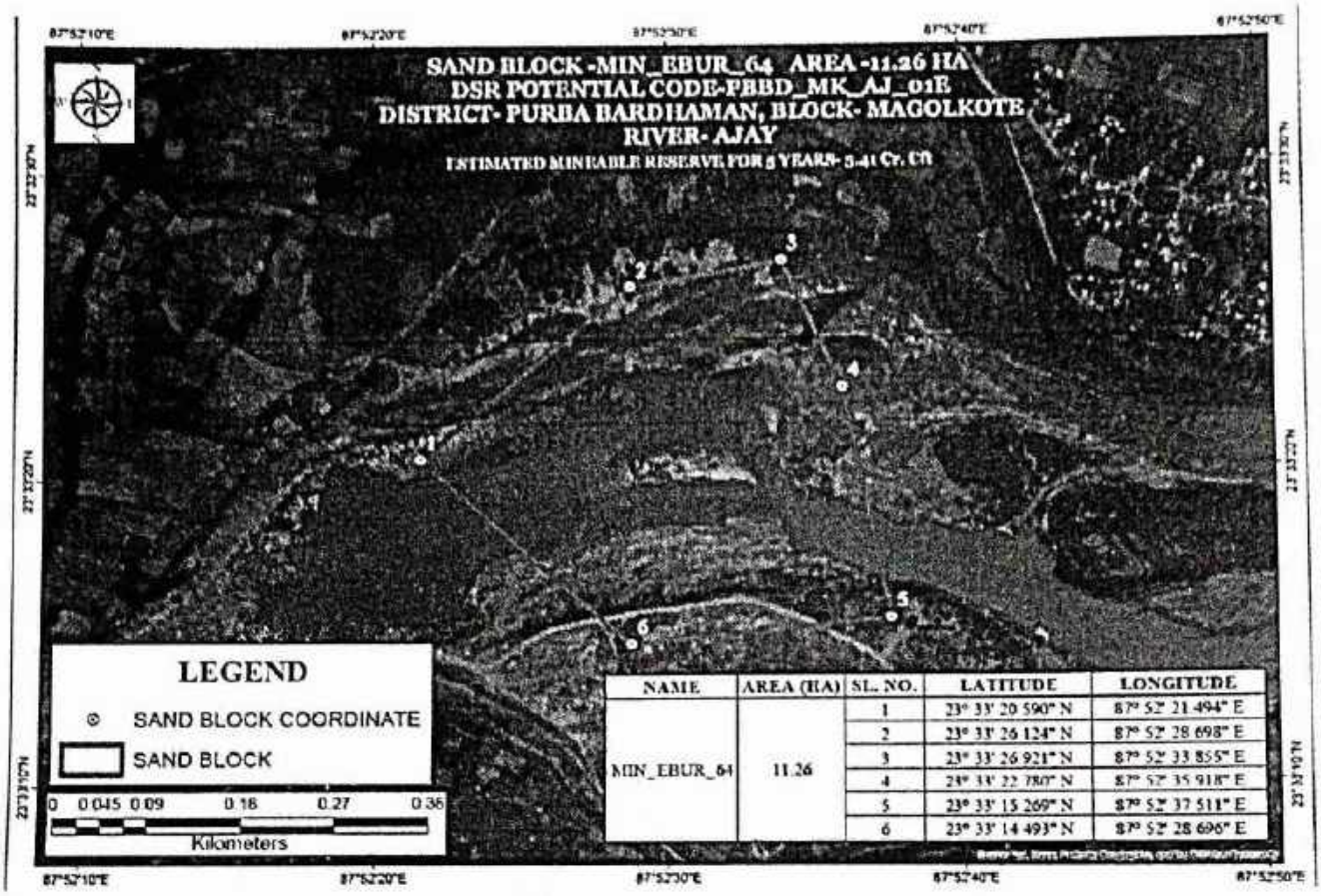
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Geo-reference co-ordinate of the sand block



NAME	AREA (HA)	SL. NO.	LATITUDE	LONGITUDE
MIN_EBUR_64	11.26	1	23° 33' 20.590" N	87° 52' 21.494" E
		2	23° 33' 26.124" N	87° 52' 28.698" E
		3	23° 33' 26.921" N	87° 52' 33.855" E
		4	23° 33' 22.780" N	87° 52' 35.918" E
		5	23° 33' 15.269" N	87° 52' 37.511" E
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Contact:033-23590073
Email id: tenderwbmdtcl@gmail.com

Individual RFP Document

RFP No: PURBN_34_20122024_A15 Dated. 20.12.2024

(Basic RFP Document-35 pages uploaded in the WBMDTCL website (https://mdtcl.wb.gov.in/) + Individual RFP Document-4 pages, Total 39 Pages)

Bid Data Sheet& Bid Schedule

Name of the Work	Selection of Mine Developer and Operator (MDO) of Sand Blocks in West Bengal
RFP Number and Date	RFP No.: **PURBN_34_20122024_A15 Dated. 20.12.2024**
Non-Refundable RFP Document Fee	**17,700/-(Base Price- Rs15,000/-+18%GST)**
Details of the Sand Block	***Block ID:*** MIN_EBUR_65 ***Category:*** A ***District:*** PURBA BARDHAMAN ***River:*** *Ajay* ***Sand block area:*** *2.27* Ha ***Estimated Annual Mineable Reserves (Cr. Cft.): 0.138 Cr. Cft.***
Mode of submission of Bid	Online
e-auction portal of Govt.of WestBengal	http://www.eauction.gov.in
Earnest Money Deposit	INR **11,31,000/-(INR Eleven Lakh Thirty One Thousand only)**
Performance Security	To be paid by successful bidder in the form of a Bank Guarantee from a ***Scheduled Commercial Bank in India payable at Kolkata, West Bengal***
Date of publication of Tender on website	**20.12.2024 at 10:00 Hrs.**
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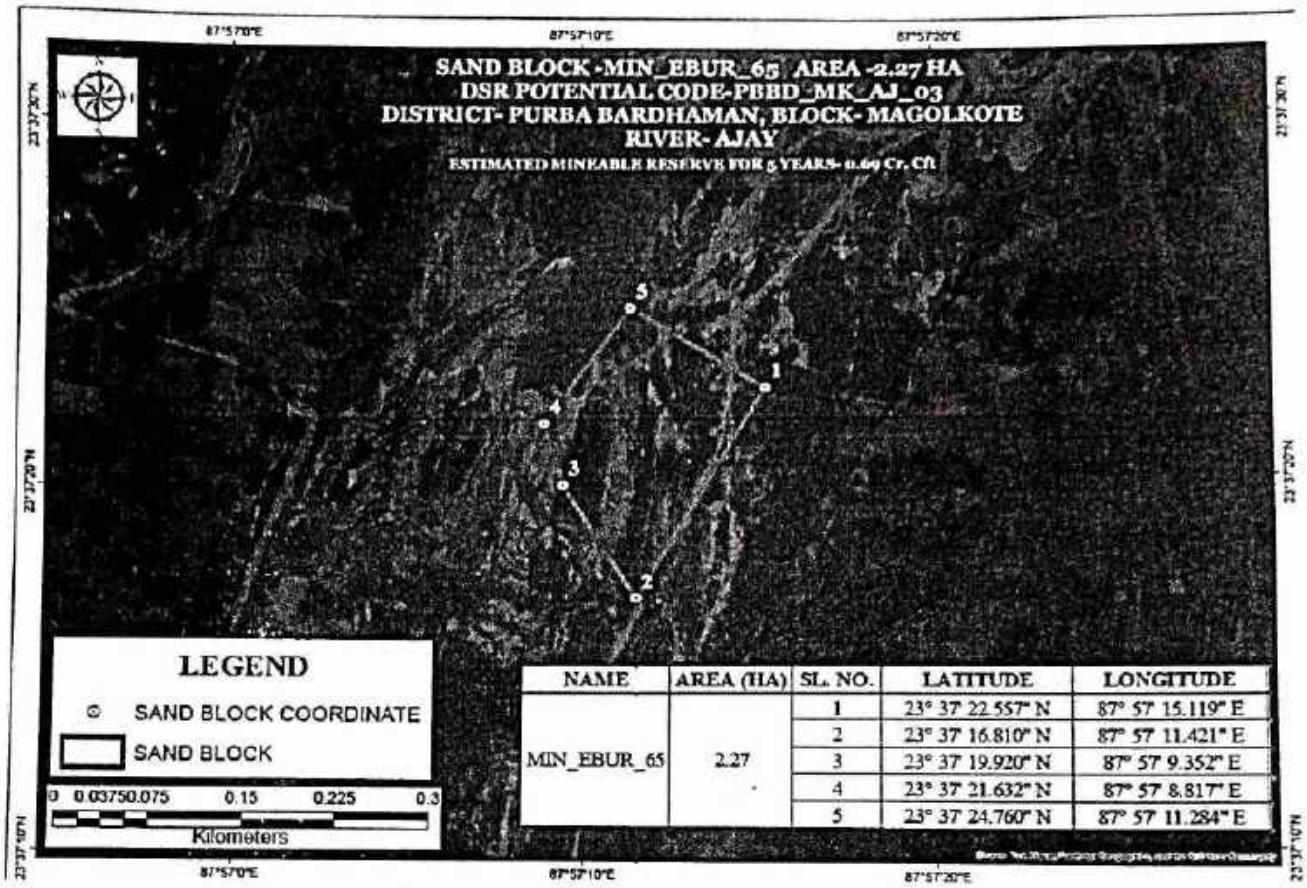
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Geo-reference co-ordinate of the sand block



NAME	AREA (HA)	SL. NO.	LATITUDE	LONGITUDE
MIN_EBUR_65	2.27	1	23° 37' 22.557" N	87° 57' 15.119" E
		2	23° 37' 16.810" N	87° 57' 11.421" E
		3	23° 37' 19.920" N	87° 57' 9.352" E
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Contact:033-23590073
Email id: tenderwbmdtcl@gmail.com

Individual RFP Document

RFP No: PURBN_35_20122024_A16 Dated. 20.12.2024

(Basic RFP Document-35 pages uploaded in the WBMDTCL website (https://mdtcl.wb.gov.in/) + Individual RFP Document-4 pages, Total 39 Pages)

Bid Data Sheet& Bid Schedule

Name of the Work	Selection of Mine Developer and Operator (MDO) of Sand Blocks in West Bengal
RFP Number and Date	RFP No.: **PURBN_35_20122024_A16 Dated. 20.12.2024**
Non-Refundable RFP Document Fee	**17,700/-**(Base Price- Rs15,000/-+18%GST)
Details of the Sand Block	***Block ID:*** MIN_EBUR_66 ***Category:*** A ***District:*** PURBA BARDHAMAN ***River:*** *Ajay* ***Sand block area:*** *3.85* Ha ***Estimated Annual Mineable Reserves (Cr. Cft.): 0.234 Cr. Cft.***
Mode of submission of Bid	Online
e-auction portal of Govt.of WestBengal	http://www.eauction.gov.in
Earnest Money Deposit	INR **19,18,000/-(INR Nineteen Lakh Eighteen Thousand only)**
Performance Security	To be paid by successful bidder in the form of a Bank Guarantee from a ***Scheduled Commercial Bank in India payable at Kolkata, West Bengal***
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End of electronic auction	**20.01.2025 at 17:00 Hrs**
Intimation to the Preferred Bidder	To be intimated later
Contact Details	Contact: 033-23590073 Email id: tenderwbmdtcl@gmail.com

Note: Above schedule may be changed by WBMDTCL at any time at its own discretion. Please check the website: https://mdtcl.wb.gov.in/ and online NIC auction portal from time to time for further updates.

Sd/-
Managing Director
West Bengal Mineral Development &Trading Corporation Limited.

Documents required to be submitted to participate in e-auction

Documents to be submitted online

1. Application Fee (to be submitted by the bidder in "Empaneled MDO Login" of WBMDTCL website **https://mdtcl.wb.gov.in/**)

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3. Payment Receipt copy of the Application Fee and EMD (to be uploaded in e-auction portal **http://www.eauction.gov.in** at the time of submission of Bid)

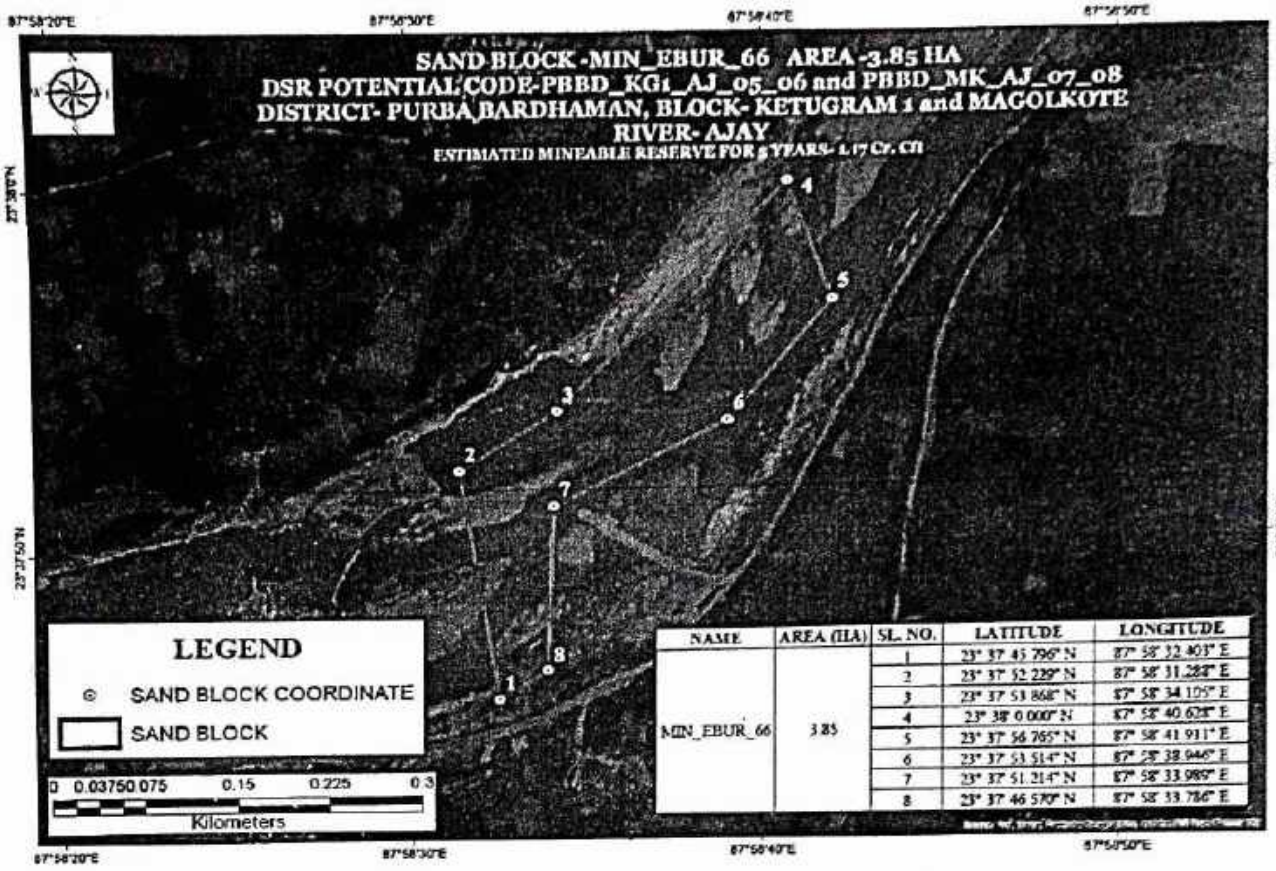
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Geo-reference co-ordinate of the sand block



NAME	AREA (HA)	SL. NO.	LATITUDE	LONGITUDE
MIN_EBUR_66	3.85	1	23° 37' 45.796" N	87° 58' 32.403" E
		2	23° 37' 52.229" N	87° 58' 31.284" E
		3	23° 37' 53.868" N	87° 58' 34.105" E
		4	23° 38' 0.000" N	87° 58' 40.628" E
		5	23° 37' 56.765" N	87° 58' 41.911" E
		6	23° 37' 53.514" N	87° 58' 38.946" E
		7	23° 37' 51.214" N	87° 58' 33.985" E
		8	23° 37' 46.570" N	87° 58' 33.786" E

West Bengal Mineral Development and Trading Corporation Limited (WBMDTCL)

(A Government of West Bengal Undertaking)

Request for Proposal(RFP) from Empaneled MDOs

For

Selection of Mine Developer and Operator(MDO) of Sand Blocks in West Bengal

Nodal Officer:
Managing Director, WBMDTCL
3rdFloor, DJ-10(WBIIDCBuilding) DJ Block, Sector II, Salt Lake City Kolkata 700091
Contact:033-23590073
Email id: tenderwbmdtcl@gmail.com

Individual RFP Document

RFP No: PURBN_36_20122024_A17 Dated. 20.12.2024

(Basic RFP Document-35 pages uploaded in the WBMDTCL website (https://mdtcl.wb.gov.in/) + Individual RFP Document-4 pages, Total 39 Pages)

Bid Data Sheet& Bid Schedule

Name of the Work	Selection of Mine Developer and Operator (MDO) of Sand Blocks in West Bengal
RFP Number and Date	**RFP No.: PURBN_36_20122024_A17 Dated. 20.12.2024**
Non-Refundable RFP Document Fee	17,700/-(Base Price- Rs15,000/-+18%GST)
Details of the Sand Block	***Block ID:*** MIN_EBUR_67 ***Category:*** A ***District:*** PURBA BARDHAMAN ***River:*** *Damodar* ***Sand block area:*** *7.56* Ha ***Estimated Annual Mineable Reserves (Cr. Cft.): 0.458 Cr. Cft.***
Mode of submission of Bid	Online
e-auction portal of Govt.of WestBengal	http://www.eauction.gov.in
Earnest Money Deposit	INR **37,54,000/-(INR Thirty Seven Lakh Fifty Four Thousand** only)
Performance Security	To be paid by successful bidder in the form of a Bank Guarantee from a ***Scheduled Commercial Bank in India payable at Kolkata, West Bengal***
Date of publication of Tender on website	**20.12.2024 at 10:00 Hrs.**
Last date of submission of online pre-bid queries	**26.12.2024 till 17.00Hrs.**
Online Pre-Bid conference	**30.12.2024 at 14.00Hrs.**
Link for the Online Pre-Bid conference	Link: Join Zoom Meeting https://us06web.zoom.us/j/81762080843?pwd=sL5DlHmzc5sqpebtZMc7wlXv4CPbuq.1 Meeting ID: 817 6208 0843 Passcode: 972341
Last Date/Time for submission of documents through Online Mode	**13.01.2025 up to 16:00Hrs.**
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Conduct of electronic auction	**20.01.2025 at 10:00Hrs.**
End of electronic auction	**20.01.2025 at 17:00 Hrs**
Intimation to the Preferred Bidder	To be intimated later
Contact Details	Contact: 033-23590073 Email id: tenderwbmdtcl@gmail.com

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Sd/-
Managing Director
West Bengal Mineral Development &Trading Corporation Limited.

Documents required to be submitted to participate in e-auction

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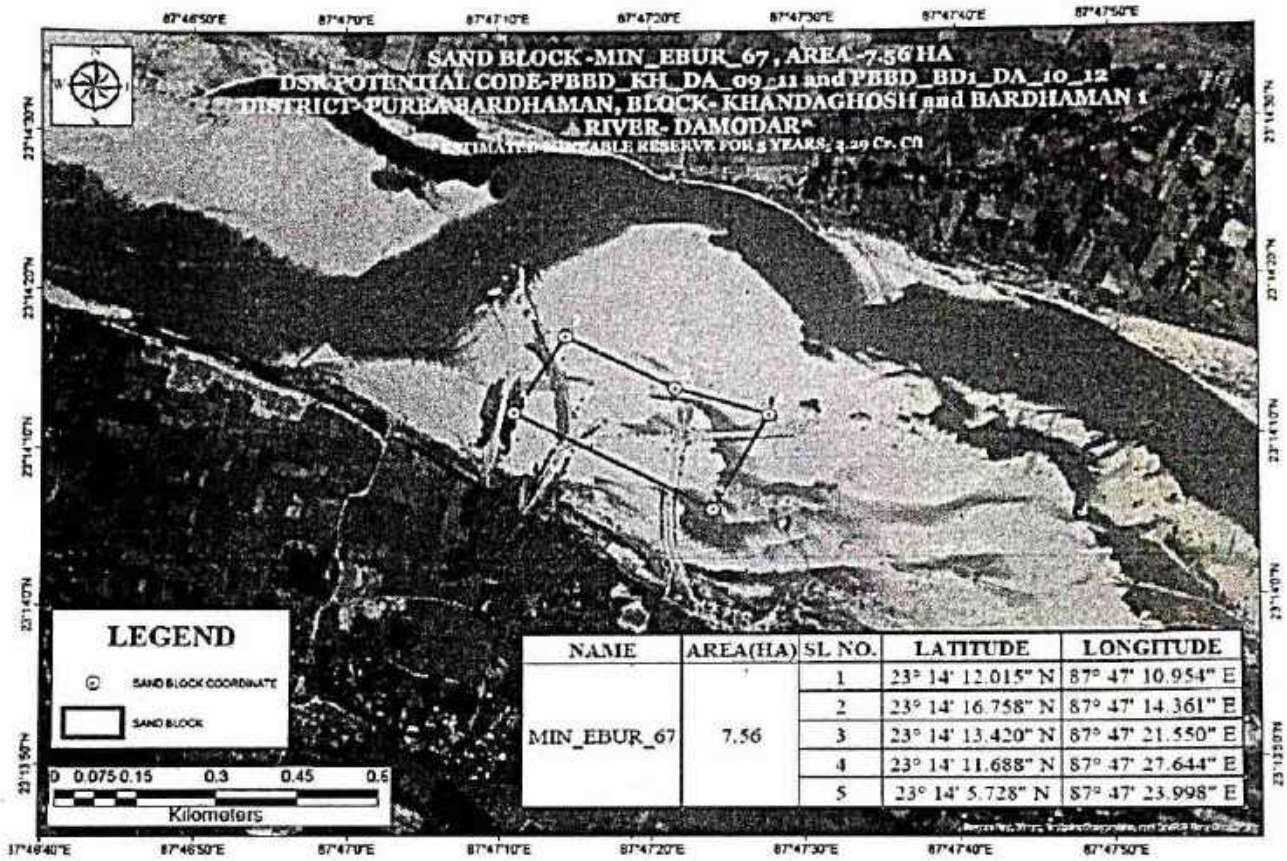
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Geo-reference co-ordinate of the sand block



NAME	AREA(HA)	SL NO.	LATITUDE	LONGITUDE
MIN_EBUR_67	7.56	1	23° 14' 12.015" N	87° 47' 10.954" E
		2	23° 14' 16.758" N	87° 47' 14.361" E
		3	23° 14' 13.420" N	87° 47' 21.550" E
		4	23° 14' 11.688" N	87° 47' 27.644" E
		5	23° 14' 5.728" N	87° 47' 23.998" E

West Bengal Mineral Development and Trading Corporation Limited (WBMDTCL)

(A Government of West Bengal Undertaking)

Request for Proposal(RFP) from Empaneled MDOs

For

Selection of Mine Developer and Operator(MDO) of Sand Blocks in West Bengal

Nodal Officer:
Managing Director, WBMDTCL
3rdFloor, DJ-10(WBIIDCBuilding) DJ Block, Sector II, Salt Lake City Kolkata 700091
Contact:033-23590073
Email id: tenderwbmdtcl@gmail.com

Individual RFP Document

RFP No: PURBN_37_20122024_A18 Dated. 20.12.2024

(Basic RFP Document-35 pages uploaded in the WBMDTCL website (https://mdtcl.wb.gov.in/) + Individual RFP Document-4 pages, Total 39 Pages)

Bid Data Sheet& Bid Schedule

Name of the Work	Selection of Mine Developer and Operator (MDO) of Sand Blocks in West Bengal
RFP Number and Date	RFP No.: **PURBN_37_20122024_A18 Dated. 20.12.2024**
Non-Refundable RFP Document Fee	17,700/-(Base Price- Rs15,000/-+18%GST)
Details of the Sand Block	***Block ID:*** MIN_EBUR_68 ***Category:*** A ***District:*** PURBA BARDHAMAN ***River:*** *Damodar* ***Sand block area:*** *9.400* Ha ***Estimated Annual Mineable Reserves (Cr. Cft.): 0.57 Cr. Cft.***
Mode of submission of Bid	Online
e-auction portal of Govt.of WestBengal	http://www.eauction.gov.in
Earnest Money Deposit	INR **46,73,000/-(INR Forty Six Lakh Seventy Three Thousand only)**
Performance Security	To be paid by successful bidder in the form of a Bank Guarantee from a ***Scheduled Commercial Bank in India payable at Kolkata, West Bengal***
Date of publication of Tender on website	**20.12.2024 at 10:00 Hrs.**
Last date of submission of online pre-bid queries	**26.12.2024 till 17.00Hrs.**
Online Pre-Bid conference	**30.12.2024 at 14.00Hrs.**
Link for the Online Pre-Bid conference	Link: Join Zoom Meeting https://us06web.zoom.us/j/81762080843?pwd=sL5DIHmzc5sqpebtZMc7wlXv4CPbuq.1 Meeting ID: 817 6208 0843 Passcode: 972341
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End of electronic auction	**20.01.2025 at 17:00 Hrs**
Intimation to the Preferred Bidder	To be intimated later
Contact Details	Contact: 033-23590073 Email Id: tenderwbmdtcl@gmail.com

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Managing Director
West Bengal Mineral Development &Trading Corporation Limited.

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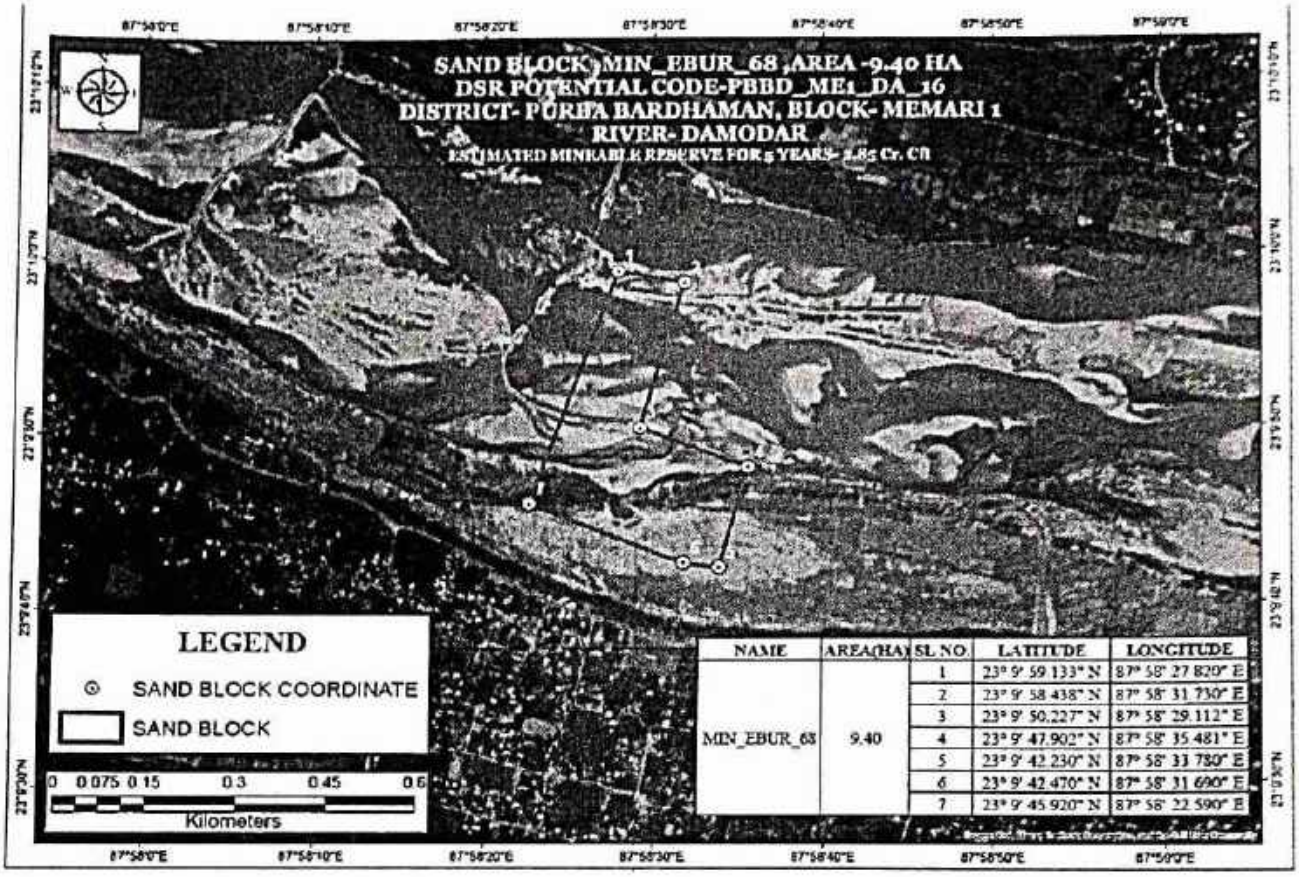
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Geo-reference co-ordinate of the sand block



NAME	AREA(HA)	SL NO.	LATITUDE	LONGITUDE
MIN_EBUR_68	9.40	1	23° 9' 59.133" N	87° 58' 27.820" E
		2	23° 9' 58.438" N	87° 58' 31.730" E
		3	23° 9' 50.227" N	87° 58' 29.112" E
		4	23° 9' 47.902" N	87° 58' 35.481" E
		5	23° 9' 42.230" N	87° 58' 33.780" E
		6	23° 9' 42.470" N	87° 58' 31.690" E
		7	23° 9' 45.920" N	87° 58' 22.590" E

West Bengal Mineral Development and Trading CorporationLimited (WBMDTCL)

(A Government of West Bengal Undertaking)

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For

Selection of Mine Developer and Operator (MDO) of Sand Blocks in West Bengal

3rd Floor, DJ - 10 (WBIIDC Building)DJ Block, Sector II, Salt Lake City Kolkata 700 091

Nodal Officer:
Managing Director, WBMDTC
Contact: 033-23590073
Email id: tenderwbmdtcl@gmail.com

Individual RFP Document

RFP No: PURBN_19_20122024_B01 Dated. 20.12.2024

(Basic RFP Document-35 pages uploaded in the WBMDTCL website (https://mdtcl.wb.gov.in/) + Individual RFP Document-4 pages, Total 39 Pages)

Bid Data Sheet & Bid Schedule

Name of the Work	Selection of Mine Developer and Operator (MDO) of Sand Blocks in West Bengal
RFP Number and Date	RFP No.: **PURBN_19_20122024_B01 Dated. 20.12.2024**
Non-Refundable RFP Document Fee	59,000 /- (Base Price- Rs 50,000/- + 18% GST)
Details of the Sand Block	***Block ID:*** MIN_EBUR_23 ***Category:*** B ***District:*** PURBA BARDHAMAN ***River:*** DAMODAR ***Sand block area*** 22.910 Ha ***Estimated Annual Mineable Reserves (Cr. Cft.): 1.394 Cr. Cft.***
Mode of submission of Bid	Online
e-auction portal of Govt. of WestBengal	http://www.eauction.gov.in
Earnest Money Deposit	INR **1,14,27,000/-** (INR **One Crore Fourteen Lakh Twenty Seven Thousand** only)
Performance Security	To be paid by successful bidder in the form of a Bank Guarantee from a ***Scheduled Commercial Bank in India payable at Kolkata, West Bengal***
Date of publication of Tender on website	**20.12.2024 at 10:00 Hrs.**
Last date of submission of online pre-bid queries	**27.12.2024 till 17.00 Hrs.**
Online Pre-Bid conference	**31.12.2024 at 14.00 Hrs.**
Link for the Online Pre-Bid conference	Link: Join Zoom Meeting https://us06web.zoom.us/j/87529475594?pwd=PDqHhhJ1VYQW4n0jxcer4w0wXhNGbl.1 Meeting ID: 875 2947 5594 Passcode: 742050
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Sd/-

Managing Director

West Bengal Mineral Development & Trading Corporation Limited.

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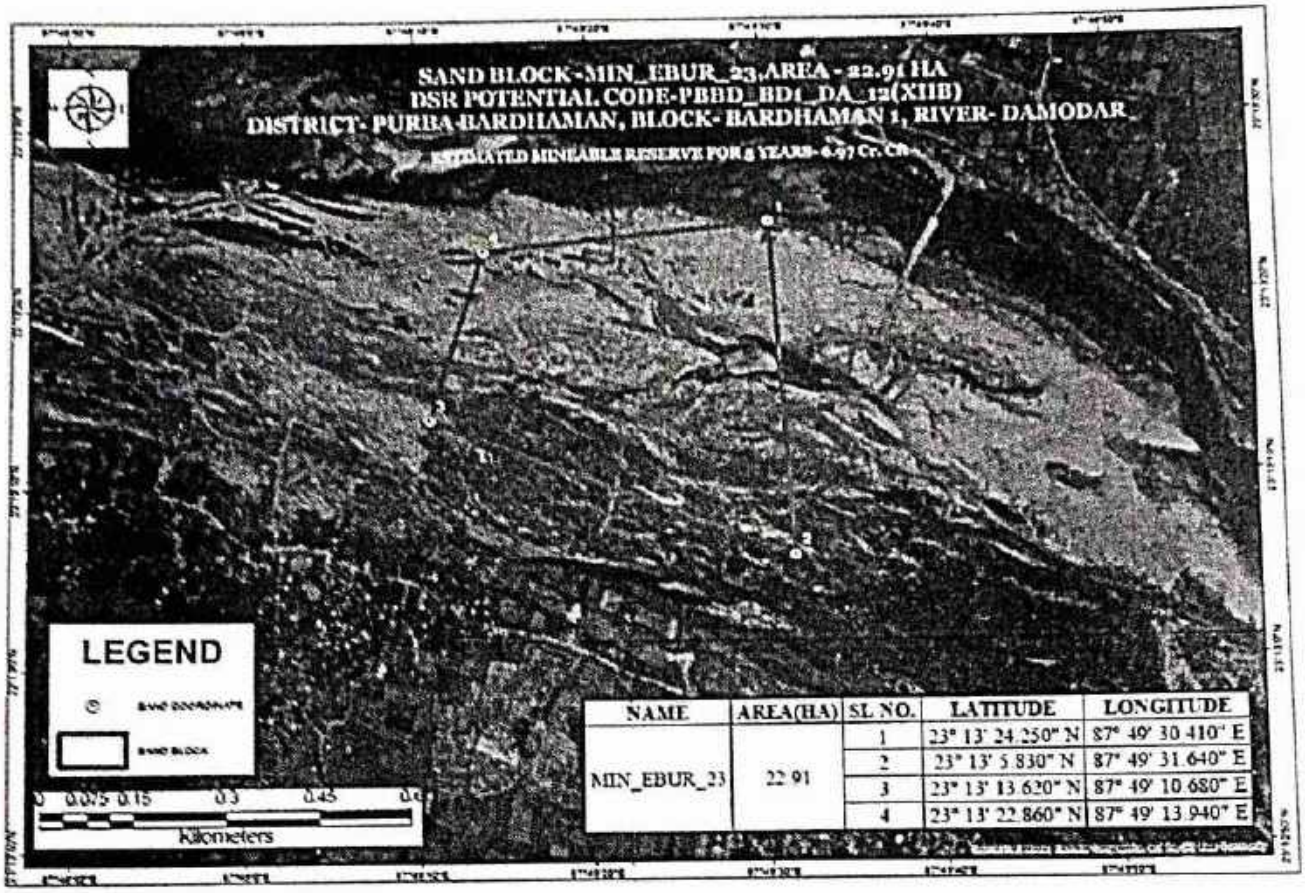
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Geo-reference co-ordinate of the sand block



NAME	AREA(HA)	SL NO.	LATITUDE	LONGITUDE
MIN_EBUR_23	22.91	1	23° 13' 24.250" N	87° 49' 30.410" E
		2	23° 13' 5.830" N	87° 49' 31.640" E
		3	23° 13' 13.620" N	87° 49' 10.680" E
		4	23° 13' 22.860" N	87° 49' 13.940" E

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For

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3rd Floor, DJ - 10 (WBIIDC Building)DJ Block, Sector II, Salt Lake City Kolkata 700 091

Nodal Officer:
Managing Director, WBMDTC
Contact: 033-23590073
Email Id: tenderwbmdtcl@gmail.com

Individual RFP Document

RFP No: PURBN_20_20122024_B02 Dated. 20.12.2024

(Basic RFP Document-35 pages uploaded in the WBMDTCL website (https://mdtcl.wb.gov.in/) + Individual RFP Document-4 pages, Total 39 Pages)

Bid Data Sheet & Bid Schedule

Name of the Work	Selection of Mine Developer and Operator (MDO) of Sand Blocks in West Bengal
RFP Number and Date	RFP No.: **PURBN_20_20122024_B02 Dated. 20.12.2024**
Non-Refundable RFP Document Fee	**59,000 /- (Base Price- Rs 50,000/- + 18% GST)**
Details of the Sand Block	***Block ID:*** MIN_EBUR_51A ***Category:*** B ***District:*** PURBA BARDHAMAN ***River:*** DAMODAR ***Sand block area*** 24.860 Ha ***Estimated Annual Mineable Reserves (Cr. Cft.): 1.506 Cr. Cft.***
Mode of submission of Bid	Online
e-auction portal of Govt. of WestBengal	http://www.eauction.gov.in
Earnest Money Deposit	INR **1,23,45,000/-** (INR **One Crore Twenty Three Lakh Forty Five Thousand only**)
Performance Security	To be paid by successful bidder in the form of a Bank Guarantee from a ***Scheduled Commercial Bank in India payable at Kolkata, West Bengal***
Date of publication of Tender on website	**20.12.2024 at 10:00 Hrs.**
Last date of submission of online pre-bid queries	**27.12.2024 till 17.00 Hrs.**
Online Pre-Bid conference	**31.12.2024 at 14.00 Hrs.**
Link for the Online Pre-Bid conference	Link: Join Zoom Meeting https://us06web.zoom.us/j/87529475594?pwd=PDqHhhJ1VYQW4n0jxcer4w0wXhNGbl.1 Meeting ID: 875 2947 5594 Passcode: 742050
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Intimation to the Preferred Bidder	To be intimated later
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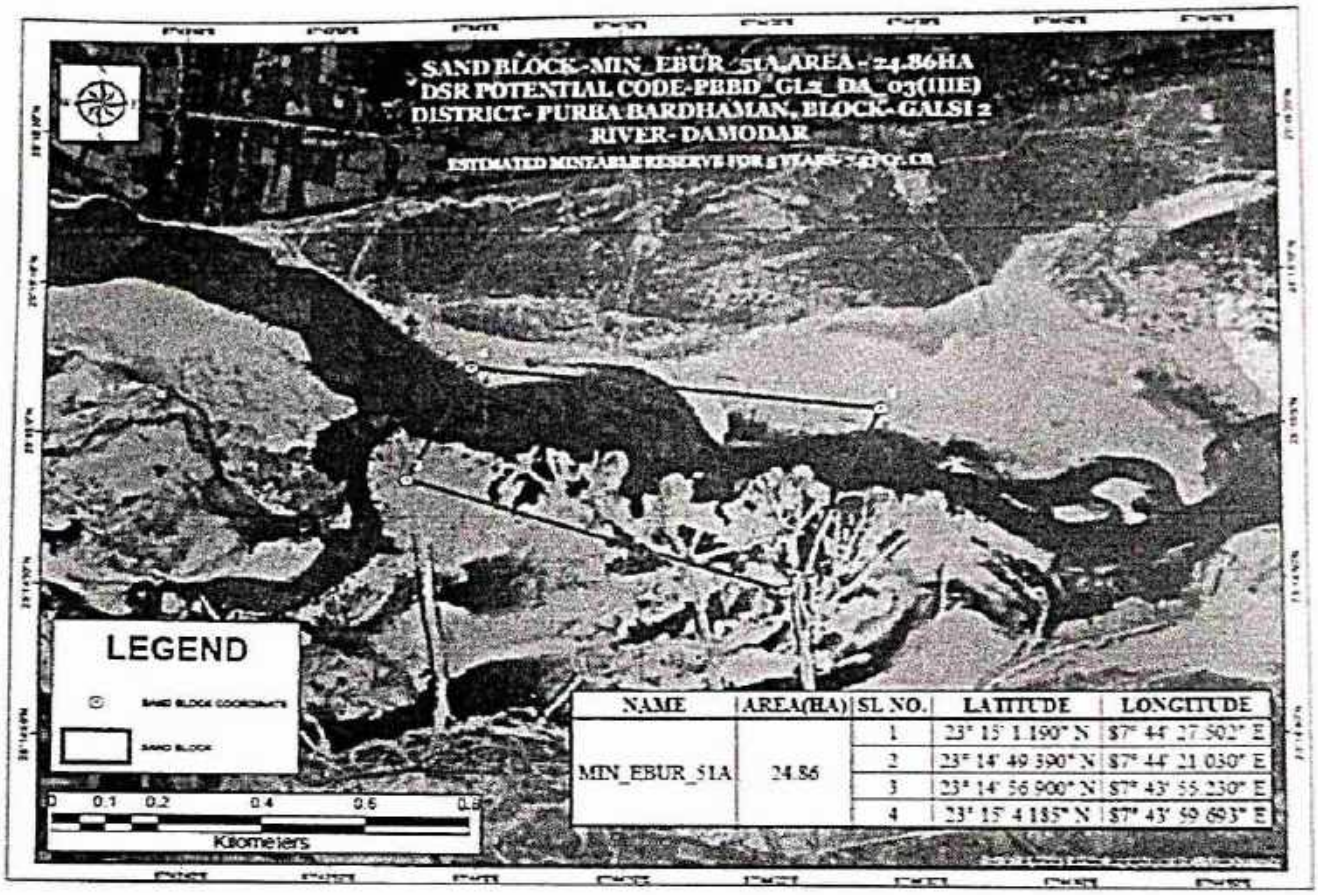
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Geo-reference co-ordinate of the sand block



NAME	AREA(HA)	SL NO.	LATITUDE	LONGITUDE
MIN_EBUR_51A	24.86	1	23° 15' 1.190" N	87° 44' 27.502" E
		2	23° 14' 49.390" N	87° 44' 21.030" E
		3	23° 14' 56.900" N	87° 43' 55.230" E
		4	23° 15' 4.185" N	87° 43' 59.693" E

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Block, Sector II, Salt Lake City Kolkata
700 091

Nodal Officer:
Managing Director, WBMDTC
Contact: 033-23590073
Email id: tenderwbmdtcl@gmail.com

Individual RFP Document

RFP No: PURBN_21_20122024_B03 Dated. 20.12.2024

(Basic RFP Document-35 pages uploaded in the WBMDTCL website (https://mdtcl.wb.gov.in/) + Individual RFP Document-4 pages, Total 39 Pages)

Bid Data Sheet & Bid Schedule

Name of the Work	Selection of Mine Developer and Operator (MDO) of Sand Blocks in West Bengal
RFP Number and Date	RFP No.: **PURBN_21_20122024_B03 Dated. 20.12.2024**
Non-Refundable RFP Document Fee	**59,000** /- (Base Price- Rs 50,000/- + 18% GST)
Details of the Sand Block	***Block ID:*** MIN_EBUR_56 ***Category:*** B ***District:*** PURBA BARDHAMAN ***River:*** AJAY ***Sand block area*** 20.610 Ha ***Estimated Annual Mineable Reserves (Cr. Cft.): 1.250 Cr. Cft.***
Mode of submission of Bid	Online
e-auction portal of Govt. of WestBengal	http://www.eauction.gov.in
Earnest Money Deposit	INR **1,02,47,000/- (INR One Crore Two Lakh Forty Seven Thousand only)**
Performance Security	To be paid by successful bidder in the form of a Bank Guarantee from a ***Scheduled Commercial Bank in India payable at Kolkata, West Bengal***
Date of publication of Tender on website	**20.12.2024 at 10:00 Hrs.**
Last date of submission of online pre-bid queries	**27.12.2024 till 17.00 Hrs.**
Online Pre-Bid conference	**31.12.2024 at 14.00 Hrs.**
Link for the Online Pre-Bid conference	Link: Join Zoom Meeting https://us06web.zoom.us/j/87529475594?pwd=PDqHhhJ1VYQW4n0jxcer4w0wXhNGbl.1 Meeting ID: 875 2947 5594 Passcode: 742050
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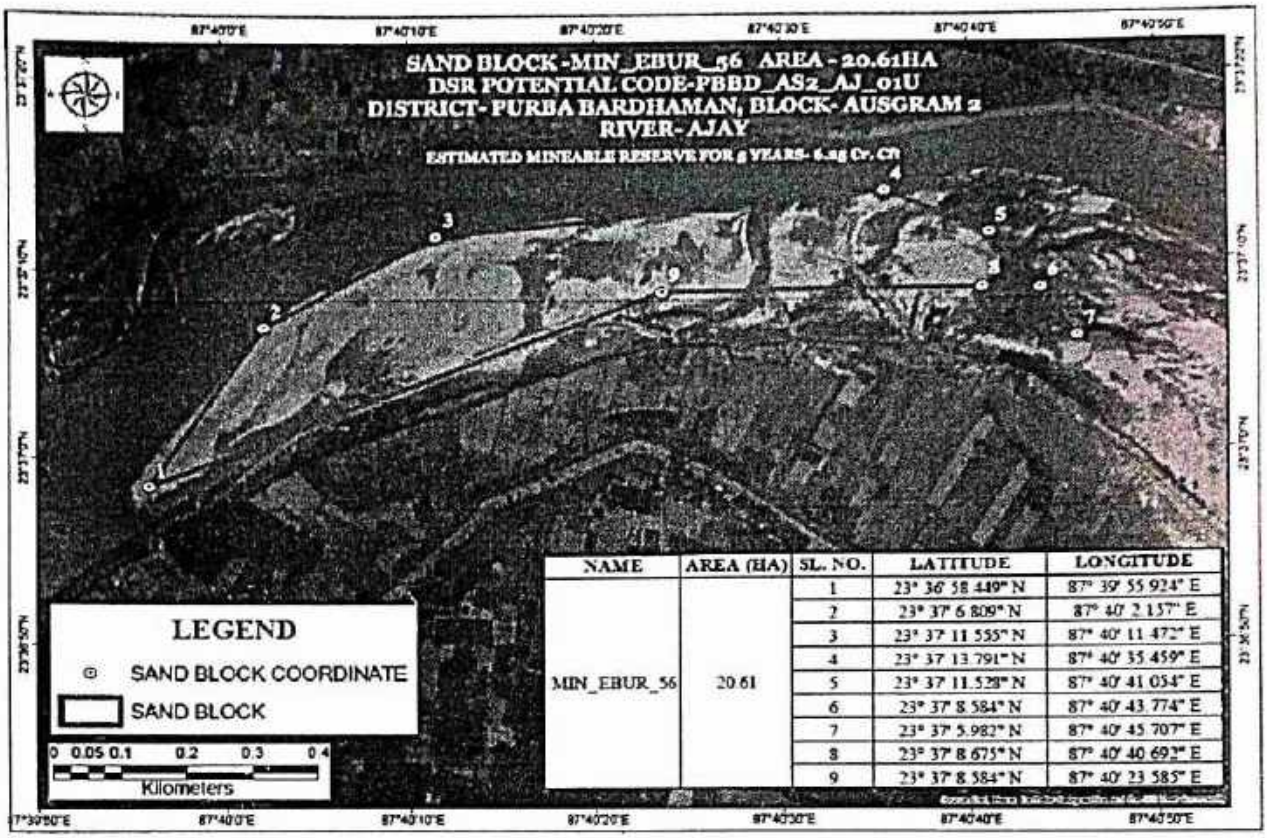
Document to be submitted online

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2. Earnest Money Deposit (EMD) (to be submitted by the bidder in "Empaneled MDO Login" of WBMDTCL website https://mdtcl.wb.gov.in/)
3. Payment Receipt copy of the Application Fee and EMD (to be uploaded in e-auction portal http://www.eauction.gov.in at the time of submission of Bid)

Document to be submitted offline

1. FORM-A: Format for Site Visit Certificate and Declaration (to be submitted physically in sealed envelope superscribing the RFP No, Bidder Name and Bidder ID) as per the timeline given in the Bid Data Sheet & Bid Schedule.
2. FORM-E Format Net worth certificate of bidder (to be submitted physically in sealed envelope superscribing the RFP No, Bidder Name and Bidder ID) as per the timeline given in the Bid Data Sheet & Bid Schedule.
3. Self-certified scanned copy of the receipt of RFP Document Fee & EMD has to be submitted in a sealed envelope by superscribing RFP no., Name of the Bidder and Bidder Id, as per the timeline given in the Bid Data Sheet & Bid Schedule.

Geo-reference co-ordinate of the sand block



NAME	AREA (HA)	SL. NO.	LATITUDE	LONGITUDE
MIN_EBUR_56	20.61	1	23° 36' 58.449" N	87° 39' 55.924" E
		2	23° 37' 6.809" N	87° 40' 2.137" E
		3	23° 37' 11.555" N	87° 40' 11.472" E
		4	23° 37' 13.791" N	87° 40' 35.459" E
		5	23° 37' 11.529" N	87° 40' 41.054" E
		6	23° 37' 8.584" N	87° 40' 43.774" E
		7	23° 37' 5.982" N	87° 40' 45.707" E
		8	23° 37' 8.675" N	87° 40' 40.693" E
		9	23° 37' 8.584" N	87° 40' 23.585" E

West Bengal Mineral Development and Trading CorporationLimited (WBMDTCL)

(A Government of West Bengal Undertaking)

Request for Proposal (RFP) from Empaneled MDOs

For

Selection of Mine Developer and Operator (MDO) of Sand Blocks in West Bengal

3rd Floor, DJ - 10 (WBIIDC Building)DJ
Block, Sector II, Salt Lake City Kolkata
700 091

Nodal Officer:
Managing Director, WBMDTC
Contact: 033-23590073
Email id: tenderwbmdtcl@gmail.com

Individual RFP Document

RFP No: PURBN_38_20122024_B04 Dated. 20.12.2024

(Basic RFP Document-35 pages uploaded in the WBMDTCL website (https://mdtcl.wb.gov.in/) + Individual RFP Document-4 pages, Total 39 Pages)

Bid Data Sheet & Bid Schedule

Name of the Work	Selection of Mine Developer and Operator (MDO) of Sand Blocks in West Bengal
RFP Number and Date	RFP No.: **PURBN_38_20122024_B04 Dated. 20.12.2024**
Non-Refundable RFP Document Fee	59,000 /- (Base Price- Rs 50,000/- + 18% GST)
Details of the Sand Block	***Block ID:*** MIN_EBUR_51B ***Category:*** B ***District:*** PURBA BARDHAMAN ***River:*** DAMODAR ***Sand block area*** 26.580 Ha ***Estimated Annual Mineable Reserves (Cr. Cft.): 1.598 Cr. Cft.***
Mode of submission of Bid	Online
e-auction portal of Govt. of WestBengal	http://www.eauction.gov.in
Earnest Money Deposit	INR **1,31,00,000/-** (INR **One Crore Thirty One Lakh Forty Five Thousand** only)
Performance Security	To be paid by successful bidder in the form of a Bank Guarantee from a ***Scheduled Commercial Bank in India payable at Kolkata, West Bengal***
Date of publication of Tender on website	**20.12.2024 at 10:00 Hrs.**
Last date of submission of online pre-bid queries	**27.12.2024 till 17.00 Hrs.**
Online Pre-Bid conference	**31.12.2024 at 14.00 Hrs.**
Link for the Online Pre-Bid conference	Link: Join Zoom Meeting https://us06web.zoom.us/j/87529475594?pwd=PDqHhhJ1VYQW4n0jxcer4w0wXhNGbl.1 Meeting ID: 875 2947 5594 Passcode: 742050
Last Date/Time for submission of documents through Online Mode	**16.01.2025 up to 16:00 Hrs.**
Last Date/Time for submission of documents through Offline Mode	**16.01.2025 up to 17:00 Hrs.**
Conduct of electronic auction	**24.01.2025 at 10:00 Hrs.**
End of electronic auction	**24.01.2025 at 17:00 Hrs.**
Intimation to the Preferred Bidder	To be intimated later
Contact Details	Contact: 033-23590073 Email id: tenderwbmdtcl@gmail.com

Note: Above schedule may be changed by WBMDTCL at any time at its own discretion. Please check the website: https://mdtcl.wb.gov.in/ and online NIC auction portal from time to time for furtherupdates.

Sd/-

Managing Director

West Bengal Mineral Development & Trading Corporation Limited.

Documents required to be submitted for participating in e-auction

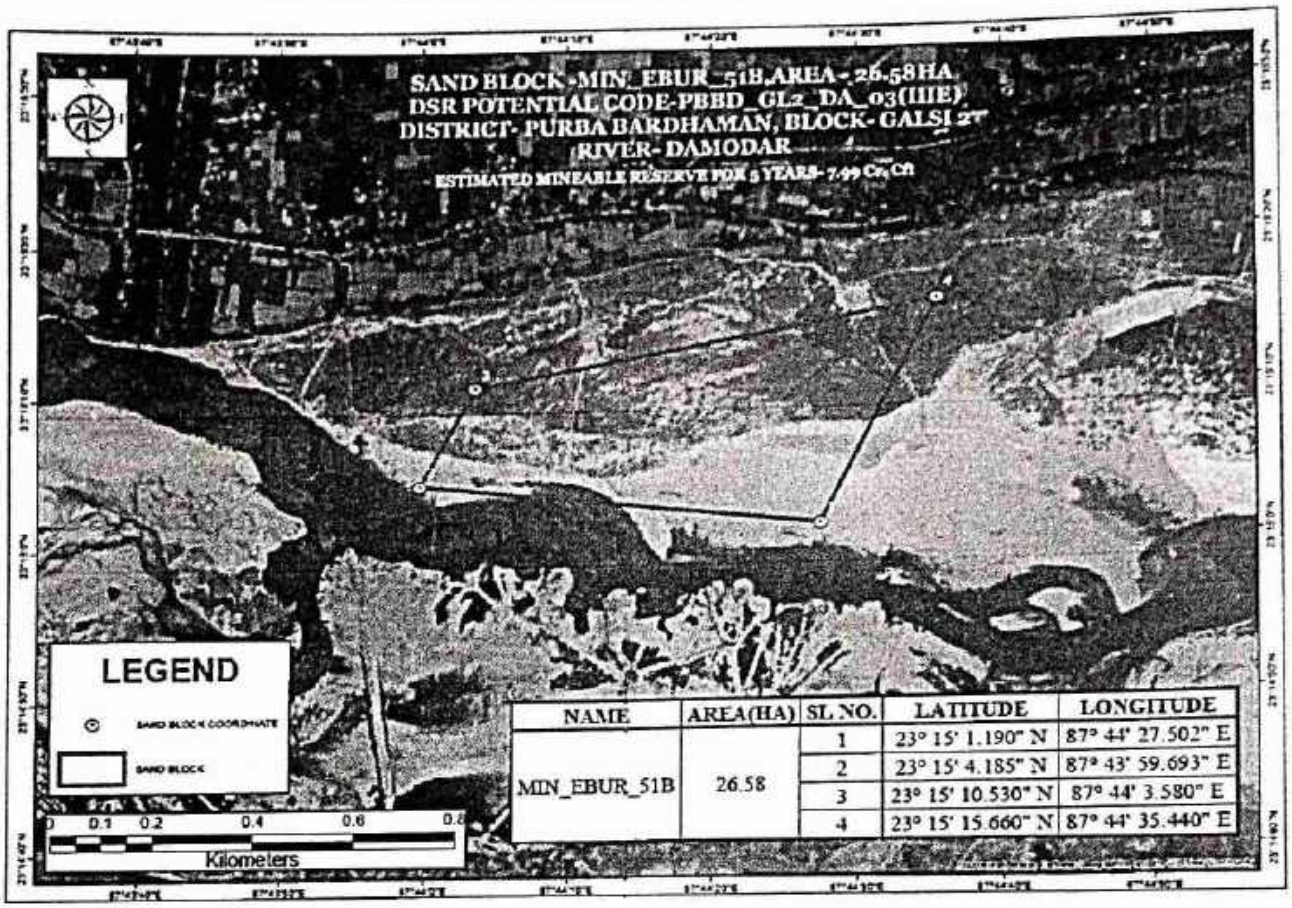
Document to be submitted online

1. Application Fee (to be submitted by the bidder in "Empaneled MDO Login" of WBMDTCL website **https://mdtcl.wb.gov.in/**)
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Geo-reference co-ordinate of the sand block



NAME	AREA(HA)	SL NO.	LATITUDE	LONGITUDE
MIN_EBUR_51B	26.58	1	23° 15' 1.190" N	87° 44' 27.502" E
		2	23° 15' 4.185" N	87° 43' 59.693" E
		3	23° 15' 10.530" N	87° 44' 3.580" E
		4	23° 15' 15.660" N	87° 44' 35.440" E

West Bengal Mineral Development and Trading CorporationLimited (WBMDTCL)

(A Government of West Bengal Undertaking)

Request for Proposal (RFP) from Empaneled MDOs

For

Selection of Mine Developer and Operator (MDO) of Sand Blocks in West Bengal

Nodal Officer:
Managing Director, WBMDTCL
3rd Floor, DJ - 10 (WBIIDC Building)DJ Block, Sector II, Salt Lake City Kolkata 700 091
Contact: 033-23590073
Email id: tenderwbmdtcl@gmail.com

Individual RFP Document

RFP No: UDN_11_20122024_A01 Dated. 20.12.2024

(Basic RFP Document-35 pages uploaded in the WBMDTCL website (https://mdtcl.wb.gov.in/) + Individual RFP Document-4 pages, Total 39 Pages)

Bid Data Sheet & Bid Schedule

Name of the Work	Selection of Mine Developer and Operator (MDO) of Sand Blocks in West Bengal
RFP Number and Date	RFP No.: **UDN_11_20122024_A01 Dated. 20.12.2024**
Non-Refundable RFP Document Fee	17,700 /- (Base Price- Rs 15,000/- + 18% GST)
Details of the Sand Block	***Block ID:*** MIN_UD_12 ***Category:*** A ***District:*** Uttar Dinajpur ***River:*** *Mahananda* ***Sand block area*** *2.510* Ha ***Estimated Annual Mineable Reserves (Cr. Cft.): 0.124 Cr. Cft.***
Mode of submission of Bid	Online
e-auction portal of Govt. of WestBengal	http://www.eauction.gov.in
Earnest Money Deposit	**INR 10,16,000 /- (INR Ten Lakh Sixeen Thousand only)**
Performance Security	To be paid by successful bidder in the form of a Bank Guarantee from a ***Scheduled Commercial Bank in India payable at Kolkata, West Bengal***
Date of publication of Tender on website	**20.12.2024 at 10:00 Hrs.**
Last date of submission of online pre-bid queries	**26.12.2024 till 17.00 Hrs.**
Online Pre-Bid conference	**30.12.2024 at 14.00 Hrs.**
Link for the Online Pre-Bid conference	Link: Join Zoom Meeting https://us06web.zoom.us/j/81762080843?pwd=sL5DlHmzc5sqpebtZMc7wlXv4CPbuq.1 Meeting ID: 817 6208 0843 Passcode: 972341
Last Date/Time for submission of documents through Online Mode	**13.01.2025 up to 16:00 Hrs.**
Last Date/Time for submission of documents through Offline Mode	**13.01.2025 up to 17:00 Hrs.**
Conduct of electronic auction	**20.01.2025 at 10:00 Hrs.**
End of electronic auction	**20.01.2025 at 17:00 Hrs**
Intimation to the Preferred Bidder	To be intimated later
Contact Details	Contact: 033-23590073 Email id: tenderwbmdtcl@gmail.com

Note: Above schedule may be changed by WBMDTCL at any time at its own discretion. Please check the website: https://mdtcl.wb.gov.in/ and online NIC auction portal from time to time for furtherupdates.

Sd/-
Managing Director
West Bengal Mineral Development & Trading Corporation Limited.

Documents required to be submitted to participate in e-auction

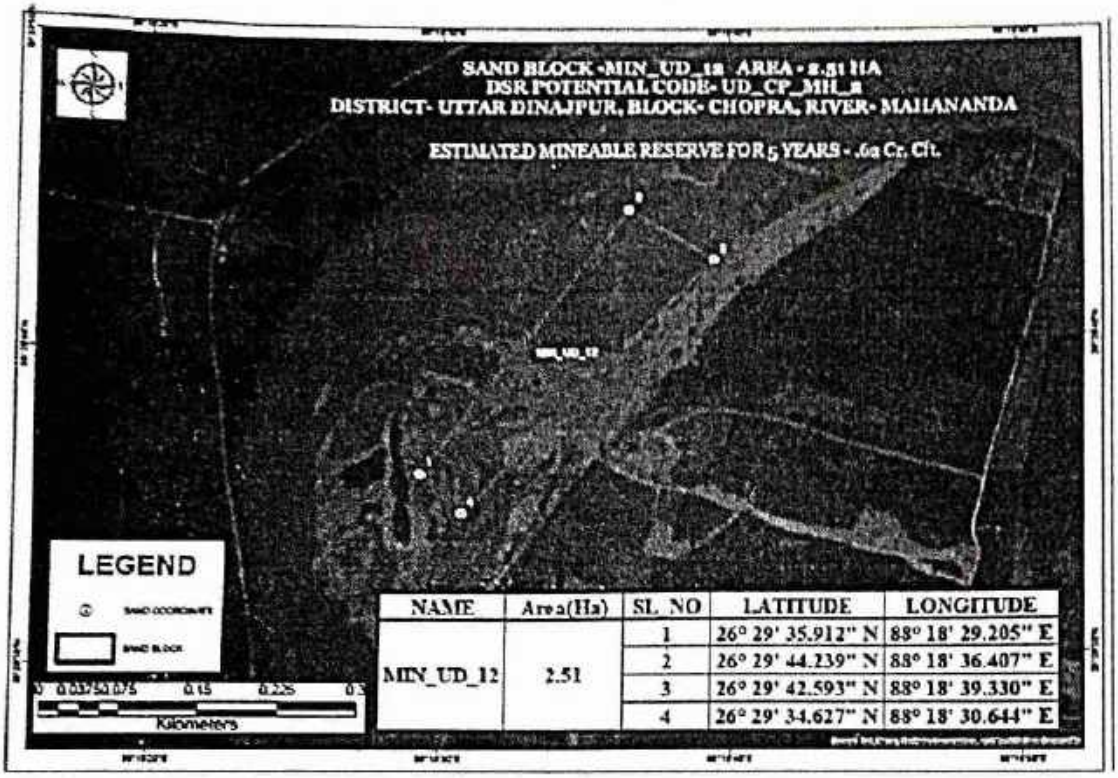
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2. Earnest Money Deposit (EMD) (to be submitted by the bidder in "Empaneled MDO Login" of WBMDTCL website https://mdtcl.wb.gov.in/)
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Geo-reference co-ordinate of the sand block



NAME	Area(Ha)	SL. NO	LATITUDE	LONGITUDE
MIN_UD_12	2.51	1	26° 29' 35.912" N	88° 18' 29.205" E
		2	26° 29' 44.239" N	88° 18' 36.407" E
		3	26° 29' 42.593" N	88° 18' 39.330" E
		4	26° 29' 34.627" N	88° 18' 30.644" E

Annexure-'B'

STATEMENT OF 9TH PHASE E_AUCTION OF SAND BLOCKS IN WEST BENGAL

Sl	PEP No.	Category	e_Auction Portal ID	Sand Block ID	District	Block	River	Area (Ha)	Annual Estimated Sand Reserve (Cr.Cft.)	Latitude	Longitude
1	BIR_11_20122024_A01	A	2024_WB_4123	MIN_BIR_25	BIRBHUM	KHOYRASOL	AJOY	3.080	0.166	23°44' 35.148"N	87°13'39.832"E
										23°44' 35.855"N	87°13'50.039"E
										23°44' 32.397"N	87°13'49.416"E
										23°44' 31.626"N	87°13'47.284"E
										23°44' 31.893"N	87°13'41.821"E
										23°44' 33.186"N	87°13'39.492"E
2	BIR_13_20122024_A02	A	2024_WB_4125	MIN_BIR_27	BIRBHUM	KHOYRASOL	AJOY	5.490	0.296	23°43' 31.610"N	87°17'34.244"E
										23°43' 31.617"N	87°17'30.412"E
										23°43' 39.356"N	87°17'32.392"E
										23°43' 35.726"N	87°17'32.075"E
										23°43' 35.535"N	87°17'41.436"E
										23°43' 30.119"N	87°17'39.954"E
3	BIR_14_20122024_A03	A	2024_WB_4127	MIN_BIR_28	BIRBHUM	KHOYRASOL	AJOY	2.640	0.141	23°43' 22.492"N	87°18'0.333"E
										23°43' 29.098"N	87°18'1.133"E
										23°43' 27.331"N	87°18'6.167"E
										23°43' 20.371"N	87°18'3.387"E
4	BIR_15_20122024_A04	A	2024_WB_4130	MIN_BIR_29	BIRBHUM	KHOYRASOL	AJOY	8.200	0.440	23°43' 25.023"N	87°18'23.618"E
										23°43' 28.374"N	87°18'25.635"E
										23°43' 26.195"N	87°18'29.787"E
										23°43' 24.325"N	87°18'49.875"E
										23°43' 22.463"N	87°18'55.664"E
										23°43' 20.485"N	87°18'55.426"E
										23°43' 22.872"N	87°18'45.199"E
										23°43' 23.656"N	87°18'38.519"E

Sl	FFP No.	Category	e_Auction Portal ID	Sand Block ID	District	Block	River	Area (Ha)	Annual Estimated Sand Reserve (Cr.Cft.)	Latitude	Longitude
										23°43' 23.203"N	87°18 30.529"E
5	BIR_16_20122024_A05	A	2024_WB_4132	MIN_BIR_30	BIRBHUM	ILAMBAZAR	AJOY	12,900	0.694	23°36' 51.206"N	87°27'0.534"E
										23°36' 46.487"N	87°27'7.913"E
										23°36' 48.517"N	87°27'19.852"E
										23°36' 48.400"N	87°27'24.502"E
										23°36' 43.279"N	87°27'27.845"E
										23°36' 42.202"N	87°27'0.544"E
										23°36' 42.006"N	87°27'21.398"E
										23°36' 42.505"N	87°27'10.140"E
										23°36' 46.158"N	87°27'56.763"E
6	BIR_17_20122024_A06	A	2024_WB_4135	MIN_BIR_31	BIRBHUM	ILAMBAZAR	AJOY	1,370	0.074	23°36' 48.991"N	87°27'56.977"E
										23°36' 49.999"N	87°27'57.938"E
										23°36' 50.566"N	87°28'5.174"E
										23°36' 48.750"N	87°28'5.174"E
										23°36' 48.533"N	87°28'3.595"E
										23°36' 47.741"N	87°27'57.813"E
7	BIR_18_20122024_A07	A	2024_WB_4141	MIN_BIR_32	BIRBHUM	ILAMBAZAR	AJOY	12,780	0.688	23°36' 13.334"N	87°29' 49.452"E
										23°36' 11.974"N	87°29' 57.616"E
										23°36' 13.348"N	87°30' 11.625"E
										23°36' 8.697"N	87°30' 13.428"E
										23°36' 7.756"N	87°30' 11.557"E
										23°36' 7.466"N	87°30' 7.729"E
										23°36' 5.566"N	87°30'4.267"E
										23°36' 5.177"N	87°29'57.590"E

Sl	PFP No.	Category	e_Auction Portal ID	Sand Block ID	District	Block	River	Area (Ha)	Annual Estimated Sand Reserve (Cr.Cft.)	Latitude	Longitude
										23°36' 5.123"N	87°29'51.278"E
										23°36' 11.661"N	87°29'47.812"E
8	BIR_19_20122024_A08	A	2024_WB_4143	MIN_BIR_35	BIRBHUM	BOLPUR SRINIKETAN	AJOY	16.100	0.866	23°36' 22.492"N	87°39'7.449"E
										23°36' 33.758"N	87°39'28.791"E
										23°36' 28.024"N	87°39'31.844"E
										23°36' 20.610"N	87°39'25.131"E
										23°36' 17.920"N	87°39'20.543"E
										23°36' 19.997"N	87°39'17.473"E
										23°36' 19.692"N	87°39'8.275"E
9	BIR_12_20122024_B01	B	2024_WB_4268	MIN_BIR_26	BIRBHUM	KHOYRASOL	AJOY	20.010	1.344	23°44' 35.124"N	87°14'6.198"E
										23°44' 37.517"N	87°14'5.128"E
										23°44' 40.980"N	87°14'19.139"E
										23°44' 42.857"N	87°14'21.839"E
										23°44' 45.941"N	87°14'30.649"E
										23°44' 45.673"N	87°14'36.873"E
										23°44' 46.165"N	87°14'41.155"E
										23°44' 50.070"N	87°14'52.453"E
										23°44' 52.391"N	87°15'4.869"E
										23°44' 51.288"N	87°14'5.765"E
										23°44' 45.455"N	87°14'54.911"E
										23°44' 44.444"N	87°14'41.451"E
										23°44' 43.711"N	87°14'37.187"E
										23°44'42.800"N	87°14'33.859"E
										23°44' 33.940"N	87°14'15.449"E
										23°44' 35.318"N	87°14'14.386"E

(39

Sl	PFP No.	Category	e_Auction Portal ID	Sand Block ID	District	Block	River	Area (Ha)	Annual Estimated Sand Reserve (Cr.Cft.)	Latitude	Longitude
10	BIR_20_20122024_802	B	2024_WB_4269	MIN_BIR_37	BIRBHUM	ILAMBAZAR	AJOY	20.020	1.344	23°39' 39.839"N	87°24'34.735"E
										23°39' 40.733"N	87°24'37.089"E
										23°39' 36.391"N	87°24'43.165"E
										23°39' 29.981"N	87°24'48.784"E
										23°39' 20.065"N	87°24'52.318"E
										23°39' 16.560"N	87°24'43.806"E
										23°39' 27.525"N	87°24'36.377"E

Annexure-'C'

STATEMENT OF 9TH PHASE E_AUCTION OF SAND BLOCKS IN WEST BENGAL

1	BNK_36_20122024_A01	A	2024_WB_4163	MIN_BNK_86A	BANKURA	SONAMUKHI	DAMODAR	9.960	0.670	23°19' 44.468"N	87°30'19.107"E
										23°20' 1.466"N	87°30'26.988"E
										23°19' 59.651"N	87°30'31.954"E
										23°19' 42.107"N	87°30'25.611"E
2	BNK_40_20122024_A02	A	2024_WB_4164	MIN_BNK_98	BANKURA	BARJORA	DAMODAR	12.310	0.662	23°25' 33.604"N	87°21'13.198"E
										23°25' 39.626"N	87°21'4.579"E
										23°25' 51.045"N	87°21'13.863"E
										23°25' 46.613"N	87°21'21.016"E
3	BNK_41_20122024_A03	A	2024_WB_4167	MIN_BNK_99	BANKURA	SALTORA	DAMODAR	3.960	0.662	23°37' 38.538"N	86°56'41.129"E
										23°37' 43.435"N	86°56'41.146"E
										23°37' 42.836"N	86°56'51.158"E
										23°37' 38.845"N	86°56'51.561"E
4	BNK_42_20122024_A04	A	2024_WB_4169	MIN_BNK_103	BANKURA	BARJORA	DAMODAR	16.110	0.866		
5	BNK_43_20122024_A05	A	2024_WB_4174	MIN_BNK_104	BANKURA	BARJORA	DAMODAR	7.490	0.402		
6	BNK_44_20122024_A06	A	2024_WB_4176	MIN_BNK_105	BANKURA	SALTORA	DAMODAR	5.890	0.316	23°37' 48.358"N	86°56'40.598"E
										23°37' 38.510"N	86°56'40.563"E
										23°37' 38.663"N	86°56'33.951"E
										23°37' 48.574"N	86°56'33.499"E
7	BNK_45_20122024_A07	A	2024_WB_4177	MIN_BNK_106	BANKURA	SALTORA	DAMODAR	5.720	0.308	23°37' 32.228"N	86°56'40.483"E
										23°37' 37.906"N	86°56'40.593"E
										23°37' 38.242"N	86°56'52.019"E
										23°37' 32.801"N	86°56'52.532"E
8	BNK_49_20122024_A08	A	2024_WB_4179	MIN_BNK_109A	BANKURA	PATRASAYER	DAMODAR	5.020	0.606	23°37' 32.801"N	86°56'52.532"E
9	BNK_28_20122024_B01	B	2024_WB_4241	MIN_BNK_83	BANKURA	SONAMUKHI	DAMODAR	26.430	1.776	23°16' 30.673"N	87°34'58.380"E

										23°16' 7.618"N	87°34'36.692"E
										23°16' 12.502"N	87°34'29.844"E
										23°16' 35.432"N	87°34'52.656"E
10	BNK_29_20122024_B02	B	2024_WB_4243	MIN_BNK_84A	BANKURA	PATRASAYER	DAMODAR	26.600	1.788	23°16' 52.767"N	87°34'57.512"E
										23°16' 15.414"N	87°35'16.728"E
										23°16' 8.005"N	87°35'25.638"E
										23°15' 51.059"N	87°35'11.714"E
										23°15' 52.742"N	87°34'57.548"E
11	BNK_30_20122024_B03	B	2024_WB_4249	MIN_BNK_84B	BANKURA	PATRASAYER	DAMODAR	22.000	1.478	23°15' 58.355"N	87°34'49.679"E
										23°16' 20.017"N	87°35'11.193"E
										23°16' 15.414"N	87°35'16.728"E
										23°15' 52.767"N	87°34'57.512"E
12	BNK_31_20122024_B04	B	2024_WB_4251	MIN_BNK_84C	BANKURA	PATRASAYER	DAMODAR	22.000	1.478	23°16' 3.191"N	87°34'42.898"E
										23°16' 25.223"N	87°35'4.933"E
										23°16' 20.017"N	87°35'11.193"E
										23°15' 58.355"N	87°34'49.679"E
13	BNK_32_20122024_B05	B	2024_WB_4255	MIN_BNK_84D	BANKURA	PATRASAYER	DAMODAR	22.000	1.478	23°16' 25.223"N	87°35'4.933"E
										23°16' 3.191"N	87°34'42.898"E
										23°16' 7.618"N	87°34'36.692"E
										23°16' 30.673"N	87°34'58.380"E
14	BNK_33_20122024_B06	B	2024_WB_4259	MIN_BNK_84E	BANKURA	PATRASAYER	DAMODAR	22.000	1.478	23°24' 45.870"N	87°24'17.586"E
										23°24' 49.418"N	87°24'17.946"E
										23°24' 47.112"N	87°25'3.532"E
										23°24' 37.566"N	87°25'7.087"E
15	BNK_34_20122024_B07	B	2024_WB_4262	MIN_BNK_85A	BANKURA	SONAMUKHI	DAMODAR	21.130	1.420	23°19' 18.782"N	87°31'41.580"E
										23°19' 24.627"N	87°31'28.070"E
										23°19' 36.370"N	87°31'36.680"E

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											23°19' 31.830"N	87°31'53.580"E
16	BNK_35_20122024_B08	B	2024_WB_4242	MIN_BNK_85B	BANKURA	SONAMUKHI	DAMODAR	21.000	1.412	23°19' 6.180"N	87°31'29.990"E
										23°19' 8.900"N	87°31'26.540"E
										23°19' 24.627"N	87°31'28.070"E
										23°19' 18.782"N	87°31'41.580"E
17	BNK_37_20122024_B09	B	2024_WB_4245	MIN_BNK_86B	BANKURA	SONAMUKHI	DAMODAR	25.000	1.680		
18	BNK_38_20122024_B10	B	2024_WB_4247	MIN_BNK_87	BANKURA	SONAMUKHI	DAMODAR	31.830	1.712	23°20' 15.300"N	87°29'31.528"E
										23°20' 26.681"N	87°29'42.602"E
										23°20' 13.280"N	87°29'59.101"E
										23°19' 59.789"N	87°29'48.779"E
19	BNK_39_20122024_B11	B	2024_WB_4250	MIN_BNK_92	BANKURA	INDUS	DAMODAR	30.330	1.630	23°14' 19.289"N	87°38'31.330"E
										23°14' 20.334"N	87°39'10.939"E
										23°14' 11.534"N	87°39'10.349"E
										23°14' 10.326"N	87°38'31.792"E
20	BNK_46_20122024_B12	B	2024_WB_4253	MIN_BNK_108A	BANKURA	PATRASAYER	DAMODAR	22.160	1.490	23°16' 52.048"N	87°34'19.324"E
										23°16' 41.357"N	87°34'8.948"E
										23°16' 54.059"N	87°33'54.187"E
										23°17' 2.134"N	87°34'1.554"E
21	BNK_47_20122024_B13	B	2024_WB_4256	MIN_BNK_108B	BANKURA	PATRASAYER	DAMODAR	21.000	1.412		
22	BNK_48_20122024_B14	B	2024_WB_4258	MIN_BNK_108C	BANKURA	PATRASAYER	DAMODAR	21.000	1.412	23°16' 38.074"N	87°34'43.941"E
										23°16' 23.618"N	87°34'29.559"E
										23°16' 31.781"N	87°34'20.075"E
										23°16' 44.544"N	87°34'32.545"E
23	BNK_50_20122024_B15	B	2024_WB_4261	MIN_BNK_109B	BANKURA	PATRASAYER	DAMODAR	24.000	1.612	23°15' 42.010"N	87°35'23.089"E
										23°15' 32.577"N	87°35'13.639"E
										23°15' 50.634"N	87°35'1.657"E
										23°15' 48.951"N	87°35'15.823"E
										23°15' 43.795"N	87°34'56.250"E

Annexure – 'D'

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STATEMENT OF 9TH PHASE E_AUCTION OF SAND BLOCKS IN WEST BENGAL

1	CBR_15_20122024_A01	A	2024_WB_4166	MIN_CB_20A	COOCH BEHAR	COOCH BEHAR	TORSA	6.150	0.446	26°19' 12.092"N	89°25'19.017"E
										26°18' 58.859"N	89°25'27.402"E
										26°18' 57.623"N	89°25'26.032"E
										26°19' 10.149"N	89°25'13.005"E
										26°19' 12.872"N	89°25'14.922"E
2	CBR_16_20122024_A02	A	2024_WB_4182	MIN_CB_20B	COOCH BEHAR	COOCH BEHAR	TORSA	5.460	0.396	26°18' 56.782"N	89°25'28.381"E
										26°19' 2.627"N	89°25'37.373"E
										26°19' 0.000"N	89°25'40.000"E
										26°18' 51.111"N	89°25'35.960"E
3	CBR_17_20122024_A03	A	2024_WB_4185	MIN_CB_21	COOCH BEHAR	TUFANGANJ_1	TORSA	3.510	0.238	26°14' 13.915"N	89°37'21.064"E
										26°14' 17.649"N	89°37'27.250"E
										26°14' 11.000"N	89°37'32.000"E
										26°14' 11.778"N	89°37'21.114"E
4	CBR_18_20122024_A04	A	2024_WB_4187	MIN_CB_22	COOCH BEHAR	MATHABHANGA	JALDHAKA	2.770	0.190	26°18' 32.600"N	89°15'30.750"E
										26°18' 29.327"N	89°15'35.887"E
										26°18' 26.900"N	89°15'38.189"E
										26°18' 23.170"N	89°15'37.387"E
										26°18' 26.804"N	89°15'29.688"E
5	CBR_19_20122024_A04	A	2024_WB_4191	MIN_CB_23	COOCH BEHAR	TUFANGANJ_2	RAIDHAK 2	4.840	0.332	26°26' 5.790"N	89°45'49.860"E
										26°26'14.090"N	89°45'54.210"E
										26°26'12.240"N	89°46'0.020"E
										26°26' 3.860"N	89°45'55.710"E

Annexure-'E'

STATEMENT OF 9TH PHASE E_AUCTION OF SAND BLOCKS IN WEST BENGAL

1	DDN_10_20122024_A01	A	2024_WB_4151	MID_DD_3	DAKSHIN DINAJPUR	KUMARGANJ	ATREYEE	4.860	0.258	25°27' 30.217"N	88°43'49.183"E
										25°27'40.494"N	88°43'56.111"E
										25°27'38.418"N	88°44'0.812"E
										25°27' 31.199"N	88°43'55.445"E
										25°27'28.971"N	88°43'51.366"E
2	DDN_11_20122024_A02	A	2024_WB_4153	MID_DD_6	DAKSHIN DINAJPUR	KUMARGANJ	ATREYEE	5.260	0.280	25°23'24.100"N	88°44'15.473"E
										25°23'32.640"N	88°44'18.612"E
										25°23'43.429"N	88°44'18.125"E
										25°23'47.913"N	88°44'12.356"E
										25°23'47.601"N	88°44'16.753"E
										25°23'46.491"N	88°44'19.193"E
										25°23'44.169"N	88°44'21.009"E
										25°23'42.180"N	88°44'21.452"E
										25°23'38.491"N	88°44'21.633"E
										25°23'35.974"N	88°44'20.913"E
										25°23'33.812"N	88°44'19.520"E
										25°23'25.558"N	88°44'16.450"E
										25°23'23.478"N	88°44'16.572"E
3	DDN_12_20122024_A03	A	2024_WB_4155	MID_DD_32	DAKSHIN DINAJPUR	KUMARGANJ	ATREYEE	1.980	0.105	25°28'46.618"N	88°44'41.262"E
										25°28'47.065"N	88°44'44.364"E
										25°28'44.099"N	88°44'44.886"E
										25°28'39.434"N	88°44'43.834"E
										25°28'39.600"N	88°44'41.411"E
4	DDN_13_20122024_A04	A	2024_WB_4157	MID_DD_33	DAKSHIN DINAJPUR	KUMARGANJ	ATREYEE	0.510	0.034	25°28'26.576"N	88°44'17.866"E

										25°28'28.060"N	88°44'21.145"E
										25°28'26.850"N	88°44'21.975"E
										25°28'24.964"N	88°44'19.696"E
										25°28'24.667"N	88°44'18.635"E
5	DDN_14_20122024_A05	A	2024_WB_4159	MID_DD_36	DAKSHIN DINAJPUR	KUMARGANJ	ATREYEE	3.160	0.168	25°22'18.469"N	88°44'26.473"E
										25°22'16.406"N	88°44'27.596"E
										25°22'14.196"N	88°44'28.168"E
										25°22'11.290"N	88°44'28.611"E
										25°22'8.910"N	88°44'27.503"E
										25°22'8.409"N	88°44'26.144"E
										25°22'7.729"N	88°44'23.295"E
										25°22'19.388"N	88°44'25.425"E
6	DDN_15_20122024_A06	A	2024_WB_4160	MID_DD_40	DAKSHIN DINAJPUR	KUMARGANJ	ATREYEE	4.380	0.232	25°26'26.534"N	88°43'45.208"E
										25°26'27.921"N	88°43'45.427"E
										25°26'28.313"N	88°43'47.360"E
										25°26'28.313"N	88°43'50.572"E
										25°26'27.643"N	88°43'54.445"E
										25°26'27.443"N	88°43'57.174"E
										25°26'25.799"N	88°43'58.971"E
										25°26'24.137"N	88°44'0.316"E
										25°26'22.595"N	88°44'0.423"E
										25°26'22.325"N	88°43'58.204"E
7	DDN_16_20122024_A07	A	2024_WB_4161	MID_DD_43	DAKSHIN DINAJPUR	KUMARGANJ	ATREYEE	0.830	0.044	25°28'35.813"N	88°44'33.414"E
										25°28'39.768"N	88°44'34.896"E
										25°28'39.813"N	88°44'37.323"E
										25°28'37.353"N	88°44'36.846"E
										25°28'36.092"N	88°44'35.506"E

8	DDN_17_20122024_A08	A	2024_WB_4162	MID_DD_44	DAKSHIN DINAJPUR	KUMARGANJ	ATREYEE	1.920	0.102	25°26'43.253"N	88°43'9.116"E
										25°26'43.728"N	88°43'12.416"E
										25°26'39.003"N	88°43'15.834"E
										25°26'35.724"N	88°43'15.138"E
										25°26'35.288"N	88°43'14.147"E
										25°26'37.162"N	88°43'12.926"E
										25°26'39.147"N	88°43'12.350"E
9	DDN_18_20122024_A09	A	2024_WB_4165	MID_DD_45	DAKSHIN DINAJPUR	KUMARGANJ	ATREYEE	6.380	0.338	25°21'37.910"N	88°44'2.592"E
										25°21'44.029"N	88°44'3.038"E
										25°21'46.448"N	88°44'5.831"E
										25°21'48.618"N	88°44'9.231"E
										25°21'46.778"N	88°44'9.436"E
										25°21'43.430"N	88°44'8.202"E
										25°21'40.351"N	88°44'7.704"E
										25°21'36.495"N	88°44'5.968"E
										25°21'29.120"N	88°44'6.728"E
										25°21'28.432"N	88°44'3.615"E
10	DDN_19_20122024_A10	A	2024_WB_4159	MID_DD_46	DAKSHIN DINAJPUR	KUMARGANJ	ATREYEE	1.690	0.090	25°20'50.934"N	88°44'16.555"E
										25°20'51.790"N	88°44'14.842"E
										25°20'53.433"N	88°44'14.143"E
										25°20'55.418"N	88°44'13.733"E
										25°20'56.854"N	88°44'14.068"E
										25°20'57.406"N	88°44'15.044"E
										25°20'57.133"N	88°44'16.953"E
										25°20'53.381"N	88°44'17.728"E
										25°20'51.147"N	88°44'17.622"E

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11	[illegible]	A	2024_WB_4171	MID_DD_47	DAKSHIN DINAJPUR	KUMARGANJ	ATREYEE	4.200	0.226	25°28'14.545"N	88°43'39.200"E
										25°28'16.652"N	88°43'42.782"E
										25°28'18.715"N	88°43'51.789"E
										25°28'17.589"N	88°43'54.223"E
										25°28'16.698"N	88°43'55.235"E
										25°28'12.637"N	88°43'46.045"E

Annexure- 'F'

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STATEMENT OF 9TH PHASE E_AUCTION OF SAND BLOCKS IN WEST BENGAL

1	JHG_19_20122024_A01	A	2024_WB_4183	MIN_JH_16	JHARGRAM	BINPUR 1	KANSABATI	2.760	0.134	22°33'7.541"N	87°1'31.720"E
										22°33'19.120"N	87°1'38.424"E
										22°33'18.467"N	87°1'40.060"E
										22°33'6.508"N	87°1'34.545"E
2	JHG_24_20122024_A02	A	2024_WB_4186	MIN_JH_23B	JHARGRAM	GOPIBALLAVPUR I	SUBARNAREKHA	16.560	0.936	22°12'37.300"N	86°48'49.871"E
										22°12'38.830"N	86°48'35.286"E
										22°12'55.973"N	86°48'43.750"E
										22°12'53.036"N	86°48'50.780"E
3	JHG_25_20122024_A03	A	2024_WB_4188	MIN_JH_24A	JHARGRAM	GOPIBALLAVPUR II	SUBARNAREKHA	18.560	1.048	22°13'48.189"N	86°48'59.166"E
										22°13'52.407"N	86°48'48.336"E
										22°13'53.099"N	86°48'48.725"E
										22°14'3.423"N	86°49'1.400"E
										22°13'3.983"N	86°49'16.030"E
										22°13'56.259"N	86°48'9.149"E
										22°13'48.286"N	86°48'59.213"E
4	JHG_25_20122024_A04	A	2024_WB_4190	MIN_JH_24B	JHARGRAM	GOPIBALLAVPUR II	SUBARNAREKHA	16.280	0.912	22°13'48.189"N	86°48'59.166"E
										22°13'32.885"N	86°48'51.765"E
										22°13'32.436"N	86°48'43.271"E
										22°13'51.490"N	86°48'47.820"E
										22°13'52.407"N	86°48'48.336"E
5	JHG_31_20122024_A05	A	2024_WB_4193	MIN_JH_33A	JHARGRAM	NAYAGRAM	SUBARNAREKHA	15.190	0.856	22°4'46.902"N	87°9'4.426"E
										22°4'37.759"N	87°8'48.641"E
										22°4'46.426"N	87°8'40.686"E
										22°4'52.372"N	87°8'53.119"E

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6	JHG_32_20122024_A06	A	2024_WB_4194	MIN_JH_33B	JHARGRAM	NAYAGRAM	SUBARNAREKHA	15.650	0.876	22°4'42.672"N	87°9'13.171"E
										22°4'30.582"N	87°8'55.229"E
										22°4'37.759"N	87°8'48.641"E
										22°4'46.902"N	87°9'4.429"E
7	JHG_35_20122024_A07	A	2024_WB_4195	MIN_JH_35B_I	JHARGRAM	BINPUR_I	KANSABATI	10.000	0.664	22°38'37.990"N	87°0'24.220"E
										22°38'36.736"N	87°0'13.198"E
										22°38'46.158"N	87°0'5.133"E
										22°38'47.191"N	87°0'16.119"E
										22°38'39.059"N	87°0'23.766"E
8	JHG_36_20122024_A08	A	2024_WB_4196	MIN_JH_35B_II	JHARGRAM	BINPUR_I	KANSABATI	7.920	0.526	22°38'29.895"N	87°0'27.659"E
										22°38'31.121"N	87°0'12.347"E
										22°38'36.736"N	87°0'13.198"E
										22°38'37.990"N	87°0'24.220"E
9	JHG_41_20122024_A09	A	2024_WB_4197	MIN_JH_29A	JHARGRAM	SANKRAIL	SUBARNAREKHA	13.010	0.864	22°10'9.724"N	87°1'18.227"E
										22°10'0.599"N	87°1'15.107"E
										22°10'7.633"N	87°0'58.261"E
										22°10'13.940"N	87°1'1.203"E
10	JHG_43_20122024_A10	A	2024_WB_4198	MIN_JH_31A	JHARGRAM	SANKRAIL	SUBARNAREKHA	10.980	0.724	22°7'52.347"N	87°6'7.927"E
										22°8'16.736"N	87°6'7.22.816"E
										22°8'14.680"N	87°6'27.120"E
										22°7'53.379"N	87°6'13.904"E
11	JHG_49_20122024_A11	A	2024_WB_4199	MIN_JH_32A_I	JHARGRAM	SANKRAIL	SUBARNAREKHA	6.060	0.402	22°7'18.607"N	87°6'38.096"E
										22°7'20.582"N	87°6'35.472"E
										22°7'33.512"N	87°6'51.305"E
										22°7'31.224"N	87°6'54.136"E
12	JHG_50_20122024_A12	A	2024_WB_4202	MIN_JH_32A_II	JHARGRAM	SANKRAIL	SUBARNAREKHA	5.000	0.332	22°7'31.224"N	87°6'54.136"E
										22°7'33.512"N	87°6'51.305"E

										22°7'43.316"N	87°7'3.311"E
										22°7'40.639"N	87°7'6.107"E
13	JHG_55_20122024_A13	A	2024_WB_4204	MIN_JH_19&20	JHARGRAM	GOPAIBALLAVPUR 1	SUBARNAREKHA	8.500	0.620	22°12'33.974"N	86°45'29.921"E
										22°12'35.621"N	86°45'32.135"E
										22°12'39.569"N	86°45'35.095"E
										22°12'44.050"N	86°45'37.760"E
										22°12'44.645"N	86°45'41.628"E
										22°12'47.108"N	86°45'49.202"E
										22°12'40.295"N	86°45'48.906"E
										22°12'38.295"N	86°45'40.967"E
14	JHG_20_20122024_B01	B	2024_WB_4240	MIN_JH_21A	JHARGRAM	GOPAIBALLAVPUR 1	SUBARNAREKHA	27.570	1.544	22°12'27.642"N	86°46'38.173"E
										22°12'42.908"N	86°46'50.614"E
										22°12'38.100"N	86°47'3.183"E
										22°12'18.053"N	86°46'51.067"E
15	JHG_21_20122024_B02	B	2024_WB_4244	MIN_JH_21B	JHARGRAM	GOPAIBALLAVPUR 1	SUBARNAREKHA	25.370	1.432	22°12'42.908"N	86°46'50.614"E
										22°12'27.642"N	86°46'38.173"E
										22°12'38.515"N	86°46'23.550"E
										22°12'48.558"N	86°46'35.843"E
16	JHG_22_20122024_B03	B	2024_WB_4246	MIN_JH_22	JHARGRAM	GOPAIBALLAVPUR 1	SUBARNAREKHA	28.140	1.590	22°12'4.215"N	86°47'42.980"E
										22°12'22.172"N	86°47'38.970"E
										22°12'14.187"N	86°48'6.260"E
										22°12'2.297"N	86°47'56.670"E
17	JHG_23_20122024_B04	B	2024_WB_4249	MIN_JH_23A	JHARGRAM	GOPAIBALLAVPUR 1	SUBARNAREKHA	22.040	1.244	22°12'37.300"N	86°48'49.871"E
										22°12'25.843"N	86°48'49.210"E
										22°12'22.473"N	86°48'27.210"E
										22°12'38.830"N	86°48'35.286"E
18	JHG_27_20122024_B05	B	2024_WB_4252	MIN_JH_25	JHARGRAM	GOPAIBALLAVPUR 1	SUBARNAREKHA	29.510	1.666	22°13'18.581"N	86°52'38.120"E

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										22°13'10.642"N	86°52'48.120"E
										22°12'50.545"N	86°52'33.430"E
										22°12'37.913"N	86°52'17.910"E
										22°12'43.766"N	86°52'11.190"E
										22°12'53.093"N	86°52'30.310"E
19	JHG_28_20122024_B06	B	2024_WB_4254	MIN_JH_26A	JHARGRAM	GOPAIBALLAVPUR 1	SUBARNAREKHA	29.240	1.652	22°12'29.128"N	86°58'45.722"E
										22°12'34.031"N	86°58'58.074"E
										22°12'15.889"N	86°59'10.731"E
										22°12'9.621"N	86°58'53.999"E
20	JHG_29_20122024_B07	B	2024_WB_4257	MIN_JH_26B	JHARGRAM	GOPAIBALLAVPUR 1	SUBARNAREKHA	22.740	1.284	22°12'34.031"N	86°58'58.074"E
										22°12'29.128"N	86°58'45.722"E
										22°12'50.580"N	86°58'36.619"E
										22°12'54.940"N	86°58'43.465"E
21	JHG_30_20122024_B08	B	2024_WB_4260	MIN_JH_27	JHARGRAM	GOPAIBALLAVPUR 1	SUBARNAREKHA	25.180	1.422	22°11'30.039"N	86°59'18.583"E
										22°11'58.781"N	86°59'23.756"E
										22°11'58.781"N	86°59'33.163"E
										22°11'30.696"N	86°59'33.183"E
22	JHG_33_20122024_B09	B	2024_WB_4263	MIN_JH_33C	JHARGRAM	NAYAGRAM	SUBARNAREKHA	22.410	1.266	22°4'34.076"N	87°9'22.187"E
										22°4'23.074"N	87°9'2.121"E
										22°4'30.582"N	87°8'55.229"E
										22°4'42.672"N	87°9'13.171"E
										22°4'40.509"N	87°9'17.644"E
23	JHG_34_20122024_B10	B	2024_WB_4264	MIN_JH_33D	JHARGRAM	NAYAGRAM	SUBARNAREKHA	25.520	1.424	22°4'23.074"N	87°9'2.121"E
										22°4'34.076"N	87°9'2.187"E
										22°4'22.905"N	87°9'30.076"E
24	JHG_37_20122024_B11	B	2024_WB_4265	MIN_JH_38A	JHARGRAM	GOPAIBALLAVPUR II	SUBARNAREKHA	30.570	1.726	22°12'7.692"N	86°51'46.761"E
										22°11'58.830"N	86°51'28.130"E

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										22°12'19.443"N	86°51'15.250"E
										22°12'20.191"N	86°51'35.939"E
25	JHG_38_20122024_B12	B	2024_WB_4277	MIN_JH_36B	JHARGRAM	GOPAIBALLAVPUR II	SUBARNAREKHA	30.980	1.750	22°12'7.772"N	86°51'46.930"E
										22°12'20.191"N	86°51'35.939"E
										22°12'29.528"N	86°51'55.760"E
										22°12'17.308"N	86°52'6.980"E
26	JHG_39_20122024_B13	B	2024_WB_4280	MIN_JH_34A	JHARGRAM	NAYAGRAM	SUBARNAREKHA	28.880	1.630	22°3'53.711"N	87°9'32.907"E
										22°4'1.379"N	87°9'46.127"E
										22°4'0.724"N	87°9'46.589"E
										22°3'44.882"N	87°9'54.326"E
										22°3'36.572"N	87°10'4.314"E
										22°3'31.030"N	87°9'57.985"E
27	JHG_40_20122024_B14	B	2024_WB_4283	MIN_JH_34B	JHARGRAM	NAYAGRAM	SUBARNAREKHA	28.970	1.602	22°4'1.379"N	87°9'46.127"E
										22°3'53.711"N	87°9'32.907"E
										22°4'7.187"N	87°9'18.006"E
										22°4'16.015"N	87°9'35.792"E
28	JHG_42_20122024_B15	B	2024_WB_4285	MIN_JH_29B	JHARGRAM	SANKRAIL	SUBARNAREKHA	20.540	1.364	22°10'13.940"N	87°1'1.203"E
										22°10'7.633"N	87°0'58.261"E
										22°10'21.543"N	87°0'24.938"E
										22°10'27.228"N	87°0'30.342"E
										22°10'15.338"N	87°0'55.559"E
29	JHG_44_20122024_B16	B	2024_WB_4279	MIN_JH_31B	JHARGRAM	SANKRAIL	SUBARNAREKHA	21.000	1.396	22°7'50.004"N	87°5'54.364"E
										22°8'18.880"N	87°6'18.327"E
										22°8'16.736"N	87°6'22.816"E
										22°7'52.347"N	87°6'7.927"E
30	JHG_45_20122024_B17	B	2024_WB_4281	MIN_JH_31C	JHARGRAM	SANKRAIL	SUBARNAREKHA	21.000	1.396	22°7'53.093"N	87°5'50.007"E
										22°8'22.212"N	87°6'11.350"E

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										22°8'18.884"N	87°6'18.318"E
										22°7'50.004"N	87°5'54.364"E
										22°7'49.883"N	87°5'53.661"E
31	JHG_46_20122024_B18	B	2024_WB_4284	MIN_JH_31D	JHARGRAM	SANKRAIL	SUBARNAREKHA	21.000	1.396	22°7'57.176"N	87°5'45.359"E
										22°8'25.457"N	87°6'4.555"E
										22°8'25.212"N	87°6'11.350"E
										22°8'53.093"N	87°5'50.007"E
32	JHG_47_20122024_B19	B	2024_WB_4287	MIN_JH_31E	JHARGRAM	SANKRAIL	SUBARNAREKHA	21.000	1.396	22°8'2.345"N	87°5'39.475"E
										22°8'28.333"N	87°5'58.533"E
										22°8'25.457"N	87°6'4.555"E
										22°7'57.176"N	87°5'45.359"E
33	JHG_48_20122024_B20	B	2024_WB_4272	MIN_JH_31F	JHARGRAM	SANKRAIL	SUBARNAREKHA	21.000	1.396	22°8'28.333"N	87°5'58.533"E
										22°8'2.345"N	87°5'39.475"E
										22°8'7.371"N	87°5'33.754"E
										22°8'31.717"N	87°5'51.448"E
34	JHG_51_20122024_B21	B	2024_WB_4266	MIN_JH_32C	JHARGRAM	SANKRAIL	SUBARNAREKHA	21.000	1.396	22°7'29.559"N	87°6'23.542"E
										22°7'51.306"N	87°6'54.964"E
										22°7'47.839"N	87°6'58.585"E
										22°7'24.684"N	87°6'30.022"E
35	JHG_52_20122024_B22	B	2024_WB_4274	MIN_JH_32D	JHARGRAM	SANKRAIL	SUBARNAREKHA	21.000	1.396	22°7'51.306"N	87°6'54.964"E
										22°7'29.559"N	87°6'23.542"E
										22°7'55.706"N	87°6'50.368"E
										22°7'33.433"N	87°6'18.396"E
36	JHG_53_20122024_B23	B	2024_WB_4278	MIN_JH_32E	JHARGRAM	SANKRAIL	SUBARNAREKHA	21.000	1.396	22°7'55.706"N	87°6'50.368"E
										22°7'33.433"N	87°6'18.396"E
										22°7'37.683"N	87°6'12.747"E
										22°7'59.519"N	87°6'46.384"E

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37	JHG_54_20122024_B24	B	2024_WB_4282	MIN_JH_32B	JHARGRAM	SANKRAIL	SUBARNAREKHA	21.000	1.395	22°7'24.684"N	87°6'30.022"E
										22°7'47.835"N	87°6'58.595"E
										22°7'43.316"N	87°7'3.311"E
										22°7'20.582"N	87°6'35.472"E
38	JHG_56_20122024_B25	B	2024_WB_4286	MIN_JH_35A	JHARGRAM	BINPUR I	KANSABATI	25.420	1.436	22°38'29.895"N	87°0'27.659"E
										22°38'11.731"N	87°0'20.496"E
										22°38'17.375"N	87°0'3.742"E
										22°38'23.958"N	87°0'5.828"E
										22°38'28.475"N	87°0'11.947"E
										22°38'31.121"N	87°0'12.347"E

Annexure - 'G'

GPS

STATEMENT OF 9TH PHASE E_AUCTION OF SAND BLOCKS IN WEST BENGAL

1	JLP_24_20122024_A01	A	2024_WB_4201	MIN_JPG_21	JALPAIGURI	MATIALI	NEORA	4.500	0.084	26° 50' 24.903 "E	88° 45' 28.664 "E
										26° 50' 23.835 "E	88° 45' 35.021 "E
										26° 50' 12.474 "E	88° 45' 29.047 "E
										26° 50' 12.717 "E	88° 45' 26.846 "E
2	JLP_25_20122024_A02	A	2024_WB_4206	MIN_JPG_22	JALPAIGURI	MAL	TEESTA	3.710	0.168	26° 37' 20.971 "N	88° 43' 38.064 "E
										26° 37' 23.147 "N	88° 43' 41.417"E
										26° 37' 18.209 "N	88° 43' 49.690"E
										26° 37' 14.766 "N	88° 43' 45.709"E
3	JLP_26_20122024_A03	A	2024_WB_4208	MIN_JPG_26	JALPAIGURI	MAL, MAYNAGURI	TEESTA	10.040	0.454	26° 36' 28.799" N	88° 44' 42.793"E
										26° 36' 28.105" N	88° 44' 50.339"E
										26° 36' 20.596" N	88° 44' 59.693"E
										26° 36' 8.532" N	88° 44' 1.901"E
4	JLP_28_20122024_A05	A	2024_WB_4211	MIN_JPG_28	JALPAIGURI	JALPAIGURI	TEESTA	10.570	0.478	26° 36' 50.498" N	88° 43' 50.476" E
										26° 36' 54.213" N	88° 43' 58.576" E
										26° 36' 37.664" N	88° 44' 3.478" E
										26° 36' 35.626" N	88° 43' 58.069" E
5	JLP_29_20122024_A06	A	2024_WB_4212	MIN_JPG_29	JALPAIGURI	JALPAIGURI	TEESTA	18.410	0.832	26° 35' 17.803" N	88° 44' 23.155" E
										26° 35' 30.436" N	88° 44' 26.569" E
										26° 35' 30.614" N	88° 44' 42.672" E
										26° 35' 15.968" N	88° 44' 38.275" E
6	JLP_30_20122024_A07	A	2024_WB_4214	MIN_JPG_45	JALPAIGURI	MAL	CHEL	3.580	0.254	26° 54' 47.570" N	88° 39' 26.140" E
										26° 54' 48.200" N	88° 39' 32.660" E
										26° 54' 39.100" N	88° 39' 31.960" E

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										26° 54' 40.090" N	88° 39' 26.900" E
7	JLP_31_20122024_A08	A	2024_WB_4217	MIN_JPG_38	JALPAIGURI	MAL	CHEL	4.710	0.336	26° 51' 5.197" N	88° 38' 10.216" E
										26° 51' 5.170" N	88° 38' 2.460" E
										26° 51' 11.440" N	88° 38' .440" E
										26° 51' 11.700" N	88° 38' 11.400" E
										26° 51' 6.747" N	88° 38' 11.171" E
8	JLP_32_20122024_A09	A	2024_WB_4219	MIN_JPG_41	JALPAIGURI	MAL	CHEL	1.550	0.110	26° 53' 4.100" N	88° 38' 16.909" E
										26° 53' 4.100" N	88° 38' 12.809" E
										26° 53' 7.843" N	88° 38' 12.466" E
										26° 53' 7.580" N	88° 38' 18.455" E
9	JLP_33_20122024_A10	A	2024_WB_4221	MIN_JPG_42	JALPAIGURI	MAL	CHEL	4.040	0.288	26° 52' 50.614" N	88° 38' 12.127" E
										26° 52' 49.169" N	88° 38' 12.076" E
										26° 52' 49.500" N	88° 38' 4.200" E
										26° 52' 55.500" N	88° 38' 5.700" E
										26° 52' 55.195" N	88° 38' 13.926" E
										26° 52' 53.587" N	88° 38' 13.240" E
10	JLP_34_20122024_A11	A	2024_WB_4200	MIN_JPG_44	JALPAIGURI	MAL	CHEESH	4.420	0.314	26° 50' 6.380" N	88° 33' 52.720" E
										26° 50' 18.785" N	88° 33' 54.470" E
										26° 50' 16.639" N	88° 33' 59.064" E
										26° 50' 4.820" N	88° 33' 55.970" E
11	JLP_35_20122024_A12	A	2024_WB_4203	MIN_JPG_36	JALPAIGURI	MAL	CHEL	0.770	0.054	26° 50' 52.214" N	88° 38' 6.367" E
										26° 50' 57.288" N	88° 38' 4.321" E
										26° 50' 57.244" N	88° 38' 7.625" E
										26° 50' 53.033" N	88° 38' 6.840" E
12	JLP_36_20122024_A13	A	2024_WB_4205	MIN_JPG_33	JALPAIGURI	MAL	CHEL	2.870	0.204	26° 50' 36.000" N	88° 38' 9.700" E

											26° 50' 36.000" N	88° 38' 4.100" E
											26° 50' 41.044" N	88° 38' 4.100" E
											26° 50' 41.603" N	88° 38' 4.269" E
											26° 50' 41.700" N	88° 38' 10.500" E
13	JLP_37_20122024_A14	A	2024_WB_4207	MIN_JPG_34	JALPAIGURI	MAL	CHEL	3.570	0.254		26° 55' 15.895" N	88° 39' 45.329" E
											26° 55' 11.773" N	88° 39' 43.642" E
											26° 55' 13.250" N	88° 39' 34.690" E
											26° 55' 17.750" N	88° 39' 55.400" E
14	JLP_38_20122024_A15	A	2024_WB_4209	MIN_JPG_40	JALPAIGURI	MAL	CHEL	3.650	0.260		26° 55' 17.554" N	88° 39' 45.702" E
											26° 55' 16.800" N	88° 39' 45.460" E
											26° 55' 18.610" N	88° 39' 35.560" E
											26° 55' 21.060" N	88° 39' 36.032" E
											26° 55' 22.895" N	88° 39' 37.512" E
											26° 55' 21.068" N	88° 39' 45.904" E
15	JLP_39_20122024_A16	A	2024_WB_4210	MIN_JPG_37	JALPAIGURI	MAL	CHEL	2.980	0.232		26° 51' 16.239" N	88° 38' 10.607" E
											26° 51' 12.700" N	88° 38' 10.800" E
											26° 51' 12.750" N	88° 38' 1.350" E
											26° 51' 16.681" N	88° 38' 1.243" E
16	JLP_40_20122024_A17	A	2024_WB_4213	MIN_JPG_43	JALPAIGURI	MAL	CHEL	1.000	0.072		26° 53' 9.427" N	88° 38' 20.332" E
											26° 53' 9.100" N	88° 38' 13.200" E
											26° 53' 10.900" N	88° 38' 13.900" E
											26° 53' 10.900" N	88° 38' 21.268" E
											26° 53' 10.848" N	88° 38' 21.222" E
17	JLP_41_20122024_A18	A	2024_WB_4215	MIN_JPG_32	JALPAIGURI	MAL	CHEL	3.330	0.238		26° 52' 48.232" N	88° 38' 12.047" E
											26° 52' 42.102" N	88° 38' 11.607" E

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											26° 52' 42.300" N	88° 38' 5.000" E
											26° 52' 48.600" N	88° 38' 6.100" E
18	JLP_42_20122024_A19	A	2024_WB_4216	MIN_JPG_39	JALPAIGURI	MAL	CHEL	1.850	0.132	26° 54' 44.642" N	88° 39' 38.096" E
											26° 54' 38.083" N	88° 39' 35.094" E
											26° 54' 38.045" N	88° 39' 33.501" E
											26° 54' 45.337" N	88° 39' 33.546" E
19	JLP_43_20122024_A20	A	2024_WB_4218	MIN_JPG_35	JALPAIGURI	MAL	CHEL	0.840	0.006	26° 50' 53.678" N	88° 38' 10.861" E
											26° 50' 51.102" N	88° 38' 10.930" E
											26° 50' 51.137" N	88° 38' 9.658" E
											26° 50' 52.868" N	88° 38' 8.741" E
											26° 50' 56.560" N	88° 38' 9.178" E
											26° 50' 57.222" N	88° 38' 9.356" E
											26° 50' 57.205" N	88° 38' 10.639" E
											26° 50' 55.907" N	88° 38' 10.313" E
20	JLP_44_20122024_A21	A	2024_WB_4220	MIN_JPG_46	JALPAIGURI	MAL	CHEESH	3.290	0.234	26° 50' 4.640" N	88° 35' 55.670" E
											26° 50' 0.410" N	88° 35' 58.590" E
											26° 50' 55.970" N	88° 35' 55.840" E
											26° 50' 57.970" N	88° 35' 51.130" E
											26° 50' 1.380" N	88° 35' 52.970" E
											26° 50' 2.110" N	88° 35' 50.760" E

STATEMENT OF 9TH PHASE E_AUCTION OF SAND BLOCKS IN WEST BENGAL

1	MSD_01_20122024_A01	A	2024_WB_4148	MIN_MUR_38A	MURSHIDABAD	FARAKKA	GANGA	5.000	0.350	24° 42'33.773" N	87° 56' 47.351" E
										24° 42'38.005" N	87° 56' 52.855" E
										24° 42'32.033" N	87° 56' 58.276" E
										24° 42'27.456" N	87° 56' 52.625" E
2	MSD_02_20122024_B01	B	2024_WB_4267	MIN_MUR_38B	MURSHIDABAD	FARAKKA	GANGA	24.300	1.706	24° 42'9.523" N	87° 57' 6.038" E
										24° 42' 23.648" N	87° 57' 22.316" E
										24° 42'12.406" N	87° 57' 29.359" E
										24° 42'58.382" N	87° 57' 12.964" E

Annexure-'H'

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STATEMENT OF 9TH PHASE E_AUCTION OF SAND BLOCKS IN WEST BENGAL

1	MSD_01_20122024_A01	A	2024_WB_4148	MIN_MUR_38A	MURSHIDABAD	FARAKKA	GANGA	5.000	0.350	24°42'33.773" N	87°56' 47.351" E
										24°42'38.005" N	87°56' 52.855" E
										24°42'32.033" N	87°56' 58.275" E
										24°42'27.458" N	87°56' 52.625" E
2	MSD_02_20122024_B01	B	2024_WB_4267	MIN_MUR_38B	MURSHIDABAD	FARAKKA	GANGA	24.300	1.706	24°42'9.523" N	87°57' 6.038" E
										24°42' 23.648" N	87°57' 22.316" E
										24°42'12.406" N	87°57' 29.358" E
										24°42'58.382" N	87°57' 12.994" E

Annexure - 'I'

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STATEMENT OF 9TH PHASE E_AUCTION OF SAND BLOCKS IN WEST BENGAL

1	PSHBN_07_20122024_A01	A	2024_WB_4143	MIN_WBUR_12	PASCHIM BARDHAMAN	BARABANI	AJOY	3.990	0.176	23° 51'56.552" N	86° 58' 35.697" E
										23° 51'58.204" N	86° 58' 37.418" E
										23° 51'47.806" N	86° 58' 50.326" E
										23° 51'45.514" N	86° 58' 48.152" E
2	PSHBN_08_20122024_A02	A	2024_WB_4144	MIN_WBUR_13	PASCHIM BARDHAMAN	BARABANI	AJOY	4.100	0.184	23° 49' 7.585" N	87° 3' 18.699" E
										23° 49' 15.528" N	87° 3' 24.310" E
										23° 49' 14.060" N	87° 3' 28.242" E
										23° 49' 5.364" N	87° 3' 22.401" E
3	PSHBN_09_20122024_A03	A	2024_WB_4145	MIN_WBUR_14	PASCHIM BARDHAMAN	PANDABESWAR	AJOY	12.280	0.620	23° 44' 35.829" N	87° 15' 30.242" E
										23° 44' 48.846" N	87° 15' 30.341" E
										23° 44' 42.279" N	87° 15' 47.376" E
										23° 44' 39.179" N	87° 15' 48.416" E
4	PSHBN_10_20122024_A04	A	2024_WB_4147	MIN_WBUR_17A_I	PASCHIM BARDHAMAN	JAMURIA	AJOY	10.000	0.560	23° 47' 33.816" N	87° 6' 8.264" E
										23° 47' 30.170" N	87° 5' 58.419" E
										23° 47' 38.083" N	87° 5' 52.286" E
										23° 47' 44.128" N	87° 6' 0.042" E
5	PSHBN_11_20122024_A05	A	2024_WB_4149	MIN_WBUR_17A_II	PASCHIM BARDHAMAN	JAMURIA	AJOY	6.560	0.366	23° 47' 27.275" N	87° 6' 13.480" E
										23° 47' 24.916" N	87° 6' 2.392" E
										23° 47' 30.170" N	87° 5' 58.419" E
										23° 47' 33.816" N	87° 6' 8.264" E
6	PSHBN_12_20122024_A06	A	2024_WB_4150	MIN_WBUR_18	PASCHIM BARDHAMAN	JAMURIA	AJOY	6.460	0.286	23° 46' 27.590" N	87° 6' 44.617" E
										23° 46' 32.489" N	87° 6' 49.549" E
										23° 46' 21.388" N	87° 6' 56.785" E

										23° 46' 18.895" N	87° 6' 53.685" E
										23° 46' 20.876" N	87° 6' 51.924" E
										23° 46' 22.513" N	87° 6' 48.186" E
7	PSHBN_13_20122024_A07	A	2024_WB_4152	MIN_WBUR_20	PASCHIM BARDHAMAN	PANDABESWAR	AJOY	9.400	0.420	23° 43' 15.110" N	87° 18' 51.834" E
										23° 43' 17.378" N	87° 18' 53.185" E
										23° 43' 16.538" N	87° 19' 0.135" E
										23° 43' 14.462" N	87° 19' 5.438" E
										23° 43' 8.532" N	87° 19' 10.955" E
										23° 43' 6.260" N	87° 19' 11.174" E
										23° 43' 6.058" N	87° 19' 8.656" E
										23° 43' 9.106" N	87° 18' 59.743" E
8	PSHBN_14_20122024_A08	A	2024_WB_4154	MIN_WBUR_21	PASCHIM BARDHAMAN	KANKSA	AJOY	6.810	0.304	23° 36'51.606" N	87° 30' 55.494" E
										23° 36'55.569" N	87° 30' 59.095" E
										23° 36'56.631" N	87° 31' 5.654" E
										23° 36'53.716" N	87° 31' 12.925" E
										23° 36'51.342" N	87° 31' 12.692" E
										23° 36'50.859" N	87° 31' 2.774" E
										23° 38'49.280" N	87° 30' 56.494" E
9	PSHBN_15_20122024_A09	A	2024_WB_4156	MIN_WBUR_4	PASCHIM BARDHAMAN	BARABANI	AJOY	3.070	0.138	23° 50'45.816" N	86° 57' 7.397" E
										23° 50'49.170" N	86° 57' 26.477" E
										23° 50'47.932" N	86° 57' 26.689" E
										23° 50'46.761" N	86° 57' 25.080" E
										23° 50'45.241" N	86° 57' 19.231" E
										23° 50'45.726" N	86° 57' 18.751" E
										23° 50'45.876" N	86° 57' 18.164" E

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										23° 50'44.372" N	86° 57' 7.708" E
10	PSHBN_16_20122024_A10	A	2024_WB_4158	MIN_WBUR_5	PASCHIM BARDHAMAN	BARABANI	AJOY	2.520	0.112	23° 51'14.708" N	86° 57' 50.216" E
										23° 51'15.354" N	86° 57' 52.266" E
										23° 51'8.643" N	86° 57' 50.809" E
										23° 51'0.228" N	86° 57' 46.490" E
										23° 51'1.157" N	86° 57' 45.339" E
										23° 51'9.391" N	86° 57' 48.760" E
										23° 47'44.128" N	87° 6' 0.042" E
11	PSHBN_06_20122024_B01	B	2024_WB_4270	MIN_WBUR_17B	PASCHIM BARDHAMAN	JAMURIA	AJOY	22.000	1.554	23° 47'38.083" N	87° 5' 52.286" E
										23° 47'53.170" N	87° 5' 40.591" E
										23° 48'1.055" N	87° 5' 34.515" E
										23° 48'3.666" N	87° 5' 42.222" E
										23° 48'0.416" N	87° 5' 45.569" E
										23° 47'54.036" N	87° 5' 52.140" E

Annexure-J

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STATEMENT OF 9TH PHASE E_AUCTION OF SAND BLOCKS IN WEST BENGAL

1	PURBN_17_20122024_101	A	2024_WB_4224	MIN_EBUR_19	PURBA BARDHAMAN	KETUGRAM_2	AJOY	2.280	0.138	23° 38.15.459" N	88° 1' 9.335" E
										23° 38.28.177" N	88° 1' 17.539" E
										23° 38.18.328" N	88° 1' 19.530" E
										23° 38.13.489" N	88° 1' 11.646" E
2	PURBN_18_20122024_102	A	2024_WB_4228	MIN_EBUR_21	PURBA BARDHAMAN	KHANDAGHOSH	DARAKESHWAR	9.120	0.550	23° 0' 40.902" N	87° 42' 49.620" E
										23° 0' 46.370" N	87° 42' 454.590" E
										23° 0' 39.823" N	87° 43' 0.020" E
										23° 0' 34.950" N	87° 43' 3.050" E
										23° 0' 31.470" N	87° 43' 2.170" E
										23° 0' 31.861" N	87° 42' 56.680" E
3	PURBN_22_20122024_A03	A	2024_WB_4232	MIN_EBUR_49	PURBA BARDHAMAN	GALSI_2	DAMODAR	6.320	0.384	23° 14' 56.396" N	87° 40' 24.749" E
										23° 14' 59.986" N	87° 40' 38.611" E
										23° 14' 55.939" N	87° 40' 40.249" E
										23° 14' 51.027" N	87° 40' 26.419" E
4	PURBN_23_20122024_A04	A	2024_WB_4235	MIN_EBUR_50	PURBA BARDHAMAN	GALSI_2	DAMODAR	9.160	0.552	23° 15' 6.574" N	87° 42' 40.781" E
										23° 15' 6.173" N	87° 42' 48.883" E
										23° 14' 53.170" N	87° 42' 54.244" E
										23° 14' 55.641" N	87° 42' 43.782" E
5	PURBN_24_20122024_A05	A	2024_WB_4237	MIN_EBUR_52	PURBA BARDHAMAN	GALSI_2	DAMODAR	12.390	0.752	23° 14' 49.730" N	87° 43' 31.840" E
										23° 14' 53.460" N	87° 43' 50.320" E
										23° 14' 42.930" N	87° 43' 50.090" E
										23° 14' 41.180" N	87° 43' 47.540" E
										23° 14' 44.670" N	87° 43' 40.830" E

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										23° 14' 44.550" N	87° 43' 33.560" E
6	PURBN_25_20122024_A06	A	2024_WB_4239	MIN_EBUR_53	PURBA BARDHAMAN	BARDHAMAN 1	DAMODAR	8.590	0.520	23° 13' 43.923" N	87° 48' 40.710" E
										23° 13' 35.609" N	87° 48' 54.810" E
										23° 13' 30.731" N	87° 48' 50.710" E
										23° 13' 39.090" N	87° 48' 37.280" E
7	PURBN_26_20122024_A07	A	2024_WB_4223	MIN_EBUR_54	PURBA BARDHAMAN	GALSI_2	DAMODAR	2.499	0.150	23° 14' 37.200" N	87° 41' 33.010" E
										23° 14' 39.462" N	87° 41' 43.398" E
										23° 14' 37.197" N	87° 41' 44.577" E
										23° 14' 34.530" N	87° 41' 33.510" E
5	PURBN_27_20122024_A08	A	2024_WB_4225	MIN_EBUR_55	PURBA BARDHAMAN	AUSGRAM 2	AJAY	7.970	0.484	23° 36' 24.414" N	87° 38' 7.776" E
										23° 36' 23.426" N	87° 37' 54.362" E
										23° 36' 21.568" N	87° 37' 46.441" E
										23° 36' 24.444" N	87° 37' 50.040" E
										23° 36' 30.022" N	87° 37' 55.155" E
										23° 36' 31.522" N	87° 37' 58.425" E
										23° 36' 29.320" N	87° 38' 3.095" E
9	PURBN_28_20122024_A09	A	2024_WB_4227	MIN_EBUR_57	PURBA BARDHAMAN	AUSGRAM 2	AJAY	5.160	0.340	23° 36' 51.264" N	87° 43' 3.070" E
										23° 36' 39.960" N	87° 43' 9.997" E
										23° 36' 39.022" N	87° 43' 8.054" E
										23° 36' 50.449" N	87° 43' 0.621" E
										23° 36' 52.078" N	87° 42' 58.993" E
										23° 36' 54.262" N	87° 42' 55.587" E
										23° 36' 59.370" N	87° 42' 55.951" E
										23° 36' 58.221" N	87° 42' 58.970" E
										23° 36' 53.104" N	87° 43' 0.399" E

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10	PURBN_29_20122024_A10	A	2024_WB_4230	MIN_EBUR_59	PURBA BARDHAMAN	MANGOLKOTE	AJAY	3.290	0.200	23° 33' 57.456" N	87° 48' 57.510" E
										23° 34' 2.145" N	87° 49' 3.230" E
										23° 33' 58.417" N	87° 49' 11.800" E
										23° 33' 57.770" N	87° 49' 9.080" E
										23° 33' 56.983" N	87° 49' 0.500" E
11	PURBN_30_20122024_A11	A	2024_WB_4231	MIN_EBUR_61	PURBA BARDHAMAN	KETUGRAM 1	AJAY	5.780	0.350	23° 38' 11.430" N	87° 58' 53.860" E
										23° 38' 12.988" N	87° 58' 51.380" E
										23° 38' 18.064" N	87° 58' 54.130" E
										23° 38' 24.209" N	87° 59' 0.250" E
										23° 38' 20.630" N	87° 59' 4.480" E
12	PURBN_31_20122024_A12	A	2024_WB_4234	MIN_EBUR_62	PURBA BARDHAMAN	KETUGRAM 2	AJAY	1.400	0.084	23° 38' 16.710" N	88° 0' 50.400" E
										23° 38' 15.510" N	88° 0' 50.010" E
										23° 38' 15.990" N	88° 0' 46.170" E
										23° 38' 17.190" N	88° 0' 38.720" E
										23° 38' 18.650" N	88° 0' 38.550" E
										23° 38' 17.510" N	88° 0' 45.470" E
13	PURBN_32_20122024_A13	A	2024_WB_4222	MIN_EBUR_63	PURBA BARDHAMAN	MANGOLKOTE	AJAY	1.260	0.076	23° 34' 7.550" N	87° 50' 15.150" E
										23° 34' 6.420" N	87° 50' 17.730" E
										23° 34' 4.990" N	87° 50' 19.750" E
										23° 34' 2.910" N	87° 50' 21.810" E
										23° 34' 1.990" N	87° 50' 22.830" E
										23° 33' 58.190" N	87° 50' 27.340" E
										23° 33' 58.640" N	87° 50' 27.880" E
										23° 34' 1.650" N	87° 50' 24.320" E
										23° 34' 2.170" N	87° 50' 23.690" E

										23° 34' 3.420" N	87° 50' 22.790" E
										23° 34' 5.080" N	87° 50' 21.550" E
										23° 34' 7.030" N	87° 50' 18.860" E
										23° 34' 8.180" N	87° 50' 15.860" E
14	PURBN_59_20122024_A14	A	2024_WB_4226	MIN_EBUR_64	PURBA BARDHAMAN	MANGOLKOTE	AJAY	11.260	0.682	23° 33' 20.590" N	87° 52' 21.494" E
										23° 33' 26.124" N	87° 52' 28.698" E
										23° 33' 20.921" N	87° 52' 33.855" E
										23° 33' 22.870" N	87° 52' 35.918" E
										23° 33' 15.269" N	87° 52' 37.511" E
										23° 33' 14.493" N	87° 52' 28.696" E
15	PURBN_34_20122024_A15	A	2024_WB_4229	MIN_EBUR_65	PURBA BARDHAMAN	MANGOLKOTE	AJAY	2.270	0.138	23° 37' 22.557" N	87° 57' 15.119" E
										23° 37' 16.810" N	87° 57' 11.421" E
										23° 37' 19.920" N	87° 57' 9.352" E
										23° 37' 21.632" N	87° 57' 8.817" E
										23° 37' 24.760" N	87° 57' 11.284" E
16	PURBN_25_20122024_A16	A	2024_WB_4233	MIN_EBUR_66	PURBA BARDHAMAN	KETUGRAM 1 AND MANGOLKOE	AJAY	3.850	0.234	23° 37' 45.796" N	87° 58' 32.403" E
										23° 37' 52.229" N	87° 58' 31.288" E
										23° 37' 53.868" N	87° 58' 34.105" E
										23° 38' 0.000" N	87° 58' 40.628" E
										23° 37' 56.765" N	87° 58' 41.911" E
										23° 37' 53.514" N	87° 58' 38.946" E
										23° 37' 51.214" N	87° 58' 33.989" E
										23° 37' 46.570" N	87° 58' 33.785" E
17	PURBN_36_20122024_A17	A	2024_WB_4236	MIN_EBUR_67	PURBA BARDHAMAN	KHANDAGHOSH & BARDHAMAN 1	AJAY	7.560	0.458	23° 14' 12.015" N	87° 47' 10.954" E
										23° 14' 16.758" N	87° 47' 14.361" E

										23° 14' 13.420" N	87° 47' 21.550" E
										23° 14' 11.688" N	87° 47' 27.644" E
										23° 14' 5.728" N	87° 47' 23.998" E
18	PURBN_17_20122024_A18	A	2024_WB_4238	MIN_EBUR_68	PURBA BARDHAMAN	MEMARI 1	DAMODAR	9.400	0.570	23° 9' 59.133" N	87° 58' 27.820" E
										23° 9' 58.438" N	87° 58' 31.730" E
										23° 9' 50.227" N	87° 58' 29.112" E
										23° 9' 47.902" N	87° 58' 35.481" E
										23° 9' 42.230" N	87° 58' 33.780" E
										23° 9' 42.470" N	87° 58' 31.690" E
										23° 9' 45.920" N	87° 58' 22.590" E
19	PURBN_19_20122024_B01	B	2024_WB_4271	MIN_EBUR_23	PURBA BARDHAMAN	BARDHAMAN 1	DAMODAR	22.910	1.394	23° 13' 24.250" N	87° 49' 30.410" E
										23° 13'5.830" N	87° 49' 31.640" E
										23° 13' 13.620" N	87° 49' 10.680" E
										23° 13' 22.860" N	87° 49' 13.940" E
20	PURBN_20_20122024_B02	B	2024_WB_4273	MIN_EBUR_51A	PURBA BARDHAMAN	GALSI 2	DAMODAR	24.660	1.506	23° 15' 1.190" N	87° 44' 27.502" E
										23° 14' 49.390" N	87° 44' 21.030" E
										23° 14' 56.900" N	87° 43' 55.230" E
										23° 15' 4.185" N	87° 43' 59.693" E
21	PURBN_21_20122024_B03	B	2024_WB_4275	MIN_EBUR_56	PURBA BARDHAMAN	AUSGRAM 2	AJAY	20.610	1.250	23° 36' 58.449" N	87° 39' 55.924" E
										23° 36' 6.809" N	87° 39' 2.157" E
										23° 36' 11.555" N	87° 39' 11.472" E
										23° 36' 13.791" N	87° 39' 35.459" E
										23° 36' 11.526" N	87° 39' 41.054" E
										23° 36' 8.564" N	87° 39' 43.774" E
										23° 36' 5.982" N	87° 39' 45.707" E

										23° 36' 8.675" N	87° 39' 40.692" E
										23° 36' 8.584" N	87° 39' 23.585" E
22	PURBN_38_20122024_B04	B	2024_WB_4276	MIN_EBUR_51B	PURBA BARDHAMAN	GALSI 2	DAMODAR	26.580	1.598	23° 15' 1.190" N	87° 44' 27.502" E
										23° 15' 4.185" N	87° 43' 59.693" E
										23° 15' 10.530" N	87° 44' 3.580" E
										23° 15' 15.660" N	87° 44' 35.440" E

Annexure- 'K'

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STATEMENT OF 9TH PHASE E_AUCTION OF SAND BLOCKS IN WEST BENGAL

1	UDN_11_20122024_A01	A	2024_WB_4146	MIN_UD_12	UTTAR DINAJPUR	CHOPRA	MAHANANDA	2.510	0.124	26° 29' 35.912" N	88° 18' 29.205" E
										26° 29' 44.239" N	88° 18'36.407" E
										26° 29' 42.593" N	88° 18' 39.330" E
										26° 29' 34.627" N	88° 18' 30.644" E

Annexure-'L'

STATEMENT OF 9TH PHASE E_AUCTION OF SAND BLOCKS IN WEST BENGAL

1	PSHMD_14_20122024_A01	A	2024_WB_4172	MIN_WMED_30	PASCHIM MEDINPUR	GARBETA_2	SILABATI	1.160	0.050	22° 51.2.932" N	87° 13' 7.665" E
										22° 51 0.019" N	87° 13' 9.535" E
										22° 50.57.938" N	87° 13' 10.554" E
										22° 50.57.633" N	87° 13' 10.038" E
										22° 51.5.433" N	87° 13' 3.454" E
										22° 51.6.103" N	87° 13' 4.588" E
2	PSHMD_15_20122024_A02	A	2024_WB_4175	MIN_WMED_31	PASCHIM MEDINPUR	GARBETA_2	SILABATI	2.200	0.096	22° 50.32.466" N	87° 13' 32.175" E
										22° 50.31.472" N	87° 13' 35.283" E
										22° 50.29.283" N	87° 13' 45.907" E
										22° 50.28.767" N	87° 13' 46.628" E
										22° 50.28.469" N	87° 13' 44.190" E
										22° 50.28.652" N	87° 13' 36.973" E
										22° 50.30.938" N	87° 13' 32.381" E
3	PSHMD_16_20122024_A03	A	2024_WB_4178	MIN_WMED_36	PASCHIM MEDINPUR	GARBETA_2	SILABATI	1.300	0.064	22° 50.58.495" N	87° 16' 22.925" E
										22° 50.57.005" N	87° 16' 21.073" E
										22° 50.58.836" N	87° 16' 20.197" E
										22° 51.3.298" N	87° 16' 15.262" E
										22° 51.4.027" N	87° 16' 16.378" E
										22° 51.1.353" N	87° 16' 20.202" E
4	PSHMD_17_20122024_A04	A	2024_WB_4180	MIN_WMED_37	PASCHIM MEDINPUR	GARBETA_1	SILABATI	1.200	0.060	22° 50.45.656" N	87° 17' 4.075" E
										22° 50.46.162" N	87° 17' 2.313" E
										22° 50.53.121" N	87° 17' 5.599" E
										22° 50.52.561" N	87° 17' 6.085" E

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										22°50.50.776" N	87° 17' 6.336" E
										22°50.48.883" N	87° 17' 5.984" E
										22°50.46.561" N	87° 17' 5.005" E
5	PSHMO_18_20122024_A05	A	2024_WB_4181	MIN_WMED_38	PASCHIM MEDINPUR	GARBETA_1	SILABATI	1.020	0.044	22°52.19.165" N	87° 18' 27.380" E
										22°52.17.345" N	87° 18' 34.200" E
										22°52.16.356" N	87° 18' 34.152" E
										22°52.17.188" N	87° 18' 26.261" E
6	PSHMO_19_20122024_A06	A	2024_WB_4184	MIN_WMED_39	PASCHIM MEDINPUR	GARBETA_1	SILABATI	1.300	0.056	22°51.46.078" N	87° 19' 51.793" E
										22°51.43.680" N	87° 19' 53.278" E
										22°51.42.520" N	87° 19' 52.681" E
										22°51.44.647" N	87° 19' 47.616" E
										22°51.48.082" N	87° 19' 49.778" E
										22°51.47.152" N	87° 19' 50.206" E
7	PSHMO_20_20122024_A07	A	2024_WB_4189	MIN_WMED_40	PASCHIM MEDINPUR	GARBETA_1	SILABATI	1.710	0.074	22°52.0.522" N	87° 20' 53.101" E
										22°52.7.068" N	87° 20' 58.243" E
										22°52.5.773" N	87° 21' 0.000" E
										22°51.59.330" N	87° 20' 55.521" E
8	PSHMO_21_20122024_A08	A	2024_WB_4182	MIN_WMED_41	PASCHIM MEDINPUR	GARBETA_1	SILABATI	1.210	0.054	22°52.7.589" N	87° 26' 15.749" E
										22°52.6.358" N	87° 26' 14.746" E
										22°52.8.772" N	87° 26' 10.861" E
										22°52.9.785" N	87° 26' 7.731" E
										22°52.10.997" N	87° 26' 7.994" E
										22°52.10.353" N	87° 26' 12.114" E

Annexure-'M'

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By Hand Delivery/By Speed Post

Date : 03.07.2025

To,

1. The Chief Secretary, Government of West Bengal, Nabanna, 13th Floor, 325, Sarat Chatterjee Road, Mandirtala, Shibpur, Howrah – 711102;

2. The Principal Secretary, Department of Industry, Commerce and Enterprises (ICE), Government of West Bengal, Shilpa Sadan, 6th Floor, 4 Abanindranath Tagore Sarani (Camac Street), Kolkata – 700016;

3. The Deputy Secretary (Mines Branch), Department of Industry, Commerce and Enterprises (ICE), Government of West Bengal, Shilpa Sadan, 6th Floor, 4 Abanindranath Tagore Sarani (Camac Street), Kolkata – 700016;

4. The Director, Directorate of Mines & Minerals, Commerce & Industries Department, Government of West Bengal, Shilpa Sadan, 6th Floor, 4 Abanindranath Tagore Sarani (Camac Street), Kolkata – 700016;

5. The West Bengal Mineral Development & Trading Corporation Limited (WBMDTCL), having its office at 3rd Floor, DJ – 10 (WBIIDC Building), DJ Block, Sector – II, Salt Lake City, Kolkata – 700091;

6. The Chairman, West Bengal Mineral Development & Trading Corporation Limited, having its office at 3rd

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Floor, DJ - 10 (WBIIDC Building), DJ Block, Sector - II, Salt Lake City, Kolkata - 700091;

7. The Managing Director, West Bengal Mineral Development & Trading Corporation Limited, having its office at 3rd Floor, DJ - 10 (WBIIDC Building), DJ Block, Sector - II, Salt Lake City, Kolkata - 700091.

Sub: *Request for immediate suspending, recalling and/or keeping the auction process in abeyance in respect of 151 sand blocks of different districts of the State of West Bengal floated by Managing Director, West Bengal Mineral Development & Trading Corporation Limited on 20-12-2024.*

Sir(s)/Madam(s),

I, Biplab Kumar Chowdhury, son of Late Birendra Nath Chowdhury, aged about - 65 years, by faith - Hindu, by Occupation - self employed, residing at 108, M.B. Road, Purbita, Sukanta Sarani, Police Station - Airport, Birati, Kolkata - 700051, would like to state the following and write to you as follows :-

1. I am a law abiding citizen of having my place of residence at the addressed mentioned hereinabove. I have been highlighting various social issues from time to time and for which many government bodies do not like my activities since it hampers the illegal and unlawful actions of the said authorities. I am also engaged in the field of social reforms and I have also raising issues of environment protection for a considerate period of time which includes illegal sand mining and granting of illegal sand mining lease.

2. That on 20-12-2024 the Managing Director, West Bengal Mineral Development & Trading Corporation Limited floated tender in respect of 151 sand blocks of different districts of the State of West Bengal.

That the details of such sand mining blocks are annexed herewith in the following matter :-

a) District : Birbhum – Annexure 'A'
b) District : Bankura – Annexure 'B'
c) District : Coochbehar – Annexure 'C'
d) District : Dakshin Dinajpur – Annexure 'D'
e) District : Jhargram – Annexure 'E'
f) District : Jalpaiguri – Annexure 'F'
g) District : Murshidabad – Annexure 'G'
h) District : Paschim Bardhaman – Annexure 'H'
i) District : Purba Bardhaman – Annexure 'I'
j) District : Uttar Dinajpur – Annexure 'J'
k) District : Paschim Medinipur- Annexure- 'K'

3. That the list of sand mining blocks mentioned in the tender document floated by West Bengal Mineral Development & Trading Corporation Limited contains two categories of sand mining blocks. The ones which are measuring less than 20 Hectors have been classified as Category A and the ones which are measuring more than 20 Hectors have been classified as Category B.

4. That the list of sand mining blocks mentioned in the tender document floated by West Bengal Mineral Development & Trading Corporation Limited mentions the geo coordinates of such sand mining blocks.

5. That it is clear from the list of sand mining blocks mentioned in the tender document floated by West Bengal Mineral Development & Trading Corporation Limited that large number of sand mining blocks have been floated for

auction in particular districts over particular rives which consists of both Category A & B sand mining blocks.

6. That upon careful perusal of the geo coordinates of the list of sand mining blocks mentioned in the tender document floated by West Bengal Mineral Development & Trading Corporation Limited it is clear that the said sand mining blocks are situated side by side in particular districts over particular river.

7. That if such large number of sand mining blocks situated side by side to one another are allowed to operate together in particular districts over particular river then huge quantities of sand will be extracted thereby causing the difficulties which are as follows :-

a) That huge quantity of sand excavation will affect the course of flow of the river for which will cause various environmental hazards.

b) That huge quantity of sand excavation will cause Riverbed Degradation as huge quantity of Sand extraction lowers the riverbed, leading to channel incision, bank erosion, and increased vulnerability to flooding.

c) That huge quantity of sand excavation will cause Habitat Destruction which will cause change in riverbed topography and water flow disrupt aquatic ecosystems, impacting fish spawning grounds and reducing biodiversity.

d) That huge quantity of sand excavation will cause Groundwater Depletion leading to lowering riverbeds which will reduce groundwater recharge, impacting

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water availability for both human consumption and agriculture.

e) That huge quantity of sand excavation will cause Water Quality Issues thereby increase turbidity (cloudiness) from sediment disturbance can harm aquatic life and make water unsuitable for certain uses.

f) That huge quantity of sand excavation will cause Coastal Erosion in coastal areas and can exacerbate erosion and threaten coastal habitats and infrastructure.

g) That huge quantity of sand excavation will cause Changes in River Morphology which can alter river flow patterns, leading to channel widening, braiding, and changes in sediment transport.

h) That huge quantity of sand excavation will Loss of Biodiversity and the removal of sand and gravel can directly impact the habitats of various riverine species, leading to a decline in biodiversity.

i) That huge quantity of sand excavation will cause Damage to Infrastructure as Riverbed degradation can undermine bridges, roads, and other infrastructure.

j) That huge quantity of sand excavation can cause Disrupted Water Supply which can cause changes in river flow and groundwater levels can affect water availability for communities and agriculture.

k) That huge quantity of sand excavation will cause Loss of Livelihoods as Reduced fish populations and agricultural productivity can impact the livelihoods of people who depend on the river for their sustenance.

l) That huge quantity of sand excavation will Increase Flood Risk and alter river morphology and reduced floodplains can increase the risk of flooding in downstream areas.

m) That huge quantity of sand excavation will cause Flooding and Displacement for which Rivers can abandon their established channels and create new ones, leading to widespread flooding in areas that were previously safe. This can displace large populations, as seen with the Kosi River in 2008, where a shift of 75 miles caused catastrophic flooding in Nepal and Bihar, displacing millions.

n) That huge quantity of sand excavation will cause Agricultural Impacts because if the course of a particular river changes the same can lead to loss of fertile land, impacting agricultural productivity and livelihoods.

o) That huge quantity of sand excavation will cause Habitat Destruction as because River course changes can alter aquatic and terrestrial habitats, affecting biodiversity and ecological balance.

p) That huge quantity of sand excavation will cause Water Shortages as because in some cases, shifting river courses can lead to water shortages in areas that previously relied on the river for water supply.

q) That huge quantity of sand excavation will cause Sediment Deposition and Erosion which may cause to increased erosion in some areas and deposition in others, affecting land use and stability.

r) That huge quantity of sand excavation will cause Economic Disruptions because Shifting rivers can

disrupt transportation routes, impact tourism, and affect various industries that rely on the river.

8. That due to the reasons as mentioned herein above if the West Bengal Mineral Development & Trading Corporation Limited is allowed to proceed with the tender floated by it and auctions the 151 sand mining block and such huge amount of sand is started to be extracted the same will be a threat to the common people of the districts concerned.

In view of the circumstances as stated above I, therefore, request your goodself to take immediate and appropriate steps to immediately suspend, recall and/or stop the auction process in respect of 151 sand blocks of different districts of the State of West Bengal floated by Managing Director, West Bengal Mineral Development & Trading Corporation Limited on 20-12-2024 as the same will severely affect the environment and the common people of the concerned locality.

You are, therefore, requested to take necessary steps as requested above on an urgent basis preferable within a period of 7 days from the date of receiving this letter failing which I shall ventilate my grievance before the appropriate legal form of law.

Please acknowledge the receipt and oblige.

Date : 03-07-2025
Enclo : As stated above

Thanking you,
Yours truly,

Biplab Kumar Chowdhury
03/07/2025

(Biplab Kumar Chowdhury)
residing at 108, M.B. Road, Purbita, Sukanta Sarani, Police Station – Airport, Birati, Kolkata – 700051

Annexure-'A'

STATEMENT OF 9TH PHASE E_AUCTION OF SAND BLOCKS IN WEST BENGAL

Sl	PFP No.	Category	e_Auction Portal ID	Sand Block ID	District	Block	River	Area (Ha)	Annual Estimated Sand Reserve (Cr.Cft.)	Latitude	Longitude
1	BIR_11_20122024_A01	A	2024_WB_4123	MIN_BIR_25	BIRBHUM	KHOYRASOL	AJOY	3.080	0.166	23°44' 35.148"N	87°13'39.832"E
										23°44' 35.855"N	87°13'50.099"E
										23°44' 32.397"N	87°13'49.416"E
										23°44' 31.626"N	87°13'47.284"E
										23°44' 31.893"N	87°13'41.621"E
										23°44' 33.186"N	87°13'39.492"E
2	BIR_13_20122024_A02	A	2024_WB_4125	MIN_BIR_27	BIRBHUM	KHOYRASOL	AJOY	5.490	0.296	23°43' 31.610"N	87°17'34.244"E
										23°43' 31.617"N	87°17'30.412"E
										23°43' 39.356"N	87°17'32.392"E
										23°43' 35.726"N	87°17'32.075"E
										23°43' 35.535"N	87°17'41.438"E
										23°43' 30.119"N	87°17'39.954"E
3	BIR_14_20122024_A03	A	2024_WB_4127	MIN_BIR_28	BIRBHUM	KHOYRASOL	AJOY	2.640	0.141	23°43' 22.492"N	87°18'0.333"E
										23°43' 29.098"N	87°18'1.133"E
										23°43' 27.331"N	87°18'6.167"E
										23°43' 20.371"N	87°18'3.397"E
4	BIR_15_20122024_A04	A	2024_WB_4130	MIN_BIR_29	BIRBHUM	KHOYRASOL	AJOY	8.200	0.440	23°43' 25.023"N	87°18'23.618"E
										23°43' 28.374"N	87°18'25.635"E
										23°43' 26.195"N	87°18'29.787"E
										23°43' 24.325"N	87°18'49.875"E
										23°43' 22.463"N	87°18'55.684"E
										23°43' 20.485"N	87°18'55.426"E
										23°43' 22.872"N	87°18'45.199"E
										23°43' 23.658"N	87°18'38.519"E

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Sl	PFP No.	Category	e_Auction Portal ID	Sand Block ID	District	Block	River	Area (Ha)	Annual Estimated Sand Reserve (Cr.Cft.)	Latitude	Longitude
										23°43' 23.203"N	87°18'30.529"E
										23°36' 51.206"N	87°27'0.534"E
5	BIR_16_20122024_A05	A	2024_WB_4132	MIN_BIR_30	BIRBHUM	ILAMBAZAR	AJOY	12,900	0.694	23°36' 46.487"N	87°27'7.913"E
										23°36' 48.517"N	87°27'19.852"E
										23°36' 48.400"N	87°27'24.502"E
										23°36' 43.279"N	87°27'27.845"E
										23°36' 42.202"N	87°27'0.544"E
										23°36' 42.008"N	87°27'21.398"E
										23°36' 42.505"N	87°27'10.140"E
										23°36' 46.158"N	87°27'56.763"E
6	BIR_17_20122024_A06	A	2024_WB_4135	MIN_BIR_31	BIRBHUM	ILAMBAZAR	AJOY	1,370	0.074	23°36' 48.991"N	87°27'56.977"E
										23°36' 49.999"N	87°27'57.938"E
										23°36' 50.566"N	87°28'5.174"E
										23°36' 48.750"N	87°28'5.174"E
										23°36' 48.533"N	87°28'3.595"E
										23°36' 47.741"N	87°27'57.813"E
7	BIR_18_20122024_A07	A	2024_WB_4141	MIN_BIR_32	BIRBHUM	ILAMBAZAR	AJOY	12,780	0.688	23°36' 13.334"N	87°29' 49.452"E
										23°36' 11.974"N	87°29' 57.616"E
										23°36' 13.348"N	87°30' 11.625"E
										23°36' 8.697"N	87°30' 13.428"E
										23°36' 7.756"N	87°30' 11.557"E
										23°36' 7.468"N	87°30' 7.729"E
										23°36' 5.586"N	87°30'4.267"E
										23°36' 5.177"N	87°29'57.590"E

Sl	PFP No.	Category	e_Auction Portal ID	Sand Block ID	District	Block	River	Area (Ha)	Annual Estimated Sand Reserve (Cr.Cft.)	Latitude	Longitude
										23°36' 5.123"N	87°29'51.278"E
										23°36' 11.661"N	87°29'47.812"E
8	BIR_19_20122024_A08	A	2024_WB_4143	MIN_BIR_35	BIRBHUM	BOLPUR SRINIKETAN	AJOY	16.100	0.866	23°36' 22.492"N	87°39'7.449"E
										23°36' 33.758"N	87°39'28.791"E
										23°36' 28.024"N	87°39'31.844"E
										23°36' 20.610"N	87°39'25.131"E
										23°36' 17.920"N	87°39'20.543"E
										23°36' 19.997"N	87°39'17.473"E
										23°36' 19.692"N	87°39'8.275"E
9	BIR_12_20122024_B01	B	2024_WB_4268	MIN_BIR_26	BIRBHUM	KHOYRASOL	AJOY	20.010	1.344	23°44' 35.124"N	87°14'6.198"E
										23°44' 37.517"N	87°14'5.128"E
										23°44' 40.980"N	87°14'19.139"E
										23°44' 42.857"N	87°14'21.839"E
										23°44' 45.941"N	87°14'33.649"E
										23°44' 45.673"N	87°14'36.873"E
										23°44' 46.165"N	87°14'41.155"E
										23°44' 50.070"N	87°14'52.453"E
										23°44' 52.391"N	87°15'4.869"E
										23°44' 51.288"N	87°14'5.765"E
										23°44' 45.455"N	87°14'54.911"E
										23°44' 44.444"N	87°14'41.451"E
										23°44' 43.711"N	87°14'37.187"E
										23°44'42.800"N	87°14'33.959"E
										23°44' 33.940"N	87°14'15.443"E
										23°44' 35.318"N	87°14'14.389"E

Sl	PFP No.	Category	e_Auction Portal ID	Sand Block ID	District	Block	River	Area (Ha)	Annual Estimated Sand Reserve (Cr.Cft.)	Latitude	Longitude
10	BIR_20_20122024_B02	B	2024_WB_4269	MIN_BIR_37	BIRBHUM	ILAMBAZAR	AJOY	20.020	1.344	23°39' 39.839"N	87°24'34.735"E
										23°39' 40.715"N	87°24'31.026"E
										23°39' 36.391"N	87°24'43.185"E
										23°39' 29.981"N	87°24'48.184"E
										23°39' 20.065"N	87°24'52.316"E
										23°39' 16.560"N	87°24'43.804"E
										23°39' 27.526"N	87°24'36.377"E

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Annexure – 'B'

STATEMENT OF 9TH PHASE E_AUCTION OF SAND BLOCKS IN WEST BENGAL

1	BNK_36_20122024_A01	A	2024_WB_4163	MIN_BNK_86A	BANKURA	SONAMUKHI	DAMODAR	9.960	0.670	23°19' 44.468"N	87°30'19.107"E
										23°20' 1.466"N	87°30'26.988"E
										23°19' 59.651"N	87°30'31.954"E
										23°19' 42.107"N	87°30'25.611"E
2	BNK_40_20122024_A02	A	2024_WB_4164	MIN_BNK_98	BANKURA	BARJORA	DAMODAR	12.310	0.662	23°25' 33.604"N	87°21'13.198"E
										23°25' 39.626"N	87°21'4.579"E
										23°25' 51.045"N	87°21'13.863"E
										23°25' 46.613"N	87°21'21.016"E
3	BNK_41_20122024_A03	A	2024_WB_4167	MIN_BNK_99	BANKURA	SALTORA	DAMODAR	3.960	0.662	23°37' 38.538"N	86°56'41.129"E
										23°37' 43.435"N	86°56'41.145"E
										23°37' 42.836"N	86°56'51.158"E
										23°37' 38.845"N	86°56'51.561"E
4	BNK_42_20122024_A04	A	2024_WB_4169	MIN_BNK_103	BANKURA	BARJORA	DAMODAR	16.110	0.866		
5	BNK_43_20122024_A05	A	2024_WB_4174	MIN_BNK_104	BANKURA	BARJORA	DAMODAR	7.490	0.402		
6	BNK_44_20122024_A06	A	2024_WB_4176	MIN_BNK_105	BANKURA	SALTORA	DAMODAR	5.890	0.316	23°37' 48.358"N	86°56'40.593"E
										23°37' 39.510"N	86°56'40.563"E
										23°37' 38.663"N	86°56'33.951"E
										23°37' 48.574"N	86°56'33.499"E
7	BNK_45_20122024_A07	A	2024_WB_4177	MIN_BNK_106	BANKURA	SALTORA	DAMODAR	5.720	0.308	23°37' 32.228"N	86°56'40.483"E
										23°37' 37.906"N	86°56'40.593"E
										23°37' 38.242"N	86°56'52.019"E
										23°37' 32.601"N	86°56'52.632"E
8	BNK_49_20122024_A08	A	2024_WB_4179	MIN_BNK_109A	BANKURA	PATRASAYER	DAMODAR	5.020	0.606	23°37' 32.601"N	86°56'52.632"E
9	BNK_28_20122024_B01	B	2024_WB_4241	MIN_BNK_83	BANKURA	SONAMUKHI	DAMODAR	26.430	1.776	23°19' 39.673"N	87°34'58.390"E

										23°19' 31.830"N	87°31'53.580"E
16	BNK_35_20122024_B08	B	2024_WB_4242	MIN_BNK_85B	BANKURA	SONAMUKHI	DAMODAR	21.000	1.412	23°19' 6.190"N	87°31'29.990"E
										23°19' 8.900"N	87°31'29.540"E
										23°19' 24.627"N	87°31'23.070"E
										23°19' 18.782"N	87°31'41.580"E
17	BNK_37_20122024_B09	B	2024_WB_4245	MIN_BNK_86B	BANKURA	SONAMUKHI	DAMODAR	25.000	1.680		
18	BNK_38_20122024_B10	B	2024_WB_4247	MIN_BNK_87	BANKURA	SONAMUKHI	DAMODAR	31.830	1.712	23°20' 15.300"N	87°29'31.528"E
										23°20' 26.681"N	87°29'42.602"E
										23°20' 13.280"N	87°29'59.101"E
										23°19' 59.789"N	87°29'48.779"E
19	BNK_39_20122024_B11	B	2024_WB_4250	MIN_BNK_92	BANKURA	INDUS	DAMODAR	30.330	1.630	23°14' 19.283"N	87°38'31.330"E
										23°14' 20.334"N	87°39'10.939"E
										23°14' 11.534"N	87°39'10.349"E
										23°14' 10.326"N	87°38'31.792"E
20	BNK_46_20122024_B12	B	2024_WB_4253	MIN_BNK_108A	BANKURA	PATRASAYER	DAMODAR	22.160	1.490	23°16' 52.048"N	87°34'19.324"E
										23°16' 41.357"N	87°34'8.948"E
										23°16' 54.059"N	87°33'54.187"E
										23°17' 2.134"N	87°34'1.554"E
21	BNK_47_20122024_B13	B	2024_WB_4256	MIN_BNK_108B	BANKURA	PATRASAYER	DAMODAR	21.000	1.412		
22	BNK_48_20122024_B14	B	2024_WB_4258	MIN_BNK_108C	BANKURA	PATRASAYER	DAMODAR	21.000	1.412	23°16' 38.074"N	87°34'43.941"E
										23°16' 23.618"N	87°34'29.559"E
										23°16' 31.781"N	87°34'20.075"E
										23°16' 44.544"N	87°34'32.545"E
23	BNK_50_20122024_B15	B	2024_WB_4261	MIN_BNK_109B	BANKURA	PATRASAYER	DAMODAR	24.000	1.612	23°15' 42.010"N	87°35'23.089"E
										23°15' 32.577"N	87°35'13.639"E
										23°15' 50.634"N	87°35'1.657"E
										23°15' 43.951"N	87°35'15.623"E
										23°15' 43.795"N	87°34'56.250"E

Annexure – 'C'

STATEMENT OF 9TH PHASE E_AUCTION OF SAND BLOCKS IN WEST BENGAL

1	CBR_15_20122024_A01	A	2024_WB_4166	MIN_CB_20A	COOCH BEHAR	COOCH BEHAR	TORSA	6.150	0.446	26°19' 12.092"N	89°25'19.017"E
										26°18' 58.859"N	89°25'27.402"E
										26°18' 57.623"N	89°25'26.032"E
										26°19' 10.149"N	89°25'13.005"E
										26°19' 12.872"N	89°25'14.922"E
2	CBR_16_20122024_A02	A	2024_WB_4182	MIN_CB_20B	COOCH BEHAR	COOCH BEHAR	TORSA	5.460	0.396	26°18' 56.782"N	89°25'28.381"E
										26°19' 2.627"N	89°25'37.373"E
										26°19' 0.000"N	89°25'40.000"E
										26°18' 51.111"N	89°25'35.960"E
3	CBR_17_20122024_A03	A	2024_WB_4185	MIN_CB_21	COOCH BEHAR	TUFANGANJ_1	TORSA	3.510	0.238	26°14' 13.915"N	89°37'21.064"E
										26°14' 17.649"N	89°37'27.250"E
										26°14' 11.000"N	89°37'32.000"E
										26°14' 11.776"N	89°37'21.114"E
4	CBR_18_20122024_A04	A	2024_WB_4187	MIN_CB_22	COOCH BEHAR	MATHABHANGA	JALDHAKA	2.770	0.190	26°18' 32.600"N	89°15'30.750"E
										26°18' 29.327"N	89°15'36.887"E
										26°18' 26.900"N	89°15'38.189"E
										26°18' 23.170"N	89°15'37.387"E
										26°18' 26.804"N	89°15'29.688"E
5	CBR_19_20122024_A04	A	2024_WB_4191	MIN_CB_23	COOCH BEHAR	TUFANGANJ_2	RAIDHAK 2	4.840	0.332	26°26' 5.790"N	89°45'49.860"E
										26°26'14.090"N	89°45'54.210"E
										26°26'12.240"N	89°46'0.020"E
										26°26' 3.860"N	89°45'55.710"E

Annexure - 'D'

STATEMENT OF 9TH PHASE E_AUCTION OF SAND BLOCKS IN WEST BENGAL

1	DDN_10_20122024_A01	A	2024_WB_4151	MID_DD_3	DAKSHIN DINAJPUR	KUMARGANJ	ATREYEE	4.660	0.258	25°27' 30.217"N	88°43'49.183"E
										25°27'40.494"N	88°43'56.111"E
										25°27'38.418"N	88°44'0.812"E
										25°27' 31.199"N	88°43'55.445"E
										25°27'28.971"N	88°43'51.358"E
2	DDN_11_20122024_A02	A	2024_WB_4153	MID_DD_6	DAKSHIN DINAJPUR	KUMARGANJ	ATREYEE	5.260	0.280	25°23'24.100"N	88°44'15.473"E
										25°23'32.640"N	88°44'18.612"E
										25°23'43.429"N	88°44'18.125"E
										25°23'47.913"N	88°44'12.358"E
										25°23'47.601"N	88°44'16.753"E
										25°23'45.491"N	88°44'19.193"E
										25°23'44.169"N	88°44'21.009"E
										25°23'42.180"N	88°44'21.452"E
										25°23'38.491"N	88°44'21.633"E
										25°23'35.974"N	88°44'20.913"E
										25°23'33.812"N	88°44'19.520"E
										25°23'25.558"N	88°44'18.450"E
										25°23'23.475"N	88°44'16.572"E
3	DDN_12_20122024_A03	A	2024_WB_4155	MID_DD_32	DAKSHIN DINAJPUR	KUMARGANJ	ATREYEE	1.980	0.106	25°28'46.618"N	88°44'41.262"E
										25°28'47.065"N	88°44'44.364"E
										25°28'44.099"N	88°44'44.886"E
										25°28'39.434"N	88°44'43.834"E
										25°28'39.600"N	88°44'41.411"E
4	DDN_13_20122024_A04	A	2024_WB_4157	MID_DD_33	DAKSHIN DINAJPUR	KUMARGANJ	ATREYEE	0.610	0.034	25°28'26.578"N	88°44'17.866"E

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										25°28'28.050"N	88°44'21.145"E
										25°28'26.850"N	88°44'21.975"E
										25°28'24.964"N	88°44'19.696"E
										25°28'24.667"N	88°44'18.835"E
5	DDN_14_20122024_A05	A	2024_WB_4159	MID_DD_36	DAKSHIN DINAJPUR	KUMARGANJ	ATREYEE	3.160	0.168	25°22'18.469"N	88°44'26.473"E
										25°22'16.406"N	88°44'27.596"E
										25°22'14.196"N	88°44'28.168"E
										25°22'11.290"N	88°44'28.611"E
										25°22'8.910"N	88°44'27.503"E
										25°22'8.409"N	88°44'26.144"E
										25°22'7.729"N	88°44'23.295"E
										25°22'19.388"N	88°44'25.425"E
6	DDN_15_20122024_A06	A	2024_WB_4160	MID_DD_40	DAKSHIN DINAJPUR	KUMARGANJ	ATREYEE	4.380	0.232	25°26'26.534"N	88°43'45.208"E
										25°26'27.921"N	88°43'45.427"E
										25°26'28.313"N	88°43'47.360"E
										25°26'28.313"N	88°43'50.572"E
										25°26'27.643"N	88°43'54.445"E
										25°26'27.443"N	88°43'57.174"E
										25°26'25.799"N	88°43'58.971"E
										25°26'24.137"N	88°44'0.316"E
										25°26'22.595"N	88°44'0.423"E
										25°26'22.325"N	88°43'58.204"E
7	DDN_16_20122024_A07	A	2024_WB_4161	MID_DD_43	DAKSHIN DINAJPUR	KUMARGANJ	ATREYEE	0.830	0.044	25°28'35.813"N	88°44'33.414"E
										25°28'39.768"N	88°44'34.896"E
										25°28'39.813"N	88°44'37.323"E
										25°28'37.353"N	88°44'36.849"E
										25°28'36.092"N	88°44'35.506"E

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8	DDN_17_20122024_A08	A	2024_WB_4162	MID_DD_44	DAKSHIN DINAJPUR	KUMARGANJ	ATREYEE	1.920	0.102	25°26'43.253"N	88°43'9.116"E
										25°26'43.728"N	88°43'12.416"E
										25°26'39.003"N	88°43'15.834"E
										25°26'36.724"N	88°43'15.138"E
										25°26'36.288"N	88°43'14.147"E
										25°26'37.162"N	88°43'12.928"E
										25°26'39.147"N	88°43'12.350"E
9	DDN_18_20122024_A09	A	2024_WB_4165	MID_DD_45	DAKSHIN DINAJPUR	KUMARGANJ	ATREYEE	6.380	0.336	25°21'37.910"N	88°44'2.592"E
										25°21'44.029"N	88°44'3.038"E
										25°21'46.448"N	88°44'5.831"E
										25°21'48.618"N	88°44'9.231"E
										25°21'46.778"N	88°44'9.436"E
										25°21'43.430"N	88°44'9.202"E
										25°21'40.351"N	88°44'7.704"E
										25°21'36.495"N	88°44'5.968"E
										25°21'29.120"N	88°44'6.729"E
										25°21'28.432"N	88°44'3.615"E
10	DDN_19_20122024_A10	A	2024_WB_4168	MID_DD_46	DAKSHIN DINAJPUR	KUMARGANJ	ATREYEE	1.690	0.090	25°20'50.934"N	88°44'18.555"E
										25°20'51.790"N	88°44'14.342"E
										25°20'53.433"N	88°44'14.143"E
										25°20'55.419"N	88°44'13.733"E
										25°20'56.854"N	88°44'14.088"E
										25°20'57.406"N	88°44'15.044"E
										25°20'57.133"N	88°44'16.955"E
										25°20'53.581"N	88°44'17.728"E
										25°20'51.147"N	88°44'17.622"E

11	DDN_20_20122024_A11	A	2024_WB_4171	MID_DD_47	DAKSHIN DINAJPUR	KUMARGANJ	ATREYEE	4.200	0.225	25°28'14.545"N	88°43'39.220"E
										25°28'16.652"N	88°43'42.782"E
										25°28'18.715"N	88°43'51.789"E
										25°28'17.582"N	88°43'54.223"E
										25°28'16.608"N	88°43'55.205"E
										25°28'12.637"N	88°43'46.045"E

Annexure- 'E'

STATEMENT OF 9TH PHASE E_AUCTION OF SAND BLOCKS IN WEST BENGAL

1	JHG_19_20122024_A01	A	2024_WB_4183	MIN_JH_16	JHARGRAM	BINPUR 1	KANSABATI	2.760	0.134	22°33'7.541"N	87°1'31.720"E
										22°33'19.120"N	87°1'38.424"E
										22°33'18.467"N	87°1'40.060"E
										22°33'6.508"N	87°1'34.545"E
2	JHG_24_20122024_A02	A	2024_WB_4186	MIN_JH_23B	JHARGRAM	GOPIBALLAVPUR I	SUBARNAREKHA	16.560	0.936	22°12'37.300"N	86°48'49.871"E
										22°12'38.830"N	86°48'35.286"E
										22°12'55.973"N	86°48'43.750"E
										22°12'53.036"N	86°48'50.780"E
3	JHG_25_20122024_A03	A	2024_WB_4188	MIN_JH_24A	JHARGRAM	GOPIBALLAVPUR II	SUBARNAREKHA	18.560	1.048	22°13'48.189"N	86°48'59.166"E
										22°13'52.407"N	86°48'48.336"E
										22°13'53.099"N	86°48'48.725"E
										22°14'3.423"N	86°49'1.400"E
										22°13'3.983"N	86°49'16.030"E
										22°13'56.259"N	86°48'9.149"E
										22°13'48.286"N	86°48'59.213"E
4	JHG_26_20122024_A04	A	2024_WB_4190	MIN_JH_24B	JHARGRAM	GOPIBALLAVPUR II	SUBARNAREKHA	16.280	0.912	22°13'48.189"N	86°48'59.166"E
										22°13'32.885"N	86°48'51.765"E
										22°13'32.436"N	86°48'43.271"E
										22°13'51.490"N	86°48'47.820"E
										22°13'52.407"N	86°48'48.336"E
5	JHG_31_20122024_A05	A	2024_WB_4193	MIN_JH_33A	JHARGRAM	NAYAGRAM	SUBARNAREKHA	15.190	0.858	22°4'46.902"N	87°8'4.426"E
										22°4'37.759"N	87°8'48.641"E
										22°4'46.426"N	87°8'40.636"E
										22°4'52.372"N	87°8'53.119"E

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6	JHG_32_20122024_A06	A	2024_WB_4194	MIN_JH_33B	JHARGRAM	NAYAGRAM	SUBARNAREKHA	15.650	0.876	22°4'42.672"N	87°9'13.171"E
										22°4'30.582"N	87°8'55.229"E
										22°4'37.759"N	87°8'48.641"E
										22°4'46.902"N	87°9'4.426"E
7	JHG_35_20122024_A07	A	2024_WB_4195	MIN_JH_35B_I	JHARGRAM	BINPUR_I	KANSABATI	10.000	0.664	22°38'37.990"N	87°0'24.220"E
										22°38'36.736"N	87°0'13.198"E
										22°38'46.158"N	87°0'5.133"E
										22°38'47.191"N	87°0'16.119"E
										22°38'39.059"N	87°0'23.766"E
8	JHG_36_20122024_A08	A	2024_WB_4196	MIN_JH_35B_II	JHARGRAM	BINPUR_I	KANSABATI	7.920	0.526	22°38'29.895"N	87°0'27.659"E
										22°38'31.121"N	87°0'12.347"E
										22°38'36.736"N	87°0'13.198"E
										22°38'37.990"N	87°0'24.220"E
9	JHG_41_20122024_A09	A	2024_WB_4197	MIN_JH_29A	JHARGRAM	SANKRAIL	SUBARNAREKHA	13.010	0.864	22°10'9.724"N	87°1'18.227"E
										22°10'0.599"N	87°1'15.107"E
										22°10'7.633"N	87°0'58.261"E
										22°10'13.940"N	87°1'1.203"E
10	JHG_43_20122024_A10	A	2024_WB_4198	MIN_JH_31A	JHARGRAM	SANKRAIL	SUBARNAREKHA	10.980	0.724	22°7'52.347"N	87°6'7.927"E
										22°8'16.736"N	87°6'7.22.816"E
										22°8'14.680"N	87°6'27.120"E
										22°7'53.379"N	87°6'13.904"E
11	JHG_49_20122024_A11	A	2024_WB_4199	MIN_JH_32A_I	JHARGRAM	SANKRAIL	SUBARNAREKHA	6.060	0.402	22°7'18.607"N	87°6'39.096"E
										22°7'20.582"N	87°6'35.472"E
										22°7'33.512"N	87°6'51.305"E
										22°7'31.224"N	87°6'54.136"E
12	JHG_50_20122024_A12	A	2024_WB_4202	MIN_JH_32A_II	JHARGRAM	SANKRAIL	SUBARNAREKHA	5.000	0.332	22°7'31.224"N	87°6'54.136"E
										22°7'33.512"N	87°6'51.305"E

										22°7'43.316"N	87°7'3.311"E
										22°7'40.639"N	87°7'6.107"E
13	JHG_55_20122024_A13	A	2024_WB_4204	MIN_JH_19&20	JHARGRAM	GOPAIBALLAVPUR 1	SUBARNAREKHA	8.500	0.620	22°12'33.974"N	86°45'29.921"E
										22°12'35.821"N	86°45'32.135"E
										22°12'39.568"N	86°45'35.095"E
										22°12'44.050"N	86°45'37.760"E
										22°12'44.645"N	86°45'41.628"E
										22°12'47.108"N	86°45'49.202"E
										22°12'40.295"N	86°45'48.906"E
										22°12'38.255"N	86°45'40.967"E
14	JHG_20_20122024_B01	B	2024_WB_4240	MIN_JH_21A	JHARGRAM	GOPAIBALLAVPUR 1	SUBARNAREKHA	27.570	1.544	22°12'27.642"N	86°46'38.173"E
										22°12'42.908"N	86°46'50.614"E
										22°12'38.100"N	86°47'3.183"E
										22°12'18.053"N	86°46'51.067"E
15	JHG_21_20122024_B02	B	2024_WB_4244	MIN_JH_21B	JHARGRAM	GOPAIBALLAVPUR 1	SUBARNAREKHA	25.370	1.432	22°12'42.908"N	86°46'50.614"E
										22°12'27.642"N	86°46'38.173"E
										22°12'38.515"N	86°46'23.550"E
										22°12'48.556"N	86°46'35.843"E
16	JHG_22_20122024_B03	B	2024_WB_4246	MIN_JH_22	JHARGRAM	GOPAIBALLAVPUR 1	SUBARNAREKHA	28.140	1.590	22°12'4.215"N	86°47'42.980"E
										22°12'22.172"N	86°47'39.970"E
										22°12'14.187"N	86°48'6.260"E
										22°12'2.297"N	86°47'56.670"E
17	JHG_23_20122024_B04	B	2024_WB_4249	MIN_JH_23A	JHARGRAM	GOPAIBALLAVPUR 1	SUBARNAREKHA	22.040	1.244	22°12'37.300"N	86°48'49.871"E
										22°12'25.843"N	86°48'49.210"E
										22°12'22.473"N	86°48'27.210"E
										22°12'38.830"N	86°48'35.286"E
18	JHG_27_20122024_B05	B	2024_WB_4252	MIN_JH_25	JHARGRAM	GOPAIBALLAVPUR 1	SUBARNAREKHA	29.510	1.666	22°13'18.581"N	86°52'38.120"E

										22°13'10.642"N	86°52'48.120"E
										22°12'50.545"N	86°52'33.430"E
										22°12'37.913"N	86°52'17.910"E
										22°12'43.766"N	86°52'11.190"E
										22°12'53.093"N	86°52'30.310"E
19	JHG_28_20122024_B06	B	2024_WB_4254	MIN_JH_26A	JHARGRAM	GOPAIBALLAVPUR 1	SUBARNAREKHA	29.240	1.652	22°12'29.128"N	86°58'45.722"E
										22°12'34.031"N	86°58'58.074"E
										22°12'15.889"N	86°59'10.731"E
										22°12'9.621"N	86°58'53.999"E
20	JHG_29_20122024_B07	B	2024_WB_4257	MIN_JH_26B	JHARGRAM	GOPAIBALLAVPUR 1	SUBARNAREKHA	22.740	1.284	22°12'34.031"N	86°58'58.074"E
										22°12'29.128"N	86°58'45.722"E
										22°12'50.580"N	86°58'36.619"E
										22°12'54.940"N	86°58'43.485"E
21	JHG_30_20122024_B08	B	2024_WB_4260	MIN_JH_27	JHARGRAM	GOPAIBALLAVPUR 1	SUBARNAREKHA	25.180	1.422	22°11'30.039"N	86°59'18.583"E
										22°11'58.781"N	86°59'23.756"E
										22°11'58.781"N	86°59'33.183"E
										22°11'30.696"N	86°59'33.183"E
22	JHG_33_20122024_B08	B	2024_WB_4263	MIN_JH_33C	JHARGRAM	NAYAGRAM	SUBARNAREKHA	22.410	1.266	22°4'34.076"N	87°9'22.187"E
										22°4'23.074"N	87°9'2.121"E
										22°4'30.582"N	87°8'55.229"E
										22°4'42.672"N	87°9'13.171"E
										22°4'40.509"N	87°9'17.644"E
23	JHG_34_20122024_B10	B	2024_WB_4264	MIN_JH_33D	JHARGRAM	NAYAGRAM	SUBARNAREKHA	25.520	1.424	22°4'23.074"N	87°9'2.121"E
										22°4'34.076"N	87°9'2.187"E
										22°4'22.905"N	87°9'30.076"E
24	JHG_37_20122024_B11	B	2024_WB_4265	MIN_JH_38A	JHARGRAM	GOPAIBALLAVPUR II	SUBARNAREKHA	30.570	1.726	22°12'7.692"N	86°51'46.761"E
										22°11'58.830"N	86°51'28.130"E

										22°12'10.443"N	86°51'15.250"E
										22°12'20.191"N	86°51'35.939"E
25	JHG_38_20122024_B12	B	2024_WB_4277	MIN_JH_38B	JHARGRAM	GOPAIBALLAVPUR II	SUBARNAREKHA	30.980	1.750	22°12'7.772"N	86°51'46.930"E
										22°12'20.191"N	86°51'35.939"E
										22°12'29.528"N	86°51'55.760"E
										22°12'17.308"N	86°52'6.980"E
26	JHG_39_20122024_B13	B	2024_WB_4280	MIN_JH_34A	JHARGRAM	NAYAGRAM	SUBARNAREKHA	28.880	1.630	22°3'53.711"N	87°9'32.907"E
										22°4'1.379"N	87°9'46.127"E
										22°4'0.724"N	87°9'46.589"E
										22°3'44.882"N	87°9'54.326"E
										22°3'36.572"N	87°10'4.314"E
										22°3'31.030"N	87°9'57.985"E
27	JHG_40_20122024_B14	B	2024_WB_4283	MIN_JH_34B	JHARGRAM	NAYAGRAM	SUBARNAREKHA	28.370	1.602	22°4'1.379"N	87°9'46.127"E
										22°3'53.711"N	87°9'32.907"E
										22°4'7.187"N	87°9'18.006"E
										22°4'16.015"N	87°9'35.792"E
28	JHG_42_20122024_B15	B	2024_WB_4285	MIN_JH_29B	JHARGRAM	SANKRAIL	SUBARNAREKHA	20.540	1.364	22°10'13.940"N	87°1'1.203"E
										22°10'7.633"N	87°0'58.261"E
										22°10'21.543"N	87°0'24.938"E
										22°10'27.228"N	87°0'30.342"E
										22°10'15.338"N	87°0'55.559"E
29	JHG_44_20122024_B16	B	2024_WB_4279	MIN_JH_31B	JHARGRAM	SANKRAIL	SUBARNAREKHA	21.000	1.396	22°7'50.004"N	87°5'54.364"E
										22°8'18.880"N	87°6'18.327"E
										22°8'16.736"N	87°6'22.816"E
										22°7'52.347"N	87°6'7.927"E
30	JHG_45_20122024_B17	B	2024_WB_4281	MIN_JH_31C	JHARGRAM	SANKRAIL	SUBARNAREKHA	21.000	1.396	22°7'53.093"N	87°5'50.007"E
										22°8'22.212"N	87°6'11.350"E

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										22°8'18.884"N	87°6'18.316"E
										22°7'50.004"N	87°5'54.364"E
										22°7'49.683"N	87°5'53.661"E
31	JHG_46_20122024_B18	B	2024_WB_4284	MIN_JH_31D	JHARGRAM	SANKRAIL	SUBARNAREKHA	21.000	1.396	22°7'57.176"N	87°5'45.359"E
										22°8'25.457"N	87°6'4.555"E
										22°8'25.212"N	87°6'11.350"E
										22°8'53.093"N	87°5'50.007"E
32	JHG_47_20122024_B19	B	2024_WB_4287	MIN_JH_31E	JHARGRAM	SANKRAIL	SUBARNAREKHA	21.000	1.396	22°8'2.345"N	87°5'39.475"E
										22°8'28.333"N	87°5'58.533"E
										22°8'25.457"N	87°6'4.555"E
										22°7'57.176"N	87°5'45.359"E
33	JHG_48_20122024_B20	B	2024_WB_4272	MIN_JH_31F	JHARGRAM	SANKRAIL	SUBARNAREKHA	21.000	1.396	22°8'28.333"N	87°5'58.533"E
										22°8'2.345"N	87°5'39.475"E
										22°8'7.371"N	87°5'33.754"E
										22°8'31.717"N	87°5'51.448"E
34	JHG_51_20122024_B21	B	2024_WB_4266	MIN_JH_32C	JHARGRAM	SANKRAIL	SUBARNAREKHA	21.000	1.396	22°7'29.559"N	87°6'23.542"E
										22°7'51.306"N	87°6'54.964"E
										22°7'47.839"N	87°6'58.585"E
										22°7'24.684"N	87°6'30.022"E
35	JHG_52_20122024_B22	B	2024_WB_4274	MIN_JH_32D	JHARGRAM	SANKRAIL	SUBARNAREKHA	21.000	1.396	22°7'51.306"N	87°6'54.964"E
										22°7'29.559"N	87°6'23.542"E
										22°7'55.706"N	87°6'50.368"E
										22°7'33.433"N	87°6'18.396"E
36	JHG_53_20122024_B23	B	2024_WB_4278	MIN_JH_32E	JHARGRAM	SANKRAIL	SUBARNAREKHA	21.000	1.396	22°7'55.706"N	87°6'50.368"E
										22°7'33.433"N	87°6'18.396"E
										22°7'37.683"N	87°6'12.747"E
										22°7'59.519"N	87°6'46.334"E

37	JHG_54_20122024_B24	B	2024_WB_4282	MIN_JH_32B	JHARGRAM	SANKRAIL	SUBARNAREKHA	21.000	1.396	22°7'24.684"N	87°8'30.022"E
										22°7'47.839"N	87°8'38.585"E
										22°7'43.316"N	87°7'3.311"E
										22°7'20.582"N	87°8'35.472"E
38	JHG_56_20122024_B25	B	2024_WB_4286	MIN_JH_35A	JHARGRAM	BINPUR I	KANSABATI	25.420	1.436	22°38'29.695"N	87°9'27.859"E
										22°38'11.731"N	87°9'20.496"E
										22°38'17.375"N	87°9'3.742"E
										22°38'23.958"N	87°9'5.829"E
										22°38'28.475"N	87°9'11.947"E
										22°38'31.121"N	87°9'12.341"E

Annexure-'F'

STATEMENT OF 9TH PHASE E_AUCTION OF SAND BLOCKS IN WEST BENGAL

1	JLP_24_20122024_A01	A	2024_WB_4201	MIN_JPG_21	JALPAIGURI	MATIALI	NEORA	4.500	0.084	26° 50' 24.903 "E	88° 45' 28.664 "E
										26° 50' 23.835 "E	88° 45' 35.021 "E
										26° 50' 12.474 "E	88° 45' 29.047 "E
										26° 50' 12.717 "E	88° 45' 26.846 "E
2	JLP_25_20122024_A02	A	2024_WB_4206	MIN_JPG_22	JALPAIGURI	MAL	TEESTA	3.710	0.168	26° 37' 20.971 "N	88° 43' 38.064 "E
										26° 37' 23.147 "N	88° 43' 41.417"E
										26° 37' 18.209 "N	88° 43' 49.890"E
										26° 37' 14.766 "N	88° 43' 45.709"E
3	JLP_26_20122024_A03	A	2024_WB_4208	MIN_JPG_26	JALPAIGURI	MAL, MAYNAGURI	TEESTA	10.040	0.454	26° 36' 28.799" N	88° 44' 42.793"E
										26° 36' 28.105" N	88° 44' 50.339"E
										26° 36' 20.596" N	88° 44' 59.693"E
										26° 36' 8.532" N	88° 44' 1.901"E
4	JLP_28_20122024_A05	A	2024_WB_4211	MIN_JPG_28	JALPAIGURI	JALPAIGURI	TEESTA	10.570	0.478	26° 36' 50.498" N	88° 43' 50.476" E
										26° 36' 54.213" N	88° 43' 58.576" E
										26° 36' 37.664" N	88° 44' 3.478" E
										26° 36' 35.626" N	88° 43' 59.069" E
5	JLP_29_20122024_A06	A	2024_WB_4212	MIN_JPG_29	JALPAIGURI	JALPAIGURI	TEESTA	18.410	0.832	26° 35' 17.803" N	88° 44' 23.155" E
										26° 35' 30.436" N	88° 44' 26.569" E
										26° 35' 30.614" N	88° 44' 42.672" E
										26° 35' 15.968" N	88° 44' 38.275" E
6	JLP_30_20122024_A07	A	2024_WB_4214	MIN_JPG_45	JALPAIGURI	MAL	CHEL	3.580	0.254	26° 54' 47.570" N	88° 39' 26.140" E
										26° 54' 48.200" N	88° 39' 32.660" E
										26° 54' 39.100" N	88° 39' 31.960" E

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										26° 54' 40.090" N	88° 39' 26.900" E
7	JLP_31_20122024_A08	A	2024_WB_4217	MIN_JPG_38	JALPAIGURI	MAL	CHEL	4.710	0.336	26° 51' 5.197" N	88° 38' 19.215" E
										26° 51' 5.170" N	88° 38' 2.460" E
										26° 51' 11.440" N	88° 38' .440" E
										26° 51' 11.700" N	88° 38' 11.400" E
										26° 51' 6.747" N	88° 38' 11.171" E
8	JLP_32_20122024_A09	A	2024_WB_4219	MIN_JPG_41	JALPAIGURI	MAL	CHEL	1.550	0.110	26° 53' 4.100" N	88° 38' 16.909" E
										26° 53' 4.100" N	88° 38' 12.809" E
										26° 53' 7.843" N	88° 38' 12.466" E
										26° 53' 7.580" N	88° 38' 16.455" E
9	JLP_33_20122024_A10	A	2024_WB_4221	MIN_JPG_42	JALPAIGURI	MAL	CHEL	4.040	0.288	26° 52' 50.814" N	88° 38' 12.127" E
										26° 52' 49.169" N	88° 38' 12.076" E
										26° 52' 49.500" N	88° 38' 4.200" E
										26° 52' 55.500" N	88° 38' 5.700" E
										26° 52' 55.195" N	88° 38' 13.926" E
										26° 52' 53.587" N	88° 38' 13.240" E
10	JLP_34_20122024_A11	A	2024_WB_4200	MIN_JPG_44	JALPAIGURI	MAL	CHEESH	4.420	0.314	26° 50' 6.380" N	88° 33' 52.720" E
										26° 50' 18.785" N	88° 33' 54.470" E
										26° 50' 16.639" N	88° 33' 59.064" E
										26° 50' 4.820" N	88° 33' 55.970" E
11	JLP_35_20122024_A12	A	2024_WB_4203	MIN_JPG_36	JALPAIGURI	MAL	CHEL	0.770	0.054	26° 50' 52.214" N	88° 38' 6.387" E
										26° 50' 57.288" N	88° 38' 4.321" E
										26° 50' 57.244" N	88° 38' 7.625" E
										26° 50' 53.033" N	88° 38' 6.840" E
12	JLP_36_20122024_A13	A	2024_WB_4205	MIN_JPG_33	JALPAIGURI	MAL	CHEL	2.870	0.204	26° 50' 36.000" N	88° 38' 9.700" E

										26° 50' 36.000" N	88° 38' 4.100" E
										26° 50' 41.044" N	88° 38' 4.100" E
										26° 50' 41.603" N	88° 38' 4.269" E
										26° 50' 41.700" N	88° 38' 10.500" E
13	JLP_37_20122024_A14	A	2024_WB_4207	MIN_JPG_34	JALPAIGURI	MAL	CHEL	3.570	0.254	26° 55' 15.895" N	88° 39' 45.325" E
										26° 55' 11.773" N	88° 39' 43.642" E
										26° 55' 13.250" N	88° 39' 34.690" E
										26° 55' 17.750" N	88° 39' 55.400" E
14	JLP_38_20122024_A15	A	2024_WB_4209	MIN_JPG_40	JALPAIGURI	MAL	CHEL	3.650	0.260	26° 55' 17.554" N	88° 39' 45.702" E
										26° 55' 16.800" N	88° 39' 45.460" E
										26° 55' 18.610" N	88° 39' 35.560" E
										26° 55' 21.060" N	88° 39' 36.032" E
										26° 55' 22.895" N	88° 39' 37.512" E
										26° 55' 21.068" N	88° 39' 45.904" E
15	JLP_39_20122024_A16	A	2024_WB_4210	MIN_JPG_37	JALPAIGURI	MAL	CHEL	2.980	0.232	26° 51' 16.239" N	88° 38' 10.607" E
										26° 51' 12.700" N	88° 38' 10.800" E
										26° 51' 12.750" N	88° 38' 1.350" E
										26° 51' 16.681" N	88° 38' 1.243" E
16	JLP_40_20122024_A17	A	2024_WB_4213	MIN_JPG_43	JALPAIGURI	MAL	CHEL	1.000	0.072	26° 53' 9.427" N	88° 38' 20.332" E
										26° 53' 9.100" N	88° 38' 13.200" E
										26° 53' 10.900" N	88° 38' 13.900" E
										26° 53' 10.900" N	88° 38' 21.268" E
										26° 53' 10.848" N	88° 38' 21.222" E
17	JLP_41_20122024_A18	A	2024_WB_4215	MIN_JPG_32	JALPAIGURI	MAL	CHEL	3.330	0.238	26° 52' 48.232" N	88° 38' 12.047" E
										26° 52' 42.102" N	88° 38' 11.607" E

											26° 52' 42.300" N	88° 39' 5.000" E
											26° 52' 49.600" N	88° 39' 6.100" E
18	JLP_42_20122024_A19	A	2024_WB_4216	MIN_JPG_39	JALPAIGURI	MAL	CHEL	1.850	0.132		26° 54' 44.642" N	88° 39' 38.099" E
											26° 54' 38.083" N	88° 39' 35.034" E
											26° 54' 38.045" N	88° 39' 33.501" E
											26° 54' 45.337" N	88° 39' 33.546" E
19	JLP_43_20122024_A20	A	2024_WB_4218	MIN_JPG_35	JALPAIGURI	MAL	CHEL	0.840	0.006		26° 50' 53.678" N	88° 38' 10.661" E
											26° 50' 51.102" N	88° 38' 10.930" E
											26° 50' 51.137" N	88° 38' 9.658" E
											26° 50' 52.868" N	88° 38' 8.741" E
											26° 50' 56.560" N	88° 38' 9.178" E
											26° 50' 57.222" N	88° 38' 9.356" E
											26° 50' 57.205" N	88° 38' 10.839" E
											26° 50' 55.907" N	88° 38' 10.313" E
20	JLP_44_20122024_A21	A	2024_WB_4220	MIN_JPG_46	JALPAIGURI	MAL	CHEESH	3.290	0.234		26° 50' 4.840" N	88° 35' 55.670" E
											26° 50' 0.410" N	88° 35' 56.580" E
											26° 50' 55.970" N	88° 35' 55.840" E
											26° 50' 57.970" N	88° 35' 51.130" E
											26° 50' 1.360" N	88° 35' 52.970" E
											26° 50' 2.110" N	88° 35' 50.760" E

STATEMENT OF 9TH PHASE E_AUCTION OF SAND BLOCKS IN WEST BENGAL

1	MSD_01_20122024_A01	A	2024_WB_4148	MIN_MUR_38A	MURSHIDABAD	FARAKKA	GANGA	5.000	0.350	24° 42'33.773" N	87° 56' 47.351" E
										24° 42'38.005" N	87° 56' 52.855" E
										24° 42'32.033" N	87° 56' 58.276" E
										24° 42'27.458" N	87° 56' 52.625" E
2	MSD_02_20122024_B01	B	2024_WB_4267	MIN_MUR_38B	MURSHIDABAD	FARAKKA	GANGA	24.300	1.706	24° 42'9.523" N	87° 57' 6.038" E
										24° 42' 23.648" N	87° 57' 22.316" E
										24° 42'12.406" N	87° 57' 29.359" E
										24° 42'58.382" N	87° 57' 12.964" E

Annexure-'G'

STATEMENT OF 9TH PHASE E_AUCTION OF SAND BLOCKS IN WEST BENGAL

1	MSD_01_20122024_A01	A	2024_WB_4148	MIN_MUR_38A	MURSHIDABAD	FARAKKA	GANGA	5.000	0.350	24°42'33.773" N	87°56' 47.351" E
										24°42'38.005" N	87°56' 52.855" E
										24°42'32.033" N	87°55' 58.276" E
										24°42'27.456" N	87°56' 52.625" E
2	MSD_02_20122024_B01	B	2024_WB_4267	MIN_MUR_38B	MURSHIDABAD	FARAKKA	GANGA	24.300	1.705	24°42'9.523" N	87°57' 6.936" E
										24°42' 23.648" N	87°57' 22.316" E
										24°42'12.406" N	87°57' 29.353" E
										24°42'58.382" N	87°57' 12.954" E

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Annexure-'H'

STATEMENT OF 9TH PHASE E_AUCTION OF SAND BLOCKS IN WEST BENGAL

1	PSHBN_07_20122024_A01	A	2024_WB_4140	MIN_WBUR_12	PASCHIM BARDHAMAN	BARABANI	AJOY	3.990	0.176	23° 51'56.552" N	86° 58' 35.697" E
										23° 51'58.204" N	86° 58' 37.418" E
										23° 51'47.806" N	86° 58' 50.326" E
										23° 51'45.514" N	86° 58' 48.152" E
2	PSHBN_08_20122024_A02	A	2024_WB_4144	MIN_WBUR_13	PASCHIM BARDHAMAN	BARABANI	AJOY	4.100	0.184	23° 49' 7.585" N	87° 3' 18.699" E
										23° 49' 16.526" N	87° 3' 24.310" E
										23° 49' 14.060" N	87° 3' 28.242" E
										23° 49' 5.364" N	87° 3' 22.401" E
3	PSHBN_09_20122024_A03	A	2024_WB_4145	MIN_WBUR_14	PASCHIM BARDHAMAN	PANDABESWAR	AJOY	12.280	0.620	23° 44' 35.629" N	87° 15' 30.242" E
										23° 44' 48.846" N	87° 15' 30.341" E
										23° 44' 42.279" N	87° 15' 47.376" E
										23° 44' 39.179" N	87° 15' 48.416" E
4	PSHBN_10_20122024_A04	A	2024_WB_4147	MIN_WBUR_17A_I	PASCHIM BARDHAMAN	JAMURIA	AJOY	10.000	0.560	23° 47' 33.816" N	87° 6' 8.264" E
										23° 47' 30.170" N	87° 5' 58.419" E
										23° 47' 38.083" N	87° 5' 52.286" E
										23° 47' 44.128" N	87° 6' 0.042" E
5	PSHBN_11_20122024_A05	A	2024_WB_4149	MIN_WBUR_17A_II	PASCHIM BARDHAMAN	JAMURIA	AJOY	6.560	0.366	23° 47' 27.275" N	87° 6' 13.460" E
										23° 47' 24.916" N	87° 6' 2.392" E
										23° 47' 30.170" N	87° 5' 58.419" E
										23° 47' 33.816" N	87° 6' 8.264" E
6	PSHBN_12_20122024_A06	A	2024_WB_4150	MIN_WBUR_18	PASCHIM BARDHAMAN	JAMURIA	AJOY	6.460	0.286	23° 46' 27.590" N	87° 6' 44.817" E
										23° 46' 32.489" N	87° 6' 49.549" E
										23° 46' 21.388" N	87° 6' 56.785" E

										23° 46' 18.895" N	87° 6' 53.885" E
										23° 46' 20.875" N	87° 6' 51.924" E
										23° 46' 22.513" N	87° 6' 48.186" E
7	PSHBN_13_20122024_A07	A	2024_WB_4152	MIN_WBUR_20	PASCHIM BARDHAMAN	PANDABESWAR	AJOY	9.400	0.420	23° 43' 15.110" N	87° 18' 51.834" E
										23° 43' 17.378" N	87° 18' 53.185" E
										23° 43' 16.538" N	87° 19' 0.135" E
										23° 43' 14.462" N	87° 19' 5.438" E
										23° 43' 8.532" N	87° 19' 10.955" E
										23° 43' 6.250" N	87° 19' 11.174" E
										23° 43' 6.058" N	87° 19' 8.856" E
										23° 43' 9.106" N	87° 18' 59.743" E
8	PSHBN_14_20122024_A08	A	2024_WB_4154	MIN_WBUR_21	PASCHIM BARDHAMAN	KANKSA	AJOY	6.810	0.304	23° 36' 51.606" N	87° 30' 55.494" E
										23° 36' 55.569" N	87° 30' 59.095" E
										23° 36' 56.631" N	87° 31' 5.654" E
										23° 36' 53.716" N	87° 31' 12.925" E
										23° 36' 51.342" N	87° 31' 12.692" E
										23° 36' 50.859" N	87° 31' 2.774" E
										23° 36' 49.280" N	87° 30' 56.494" E
9	PSHBN_15_20122024_A09	A	2024_WB_4156	MIN_WBUR_4	PASCHIM BARDHAMAN	BARABANI	AJOY	3.070	0.138	23° 50' 45.816" N	86° 57' 7.397" E
										23° 50' 49.170" N	86° 57' 26.477" E
										23° 50' 47.932" N	86° 57' 26.689" E
										23° 50' 46.761" N	86° 57' 25.080" E
										23° 50' 45.241" N	86° 57' 19.231" E
										23° 50' 45.726" N	86° 57' 18.751" E
										23° 50' 45.876" N	86° 57' 16.164" E

										23° 50'44.372" N	86° 57' 7.708" E
10	PSHBN_16_20122024_A10	A	2024_WB_4158	MIN_WBUR_5	PASCHIM BARDHAMAN	BARABANI	AJOY	2.520	0.112	23° 51'14.708" N	86° 57' 50.218" E
										23° 51'15.354" N	86° 57' 52.266" E
										23° 51'8.643" N	86° 57' 50.809" E
										23° 51'0.228" N	86° 57' 46.490" E
										23° 51'1.157" N	86° 57' 45.339" E
										23° 51'9.391" N	86° 57' 48.760" E
11	PSHBN_06_20122024_B01	B	2024_WB_4270	MIN_WBUR_178	PASCHIM BARDHAMAN	JAMURIA	AJOY	22.000	1.554	23° 47'44.128" N	87° 6' 0.042" E
										23° 47'38.083" N	87° 5' 52.286" E
										23° 47'53.170" N	87° 5' 40.591" E
										23° 48'1.055" N	87° 5' 34.515" E
										23° 48'3.666" N	87° 5' 42.222" E
										23° 49'0.416" N	87° 5' 45.569" E
										23° 47'54.036" N	87° 5' 52.140" E

Annexure - I

STATEMENT OF 9TH PHASE E_AUCTION OF SAND BLOCKS IN WEST BENGAL

1	PURBN_17_20122024_101	A	2024_WB_4224	MIN_EBUR_19	PURBA BARDHAMAN	KETUGRAM_2	AJOY	2.280	0.138	23° 38.15.469" N	88° 1' 9.335" E
										23° 38.28.177" N	88° 1' 17.539" E
										23° 38.18.328" N	88° 1' 19.530" E
										23° 38.13.489" N	88° 1' 11.646" E
2	PURBN_18_20122024_102	A	2024_WB_4228	MIN_EBUR_21	PURBA BARDHAMAN	KHANDAGHOSH	DARAKESHWAR	9.120	0.550	23° 0'.40.902" N	87° 42' 49.620" E
										23° 0'.46.370" N	87° 42' 454.590" E
										23° 0'.39.823" N	87° 43' 0.020" E
										23° 0'.34.950" N	87° 43' 3.050" E
										23° 0'.31.470" N	87° 43' 2.170" E
										23° 0'.31.881" N	87° 42' 56.680" E
3	PURBN_22_20122024_A03	A	2024_WB_4232	MIN_EBUR_49	PURBA BARDHAMAN	GALSI_2	DAMODAR	6.320	0.384	23° 14'.56.396" N	87° 40' 24.749" E
										23° 14'.59.986" N	87° 40' 38.811" E
										23° 14'.55.939" N	87° 40' 40.249" E
										23° 14'.51.027" N	87° 40' 26.419" E
4	PURBN_23_20122024_A04	A	2024_WB_4235	MIN_EBUR_50	PURBA BARDHAMAN	GALSI_2	DAMODAR	9.180	0.552	23° 15'.6.574" N	87° 42' 40.781" E
										23° 15'.6.173" N	87° 42' 48.883" E
										23° 14',53.170" N	87° 42' 54.244" E
										23° 14'.55.641" N	87° 42' 43.782" E
5	PURBN_24_20122024_A05	A	2024_WB_4237	MIN_EBUR_52	PURBA BARDHAMAN	GALSI_2	DAMODAR	12.390	0.752	23° 14'.49.730" N	87° 43' 31.840" E
										23° 14'.53.460" N	87° 43' 50.320" E
										23° 14'.42.930" N	87° 43' 50.090" E
										23° 14'.41.180" N	87° 43' 47.540" E
										23° 14'.44.670" N	87° 43' 40.830" E

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											23° 14' 44.550" N	87° 43' 33.560" E
											23° 13' 43.923" N	87° 48' 40.710" E
											23° 13' 35.609" N	87° 48' 54.810" E
											23° 13' 30.731" N	87° 48' 50.710" E
											23° 13' 39.090" N	87° 48' 37.280" E
7	PURBN_26_20122024_A07	A	2024_WB_4223	MIN_EBUR_54	PURBA BARDHAMAN	GALSI_2	DAMODAR	2.499	0.150	23° 14' 37.200" N	87° 41' 33.010" E	
											23° 14' 39.462" N	87° 41' 43.398" E
											23° 14' 37.197" N	87° 41' 44.577" E
											23° 14' 34.530" N	87° 41' 33.510" E
8	PURBN_27_20122024_A08	A	2024_WB_4225	MIN_EBUR_55	PURBA BARDHAMAN	AUSGRAM 2	AJAY	7.970	0.484	23° 36' 24.414" N	87° 38' 7.776" E	
											23° 36' 23.426" N	87° 37' 54.362" E
											23° 36' 21.568" N	87° 37' 48.441" E
											23° 36' 24.444" N	87° 37' 50.040" E
											23° 36' 30.022" N	87° 37' 55.155" E
											23° 36' 31.522" N	87° 37' 58.425" E
											23° 36' 29.320" N	87° 39' 3.095" E
9	PURBN_28_20122024_A09	A	2024_WB_4227	MIN_EBUR_57	PURBA BARDHAMAN	AUSGRAM 2	AJAY	5.160	0.340	23° 36' 51.264" N	87° 43' 3.070" E	
											23° 36' 39.960" N	87° 43' 9.997" E
											23° 36' 39.022" N	87° 43' 8.054" E
											23° 36' 50.443" N	87° 43' 0.621" E
											23° 36' 52.078" N	87° 42' 59.993" E
											23° 36' 54.262" N	87° 42' 59.587" E
											23° 36' 59.310" N	87° 42' 59.951" E
											23° 36' 58.221" N	87° 42' 58.970" E
											23° 36' 53.104" N	87° 43' 0.399" E

10	PURBN_29_20122024_A10	A	2024_WB_4230	MIN_EBUR_59	PURBA BARDHAMAN	MANGOLKOTE	AJAY	3.290	0.200	23° 33' 57.456" N	87° 48' 57.510" E
										23° 34' 2.145" N	87° 49' 3.230" E
										23° 33' 58.417" N	87° 49' 11.800" E
										23° 33' 57.770" N	87° 49' 9.080" E
										23° 33' 56.983" N	87° 49' 0.500" E
11	PURBN_30_20122024_A11	A	2024_WB_4231	MIN_EBUR_61	PURBA BARDHAMAN	KETUGRAM 1	AJAY	5.780	0.350	23° 38' 11.430" N	87° 58' 53.860" E
										23° 38' 12.989" N	87° 58' 51.380" E
										23° 38' 18.064" N	87° 58' 54.130" E
										23° 38' 24.209" N	87° 59' 0.250" E
										23° 38' 20.630" N	87° 59' 4.480" E
12	PURBN_31_20122024_A12	A	2024_WB_4234	MIN_EBUR_62	PURBA BARDHAMAN	KETUGRAM 2	AJAY	1.400	0.084	23° 38' 16.710" N	88° 0' 50.400" E
										23° 38' 15.510" N	88° 0' 50.010" E
										23° 38' 15.990" N	88° 0' 46.170" E
										23° 38' 17.190" N	88° 0' 38.720" E
										23° 38' 18.650" N	88° 0' 38.550" E
										23° 38' 17.510" N	88° 0' 45.470" E
13	PURBN_32_20122024_A13	A	2024_WB_4222	MIN_EBUR_63	PURBA BARDHAMAN	MANGOLKOTE	AJAY	1.260	0.076	23° 34' 7.550" N	87° 50' 15.150" E
										23° 34' 6.420" N	87° 50' 17.730" E
										23° 34' 4.990" N	87° 50' 19.750" E
										23° 34' 2.910" N	87° 50' 21.810" E
										23° 34' 1.990" N	87° 50' 22.830" E
										23° 33' 58.190" N	87° 50' 27.340" E
										23° 33' 58.640" N	87° 50' 27.680" E
										23° 34' 1.650" N	87° 50' 24.320" E
										23° 34' 2.170" N	87° 50' 23.690" E

										23° 34' 3.420" N	87° 50' 22.790" E
										23° 34' 5.080" N	87° 50' 21.550" E
										23° 34' 7.030" N	87° 50' 18.860" E
										23° 34' 8.180" N	87° 50' 15.680" E
14	PURBN_33_20122024_A14	A	2024_WB_4226	MIN_EBUR_64	PURBA BARDHAMAN	MANGOLKOTE	AJAY	11.260	0.682	23° 33' 20.590" N	87° 52' 21.494" E
										23° 33' 26.124" N	87° 52' 28.698" E
										23° 33' 20.921" N	87° 52' 33.855" E
										23° 33' 22.870" N	87° 52' 35.918" E
										23° 33' 15.269" N	87° 52' 37.511" E
										23° 33' 14.493" N	87° 52' 28.696" E
15	PURBN_34_20122024_A15	A	2024_WB_4229	MIN_EBUR_65	PURBA BARDHAMAN	MANGOLKOTE	AJAY	2.270	0.138	23° 37' 22.557" N	87° 57' 15.119" E
										23° 37' 16.810" N	87° 57' 11.421" E
										23° 37' 19.920" N	87° 57' 9.352" E
										23° 37' 21.632" N	87° 57' 9.817" E
										23° 37' 24.760" N	87° 57' 11.294" E
16	PURBN_35_20122024_A16	A	2024_WB_4233	MIN_EBUR_66	PURBA BARDHAMAN	KETUGRAM 1 AND MANGOLKOE	AJAY	3.550	0.234	23° 37' 45.796" N	87° 58' 32.403" E
										23° 37' 52.229" N	87° 58' 31.288" E
										23° 37' 53.883" N	87° 58' 34.105" E
										23° 38' 0.000" N	87° 58' 40.628" E
										23° 37' 56.765" N	87° 58' 41.911" E
										23° 37' 53.514" N	87° 58' 38.946" E
										23° 37' 51.214" N	87° 58' 33.989" E
										23° 37' 46.570" N	87° 58' 33.785" E
17	PURBN_36_20122024_A17	A	2024_WB_4236	MIN_EBUR_67	PURBA BARDHAMAN	KHANDAGHOSH & BARDHAMAN 1	AJAY	7.560	0.458	23° 14' 12.015" N	87° 47' 10.554" E
										23° 14' 16.758" N	87° 47' 14.361" E

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										23° 14' 13.420" N	87° 47' 21.550" E
										23° 14' 11.686" N	87° 47' 27.644" E
										23° 14' 5.729" N	87° 47' 23.998" E
18	PURBN_37_20122024_A18	A	2024_WB_4238	MIN_EBUR_68	PURBA BARDHAMAN	MEMARI 1	DAMODAR	9.400	0.570	23° 9' 59.133" N	87° 58' 27.820" E
										23° 9' 58.438" N	87° 58' 31.730" E
										23° 9' 50.227" N	87° 58' 29.112" E
										23° 9' 47.902" N	87° 58' 35.481" E
										23° 9' 42.230" N	87° 58' 33.780" E
										23° 9' 42.470" N	87° 58' 31.890" E
										23° 9' 45.920" N	87° 58' 22.590" E
19	PURBN_19_20122024_B01	B	2024_WB_4271	MIN_EBUR_23	PURBA BARDHAMAN	BARDHAMAN 1	DAMODAR	22.910	1.394	23° 13' 24.250" N	87° 49' 30.410" E
										23° 13' 5.830" N	87° 49' 31.640" E
										23° 13' 13.620" N	87° 49' 10.680" E
										23° 13' 22.860" N	87° 49' 13.940" E
20	PURBN_20_20122024_B02	B	2024_WB_4273	MIN_EBUR_51A	PURBA BARDHAMAN	GALSI 2	DAMODAR	24.860	1.506	23° 15' 1.190" N	87° 44' 27.502" E
										23° 14' 49.390" N	87° 44' 21.030" E
										23° 14' 56.900" N	87° 43' 55.230" E
										23° 15' 4.185" N	87° 43' 59.693" E
21	PURBN_21_20122024_B03	B	2024_WB_4275	MIN_EBUR_56	PURBA BARDHAMAN	AUSGRAM 2	AJAY	20.610	1.250	23° 36' 58.449" N	87° 39' 55.924" E
										23° 36' 6.809" N	87° 39' 2.157" E
										23° 36' 11.555" N	87° 39' 11.472" E
										23° 36' 13.791" N	87° 39' 35.459" E
										23° 36' 11.528" N	87° 39' 41.054" E
										23° 36' 8.584" N	87° 39' 43.774" E
										23° 36' 5.082" N	87° 39' 45.707" E

										23° 36' 8.675" N	87° 39' 40.692" E
										23° 36' 8.564" N	87° 39' 23.585" E
22	PURBN_38_20122024_B04	B	2024_WB_4276	MIN_EBUR_518	PURBA BARDHAMAN	GALSI 2	DAMODAR	26.580	1.598	23° 15' 1.190" N	87° 44' 27.502" E
										23° 15' 4.185" N	87° 43' 59.693" E
										23° 15' 10.530" N	87° 44' 3.580" E
										23° 15' 15.660" N	87° 44' 35.440" E

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Annexure- 'J'

STATEMENT OF 9TH PHASE E_AUCTION OF SAND BLOCKS IN WEST BENGAL

1	UDN_11_20122024_A01	A	2024_WB_4146	MIN_UD_12	UTTAR DINAJPUR	CHOPRA	MAHANANDA	2.510	0.124	26° 29' 35.912" N	88° 18' 29.205" E
										26° 29' 44.239" N	88° 18' 36.407" E
										26° 29' 42.593" N	88° 18' 39.330" E
										26° 29' 34.627" N	88° 18' 30.644" E

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Annexure-'K'

STATEMENT OF 9TH PHASE E_AUCTION OF SAND BLOCKS IN WEST BENGAL

1	PSHMD_14_20122024_A01	A	2024_WB_4172	MIN_WMED_30	PASCHIM MEDINPUR	GARBETA_2	SILABATI	1.160	0.050	22° 51.2.932" N	87° 13' 7.665" E
										22° 51.0.019" N	87° 13' 9.535" E
										22° 50.57.938" N	87° 13' 10.554" E
										22° 50.57.633" N	87° 13' 10.038" E
										22° 51.5.433" N	87° 13' 3.454" E
										22° 51.6.103" N	87° 13' 4.588" E
2	PSHMD_15_20122024_A02	A	2024_WB_4175	MIN_WMED_31	PASCHIM MEDINPUR	GARBETA_2	SILABATI	2.200	0.096	22° 50.32.466" N	87° 13' 32.175" E
										22° 50.31.472" N	87° 13' 35.283" E
										22° 50.29.283" N	87° 13' 46.907" E
										22° 50.28.767" N	87° 13' 46.628" E
										22° 50.28.469" N	87° 13' 44.190" E
										22° 50.28.652" N	87° 13' 36.973" E
										22° 50.30.938" N	87° 13' 32.381" E
3	PSHMD_16_20122024_A03	A	2024_WB_4178	MIN_WMED_36	PASCHIM MEDINPUR	GARBETA_2	SILABATI	1.300	0.064	22° 50.58.495" N	87° 16' 22.925" E
										22° 50.57.005" N	87° 16' 21.073" E
										22° 50.58.836" N	87° 16' 20.197" E
										22° 51.3.298" N	87° 16' 15.262" E
										22° 51.4.027" N	87° 16' 16.378" E
										22° 51.1.353" N	87° 16' 20.202" E
4	PSHMD_17_20122024_A04	A	2024_WB_4180	MIN_WMED_37	PASCHIM MEDINPUR	GARBETA_1	SILABATI	1.200	0.060	22° 50.45.856" N	87° 17' 4.075" E
										22° 50.46.162" N	87° 17' 2.313" E
										22° 50.53.121" N	87° 17' 5.599" E
										22° 50.52.561" N	87° 17' 6.085" E

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										22° 50.50.776" N	87° 17' 6.336" E
										22° 50.48.883" N	87° 17' 5.984" E
										22° 50.46.561" N	87° 17' 5.005" E
5	PSHMD_18_20122024_A05	A	2024_WB_4181	MIN_WMED_38	PASCHIM MEDINPUR	GARBETA_1	SILABATI	1.020	0.044	22° 52.19.165" N	87° 18' 27.380" E
										22° 52.17.345" N	87° 18' 34.200" E
										22° 52.16.356" N	87° 18' 34.152" E
										22° 52.17.188" N	87° 18' 26.261" E
6	PSHMD_19_20122024_A06	A	2024_WB_4184	MIN_WMED_39	PASCHIM MEDINPUR	GARBETA_1	SILABATI	1.300	0.056	22° 51.46.078" N	87° 19' 51.793" E
										22° 51.43.880" N	87° 19' 53.278" E
										22° 51.42.520" N	87° 19' 52.681" E
										22° 51.44.647" N	87° 19' 47.616" E
										22° 51.46.082" N	87° 19' 49.778" E
										22° 51.47.152" N	87° 19' 50.208" E
7	PSHMD_20_20122024_A07	A	2024_WB_4189	MIN_WMED_40	PASCHIM MEDINPUR	GARBETA_1	SILABATI	1.710	0.074	22° 52.0.522" N	87° 20' 53.101" E
										22° 52.7.068" N	87° 20' 58.243" E
										22° 52.5.773" N	87° 21' 0.000" E
										22° 51.59.330" N	87° 20' 55.521" E
8	PSHMD_21_20122024_A08	A	2024_WB_4192	MIN_WMED_41	PASCHIM MEDINPUR	GARBETA_1	SILABATI	1.210	0.054	22° 52.7.589" N	87° 26' 15.749" E
										22° 52.6.358" N	87° 26' 14.746" E
										22° 52.8.772" N	87° 26' 10.861" E
										22° 52.9.785" N	87° 26' 7.781" E
										22° 52.10.997" N	87° 26' 7.994" E
										22° 52.10.353" N	87° 26' 12.114" E

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PIN:700016, Park Street HO
From:BIPLAB KU C,108 MB ROAD PURB
Wt:210gms
Amt:35.40,Tax:5.40,Amt.Paid:35.00(Cash)
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<Dial 18002666868><Wear mask -Stay safe>

EW270790385IN IVR:698727079037
SP KOLKATA GPO <700001>
Counter No:15,03/07/2025,15:44
To:DY SECRETARY(,4 ABANINDRANATH
PIN:700016, Park Street HO
From:BIPLAB KU C,108 MB ROAD PURB
Wt:210gms
Amt:35.40,Tax:5.40,Amt.Paid:35.00(Cash)
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Counter No:15,03/07/2025,15:44
To:WB MINERAL DE,3RD FL,DJ10 SALT
PIN:700091, Sech Bhawan SO
From:BIPLAB KU C,108 MB ROAD PURB
Wt:210gms
Amt:35.40,Tax:5.40,Amt.Paid:35.00(Cash)
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EW270790371IN IVR:698727079037
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Counter No:15,03/07/2025,15:44
To:PRINCIPAL SEC,4,ABANINDRANATH
PIN:700016, Park Street HO
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Wt:210gms
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EW270790345IN IVR:698727079034
SP KOLKATA GPO <700001>
Counter No:15,03/07/2025,15:44
To:CHAIRMAN,WB MINERAL DEVEL
PIN:700091, Sech Bhawan SO
From:BIPLAB KU C,108 MB ROAD PURB
Wt:210gms
Amt:35.40,Tax:5.40,Amt.Paid:35.00(Cash)
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EW270790368IN IVR:698727079036
SP KOLKATA GPO <700001>
Counter No:15,03/07/2025,15:44
To:CHIEF SECRETA,,325,SARAT CHATT
PIN:711102, Sibpur SO
From:BIPLAB KU C,108 MB ROAD PURB
Wt:210gms
Amt:59.00,Tax:9.00,Amt.Paid:59.00(Cash)
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<Dial 18002666868><Wear mask -Stay safe>

EW270790337IN IVR:698727079033
SP KOLKATA GPO <700001>
Counter No:15,03/07/2025,15:44
To:MANAGING DIRE,WB MINERAL DEVEL
PIN:700091, Sech Bhawan SO
From:BIPLAB KU C,108 MB ROAD PURB
Wt:210gms
Amt:35.40,Tax:5.40,Amt.Paid:35.00(Cash)
<Track on www.indiapost.gov.in>
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EW270790399IN

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Booked At	Booked On	Destination Pincode	Tariff	Article Type	Delivery Location	Delivery Confirmed On
KOLKATA GPO	03/07/2025 15:41:28	700016	35.40	Inland Speed Post	Park Street HO	04/07/2025 14:33:12

Event Details For : EW270790399IN

Current Status : Item Delivered(Addressee)

Date	Time	Office	Event
04/07/2025	14:33:12	Park Street HO	Item Delivered(Addressee)
04/07/2025	10:25:54	Park Street HO	Out for Delivery
04/07/2025	08:18:39	Park Street HO	Item Received
04/07/2025	04:40:47	KOL AP TMO	Item Received
04/07/2025	03:46:41	Kolkata NSH	Item Bagged
03/07/2025	23:35:36	Kolkata NSH	Item Received
03/07/2025	22:29:17	KOL AP TMO	Item Dispatched
03/07/2025	21:52:20	KOL AP TMO	Item Received
03/07/2025	16:33:21	KOLKATA GPO	Item Dispatched
03/07/2025	16:25:48	KOLKATA GPO	Item Bagged
03/07/2025	15:41:28	KOLKATA GPO	Item Booked

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Booked At	Booked On	Destination Pincode	Tariff	Article Type	Delivery Location	Delivery Confirmed On
KOLKATA GPO	03/07/2025 15:41:28	700016	35.40	Inland Speed Post	Park Street HO	04/07/2025 14:33:12

Event Details For : EW270790385IN

Current Status : Item Delivered(Addressee)

Date	Time	Office	Event
04/07/2025	14:33:12	Park Street HO	Item Delivered(Addressee)
04/07/2025	14:22:44	Park Street HO (Beat Number:17)	Item Delivered [To: ds (Addressee)]
04/07/2025	10:25:54	Park Street HO	Out for Delivery
04/07/2025	08:26:15	Park Street HO	Item Received
04/07/2025	05:35:21	KOL AP TMO	Item Dispatched
04/07/2025	04:10:00	KOL AP TMO	Item Received
04/07/2025	03:42:54	Kolkata NSH	Item Dispatched
04/07/2025	02:56:54	Kolkata NSH	Item Bagged
03/07/2025	23:35:36	Kolkata NSH	Item Received
03/07/2025	22:29:17	KOL AP TMO	Item Dispatched
03/07/2025	21:52:20	KOL AP TMO	Item Received
03/07/2025	16:33:21	KOLKATA GPO	Item Dispatched
03/07/2025	16:25:48	KOLKATA GPO	Item Bagged
03/07/2025	15:41:28	KOLKATA GPO	Item Booked

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Booked At	Booked On	Destination Pincode	Tariff	Article Type	Delivery Location	Delivery Confirmed On
KOLKATA GPO	03/07/2025 15:41:28	700091	35.40	Inland Speed Post	Sech Bhawan SO	04/07/2025 17:48:01

Event Details For : EW270790354IN

Current Status : Item Delivered(Addressee)

Date	Time	Office	Event
04/07/2025	17:48:01	Sech Bhawan SO	Item Delivered(Addressee)
04/07/2025	11:52:27	Sech Bhawan SO	Out for Delivery
04/07/2025	09:50:12	Sech Bhawan SO	Item Received
04/07/2025	06:02:15	KOL AP TMO	Item Dispatched
04/07/2025	04:33:11	KOL AP TMO	Item Received
04/07/2025	01:41:27	Kolkata NSH	Item Bagged
03/07/2025	23:35:36	Kolkata NSH	Item Received
03/07/2025	22:29:17	KOL AP TMO	Item Dispatched
03/07/2025	21:52:20	KOL AP TMO	Item Received
03/07/2025	16:33:21	KOLKATA GPO	Item Dispatched
03/07/2025	16:25:48	KOLKATA GPO	Item Bagged
03/07/2025	15:41:28	KOLKATA GPO	Item Booked

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Booked At	Booked On	Destination Pincode	Tariff	Article Type	Delivery Location	Delivery Confirmed On
KOLKATA GPO	03/07/2025 15:41:28	700016	35.40	Inland Speed Post	Park Street HO	04/07/2025 14:33:12

Event Details For : EW270790371IN

Current Status : Item Delivered(Addressee)

Date	Time	Office	Event
04/07/2025	14:33:12	Park Street HO	Item Delivered(Addressee)
04/07/2025	10:25:54	Park Street HO	Out for Delivery
04/07/2025	08:26:15	Park Street HO	Item Received
04/07/2025	05:35:21	KOL AP TMO	Item Dispatched
04/07/2025	04:10:00	KOL AP TMO	Item Received
04/07/2025	03:42:54	Kolkata NSH	Item Dispatched
04/07/2025	02:56:54	Kolkata NSH	Item Bagged
03/07/2025	23:35:36	Kolkata NSH	Item Received
03/07/2025	22:29:17	KOL AP TMO	Item Dispatched
03/07/2025	21:52:20	KOL AP TMO	Item Received
03/07/2025	16:33:21	KOLKATA GPO	Item Dispatched
03/07/2025	16:25:48	KOLKATA GPO	Item Bagged
03/07/2025	15:41:28	KOLKATA GPO	Item Booked



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Booked At	Booked On	Destination Pincode	Tariff	Article Type	Delivery Location	Delivery Confirmed On
KOLKATA GPO	03/07/2025 15:41:28	700091	35.40	Inland Speed Post	Sech Bhawan SO	04/07/2025 17:48:01

Event Details For : EW270790345IN

Current Status : Item Delivered(Addressee)

Date	Time	Office	Event
04/07/2025	17:48:01	Sech Bhawan SO	Item Delivered(Addressee)
04/07/2025	11:52:27	Sech Bhawan SO	Out for Delivery
04/07/2025	09:50:12	Sech Bhawan SO	Item Received
04/07/2025	08:02:15	KOL AP TMO	Item Dispatched
04/07/2025	04:33:11	KOL AP TMO	Item Received
04/07/2025	01:41:27	Kolkata NSH	Item Bagged
03/07/2025	23:35:36	Kolkata NSH	Item Received
03/07/2025	22:29:17	KOL AP TMO	Item Dispatched
03/07/2025	21:52:20	KOL AP TMO	Item Received
03/07/2025	16:33:21	KOLKATA GPO	Item Dispatched
03/07/2025	16:25:48	KOLKATA GPO	Item Bagged
03/07/2025	15:41:28	KOLKATA GPO	Item Booked

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Booked At	Booked On	Destination Pincode	Tariff	Article Type	Delivery Location	Delivery Confirmed On
KOLKATA GPO	03/07/2025 15:41:28	711102	59.00	Inland Speed Post	Sibpur SO	07/07/2025 17:23:09

Event Details For : EW270790368IN

Current Status : Item Delivered(Addressee)

Date	Time	Office	Event
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05/07/2025	08:13:48	Howrah HO	Item Received
05/07/2025	05:21:37	Howrah Ground Mail Agent	Item Dispatched
05/07/2025	05:20:19	Howrah Ground Mail Agent	Item Received
05/07/2025	05:17:58	Howrah ICH	Item Dispatched
04/07/2025	22:43:37	Howrah ICH	Item Bagged
04/07/2025	21:32:26	Howrah ICH	Item Received
04/07/2025	21:04:27	Howrah Ground Mail Agent	Item Dispatched
04/07/2025	19:35:17	Howrah Ground Mail Agent	Item Received
04/07/2025	11:24:24	KOLAP TMO	Item Dispatched
04/07/2025	04:10:00	KOLAP TMO	Item Received
04/07/2025	03:42:54	Kolkata NSH	Item Dispatched
04/07/2025	02:56:05	Kolkata NSH	Item Bagged
03/07/2025	23:18:06	Kolkata NSH	Item Received
03/07/2025	22:12:14	KOLAP TMO	Item Dispatched
03/07/2025	21:43:55	KOLAP TMO	Item Received
03/07/2025	16:28:16	KOLKATA GPO	Item Dispatched
03/07/2025	16:26:59	KOLKATA GPO	Item Bagged
03/07/2025	15:41:28	KOLKATA GPO	Item Booked

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Booked At	Booked On	Destination Pincode	Tariff	Article Type	Delivery Location	Delivery Confirmed On
KOLKATA GPO	03/07/2025 15:41:28	700091	35.40	Inland Speed Post	Sech Bhawan SO	04/07/2025 17:48:01

Event Details For : EW270790337IN

Current Status : Item Delivered(Addressee)

Date	Time	Office	Event
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04/07/2025	11:52:27	Sech Bhawan SO	Out for Delivery
04/07/2025	09:50:12	Sech Bhawan SO	Item Received
04/07/2025	06:02:15	KOL AP TMO	Item Dispatched
04/07/2025	04:33:11	KOL AP TMO	Item Received
04/07/2025	01:41:27	Kolkata NSH	Item Bagged
03/07/2025	23:35:36	Kolkata NSH	Item Received
03/07/2025	22:29:17	KOL AP TMO	Item Dispatched
03/07/2025	21:52:20	KOL AP TMO	Item Received
03/07/2025	16:33:21	KOLKATA GPO	Item Dispatched
03/07/2025	16:25:48	KOLKATA GPO	Item Bagged
03/07/2025	15:41:28	KOLKATA GPO	Item Booked

Biplab Kumar Chowdhury

VAKALATNAMA

DISTRICT: ~~In The High Court At Calcutta~~ NATIONAL GREEN TRIBUNAL - EZB Kolkata

~~Constitutional Writ Civil~~ ~~Criminal Revisional~~ ~~Appellate Jurisdiction~~

O.A No. of 2025/EZ

Baiplab Chowdhury — {Appellant / Petitioner}

-Versus-

State of West Bengal & Ors — {Respondent / Opposite Party}

Vakalatnama on behalf of Applicant, Baiplab Chowdhury

Knows all men by these presents that by Vakalatnama, I/We appoint the Advocates noted below or any one of them my/our lawful Advocate or Advocates for filling the memorandum of appeal or petition / of entering appearance in the above matter for appearing conducting and arguing the same for depositing or withdrawing any money in connecting therewith for moving the Court in any matter connected therewith, for preparing the paper book in the case and for putting in papers, petitions, etc. On my/our behalf for filing, taking back any documents for withdrawing suits or appeals or petitions with permission to institute fresh suit etc. For signing and filing petitions of compromise in connections with the said matter and for taking copies of paper from the Record and I/We further say that any act done by my/our said Advocate or Advocates or by any one of them after accepting this Vakalatnama, shall be considered as my/our own true and lawful act.

And I/We further hereby agree and undertake to pay the said Advocates his or their fees as settled and all others sums that may be necessary to carry out the requisitions of the Court and otherwise to enable the said Advocates to conduct the case properly. Failing which the said Advocates after notice to me/us will be at liberty to withdraw from the further conducting the case.

IN WITNESS WHEREOF I/WE sign and execute this Vakalatnama on this the 16 day of 07 2025

Name of Advocate

Sayan Datta
Advocate
High Court at Calcutta
E- F/542/2018
P- 8777836508

Dipankar Thakur

DIPANKAR THAKUR
Advocate
Enrl. No. - 1808/2023
Mob. - 9434214268

Satisfied & Accepted
the vakalatnama from executant

Sayan Dutta
Advocate.